

# National Company Law Tribunal

S No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	Date
1	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private Limited		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020
2	710102062292020	Debashish Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear - 446,447,453,498,499,501,502,503-507,519,521,522,534,543,5	01.06.2020
3	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO. 11 to 15 Not Clear	02/05/2020
4	0710102/06085/2020	Anant Overseas Pvt Ltd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	18/05/2020
5	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05/06/2020
6	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
7	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
8	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21/03/2020
9	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
10	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited		Sec. 59	NIL	NIL	Wrong Document / Case Type page numbering not mention	07.06.2020
11	0710102/06297/2020	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI		06/03/2020
12	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited		Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	13/06/2020
13	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India Limited		IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13/06/2020
14	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing	17/06/2020
15	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17/06/2020
16	710102/06499/2020	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	17/06/2020
17	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
18	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022
19	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
20	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
21	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
22	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020
23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa		Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06/12/2020
24	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.		Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06/08/2020

25	710102/06448/2020	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited	Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	15/06/2020
26	0710102/03483/2020	Richa gupta Vs. hotel zodiac	Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt	19/03/2020
27	0710102/03481/2020	ACL Components Limited	Sub-section (I) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear	19/03/2020
28	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi	Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
29	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS	Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	13/06/2020
30	710102064232020	SHILPI CABLES PVT. LTD.	Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR	12/06/2020
31	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA	Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong	06/12/2020
32	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9	21/03/2020
33	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited	Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
34	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020
35	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	09/06/2020
36	0710102/03583/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD	IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR	14/04/2020
37	0710102/06526/2020		IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19/06/2020

38	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUT and single home buyer	11/03/2020
39	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	23/06/2020
40	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE	Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE, PAGE NO.- 145,180,181,242 TRANSLATE	02/06/2020
41	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited	Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	21/05/2020
42	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers professional services	Application under any other provisions- IBC	COMPANY PETITION (IB)-2054(MB)/2018	MISHA	case type wrong	
43	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services	Application under any other provisions- IBC	(IB)-2054(MB)/2018	MISHA	Wrong Section	15/05/2020
44	710102/06589/2020	precitech enclosures system pvt. ltd Vs. precitech enclosures system pvt. ltd	Sec. 241(1)		SANYAM JAIN	Pgs Not Clear- 46,59,62,75,76,88,89,93,95, 99,100,101,102,103,105,111,112,113,114,116,120,121, 123,163,164,165,170,173,180,182,200,201,202,204,205,240,242,251,259,260,261, 262,	24/06/2020
45	710102/06261/2020	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.	Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear/19 / Missing-26 / Wrong Arrange-67,102	06/03/2020
46	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Limited	Sec. 73(4)		NIL	Document Not Properly	28/03/2020
47	710102/03586/2020	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN	Sec. 131(1)		NIL	Not Properly Upload Document	16/04/2020
48	0710102/06581/2020	IDBI Bank Limited	Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020
49	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited	Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong	23/06/2020

50	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited		Application under any other provisions- IBC	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	18/03/2020
51	0710102/06394/2020	MUKESH KUMAR GUPTA		60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
52	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
53	0710102/06287/2020	Punjilloyd Ltd Vs. Indian Oil Corporation Limited		60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	
54	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
55	710102065512020	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.		Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	20/06/2020
56	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.		Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	24/06/2020
57	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of Companies		Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06/04/2020
58	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020
59	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA		Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Brief Synopsis	25/06/2020
60	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED		Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34	18/03/2020
61	710102/03383/2020	Navneet Kumar Gupta		Application under any other provisions- IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17/03/2020
62	710102/03252/2020	Anil Tayal		Application under any other provisions- IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing-16	13/03/2020
63	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd		Application under any other provisions- IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document	13/03/2020
64	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
65	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL		Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02/03/2020
66	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
67	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
68	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.		Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28/06/2020
69	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD		Application under any other provisions- IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
70	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	01.07.2020
71	710102/06730/2020	INCOM WIRES AND CABLES LTD.		Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33.	30/06/2020
72	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	07/01/2020
73	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs		Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	03.07.2020
74	0710102/02595/2020	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED		Application under any other provisions- IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020
75	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd		Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore	04.07.2020
76	710102/06796/2020	K.K GOLYAN Vs nulon india Stup Consultants Vs Vardhman Infradevelopers		Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Issue	07/03/2020
77	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers		Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	07/08/2020
78	0710102/06369/2020	GAUTAM BUILDERS Vs		Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35, 36,37	

79	0710102068482020	JAGDISH SINGH NAIN Vs.		Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagation Not Done && Index Missing && Proof of services	
80	0710102/03487/2020	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd		section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded	20/03/2020
81	0710102/04263/2020	GAUTAM BUILDERS		Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear	07/05/2020
82	0710102/02826/2020	M/S AADHYA ENGINEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED		Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	10.07.2020
83	0710102/06797/2020	GURUANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED		Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	10.07.2020
84	0710102/02946/2020	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.		Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI	10.07.2020
85	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	APPEAL/203/ND/2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG	30/05/2020
86	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	30/05/2020
87	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur	13/07/2020
88	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED GRANITE GATE SOCIAL		Sec 60(5)	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong format	13/07/2020
89	0710102/06949/2020	WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020
90	0710102015642020	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS		Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	10.07.2020

91	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP	Sec 272 of the Companies Act , 2013			Kamal Kant Jha	Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623,	15/07/2020
92	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.	Sec 272 of the Companies Act , 2013			Kamal Kant Jha	Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525,526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605	15/07/2020
93	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.	IBC under Sec 7			RAHUL MALHOTRA	page 6, (list of dates & events missed) breif of synopsis missed page 28-31 cut, no record of default given	10/07/2020
94	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED	IBC Under Sec 9			Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	15/05/2020
95	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD	IBC Under Sec 9			YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	04/07/2020
96	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	10/06/2020		88511 67622	debt amount less than 1 cr	08/06/2020
97	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7	15/07/2020		9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed	06/07/2020

98	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd		Rule 11 of NCLT			No Document Uploaded	14/07/2020
99	0710102/07223/2020	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore		Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20/07/2020
100	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracom Pvt Ltd		Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57	17/07/2020
101	0710102/07238/2020	Promila Ahuja Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination	21/07/2020
102	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	22/07/2020
103	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH		Sec 60(5)			pagination not Done	22/07/2020
104	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA		Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match ....	22/07/2020
105	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONIC LTD		Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	22/07/2020
106	0710102/06442/2020	OM PRAKASH VIJAY- LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD		Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020
107	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES			44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
108	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
109	0710102/03614/2020	BEST AGOLIFE LIMITED Vs. ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main Index	27/04/2020
110	0710102/03606/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23/04/2020
111	710102/07239/2020	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD		Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020
112	0710102/07254/2020	Rajiv Khanna Vs Earth Buildprop Pvt Ltd		Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	21/07/2020
113	0710102/07269/2020	K.K GOLYAN Vs. NULON INDIA ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Page not clear 120	22/07/2020
114	710102/06715/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA		Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	30/06/2020
115	710102/10147/2019	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.		Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	07/09/2020
116	0710102/07076/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	15/07/2020
117	0710102/07121/2020			Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	21/07/2020
118	0710102/07127/2020						index missed memo of parties missed list dates & event , breif of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance affidavit missed 9(3)b etc page not clear	16/07/2020
119	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.		IBC Under Sec 9		VIBHA V MISHRA	claim less then 1 Cr	17/03/2020
120	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06/08/2020

121	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
122	0710102/07332/2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn	24/07/2020
123	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG		Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	24/07/2020
124	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.		Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44,46-49 NOT CLEAR PAGE	24/07/2020
125	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)		Sec 60(5)	IB-248/ND/2019	Nii	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
126	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nii	Incomplete Document	12/05/2020
127	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nii	DOCUMENT NOT COMPLETE	12/05/2020
128	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited		Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	24/07/2020
129	0710102064702020/3	Arunav Pankaj		ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page- 11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-144,174-179,207-209,231,232 NOT CLEAR	27/07/2020
130	710102064702020/4	Arunav Pankaj		Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)	
131	710102064922020	Rakesh Kumar Jain		Sec 60(5)	(IB)-917(ND) / 2019	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	23/07/2020
132	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.		Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	30/07/2020
133	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI		Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose	31/07/2020



134	0710102/07539/2020	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED		Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	30/07/2020
135	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana		Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear-67,78,82,83,86,89,91,93,94,98,101,106,109,110,111,115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service	30.07.2020
136	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75-77,79,84,85,89,91,93,98,103,104,105,106,108,109,	31.07.2020
137	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
138	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited		Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31/07/2020
139	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
140	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
141	0710102/06812/2020	Manohar Lal Vij Vs		Application under any other provisions- IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service	07/03/2020

142	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
143	0710102/01482/2020	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE LIMITED		Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	08/05/2020
144	0710102/07521/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED		Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08/05/2020
145	0710102/07319/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED		IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08/05/2020
146	0710102/07452/2020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD		IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08/05/2020
147	0710102/07567/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited		Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	08/05/2020
148	0710102/07627/2020	M L Gupta Vs Lifestyle Fitness Private Limited		Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	08/05/2020
149	0710102/07597/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	08/02/2020
150	0710102/07621/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	08/02/2020
151	0710102/07618/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited		Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08/04/2020
152	0710102/07630/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited		Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	08/07/2020
153	0710102/07434/2020	KDR Services Private Limited Vs ROC DELHI		IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020
154	0710102/07200/2020	SAPAN MOHAN GARG Vs.		Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020
155	0710102/07776/2020	M/S AMPLI INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Council Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Properly Uploaded Volume Wise	08/10/2020
156	0710102/07765/2020	Rakesh Sareen Vs		Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	08/11/2020
157	0710102/07695/2020			Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekaran	Unsign pages-2 to 10,13. Pages not clear-52 to 54,57,63,101 to 103	08/07/2020
158	0710102/07788/2020			Sec 60(5)	C.P. (IB)/1006(ND)2019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	10/Aug/20

159	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED		Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
160	0710102/07739/2020	vishnu dutt Vs		Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Niranjan	Pages not clear-1,6 to 13,26 to 36. Proof of service	13/08/2020
161	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs		Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020
162	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA		Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020
163	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTech LIMITED		APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18- 3401-3404 , pages cut 3583-3599, vol24-4601- 4615 not clear vol27-5350- 5380 not clear, vol33- 6499-6530 not clear vol37 7300-7310 not clear	08/04/2020
164	0710102/07877/2020	davendra kumar Vs deltos infra private limited		Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed	13/08/2020
165	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
166	710000074832020	IDBI Bank Limited Vs. Resolution		Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	29/07/2020

167	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature	13/08/2020
168	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION		Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
169	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF		Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020
170	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION		Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
171	0710102/07681/2020	GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	17/08/2020
172	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED		Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020
173	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.		Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not show	
174	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited		Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	
175	0710102/07562/2020	ELLORA COMMOSALES PRIVATE LIMITED Vs		Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595-602,605-611,741,1479,1478,1477,	31/07/2020
176	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD		Application under any other provisions- IBC	C.P. (IB)/1388(ND)2018	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	28-07-2020
177	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24/07/2020
178	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	17/07/2020
179	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit verifyfing date	18/08/2020
180	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	18/08/2020
181	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED Vs ROC Delhi	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	21/08/2020
182	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	

183	0710102/06329/2020	HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
184	0710102/08166/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020
185	710102069192020	Mobinnovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)/2020	Narayan Kumar Jha	supporting affidavit	24-08-2020
186	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	
187	0710102/07725/2020	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection-jurisdiction(registered office indore)	
188	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	Company Petition IB	IBC under Sec 7		LZAFEEER AHMAD B F	documents not uploaded (only six pages are uploaded)	
189	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHLIWANI	Company Application(Companies Act)	Rule 11 of NCLT	CP/305/241/242/ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020
190	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	10.8.2020
191	0710102148962019/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
192	0710102/08231/2020	MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR	25/08/2020
193	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020
194	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	27.08.2020
195	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
196	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
197	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application(Companies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020
198	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB-2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	27.08.2020
199	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	
200	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
201	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020
202	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Application(Companies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020

203	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,382 Cut	14/08/2020
204	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31/07/2020
205	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs Sunrays Properties and Investments Company Private Limited Vs Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Company Application(Companies Act)	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done	27/08/2020
206	0710102/08330/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Company Application(Companies Act)	Application under any other provisions	C.A.(CAA)/52(PB)2019	MANOJ SHARMA	TRUE COPY SING MISSED	28/08/2020
207	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	28/02/2020
208	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	08/05/2020
209	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		NA	case type wrong & document not upload properly	10/08/2020
210	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	07/08/2020
211	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional &#40;Ortel Communications Ltd.&#41; & Ors.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	
212	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application(IBC)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	
213	0710102/08312/2020	AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	28/08/2020
214	0710102/08358/2020	MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB-2375/(ND)/ 2019	PARTHO BHATTACHARYA	Application every pages sign-2 to 4	29/08/2020
215	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	28/07/2020

216	0710102/06135/2020	RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Devsh Arora	Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no separate index and Break after 200 pages	22/05/2020
217	0710102/08192/2020	AASHYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)	Company Appeal(Companies Act)	Sec 252 (1)		PRAMOD PRASAD KOTHARI	Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg-33,80 / Annexure Every Pages Sign	24/08/2020
218	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3)		CS AVINASH KUMAR	Case Type Change	19/08/2020
219	0710102/08129/2020	CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GUPTA	pages 430,434,436,438,440,442 not clear	21/08/2020
220	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09/01/2020
221	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	09/02/2020
222	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Company Application(Companies Act)	Sec 252 (3)	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	06/04/2020
223	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPY MISSED	31/08/2020
224	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/29(ND)2018	sajeve BHUSHAN DEORA	WRONG SCRUTINY	13/08/2020
225	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG CASE TYPE	
226	0710102/08573/2020	SANJAY GUPTA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	09/05/2020
227	0710102/08454/2020	veer bhan Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09/02/2020
228	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		debopriyo moulik	page:77-88, 126-132 note clear	
229	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e-file)	
230	0710102/08178/2020	PCL IT Solutions Private Limited Vs	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim less than 1 cr	
231	0710102/08450/2020	GOENKA ENTERPRISES Vs KULDEEP VERMA	Interlocutory Application (I.B.C)	Sec 42	CP/IB/ 418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09/01/2020
232	0710102/07233/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	Application under any other provisions- IBC	ANIL KUMAR	pg-21 repeated.	REFILE
233	0710102/08629/2020	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB-911/2020	Srjan Sinha	No Index, No pagination, No e-Stamp, Brief Synopsis, memo of parties	07/09/2020
234	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE LIMITED Vs DE LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/985(ND)2018	ANAND BAJPAI	PG-18,45 NOT CLEAR	09/02/2020
235	0710102/08470/2020	Manoj Giri Vs Ansal Phalaks Infrastructure Pvt Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	ROHIT CHOUDHRY	SELECT CORRECT DOCUMENT TYPE	09/02/2020

236	0710102/08486/2020	ARUN ANAND Vs. AKME PROJECTS LIMITED	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and section wrong	application
237	71000085722020	Neeraj Aggarwala		Cavet			NCLT form 3c Missed	05/09/2020
238	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed, income tax service missed	
239	0710102/09950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/2019	Rajesh Kumar Gupta	Small font-9	16/Oct/20
240	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)2019	Shashwat Parihar	No Index/No Pagnation/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG	
241	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	15/Oct/20
242	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting Affidavit	15/Oct/20
243	0710102/09902/2020	Nihl Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	15/Oct/20
244	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Doc Not Upload properly	10/09/2020
245	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Vol-1,2 missing	24/09/2020
246	0710102023952020/3	DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/230(ND)2020		WRONG DOCUMENT	12/11/2020
247	0710102029922018/11	VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1747(PB)2018		need to upload saperate files	12/11/2020
248	0710102034682018/13	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		NEED TO IA FILE	12/11/2020
249	0710102063052020/3	RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/371(ND)2020		DOCUMENT INCOMPLETE	11/11/2020
250	0710102067552020/2	CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA SINGH		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)2020		true copy sign missed	12/11/2020
251	0710102085402020/2	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/328(ND)2020		Wrong pagnation/No index	12/11/2020
252	0710102105072020/1	S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs. POOJA GARG NEELAM SINGH Vs. MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4862(2)2020		DOCUMENT INCOMPLETE	12/11/2020
253	0710120001472018/20	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/260(ND)2017		NEED TO IA FILE	12/11/2020
254	0710200404622018/7			IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		NEED TO IA FILE	12/11/2020
255	0710102001622020/3	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		NEED TO IA FILE	12/11/2020
256	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/319(ND)2020		INDEX MISSED	12/11/2020
257	0710102102732019/7	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7, IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019		Wrong filing	22/10/2020
258	0710102111232019/5	VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/118(PB)2019		Wrong filing	13/11/2020
259	0710102119692019/2	R.J PACKWELLS PVT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION (IBC)/1175(ND)2019		Wrong filing	13/11/2020
260	0710102027722020/1	S.E. INVESTMENTS LIMITED Vs. SONI REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1701(ND)2020		PROOF OF SERVICE MISSED	17/11/2020
261	0710102034352020/3	AFC WORLD WIDE INC. Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/815(ND)2020		TWO SAME CASES FILE IN /4	17/11/2020
262	0710102087092020/5	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020		NOT found	10/11/2020
263	0710102171192019/11	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs. UNION ROADWAYS LTD Vs. ICON CABLES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/4(ND)2020		NEED TO IA FILE	18/11/2020
264	0710102004752019/4	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(ND)2019		Pagination missed	17/11/2020
265	0710102410412017/14	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	17/11/2020
266	0710102410412017/15	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	17/11/2020
267	0710102013472020/2	GAURAV TANEJA Vs. BRY'S INTERNATIONAL PVT LTD		Sec 60(5)	COMPANY APPLICATION (IBC)/1036(PB)2020		Index missing	18/11/2020
268	0710102016252018/26	AS TECHNO SOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Page no 7 misse as proof of service	17/11/2020



269	0710102034772020/5	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020	Index Missing	18/11/2020
270	0710102069462020/1	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020	E STAMP DATE NOT VALID	18/11/2020
271	0710102071552020/1	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/981(ND)2020	Page 13,32,33,34 cut	18/11/2020
272	0710102090322020/4	RADIUS INFRA TEL PVT. LTD. Vs. UNION BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	NOT found	18/11/2020
273	0710102401402016/13	MR. NITIN KHANDELWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	True copy signe missed every pages and pagination missed and main case not mentioned wrong filing need to IA	17/11/2020
274	0710120009322018/14	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018	NOT found	17/11/2020
275	0710120009322018/15	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018	NOT found	17/11/2020
276	0710102073882020/2	MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020	Uncomplete file upload	18/11/2020
277	0710102076072020/2	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Index Missing	18/11/2020
278	0710102159482019/1	RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND OTHERS		19(2)	COMPANY APPLICATION(IBC)/1617(ND)2019	NEED TO IA FILE	18/11/2020
279	0710102060392020/4	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/814(PB)2020	194 195 196 197 198 200 201 202 203 NOT CLEAR	11/11/2020
280	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	ONLY PROOF OF SERVICE UPLOAD	02/09/2020
281	0710102000732020/5	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020	TRUE COPY SIGN MISSED	19/11/2020
282	0710102024012020/1	YASH INFRA TECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/182(ND)2020	TRUE COPY SIGN MISSED	19/11/2020
283	0710102035252020/3	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020	page-39 missed	19/11/2020
284	0710102016252018/27	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018	E- STAMP MISSED	19/11/2020
285	0710102036092020/14	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	TRUE COPY SIGN MISSED	19/11/2020
286	0710102036092020/16	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	TRUE COPY SIGN MISSED	19/11/2020
287	0710102065762020/1	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	PAGE - 17 18 152 NOT CLEAR	19/11/2020
288	0710102069462020/2	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020	18 19 22 23 NEED TO TRANSLATE	19/11/2020
289	0710102085402020/3	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	NEED TO FILE IN ONE PDF	19/11/2020
290	0710102085402020/4	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	NEED TO FILE IN ONE PDF	19/11/2020
291	0710102086962019/7	PUNJAB NATIONAL BANK Vs. FOZAL POWER PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1223(PB)2019	INDEX MISSING	19/11/2020
292	710102082662020	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LIMITED	Interlocutory Application (I.B.C) Company	Application under any other provisions- IBC		wrong section and main case no is wrong	26/08/2020
293	710102106672020	BTM EXPORTS LIMITED VS BTM EXPORTS LIMITED	Interlocutory Application(Companies Act)	Rule 11 of NCLT		Page -18 not clear /Wrong section/case type	11/09/2020
294	710102108632020	SYNDICATE BANK VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Translated page-2/Page not clear-11 to 14,28	18/11/2020
295	710102108672020	SHYAM ARORA VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)		Page not clear-21	18/11/2020
296	710102108722020	SIDDHARTH JAIN VS SHIKHA JAIN	Interlocutory Application(Companies Act)	Rule 11 of NCLT,Rule 32		Proof of service	18/11/2020
297	710102109022020	BIPIN CHANDRAKANT KHISTI VS SHIKHA JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016		PAGE 1-9 SIGN MISSED WITH TRUE COPY	19/11/2020

298	710102109002020	ANIL GOEL VS M/S. CHD DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC, Regulation 44(2), Liquidation process Regulation, 2016		MAIN CASE NUMBER WRONG	19/11/2020
299	710102108942020	M/S LOYAL SCAFFOLDING PVT. LTD. VS M/S C.K INFRASTRUCTURES LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Page not clear-17	19/11/2020
300	710102106882020	INDRESH KUMAR UPADHYAY VS MR. ANIL KUMAR	Company Petition IB (IBC)	Sec 60(5)		wrong caste type /main case not mention in application	11/09/2020
301	710102107212020	PIYUSH COLONISERS VS REGISTRAR OF COMPANIES NCTOF DELHI & HARYANA	Company Petition (Companies Act)	Rule 11 of NCLT		Main case is not linked with application,upload only one file	11/10/2020
302	0710200422432018/47	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	COMPANY PETITION IB (IBC)/761(ND)2018	IBC Under Sec 9		Only proof of service uploaded	18/11/2020
303	0710102010182020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED	COMPANY APPLICATION(IBC)/721(ND)2020	Sec 60(5)		Sign missed on rejoinder,true copy sign and stamp missed	19/11/2020
304	0710102016252018/28	AS TECHNOLOGIES PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9		Index not match with file	19/11/2020
305	0710102021082020/2	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2020	Application under any other provisions- IBC		Need to IA file	19/11/2020
306	0710102021082020/3	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2020	Application under any other provisions- IBC		Need to IA file	19/11/2020
307	0710102023762020/3	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)		Sign on reply,pg-45-48,51-56,121,126-127,129,130,136,157,160-162,171-175,178-181,184-198 not clear,All Volume pages are not clear	19/11/2020
308	0710102023762020/4	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)		Sign on reply,pg-56,57 not clear	19/11/2020
309	0710102034742020/2	NICRON ELECTRICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/250(ND)2020	Sec 252 (1)		Document incomplete only 1 page uploaded	19/11/2020
310	0710102086262020/3	YOKOGAWA INDIA LTD Vs. M/S ABIR INFRASTRUCTURE PVT LTD	APPLICATION (I.B.C)/3685(ND)2020	Rule 11 of NCLT, 2016		Index page numbering missed	19/11/2020
311	0710102087802020/3	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9		Index missed,true copy sign stamp and sign missed	19/11/2020
312	0710102090322020/5	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)		Index missed	19/11/2020
313	0710102090322020/6	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)		INDEX MISSING	19/11/2020
314	0710102034372018/8	BANK OF INDIA Vs. CAREWAY AGRO PROCUREMENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2019	IBC under Sec 7		PAGE-56 57 59 64 65 66 NOT CLEAR	20/11/2020
315	0710102036092020/17	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)		Page numbering missed after page-10,Index not match to file	20/11/2020
316	0710102063972020/2	M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA	COMPANY APPEAL(COMPANIES ACT)/164(ND)2020	Sec 252 (3)		Only proof of service uploaded	20/11/2020
317	0710102074552019/14	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/871(ND)2019	IBC under Sec 7		page numbering missed in file	20/11/2020
318	0710102078792020/3	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		TRUE COPY SIGN MISSING	20/11/2020
319	0710102079582019/6	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)		In pg-3,4 Index repeated	20/11/2020
320	0710102084792020/1	M.S. LIFE SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/399(ND)2020	Sec 252 (3)		pg-4 cut	20/11/2020
321	0710102086452020/4	PINKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI	COMPANY APPEAL(COMPANIES ACT)/319(ND)2020	Sec 252 (3)		true copy sign missed	20/11/2020
322	0710102093102020/1	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/401(ND)2020	Sec 252 (1)		DOCUMENT NOT IN PROPER	20/11/2020
323	710102103292020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016		HARISH CHANDER ARORA	Main case is not linked with the applicaton 29/10/2020

324	710102109262020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Rule 11 of NCLT		ANURAG BHATT	wrong case type file is IA but file in ca	20/11/2020
325	710102109452020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Sec 60(5)		SWAPNIL GUPTA	document not upload only proof of service uploaded	21/11/2020
326	710102109772020	SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)		CHEITANYA	document not upload only proof of service uploaded	23/11/2020
327	710102096222020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)		SHARAD TYAGI	document not upload only proof of service uploaded	10/08/2020
328	710102103342020	RAVI KAKLASARIA VS SPRINGPEOPLE SOFTWARE PRIVATE LIMITED		Sec. 241(1)			document not upload only proof of service uploaded	29/10/2020
329	0710102027842020/1	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION (COMPANIES ACT)/62(ND)2020	Sub-Section (1) of Section 66.			NEED TO APPLICATION FILE	20/11/2020
330	0710102065762020/3	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC			PAGE-17 152 NOT CLEAR	20/11/2020
331	0710102074752020/1	ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/962(ND)2020	IBC Under Sec 10			PAGE- 11 12 17 18 47 48 66 81 82 84 98 NOT CLEARPAGE-68 69 TRANSLATE	20/11/2020
332	0710102086102020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120(PB)2020	Sec. 59			page-37 38 39 not clear	20/11/2020
333	0710102033422020/1	MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD.	COMPANY PETITION IB (IBC)/794(PB)2020	IBC Under Sec 9			PG-3 PAGE CUT	21/11/2020
334	0710102061902019/13	IL&FS FINACIAL SERVICES LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/767(ND)2019	IBC under Sec 7,IBC under Sec 7			Index missing	21/11/2020
335	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			NEED TO IA FILE	21/11/2020
336	0710102082772019/11	IL&FS FINACIAL SERVICES LIMITED Vs. VARDAAAN BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1104(ND)2019	IBC under Sec 7			INDEX MISSING	21/11/2020
337	0710102069162020/4	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD ( EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	COMPANY PETITION IB (IBC)/887(PB)2020	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	22/11/2020
338	0710102091242020/2	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)			INDEX MISSING	22/11/2020
339	0710102065952020/13	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	23/11/2020
340	0710102083542020/2	COMPUAGE INFOCOM LTD Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/961(I)2020	IBC Under Sec 9			need to ia file	23/11/2020
341	0710102091032019/13	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			TRUE COPY SIGN MISSING	23/11/2020
342	0710102103372020/1	ACREAGE PROPERTIES PRIVATE LTD Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4775(PB)2020	Sec 47 (1)			E-STAMP	23/11/2020
343	0710102105862020/1	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
344	0710102105862020/2	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
345	0710102006422019/4	U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/180(ND)2019	Sec 252 (1)			PG-2 6 14 16 26 30 NOT CLEAR	23/11/2020
346	0710102010422019/5	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			E STAMP DATE MISSMATCH	23/11/2020
347	0710102015102020/2	BRAWN PROPBUILD PVT. LTD. Vs. RESOLUTION PROFESSIONAL- AMIT AGRAWAL	COMPANY APPLICATION(IBC)/959(PB)2020	Sec 60(5)			PG-166 173 NOT CLEAR	23/11/2020
348	0710102016252018/29	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			AFFIDAVIT E-STAMP MISSING	23/11/2020
349	0710102027462020/4	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			TRUE COPY SIGN MISSING	23/11/2020
350	0710102036092020/19	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			affidavit back date	23/11/2020
351	0710102061122020/1	MARUTI GREEN TECHNO INDUSTRIES PRIVATE LIMITED Vs. DEEP JYOTI RUBBER PVT LTD	COMPANY PETITION IB (IBC)/812(ND)2020	IBC Under Sec 9			index missing	23/11/2020
352	0710102063682020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			sign missing	23/11/2020

353	0710102065952020/14	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			PG-222 223 224-230 NOT CLEAR	23/11/2020
354	0710102069322020/3	VAS INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/271(ND)2020	Sec 252 (3)			INDEX MISSING	23/11/2020
355	710102102032020	RAJEEV RANJAN VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			true copy missing 20,205,207,217,258,261,285,288,293,296,386,389,395,397,411 translate page 1792-1794,1982-1990,275,316,495-516,518-548,586-601,606,690-692,749,751,753-761,764-780,990,991,992-1005,1128-1131,1173,1189-1236,1336-1361,1663-1678,2365-2375,2617-2629,296,2966,3073-3078,3119,3169,3240,3242,3279-3283 not clear page 2236-2239 cut page	25/10/2020
356	0710102/11033/2020	Abhishek Garg & Ors Vs Ireo Residences Company Private Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016 Application under any other provisions- IBC	(IB)/635(ND)2020	PIYUSH SINGH	True copy sign misse/Affidavit not Notazised	25/11/2020
357	0710102009212020/1	SUDERSHAN GUPTA Vs. NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9			NEED TO IA FILE	24/11/2020
358	0710102011212020/1			IBC Under Sec 9			INDEX MISSING INDEX MISSING DOCUMENT NOT IN PROPER	24/11/2020
359	0710102024942020/3	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
360	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED		IBC Under Sec 9			PAGE-95-106 182 NOT CLEAR	24/11/2020
361	0710102068942020/5	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
362	0710102074682020/3	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)			need to upload in additional document type	24/11/2020
363	0710102085972020/1	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(I)2020	Rule 11 of NCLT, 2016			True copy sign missed	
364	0710102091032019/14	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			Wrong Document (Application filed)	
365	0710102103982020/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5057(I)2020	Sec 60(5)			PROOF OF SERVICE MISSED	25/11/2020
366	710102110442020	MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		MANOJ	true copy sign missing	11/03/2020
367	0710102065782020/1	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2020	Sec 60(5),Rule 11 of NCLT, 2016			Page-17 18 not clear	19/11/2020
368	0710102065762020/2	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs. KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	23/11/2020
369	0710102034652020/2		COMPANY PETITION IB (IBC)/818(ND)2020	IBC Under Sec 9			EVERY PAGES SIGN	23/11/2020
370	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			PAGE-32 NEED TO TRANSLATE	23/11/2020
371	0710102076112020/1	ARROW EQUITY PRIVATE LIMITED Vs. MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2020	Sec. 230-232 - Second Motion			TRUE COPY SIGN MISSING	23/11/2020
372	0710102076282020/4		COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020
373	0710102077062020/3	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)			E STAMP DATE MISSMATCH	23/11/2020
374	0710102083112019/13	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSED	23/11/2020
375	0710102085322020/2	RBL BANK Vs. GEM BATTERIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3702(I)2020	Rule 11 of NCLT, 2016			PAGE- 1-6 PAGES NEED TO SIGN	23/11/2020
376	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			NEED TO IA FILE	23/11/2020
377	0710102092552020/1	GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA	COMPANY APPLICATION(COMPANIES ACT)/573(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	23/11/2020
378	0710102094332020/1	VIVENDER SHARMA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	23/11/2020

379	0710102101902020/1	MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4881(PB)2020	Sec 30			NEED TO IA FILE	23/11/2020
380	0710102134622019/5	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
381	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
382	071010210422019/6	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
383	071010210422019/7	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
384	0710102028672020/3	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/971(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
385	0710102061152020/2	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)			TRUE COPY SIGN MISSING	24/11/2020
386	0710102087892019/1	SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/623(ND)2019	Sec 60(5)			INDEX MISSING	24/11/2020
387	0710102091242020/3	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/356(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
388	0710102093872020/2	M S HYDRO ENGINEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/375(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
389	0710102102082020/1	ACREAGE PROPERTIES PVT. LTD. Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4800(PB)2020	Sec 47 (1)			PAGE-1 -21 TRUE COPY SIGN MISSING	24/11/2020
390	0710102103642020/1	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
391	0710102103642020/2	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
392	0710102105652020/1	VAGABOND INFRA TEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/465(ND)2020	Sec 252 (3)			INDEX MISSING PROPER FILE	24/11/2020
393	0710102113592019/10	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
394	0710102113592019/11	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
395	0710102113592019/12	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
396	0710102123392019/3	SANGVI MOVERS LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	INTERLOCUTORY APPLICATION (IBC)/1991(ND)2019	Rule 11 of NCLT, 2016			PAGE-1 6 NOT CLEAR	24/11/2020
397	0710102134622019/7	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	24/11/2020
398	0710102159752019/3	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/2778(PB)2019	Sec 30			E-STAMP FEE	24/11/2020
399	0710120004492018/38	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2018	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
400	0710120009482018/17	R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD	COMPANY PETITION IB (IBC)/1138(ND)2018	IBC Under Sec 9			NEED TO SAPERATE FILLING	24/11/2020
401	0710102063682020/3	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			NO index/True copy sign missed	25/11/2020
402	0710102068522020/4	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/911(PB)2020	IBC under Sec 7			Proof of Service	26/11/2020
403	0710102088472020/2	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020	Sec 60(5)			Wrong Doc.( status report filed)	26/11/2020
404	0710102089762020/3	COSMIC INFRA SOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/969(ND)2020	IBC under Sec 7			True copy sign missed	26/11/2020
405	710102028512020	ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Mohit Singh	wrong section (rule 11)	03/04/2020
406	710102105462020	DINESH RAI HUF VS ROHTAS PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Parth	47,49,51 translate	11/05/2020
407	710102109012020	DEVENDRA SINGH VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		DEVENDRA	file with main case number AND YOU MENTION IN APPLICATION ALLAHABAD	19/11/2020
408	710102111012020	M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M /S PARAMOUNT PROPBUILD PVT. LTD.	Company Appeal (IBC)	IBC under Sec 7		Rohit	Main case no. not mention/Small font & amp; amp; amp; Blur Page-23 to 128,142 to 145,155	26/11/2020
409	710102104232020	VEKAS KUMAR GARG VS SANDEEP GARG	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)		RAKESH KUMAR	section wrong	31/10/2020
410	710102109892020	REDHEX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Sameer	pryer missing	23/11/2020

411	710102111432020	SUCHITA SHARMA VS INDIA INFOLINE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1006(ND)2019	Indresh	Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to 64,78 to 141	28/11/2020
412	710102110912020	SAFE MOVERS PACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Application(Companies Act)	Rule 11 of NCLT		Pankaj Kumar Jha	10-18 not clear page	26/11/2020
413	710102111182020	ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/14(PB)2019	Nithin	Sign miss Page-2	27/11/2020
414	710102076962020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 131(1)		SHASHI	counsel detail missed in index.pg-1.6.8 and 11 double page numbering	08/07/2020
415	710102102972020	AMIT GOEL VS CMYK PRINTECH LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		K GAURAV & CO.	Pg-113 missed,pg-114,115,147,160,278,288-294 not clear,pg-286 cut,service to all respondent,court fee and welfare missed in vakalatnama,true copy stamp missed	28/10/2020
416	710102109542020	ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Manish	No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed on cover page, Master data missed, Vakaltnama missed,	21/11/2020
417	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			pg-291 not clear	15/09/2020
418	0710102162662019/5	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7			NEED TO IA FILE	02/10/2020
419	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			NEED TO IA FILE	24/11/2020
420	710102003642020	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/175(ND)2020	Sec 252 (1)			NEED TO IA FILE	25/11/2020
421	0710102085052020/1	FIREFLY-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION (COMPANIES ACT)/472(J)2020	Rule 11 of NCLT			NEED TO FILLING SEPARATE AFFIDAVIT	26/11/2020
422	0710102150482019/4	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION (IBC)/16 08(ND)2019	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	26/11/2020
423	0710102156952019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3213(ND)2019	IBC Under Sec 9			E STAMP AFFIDAVIT MISSING	26/11/2020
424	0710120003842018/26	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26/11/2020
425	0710120003842018/27	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26/11/2020

426	0710102026652020/1	M/S. FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S.MARUBHUMI DEALER PRIVATE LTD.	COMPANY PETITION IB (IBC)/710(ND)2020	IBC Under Sec 9		E STAMP MISSING	27/11/2020
427	07101020232132020/4	SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/370(ND)2020	Sec 252 (1)		E STAMP MISSING	27/11/2020
428	07101020276392020/1	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020	Sub-section (I) of section 230		NEED TO CA FILE	27/11/2020
429	07101020280222020/3	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)		TRUE COPY SIGN MISSING	27/11/2020
430	07101020287542020/3	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions		INDEX MISSING	27/11/2020
431	07101020287542020/4	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions		INDEX MISSING	27/11/2020
432	0710102105862020/3	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT		NEED TO IA FILE	27/11/2020
433	0710102034302020/1	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230		PG-21 TRANSLATE	28/11/2020
434	0710102034302020/2	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230		21 TYPE COPY	28/11/2020
435	07101020276282020/5	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)		NEED TO FILE IN ONE PDF	28/11/2020
436	07101020277062020/4	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)		NEED TO FILE IN ONE PDF	28/11/2020
437	0710102100462020/1	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9		INDEX MISSING	28/11/2020
438	0710102100462020/2	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9		INDEX MISSING	28/11/2020
439	07101020274682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/289(ND)2020	Sec 252 (3)		NEED TO IA FILE	29/11/2020
440	07101020285972020/4	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(j)2020	Rule 11 of NCLT, 2016		22 23 25 37 52 NEED TO TYPE COPY	29/11/2020
441	0710102024212018/2	MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1591(PB)2018	IBC under Sec 7		NEED TO IA FILE	30/11/2020
442	0710102061262019/12	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/712(ND)2019	IBC under Sec 7		NEED TO IA FILE	30/11/2020
443	0710102100092019/8	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(ND)2019	IBC under Sec 7		NEED TO APPLICATION FILE	30/11/2020
444	0710102103122020/1	SHIVRAJ GUPTA Vs. DESHRAJ GUPTA	COMPANY APPLICATION(COMPANIES ACT)/660(PB)2020	Rule 11 of NCLT		TRUE COPY SIGN MISSED	30/11/2020
445	0710102000912020/5	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Sec 252 (1)		INDEX MISSING	01/12/2020
446	0710102001372019/8	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7		INDEX MISSING	01/12/2020
447	0710102007592019/13	SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/310(ND)2019	IBC Under Sec 9		AFFIDAVIT STAMP	01/12/2020
448	0710102016252018/30	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9		NEED TO SAPERATE E FILLING	01/12/2020
449	0710102023802018/14	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7		NEED TO SAPERATE E FILLING	01/12/2020
450	0710102023802018/15	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7		NEED TO SAPERATE E FILLING	01/12/2020
451	0710102024112020/1	CFM ASSETS RECONSTRUCTION PVT LTD. Vs. YOGESH KUMAR SHARMA	COMPANY PETITION IB (IBC)/606(ND)2020	Section 95(1)		NEED TO IA FILE	01/12/2020
452	0710102026352020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD	INTERVENTION PETITION (IBC)/4(ND)2020	Sec 60(5)		NEED TO IA FILE	01/12/2020
453	0710102027062020/2	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion		INDEX MISSING	01/12/2020
454	0710102073402020/4	KARUNA SHARMA Vs. VOGUE CLOTHIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2978(ND)2020	Application under any other provisions- IBC		AFFIDAVIT MISSING	01/12/2020
455	0710102101452020/1	STARFIRE MOVIES PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/646(PB)2020	Rule 11 of NCLT		index is missing	01/12/2020
456	0710102105962019/11	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)		pagination is missing	01/12/2020
457	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9		Index is missing	02/12/2020

458	710102072132020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	Council Detail missed in Index.pg-103 not mention in index.pg102 is different in file and different in proof of service column	
459	0710102082132020/2	RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAXIM PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3463(PB)2020	Sec 60(5)			pg no. 20-77 are blur	01/12/2020
460	0710102097362019/11	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.	COMPANY PETITION IB (IBC)/1499(PB)2019	IBC under Sec 7			pg no 22-25 are not clear	01/12/2020
461	0710102002272019/19	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			E stamp is of back date	02/12/2020
462	0710102061222020/5	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Index missing	02/12/2020
463	0710102061222020/6	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Sign missing	02/12/2020
464	071010211210/2020	nihoo construction Vs Hemant Khandelwal	Company Application(Companies Act)	Rule 11 of NCLT	CP/89/2020	Ishaan Mukherjee	Blur Page-78,79,81	02/Dec/20
465	0710102100462020/5	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			NEED TO UPLOAD IN ONE PDF	28/11/2020
466	0710102002272019/20	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			NO INDEX	12/02/2020
467	0710102022482018/7	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520(ND)2018	IBC Under Sec 9			NO INDEX	12/02/2020
468	0710102023802018/16	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	12/02/2020
469	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			NO INDEX	12/02/2020
470	0710102072202020/2	ADITYA GUPTA Vs. GAURAV KATIYAR	INTERLOCUTORY APPLICATION (I.B.C)/3046(ND)2020	Sec 60(5)			NEED TO SAPERATE FILLING	12/02/2020
471	0710102077602020/3	JACK ROHAN MARKETING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/343(ND)2020	Sec 252 (1)			NO INDEX	12/02/2020
472	0710102088742020/2	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/404(ND)2020	Rule 11 of NCLT,Sec 252 (3)			INCOME TAX SERVICE	12/02/2020
473	0710102092852020/2	RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/417(ND)2020	Sec 252 (1)			pagination is missing	02/12/2020
474	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	Sec 252 (3)			Pagination and true copy on annexure is missing	02/12/2020
475	0710102097382020/5	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			wrong e-filing	02/12/2020
476	0710102101002020/1	PRIME IT WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/421(ND)2020	Sec 252 (1)			pagination is missing	02/12/2020
477	0710102174012019/6	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	COMPANY PETITION IB (IBC)/138(ND)2020	IBC Under Sec 10			wrong e-filing	02/12/2020
478	0710102061152020/3	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(i)			wrong e-filing	03/12/2020
479	0710102091032019/15	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			sign ,index and pagination is missing	03/12/2020
480	0710000111292020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
481	0710000111282020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
482	0710000111272020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
483	0710000111262020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
484	0710000111252020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
485	0710000111232020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	



486	0710000111032020	Western Hotels Private Limited	1 Caveat-Order 2 Caveat-Application			25/11/2020	NCLT Form 3C missed	
487	0710102085402020/5	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	Sec 252 (1)			pdf need to merge into one pdf	22/11/2020
488	0710102084392020/1	SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/359(ND)2020	Sec 252 (3)			OBJECTIONS	12/03/2020
489	0710102117872019/12	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2115(ND)2019	IBC under Sec 7			sign is missing on every page of written submission	12/03/2020
490	0710102150482019/5	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/16 08(ND)2019	Application under any other provisions- IBC			Page no. 8 ae two time, pg no. 13-17,18, 28 are not clear	12/03/2020
491	0710102019112020/4	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	12/04/2020
492	0710102076072020/4	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	12/04/2020
493	0710102083932019/16	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	COMPANY PETITION IB (IBC)/1373(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	12/04/2020
494	0710102097382020/6	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			NO INDEX	12/04/2020
495	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRASPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/14 80(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12/04/2020
496	0710102143092019/2	MOHAN LAL JAIN Vs. SBS TRASPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/14 80(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12/04/2020
497	710102112702020	RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2582(ND)2019	Sec 66(1)		ABHISHEK	SOFT COPY NOT UPLOD PROPERLY	12/04/2020
498	710102112422020	PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED		IBC Under Sec 9		Gursat	page:78, 83, 86, 87, 216-313, 336-342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506, page not clear and page 140 missed etc	12/04/2020
499	0710102001372019/9	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	04/12/2020
500	0710102088852020/3	HAPTIK INFOTECH PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/67(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	04/12/2020
501	0710102405202018/10	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	COMPANY PETITION IB (IBC)/45(PB)2018	IBC under Sec 7			Reply is OK ( but along-with application also filed )	05/12/2020

502	0710102090322020/10	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			PG-5 not clear /pagination missing after Pg-8/ No INDEX/True copy sign missed in some pages	06/12/2020
503	0710102034132020/2	MARIN AGRO PRIVATE LIMITED Vs. 1.REGISTRAR OF COMPANY	COMPANY APPEAL(COMPANIES ACT)/410(ND)2020	Sec 252 (1)			PG-3,16,17 translation/Supporting affidavit missed	07/12/2020
504	0710102134072019/5	ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED	COMPANY PETITION (COMPANIES ACT)/150(ND)2019	Sec. 271-273			affidavit missing	07/12/2020
505	0710102406532018/24	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	COMPANY PETITION IB (IBC)/547(PB)2018	IBC under Sec 7			index missing	07/12/2020
506	0710102035322020/2	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020	IBC Under Sec 9			service missing	07/12/2020
507	0710102096942020/1	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			affidavit missing	07/12/2020
508	710102113102020	DEEPAK MAINI VS AMUL GABRANI & ORS	COMPANY PETITION IB (IBC)/1064(PB)2018	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		APOORV AGARWAL	Sign miss-21 to 34,58,60,62,64,66,68,70,72, 74 to 78,80,84,128,129,137,139,7 12 to 746,764 to 788,790,792,817 to 823/Page not clear- 127/small font- 143,144,229,230,264,265,2 93,324,376,382,419,510,51 7,612,616,618,666,745,746, 819 to 821/etc	04/12/2020
509	710102113352020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC		UDAYRAJ	Pagination not done	05/12/2020
510	0710102078842020/1	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	Sec 60(5)			pg no. 217-220 typed copy, pg no 230	21/11/2020
511	0710102087232020/2	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)			Index is missing	07/12/2020
512	0710102093782020/1	AIRWIL INTELLICITY SOCIAL WELFARE SOCIETY Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4356(ND)2020	Sec 60(5)			wrong e-filing	07/12/2020
513	0710102085972020/3	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(PB)2020	Rule 11 of NCLT, 2016			pg missing after pg no. 180 and all hand written documents need to be typed	08/12/2020
514	0710200412022017/13	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	COMPANY PETITION IB (IBC)/609(ND)2017	IBC under Sec 7			Index is missing	08/12/2020
515	0710102098252020/1	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/148(PB)2020	Sec. 189(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions			NEED TO IA FILE	05/12/2020
516	0710102028062020/1	S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/714(PB)2020	IBC Under Sec 9			INDEX MISSING	07/12/2020
517	0710102026492020/7	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			INDEX not signed	05/12/2020
518	0710102026492020/8	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			INDEX not signed	05/12/2020

519	710102113712020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		UDAYRAJ	sign miss-3 to 60 /Page not clear-4/smallfont-5 to 56,	12/07/2020
520	710102113372020	SHALU KHANNA VS M/S SBS AGROTECH PVT LTD	Company Application(Companies Act)	Rule16(d),NCLT Rules,2016		eMinds	wrong case type	12/05/2020
521	710102113842020	BEACON TRUSTEESHIP LIMITED VS EMEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Abhay Singh	Proof of service	12/08/2020
522	710102100812020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	document not upload only proof of service uploaded	21/10/2020
523	0710102079942020/3	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			INDEX MISSING	08/12/2020
524	0710102084982019/10	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	Sec 252 (3)			NO Supporting affidavit	08/12/2020
525	0710102092372020/3	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	COMPANY PETITION IB (IBC)/995(PB)2020	IBC under Sec 7			Index pagination not matching with DOC.	08/12/2020
526	0710102102992020/1	PANM TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/437(ND)2020	Sec 252 (3)			NO Supporting affidavit	08/12/2020
527	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029(ND)2019	IBC Under Sec 9			Wrong Doc (application filed)	08.12.2020
528	0710102020542018/25	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD	COMPANY PETITION IB (IBC)/1493(PB)2018	IBC under Sec 7			PG- 3,6,12,13,15,17,18,20,22,24 ,25,26 is CUT/ 46 not clear & true copy sign missed/ 221 Wrongly pagination & true copy not clear /pg- 123,129,130,133,136,137,1 44 to 146,186,195/251 to 254,257,258,259,265 to 268 ,270,271,272/281 to 284 not clear	08.12.2020
529	0710102101022020/1	GEOSTAR SURVEYS INDIA PVT LTD Vs. ASHWINI MEHRA	INTERLOCUTORY APPLICATION (I.B.C)/5052(PB)2020	Sec 42			index is missing	08.12.2020
530	0710102112812020/1	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			two files need to merge or need to file separately	08.12.2020
531	0710102033942020/2	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			PG-15 to 55 Hindi translation	08.12.2020
532	0710102061022020/2	UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN	COMPANY PETITION IB (IBC)/991(ND)2020	Section 95(1)			Index Blank/true copy sign missed	08.12.2020
533	0710102087092020/8	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			Index is missing	08.12.2020
534	710102088402020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shradha	document not upload only proof of service uploaded	14/09/2020
535	710102108552020	FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES CROWN ART PRINTERS VS	Company Appeal(Companies Act)	Sec 252 (1)		Mohammad	NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148, Council detail missed in index	18/11/2020
536	710102110212020	FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC		MUKESH	PGAES: 26,87,92,115,116 NOT CLEAR	24/11/2020
537	710102114092020	PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/446(ND)2020	Sec 252 (1)		SACHIN	wrong section choose	08/12/2020

538	710102114222020	SUMIT KAMBOJ VS JITESH GUPTA	COMPANY PETITION IB (IBC)/1591(PB)2018	Sec 60(5)		Shivangi Shukla	Small font-47,57 to 59,278 to 280/Blur Page-76 to 97,99 to 136,141,154,244 to 245,262 /etc	09/12/2020
539	0710102/11448/2020	Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/840(PB)2018	Davesh Bhatia	Sign miss-1,2,7,8	09/Dec/20
540	0710102/11450/2020	Pallavi Joshi Bakhru Vs Universal Buildwel Pvt Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/456(ND)2018	SRISHTI KAPOOR	Sign miss-1 to 13/Page not clear-34 to 55	09/Dec/20
541	0710102/11466/2020	LALIT KUMAR GUPTA Vs	Company Application(Companies Act)	Sec. 73(4)	CP/10(ND)2016	LALIT GUPTA	No Index/documents not prproper upload/Pagination not done	10/Dec/20
542	0710102/11359/2020	AVENIR MANAGEMNET SERVICES PRIVATE LIMITED Vs	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ARTI SAHU	Kindly file in Chandigarh,Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange 25, pages not clear 28 to 50,57,88,105,116,117,120,126,153,160,161,173 to 178,181 to 183, kindly delete first petition	07/12/2020
543	0710102/11364/2020	DPN MARITIME ACADEMY PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Intervention Petition(Companies Act)	Sec 252 (1)		SUNNY CHOPRA	Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07 missed,Company master data missed, Council detail missed in index	07/12/2020

544	0710102/11022/2020	MOEN INDIA PRIVATE LIMITED Vs Registrar of Companies Delhi and Haryana	Company Petition (Companies Act)	Sec. 441	ANUP VIJAY KULKARNI	Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to 237 not clear, Welfare and court fees missed in vakaltnama,	24/11/2020
545	0710102/11414/2020	DR. KRISHAN MOHAN MENDIRATTA Vs. STATE BANK OF INDIA	Interlocutory Application(IBC)	Sec 60(5)	Sumit Virmani	Translated Page-14,18,49	
546	0710102116512019/4	CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	IBC Under Sec 9		application not acceptable in document & wrong efilng	27/06/2020
547	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	22(3)(b)		document not in proper	10/07/2020
548	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7		application not acceptable in document	02/11/2020
549	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)		15 16 translate	23/11/2020
550	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/14 80(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		application not acceptable in ADDITIONAL document	04/12/2020
551	0710102085972020/5	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(I)2020	Rule 11 of NCLT, 2016		419 420 559 TRANSLATE	08/12/2020
552	0710102410382017/45	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	COMPANY PETITION IB (IBC)/540(PB)2017	IBC under Sec 7		AFFIDAVIT STAMP	08/12/2020
553	0710102018582020/8	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9		NEED TO FILE IN ONE PDF	09/12/2020
554	0710102022652018/13	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7		NEED TO IA FILE	09/12/2020
555	0710102033212020/2	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9		true copy sign missing	09/12/2020
556	0710102033212020/3	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9		true copy sign missing	09/12/2020
557	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)		NEED TO APPEAL FILE	09/12/2020
558	0710102085052020/2	FIREFLY-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472(I)2020	Rule 11 of NCLT		MANY TIMES PDF UPLOAD NEED TO ONE TIME	09/12/2020
559	0710102104842019/11	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9		PAGE 9 10 CUT	09/12/2020
560	0710102134752019/3	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9		Pg no 10,12-14 is not clear, sign is missing on reply	10/12/2020
561	0710102161552019/5	MODEL LOGISTICS PVT. LTD. Vs. ADVANCE HOME AND PERSONAL CARE LIMITED	COMPANY APPLICATION(IBC)/62 1(ND)2019	Application under any other provisions- IBC		21 27 not clear page	10/12/2020
562	0710102169292019/3	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD	COMPANY PETITION IB (IBC)/48(PB)2020	IBC under Sec 7		8, 6 translate page	10/12/2020
563	0710102701602018/9	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7		second volume double page numbering	10/12/2020
564	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)		proof service missing	10/12/2020
565	0710200413922017/10	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efilng	10/12/2020
566	0710200413922017/11	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efilng	10/12/2020
567	0710200413922017/13	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efilng	10/12/2020
568	0710200413922017/14	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efilng	10/12/2020

569	0710200413922017/15	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
570	0710200413922017/17	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
571	0710200413922017/18	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
572	0710200413922017/19	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
573	0710200413922017/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
574	0710200413922017/20	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
575	0710200413922017/21	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
576	0710200413922017/22	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
577	0710200413922017/23	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
578	0710200413922017/24	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
579	0710200413922017/25	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
580	0710200413922017/26	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
581	0710200413922017/27	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
582	0710200413922017/3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		affidavit missing	10/12/2020
583	0710200413922017/4	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
584	0710200413922017/5	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
585	0710200413922017/7	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
586	0710200413922017/8	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
587	0710102087092020/9	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9		page number 15 after missing	11/12/2020
588	0710102089012020/1	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/397(ND)2020	Sec 252 (1)		page number missing	11/12/2020
589	0710102095952020/4	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)		sign Missing	11/12/2020
590	0710200428752018/22	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9		wrong e filing	11/12/2020
591	0710200428752018/23	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9		wrong e filing	11/12/2020
592	0710102079942020/4	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)		index NOT SIGNED/ Supporting Affidavit	12/08/2020
593	0710102015232019/2	ALCHEMIST LIFE SCIENCES LIMITED & ORS. Vs. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2019	Rule 11 of NCLT		Sign missing on report	12/09/2020
594	0710102024812020/5	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7		index is missing	12/09/2020
595	0710102024812020/6	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7		File need to merge in one pdf and index is missing	12/09/2020
596	0710102036082020/2	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7		sign on reply and true copy and sign on annexures are missing handwritten is not allowed,type copy of index	12/09/2020
597	0710102067622020/5	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			12/09/2020

598	0710102076142020/3	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/116(ND)2020	Sec. 169(4)			Pg no. 65-81, 148-162 translation pg no. 116,123-137,141,146,230 are not clear, pg no 241 type copy, volume need to divide after pg no. 200	12/09/2020
599	0710102108322020/2	M/S KENDRIYA BHANDAR Vs. ANIL KOHLI	INTERLOCUTORY APPLICATION (I.B.C)/5408(I)2020	Sec 60(5)			Index is missing	12/09/2020
600	0710102112812020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			volume need to divide after pg no. 200	12/09/2020
601	710102113172020	MOHAN LAL JAIN VS ROC UDAYRAJ PATWARDHAN	COMPANY PETITION IB (IBC)/781(ND)2018	Rule 11 of NCLT, 2016		Bharatinder Paul Singh Oberoi	wrong e filing	12/05/2020
602	710102114852020	RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1373(ND)2019	Rule 11 of NCLT, 2016			Merge into PDF	12/10/2020
603	710102114842020	OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC		UDAYRAJ	Small font-3 to 57	12/10/2020
604	710102110322020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Sec 252 (3)			Brij Mohan Barwal	kindly upload volume vise pdf	25/11/2020
605	710102034212020	syndicate interglobe v/s global fragrances pvt ltd	Application under any other provisions- IBC			ROHIT GANDHI	case type in companies act and wrong section	18/03/2020
606	0710102/11525/2020		ibc contempt petition	sec-9		vivek sharma	wrong section ,case type wrong	
607	0710102/11502/2020	Tennant Cleaning System India Private Limited Vs Orient Links Co. LLC Vs Ram Kishore Nagarmal Marketing Pvt. Ltd.	Company Petition IB (IBC)	IBC Section 59		goel & associates	petition uncompleted, final report, ibbi missing. balance sheet missed 2 year., br missed, master data missed,	12/11/2020
608	0710102/11509/2020		Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1882(ND)2019	Dhiraj Philip	Merge into one PDF	11/Dec/20

609	0710102/11520/2020	JITENDER ARORA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/104(PB)2018	Jitender Arora	small font-144 to 157,161 to 164,168,174,181,182,186,187,215,225 to 236,240 to 245,251,287,293 to 298,302 to 304,309,313,317,321,323,354,444 to 454,459,469,481,486,496 to 507,511,519 to 530,535,624 to 651,687 to 702/Page cut-297,235,354,Page not clear-390 to 398 to 425,/translated page-663,664	11/Dec/20
610	0710102/11137/2020	PUMA REALTORS PRIVATE LIMITED Vs. AXIS BANK LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/934(PB)2018	Anurag Bhatt	Blur Page-56,57,67	
611	0710102/11413/2020	DIGITAL PROPERTIES AND HOTELS PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Abhishek Puri	Wrong section select, Page not clear 49,95 to 105, 107,302,303 Pages cut 127,128,147,148,167,168,187,188,207,208,275,278,279,283,284, Income tax advance service missed	08/12/2020
612	0710102/11539/2020	NBC Health & Hotels Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL -----/252ND 2020	HARISH DAMANI	Main case no. not mention	12/Dec/20
613	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/43(PB)2020	Sec. 241(1)			PG 34-36,47-53, 61,62,72 NOT CLEAR	06/11/2020
614	071010201602018/8	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED RAHUL DHINGRA (SOLE PROPRIETOR R-CUBE CORPORATION) Vs. EARTH WATER LIMITED (FORMERLY KNOWN AS FONTUS WATER PRIVATE LIMITED)	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			NUMBERING NOT CORRECT	09/12/2020
615	0710102012502020/1	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			WRONG FILING FILE AS A APPLICATION	10/12/2020
616	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE APPLICATION AND ADDITIONAL DOCS FILE SEPRATE	10/12/2020
617	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)				
618	0710102021342018/13	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			AFFIDAVIT BACK DATE & APPLICATION AND REPLY FILE BOTH ARE SEPRATLY	10/12/2020
619	0710102021342018/14	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020



620	0710102021342018/15	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		WRONG FILING FILE AS A FRESH APPLICATION	10/12/2020
621	0710102021342018/16	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		NEED TO IA FILE	10/12/2020
622	0710102021342018/7	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		NEED TO PETITION FILE	10/12/2020
623	0710102021342018/8	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020
624	0710102021342018/9	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020
625	0710102032072018/5	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9		INDEX MISSING	10/12/2020
626	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7		True copy and sign are missing on annexures	10/12/2020
627	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB)2019	IBC under Sec 7		INDEX MISSING	22/09/2020
628	0710102016052019/15	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7		NEED TO IA FILE	19/11/2020
629	0710102073262020/3	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)		Affidavit of service is missing	10/12/2020
630	0710102076072020/5	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234		Affidavit of service and index is missing	10/12/2020
631	0710102082602020/3	SUMRIDHI ALUMINIUM PRIVATE LIMITED Vs. KIRAN UDYOG PRIVATE LIMITED	COMPANY PETITION IB (IBC)/946(ND)2020	IBC Under Sec 9		Additional file need to merge in reply or file it separately	10/12/2020
632	0710102103842020/1	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGLT INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)		sign is missing on reply and true copy is missing on annexures	10/12/2020
633	0710200413922017/12	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4), Sec. 241(1)		need to not filling ca in additional	10/12/2020
634	0710200413922017/16	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4), Sec. 241(1)		wrong efile	10/12/2020
635	0710102033212020/4	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9		TRUE COPY SIGN MISSING	11/12/2020
636	0710102034302020/3	JMA MARKETING LIMITED Vs. PEE AAR EXIM PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/91(ND)2020	Sub-section (l) of section 230		NEED TO SAPERATE FILLING	11/12/2020
637	0710102060392020/7	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9		TRUE COPY SIGN MISSING	11/12/2020
638	0710102093812020/3	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/1026(PB)2020	IBC under Sec 7		pg not are 49-51,55-59,70,71,77-80,86-90,91-97 are not clear	11/12/2020
639	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7		Index is missing	11/12/2020
640	0710102151182019/2	CHEMSYNTH LABS Vs. ALCHEMIST LIMITED	COMPANY PETITION IB (IBC)/3238(ND)2019	IBC Under Sec 9		hand written on index and sign is missing on rejoinder	11/12/2020
641	0710102156272019/2	INCOME TAX OFFICER WARD 16 (1) Vs. REGISTRAR OF COMPANIES &MAA BERI ISPAT PVT. LTD	COMPANY PETITION (COMPANIES ACT)/922(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body		wrong e-filing	11/12/2020
642	0710102157442019/2	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body		wrong e-filing	11/12/2020
643	0710102159862019/4	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/1039(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body		wrong e-filing	11/12/2020
644	0710102159872019/2	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 14(2) Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/972(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body		pagination is missing on index	11/12/2020
645	0710102162042019/3	BIJAN DASH Vs. MIST DIRECT SALES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3363(ND)2019	IBC Under Sec 9		Index is missing	11/12/2020
646	0710102162662019/6	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7		TRUE COPY SING MISSED IN FILE	11/12/2020
647	0710102166832019/2	INCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & ELEVEN BUILDCON PVT LTD	COMPANY APPEAL (COMPANIES ACT)/1040(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body		wrong e-filing	11/12/2020
648	0710102016052020/5	AMRITA GUJRAL Vs. HYPERHIRE INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/38(PB)2020	Sec. 241(1), Sec. 242(4), Sec. 244(1)		Index and pagination is missing	12/12/2020
649	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020	Application under any other provisions- IBC		wrong e-filing	12/12/2020

650	0710102031892020/2	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/49(PB)2020	Sec. 230-232, Sec 234		Wrong e-filing	12/12/2020
651	0710102089732020/2	DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/970(PB)2020	IBC under Sec 7		Volume need to divide after page no. 200	12/12/2020
652	0710102168502019/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE TOWER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/124(ND)2020	IBC Under Sec 9		sign on reply is missing, affidavit date is missing	12/12/2020
653	0710102172362019/2	MS.ANJALI Vs. EDUJOIN TRAINING FOUNDATION	COMPANY PETITION IB (IBC)/130(ND)2020	IBC Under Sec 9		index is missing	12/12/2020
654	0710200433802018/12	SRS LIMITED Vs. LOGICAL JEWELLERS PVT. LTD.	COMPANY PETITION IB (IBC)/111(ND)2018	IBC Under Sec 9		service and true copy signature are missing	12/12/2020
655	0710102097492020/3	M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD. SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1008(ND)2020	IBC Under Sec 9		page no. 31, 32 are cut	13/12/2020
656	0710102099972020/2	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020		Sec. 12A		Index is missing	13/12/2020
657	0710102086782020/1	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions- IBC		wrong e-filing	14/12/2020
658	0710102167802019/2	INCOME TAX OFFICER WARD 20.1 Vs. ROC. PRIYA TISSUE PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/1037(ND)2019	Sec 252 (1) - By Government Body		wrong e-filing	14/12/2020
659	0710102171852019/2	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES( SVP INFRAHOMES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		wrong e-filing	14/12/2020
660	0710102173172019/1	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES & REAL VENTURE EXIM PVT LTD	COMPANY APPEAL(COMPANIES ACT)/63(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		wrong e-filing	14/12/2020
661	0710102173682019/3	INCOME TAX OFFICER WARD 26(4) Vs. REGISTRAR OF COMPANIES( VSERVE CORPORATE SERVICES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/100(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		wrong e-filing	14/12/2020
662	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)		Affidavit of service is missing	14/12/2020
663	710102115632020	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB)2016	Sec 54(1)	Manoj Kulshrestha	Index Missed	14/12/2020
664	710102115712020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC	MUKESH	Blur Page-26 to 59,64 to 82	14/12/2020
665	710102115822020	ACIT CIRCLE -17(2) NEW DELHI VS REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	Rule 11 of NCLT	HIMANSHU	Blur Page-12/Sign miss-12A to 12C/Merge into one PDF	14/12/2020
666	710102115902020	NIKHIL TANDON VS SANJEEV BINDAL	COMPANY PETITION IB (IBC)/1825(PB)2019	Sec 60(5)	Akhil	True copy sign missed	15/12/2020
667	0710102093552020/2	PRASAD & COMPANY (PROJECTS WORKS) LIMITED Vs. ANAND ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/1003(ND)2020	IBC Under Sec 9		pages from 46-51,54,58 are dark pages, sign missing on reply	12/11/2020
668	0710102063552020/1	ANITA DHIR Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2664(J)2020	Sec 30		NEED TO IA FILE	12/12/2020
669	0710102092292020/2	KRISHAN KUMAR MAHAJAN Vs. AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)		NEED TO UPLOAD ONE PDF INDEX MISSING	12/12/2020
670	0710102075722020/5	FORTUM INDIA PRIVATE LIMITED Vs. IAP COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/97(ND)2020	Sub-Section (1) Of Section 66.		Index is missing	14/12/2020
671	0710102082242020/1	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/450(ND)2020	Sec 252 (3)		wrong e-filing	14/12/2020
672	0710102108512020/2	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5087(PB)2020	Application under any other provisions- IBC		sign missing on every page and true copy on annexures	14/12/2020
673	0710102108932019/6	FLOURISH FINCAP PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/158(ND)2019	Sec. 230-232, Sec 234		pages from 1-6 are not clear	14/12/2020
674	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9		index is missing	14/12/2020
675	0710102111032019/7	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9		sign is missing	14/12/2020
676	0710102148772019/2	INCOME TAX OFFICER WARD 15(2) Vs. REGISTRAR OF COMPANIES (LEMON TOUR AND TRAVEL PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/851(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		wrong e-filing	14/12/2020
677	0710102149152019/2	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES (RAMA KRISHNA CATERING SERVICE PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/849(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		wrong e-filing	14/12/2020
678	0710102149932019/2	INCOME TAX OFFICER WARD 24 (3) Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/850(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		wrong e-filing	14/12/2020
679	0710102151922019/2	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/153(ND)2020	IBC Under Sec 9		Index is missing and court fees, welafare	14/12/2020

680	0710102157442019/4	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI & RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body			wrong e-filing	14/12/2020
681	0710102164542019/2	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			index pagination is wrong and pagination is also missing	14/12/2020
682	0710102165552019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/1013(ND)2019	Sec 252 (1) - By Government Body			wrong e-filing	14/12/2020
683	0710102165632019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/1015(ND)2019	Sec 252 (1) - By Government Body			wrong e-filing	14/12/2020
684	0710102/11591/2020	SANJAY GUPTA Vs. JITESH GUPTA	Interlocutory Application (IBC)	Sec 60(5)	C.P. (IB)/1591(PB)2018	Shivangi Shukla	vPG-101 to 198 missed in VOL-I/Draft written on each page	
685	0710102/10953/2020	AMIT RAJ JAIN Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (IBC)	Application under any other provisions- IBC	C.P. (IB)/63(ND)2020	Parveen Kumar Aggarwal	27,29 NOT CLEAR	
686	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1304(ND)2020	Sec 60(5)			only proof of service uploaded	11/06/2020
687	0710102006172020/5	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1304(ND)2020	Sec 60(5)			only proof of service uploaded	08/07/2020
688	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			only proof of service uploaded	28/08/2020
689	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			NEED TO IA FILE	19/09/2020
690	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			only proof of service uploaded	22/09/2020
691	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			INDEX MISSING	29/09/2020
692	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			index missing	23/11/2020
693	0710102085972020/5	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(J)2020	Rule 11 of NCLT, 2016			need to file in one pdf	14/12/2020
694	0710102093102020/3	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/401(ND)2020	Sec 252 (1)			Index is missing	15/12/2020
695	0710102111032019/8	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION (IB (IBC)/2135(ND)2019	IBC Under Sec 9			Index is missing	15/12/2020
696	0710102153892019/1	INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/872(ND)2019	Sec 252 (1) - By Government Body			wrong e-filing	15/12/2020
697	0710200428752018/25	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION (IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e-filing	15/12/2020
698	0710102/11609/2020	SUNDRM CONSULTANTS PVT LTD Vs THREE C PROPERTIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/849(PB)2020	Kartavya Batra	pg-9,32 NOT CLEAR/true copy sign missed/wrong Section chosen	15/12/2020
699	0710102/11612/2020	Mukendra Singh Vs Subhkamna Buildtech Private Limited	Intervention Petition (IBC)	Application under any other provisions- IBC		durgesh kumar ahuja	wrong section	15/12/2020
700	0710102/10883/2020	Raheja Towers PVT Vs RIYASAT TOWERS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		karanjawala & co	case type wrong	19/11/2020
701	0710102/12687/2019	ATUL KUMAR KANSAL Vs. MR. SANDEEP SOOD	Company Petition IB	Application under any other provisions- IBC			Case Type Wrong	
702	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION (IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15/12/2020
703	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION (IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15/12/2020
704	0710102099972020/3	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A			Pg no. 7 is not clear	15/12/2020
705	0710102103502020/1	RENAISSANCE INFRA TECH PRIVATE LIMITED Vs. ANTARCTICA PROPERTIES COMPANY LIMITED	COMPANY PETITION (IB (IBC)/1034(ND)2020	IBC under Sec 7			Index is missing	15/12/2020
706	0710102/11596/2020	VIVEK RAHEJA Vs Kailash Jain (Suspended Board of Directors) FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/2924(ND)2019	Vivek Raheja	Page not clear-34 to 36	15/Dec/20
707	0710102/11195/2020		Interlocutory Application (IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/694(ND)2020	UPASANA TALWAR	page number missing	

708	710102108172020	SKY VISION PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU	Remove the defected file	16/11/2020
709	710102101572020	MACQUIRE BANK LIMITED VS SHILPI CABLE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/64(PB)2017	Application under any other provisions- IBC		Huzefa F. Sitabkhan	Please Submit DD	23/10/2020
710	710102023822020	M/S. VISHAKARMA TOOL WORKS VS MOR MUKAT MARKETING PVT.LTD.	COMPANY PETITION IB (IBC)/3017(ND)2019	Application under any other provisions- IBC		Prashant	Document Not Upload	22/02/2020
711	710102106332020	RAHUL JAIN VS M/S RAVE SCANS PVT. LTD.	COMPANY PETITION IB (IBC)/01(PB)2017	Sec 60(5)		RAKESH KUMAR	Please submit DD	07/11/2020
712	710102107102020	AJAY KUMAR CHOUDHARY VS SUBHASH KUMAR KUNDRA	COMPANY PETITION IB (IBC)/933(PB)2019	Sec 60(5)		kundanlatwal	Please Submit DD	10/11/2020
713	710102107312020	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED & ORS.	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	Application under any other provisions		Smriti Dua	please submit dd	11/11/2020
714	710102116402020	MANTRA PROCESSORS PVT. LTD. VS REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/149(ND)2017	Rule 11 of NCLT		PRABHAKAR KUMAR	Blur page-12	16/12/2020
715	0710102002542020/3	PRAVEEN KUMAR SINGHAL Vs. SAGAR COLORPAC PRIVATE LIMITED Vs. MAGGPIE INTERNATIONAL LIMITED	COMPANY APPEAL(IBC)/283(ND)2020	Sec 12(2)			wrong efilng	15/12/2020
716	0710102023422020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/381(ND)2020	Sec 252 (1)			pg no.1-13 are not clear and cut	15/12/2020
717	0710102032332020/2	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9			Index and affidavit of service is missing	15/12/2020
718	0710102033012020/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	----Sec. 213			NEED TO IA FILE	16/12/2020
719	0710102094282020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	----Sec. 213			NEED TO IA FILE	16/12/2020
720	0710102094282020/2	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/554(ND)2019	Sec 252 (3)			NEED TO UPLOAD IN ONE PDF	16/12/2020
721	0710102107562019/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD	COMPANY PETITION IB (IBC)/2612(ND)2019	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
722	0710102133392019/2	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
723	0710200410172018/24	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	15/05/2020
724	0710200411452018/10	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09/11/2020
725	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	09/11/2020
726	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09/11/2020
727	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09/11/2020
728	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	09/04/2020
729	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	09/04/2020
730	0710102406262018/12	LOYZ OIL PTE LTD vs INTERLINK PETROLEUM LIMITED	IBC under Sec 7				Wrong Document (Progress report filed)	07/12/2020
731	0710102082042019/25	RITU TANDON vs M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
732	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	14/10/2020
733	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	14/10/2020
734	0710200411452018/11	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
735	071010211570/2020	Sanjay Kumar Mittal Vs PRO-ARC WELDING AND CUTTING SYSTEMS PRIVATE LIMITED Vs. SM AUTOSTAR PRIVATE LIMITED	Intervention Petition(Companies Act)	Intervention Application		KIRTIKAR SUKUL	wrong section and case type wrong	14/12/2020
736	0710102005412020/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/477(ND)2020				wrong efilng	16/12/2020
737	0710102018592020/3	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY PETITION IB (IBC)/531(ND)2020				Notarized date is missing on affidavit and sign on every page of reply missing	16/12/2020
738	0710102024942020/1	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	COMPANY APPEAL (COMPANIES ACT)/215(ND)2020				merge into one pdf file or file separately	16/12/2020
739	0710102027272020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	COMPANY PETITION IB (IBC)/1047(ND)2020				Index is missing	16/12/2020
740	0710102029322020/2	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020				Wrong efilng	16/12/2020
741	0710102062342020/4	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	COMPANY APPEAL (COMPANIES ACT)/252(ND)2020				Petition is need to be filed separately	16/12/2020
742	0710102065582020/2	SUDERSHAN GUPTA Vs. GOKULESH PRASAD	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020				pg no 31-33 are blur, pg. no. 23 not translated	16/12/2020
743	0710102088472020/3	BHARADWAJ & ANR	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020				NEED TO IA FILE	16/12/2020

744	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded need to file it separately	17/12/2020
745	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded that need to be file separately or delete extra files	17/12/2020
746	0710102104772020/1	DONJIN TECHNOLOGY INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/447(ND)2020			INCOME TAX SERVICE MISSING	17/12/2020
747	0710102105082020/1	NAVAKAR EXPORT AGENCIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/448(ND)2020			ONLY PROOF OF SERVICE UPLOAD	17/12/2020
748	0710102105422020/1	EXCEL MEDIA PVT. LTD. Vs. VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/691(ND)2020			need to petition file	17/12/2020
749	0710102107562019/4	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019			NEED TO UPLOAD IN ONE PDF	17/12/2020
750	0710102108342020/2	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020			true copy sign missing	17/12/2020
751	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2646(ND)2019			TRUE COPY SIGN MISSING	17/12/2020
752	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020			INDEX MISSING	17/12/2020
753	0710102106832020/1	ALLWIN FOOTWEAR PRIVATE LIMITED Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2020			index missing	18/12/2020
754	0710102/11629/2020	UNIQUE PROP MART PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Robin Sen Giri	53 page wrong arrange, pages not clear 136,151,152,153 Wrong income tax advance service kindly serve to Income tax DCIT Delhi high court	16/12/2020
755	0710102080222020/4	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			ONLY INDEX UPLOAD	16/12/2020
756	0710102092572020/2	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	APPLICATION(COMPANIES ACT)/576(ND)2020	Rule 11 of NCLT			NEED TO UPLOAD SAPERATLY	16/12/2020
757	0710102075702019/5	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	17/12/2020
758	0710102/11552/2020	VMS EQUIPMENT PVT LTD Vs. PRIMROSE INFRATECH PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)			23 page missing	ONLINE
759	0710102/10728/2020	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/1108(ND)2019	Shashwat Parihar	page 4 cut service blur	online
760	0710102/11691/2020	ANURAG CHANDRA Vs AFFINITY BEAUTY SALON PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/786(PB)2018	RANJANA ROY	Blur Page-81,85 to 98/Sign miss-110/Page cut-188	18/Dec/20
761	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	15/12/2020
762	0710102073262020/4	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)			Wrong Doc. (court order missing)	16/12/2020
763	0710102076882020/4	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED	COMPANY PETITION IB (IBC)/993(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	17/12/2020
764	0710102086532020/1	ARS REALTORS PVT LTD Vs. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	Sec 60(5)			TRUE COPY SIGN MISSING	17/12/2020
765	0710102089642020/1	ANDESTINY TRADE WORLD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/439(ND)2020	----			INCOME TAX SERVICE MISSING	17/12/2020
766	0710102091522020/1	UD INFRATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/454(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	17/12/2020

767	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/385(ND)2020	Sec 252 (1)		INCOME TAX SERVICE MISSING	17/12/2020
768	0710102027332020/4	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9		No index,no pagination, not uploaded properly	18/12/2020
769	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)		Only proof of service uploaded	18/12/2020
770	0710102085972020/7	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)3726(I)2020	Rule 11 of NCLT, 2016		ble page numbering in file.pg-713 not clear	21/12/2020
771	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)		true copy stamp and sign missed	18/12/2020
772	0710102012862020/7	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9		Need to file as IA	21/12/2020
773	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)		In Index pg-140-147 it is mention proof of service but in pg-140-147 proof of service not upload	21/12/2020
774	0710102026492020/11	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230		pg numbering missed after pg-10	21/12/2020
775	0710102026492020/12	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230		pg numbering missed after pg-10	21/12/2020
776	0710102026492020/13	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230		pg numbering missed after pg-10	21/12/2020
777	0710102026492020/14	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230		pg numbering missed after pg-10	21/12/2020
778	0710102026492020/15	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230		pg numbering missed after pg-10	21/12/2020
779	0710102026492020/16	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230		page numbering missed after pg-6	21/12/2020
780	0710102026492020/17	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230		pg numbering missed after pg-10	21/12/2020
781	0710102033942020/3	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)		pg-16-62 translate,write true copy not t.c.	12/09/2020
782	0710102065422020/3	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/889(ND)2020	IBC under Sec 7		sign missed on rejoinder	21/12/2020
783	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions		pg-25 cut,proof of service missed	21/12/2020
784	0710102080192020/4	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)		Advance service missed	21/12/2020
785	0710102080212020/3	RAJ NANDINI BUILDTECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/293(ND)2020	Sec 252 (3)		Advance service missed	21/12/2020
786	0710102082152020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPLICATION(COMPANIES ACT)/447(ND)2020	Application under any other provisions		affidavit missed	21/12/2020
787	0710102093062019/5	RAJESH MITTAL Vs. EARTH WATER LTD.	COMPANY PETITION IB (IBC)/1542(ND)2019	IBC Under Sec 9		affidavit missed	21/12/2020
788	0710102095952020/7	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)		2 different document upload in one number	21/12/2020
789	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7		affidavit missed	18/12/2020
790	0710102002622019/16	ARGENTINIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248(ND)2019	IBC Under Sec 9		7-15 NOT CLEAR	21/12/2020
791	0710102020352020/5	SUDERSHAN GUPTA Vs.	COMPANY APPLICATION(IBC)/1364(PB)2020	Sec 30		INDEX MISSING	21/12/2020
792	0710102022652018/14	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7		TRUE COPY SIGN MISSING	21/12/2020
793	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)		pg-11,12 translate,proof of service missed	18/12/2020

794	0710102095782020/1	GURDEEP KAUR GULATI Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/427(ND)2020	Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	21/12/2020
795	0710102076442019/21	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/979(ND)2019	IBC under Sec 7			INDEX MISSING	21/12/2020
796	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	----IBC Under Sec 9			Only proof of service uploaded	12/03/2020
797	0710200411182017/8	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND)2017	IBC under Sec 7			Proof of service missed	21/12/2020
798	0710200411182017/9	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND)2017	IBC under Sec 7			Only proof of service uploaded	21/12/2020
799	0710102005502019/7	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			pg-3 missed	21/12/2020
800	0710102005502019/8	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			Index missed	21/12/2020
801	0710102028772020/1	INTELLECT CAPITAL SERVICES Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/225(ND)2020	Sec 252 (3)			page numbering missed	21/12/2020
802	0710102071962020/9	MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020	Sec. 230-232 - Second Motion			Proof of service missed	21/12/2020
803	0710102108342020/3	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020	Rule 11 of NCLT, 2016			123 124 129-131 134-145 152 NOT CLEAR	21/12/2020
804	0710102157202019/3	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9			PROOF OF SERVICE	21/12/2020
805	0710102076072020/6	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			Only efile receipt uploaded	21/12/2020
806	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/495(ND)2020	Sec 252 (1)			Only affidavit uploaded	21/12/2020
807	0710102092082020/5	RAMAN RAJ SUD Vs. RIDHIMA OVERSEAS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/140(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Need to file as IA	21/12/2020
808	0710102102752020/1	MZ INDIA PRIVATE LIMITED Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY APPEAL(COMPANIES ACT)/452(ND)2020	Sec 252 (3)			Only affidavit uploaded	21/12/2020
809	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C. PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)			affidavit missed,index not match with file	21/12/2020
810	0710102033942020/5	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			14-62 TRANSLATE	21/12/2020
811	710102115992020	RAJ LAXMI REALTORS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Rule 11 of NCLT		Kushal Gupta	SEPRATE FILE AFFIDAVIT AND INCOME TAX ROC SERVICE MISSING	15/12/2020
812	0710102/11740/2020	M/S RAJDHANI PRIVATE LIMITED Vs M/S SHIV SAI METAL PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		amit goel	not in delhi (patna)	19/12/2020
813	0710102/11756/2020	Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited	Company Petition IB (IBC)	IBC under Sec 7		vijyant nigam	claim amount less than 1 Cr	19/12/2020
814	0710102/11701/2020	JMA MARKETING LIMITED Vs Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Afnaan Siddiqui	Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,17 2,203,341,352	18/12/2020
815	0710102/11690/2020	Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Narender	Pages missed 55,57,59,61,63,65,67,69	18/12/2020
816	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			affidavit missed	21/12/2020
817	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/370(ND)2020	IBC Under Sec 9			6 7 NOT CLEAR	18/12/2020
818	0710102000662018/6	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1481(PB)2018	IBC under Sec 7			Index not match with file(Power of Attorney missed)	22/12/2020
819	0710102018592020/4	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/531(ND)2020	IBC Under Sec 9			pg-33,40 missed,pg-45 translate	22/12/2020

820	0710102025322020/1	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.	INTERLOCUTORY APPLICATION (I.B.C)/1613(PB)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missed	22/12/2020
821	0710102027332020/5	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9			Index council sign missed	22/12/2020
822	0710102032742020/3	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770(ND)2020	IBC Under Sec 9			Upload file in one pdf and maintain one index	22/12/2020
823	0710102094892020/2	M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/384(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
824	0710102098842020/1	BIG VACATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/408(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22/12/2020
825	0710102101342020/2	SATYA LAND AND HOUSING DEVELOPMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/420(ND)2020	Sec 252 (3)			advance service to all respondent	21/12/2020
826	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY	INTERLOCUTORY APPLICATION (I.B.C)/4752(ND)2020	19(2)			INDEX MISSING	22/12/2020
827	0710102106482020/1	UMBRELLA AEGIS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/462(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22/12/2020
828	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/458(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
829	0710102/11530/2020	Raj Nandini Buildtech Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (3)		Kushal Gupta	Wrong section choose/small font-19	12/12/2020
830	710102105982020	M/S GAYATRI TRADEX PVT. LTD. Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)		ROHIT GOEL	service to income tax,wrong case type	
831	710102088982020	KMQ Engineering & Tools Private Limited Vs. 1. Union of India Ministry of Corporate Affairs through Registrar of Companies	Company Petition	Sec 252 (1) - By Government Body		NARESH KUMAR SJVANI	Service to Income Tax (DCIT) High court is missing, MOA and AOA missing , NCLT form 12 memorandum of appearance is missing	
832	0710102/11799/2020	M/s. Nivedan Fin Invest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/892(PB)2018	pankaj agarwal	Sign miss-6,37 to 58/Pagination not done after page no.58/Affidavit missing/etc	22/Dec/20
833	0710102/11800/2020	Nivedan Fininvest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/892(PB)2018	pankaj agarwal	affidavit missing/Pagination not done after page no.58	22/Dec/20
834	0710102/11810/2020	Mahesh Yadav Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/493(ND)2020	Alok Yadav	ROC Income Tax service missing	22/Dec/20



835	0710102/11786/2020	astral energy systems pvt ltd Vs Registrar Of Companies (RoC Delhi)	Company Appeal(Companies Act)	Sec 252 (3)		AMRISH GANDHI	Index missed, no advance service of roc and income tax, no pagination in annexures, no power of attorney and no BR, kindly make one pdf than upload	21/12/2020
836	0710102/10766/2020	MORGAN BEVERAGES PRIVATE LIMITED Vs KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhiren R. Dave	claim amount less than 1 Cr	12/11/2020
837	0710102/11516/2020	RDC Concrete (India) Private Limited Vs Jalesh Kumar Grover	Intervention Petition (IBC)	Sec 60(5)		siddharth shankar dev	page:46, 61, 62, ,advocate welfare court fee missed, proof of service missed	12/11/2020
838	0710102/07732/2020	Erican Enterprise Limited Vs Super Seal Flexible Hose Limited	Company Petition IB (IBC)	IBC Under Sec 9		legal knights law firm	claim amount less than 1 Cr	08/08/2020
839	0710102008002020/4	ANIL KUMAR Vs. G.K.DAIRY AND MILK PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/441(ND)2020	IBC Under Sec 9			rejoinder sign missed,true copy sign and stamp missed	
840	0710102101292020/1	OM SHREE HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/459(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
841	0710102028322020/8	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.					2 different document upload in one file	22/12/2020
842	0710102028912020/1	WEB TECHMEDIA PRIVATE LIMITED Vs. ROC DELHI					service missed of roc	22/12/2020
843	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD					Need to file as IA	22/12/2020
844	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					Wrong file	22/12/2020
845	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					service missed to roc	22/12/2020
846	0710102090982020/2	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI					Index missed	22/12/2020
847	0710102091262020/2	VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					Index missed,file not properly uploaded	22/12/2020
848	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL JVC LTD.					Need to file as IA	22/12/2020
849	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY					True copy sign and stamp missed	22/12/2020
850	0710102102492019/5	PROGFIN TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES					Wrong page numbering in index and in file	22/12/2020
851	0710102076232020/10	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED					TRUE COPY SIGN MISING	23/12/2020
852	0710102109692020/2	SUSHIL KUMAR RESOLUTION PROFESSIONAL Vs. JITESH GUPTA					true copy sign missing	23/12/2020
853	0710102111332020/1	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					INCOME TAX SERVICE MISSING	22/12/2020
854	0710102111512020/1	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					INCOME TAX SERVICE MISSING	22/12/2020
855	0710102033182020/3	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED					INDEX MISSING	23/12/2020

856	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL JVC LTD.					NEED TO IA FILE	23/12/2020
857	0710102105402019/11	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED					PROOF OF SERVICE MISSING	23/12/2020
858	0710102028452020/3	ASHOKA CREATIONS LTD. Vs. TRAFIGURA INDIA PVT. LTD.					need to true copy sign all pages	23/12/2020
859	0710102101032019/3	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRATECH PRIVATE LIMITED					need to ia file	23/12/2020
860	710102033932020	BINDU RAJ & NILABH AND ORS. VS MORPHEUS DEVELOPERS PRIVATE LTD AND ANR	Company Petition IB (IBC)	IBC under Sec 7		Rituraj Choudhary	page:140 not clear	23/12/2020
861	710102114972020	ASHU GUPTA VS AKASH SINGHAL	COMPANY PETITION IB (IBC)/401(ND)2017	Sec 60(5)		SHASHANK RAGHAV	Page not clear-24,sign miss-26 to 65 /Small font-53 Merge in single pdf	11/12/2020
862	710102116552020	PANKAJ NARANG VS MR. SURESH KUMAR JAIN	COMPANY PETITION IB (IBC)/236(ND)2020	19(2)		PANKAJ NARANG	WRONG FILING	17/12/2020
863	0710102078282020/2	SPIRITED AUTO CARS (I) LIMITED	Sec. 230-232 - Second Motion				Index not signed	11/11/2020
864	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong DOC (Preliminary report filed)	23/11/2020
865	0710200412522017/20	P K SALES COMPANY PVT. LTD.	IBC Under Sec 10				Wrong DOC (Progress report filed)	07/11/2020
866	0710102008602019/2	GLORIOUS IRON AND STEEL PRIVATE LIMITED vs ROC	Sec 252 (3)				Proof of service missed	20/12/2020
867	0710102077912020/3	SOURABH AGARWAL vs ROC CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Sec 252 (3)				not showing issue raised	07/12/2020
868	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	12/09/2020
869	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	16/12/2020
870	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	18/12/2020
871	0710102032072018/7	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	23/12/2020
872	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			volume wise index missed	23/12/2020
873	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions- IBC			Need to file as IA	23/12/2020
874	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	23/12/2020
875	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL(COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	23/12/2020
876	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/490(ND)2020	Sec 252 (1)			pg-5 missed	24/12/2020
877	710102113252020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SACHET INFRASTRUCTURE PRIVATE LIMITED VS SACHET INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/193(PB)2019		Main case number not match in link and pdf	05/12/2020
878	710102113192020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SAMEEKSHA ESTATE PRIVATE LIMITED VS SAMEEKSHA ESTATE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/190(ND)2019		Main case number not match please check the case number	05/12/2020
879	710102100322020	DEBASHIS NANDA VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Debashis	Wrong main case number in file,wrong case type	20/10/2020
880	710102108232020	INDIAN POTASH LIMITED VS BOHRA INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/564(ND)2019	KESHAV SAINI	Wrong file	17/11/2020
881	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatil	Hand written not allowed in Index/wrong section choose	24/12/2020

882	710102118672020	MASOOD HASAN & ORS. VS ELEGANT INFRACON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2840(ND)2019	MAREESH	sign miss-2 to 4,6 to 8/small font-271,272/Proof of service	24/12/2020
883	710102118902020	CHERIAN VS GANDHARV GOYAL	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Aastha Bhardwaj	wrong filing file as a additional	25/12/2020
884	710102117652020	MONIN ASIA KL SDN BHD VS SAKSHAM IMPEX PVT LTD AND ANR	Company Petition IB (IBC)	IBC Under Sec 9		ATUL NAGARAJAN	form-1 wrong mention index, and affidavit on back date	20/12/2020
885	710102118812020	BASE BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RAJEEV	Case type wrong select, memo of parties/synopsis/list of dates & & & & events missed, Company master data missed, income tax advance service missed, no sign in every page of petition	24/12/2020
886	710102118922020	ADITI REALTORS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		VIDEH VAISH	Wrong section select, Index missed, no sign in every page of petition, STK 07 missed, Roc and Income tax advance service missed, Vakaltname missed, no company master data	25/12/2020
887	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
888	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
889	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	21/12/2020
890	0710102032072018/7	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	24/12/2020
891	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			volume wise index missed	23/12/2020
892	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions- IBC			Need to file as IA	23/12/2020
893	0710102066472020/3	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/268(ND)2020	Sec 252 (3)			TRUE COPY SING MISSED	24/12/2020
894	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	24/12/2020
895	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL(COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	24/12/2020

896	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/490(ND)2020	Sec 252 (1)		pg-5 missed	24/12/2020
897	710102119452020	KEDARNATH BUILDTECH PRIVATE LIMITED VS THREE C INFRA PRIVATE LIMITED	Restoration Application (IBC)	Rule 11 of NCLT, 2016		SHREY YADAV AND ASSOCIATES	Blur page-19/Case Type &&& section wrong/Page miss-20
898	710102119482020	GOINDI INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		SANCHIT	Blur Page-6 to 11,16,22/Wrong section mention in index
899	710102113202020	AJI INTERNATIONAL PRIVATE LIMITED VS FLEISHCHHACKER MANUFACTURING COMPANY INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	Roc advance service missed, Roc report missed Pages not clear 238,246,247,248,252,255,256
900	710102115262020	AMEET KHANDELWAL VS POOJA GOELA	Contempt Petition(Companies Act)	Sec 425		AMEET	No pagination after page no 32, kindly upload only final petition and delete all
901	710102117632020	FERN PROJECTS PRIVATE LIMITED VS UNIPACK MULTIPRODUCT PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ISWAR	Section 66 mentioned in petition kindly removed it
902	0710102065502020/4	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/851(ND)2020	IBC Under Sec 9			sign on reply missed,pg-32,59,60 not clear
903	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			NEED TO IA FILE
904	0710102100462020/8	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING
905	0710102107502020/1	M/S MVS IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/474(ND)2020	Sec 252 (3)			NO INDEX
906	0710102107532020/1	MODERN CREDIT PRIVATE LIMITED Vs. SHIVI JAIN	COMPANY PETITION IB (IBC)/1112(ND)2020	Section 95(1)			ONLY PROOF OF SERVICE
907	0710102091942020/5	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING
908	0710102003422020/3	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)			Only proof of service uploaded
909	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA
910	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA
911	0710102021342018/17	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document
912	0710102021342018/18	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document

913	0710102021342018/19	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
914	0710102021342018/20	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
915	0710102021342018/21	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
916	0710102021342018/22	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
917	0710102021342018/23	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
918	0710102021342018/24	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020

919	0710102021342018/25	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
920	0710102021342018/26	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
921	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3318(ND)2020	Application under any other provisions- IBC			Only proof of service uploaded	28/12/2020
922	0710102090942020/3	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions- IBC			NEED TO IA FILLING	28/12/2020
923	0710200413922017/28	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
924	0710200413922017/29	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
925	0710200413922017/30	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
926	0710200413922017/31	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
927	0710200413922017/32	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
928	0710200413922017/33	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020

929	0710200413922017/34	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
930	0710200413922017/35	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
931	0710200413922017/36	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
932	0710200413922017/37	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
933	0710200413922017/38	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
934	0710200413922017/39	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
935	0710200413922017/40	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
936	0710200413922017/41	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
937	0710200413922017/42	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
938	0710200413922017/43	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
939	0710200413922017/44	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
940	0710200413922017/45	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
941	0710200413922017/46	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY NOT CA NEED TO FILE ONLY	28/12/2020
942	0710200413922017/47	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
943	0710102150942019/3	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7		true copy sign and stamp missed,proof of service missed	29/12/2020
944	0710102150942019/4	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7		Only proof of service uploaded	29/12/2020
945	0710200420362018/69	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7		page 14 26 not clear	29/12/2020
946	0710102025642020/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7		NEED TO IA FILE	29/12/2020
947	0710102025642020/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7		NEE TO IA FILLING	29/12/2020
948	0710102026062020/3	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/145(ND)2020	Sec. 241(1),Sec. 242(4)		NEED TO IA FILE	29/12/2020
949	0710102101682019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	COMPANY PETITION IB (IBC)/1671(PB)2019	IBC under Sec 7		NEED TO IA FILE	30/12/2020
950	0710102104312020/1	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)		NEED TO IA FILE	12/02/2020
951	0710102105492020/1	M/S RENU PROPTech PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4931(ND)2020	Sec 60(5)		TRUE COPY SIGN MISSING	29/12/2020
952	0710102080222020/6	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)		TRUE COPY SIGN MISSING	29/12/2020
953	0710102080932020/1	NEERAJ BHATIA Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3614(ND)2020	----19(2)		NEED TO IA FILE	18/12/2020
954	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295(ND)2019	IBC under Sec 7		NEED TO IA FILE	29/12/2020
955	0710102150272019/4	ACREE TRADING CORPORATION Vs.	COMPANY APPLICATION(IBC)/16 06(ND)2019	Application under any other provisions- IBC		PAGE 19 27 28 31 32	30/12/2020

956	710102097412020	HONG SHIK YOO VS JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245		SHIVRAM	English Translation 67 to 69, 996 to 1003, 1006 to 1013, 1016 to 1023, 1026 to 1033, Pages not clear 229 to 234, 245,249,254,259,269 to 273,301,302,312 to 313,357 to 363, 383,388 to 396,470 to 478,487,488,518,519,628,634,637 to 639,641 to 643,645,649,651,758 to 761,868 to 870, . Last 6 pages not mentioned in index.	09/10/2020
957	710102117782020	YETI EXPORTS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	list of dates &&& events missed, Brief synopsis missed, no advance service	21/12/2020
958	710102117772020	VIPIN AUTOMOBILES PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	List of dates &&& event, Brief synopsis missed, no advance service, Company name not matched in MoA &&& AoA, Page missed 57	21/12/2020
959	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy sign missed	23/12/2020
960	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy sign missed	25/11/2020
961	710102102042020	SHEELA SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE	COMPANY PETITION IB (IBC)/3164(ND)2019	Application under any other provisions- IBC		priyadarshi chaitanyashil	wrong file	25/10/2020
962	710102117352020	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED VS RAKESH KUMAR SINGALA	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/65(PB)2020	Sec. 230-232 - Second Motion		RAJEEV SHASHI BHUSHAN PRASAD	Wrong Case type	19/12/2020
963	710102035432020	SHYAM SUNDER VS ADA RESTAURANTS AND FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim less than 1 cr	24/03/2020
964	0710102021342018/27	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
965	0710102021342018/28	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020





994	0710200413922017/65	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
995	0710200413922017/66	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
996	0710200413922017/67	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
997	0710200413922017/68	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
998	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/527(ND)2020	Sec 252 (1)			Index missed	31/12/2020
999	0710102094842020/2	ON DEMAND TRANSPORTATION TECHNOLOGIES LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION IB (IBC)/1030(ND)2020	IBC Section 59			pg-23 not clear,true copy written in full,service to income tax	31/12/2020
1000	0710102101712020/3	JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1073(ND)2020	IBC Under Sec 9			Need to file as IA	31/12/2020
1001	0710102148202019/4	M/S A B EDUVENTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/949(ND)2019	Sec 252 (1)			service missed to roc and income tax	31/12/2020
1002	0710102159622019/5	CRAYON SOFTWARE EXPERT INDIA PVT LTD Vs. HEALTHFORE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/3294(ND)2019	IBC Under Sec 9			wrong docs	01/01/2021
1003	710102118262020	KRITA ENGINEERING PRIVATE LIMITED VS AN GASLINES PROJECTS PRIVATE LIMITED		IBC Under Sec 9		Pallav Palit	jurisdiction upup	01/04/2021
1004	710102000072021	BANK OF INDIA VS DIRECTOR OF COMPANY	COMPANY PETITION IB (IBC)/818(ND)2018	Application under any other provisions- IBC		Arun Saxena	no index	01/04/2021
1005	710102116082020	TECHNO ELECTRIC & ENGINEERING CO. LTD. VS MCLEOD RUSSEL INDIA LTD	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		UDIT KISHAN &	Wrong documents uploaded	15/12/2020
1006	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			ONLY INDEX UPLOADED	12/09/2020
1007	0710102083842020/4	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			document Not Upload	12/09/2020
1008	0710102099732020/3	GLOSTER LIMITED Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020	Rule 11 of NCLT, 2016			Supporting affidavit missed	30/12/2020
1009	0710102064462020/2	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	01/02/2021
1010	0710102064462020/3	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	01/02/2021
1011	0710102010062020/2	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/339(ND)2020	IBC Under Sec 9			Index missed	01/03/2021
1012	0710102034492020/2	KARUNA SHARMA Vs. UTSAV SECURITIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2420(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	01/03/2021
1013	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA	COMPANY APPLICATION(IBC)/884(PB)2020	Sec 66(1)			Pg-618 translation/Pg-657 to 659 not clear/volume Break in each Vol.	01/04/2021
1014	0710102064462020/5	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign on rejoinder,pg-24 repeated	01/04/2021
1015	0710102075702019/6	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	01/04/2021
1016	0710102078232020/20	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD.	TRANSFER PETITION (IBC)/38(PB)2020	Rule16(d),NCLT Rules,2016 IBC			Supporting affidavit missed	01/04/2021
1017	0710102080922020/1	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9			pg-3 cut	01/04/2021
1018	0710102092602019/10	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/91(ND)2019	Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	01/04/2021
1019	0710102101182019/11	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1625(ND)2019	IBC Under Sec 9			document Not Upload	01/04/2021
1020	0710102111302020/3	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020	Sec 60(5)			back date affidavit,sign missed on reply,true copy sign and stamp missed	01/04/2021
1021	0710102113952019/6	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9			True copy sign and stamp missed	01/04/2021
1022	0710102165542019/1	SATYA PRAKASH GUPTA Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3444(PB)2019	IBC Under Sec 9			Pg-7 to 43 not clear/Wrong proof of Service attached	01/04/2021

1023	0710102426212018/49	ORIENTAL BANK OF COMMERCE Vs. BINDALS SPONGGE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/60(PB)2018	IBC under Sec 7			Index not signed	01/04/2021
1024	0710120005452018/11	BANK OF INDIA Vs. TIRUPATI INFRAPROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/104(PB)2017	Application under any other provisions			PG-83 to 98/110 to 118/185 to 193not clear pg-237 to 248 is Cut/volume wise not uploaded	01/04/2021
1025	0710102009332019/12	RELIANCE COMMERCIAL FINANCE LTD Vs. ROSEWOOD TREXIM PVT LTD	COMPANY PETITION IB (IBC)/413(PB)2019	IBC under Sec 7			document Not Upload	01/05/2021
1026	0710102073952020/1	RAJIV SHUKLA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	COMPANY APPLICATION(COMPA NIES ACT)/359(J)2020	Application under any other provisions			True copy sign and stamp	01/05/2021
1027	0710102075702019/7	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			Index missed	01/05/2021
1028	0710120005022018/7	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23 not clear,back date affidavit pg-36,pg-42 translate	01/05/2021
1029	0710120005022018/9	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23,59,60,61 not clear,back date affidavit pg-36,pg-42 translate	01/05/2021
1030	710102114762020	COMMERCIAL TAX DEPARTMENT VS MR. NIRAJ KUMAR VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1138(ND)2018	Ritesh Khare	Section not mention in soft copy	10/12/2020
1031	710102118492020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Companies Act)	IBC Under Sec 9		SANDEEP SINGH HORA	claim amount less than 1 Cr	23/12/2020
1032	710102101162020			Rule 11 of NCLT			main case not link	22/10/2020
1033	710102115732020	YES BANK LIMITED VS MR. SURESH KUMAR JAIN M/S JAYASWAL NECO INDUSTRIES LIMITED VS M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Sec 30	COMPANY PETITION IB (IBC)/1731(ND)2019	NEERAJ	Page no. 230, 283, 284, 286 not clear Please choose proper section according to soft copy	14/12/2020
1034	710102000082021	FEEDBACK INFRA PRIVATE LIMITED VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2617(ND)2019	Amit Keswani	Please mention section in soft copy.	01/01/2021
1035	710102000242021	SHASHI KANT NEMANI VS MRS. PRETTY KUMAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/581(ND)2020	ADITI SHARMA	please link with main case	01/03/2021
1036	710102000622021	SURENDRA RAJ GANG VS M/S BIGUR FINANCE LIMITED & ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/639(PB)2018	Abhirup	Merge into one PDF	01/05/2021
1037	710102000932021	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Surendra Raj Gang	No index/wrong pagination/etc	01/06/2021
1038	0710102142642019/3	SRS LIMITED Vs. TRUSTWORTHY GEMS & JEWELLERY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2886(ND)2019	IBC Under Sec 9			Wrong Documen	01/05/2021
1039	0710102143462019/1	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	INTERLOCATORY APPLICATION (IBC)/812(ND)2019	Sec 60(5)			Wrong	01/05/2021
1040	0710102410362017/27	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			INDEX NOT SIGNED	01/05/2021
1041	0710200410952018/12	GP GLOBAL ENERGY PRIVATE LIMITED Vs. ANIL KOHLI	COMPANY APPLICATION(IBC)/719(PB)2020	IBC Under Sec 9			ONLY PROOF OF SERVICE	01/05/2021
1042	0710102010302020/2	BHUPENDRA STEELS PRIVATE LIMITED Vs. LOTUS GREEN DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/682(ND)2019	Rule 11 of NCLT, 2016			pg-73,74,78,79,193 not	01/06/2021
1043	0710102014412019/4	M/S STAR BUILDER & CONTRACTORS THROUGH: ITS PROPRIETOR AMIT SAINI Vs. LOTUS GREENS DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/681(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01/06/2021
1044	0710102015522019/8			IBC Under Sec 9			3 rs court fee missed in	01/06/2021

1045	0710102015842020/1	NIL RATAN KHAITAN Vs. SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED	COMPANY APPLICATION(COMPANIES ACT)/139(ND)2020	Rule 11 of NCLT		Not found	01/06/2021
1046	0710102034772020/6	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/819(ND)2020	IBC Under Sec 9		Not found	01/06/2021
1047	0710102069592020/1	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/1011(ND)2020	IBC Under Sec 9		NEED TO IA FILLING	01/06/2021
1048	0710102075702019/8	POWER2SME PVT. LTD. Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9		NO INDEX	01/06/2021
1049	0710102102172019/6	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020	----Sec 252 (3)		Index missed	01/06/2021
1051	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234		executive sheet index missing	28/11/2020
1052	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234		Need to file as IA	12/09/2020
1053	0710102077772020/2	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD	COMPANY PETITION IB (IBC)/892(ND)2020	IBC Under Sec 9		need to IA file	29/12/2020
1054	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2018	IBC Under Sec 9		Index missed,page numbering not mention in file	29/12/2020
1055	0710102016452020/3	SHAH PUBLICATION PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/1139(ND)2020	Rule 11 of NCLT, 2016		NEED TO IA FILE	01/02/2021
1056	0710102022532020/1	HARISH KAPOOR Vs. KING RUBBER PRODUCTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/178(PB)2020	Rule 11 of NCLT		Pg-45 TO 48 NOT CLEAR	01/05/2021
1057	0710102118262019/4	HITECH ENTERPRISES Vs. LOTUS GREENS DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2300(ND)2019	IBC Under Sec 9		3 rs court fee missed in Vakaltnama	01/06/2021
1058	0710102006592020/1	AJAY SINGH @ AJAY CHAUHAN Vs. TRIM INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/398(ND)2020	IBC Under Sec 9		file as a petition	01/07/2021
1059	0710102033542020/2	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7		Proof of Service	01/07/2021
1060	0710102075552020/1	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/367(ND)2020	Sec. 242(4)		Page numbering missed in index and in file,true copy sign and stamp missed	01/07/2021
1061	0710102083842020/5	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234		INDEX MISSED	01/07/2021
1062	0710102117752020/1	ACMOS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/531(ND)2020	Sec 252 (1)		service missed to income tax	01/07/2021
1063	0710102135102019/6	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7		Need to file as IA	01/07/2021
1064	0710102097622020/1	KHUSHBOO SINGHLA Vs. ELIXIR TRADING PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/154(ND)2020	Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1)		25 to 35/43 to 56/63,72 to 80 not clear/True copy sign missed	01/08/2021
1065	0710102105692020/1	SANJEEV JAIN Vs. SANJEEV JAIN	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	Sec. 241(1),Sec. 242(4)		True copy sign missed	01/08/2021
1066	0710120005622018/11	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	COMPANY PETITION IB (IBC)/1005(ND)2018	IBC Under Sec 9		NEED TO IA FILE	01/09/2021
1067	0710102003612020/1	VARISCON ENGINEERING SERVICES PRIVATE LIMITED Vs. PIER-ONE CONSTRUCTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/349(PB)2020	Application under any other provisions- IBC		Wrong filing file as a application	01/11/2021
1068	0710102007472019/7	M/S INTEC CAPITAL LTD Vs. M/S INDIA OFFSET PRINTERS PVT LTD	COMPANY PETITION IB (IBC)/661(ND)2019	IBC under Sec 7		upload file	01/11/2021
1069	0710102008252019/10	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7		DOCUMENT NOT IN PROPER	01/11/2021

1070	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	01/11/2021
1071	710102001682021	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-49 not clear page	01/09/2021
1072	710102104682020	A2B RESIDENCY OOTY- ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVAL STAYS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Hassan Zubair Waris	claim amount less than 1Cr	11/03/2020
1073	710102001532021	M/S URMILA R C.P PROJECTS PVT. LTD. VS NBCC (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mrinal Ranjan Pramanik	Merge into one PDF/Petition not in format (Where is filled) /Memo of parties/Brief of synopsis/List of Dates and events/Vklatnama client sign &&&& Advocate sign miss/Pagination not done/Cut Page 22/Blur Page-46	01/09/2021
1074	710102022372020	DEEPAK KHANNA VS EARTH INFRASTRUCTURE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/401(ND)2017	Anurag Bhatt	case type wrong	19/02/2020
1075	710102111532020	HARSHIT VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	WRONG SECTIONS CHOOSE	29/11/2020
1076	710102111542020	MAHINDER KUMAR VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	Page not clear-56 to 58,68/Blur Page-118 to 130,149/small font-238,239 Please delete previous document and upload only fresh document	29/11/2020
1077	710102117132020	NARESH KUMAR MUNJAL VS FAST TRAX FOOD PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1563(ND)2019	NARESH	Wrong filing need to file as a documents .	18/12/2020
1078	710102000012021	VIJAY KUMAR VS PAN ASIA PROJECT DEVELOPMENT FUND INDIA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/387(ND)2019	Nishi	Wrong Section not match in soft copy	01/01/2021
1079	710102001822021	RANCHI MUNICIPAL CORPORATEION VS JYOTI BUILDTECH PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1362(PB)2018	Kumar Anurag	Pg-47,49,51,53 cut	01/11/2021
1080	710102002092021	SURENDER KUMAR GUPTA & ORS VS J.M. HOUSING LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	PRADEEP K MITTAL	section wrong soft copy in index	01/12/2021
1081	710102002172021	KIRAN UDYOG PRIVATE LIMITED VS SUMRIDHI ALUMINIUM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/946(ND)2020	Pranshu Goel	service missing	01/12/2021
1082	710102113552020	ROHIT KUMAR GARG VS SURINDER KUMAR SINGAL LINGUS PERSONAL CARE AND HYGIENE PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		SUBHASH	wrong main case link income tax service missing Case not link upload proper file and mention main case number in soft copy	07/12/2020
1083	710102117732020	VISHWANIRMAL MERCHANDISE AND CONSUMER PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	roc service missed main case not mention in soft copy	21/12/2020
1084	710102117712020	RELIGARE ENTERPRISES LIMITED VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		SHAMBO NANDY	main case not link case type wrong	12/01/2021

1086	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1563(ND)2019	IBC Under Sec 9		wrong efilng	23/07/2020	
1087	0710102029262018/9	MR. SHAILENDRA KUMAR AGARWAL Vs. M/S CHD DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/1775(PB)2018	IBC under Sec 7		22 page missing	23/11/2020	
1088	0710102083842020/1	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234		file properly not upload	25/11/2020	
1089	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234		file properly not upload	28/11/2020	
1090	0710102117572019/3	M/S. SGR TOWNSHIP PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	Sec. 241(1)		WRONG DOCS	14/12/2020	
1091	0710102136682019/7	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9		NEED TO IA FILE	15/12/2020	
1092	0710102128642019/4	SANJAY KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2699(ND)2019	IBC Under Sec 9		sign missing	21/12/2020	
1093	0710102412382017/11	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9		Wrong Document(Progress report filed) need to file as IA	01/08/2021	
1094	0710102013372020/8	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414(PB)2020	IBC Under Sec 9		True copy sign missed	01/11/2021	
1095	0710102086782020/3	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions- IBC		TRUE COPY SIGN MISSING	01/12/2021	
1096	0710102096942020/3	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)		income tax service missing	01/12/2021	
1097	0710102103782020/1	HINDKUSH BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/469(ND)2020	Sec 252 (3)		INCOME TAX SERVICE MISSING	01/12/2021	
1098	0710102104312020/2	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)		INCOME TAX SERVICE MISSING	01/12/2021	
1099	0710102111092020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016		ONLY PROOF OF SERVICE UPLOAD	01/12/2021	
1100	0710102111092020/4	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016		ONLY PROOF OF SERVICE UPLOAD	01/12/2021	
1101	0710102111122020/2	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020	Rule 11 of NCLT, 2016		ONLY PROOF OF SERVICE UPLOAD	01/12/2021	
1102	0710102111122020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020	Rule 11 of NCLT, 2016		ONLY PROOF OF SERVICE UPLOAD	01/12/2021	
1103	0710102114682020/2	SIRSA JUTE MILLS PRIVATE LIMITED AND ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/504(ND)2020	Sec 252 (3)		INCOME TAX SERVICE MISSING	01/12/2021	
1104	0710102116942020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY APPLICATION(COMPANIES ACT)/800(ND)2020	Rule 11 of NCLT		E-STAMP MISSING	01/12/2021	
1105	0710102130252019/6	ALTICO CAPITAL INDIA LTD. Vs. VATIKA ONE INDIA NEXT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2500(ND)2019	IBC under Sec 7		IB NUMBER NOT MENTION IN DOCUMENT	01/12/2021	
1106	0710102150482019/7	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/16 08(ND)2019	Application under any other provisions- IBC		NEED TO IA FILE	01/12/2021	
1107	0710102412382017/13	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9		ONLY PROOF OF SERVICE UPLOAD	01/12/2021	
1108	0710102080262020/7	FIBCOM INDIA LIMITED Vs. M/S FRESHLEE RETAIL PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/66(ND)2020	Sec. 230-232 - Second Motion		NEED TO IA FILE	13/01/2021	
1109	0710102095442020/1	SRICALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016		INDEX MISSING	13/01/2021	
1110	0710102097082020/2	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9		AFFIDAVIT MISSING	13/01/2021	
1111	0710102097182020/2	COMMISSIONER Vs. ASHWANI KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/4406(ND)2020	Rule 11 of NCLT, 2016		NEED TO IA FILLING	13/01/2021	
1112	0710102097712020/1	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/438(ND)2020	Sec 252 (3)		E-STAMP MISSING	13/01/2021	
1113	710102002802021	RESOLUTION PROFESSIONAL VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL	sign missing	13/01/2021
1114	710102003002021	AKHILESH KUMAR GUPTA LIQUIDATOR OF M/S JOT IMPEX PRIVATE LIMITED VS M/S DLF UTILITIES LIMITED & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/334(ND)2019	ADVOCATE GAUTAM SINGHAL	54 to 56 not clear page and due payment section19(2)	13/01/2021
1115	710102003302021	AJAT SHATRU VS SOHO INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/415(PB)2019	SHEKHAR KUMAR	e-stamp paper missing	14/01/2021
1116	710102003432021	ALOK KUMAR AGARWAL VS AISHWARYA MOHAN GAHRANA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/816(PB)2018	ABHISHEK	146 not clear page	14/01/2021

1117	710102002642021	RAJESH KAPOOR VS KAPCO ANTI VIBRATIONS PVT. LTD	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Anurag Bhatt	Brief synopsis/ list of dates & & & & events missed, Company master data missed, after 57 one page is without serial no. , 2nd volume index is wrong from page no 141, Page cut 140, Page not clear 210, court fees missed from vakaltnama	13/01/2021
1118	710102101212020	GAURAV KUMAR VS PARSVNATH DEVELOPERS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/65(ND)2019	Nithin	e-stamp /affidavit back date	21/10/2020
1119	710102022232020	CENTURY COMMUNICATION LIMITED VS STATE BANK OF INDIA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Gaurav Joshi	case type wrong	18/02/2020
1120	710102004342021	MS. DEEPIKA BHUGRA PRASAD VS SKC INFRA TECH PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Deepika	case not connect/ wrong filing file in CA	16/01/2021
1121	710102003662021	IAP COMPANY PRIVATE LIMITED VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/446(ND)2017	Dharmendra Kumar	3,4,5,9 blur page	15/01/2021
1122	710102004032021	ROHIT SEHGAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	85,86,90 not clear page	15/01/2021
1123	710102004022021	ROHIT SEHGAL VS APOGEE ENTERPRISES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	53-56,68-69 NOT CLEAR PAGE	15/01/2021
1124	710102004092021	RAMIT RASTOGI - LIQUIDATOR VS GTHS RETAILS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/210(ND)2017	RAMIT RASTOGI	true copy sing missed	15/01/2021
1125	0710102015022020/1	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1013(ND)2020	Sec 60(5)			Index m	13/01/2021
1126	0710102016152019/6	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			Wrong document	13/01/2021
1127	0710102022622020/1	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND)2020	Sec 60(5)			Page numbering missed in file.Index missed in file	13/01/2021
1128	0710102025802018/20	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			Sign missed in reply,Proof of service missed	13/01/2021
1129	0710102060722020/2	IRP SUNIL KUMAR AGRAWAL Vs. PUNEET GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2089(ND)2020	19(2)			pg-8 not clear	13/01/2021
1130	0710102128042019/14	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1131	0710102128042019/15	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1132	0710102030002020/2	MS. SANTOSH BHASIN Vs. RTC RESTAURANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/749(ND)2020	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	14/01/2021
1133	0710102090662020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4030(PB)2020	Sec 60(5)			INDEX MISSING	14/01/2021
1134	0710102095442020/2	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)2(PB)2021	Application under any other provisions, Rule 11 of NCLT,Rule16(d),NCLT Rules,2016			NEED TO UPLOAD ONE PDF AND NO INDEX	14/01/2021
1135	0710102119092020/1	STATE BANK OF INDIA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/5695(PB)2020	Rule 11 of NCLT, 2016			ONLY ORDER UPLOAD	14/01/2021
1136	0710102170452019/4	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	COMPANY PETITION IB (IBC)/88(ND)2020	IBC Under Sec 9			INDEX MISSING	14/01/2021
1137	0710120001492018/15	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1138	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1139	0710200421392018/20	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.	COMPANY PETITION IB (IBC)/183(ND)2018	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1140	0710102018372020/2	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9			pg-17 not clear	15/01/2021
1141	0710102092342020/1	SANDEEP GOEL Vs. GRANDSTAR REALTY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4127(PB)2020	Application under any other provisions- IBC			Wrong Document (Progress report filed)	15/01/2021
1142	0710102113542020/1	ANJU JAIN Vs. VIKRAM BAJAJ	INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)2020	Sec 60(5)			Wrong Document(application filed)	15/01/2021

1143	0710102118152020/4	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			Wrong Document(no vakalatnama)	15/01/2021
1144	0710102415722018/37	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			need to ia filling	15/01/2021
1145	0710200412802017/9	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			NEED TO IA FILE	15/01/2021
1146	0710204000182016/5	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	Sec 272 of the Companies Act , 2013			NEED TO SIGN EVERY PAGES	15/01/2021
1147	0710102018372020/3	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9			TRUE COPY SING MISSING	17/01/2021
1148	0710102096542020/1	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)			NEED TO IA FILE	18/01/2021
1149	0710102096542020/2	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)			need TO IA FILE	18/01/2021
1150	0710102113582020/3	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7			only proof of service upload	18/01/2021
1151	0710102107682020/1	MR.PAWAN SETHI à" S Vs. PCL OIL AND SOLVENTS LTD à" S.	COMPANY PETITION (COMPANIES ACT)/165(ND)2020	Sec. 241(1),Sec. 242(4)			pg-49,50 not clear,pg-299-301 cut	13/01/2021
1152	0710200421652018/6	M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/492(ND)2018	IBC Under Sec 9			Need to file as IA	14/01/2021
1153	0710102013952019/4	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions- IBC			Need to file as IA	15/01/2021
1154	0710102021062020/4	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			Need to file as IA	15/01/2021
1155	0710102023802018/19	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			Need to file as IA	15/01/2021
1156	0710102028362020/2	AARGUS GLOBAL LOGISTICS PRIVATE LIMITED Vs. STOCKFLOW EXPSES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1734(ND)2020	Application under any other provisions- IBC			Need to file as IA	15/01/2021
1157	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9			Application will be file separately and file as IA	15/01/2021
1158	0710102075082020/1	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7			Court fee and welfare missed	15/01/2021
1159	0710102075082020/2	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7			Court fee and welfare missed	15/01/2021
1160	0710102103842020/2	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)			Need to file as IA	15/01/2021
1161	0710102120372019/5	SUBHASH KUMAR KUNDRA Vs. TAURUS AGILE TECHNOLOGY	COMPANY APPLICATION(IBC)/1833(PB)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	15/01/2021
1162	0710102126942019/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/1901(PB)2019	Application under any other provisions- IBC			NEED TO IA FILE	15/01/2021
1163	0710120005252018/17	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/560(ND)2018	Application under any other provisions			NEED TO IA FILE	15/01/2021
1164	071020000062017/17	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			NEED IA FILE	15/01/2021
1165	0710102014932020/5	M/S LUDHIANA LUBRICANTS Vs. GODAWRI MOTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/500(ND)2020	IBC Under Sec 9			NEED TO IA FILE	15/01/2021
1166	710102004742021	SUMIT BANSAL VS M/S ALANKIT FINSEC LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Abhishek Garg	uttar pardesh e-stamp paper 100 rupees	18/01/2021
1167	710102004842021	HDB FINANCIAL SERVICE VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Nidhi Saini	Pg-101 to 103 not clear	18/01/2021
1168	710102100792020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	Double E filling	21/10/2020
1169	710102112212020	AJI INTERNATIONAL PRIVATE LIMITED VS AARCITY BUILDERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	Roc report missed	02/12/2020
1170	710102117152020	ANNAY RELATORS PRIVATE LIMITED VS SANYA REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	kindly serve the petition to all respondents, Page in hindi 136 to 140, Company master data missed	18/12/2020
1171	710102004642021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case number not link	18/01/2021



1172	710102004632021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case not link	18/01/2021
1173	710102005102021	ALLURI SITARAMA RAJU VS CHIRON INFRA TECH PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Eshna Kumar	e-stamp missed	19/01/2021
1174	0710102003372020/5	INGRAM MICRO INDIA PVT LTD. Vs. WORXPACE CONSULTING PVT. LTD		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/579(ND)2020		Wrong Doc.(application filed)	15/01/2021
1175	0710102118212020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5618(PB)2020		Proof of Service	20/01/2021
1176	0710102157232019/6	M/S BALIKA AIR SERVICES Vs. M/S SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(ND)2020		Wrong Doc.(application filed)	20/01/2021
1177	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	12/01/2021
1178	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	13/01/2021
1179	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10			Wrong Document (Quarterly report filed) should be file as IA	16/01/2021
1180	0710102112122019/8	RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.	COMPANY PETITION IB (IBC)/1974(ND)2019	IBC Under Sec 9			Wrong Doc.( should be filed as application)	16/01/2021
1181	0710102116312019/3	ORIENTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1665(PB)2019	Sec 43(1) r/w Sec 44 (1)			INDEX MISSING	16/01/2021
1182	0710102407072018/32	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	COMPANY PETITION IB (IBC)/297(PB)2018	IBC under Sec 7			BLANK DOCUMENTS	16/01/2021
1183	0710200420362018/71	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1184	0710200420362018/72	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1185	0710102001782019/5	EVENTALES DESIGNS PVT. LTD. Vs. LIBRA AUTOMOTIVES PVT. LTD.	COMPANY PETITION IB (IBC)/157(ND)2019	IBC Under Sec 9			NEED TO IA FILE	17/01/2021
1186	0710102002262020/2	VIVEK RAHEJA Vs. SUNRAYS ENGINEERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/519(PB)2020	Rule 11 of NCLT, 2016			Wrong Doc.(Status report filed) Wrong Jurisdiction chosen	18/01/2021
1187	0710102009342020/2	OMNI MEDIA COMMUNICATIONS PVT LTD Vs. JAY POLYCHEM INDIA PVT LTD	COMPANY APPLICATION(IBC)/958(ND)2020	Sec 54(1)			Proof of Service	18/01/2021
1188	0710102022622020/2	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND)2020	Sec 60(5)			pg-19 not clear,true copy stamp missed	18/01/2021
1189	0710102025802018/21	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			pg-34,35 not clear	18/01/2021
1190	0710102030762018/5	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752(ND)2018	IBC Under Sec 9			Need to file as IA	18/01/2021
1191	0710102033152020/2	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1086(PB)2020	IBC under Sec 7			Index missed	18/01/2021
1192	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/372(ND)2019	Sec 252 (3)			INDEX MISSING	18/01/2021
1193	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNO CRAFT PVT. LTD.	COMPANY PETITION IB (IBC)/1198(ND)2019	IBC Under Sec 9			NEED TO IA FILE	18/01/2021
1194	0710102094922020/1	ASSAM POWER DISTRIBUTION COMPANY LIMITED Vs. HINDUSTAN PAPER CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/173(ND)2021	Regulation 33			True copy sign and stamp missed	18/01/2021
1195	0710102109222020/1	TEPPLE SOFTWARES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/494(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	18/01/2021
1196	0710102111552020/1	ADITY THAKRAN Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/2(ND)2021	Sec. 73(4)			ONLY PROOF OF SERVICE	18/01/2021
1197	0710102113582020/4	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7			Wrong document	18/01/2021
1198	0710120004442018/6	M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC ENGINEERS LTD.	COMPANY PETITION IB (IBC)/1340(ND)2018	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSING	18/01/2021
1199	0710120004512018/20	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			NEED TO IA FILE	18/01/2021
1200	0710200412652017/14	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			NEED TO IA FILE	18/01/2021
1201	0710102016252018/35	AS TECHNO SOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			e-stamp missed	19/01/2021
1202	0710102027062020/3	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL HONEST MACHINERY PVT LTD	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion			PAGE 11-13 NOT CLEAN	19/01/2021
1203	0710102087092020/10	VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			NEED TO IA FILE	19/01/2021
1204	0710102093662020/3	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	19/01/2021

1205	0710102095682019/1	SHALU KHANNA Vs. SAUBHAGYA ORNAMENTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/410(ND)2019	Sec 60(5)		NEED TO IA FILE	19/01/2021
1206	0710102110392019/10	NANGALIA BROS. PVT. LTD. Vs. SACHIN ELECTRICALS	COMPANY PETITION IB (IBC)/2069(ND)2019	IBC Under Sec 9		E-STAMP PAPER OF RUPEES 100	19/01/2021
1207	0710102112562019/1	FE (INDIA) LTD Vs. FE (INDIA) LTD	COMPANY PETITION IB (IBC)/1074(ND)2019	Application under any other provisions- IBC		NEED TO IA FILE	19/01/2021
1208	0710102116512020/1	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL,(COMPANIES ACT)/529(ND)2020	Sec 252 (3)		income tax service missing	19/01/2021
1209	0710102120122019/6	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	Sec. 58(3),Sec. 241(1),Sec. 242(4)		NEED TO IA FILE	19/01/2021
1210	0710102128042019/16	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9		NEED TO IA FILE	19/01/2021
1211	0710102131602019/5	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.	COMPANY PETITION IB (IBC)/3017(ND)2019	IBC Under Sec 9		NEED TO IA FILE	19/01/2021
1212	0710102136342019/9	ANKUR JAIN Vs. SILVERTOAN PAPERS LIMITED	COMPANY PETITION IB (IBC)/2626(ND)2019	IBC Under Sec 9		E-STAMP PAPER OF RUPEES 100	19/01/2021
1213	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL,(COMPANIES ACT)/966(ND)2019	Sec 252 (1)		SERVICE MISSING	19/01/2021
1214	0710102161022019/9	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON	COMPANY APPLICATION(IBC)/2801(PB)2019	Sec 60(5)		PROOF OF SERVICE MISSING	19/01/2021
1215	0710102172392019/5	PREMIER FOOT STEPS Vs. JJ TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/426(ND)2020	IBC Under Sec 9		PAGE 8 TYPE COPY	19/01/2021
1216	0710102001962019/17	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10		NEED TO IA FILE	20/01/2021
1217	0710102003992021/1	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/337(2)2021	Sec. 12A		NEED TO IA FILE	20/01/2021
1218	0710102013952019/5	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions- IBC		NEED TO IA FILE	20/01/2021
1219	0710102034482018/5	PUNJAB NATIONAL BANK Vs. M/S BETA INFRA TECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/117(PB)2019	IBC under Sec 7		NEED TO IA FILE	20/01/2021
1220	0710102064462020/7	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9		NEED TO IA FILE	20/01/2021
1221	0710102118152020/6	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9		AFFIDAVIT MISSING	20/01/2021
1222	0710102118152020/7	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9		INDEX MISSING	20/01/2021
1223	0710102133212019/9	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552(ND)2019	IBC Under Sec 9		72-76 88 NOT CLEAR 77 TRANSLATE	20/01/2021
1224	0710102150482019/8	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC		NEED TO IA FILE	20/01/2021
1225	0710102161172019/4	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9		not found	20/01/2021
1226	0710102166352019/2	PCR INFRA TECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9		INDEX MISSING	20/01/2021
1227	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL,(COMPANIES ACT)/768(ND)2018	Application under any other provisions		NEED TO PETITION FILE	20/01/2021
1228	0710200410952018/19	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9		NO INDEX	20/01/2021
1229	0710200410952018/20	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9		not found	20/01/2021
1230	0710102009772020/2	UNIQUE LOGISTICS INTERNATIONAL INDIA PVT. LTD. Vs. RS SEVEN LIFESTYLE PVT. LTD.	COMPANY PETITION IB (IBC)/327(ND)2020	IBC Under Sec 9		e-stamp missing	21/01/2021
1231	710102085812020	RITESH SPINNING MILLS LIMITED VS ELLY REALCON PRIVATE LIMITED	Company Petition (Companies Act)	Rule 11 of NCLT		NIRAJ PREET	Wrong case type select 09/06/2020
1232	710102002882021	VIJI KUMARAVEL VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	claim amount less than 1 cr/Advocate wlfare & amp; amp; court fees miss 13/01/2021
1233	710102003392021	A.V. RAMACHANDRAN VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	claim amount less than 1 cr/Advocate welfare & amp; amp; court fees miss 14/01/2021
1234	710102005132021	ENGINEERS CONSORTIUM VS BULLAND BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nithin	Pages not clear-30,31/Claim amount less than 1 Cr 19/01/2021

1235	710102004912021	MACHINO TRANSPORT PVT LTD VS MACHINO FINANCE LTD	Company Petition IB (IBC)	Rule16(d),NCLT Rules,2016 IBC		RANJANA ROY GAWAI	Page missing-29 to31/Wrong case type/wrong pagination after page no.124/Advocate welfare && court fees missing	18/01/2021
1236	710102004952021	RELIGARE ENTERPRISES LTD VS LIGARE AVIATION LTD	Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Proof of service	18/01/2021
1237	710102005912021	ARUMANI TRADERS VS SARU INTERNATIONAL PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHAILENDER KUMAR	Claim amount less than 1 Cr/Page not clear-32,34,36,93 to 98,102,154 to 218/etc	21/01/2021
1238	710102001242021	B S DESWAL VS M/S SHREOM WIRES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/645(ND)2018	B S Deswal	document Not Upload	01/07/2021
1239	710102001302021	M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Cross Application (IBC)	Sec 49(2)	COMPANY PETITION IB (IBC)/71(ND)2020	Rohit Kumar	due payment for rule 11, or you can write read with rule-11	01/08/2021
1240	710102005502021	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	139-153 not clear and section wrong	20/01/2021
1241	710102005022021	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS DEVKRIPA ISPAT	Interlocutory Application (I.B.C)	Sec 60(2)	COMPANY PETITION IB (IBC)/985(ND)2018	PRADEEP MISRA	wrong e stamp paperss	19/01/2021
1242	0710102005132020/4	LEASEPLAN INDIA PRIVATE LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/255(ND)2020		Wrong file upload in rejoinder corner	21/01/2021
1243	0710102101302020/4	STATE BANK OF INDIA Vs. ARVIND DHAM	Section 95(1)		COMPANY PETITION IB (IBC)/1038(ND)2020		E stamp paper and affidavit missed	21/01/2021
1244	0710102104842019/13	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/1717(ND)2019		Index missed	21/01/2021
1245	0710102105952019/7	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/1861(ND)2019		Court fee and welfare missed	21/01/2021
1246	0710102107182020/2	AJAY GOYAL Vs. RAJESH MAHAJAN [SUSPENDED DIRECTOR]	19(2)		INTERLOCUTORY APPLICATION (I.B.C)/5012(ND)2020		Stamp paper not notrized	21/01/2021
1247	0710102112552019/9	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2001(ND)2019		Welfare missed of Rs15	21/01/2021
1248	0710102151952019/5	INTEC CAPITAL LIMITED Vs. MAC ROOF INDIA PRIVATE LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/355(ND)2020		Index missed and page numbering not mention	21/01/2021
1249	0710102155762019/2	BLUE STAR LTD. Vs. UPAL BUILDTECH PVT. LTD.	Application under any other provisions- IBC		INTERLOCUTORY APPLICATION(COMPANIES ACT)/107(ND)2019		True copy sign and stamp missed	21/01/2021
1250	0710102165812019/3	NARESH CHOUDHARY Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/3436(ND)2019		Need to file as IA	21/01/2021
1251	0710102410042018/19	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.	IBC under Sec 7		COMPANY PETITION IB (IBC)/373(PB)2018		sign missed of advocate in index	21/01/2021
1252	0710102412382017/14	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9		COMPANY PETITION IB (IBC)/343(ND)2017		Stamp paper missed	21/01/2021
1253	0710102412382017/15	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9		COMPANY PETITION IB (IBC)/343(ND)2017		Stamp paper missed	21/01/2021
1254	0710102412382017/16	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9		COMPANY PETITION IB (IBC)/343(ND)2017		Stamp paper missed	21/01/2021
1255	0710120005022018/10	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	IBC Under Sec 9		COMPANY PETITION IB (IBC)/985(ND)2018		Worng document	21/01/2021
1256	0710200014262017/11	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	Sec. 7(7)		COMPANY PETITION IB (IBC)/575(ND)2017		Need to file as IA	21/01/2021
1257	0710102003522020/5	INTEC CAPITAL LIMITED Vs. SHAKUN SOCKET INDUSTRIES PVT. LTD.	IBC under Sec 7		COMPANY PETITION IB (IBC)/216(ND)2020		pg-13,17,20,21 not clear	22/01/2021

1258	0710102150482019/9	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1608(ND)2019			need to ia file	24/01/2021
1259	0710102154292019/2	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019			47-52 54 56 NOT CLEAR	23/01/2021
1260	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018			NEED TO IA FILE	23/01/2021
1261	0710102077352019/17	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			TRUE COPY SIGN MISSING	24/01/2021
1262	0710102116312019/4	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1665(PB)2019			NEED TO IA FILE	24/01/2021
1263	710102006132021	NISHANT GAURAV GUPTA VS M/S ISHWAR INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2018	Nishi	41-43,46-49,86,115,116,135 not clear page	21/01/2021
1264	710102006502021	IIFL FINANCE LIMITED VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/654(PB)2019	Shreeya Tandon	SIGN MISSING	22/01/2021
1265	710102006072021	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR VS HSK INFRA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Pankaj Paliwal	Claim amount less than 1 Cr./Advocate welfare &&& Court fees miss	20/01/2021
1266	710102005902021	VM WEBCLUSION PVT. LTD. VS CONNECTIONS INFRA TECH SOLUTIONS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		chirag deswal	Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate welfare &&& Court fees miss/etc	21/01/2021
1267	710102006172021	YUDHISHTER PAL VS VERINDER KUMAR CHHABRA	Intervention Petition (IBC)	Sec 60(5)		Malak Bhatt	List of Date And Events && Brief Synopsis Missing	21/01/2021
1268	710102006642021	INDUS INTELLIRISK & INTELLISENCE SERVICE PVT. LTD. VS PDS MULTINATIONAL FASHION LTD.	Company Petition IB (IBC)	IBC Under Sec 9		PARDEEP DAHIYA	Claim amount less than 1 Cr./Jurisdiction in Bangalore/Blur page- 42,53,70,72,74,80,84,85,90 to 98,100,110 to 116,119 to 121,124	23/01/2021
1269	710102071612020	VIJAY KUMAR VS	Company Application(Companies Act)			Nishi	Main case not link	17/07/2020
1270	710102006822021	VIPUL LTD. VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/180(ND)2020	shreya kohli	wrong section please mention properly	23/01/2021
1271	710102006532021	STERLING VEHICLES & SALES GENERAL PVT. LTD VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	&&&quot; Payment not done of other sections or dear sir please mention one section soft copy and other section you can write as r/w or please caal us	22/01/2021

1272	710102006942021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT, 2016	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Atul Singh	Payment Not Done	25/01/2021
1273	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	document Not Upload	24/12/2020
1274	710102004152021	LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS REGISTRAR OF COMPANIES (NCT DELHI)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1071(ND)2018	SANJAY	please choose section any other provision please call us 24363846	15/01/2021
1275	710102007172021	RISHAB KOHLI VS JEY KAY PRIVATE LIMITED	Company Application(Companies Act)	Sec. 59	COMPANY APPEAL(COMPANIES ACT)/31(PB)2018	Sanjeev Mahajan	sign missing and true copy missing and section wrong service missing roc and income tax	26/01/2021
1276	710102007502021	SHYAM ARORA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM	wrong filing	27/01/2021
1277	710102007422021	RAJESH RAMNANI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/800(ND)2020	RAJESH RAMNANI	sign missing and section wrong	27/01/2021
1278	710102117532020	RAJ KUMAR VS KKSPUN INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAHUL LAL AKHRIYA	index not fill, council sign missed, petition not sign on every pages , page numbering missed, bank statement not clear, compliance affidavit 9(3)b missed, etc	19/12/2020
1279	710102005762021	ANANYA MARKETING AND DISTRIBUTORS VS PP TELECELL MARKETING PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		TUSHAR	Court fees &&& 100 Rs. Missing of Affidavit/sign miss-2 to 6	20/01/2021
1280	071010206532020/1	KANTI MOHAN RUSTAGI Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHBVN)	INTERLOCUTORY APPLICATION (I.B.C)/2428(ND)2020	Sec 60(5)			AFFIDAVIT MISSING	25/01/2021
1281	0710102102722019/5	MRS. CHHAMA JAIN Vs. MIST DIRECT SALES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1771(ND)2019	IBC Under Sec 9			NEED TO SIGN ALL PAGES	25/01/2021
1282	0710102132372019/12	KRIBHCO FERTILIZERS LIMITED Vs.	COMPANY PETITION (COMPANIES ACT)/155(ND)2019	Sub-Section (1) Of Section 66.			100 RUPPEE E STAMP MISSED	25/01/2021
1283	0710102019662020/5	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. SHIPRA ESTATE LIMITED	COMPANY PETITION IB (IBC)/545(ND)2020	IBC Under Sec 9			INDEX MISSING	27/01/2021
1284	0710102026532020/1	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S KALYANI BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/696(ND)2020	----IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
1285	0710102026622020/2	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/694(ND)2020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
1286	0710102062032020/4	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
1287	0710102099052020/3	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
1288	0710102121362019/7	BURDA DRUCK INDIA PRIVATE LIMITED Vs. DYNAMIC TEXTBOOKS PRINTERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2223(ND)2019	IBC Under Sec 9			NEED TO IA FILE	27/01/2021

1289	0710102128042019/18	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9		ONLY ORDER UPLOAD	27/01/2021
1290	0710102151312019/37	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)		PAGE-50-88 NOT CLEAR	27/01/2021
1291	0710102002292021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		PAGE- 14 NOT CLEAR	28/01/2021
1292	0710102091572020/2	ANUPAM GUPTA Vs. OVERSEAS COURIER SERVICE INDIA PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/561(ND)2020	Rule 11 of NCLT		PG-403 cut/808,867,919 not clear/Pg-1396 to 1398,1418 Japanese translation/true copy sign missed in some pages of Vol-I	01/08/2021
1293	0710200410572018/2	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9		Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	19/01/2021
1294	0710200410572018/3	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9		Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	19/01/2021
1295	0710102104842019/12	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9		Stamp paper missed & true copy sign missed	20/01/2021
1296	0710102118892019/8	VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERRENCE ALLOYS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2262(ND)2019	IBC Under Sec 9		Wrong Document(Application filed)	20/01/2021
1297	0710102068922020/2	PARDEEP SINGH DESWAL Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	Sec. 271-273		Index not signed/e-stamp missing	21/01/2021
1298	0710102119472020/1	IMAGE ESTATS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/9(ND)2021	Sec 252 (3)		Pg-2 is cut	21/01/2021
1299	0710102031072018/8	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1518(ND)2018	Rule 11 of NCLT, 2016		Index not signed	22/01/2021
1300	0710102033542020/3	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7		e-stamp missing	22/01/2021
1301	0710102068222020/2	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI	COMPANY PETITION IB (IBC)/904(ND)2020	IBC Section 59		Pg-28 to 32 not clear	22/01/2021
1302	0710102084642020/2	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711(PB)2020	19(2)		Wrong Document(Application filed)	22/01/2021
1303	0710102114752020/1	RITA GUPTA Vs. MR. INDER PAL SINGH	INTERLOCUTORY APPLICATION (I.B.C)/5484(ND)2020	Sec 60(5)		e-stamp.Supporting affidavit missed	16/01/2021
1304	0710102033012020/4	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9		Pg-5,7,14,15,19,21,23,33,35,37 not clear	18/01/2021
1305	0710120005102018/6	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9		Wrong Document(Application/Rejoinder/Reply/Affidavit/Pro of of service/order. All filed with same slash(/) No.	18/01/2021
1306	0710102007022020/1	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	COMPANY APPLICATION(IBC)/539(ND)2020	Application under any other provisions- IBC		Wrong Document (progress report filed)	19/01/2021

1307	0710102016152019/7	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9		No index/Stamp paper missed && not uploaded in one PDF	19/01/2021
1308	0710102128042019/17	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9		Wrong Document(Incomplete Docs.)	21/01/2021
1309	0710102031632020/3	M/S SEVEN HILLS PROJECT PVT. LTD. Vs. M/S ORIENTAL STRUCTURES ENGINEERS LTD.	COMPANY PETITION IB (IBC)/808(ND)2020	IBC Under Sec 9		Proof of service and its pagination is missing	26/01/2021
1310	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688(ND)2019	IBC Under Sec 9		NEED TO IA FILE	20/03/2020
1311	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTech TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7		true copy sign missing	10/12/2020
1312	0710102113782019/5	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7		need to ia file	12/12/2020
1313	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7		e stamp miss	24/12/2020
1314	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9		sign miss	15/01/2021
1315	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/768(ND)2018	Application under any other provisions		NEED TO (PETITION FILE	20/01/2021
1316	0710102111042020/2	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)		50 RUPEES E STAMP MISSED	22/01/2021
1317	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)		50 rupee stamp missed	22/01/2021
1318	0710102117152019/7	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCUTORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC		need to saperate filling	22/01/2021
1319	0710102117152019/8	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCUTORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC		need to saperate filling	22/01/2021
1320	0710102153972019/7	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED	COMPANY PETITION IB (IBC)/3428(ND)2019	IBC Under Sec 9		STAMP MISSING	22/01/2021
1321	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9		SUPPORTING AFFIDAVIT MISSED	22/01/2021
1322	0710102170542019/3	GYAN CHAND AGARWAL Vs. M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/71(ND)2020	IBC under Sec 7		need to saperate pdf after 200 pages	22/01/2021
1323	0710120005022018/11	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9		index missing	22/01/2021
1324	0710102002332020/1	MAHAVIR PARSHAD JAIN Vs. SUN GANGA CONSTRUCTION CO. PVT LTD	COMPANY APPLICATION(IBC)/295(ND)2020	Application under any other provisions- IBC		NEED TO IA FILE	23/01/2021
1325	0710102003632021/1	SHASHI KANT NEMANI Vs. SANYOG ENTERPRISES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/241(ND)2021	Application under any other provisions- IBC		affidavit missed	23/01/2021
1326	0710102067622020/6	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7		NEED TO UPLOAD ONE TIME	28/01/2021
1327	0710102078032020/14	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)		INDEX MISSED IN AFFIDAVIT	28/01/2021
1328	0710102108292020/1	CAPARO ENGINEERING INDIA LTD. Vs. CAPARO PROCAM INFRASTRUCTURE LIMITED	COMPANY PETITION (COMPANIES ACT)/179(PB)2020	Sec. 241(1),Sec. 244(1)		INDEX MISSING	28/01/2021
1329	0710102111042020/3	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)		50 RUPEES E STAMP MISSING	28/01/2021
1330	0710102117362020/1	M/S DHIMAN INDUSTRIES Vs. M/S ABIR INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2020	Sec 60(5)		TRUE COPY SIGN MISSING	28/01/2021
1331	0710102148542019/10	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND)2020	IBC Under Sec 9		NEED TO SAPERATE FILLING	28/01/2021
1332	0710102159262019/1	SEEMA GUPTA Vs. SHOURYA TOWERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/946(ND)2019	Sec 60(5)		E STAMP MISSING	28/01/2021
1333	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/460(ND)2020	IBC Under Sec 9		e-stamp missed	29/01/2021
1334	0710102033212020/6	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9		TRUE COPY SIGN MISSING	29/01/2021
1335	0710102154662019/2	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9		E-STAMP MISSED	29/01/2021
1336	0710102154662019/3	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9		index missing	29/01/2021

1337	710102007092021	POONAM GUPTA VS DAMONT DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/310(ND)2019	Akash Panwar	WRONG EFILE	25/01/2021
1338	710102008012021	ABIR INFRASTRUCTURE PVT. LTD. VS SANDEEP GARG HUF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/893(ND)2018	RAKHI RAY	e-stamp missed	29/01/2021
1339	710102007692021	RUPESH DAS VS GAURAV KATIYAR RP	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Dhruv Gupta	section wrong and sign missing	28/01/2021
1340	710102008612021	M/S GREEN FACADE SOLUTIONS PVT. VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	section wrong and main case not link	31/01/2021
1341	710102008552021	JBB-EVEREST BUILDTECH PRIVATE LIMITED VS DEVENDRA KUMAR SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1006(ND)2019	CA ANIL KUMAR	44-45,51 not clear page	30/01/2021
1342	710102033682020	ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD	Company Petition IB (IBC)	IBC Under Sec 9		HARSHAL KUMAR	page:103, 113, 116, 165-172 etc pages not clear	17/03/2020
1343	710102034952020	BINGE CAFE CONCEPT PVT. LTD. VS NAYATI HELTHCARE & RESERCH NCR PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Pallav Mongia	wrong e-file	20/03/2020
1344	710102115442020	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		SHANTANU KUMAR	kindly make one pdf after that upload petition	13/12/2020
1345	710102005782021	CHD DEVELOPERS LIMITED VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Company Petition (Companies Act)	Sec. 74(2)		Alok Kumar Tripathi	Small font 30,31,128 to 149, Company master data missed, Pages not clear 37,62,64,72,74,81,90,92,95, 189,198,218,325,326,344,3 88,417,478,479,504 to 506,508,509 to 514,517,523,527,536, Vol 1 &&& 2 divide after 200 pages &&& make separate index, Vol 2 index missed, Advance service not mentioned in index	20/01/2021
1346	710102006592021	ANNAY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	Company master data missed, kindly divide volume from page no 307, serve the petition to all respondent	23/01/2021
1347	710102007782021	RAM RATNA INFRASTRUCTURE PRIVATE LIMITED VS MAHAGUN REAL ESTATE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIDDHARTH ACHARYA	Blur &&& Cut page-26,27,29 to 58,62 to 71,88,90,93/Sign missing in ending index/Supporting Affidavit/9(3) b certificate miss	28/01/2021



1348	710102007592021	KULBHUSHAN KHANNA VS JAIPRAKASH ASSOCIATES INDIA	Company Appeal(Companies Act)	Sec. 73(4)		MANOJ KUMAR PATHY	Form 11 missed, wrong caser type select, brief synopsis/list of dates missed, e stamp missed with affidavit, Page 10 repeated, page 12 missed, pages not clear 21,22 to 26,27,28	28/01/2021
1349	710102007272021	UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		TARUN MADAN	NCLT heading missed in cover page, synopsis missed, Page 23,64,86,87,88,117,118, missed page 113 repeated, STK 07 missed, court fess and welfare missed in vakaltnama, income tax advance service missed	27/01/2021
1350	710102102782020	RGTL INDUSTRIES LIMITED VS COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/431(ND)2019	RISHI	79,83,78,26,29,41,43-46 not clear page and 28 page translate	27/10/2020
1351	710102002112021	RAJINDER WALI VS TIGER CAMP PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Rajinder	main case not link	12/01/2021
1352	710102006222021	SUMIT BANSAL VS GAURAV HOTA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1048(ND)2019	Abhishek Garg	up stamp paper needed of Rs100 not valid 10 rs	22/01/2021
1353	710102008362021	M/S SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1042(ND)2020	SOHAIB	RS 100 E-STAMP PAPER REQUIRED	30/01/2021
1354	710102008662021	KARAMCHAND REALTECH PRIVATE LIMITED VS SOLITAIRE CAPITAL INDIA	Company Appeal(Companies Act)	Sec. 421		renugupta	Wrong e file	01/02/2021
1355	0710102078572019/16	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019		NF	21/09/2020
1356	0710102060732020/7	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020		ONLY PROOF OF SERVICE UPLOAD	12/10/2020
1357	0710102137402019/4	PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2700(ND)2019		ONLY PROOF OF SERVICE UPLOAD	21/12/2020
1358	0710102128612019/4	KISHORE KUMAR SINGH Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2667(PB)2019		STAMP MISSING	31/12/2020
1359	0710102416272018/30	ICICI BANK LIMITED Vs. M/S. ESSAR POWER JHARKHAND LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/25(PB)2018		NEED TO ALL PAGES SIGN	01/05/2021
1360	0710102009812020/2	PACKET DESIGN INDIA PRIVATE LIMITED Vs. SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2020		NEED TO IA FILE	23/01/2021
1361	0710102013352019/10	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019		NEED TO IA FILE	23/01/2021
1362	0710102013352019/11	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019		INDEX MISSING	23/01/2021
1363	0710102013582020/2	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/919(ND)2020		NEED TO IA FILE	23/01/2021

1364	0710102017972020/3	SUNFISH ELECTRONICS Vs. CPC ELECTRICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/493(ND)2020		NEED TO IA FILE	23/01/2021
1365	0710102021522020/3	FOSECO INDIA LTD Vs. D C M LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1096(ND)2020		sign on reply missed,pg-26,30-32,38-56 not clear	23/01/2021
1366	0710102017432020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2020		Supporting affidavit and stamp paper missed	24/01/2021
1367	0710102005532021/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/365(ND)2021		Wrong document	25/01/2021
1368	0710102014592019/11	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		sign missed on reply, stamp paper of Rs100 of UP	25/01/2021
1369	0710102016252018/31	AS TECHNOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Sign missed on reply,pg-11 repeated,true copy sign and stamp missed	25/01/2021
1370	0710102024802020/7	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		True copy sign and stamp missed	25/01/2021
1371	0710102062102020/3	ATISHEY JAIN Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/825(ND)2020		sign missed on reply,pg-5 not clear,separately file the application as IA	25/01/2021
1372	0710102063262020/2	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/903(ND)2020		pg-33 not clear,stamp paper page number missed	25/01/2021
1373	0710102116142020/1	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/6(PB)2021		Separately file all document	25/01/2021
1374	0710102117842020/1	BPTP LIMITED Vs. M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.		Application under any other provisions	COMPANY APPLICATION (COMPANIES ACT)/3(ND)2021		sign missed of council in index,true copy stamp missed	25/01/2021
1375	0710200410432018/4			IBC Under Sec 9	COMPANY PETITION IB (IBC)/774(ND)2018		Need to file as IA	25/01/2021
1376	0710102009812020/3	PACKET DESIGN INDIA PRIVATE LIMITED Vs. NOBLE BUILDCON PRIVATE LIMITED Vs. BENLON INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/28(ND)2020		Need to file as IA	27/01/2021
1377	0710102014492020/1			Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/32(ND)2020		Need to file as IA	27/01/2021
1378	0710102023802018/20	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1600(ND)2018		Stamp paper of Rs50,vakalatnama advocata and client sign missed,true copy stamp missed	27/01/2021
1379	0710102029922020/3	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		sign missed on reply,pg-15,16 wrong arrange,pg-40,171,329,335,399,458,573,575, not clear	27/01/2021
1380	0710102003382020/2	POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS Vs. M/S KOPAL COMPUTERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/206(ND)2020		sign on reply missed,stamp paper missed,true copy sign and stamp missed	28/01/2021
1381	0710102004052020/4	DEEP ELECTROPLTERS Vs. MADVAK ENGINEERING INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2020		Need to file as IA	28/01/2021
1382	0710102004832021/1	JAYASHREE SHUKLA DASGUPTA Vs. INDIABULLS HOUSING FINANCE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/316(ND)2021		Need to file as IA	28/01/2021
1383	0710102020462018/1	RUPAK GUPTA Vs. BANARAS HOUSE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/112(ND)2012		3 court fee missed in vakalatnama	28-01-2021
1384	0710102022752020/1	SANTOSH KUMAR CHOUDHARY Vs. ROC		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/207(ND)2020		E stamp paper missed	28-01-2021
1385	0710102024802020/8	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		true copy sign and stamp missed	28-01-2021
1386	0710102033212020/5	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/791(ND)2020		Sign missed on reply,court fee and welfare missed in vakalatnama	28-01-2021
1387	0710102061262019/13	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		Need to file as IA	28-01-2021
1388	0710102082222020/5	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/952(ND)2020		True copy sign and stamp missed	28-01-2021
1389	0710102029152020/2	M/S AGGARWAL ADVERTISING AGENCY Vs. M/S NAV GRIH DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1084(ND)2020		page numbering missed	29-01-2021
1390	0710102030772018/6	STRESSED ASSTES STABILIZATION FUND (SASF) Vs. HOTLINE CPR LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/33(ND)2019		Upload all reply separately	29-01-2021

1391	0710102031072018/9	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2018	pg-106 missed,pg-200 not clear	29-01-2021
1392	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020	Wrong document	29-01-2021
1393	0710102083162019/8	OSWAL MINERALS LIMITED Vs. SATELLITE CABLES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1185(ND)2019	Index missed	29-01-2021
1394	0710102100462020/11	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2020	Index missed	29-01-2021
1395	0710102101302020/5	STATE BANK OF INDIA Vs. ARVIND DHAM	Section 95(1)	COMPANY PETITION IB (IBC)/1038(ND)2020	Stamp paper and affidavit missed	29-01-2021
1396	0710102118552020/1	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020	true copy sign and stamp missed	29-01-2021
1397	0710102119242020/1	YOGESH SETHI Vs. PUNJAB NATIONAL BANK	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020	Court fee and welfare missed	29-01-2021
1398	0710102120182020/2	RITZY CHEMICALS PVT. LTD. Vs. H R POLYCOATS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/4(ND)2021	Court fee and welfare missed	29-01-2021
1399	0710102140402019/2	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2836(ND)2019	Stamp paper of Rs100	29-01-2021
1400	0710102160992019/7	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020	stamp paper and affidavit missed	29-01-2021
1401	0710102002222021/1	MANJIT RAJAIN Vs. SAPAN MOHAN RARG	Sec 60(5)	INTERVENTION PETITION (IBC)/2(0)2021	Wrong document	30-01-2021
1402	0710102003902020/3	B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/268(ND)2020	Stamp paper missed and sign missed in starting	30-01-2021
1403	0710102065612020/3	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	need to ia file	30-01-2021
1404	0710102065612020/4	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	need to ia file	30-01-2021
1405	0710102066742020/3	KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)2020	Stamp paper missed	30-01-2021
1406	0710102116972020/1	TERAWISE CONSULTANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/512(ND)2020	Index missed	30-01-2021
1407	0710102119242020/3	YOGESH SETHI Vs. PUNJAB NATIONAL BANK	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020	page numbering missed in file	30-01-2021
1408	0710102093402020/1	AADI PROPBUILD PRIVATE LIMITED Vs. MR.NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4298(PB)2020	page numbering missed	31-01-2021
1409	0710102107642020/1	NORDMECCANICA S.P.A. Vs. KANODIA TECHNOPLAST LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1068(ND)2020	Council signature missed in index	31-01-2021
1410	0710102107652020/1	BANCO BPM S.P.A Vs. KANODIA TECHNOPLAST LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1069(ND)2020	Council signature missed in index	31-01-2021
1411	0710102118152020/8	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/7(ND)2021	stamp paper and affidavit missed	31-01-2021
1412	0710102146352019/3	AKHILESH KUMAR GUPTA Vs. ADVAYA TRADERS	Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1532(ND)2019	sign missed on reply	31-01-2021
1413	0710102002122021/1	SUDHANSHU AGARWAL Vs. PANKAJ NARANG	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/105(ND)2021	true copy sign and stamp missed	02/01/2021
1414	0710102011972019/4	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1487(ND)2018	Wrong page numbering after pg-209	02/01/2021
1415	0710102016332020/2	VINTRON INFORMATICS LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/470(ND)2020	True copy sign and stamp missed in some pages	02/01/2021
1416	0710102024412020/3	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020	Stamp paper of Rs 50	02/01/2021
1417	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019	Need to file as IA	02/01/2021
1418	0710102078882020/3	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020	True copy stamp missed in some pages	02/01/2021
1419	0710102078882020/4	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020	True copy stamp missed	02/01/2021
1420	0710102080192020/5	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Supporting affidavit and stamp paper missed	02/01/2021
1421	0710102093752020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/379(ND)2020	Wrong document only 1 page uploaded	02/01/2021
1422	0710102104292020/1	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI AND HARYANA	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/700(0)2020	DOCUMENT INCOMPLETE	02/01/2021
1423	0710102109512020/1	RAJ KUMAR RAHLAN Vs. STATE BANK OF INDIA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/232(PB)2021	NEED TO ONE TIME FILE	02/01/2021

1424	0710102137062019/8	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		STAMP MISSING	02/01/2021
1425	0710102005352021/1	ORRIS INFRASTRUCTURE PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/364(ND)2021		pg-188,190,192,194-196,198,201,202,203,206,208,213 cut	02/02/2021
1426	0710102011322020/3	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020		Index and court fee and welfare missed	02/02/2021
1427	0710102119312020/1	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5746(PB)2020		50 RUPEE E STAMP MISSING	02/02/2021
1428	0710102142642019/4	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		STAMP MISSING	02/02/2021
1429	0710102144842019/3	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/518(ND)2019		ONLY PROOF OF SERVICE MISSING	02/02/2021
1430	0710102144842019/4	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/518(ND)2019		18-23 NOT CLEAR	02/02/2021
1431	0710102150482019/10	RAM BHAWAN Vs. UTTAM STRIPS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1608(ND)2019		NEED TO IA FILE	02/02/2021
1432	0710120013782018/2	ABDOS POLYMERS LIMITED Vs. M/S CALLINA CARE OVERSEAS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1294(ND)2018		17 19 NOT CLEAR	02/02/2021
1433	0710200401392016/2	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		NEED TO SIGN ALL PAGES	02/02/2021
1434	0710200424652018/1	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/141(ND)2018		AFFIDAVIT MISSING	02/02/2021
1435	0710102095442020/3	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021		Only one page is uploaded, please upload all documents	02/03/2021
1436	0710120005102018/8	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2018		NEED TO SAPERATE FILLING	02/03/2021
1437	0710120007832018/1	M/S. WESTERN IMPEX PVT. LTD. Vs. RENUKA INFRA TECH PVT. LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2018		NEED TO IA FILE	02/03/2021
1438	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	02/03/2021
1439	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		TRUE COPY SIGN ALL PAGES	02/03/2021
1440	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	02/03/2021
1441	0710120009092018/9	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	02/03/2021
1442	0710200410822017/3	M/S AMRISH GUPTA & ORS. Vs. M/S BLUE ICE FARMS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/122(ND)2017		AFFIDAVIT MISSING	02/03/2021
1443	0710102412382017/18	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		INDEX MISSING	02/04/2021
1444	710102035402020	M/S JMS STEEL & POWER CORPORATION VS VINAYAK RATHI STEELS ROLLING MILLS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Kartik	missing page-11/Page not clear-22 to 219/Wrong section/wrong documents/etc	25/03/2020
1445	710102113042020	JADE E SERVICES PRIVATE LIMITED VS M/S PINE & PEAK DEVELOPERS LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	Main case no missed, wrong case type select	12/04/2020
1446	710102118942020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don't Refile this your same matter is ongoing other diary no	25/12/2020
1447	710102118952020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don't Refile this your same matter is ongoing other diary no	25/12/2020
1448	710102006972021	M/S. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED VS M/S. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshit	brief of synopsis missed, form 5 corporate debtor addresss in up , true copy sign missed, compliance affidavit missed 9(b)b	25/01/2021

1449	710102008592021	T.S.S ENTERPRISES VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	main case number not link	30/01/2021
1450	710102008762021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	WRONG CASE NO CONNECT/ PAGE 6 NOT CLEAR /E-STAMP MISSED	02/01/2021
1451	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	sign missing	02/02/2021
1452	710102008672021	SANJAY AGGARWAL VS SAKSHI FINCAP PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		ISHA BHALLA	Application not linked with main case no./Index not signed/True copy sign missing/e-stamp missing	02/01/2021
1453	710102009532021	KASHI VISWANATHAN SIVARAMAN VS SRIGOPAL CHOUDHARY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/564(ND)2019	kashi viswanthan si	34-38 not clear page	02/03/2021
1454	710102009512021	SHARAD AGGARWAL VS RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT		Jitesh	Wrong Section Chosen/Application not linked with main case no.	02/03/2021
1455	710102008032021	NOBLE CO-OPERATIVE BANK LIMITED VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016		GOVIND	estamp paper need to 100 rps for Uttar Pradesh main case not link	28/01/2021
1456	710102009182021	SUNIL AVDHUT DEVDHARKAR VS PRINT HOUSE INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HEMAL RAJESH PATEL	NCLAT	02/02/2021
1457	710102010202021	SUNDER AGROMILLS PRIVATE LIMITED VS SUNDER AGROMILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	E-stamp missing/True copy sign missing	02/05/2021
1458	710102097632020	M/S ANSHUL PRINT SOLUTION VS M/S GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		Kshitij	Board Resolution/Advocate welfare & court fees missed/Pagination not done after page no.17	13/10/2020
1459	710102118522020	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		PRAVEEN SEHRAWAT	Kindly file separate condonation delay application, Kindly link with first motion, pages missed 217 to 226	23/12/2020
1460	0710102020982018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018		pg-2 not clear	04/02/2021
1461	0710102020982018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018		pg-6,7 not clear	04/02/2021
1462	0710102075922020/4	KASHI VISWANATHAN SIVARAMAN Vs. PARAMJIT GANDHI & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020		Main case number not correct in file	04/02/2021
1463	0710102014852018/4	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		PG-1 NOT CLEAR	05/02/2021

1464	0710102088902019/5	JAIN FLORICULTURE LTD Vs. ARIES TRAVELS PRIVATE LIMITED & ORS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/88(ND)2019		Sign missed on reply,pg-105,113,139,141,183-192,193-211,219,223,225,228,560-572,582 not clear,pg-406-409,414,415,576 translate	05/02/2021
1465	0710102079882020/1	INFOZONE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/478(ND)2020		index missing	02/08/2021
1466	0710102008332020/1	AMIT BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/408(PB)2020		Wrong Document (IA filed)	01/06/2021
1467	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA		Sec 66(1)	COMPANY APPLICATION(IBC)/884(PB)2020		pg-618 translation/Pg-657 to 659 not clear	01/06/2021
1468	0710102005122020/5	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		pg-35,36,44,45 not clear	22/01/2021
1469	0710102066822020/4	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		NEED TO ALL PAGES SIGN	02/08/2021
1470	0710102074272020/1	HARI SINGH Vs. DYNAMIC AURA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/30(PB)2021		NEED TO IA FILE	02/08/2021
1471	0710102008152019/13	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		NEED TO FILE SAPERATE	02/09/2021
1472	710102005742021	ASHOK KRIPLANI VS TANGENCE SOLUTIONS INDIA P. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2694(ND)2019	A Mahesh	stamp paper of Rs100,volume break after 200 pages,true copy stamp and sign missed in some pages	20/01/2021
1473	710102009152021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED please check your case reminder 3/5	02/02/2021
1474	710102009132021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED PLEASE CHECK REMINDER 3/5	02/02/2021

1475	710102010882021	MOSER BAER KARAMCHARI UNION VS MOSER BAER INDIA LIMITED	Miscellaneous Application (IBC)	Sec 60(2)	COMPANY PETITION IB (IBC)/378(PB)2017	Fidel Sebastian	Index Blank/No pagination/True copy sign missed/No stamp/Annexure- H not clear/ CAs type wrong	07/02/2021
1476	710102010872021	MANIK SINGH VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	08/02/2021
1477	710102010332021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	main case number wrong	05/02/2021
1478	710102010362021	MARINAININDIA TRAXIM PRIVATE LIMITED VS MARINAININDIA TRAXIM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/343(PB)2019	Mohit Seth	stamp paper missing and sign missing	05/02/2021
1479	710102011072021	SHASHI BAGGA VS EAST BENGAL INVESTMENTS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/35(PB)2019	RAKESH KUMAR	47-translate 47-53 not clear page section wrong	08/02/2021
1480	710102010892021	ADITI JAIN VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	08/02/2021
1481	710102010652021	MRS. MEERA AHUJA VS JASMINE BUILDMART PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1722(ND)2018	LOKESH	10-37 not clear page and sign missing	06/02/2021
1482	710102010442021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	section wrong	05/02/2021
1483	710102010622021	LIQUIDATOR OF LANCO INFRATECH LTD. VS REGIONAL PROVIDENT FUND COMMISSIONER-1	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3199(ND)2019	MISHA	wrong filing, file link from Hyderabad bench	06/02/2021
1484	710102011092021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	main case number missing	08/02/2021
1485	710102113032020	MINTKART INDIA PVT. LTD. VS BHUMISAGAR INFRASTRUCTURES PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	no main case no.	09/02/2021
1486	710102001582021	THE DIAL SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		SUMIT	kindly upload final pdf in proper index with sequence and proper numbering in all pages	09/02/2021
1487	710102008132021	EMBEE SOFTWARE PVT.LTD VS ANSAL HOUSING LTD	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		LZAFEER AHMAD B F	Wrong case type, memo of parties/ list of dates/ synopsis missed, advance service missed	09/02/2021
1488	710102008422021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Shantanu	Blur page-142 to 170,196,198,215,216,418/etc	09/02/2021
1489	710102011222021	OMSAI NATH ENTERPRISES VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2413(ND)2019	Pratik Malik	sign missing and e-stamp paper missing	09/02/2021
1490	710102011492021	HARI SINGH VS RESHMA MITTAL	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	09/02/2021

1491	710102011372021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	CASE TYPE WRONG	09/02/2021
1492	710102011692021	M/S INDRAPRASTHA GAS LIMITED VS M/S SHAVINI CONSTRUCTION PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1487(ND)2018	Sai	e-stamp paper missing	10/02/2021
1493	710102011502021	HARI SINGH VS TRADING ENGINEERS (INTERNATIONAL) LTD	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	09/02/2021
1494	710102032312020	DAPEL INVESTMENTS LLP VS VAIBHAV FARMS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec 60-62 LLP Act 2008		Prashant Jain	Page missed 72,page not clear 118,	13/03/2020
1495	710102119042020	VAIBHAV FARMS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	No vakaltnama, kindly link with first motion	25/12/2020
1496	710102010472021	PALM COURT MAINTENANCE AGENCY VS UNITY AUTOMATION SERVICES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	Send with objection the claim/default amount less than 1 Cr./Advocate welfare miss/Pages not clear-24 to 29,35 to 38,63 to 66,72	05/02/2021
1497	710102011082021	RAJINDER KUMAR VS EDFORA INFOTECH PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		RAJINDER	Send with objection the claim/default amount less than 1 Cr./Pagination not done after page no-19 &&&& True copy Sign miss/Merge into one PDF/Incomplete documents	08/02/2021
1498	0710102097082020/3	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9			STAMP MISSING	05/02/2021
1499	0710102101922020/1	TAURUS PACKAGING PRIVATE LIMITED Vs. ARVIND GARG	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2021	Sec. 230-232, Sec 234			INDEX MISSING	05/02/2021
1500	0710102107492020/2	MODERN CREDIT PRIVATE LIMITED Vs. SHACHI JAIN	COMPANY PETITION IB (IBC)/1111(ND)2020	Section 95(1)			NEED TO IA FILE	05/02/2021
1501	0710102116002020/1	PJS ENERGY PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/792(ND)2020	Rule 11 of NCLT,Rule 154, NCLT 2016			50 RUPEE STAMP MISSING	05/02/2021
1502	0710102136162019/12	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
1503	0710102136162019/13	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
1504	0710102136162019/14	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
1505	0710102170612019/2	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANSARI INFRASTRUCTURE PVT LTD	COMPANY APPEAL(COMPANIES ACT)/7(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			PAGE 7 NOT CLEAR	05/02/2021
1506	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			100 RUPEES STAMP MISSING	05/02/2021
1507	0710102406072018/12	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			100 RUPEES STAMP MISSING	05/02/2021



1508	0710120005102018/9	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9		Wrong Doc.(Application,Rejoinder,affidavit All are filed with same slash no.)	05/02/2021
1509	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/1342(ND)2018	IBC under Sec 7		50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	05/02/2021
1510	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)		PG-99 100 NOT CLEAR	06/02/2021
1511	0710102103152020/2	MAXWELL Vs. ASP SEALING PRODUCTS LIMITED	INTERLOCUTORY APPLICATION (L.B.C)/4810(ND)2020	Rule 11 of NCLT, 2016		AFFIDAVIT WITH STAMP MISSING	06/02/2021
1512	0710102105632020/2	TELSHA TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/471(ND)2020	Sec 252 (3)		INDEX MISSING	06/02/2021
1513	0710102116332020/1	SPA HOTELS PRIVATE LIMITED Vs. JINDAL REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1120(PB)2020	IBC under Sec 7		INDEX MISSING	06/02/2021
1514	0710102129472019/10	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9		NEED TO FILE SAPERATE WITH INDEX	06/02/2021
1515	0710102129472019/11	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9		NEED TO FILE SAPERATE WITH INDEX	06/02/2021
1516	0710120013612018/2	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.	COMPANY PETITION IB (IBC)/1282(ND)2018	IBC Under Sec 9		IN REJOINDER SHOULD BE SIGN EVERY PAGES	06/02/2021
1517	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (L.B.C)/113(ND)2021	Sec 60(5)		No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
1518	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (L.B.C)/119(ND)2021	Sec 60(5)		No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
1519	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (L.B.C)/99(ND)2021	Sec 60(5)		No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
1520	0710102002212021/2	JBF PETROCHEMICALS LIMITED Vs. DIVYA ROOPA INFRACON PRIVATE LIMITED	TRANSFER PETITION (IBC)/2(PB)2021	Rule16(d),NCLT Rules,2016 IBC		page-13 14 15 17 18 23 24 NOT CLEAR	07/02/2021
1521	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (L.B.C)/179(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
1522	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (L.B.C)/197(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
1523	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (L.B.C)/236(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
1524	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (L.B.C)/181(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
1525	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (L.B.C)/199(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
1526	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (L.B.C)/191(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
1527	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (L.B.C)/548(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
1528	0710102010962020/5	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020	Sec. 230-232 - Second Motion		PAGE-46 47 53 NOT CLEAR	07/02/2021
1529	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (L.B.C)/89(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
1530	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (L.B.C)/127(ND)2021	Sec 60(5)		NEED TO IA FILE	07/02/2021

1531	0710102004652021/1	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021	Sec 60(5)		NEED TO ALL PAGES SIGN	08/02/2021
1532	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	Sec 60(5)		NEED TO EVERY PAGES SIGN	08/02/2021
1533	0710102080192020/6	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL,(COMPANIES ACT)/292(ND)2020	Sec 252 (3)		NEED TO ALL PAGES SIGN	08/02/2021
1534	0710102087232020/7	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)		PAGE 99 100 NOT CLEAR Sign missing on Both index (Arguments & Judgement)	08/02/2021
1535	0710102100462020/10	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9		Sign missing on Both index (Arguments & Judgement)	08/02/2021
1536	0710102100462020/12	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9		Wrong Document(application Filed)	08/02/2021
1537	0710102102612020/2	NIRMALA RAJE MALHOTRA Vs. CAT AIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/153(ND)2020	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)		UP stamp paper should be of RS. 100/	08/02/2021
1538	0710102142742019/3	HAJI ABDUL HAI Vs. PROPLARITY INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/174(PB)2020	IBC under Sec 7		No index/No memo of Parties/No affidavit	08/02/2021
1539	0710102170962019/5	DIVINE HEIGHTS INTERNATIONAL Vs. AARCITY INFRASTRUCTURE PVT LTD.	COMPANY PETITION IB (IBC)/58(ND)2020	IBC Under Sec 9		Stamp/Affidavit missing	08/02/2021
1540	0710102172152019/3	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL,(COMPANIES ACT)/53(ND)2020	Sec 252 (3)			08/02/2021
1541	0710102411722017/1	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9		NEED TO DELETE	08/02/2021
1542	0710102411722017/2	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9		Wrong Doc.(Application,Reply,Re joinder,Counter affidavit,affidavit All are filed with same slash no.)	08/02/2021
1543	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7		e-stamp missing	09/02/2021
1544	0710102031402018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S TANIKA FINANCE AND LEASING PRIVATE LIMITED	COMPANY APPEAL,(COMPANIES ACT)/1238(ND)2018	Sec 252 (1) - By Government Body		Pg-5 not clear	09/02/2021
1545	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	COMPANY PETITION IB (IBC)/922(ND)2020	IBC Under Sec 9		main case not metion and true copy sign missing	09/02/2021
1546	0710102090322020/11	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)		UP stamp should be of 100/-Rs.	09/02/2021
1547	0710102105782020/2	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020	Rule 11 of NCLT, 2016		UP stamp should be of 100/-Rs./Pg-24,26,27 translation	09/02/2021
1548	0710102109832020/2	NIKUNJ FOODS PRIVATE LIMITED Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/119(ND)2020	Sub-section (I) of section 230		Wrong Doc.(Joint Petition Filed)	09/02/2021
1549	0710102114232020/1	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)		stamp paper missing/true copy sign missing/Pg-84,85/146 to 156 not clear	09/02/2021
1550	0710102128632019/5	BAGESH KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2702(ND)2019	IBC Under Sec 9		Pg-7,22 not clear	09/02/2021
1551	0710102128662019/3	MAHIPAL SINGH Vs. THE INDURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2666(PB)2019	IBC Under Sec 9		Index Blank	09/02/2021
1552	0710102135102019/7	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7		UP stamp should be of 100/-Rs./Pg-27,29,30,Translation/Pg-35 to 44,59,62 not clear	09/02/2021
1553	0710102140412019/9	NEERAJ PAPER MARKETING LIMITED Vs. THE KAGAZ PRINT N PACK INDIA PVT LTD.	COMPANY PETITION IB (IBC)/2806(ND)2019	IBC Under Sec 9		No pagination	09/02/2021
1554	0710102145872019/6	TARUN KHANNA Vs. DELTRONIX INDIA LIMITED	COMPANY PETITION IB (IBC)/2963(ND)2019	IBC Under Sec 9		need to file IA	09/02/2021
1555	0710102155912019/4	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3185(ND)2019	IBC under Sec 7		online proof of service uploaded	09/02/2021
1556	0710102163412019/4	MANMOHAN WADHWHA Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL,(COMPANIES ACT)/115(ND)2020	Sec 252 (1)		counsel sign missed on index, rejoinder sign missed on every page, true copy sign missed on annexure etc	09/02/2021

1557	0710102170622019/1	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANNEX FACILITY MANAGEMENT PVT LTD	COMPANY APPEAL(COMPANIES ACT)/13(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			page:20-21 translation eng	09/02/2021
1558	0710102411722017/4	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			supporting affidavit missed	09/02/2021
1559	0710102007342019/22	RANJEET RAMAKRISHNA YADAV Vs. JNC CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/272(PB)2019	IBC under Sec 7			need to IA file	10/02/2021
1560	0710102011972019/5	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.	COMPANY PETITION IB (IBC)/1487(ND)2018	IBC Under Sec 9			NEED TO IA FILE	10/02/2021
1561	0710102015702020/3	NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL	COMPANY APPLICATION(IBC)/1135(ND)2020	Sec 25(j)			sign missing on rejoinder	10/02/2021
1562	0710102017432020/1	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9			Index is missing	10/02/2021
1563	0710102019562020/4	PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020	Sec. 230-232 - Second Motion			Index is missing	10/02/2021
1564	0710102077032020/6	BLUE STAR LIMITED Vs. SINGH SPRINGS PVT. LTD.	COMPANY PETITION IB (IBC)/1189(ND)2019	IBC Under Sec 9			page numbering missed on pages and index, reply not sign	10/02/2021
1565	0710102085552019/10	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2078(ND)2019	IBC Under Sec 9			Reply and rejoinder need to file separately	10/02/2021
1566	0710102114322019/6	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9			page:40-43, 48-53, 65, 77, 80, 84, 87, 89 not clear	10/02/2021
1567	0710102117502020/2	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Application under any other provisions			need to file application	10/02/2021
1568	0710200001852016/5	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI	COMPANY APPEAL(COMPANIES ACT)/432(ND)2020	Sec 252 (1)			filed in one pdf, index missing, translation eng, document missed, etc	11/02/2021
1569	0710102090982020/3	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	14/02/2021
1570	0710102110302020/1	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	14/02/2021
1571	0710102110302020/2	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			Index and pagination is missing	14/02/2021
1572	0710200014262017/12	PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS M/S NEHA EXPORTS LTD	Company Application(Companies Act)	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/830(ND)2019	VIBHOOTI MALHOTRA	section wrong section wrong	29/01/2021
1573	710102008152021	PR. COMMISSIONER OF INCOME TAX-2 VS M/S BIG ZONE MARKETING PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1003(ND)2019	VIBHOOTI MALHOTRA	section wrong	29/01/2021
1574	710102008172021	INCOME TAX OFFICER VS M/S HALDHAR ARGO TECH PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/831(ND)2019	VIBHOOTI MALHOTRA	section wrong	29/01/2021
1575	710102008162021	ROHIT SEGHAL VS ANJU KHURANA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1499(PB)2019	shivani kadam	82-83 not clear page	11/02/2021
1576	710102011892021	GITA TALWAR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	stamp paper missing and ib not mention in soft copy	12/02/2021
1577	710102012242021	S. JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	payment	11/02/2021

1579	710102012252021	VIPIN KAPOOR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	e-stamp paper missing and ib number not mention in soft copy	12/02/2021
1580	710102012922021	CHANDRAPRakash VS SANDEEP MEHNDIRATTA DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	due payment other section and supporting affidavit missing	14/02/2021
1581	710102013262021	INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Prasouk	main case not link application blank upload	15/02/2021
1582	710102000882021	M/S AP TRADING COMPANY VS M/S KANODIA TECHNOPLAST LTD	Contempt Petition(Companies Act)	Sec 425		Shadman Ahmed Siddiqui	Wrong case type, Please Link with main case no . Kindly server the petition to all respondents, E Stamp missed with affidavit	06/01/2021
1583	0710102161172019/5	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9			Wrong Document(application Filed)	08/02/2021
1584	0710102411722017/3	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			wrongdoc	09/02/2021
1585	0710102004672020/5	B.E.C. CONDUITS PRIVATE LIMITED Vs. SACHIN ELECTRICALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2020	IBC Under Sec 9			UP stamp should be of Rs.100/-	10/02/2021
1586	0710102006532020/4	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/418(ND)2020	IBC Under Sec 9			E-stamp missing/True copy sign &&& service also	10/02/2021
1587	0710102018302020/1	SUMAN NIRWAL Vs. ANSAL LANDMARKS TOWNSHIPS PVT LTD	COMPANY APPLICATION(IBC)/1195(PB)2020	Rule 11 of NCLT, 2016			Wrong Docs. (IA uploaded)	10/02/2021
1588	0710102077862020/9	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			e-Stamp missing	10/02/2021
1589	0710102087492020/1	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021	Sec 252 (3)			Pg-14 translation/Pg-17 to 21 not clear index not filled	10/02/2021
1590	0710102092132020/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/998(ND)2020	IBC Under Sec 9			Properly/index not attached in 2nd Voll./True copy sign missing in some pages	10/02/2021
1591	0710102114302019/6	RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2079(ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLING	10/02/2021
1592	0710102117502020/1	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9			40 41-43 45 48 65 77 NOT CLEAR	10/02/2021

1593	0710102411722017/6	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			Wrong Docs.(Application/Add. affidavit,counter affidavit,Rejoinder,Submissions all are uploaded with same Slash no.)	10/02/2021
1594	0710102061532019/2	INDIAN STEEL AND POWER PRIVATE LIMITD Vs. PUSHP STEELS AND MINING PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/485(ND)2019	Rule 11 of NCLT			NEED TO SAPERATE FILLING	11/02/2021
1595	0710102004832020/2	ARORA VINYL PVT.LTD Vs. SHRI BANKE BIHARI COTFAB PVT.LTD	COMPANY PETITION IB (IBC)/258(ND)2020	IBC Under Sec 9			No Index/no Pagination	12/02/2021
1596	0710102026682020/1	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.	COMPANY PETITION IB (IBC)/674(ND)2020	IBC Under Sec 9			Remove Extra files or file it seprately	13/02/2021
1597	0710102082142020/4	KRISHNA VRIND JAIN Vs. WORKSPACE CONSULTING PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3487(ND)2020	Application under any other provisions- IBC			Affidavit is of back date	13/02/2021
1598	0710102104312020/4	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			Supporting affidavit is missing	13/02/2021
1599	0710102138742019/3	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745(ND)2019	IBC Under Sec 9			E stamp date is wrong	13/02/2021
1600	0710102165882019/5	WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNICRAFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3455(ND)2019	IBC Under Sec 9			pg no. 23-33 are not clear	13/02/2021
1601	0710102167372019/2	J.D. SONS STEELS PVT. LTD. Vs. CENTURY AUTO ENGINEERING PVT. LTD.	COMPANY PETITION IB (IBC)/94(ND)2020	IBC Under Sec 9			E stamp is missing	13/02/2021
1602	0710102113952019/7	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9			Proof of Service	15/02/2021
1603	0710102114232020/2	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Wrong Docs.(Application Uploaded)	15/02/2021
1604	0710102145002019/2	PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2917(ND)2019	IBC Under Sec 9			No Index/no Pagination/No stamp, affidavit	15/02/2021
1605	0710102413022017/4	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	Sub-section (I) of section 230,Application under any other provisions			Wrong Docs.(Merger petition Uploaded)	15/02/2021
1606	0710200400582012/2	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2012	Application under any other provisions			Wrong Docs.(petition Uploaded)	15/02/2021
1607	0710200424652018/2	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/141(ND)2018	Sec. 241(1),Sec. 242(4)			STAMP AND SUPPORTING AFFIDAVIT MISSING	15/02/2021
1608	710102007892021	WINSOME KNIT GARMENTS VS M/S.NAYAK AVIATION SERVICES PVT. LTD	Company Petition (Companies Act)	Application under any other provisions		Ananda Gomathy	Wrong section &&& wrong case type select	
1609	710102007652021	KRISHNA ENTERPRISES VS HYLINE AUTO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	index title, estamp paper mised, court fee missed, page, 64-65, 68, 71, 72, 83-152, 319-321, etc pages not clear	

1610	710102013282021	JAGJIT SINGH SURI VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ANJALI SHARMA	113-124 not clear 68 not clear Stk 7 missed This is not govt company kindly pay the fee	
1611	0710102061182019/16	SHIVALIK PACKAGING INDUSTRIES Vs. JIYA AGRO PRIVATE LIMITED	COMPANY PETITION IB (IBC)/777(ND)2019	IBC Under Sec 9			NEED TO IA FILE	13/01/2021
1612	0710102089332019/8	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD	COMPANY PETITION IB (IBC)/1265(ND)2019	IBC Under Sec 9			NEED TO IA FILE	02/11/2021
1613	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020	Sec 43(1) r/w Sec 44 (1)			Wrong Proof of Service	15/02/2021
1614	0710102448572018/17	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/922(PB)2018	IBC under Sec 7			Need to file as IA	15/02/2021
1615	0710200410432018/5	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.	COMPANY PETITION IB (IBC)/774(ND)2018	IBC Under Sec 9			Wrong Document(Application uploaded)	15/02/2021
1616	0710102006792021/1	SATISH KUMAR SETHI Vs. PCL CONTAINERS LIMITED	COMPANY PETITION (COMPANIES ACT)/29(ND)2021	Sec. 241(1),Sec. 242(4)			DOCUMENT Not Upload	16/02/2021
1617	0710102011782021/1	AGGARWAL STEEL INDUSTRIES PVT.LTD Vs. RESHMA MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/817(1)2021	Sec 60(5)			WRONG E FILE	16/02/2021
1618	0710102096832020/2	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021		IBC Under Sec 9		ONLY PROOF OF SERVICE UPLOAD	02/11/2021
1619	0710200431502018/11	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018		IBC under Sec 7		pg. no. 21, 43,72-74 not clear pg. no. 27,37-39, 54-57 translation	16/02/2021
1620	0710102007082021/1	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/77(ND)2021		IBC Under Sec 9		E stamp paper is missing	17/02/2021
1621	0710102035322020/3	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020		IBC Under Sec 9		Remove extra files or file it separately	17/02/2021
1622	0710102108762019/10	SUDHIR HORO Vs. IDEAWORKS DESIGN & STRATEGY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/118(ND)2019	Sec. 59,Sec. 241(1),Sec. 242(4)			Sign missing on every page of written submission	17/02/2021
1623	0710200400582012/8	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2012		Application under any other provisions		Wrong pagination after page number 15	17/02/2021
1624	710102004002021	M/S ANSAL API INFRASTRUCTURE LTD VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)		Sec 60(5)	kundanlatwal	DOCUMENT Not Upload	15/01/2021
1625	710102006872021	RAJNATH SINGH VS VIVEK RAHEJA	Company Appeal (IBC)		Sec 42	Shivank Pratap Singh	Pagination not done from page no-104 to 115/Cut Line page no-123,124/Vakalatnama	25/01/2021
1626	710102006512021	SANJAY GUPTA VS VIVEK RAHEJA	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Sanjay Gupta	DOCUMENT Not Upload	22/01/2021
1627	710102013242021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Sec 60(5)	Prasouk	document not showing blank page	15/02/2021
1628	710102013462021	NARESH KUMAR BANSAL VS M/S. STAR MINERAL RESOURCES PVT. LTD.	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Naresh Kumar Bansal	sign missing	15/02/2021
1629	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)		Sec 60(5)	Ritesh Khare	section not mention in soft copy and 42 page - translate page43,88-93 not clear page	16/02/2021

1630	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Kumar Anurag	sign missing	16/02/2021
1631	0710102003512019/2	COL. DINESH VERMA Vs. SARVOTTAM REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/140(ND)2019	IBC under Sec 7			supporting affidavit with 10rs stamp paper missed	22/01/2021
1632	0710102078392020/2	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/80(ND)2020		Sub-section (I) of section 230		NEED TO IA FILE	11/02/2021
1633	0710102105992020/1	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/88(ND)2020		Sec. 230-232 - Second Motion		NEED TO APPLICATION FILE	11/02/2021
1634	0710102113072019/5	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Index is missing	16/02/2021
1635	0710102113072019/6	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Sign missing on every page of written submission	16/02/2021
1636	0710102114702020/1	M/S KALIBER ASSOCIATES PVT. LTD. Vs. M/S DIAMOND IT INFRACON PVT. LTD.	COMPANY PETITION IB (IBC)/1103(ND)2020	----IBC under Sec 7			E stamp paper is missing	16/02/2021
1637	0710102116742020/1	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/18(ND)2021	IBC under Sec 7			E stamp paper is missing	16/02/2021
1638	0710102116762020/2	MAKEWELL POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/515(ND)2020	Sec 252 (1)			E stamp paper is missing	16/02/2021
1639	0710102136162019/16	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION (IBC)/1342(ND)2019	Sec. 45 (1), Sec 43(1) r/w Sec 44 (1), Sec 66(1)			Supporting affidavit with E stamp paper	16/02/2021
1640	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION (IBC)/1342(ND)2019	Sec. 45 (1), Sec 43(1) r/w Sec 44 (1), Sec 66(1)			Index is missing	16/02/2021
1641	0710102133062019/6	SAMEEKSHA INFRA TEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/722(ND)2019	Sec 252 (3)			wrong document (Kindly upload all document separately)	25/01/2021
1642	0710102077662020/1	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED	COMPANY PETITION IB (IBC)/1019(ND)2020	IBC Under Sec 9			Notary date not show	10/02/2021
1643	0710102722332018/16	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB)2018	IBC under Sec 7			NEED TO ALL PAGES SIGN	11/02/2021
1644	0710200410172018/25	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			NEED TO IA FILE	11/02/2021
1645	0710200410572018/4	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			DOCUMENT NOT IN NUMBERING	12/02/2021
1646	0710102151922019/5	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			pg no 22 is not clear and pg no 38 is missing	16/02/2021
1647	0710102164162019/1	INCOME TAX OFFICER-WARD 20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/1025(ND)2019	Sec 252 (1), Sec 252 (3) - By Government Body			Pg. no. 13-14 are not clear	16/02/2021
1648	0710102113722019/4	MODERN CREDIT PVT. LTD. Vs. TYBROS INDIA TOURS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2081(ND)2019	IBC under Sec 7			numbering missed in document and blank pages removed	11/02/2021
1649	0710102113962020/1	M/S EVERSHINE BUILDWELL PVT. LTD. Vs. WIANXX IMPEX PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5417(PB)2020	Application under any other provisions- IBC			II volume index missed 202-208 not clear	11/02/2021
1650	0710102121812019/15	RASHMI SINGHAL Vs. HAAMID REAL ESTATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2270(ND)2019	IBC under Sec 7			Kindly application file to separately with fee and mentioned rule	11/02/2021
1651	0710102128602019/7	RAJENDER KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2697(ND)2019	IBC Under Sec 9			10rs stamp paper missed advance service missed	11/02/2021
1652	0710102142562019/2	O.P. JUNEJA Vs. M/S AERENS GOLDSUK INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/2908(ND)2019	IBC under Sec 7			stamp paper and affidavit missed	11/02/2021
1653	0710102164582019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PURVANCHAL LPG GAS BOTTLING PVT. LTD)	COMPANY PETITION (COMPANIES ACT)/1001(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Roc service missed	11/02/2021
1654	0710102003422020/4	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL (COMPANIES ACT)/229(ND)2020	Sec 252 (3)			kindly application filed separately with fee	12/02/2021
1655	0710102028682018/11	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			26 page not clear 44 page missed	12/02/2021
1656	0710102157272019/2	GANNON DUNKERLEY & CO. PVT. LTD. Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3253(ND)2019	IBC Under Sec 9			No index	12/02/2021
1657	0710102158172019/5	FACOR POWER LIMITED Vs. DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 9(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FELICITY ESTATES PVT. LTD)	COMPANY PETITION IB (IBC)/3388(ND)2019	IBC under Sec 7			No index	12/02/2021
1658	0710102169212019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FELICITY ESTATES PVT. LTD)	COMPANY APPEAL (COMPANIES ACT)/78(ND)2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Page no 9 missed	12/02/2021

1659	0710120004642018/13	SHARAD VEDEHRA Vs. M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	COMPANY PETITION IB (IBC)/1018(ND)2018	IBC under Sec 7			Pages not clear 62 to 67 Page no 103 repeated, No sign in every pages of reply, no advance service	12/02/2021
1660	0710200410572018/7	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			NEED TO ALL PAGES SIGN	12/02/2021
1661	0710102000822021/1	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLING LTD.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/20(ND)2021	Sec. 230-232 - Second Motion			ONLY PROOF OF SERVICE UPLOAD	15/02/2021
1662	0710102028682018/12	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			NEED TO UPLOAD IN ONE PDF	15/02/2021
1663	0710102028682018/13	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			NEED TO UPLOAD IN ONE PDF	15/02/2021
1664	0710102029292020/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR	COMPANY PETITION IB (IBC)/722(ND)2020	Section 95(1)			NEED TO IA FILE	15/02/2021
1665	0710102030162020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MMR METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2(ND)2021	IBC Under Sec 9			NEED TO IA FILE	15/02/2021
1666	0710102073662020/1	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1), Sec. 242(4)			50 RUPEE E STAMP MISSING	15/02/2021
1667	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Application under any other provisions- IBC			PAGE-11-15 17 23 32 56-59 NOT CLEAR	15/02/2021
1668	0710102077272020/7	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Application under any other provisions- IBC			PAGE-17 23 32 56-59 NOT CLEAR	15/02/2021
1669	0710102096832020/1	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOADED	15/02/2021
1670	0710102101312020/4	FIVE ESS PRECISION COMPONENTS PRIVATE LIMITED Vs. HEMA AUTOMOTIVE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1055(ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	15/02/2021
1671	0710102105662020/1	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7			PAGE-4 5 6 NOT CLEAR	15/02/2021
1672	0710102105662020/2	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7			STAMP MISSING	15/02/2021
1673	0710102111102020/1	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	16/02/2021
1674	0710102111102020/3	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			vaffidavit on back date	16/02/2021
1675	0710102111102020/4	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	16/02/2021
1676	0710102134752019/6	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9			wrong document upload( sec-9 + written submission )	16/02/2021
1677	0710102006682021/1	MANOJ KULSHRESTHA Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/821(1)2021	Sec 12(2)			need to file IA	17/02/2021
1678	0710102016862020/4	G.C. YADAV & ORS Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/529(PB)2020	IBC under Sec 7			estamp paper missed	17/02/2021
1679	0710102017362020/2	DEEPAK SOLANKI Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/554(ND)2020	IBC Under Sec 9			page:114, 115, 119-128, 138-146 dim, 154, page:161-175 dim, page:218, 219, 254, 255-261, page:267, 270, 274, 281, 284,	17/02/2021
1680	0710102073662020/2	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1), Sec. 242(4)			page numbering missed, true copy sign missed, etc	17/02/2021



1681	0710102093562020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2020	Application under any other provisions- IBC			need to IA filled	17/02/2021
1682	0710102102572020/2	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020	Application under any other provisions- IBC, Application under any other provisions- IBC, Sec 43(1) r/w Sec 44 (1), Sec 66(1)			e-stamp paper missed and affidavit not verified	17/02/2021
1683	0710102112722020/2	HI-TECH PIPES LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/1087(ND)2020	IBC Under Sec 9			DOCUMENT Not Upload	17/02/2021
1684	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)			affidavit not notary	17/02/2021
1685	0710102117622020/2	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED)	COMPANY PETITION IB (IBC)/89(ND)2021	IBC under Sec 7			supporting affidavit missed	17/02/2021
1686	0710102152262019/7	MANISH GUPTA Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/3230(ND)2019	IBC Under Sec 9			page:177, 180-183, 185-188	17/02/2021
1687	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			affidavit on 100 rs and affidavit on back date	17/02/2021
1688	710102033832020	NAVNEET KUMAR GUPTA VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	Volume wise index is Compulsory	17/03/2020
1689	710102027362020	CANBANK FACTORS LIMITED VS CANBANK FACTORS LTD	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Canbank Factors Limited	Wrong Document(Affidavit filed) and main case not linked	02/03/2020
1690	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	Old Document Not Delete	02/02/2021
1691	710102010212021	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIETOR- VIJAY KUMAR GUPTA VS SUNDER AGROMILLS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	sign missing and stamp paper missing case type wrong	05/02/2021
1692	710102012522021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLLUTION CONTROL BOARD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/845(ND)2018	Mahavir Parshad Jain	e-stamp paper missing please document upload	11/02/2021
1693	710102012522021	ANKUSH SONI VS VAYAM TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/578(ND)2019	Ankush Soni	affidavit back date	12/02/2021
1694	710102013642021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED INFOEDGE SOLUTIONS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	section not mention in soft copy	16/02/2021
1695	710102013952021	PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Company Application(Companies Act)	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/26(ND)2021	Anant Ram Mishra	sign missing and stamp paper missing section wrong	17/02/2021
1696	710102007252020	SANWARIA BARTER PRIVATE LIMITED VS AQUA CHILL SYSTEMS INDIA PVT LTD VS SHAPOORJI SHAPOORJI PALLONJI & CO.PVT.LTD. SP INFOCITY INCUBATOR NO.4	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		VIDEH VAISH	Kindly link with first motion, Pages missed 120 to 122, Account treatment certificate missed, Original nclt certified order copy missed, vakatnama missed	15/01/2020
1697	710102013942021	AQUA CHILL SYSTEMS INDIA PVT LTD VS SHAPOORJI SHAPOORJI PALLONJI & CO.PVT.LTD. SP INFOCITY INCUBATOR NO.4	Company Petition (Companies Act)	Sec 241 (2)		Mr. Suhas Jalinder Shinde	fees missed, document missed , no petition uploaded	17/02/2021
1698	710102014122021	BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE	Company Petition IB (IBC)	IBC under Sec 7		Nishant	Translated page-326,328/Pagination cut after page no.318 to 320,371 to 373/Blur pages-359 to 538	17/02/2021

1699	0710102006742019/14	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/252(ND)2019	IBC Under Sec 9		NEED TO SAPERATE FILLING	16/02/2021
1700	0710102077172020/2	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD	COMPANY PETITION IB (IBC)/913(ND)2020	IBC under Sec 7		page:222-293, 355	16/02/2021
1701	0710102080192020/7	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/292(ND)2020	Sec 252 (3)		affidavit on 100 each	16/02/2021
1702	0710102086362019/5	AZAD IMPEX PVT LTD Vs. SURYA MANUFACTURING PVT LTD	COMPANY PETITION IB (IBC)/1205(ND)2019	IBC Under Sec 9		advocate welfare and court fee missed	16/02/2021
1703	0710102088442020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2020	----Sec 56(1)		estamp paper missed	16/02/2021
1704	0710102096852020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4386(ND)2020	22(3)a		need to File IA	16/02/2021
1705	0710102107402020/1	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/8034(ND)2020	Sec 60(5)		wrong file	16/02/2021
1706	0710102107402020/2	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/8034(ND)2020	Sec 60(5)		need to file fresh( ibc 9)	16/02/2021
1707	0710102004772021/1	KARAN GAMBHIR Vs. SAJEVE BHUSHAN DEORA	INTERLOCUTORY APPLICATION (I.B.C)/298(PB)2021	Sec 60(5)		NEED TO IA FILE	17/02/2021
1708	0710102080922020/3	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9		NEED TO SIGN ALL PAGES	02/12/2021
1709	0710102092152020/1	MR. HARISH TANEJA Vs. MR. ASHWANI ARYA	INTERLOCUTORY APPLICATION (I.B.C)/4187(ND)2020	Sec 43(1) r/w Sec 44 (1)		STAMP MISSING	02/12/2021
1710	0710102078022019/7	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2019	IBC under Sec 7		NEED TO FILE SAPERATE	02/09/2021
1711	0710102113782019/7	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7		50 STAMP MISSING	02/12/2021
1712	0710102116522020/1	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/9(ND)2021	Sec. 230-232 - Second Motion		NEED TO IA FILE	02/12/2021
1713	0710102123842019/4	RAJ PACKAGINGS Vs. JAGPIN BREWERIES LTD	COMPANY PETITION IB (IBC)/2818(ND)2019	IBC Under Sec 9		nf	02/12/2021
1714	710102141192019	NITIN SINGH PROP SHYAM PRINTERS Vs. DR. JOHNS LAB PHARMA PVT LTD	COMPANY PETITION IB (IBC)/25(ND)2020	IBC Under Sec 9		NEED TO IA FILE	02/12/2021
1715	0710200410572018/6	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9		NEED TO ONE TIME UPLOAD	02/12/2021
1716	0710102024902020/3	PHOOLCHAND BHAGATSINGH Vs. M/S DCM LIMITED	COMPANY PETITION IB (IBC)/759(ND)2020	IBC Under Sec 9		50 RUPEE STAMP MISSING	16/02/2021
1717	0710102028682018/15	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7		11-19 NEED TO TRANSLATE	16/02/2021
1718	0710102072872020/3	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD	COMPANY PETITION IB (IBC)/906(ND)2020	----		Page No. 52,57 are not clear, page no. 71 is repeated and double pagination is not allowed	18/02/2021
1719	0710102079252020/1	IIFL PRIVATE EQUITY FUND Vs. THREE C GREEN DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3296(ND)2020	Rule 11 of NCLT, 2016		Page no. 18-19 translation	18/02/2021
1720	0710102035132020/7	AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9		INDEX MISSING	16/02/2021
1721	0710102035132020/8	AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9		INDEX MISSING AND NEED TO UPLOAD ONE TIME	16/02/2021
1722	0710102000532021/1	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016		Index and affidavit is missing	18/02/2021
1723	0710102000532021/2	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016		Index and affidavit is missing	18/02/2021
1724	0710102001332020/9	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/150(ND)2020	Sec 252 (3)		Index missing	18/02/2021
1725	0710102003022021/3	SANDEEP MEHTA Vs. SUPER RESTAURANT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/17(ND)2021	Sec. 242(4), Sec. 241(1)		NEED TO SIGN ALL PAGES	18/02/2021
1726	0710102004652021/3	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021	Sec 60(5)		Pagination from pg no. 33-36, 39-41 are missing	18/02/2021
1727	0710102019562020/3	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9		Affidavit is of back date	18/02/2021

1728	071010206272020/6	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/65(PB)2020	Sec. 230-232, Sec 234			E stamp is missing	18/02/2021
1729	0710102084922019/14	KRIBHCO INFRASTRUCTURE LTD. Vs. INDO ARYA CENTRAL TRANSPORT LIMITED	COMPANY PETITION IB (IBC)/1191(ND)2019	IBC Under Sec 9			VOLUME 1 UPLOADED ONLY	18/02/2021
1730	0710102108912020/1	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/5(PB)2021	Sec. 241(1), Sec. 242(4)			Index is missing	18/02/2021
1731	0710102135102019/8	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			pg no. 8,26,27,29-30 translation, double pagination is not allowed	18/02/2021
1732	0710102166592019/4	UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED	COMPANY PETITION (COMPANIES ACT)/30(ND)2020	Sec. 271-273			E stamp paper is missing	18/02/2021
1733	0710102150872019/3	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Sec. 140(5)			Index and affidavit is missing	19/02/2021
1734	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Sec. 140(5)			pg .no. 8 is missing	19/02/2021
1735	0710102169272019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/70(ND)2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Pg no. 4 is not clear	19/02/2021
1736	0710102171382019/6	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD)	COMPANY APPEAL (COMPANIES ACT)/29(ND)2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Merge in one pdf	19/02/2021
1737	710102011962021	OUTOTEC INDIA PRIVATE LIMITED VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation (Companies Act)	Sec. 230-232 - Second Motion		DHRITIMAN	kindly link with first motion, file condonation delay application in 2nd motion	11/02/2021
1738	710102014492021	JSSI HYDRAULICS PVT. LTD. VS AKASH EQUIPMENT & MACHINERIES PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/405(ND)2020		sign missing stamp paper missing	18/02/2021
1739	710102001332020	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/150(ND)2020		INDEX MISSING	19/02/2021
1740	710102103662020	RAKESH BHATIA VS M/S SANTOSH OVERSEAS LIMITED		Sec 60(5), Regulation 44(2), Liquidation process Regulation, 2016		SHITAL KHATRI	DUE PAYMENT 44 (2) FOR PLEASE CHECK SECTION IN MAOIN APPLICATION MAIN CASE NOT LINK reminder 3/5	30/10/2020
1741	710102008852021	SANJAY AGGARWAL VS CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016		ISHA BHALLA	case type wrong e-stamp paper missing	01/02/2021
1742	710102012002021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLLUTION CONTROL BOARD		Application under any other provisions- IBC		Mahavir Parshad Jain	please document upload reminder 4/5	11/02/2021
1743	710102012752021	A.Y. TRADERS PRIVATE LIMITED VS CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE		Rule 11 of NCLT		Sanjay	MAIN CASE NOT LINK	14/02/2021
1744	710102013532021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions- IBC		Bhushan M Oza	Wrong case type/ PG- 7 to 11, 13 not clear remindr 3/5	16/02/2021
1745	710102013542021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions- IBC		Bhushan M Oza	Wrong case type/ Pg-7 to 11 not clear case type may be Interlocutory application reminder 3/5	16/02/2021
1746	710102015212021	METAL TECH CORPORATION VS AVL INDIA PVT. LTD.		Application under any other provisions- IBC		MADHAV DADHICH	Proof of Service missing	21/02/2021
1747	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		need to ia file	20/04/2020

1748	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		NEED TO IA FILE	23/07/2020
1749	0710102001962019/16	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		NEED TO IA FILE	22/10/2020
1750	0710102105782020/3	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		NEED TO SIGN ALL PAGES	18/02/2021
1751	0710102107282019/6	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2019		STAMP MISSING	18/02/2021
1752	0710102168622019/6	INDSAO INTRATECH Vs. MARS BUILDMART PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/251(ND)2020		Pg. no. 14-23 are not clear	18/02/2021
1753	0710102171382019/3	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021
1754	0710102171382019/4	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021
1755	0710102171382019/5	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021
1756	710102001332020	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		INDEX MISSING	19/02/2021
1757	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PETITION ALLREADY	19/02/2021
1758	0710102013402020/1	MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES		----	COMPANY APPEAL(COMPANIES ACT)/491(ND)2020		INDEX MISSING	19/02/2021
1759	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI		IBC Section 59	COMPANY PETITION IB (IBC)/904(ND)2020		DOCUMENT NOT IN PROPER INDEX MISSING	19/02/2021
1760	0710102115282020/1	EXXIM HOLDINGS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/38(ND)2021		Remove extra files or file it separately	19/02/2021
1761	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021		Remove extra files or file it separately	19/02/2021
1762	0710102118912020/1	SEBRO MACHINE TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/536(ND)2020		supporting affidavit is missing	19/02/2021
1763	0710102165752019/7	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		NEED TO IA FILE	19/02/2021
1764	0710102165752019/8	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		NEED TO IA FILE	19/02/2021
1765	0710102119992019/14	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2019		NEED TO IA FILE	18/02/2021
1766	0710102020662020/1	UMESH GARG Vs. ORIENTAL BANK OF COMMERCE		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1380(PB)2020		NEED TO IA FILE	19/02/2021
1767	0710102025202020/2	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
1768	0710102025202020/3	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
1769	0710102025202020/4	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
1770	0710102027622020/1	CHOWDHRY RUBBER & CHEMICALS PRIVATE LIMITED Vs. A.M. VINYLE PVT. LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/703(ND)2020		PAGE- 5 6 NOT CLEAR 11 IN TRANSLATE	19/02/2021
1771	0710102029102020/3	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762(ND)2020		STAMP RUPEE SHOULD BE RUPEE 50	19/02/2021
1772	0710102083932019/18	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		NEED TO SIGN ALL PAGES	19/02/2021
1773	0710102083932019/19	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		NEED TO SIGN ALL PAGES	19/02/2021
1774	0710102096432020/1	SADEEP CHANDNA Vs. IHC SHOPS OWNERS ASSOCIATION Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4369(ND)2020		STAMP RUPEE 50	19/02/2021
1775	0710102106872020/1	SADEEP CHANDNA Vs. IHC SHOPS OWNERS ASSOCIATION Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4979(PB)2020		AFFIDAVIT MISSING	19/02/2021
1776	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		NEED TO IA FILE	19/02/2021
1777	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		NOTARY MISSING	19/02/2021
1778	0710102116192020/1	ASHOK KRIPLANI Vs. ICICI BANK		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/410(ND)2021		50 RUPEE E STAMP MISSING	19/02/2021
1779	0710102118332020/1	SATISH KUMAR Vs. VENUSSTAR HOSPITALITY PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/22(ND)2021		INDEX MISSING	19/02/2021

1780	0710102171592019/4	HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/38(ND)2020		SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT AND NEED TO FILE separately	19/02/2021
1781	0710102011832021/1	AMIT NAGAR Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2021		100 RUPEE STAMP MISSING	20/02/2021
1782	0710102014512021/1	CMYK PRINTECH LIMITED Vs. MINISTRY OF CORPORATE AFFAIRS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/962(ND)2021		DOCUMENT NOT IN PROPER INDEX MISSING	20/02/2021
1783	0710102065582020/5	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020		pg-8 not clear, stamp paper of Rs50	22/02/2021
1784	0710102087232020/8	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Merged into one pdf	22/02/2021
1785	0710102153972019/9	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019		Sign missed on reply,affidavit of back date,pg-12,16 in hindi,heading and main case name is not correct	22/02/2021
1786	0710102172522019/5	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)2020		Supporting affidavit and stamp paper missed	22/02/2021
1787	0710102401342016/39	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
1788	0710102401342016/40	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
1789	0710102401342016/41	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
1790	0710102401342016/42	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
1791	0710102401342016/43	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
1792	0710102401342016/44	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
1793	0710102401342016/45	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
1794	0710102401342016/46	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
1795	0710102401342016/47	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
1796	0710102401342016/48	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
1797	0710102401342016/49	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
1798	0710102401342016/50	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
1799	071020000062017/19	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Index missed	22/02/2021
1800	0710200412522017/21	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Page numbering missed in index	22/02/2021
1801	710102009262021	PRINCE KUMAR VS RTC RESTAURANTS INDIA LIMITED	Company Application(Companies Act)	Application under any other provisions		Prince Kumar	Dont refile your new file same filed in new diary no	02/02/2021
1802	710102014002021	NARINDER SINGH AZAD VS BANK OF BARODA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/793(ND)2020	Om Pal	section wrong please choose sec 60-5 and you can write as read with sec 98	17/02/2021
1803	710102014202021	SATYA PRAKASH VS ARVIND GARG	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2422(ND)2019	SATYA	stamp paper missing	18/02/2021
1804	710102014582021	ND SPICES PRIVATE LIMITED VS YES SIR CATERING SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2020	DEPAISH	10-11 not clear page and section n wrong	19/02/2021
1805	710102015352021	UNISONS HOTELS PRIVATE LIMITED VS RAMA TENT HOUSE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/596(ND)2020	Gaurav	memo of parties missed	22/02/2021

1806	710102014632021	ARVIND GUPTA VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/73(PB)2017	abhay gupta	section wrong wrong doc on call	19/02/2021
1807	710102001402021	EMG HOSPITALITY PRIVATE LIMITED VS DRG WELLNESS PVT LTD ?S	Company Appeal(Companies Act)	Sec 252 (3)		PAWAN KUMAR GUPTA	Pages wrong arrange 24,22,23, pages missed 21 to 23, Pages not clear 77 to 79,82 to 83,BR / Power of attorney missed, Kindly upload only final petition	08/01/2021
1808	710102014762021	VEETEE METALS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		Komal	Judication Haryana	19/02/2021
1809	710102015432021	STEEL AUTHORITY OF INDIA LIMITED VS JAIPRAKASH ASSOCIATES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Ashish	jurisdiction UP	22/02/2021
1810	0710102005682021/1	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/550(ND)2021		NEED TO IA FILE	13/02/2021
1811	0710102093102019/7	M/S V A Z & ASSOCIATES Vs. M/S SCHNEIDER PROTOTYPING INDIA PVT. LTD.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1463(ND)2019		NEED TO IA FILE	22/02/2021
1812	710102033332020	CHIRAG SHAH VS ANIL MATTA MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/33(ND)2019	CHIRAG	need index for every volume	16/03/2020
1813	710102008752021	MUKTESH CHABRA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	affidavit back date	01/02/2021
1814	710102012462021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS BHAVNESH KANWAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	stamp paper missing	12/02/2021
1815	710102015392021	SANJIV MARWAH VS S.K. MATHUR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/722(ND)2020	SHASHWAT PANDA	section wrong and sign missing	22/02/2021
1816	710102015512021	JAKSON LIMITED VS JURISTICA LEGAL SERVICES LLP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/543(ND)2017	Akul Mehandru	FILE SEPRATELY BOTH FILE	23/02/2021
1817	710102015312021	SUVIDHA INFRACON PRIVATE LIMITED VS INTEC CAPITAL LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	main case not link kindly changed basic detail in parties name 1,3-12 page cut No document	22/02/2021
1818	710102015682021	CBRE SOUTH ASIA PRIVATE LIMITED VS EDIFICE MANAGEMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/93(ND)2020	ANOOP DAWAR	vakalatnama missing and stamp paper u.p. 100 rs.	23/02/2021
1819	710102015722021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/801(ND)2020	Smriti	true copy missing case type wrong memo parties and vakaltnama missing	23/02/2021
1820	710102015712021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong and memo parties and vakalatnama missing	23/02/2021
1821	710102015622021	EMD SCAFFOLDING INDIA PRIVATE LIMITED VS VORTEX IMPEX PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong	23/02/2021
1822	710102016282021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2781(ND)2019	Neeraj	case type wrong	24/02/2021
1823	710102016302021	SWASTIK PIPE LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/269(ND)2020	Prasouk	memo parties missing and vakaltnama missing	24/02/2021
1824	710102016152021	RELIGARE COMTRADE LTD. VS RHC HOLDING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3173(ND)2019	SANJAY JAIN	memo parties missing and vakaltnama	24/02/2021
1825	710102015952021		Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Page not clear-59 to 118,141	23/02/2021

1826	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/160(ND)2020		stamp paper missing	24/06/2020
1827	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		need to IA file	22/07/2020
1828	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/282(ND)2020		stamp paper missing	09/10/2020
1829	0710102009232020/1	SWEDISH LANGUAGE TRAINING (OPC) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA		Sec. 7(7)	COMPANY PETITION (COMPANIES ACT)/29(ND)2020		supporting affidavit missing	15/09/2020
1830	0710102105652020/2	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/465(ND)2020		supporting affidavit missing	17/12/2020
1831	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/483(ND)2020		supporting affidavit missing	17/12/2020
1832	0710102092902020/1	LEISURE SPORTS ERETAIL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/467(ND)2020		supporting affidavit missing	21/12/2020
1833	0710102104252020/1	A J ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/482(ND)2020		supporting affidavit missing	21/12/2020
1834	0710102108472020/1	SYNC IN DESIGN PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/468(ND)2020		supporting affidavit missing	21/12/2020
1835	0710102096312020/1	RAM GHANSHYAM DEVELOPERS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES NEW DELHI		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/433(ND)2020		supporting affidavit missing	22/12/2020
1836	0710102100972020/2	MS. SHWETA SINGH Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		----Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/419(ND)2020		supporting affidavit missing	22/12/2020
1837	0710102078412020/2	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/477(ND)2020		supporting affidavit	23/12/2020
1838	0710102076562020/1	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/355(ND)2020		E-STAMP MISSED	01/01/2021
1839	0710102088332020/1	RP SUNIL KUMAR AGRAWAL Vs. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3883(ND)2020		PG NO 55 ,134,TRANSLATE PAGE 93,105, NOT CLEAR	16/02/2021
1840	0710102060712020/3	GIAN CHAND NARANG Vs. SPV UMAIZA INFRACON LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020		Index is missing	23/02/2021
1841	0710102101702020/5	ALMONDZ GLOBAL SECURITIES LIMITED Vs. REGISTRAR OF COMPANIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4708(PB)2020		file to file in one pdf file not upload properly	23/02/2021
1842	0710102115312020/1	MRS. NISHTHA NIGAM Vs. MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/829(PB)2020		Pg. no. 19 is missing, pg. no. 40,41-49 is not clear	23/02/2021
1843	0710102117562020/2	INCOME TAX OFFICER WARD 6 (1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.)		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(ND)2021		Affidavit and index is missing	23/02/2021
1844	0710102141282019/1	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/817(ND)2019		E stamp paper is missing	23/02/2021
1845	0710102152382019/4	AK SINGH Vs. M/S MALS CARGO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		PETITION NOT CONSIDER	23/02/2021
1846	0710102152422019/3	AK SINGH Vs. M/S RBT EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/175(ND)2020		PETITION NOT CONSIDER	23/02/2021
1847	0710102152452019/4	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
1848	0710102152492019/4	DAMANI SHIPPING PVT.LTD. VS VE COMMERCIAL VEHICLES LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2549(ND)2019	ANKIT ANANDRAJ SHAH	same matter file other diary no please dont refile it	01/02/2021
1850	710102016072021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	stamp paper missing and vakalatnama and memo parties missing	24/02/2021
1851	710102016022021	SUVIDHA PARKLIFT LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application (Companies Act)	Rule 11 of NCLT		VIPUL	main case not link	24/02/2021
1852	710102016392021	ROHIT GUPTA & ORS. VS S N GUPTA AND VINOD GUPTA	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/115(ND)2019	Mohit Seth	section wrong	25/02/2021
1853	710102016512021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	sign missing and stamp paper missing date not verified in affidavit	25/02/2021
1854	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal (Companies Act)	Sec 252 (3)		Mohit	same matter file is new diary no	05/03/2020

1855	710102015672021	ANJANA SANGHI VS KMS CONSTRUCTIONS PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Lakshya Kampani	Fees missed of rule 70(4)(a),E stamp missed with supporting affidavit, Welfare and court fees missed in vakaltnama, Kindly serve the petition to all respondent, List of dates & amp; amp; events / synopsis missed, main case no. missed	23/02/2021
1856	071010202242018/2	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		file as a application	17/02/2021
1857	0710102024452020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MAXSELL FINSERV PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/652(ND)2020		NEED TO IA FILE	18/02/2021
1858	0710102015662020/2	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC)/1044(ND)2020		NEED TO ALL PAGES SIGN	20/02/2021
1859	0710204000282017/3	ZILLION INFRA. PVT. LTD. Vs. INDURE PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/586(ND)2017		contact to court officer	20/02/2021
1860	0710102152482019/3	AK SINGH Vs. M/S BRIGHTSTAR LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/89(ND)2020		contact to court officer	23/02/2021
1861	0710102152692019/3	AK SINGH Vs. VAIBHAV EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/202(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
1862	0710102155142019/2	PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD.		Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/177(ND)2019		E stamp paper is missing	23/02/2021
1863	0710102168642019/4	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Sign missing on written submissions	23/02/2021
1864	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI a"s. (IN THE MATTER OF: M/ S GUJRALBUILDTECHPVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/45(ND)2020		E stamp paper is missing	23/02/2021
1865	0710102174012019/7	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)2020		wrong efilng	23/02/2021
1866	0710120005022018/13	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		E stamp- paper is missing, pg. no. 7,9,11 are not clear	23/02/2021
1867	0710102005012020/10	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	24/02/2021
1868	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	24/02/2021
1869	0710102006172020/6	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1304(ND)2020		Supporting affidavit and service is missing	24/02/2021
1870	0710102008412021/1	SURESH KUMAR JAIN Vs. M/S ADRIATIC SEA FOODS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2021		Supporting affidavit and service is missing	24/02/2021
1871	0710102011982020/5	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED Vs. LAJ EXPORTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/409(ND)2020		INDEX MISSING	24/02/2021
1872	0710102015662020/3	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC)/1044(ND)2020		PAGE-13-15 23 NOT CLEAR	24/02/2021
1873	0710102018952020/1	INCOME TAX OFFICER WARD 19(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S OSCAR FERROUS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/194(ND)2020		STAMP PAPER MISSING	24/02/2021
1874	0710102023912020/1	THREE C PROJECTS PVT LTD Vs. M/S THREE C GREEN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/97(ND)2021		STAMP MISSING	24/02/2021
1875	0710102030042020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/60(ND)2020		Document Not Upload	24/02/2021
1876	0710102031352020/2	DINESH KUMAR DEORA Vs. WITS AGRIFOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2020		10rs stamp paper missed	24/02/2021
1877	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		kindly application file separately and pay the fee with choose the section	24/02/2021
1878	0710102091302019/1	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)2020		Wrong efilng	24/02/2021



1879	0710102002722019/7	INTEGRATED BATTERIES INDIA PVT. LTD. Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2019		pg. no. 95,96 typed copy	25/02/2021
1880	0710102092372020/4	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)2020		PAGE NO 26 NOT CLEAR	25/02/2021
1881	0710102104462020/2	SANAT PRODUCTS LIMITED Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/116(ND)2020		file as application	25/02/2021
1882	0710102106292019/4	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		NEED TO IA FILE	25/02/2021
1883	0710102004572021/1	RUPESH DAS Vs. GAURAV KATIYAR RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)2021		STAMP PAPER MISSING	26/02/2021
1884	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020		NEED TO IA FILE	26/02/2021
1885	0710102152292019/5	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		e-stamp paper missed	26/02/2021
1886	710102029192020	NUPUR FINVEST PRIVATE LIMITED VS UNNATI FORTUNE INDUSTRIES	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/452(PB)2018	Prateek Kushwaha	don't refile	05/03/2020
1887	710102001792021	GULSHAN GABA VS SH. RAJIV MALIK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	submit DD	11/01/2021
1888	710102009992021	FPL PUMPS AND SPARES PRIVATE LIMITED VS C VIEW INNOVATIONS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2020	PRADEEP K MITTAL	Document Not Upload	04/02/2021
1889	710102010412021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	Document Not Upload	05/02/2021
1890	710102012642021	SURAJ MIGLANI VS SHANTI NATH BUILDWELL PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/413(PB)2017	RANJANA ROY GAWAI	Document Not Upload	13/02/2021
1891	710102012312021	SURAJ MIGLANI VS VIVA WORLD VENTURES PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/436(ND)2017	RANJANA ROY GAWAI	Document Not Upload	12/02/2021
1892	710102011762021	SANGUNITY EXIM INDIA LTD VS SANGUNITY EXIM INDIA LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Animesh Sinha	Document Not Upload	10/02/2021
1893	710102012292021	SURAJ MIGLANI VS DEV DEVI AADHKANI COMMERCIAL PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/403(ND)2017	RANJANA ROY GAWAI	Document Not Upload	12/02/2021
1894	710102012342021	SURAJ MIGLANI VS SAMBHAV BUILDWELL PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/420(ND)2017	RANJANA ROY GAWAI	Document Not Upload	12/02/2021
1895	710102012672021	SURAJ MIGLANI VS SUPER CITY CONSTRUCTION PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/440(ND)2017	RANJANA ROY GAWAI	Document Not Upload	13/02/2021
1896	710102013132021	REGIONAL PROVIDENT FUND COMMISSIONER VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	NARESH GUPTA	need to sign every pages of application	15/02/2021
1897	710102012632021	SURAJ MIGLANI VS SUPER CITY INFRA TECH PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/412(ND)2017	RANJANA ROY GAWAI	Document Not Upload	13/02/2021
1898	710102010502021	KOREA TRADE INSURANCE CORPORATION(KSURE) VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Manish Dhir	form 3 miss/Stamp paper miss/Page miss-28/Blank page-29/Page not clear-46 to 52,67,78,83,89/etc	05/02/2021
1899	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/51(ND)2020	Kumar Anurag	Please delete previous document and need to every pages sign	16/02/2021
1900	710102016332021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/899(ND)2020	Vijay Kaundal	sign missing and stamp paper up 100 rs.	25/02/2021
1901	710102016712021	M/S FINE GROUP CORPORATION LIMITED VS VICTRONIC COMMUNICATION PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK	Page not clear-43,44,52,53/Board resolution missed/	26/02/2021
1902	710102016802021	COMMANDER RAJIV SARDANA VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/02(PB)2017	Mohit Singh	40 to 85 not clear page	26/02/2021
1903	710102017032021	AMARPAL VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	105,107,109,111 translate 118-122 not clear page	27/02/2021
1904	710102016882021	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		DILIP	main case not link wrong filing	26/02/2021
1905	710102016642021	RABINDRA KUMAR MINTRI VS MSA DEVELOPERS	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	stamp paper missed	25/02/2021
1906	710102017452021	JITENDER SINGLA VS AGM MANAGEMENT SERVICES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		SIDDHARTH ACHARYA	jurisdiction faridabad	
1907	0710102085852020/1	PVM INNVENYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		STAMP MISSING	20/02/2021
1908	0710102026332020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/7(ND)2020		NEED TO FILE SAPERATLY kindly separately file any other document	28/02/2021
1909	0710102026342020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/3(ND)2020		kindly separately all file in any other document	28/02/2021
1910	0710102026502020/2	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1803(ND)2020		kindly separately all file any other document	28/02/2021

1911	0710102026552020/2	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1865(ND)2020		NEED TO FILE SAPERATLY	28/02/2021
1912	0710102033012018/27	M/S AMPLI INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		sign missing every pages	28/02/2021
1913	0710102070032020/2	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/1128(ND)2020		need to ia file	28/02/2021
1914	0710102152292019/7	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		Document Not Upload	28-02-2021
1915	0710102171122019/5	TSG INDIA IMPEX PVT LTD Vs. NS CONCRETES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(ND)2020		contact to court officer	28-02-2021
1916	0710120011352018/18	DR. AMIT SACHDEVA Vs. AXISS DENTAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1218(PB)2018		Document Not Upload	28-02-2021
1917	0710200417922018/17	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		17,23,25-26,29,32,34,35-49,51-105,111-120 not clear	28-02-2021
1918	0710102002302021/1	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		stamp paper missed	03/01/2021
1919	0710102003332021/1	RAKESH SAXENA Vs. AISHWARYA MOHAN GAHRANA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/221(PB)2021		affidavit with stamp paper missed	03/01/2021
1920	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/81(ND)2021		need to file petition	03/01/2021
1921	0710102004442020/7	STATE BANK OF INDIA Vs. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/376(ND)2020		affidavit with stamp paper missed	03/01/2021
1922	0710102005122021/1	RANJIT KAPOOR Vs. WHITE METALS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/360(PB)2021		proof of service missed	03/01/2021
1923	0710102007372021/1	M/S GRADIANT WTT O&M SERVICES PRIVATE LIMITED Vs. M/S. SRG APPARELS LIMITED		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/8(PB)2021		stamp paper missed	03/01/2021
1924	0710102007962021/2	RAHUL KHLNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		sign and true copy missed stamp paper and affidavit missed	03/01/2021
1925	0710102033492018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S INDO NUCLEOMET PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/18(ND)2019		NEED TO APPLICATION FILE	03/01/2021
1926	0710102033512020/1	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		PAGE FIRST NOT IN FILE	03/01/2021
1927	0710102033512020/2	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		INDEX MISSING	03/01/2021
1928	0710102035922020/5	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/661(ND)2020		NEED TO IA FILE	03/01/2021
1929	0710102060562020/1	BAGICHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		NEED TO IA FILE	03/01/2021
1930	0710102100592020/1	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER	03/01/2021
1931	0710102102572020/3	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		23 A NEED TO TRANSLATE	03/01/2021
1932	0710102107432020/3	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2020		NEED TO SIGN EVERY PAGES	03/01/2021
1933	0710102108082020/1	PARTHA SARATHY SARKAR Vs. SH. CH. MOHD. SHARIEF TARIQ		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5093(ND)2020		INDEX MISSING	03/01/2021
1934	0710102111312020/2	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		PAGE-225-230 276 NOT CLEAR	03/01/2021
1935	0710102126052019/10	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		ALREADY SHOW	03/01/2021
1936	0710102147062019/1	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		STAMP MISSING	03/01/2021
1937	0710102150762019/1	PACKET DESIGN INDIA PRIVATE LIMITED Vs. GRANITE GATE PROPERTIES PVT. LTD.		Sec. 230-232, Sec 234	COMPANY PETITION (COMPANIES ACT)/174(ND)2019		INDEX MISSING	03/01/2021
1938	0710102105782020/4	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		PAGE-22-25 TRANSLATE	03/02/2021
1939	0710120006752018/12	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/02/2021
1940	0710120006752018/13	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/02/2021
1941	710102032712020	SUDHIR POWER PROJECTS LIMITED VS ARYAVIR BUILDCON PVT. LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1385(ND)2019	YASHMEET KAUR-601	Please check section /wrong section call 24363846	14/03/2020
1942	710102017252021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	stamp paper missing	01/03/2021
1943	710102017092021	SANJAY JULKA &ANR. VS ATUL KUMAR KANSAL & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Anjaneya	93 not clear page	27/02/2021

1944	710102017222021	L & T FINANCE LTD VS ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/694(PB)2018	Harish	85-86,91-93,96-103 ,105,107,109,111-112 translate page (106,108,110,113-116 not clear page )	01/03/2021
1945	710102017502021	INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD VS BUSINESS TRAVELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/48(ND)2021	D KISHORE	document properly upload	01/03/2021
1946	710102017242021	JAKSON LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	sign missing and stamp paper missing	01/03/2021
1947	710102015742021	ASHISH SHAH LIQUIDATOR OF GALANTA PHARMA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition IB (IBC)	IBC Section 59		Ashish	haryanamemo of parties, list date of events and brief of synopsis missed, estamp paper missed with affidavit missed, vakalatnama missed, etc	23/02/2021
1948	0710102112542020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/795(ND)2020		NEED TO SAPERATE FILLING	22/02/2021
1949	0710102016372021/1	ANUP SOOD Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1156(I)2021		NEED TO IA FILE	25/02/2021
1950	0710120013612018/3	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD. SRI RADHAA VALLABH ENTERPRISE Vs. INTERNATIONAL PRINT-O-PAC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018		CONTACT TO COURT OFFICER	01/03/2021
1951	0710102000342020/2	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2020		Affidavit applicant name overwriting	02/03/2021
1952	0710102012472020/5	ASHOK KUMAR Vs. MAHESH KUMAR SINGH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/849(ND)2021		100 RUPEE STAMP MISSING	02/03/2021
1953	0710102013402021/1	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019		notary missing	02/03/2021
1954	0710102014692019/13	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1119(ND)2021		need to ia file	02/03/2021
1955	0710102015382021/1	ASCORP GLOBAL LIMITED Vs. SUN AND SAND TOURS & TRAVELS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2020		NEED TO IA FILE	02/03/2021
1956	0710102018642020/5	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	02/03/2021
1957	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	02/03/2021
1958	0710102020852020/2	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	02/03/2021
1959	0710102070032020/3	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/1128(ND)2020		NEED TO IA FILE	02/03/2021
1960	0710102085852020/2	PVM INNENVSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		Only proof of service uploaded	02/03/2021
1961	0710102090972019/6	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed	02/03/2021
1962	0710102090972019/7	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed and sign missed	02/03/2021
1963	0710102093852019/2	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		sign missed on reply	02/03/2021

1964	0710102115682020/1	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020	Stamp paper missed	02/03/2021
1965	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020	Stamp paper missed	02/03/2021
1966	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020	pg-5 not clear,proof of service missed	02/03/2021
1967	0710102161152019/4	PUNJAB NATIONAL BANK Vs. VARDHMAN ROLLER FLOUR MILLS P LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/136(ND)2020	pg-5 not clear,proof of service missed	02/03/2021
1968	0710102161192019/3	PUNJAB NATIONAL BANK Vs. RAJ-SNEH AUTO WHEELS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/134(ND)2020	pg-5 not clear,proof of service missed	02/03/2021
1969	0710102406212018/6	MS. AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. DELHI WAREHOUSING PVT LTD	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	sign missed on reply,volume not more than 200pages	02/03/2021
1970	0710120006752018/14	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	Financial creditor name incorrect in index	02/03/2021
1971	0710120006752018/15	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	Financial creditor name incorrect in index	02/03/2021
1972	0710120013122018/8	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018	page numbering missed and stamp paper and affidavit missed	02/03/2021
1973	0710200117292019/9	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019	106 107 114 18261827 1829 1830 1832 1835 NOT CLEAR 287 322 354 355 402 435 649-655 998-1115 1118 1133-1163 1713 TRANSLATE ALL HINDI PAGES SHOULD BE IN ENGLISH	02/03/2021
1974	0710200411852018/5	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018	Petition will be filled as Petition and separately file the rejoinder	02/03/2021
1975	0710102001282021/2	MR. PRADEEP KUMAR Vs. 1. BUOYANT LOGISTICS SERVICES PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/14(PB)2021	Index missed	03/03/2021
1976	0710102004872021/1	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/36(PB)2021	Merged into one pdf	03/03/2021
1977	0710102004872021/2	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/36(PB)2021	Merged into one pdf	03/03/2021
1978	0710102012532020/7	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020	Index missed	03/03/2021
1979	0710102018372020/4	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/535(ND)2020	sign missed on reply,pg-21 overwriting,pg-150,152,174. in hindi	03/03/2021
1980	0710102028672020/1	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/971(ND)2020	NEED TO ALL PAGES SIGN	03/03/2021
1981	0710102061462020/2	DHARAM SINGH Vs. REGISTRAR OF COMPANIES BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/396(ND)2020	INDEX MISSING	03/03/2021
1982	0710102064462020/8	ARUN GOEL Vs. D. V. EXPORTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/833(ND)2020	NEED TO SIGN EVERY PAGES	03/03/2021
1983	0710102075142019/8	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2019	NEED TO IA FILE	03/03/2021
1984	0710102104312020/6	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	ALLREADY FILE	03/03/2021
1985	0710102092072020/1		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020	100 rupees E stamp is missing	04/03/2021

1986	0710102093642019/27	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		E stamp of 50 is required	04/03/2021
1987	0710102142012019/1	TDT COPPER LTD Vs. SUPERTECH LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1440(ND)2019		Remove extra files or file them Separately	04/03/2021
1988	0710102160942019/5	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2020		kindly file separately with choose section and pay fee	04/03/2021
1989	0710102161182019/12	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		Document Not Upload	04/03/2021
1990	0710200417362018/41	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)2018		Affidavit is of back date	04/03/2021
1991	0710200429542018/17	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS VINAY VS PUNJAB AND SIND BANK THROUGH MANAGING DIRECTOR/OFFICER IN CHARGE ASSET RECOVERY BRANCH -1	Restoration Application (Companies Act)	Sec 252 (3)		Shivangi Jain	jurisdiction in guwahati	10/07/2020
1993	710102018512021	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Company Petition IB (IBC)	IBC Under Sec 9		vinay	Documents not uploaded properly (uploaded pdf per 200 page with proper index and annexure)	04/03/2021
1994	0710102018162020/7	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/571(ND)2020	IBC under Sec 7			NO index, No true copy sign	16/02/2021
1995	0710102149292019/5	MAKE INDIA SAMRT PVT. LTD. Vs. SAFEWAY INSURANCE TPA PVT. LTD.	COMPANY PETITION IB (IBC)/1025(ND)2018	IBC Under Sec 9			Wrong Document (petition Uploaded)	03/01/2021
1996	0710102004802018/6	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2021	Application under any other provisions- IBC			Wrong Efiling (file it as IA)	03/04/2021
1997	0710102014582021/1	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/574(ND)2020	IBC Under Sec 9			E stamp is missing	03/04/2021
1998	0710102022362020/1	DAPEL INVESTMENTS LLP Vs. BOYAPATI SATYA SRINIVAS NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED Vs. JAGSON INTERNATIONAL LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/19(ND)2021	Sec 60-62 LLP Act 2008			Pagination not done	03/04/2021
1999	0710102032872020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY PETITION IB (IBC)/827(ND)2020	IBC Under Sec 9			E stamp is missing	03/04/2021
2000	0710102036172020/8	THE VILAS CONDOMINIUM ASSOCIATION Vs. MGF DEVELOPMENTS LIMITED	COMPANY APPEAL (COMPANIES ACT)/349(ND)2020	Sec 252 (1)			E stamp paper is missing	03/04/2021
2001	0710102075842020/6	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/936(ND)2020	IBC under Sec 7			E stamp is missing	03/04/2021
2002	0710102079162020/3	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/388(ND)2020	Sec 252 (1)			E-stamp missing	03/05/2021
2003	0710102089872020/1	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1), Sec. 242(4), Sec. 244(1)			Pagination missing after Pg no.56 till 61/Pg-86 to 101 not clear(No typed Copy)/Pg-172 not clear/Pg-176 missing/Pg-193 to 197 Pages are cut	03/08/2021
2004	0710102075822020/4	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED	COMPANY PETITION IB (IBC)/81(ND)2021	IBC Under Sec 9			Court Order Not attached	03/09/2021
2005	0710102114232020/4	M/S SWISS PROMOTION PRIVATE LTD. VS M/S TIMEKEEPERS THEWATCH BOUTIQUEPRIVATE LIMITED	Company Appeal (IBC)	IBC Under Sec 9		Rashmi Chopra	Document Not Upload	13/01/2021
2006	0710102004122021/1	M/S. JAY ACE TECHNOLOGIES LTD. VS M/S. MICROMAX ENERGY LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/330(ND)2018	KARUNESH	sign missing and stamp paper missing	03/03/2021

2009	710102102822020	SANJEEV AHUJA VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/530(ND)2018	KARAN MALHOTRA	wrong filing you can file as additional document index not signed/True copy sign missing in some pages	27/10/2020
2010	710102019042021	IMPERISH CONSTRUCTION PVT. LTD. VS GAURAV KATIYAR WIZARD CONSTRUCTION CO. VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2011	710102019062021	SHIVA ENGINEERING SERVICES VS MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2012	710102018892021	STATE BANK OF INDIA VS INDO ALUSYS INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/925(PB)2020	ARV CHAMBERS LAW	Wrong File	08/03/2021
2013	710102019232021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS NIMITAYA HOTEL AND RESORTS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1913(ND)2019	REEMA KHORANA	Section Not Mention in Soft Copy But Technically Rule 11 Select Plz Write in Soft Copy Also	08/03/2021
2014	710102019252021	SANGHA INFRA TECH VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2015	710102019052021	RAVI BANSAL VS M K S OIL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1164(ND)2019	Ravi	wrong filing	10/03/2021
2016	710102019902021	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018		Wrong File Need To File IA	01/02/2021
2017	0710200410882018/8	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP	Interlocutory Application (I.B.C)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		index wrong arrange	05/03/2021
2018	0710102085862020/3	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP	Interlocutory Application (I.B.C)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		stamp paper missed and index wrong arrange	05/03/2021
2019	0710102085862020/4	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		true copy and sign missed	05/03/2021
2020	0710102090972019/8	BANDHU SHARMA Vs. REGISTRAR OF COMPANIES DELHI	Interlocutory Application (I.B.C)	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/382(ND)2020		sign missed	05/03/2021
2021	0710102093742020/6	SOHAM POLYMERS PRIVATE LIMITED Vs. FLOCKSUR INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3060(ND)2019		pagination is not done	05/03/2021
2022	0710102150092019/5	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		Stamp paper is missing	06/03/2021
2023	0710102003282021/1	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/384(ND)2020		Wrong Documents	06/03/2021
2024	0710102003322020/2	UTPAL KANT Vs. SUPERTECH LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		Stamp paper is missing and sign is missing on rejoinder	06/03/2021
2025	0710102005122020/6	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE	Interlocutory Application (I.B.C)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1014/2021		Need to file as IA Pg-60 to 63 not clear/Proof of Service missing	06/03/2021
2026	0710102012092021/1	RELIVANCE HOME FINANCE LIMITED Vs. JUBILANT MALLS PVT. LTD.	Interlocutory Application (I.B.C)	IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)2020		Affidavit Verified Date Missing	06/03/2021
2027	0710102012652020/6	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.	Interlocutory Application (I.B.C)	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		E Stamp Paper Missing	06/03/2021
2028	0710102066822020/5	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3391(ND)2020		E STAMP paper Missing	06/03/2021
2029	0710102080942020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3399(ND)2020		E STAMP paper Missing	06/03/2021
2030	0710102080952020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3393(ND)2020		E STAMP paper Missing	06/03/2021
2031	0710102080962020/1	SHIV RAJ SINGH Vs. KEMPTY KONSTRUCTIONS PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/1907(PB)2019		Page No 102,103,104,116	08/03/2021
2032	0710102123702019/1	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		E-Stamp Paper Missing & True Copy Signature	08/03/2021
2033	0710102138362019/6							

2034	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020		Page No 10 Not CLEAR	08/03/2021
2035	0710200401392016/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		e-stamp/Supporting Affidavit missing/True copy sign missing in some pages	08/03/2021
2036	0710102007042020/8	ABHISHEK GUPTA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/335(ND)2020		pg-161-164,179,182,207,208,214,30,334,336,338-341 not clear	09/03/2021
2037	0710102090712020/1	DIGILIFE DISTRIBUTION AND MARKETING SERVICES LIMITED Vs. M/S. FARTHCON UNIVERSAL INFRASTECH PVT LTD.		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2020		Need to file as CA	09/03/2021
2038	0710102161182019/13	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		No index attached	09/03/2021
2039	0710200401392016/4	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		Wrongly e-filed(Petition, Amended petition, Reply, rejoinder. affidavit) All uploaded with same Slash no.	09/03/2021
2040	0710102003292020/3	KUNTI COLD STORAGE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/153(ND)2020		Proof of Service missing	10/03/2021
2041	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020		Need to file as IA	10/03/2021
2042	0710102004942021/2	INDIABULLS HOUSING FINANCE LTD. Vs. AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/133(ND)2021		E-stamp missing	10/03/2021
2043	0710102026062020/4	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/145(ND)2020		Proof of Service missing	10/03/2021
2044	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/237(ND)2020		Proof of Service missing	10/03/2021
2045	0710102032622020/8	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020		Not uploaded in single PDF	10/03/2021
2046	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Need to file as CA	10/03/2021
2047	0710102089572019/9	CATALYST TRUSTEESHIP LIMITED Vs. RIYASAT TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1392(ND)2019		E-stamp missing	10/03/2021
2048	0710102105692020/3	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020		E-stamp missing	10/03/2021
2049	0710102110052020/1	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/172(ND)2021		Need to file as IA	10/03/2021
2050	071010211092020/7	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020 CP(AA) MERGER AND		Wrong file	10/03/2021
2051	0710102116522020/11	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD NEEV INFRASTRUCTURE PRIVATE LIMITED Vs. EARTH WATER LIMITED		Sec. 230-232 - Second Motion	AMALGAMATION(COMPANIES ACT)/9(ND)2021		pg-9 missed in index	10/03/2021
2052	0710102118122020/3	SHARAD SURI Vs. KRRISH REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1116(ND)2020		Stamp paper missed	10/03/2021
2053	0710102124952019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2303(ND)2019		Need to file as IA	10/03/2021
2054	0710102136992019/3			IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019		Index missed	10/03/2021

2055	071010214272019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED		Sec. 59, Application under any other provisions .Application under any other provisions .Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		Volume 2 will be upload separately, pg-203	10/03/2021
2056	0710102150942019/6	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Only proof of service uploaded	10/03/2021
2057	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Need to file as IA	10/03/2021
2058	0710102166032019/6	OM LOGISTICS LIMITED Vs. JINDAL RETAIL (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3466(ND)2019		Index missed	10/03/2021
2059	0710102172312019/1	INCOME TAX OFFICER WARD-10(2) Vs. REGISTRAR OF COMPANIES DELHI à 'S (IN THE MATTER OF: M/S GLITZ ALLOYS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/81(ND)2020		service missed	10/03/2021
2060	0710102407172018/9	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/438(PB)2018		sign missed on reply	10/03/2021
2061	0710120005622018/1	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		page numbering missed in index	10/03/2021
2062	0710200401192016/1	PAWAN KUMAR & ANR Vs. M/S RAHEJA MALL MANAGERMENTS PRIVATE LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/137(ND)2016		sign missed on reply	10/03/2021
2063	0710102003732020/4	MAYFAIR BIOTECH PRIVATE LIMITED Vs. GOOD VALUE CHEMICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/215(ND)2020		back date affidavit	11/03/2021
2064	0710102007172019/10	AASHISH KATHURIA & M. K. GAUTAM Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/294(ND)2019		Stamp paper missed	11/03/2021
2065	0710102007222021/1	PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/87(ND)2021		pg-10 missed	11/03/2021
2066	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/188(ND)2020		Stamp paper missed	11/03/2021
2067	0710102018502021/1	REETESH KUMAR AGARWAL Vs. NARENDER KUMAR SHARMA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1296(ND)2021		Need to file as IA	11/03/2021
2068	0710102022662020/8	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		Wrong file	11/03/2021
2069	0710102022832020/1	TEETU TRADING CORPORATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/209(ND)2020		Stamp paper missed	11/03/2021
2070	0710102077172020/3	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/913(ND)2020		Written with pen in vakalatnama	11/03/2021
2071	0710102080922020/2	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2020		Need to file as IA	11/03/2021
2072	0710102091752020/6	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/514(ND)2020		stamp paper missed	11/03/2021
2073	0710102094092020/1	NAVEEN KUMAR JAIN (RP) Vs. KIAN ING & COMPANY & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4227(ND)2020		true copy sign and stamp missed	11/03/2021
2074	0710102097382020/8	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7(ND)2020		Stamp paper missed	11/03/2021
2075	0710102101542020/3	FEATHERLITE OFFICE SYSTEMS PRIVATE LIMITED Vs. XPANDR VENTURES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1115(ND)2020		Stamp paper of Rs100	11/03/2021
2076	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/18(ND)2021		Stamp paper missed	11/03/2021
2077	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4), Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		pg-146 missed, proof of service missed	11/03/2021
2078	0710102111092020/8	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		page numbering missed after pg-9	11/03/2021
2079	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/34(ND)2021		Stamp paper missed	11/03/2021
2080	0710102114232020/5	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1), Sec. 242(4), Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		Pagination missing after pg-56 (till 61)/Pages not clear-62 to 67	11/03/2021
2081	0710102114232020/6	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1), Sec. 242(4), Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		page missed after pg 85, 155, 156, pg-122, 123, 158 not clear	11/03/2021
2082	0710102117622020/3	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED)		IBC under Sec 7	COMPANY PETITION IB (IBC)/89(ND)2021		Index missed	11/03/2021
2083	0710102117882020/1	SOHANAA INTERNATIONAL PRIVATE LIMITED Vs. KINDLE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/92(ND)2021		pg-2,3 missed	11/03/2021
2084	0710102137722019/4	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)2019		page numbering missed in file	11/03/2021
2085	0710102172412019/1	INCOME TAX OFFICER WARD-10(2) Vs. REGISTRAR OF COMPANIES DELHI & ANR. (IN THE MATTER OF: M/S GLOWLINE BUILDCON PVT. LTD)		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/83(ND)2020		stamp paper and affidavit not notrized and true copy sign and stamp missed	11/03/2021
2086	0710200412002017/5	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/246(ND)2017		pg-9-11 not clear	11/03/2021



2087	0710200413652018/9	M/S USAKA ELECTROTECH PRIVATE LIMITED Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/391(ND)2018		Stamp paper missed	11/03/2021
2088	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020		Index missed	12/03/2021
2089	710102019912020	GAURAV KATIYAR VS THREE C HOMES PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/432(ND)2019	Gaurav Katiyar	case type wrong and section wrong	10/01/2020
2090	710102030282020	KAVYA TRADERS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	page 24 not clear	07/03/2020
2091	710102084252020	DARA SINGH ESTATES PVT LTD VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal (IBC)	Rule 11 of NCLT, 2016		Prateek Gangwani	Wrong section	01/09/2020
2092	710102119982020	PROFESSIONAL IMPEX PVT. LTD. VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/712(ND)2019	Sunil Shukla	Page miss- 48,85/Application 60 (5) file separetely/merge into one pdf	30/12/2020
2093	710102019952021	M/S WISHWA MITTAR BAJAJ & SONS VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3190(ND)2019	RAGHAVENDRA MOHAN BAJAJ	section wrong	10/03/2021
2094	710102020582021	WALSONS SERVICES PRIVATE LIMITED VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2018	Neeraj@1996	13-14 not clear page and section wrong page numbering missing	12/03/2021
2095	710102020442021	M/S SYNERGY PETRO PRODUCTS PVT. LTD. VS NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION LTD. (NAFED)	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1106(PB)2020	Priya Soni	sign missing	12/03/2021
2096	710102020152021	AMARPAL VS SHILENDRA PRATAP SHARMA SINGH & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	sign missing and stamp paper and affidavit missing	11/03/2021
2097	710102020272021	SAGAR BUSINESS PRIVATE LIMITED VS SBL CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2572(ND)2019	Rahul	section wrong	11/03/2021
2098	710102020632021	RKG FINVEST LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	RAKTIM GOGOI	sign missing	12/03/2021
2099	710102020692021	JAWAHAR SINGH SAROHA VS UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)2019	rohit	sign missing stamp date missing	12/03/2021
2100	710102016852021	DIPAK KUMAR AGARWAL VS CHD DEVELOPERS LTD	Intervention Petition(Companies Act)	Intervention Application		SARTHAK	Kindly link the case from main case no.,Brief synopsis/list of dates & events missed,no sign in every page of petition,Page 210 in hindi	26/02/2021
2101	710102019492021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Contempt Petition(Companies Act)	Rule 11 of NCLT		Atul Singh	Wrong section select,Vakaltname missed,	09/03/2021
2102	710102010902021	VIJAY KUMAR & ORS VS SARE GURUGRAM PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ranjan	471, 524, 1166, 1784, 1792, 1844-1846, 2401, 2409, 2493, 2495, 2501, 2503, 2505, 3564, not clear and proof of service missed.	08/02/2021

2103	710102018832021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S STAR VACATIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare &&& court fees miss/client signature miss/Notary back date	05/03/2021
2104	710102018862021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S TRAVELONN TOURISM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare &&& court fees miss/client signature miss/Notary back date brief of synopsis missed, list of date &&&&&&&&& events missed,estamp paper missed with affidavit, advocate welfare and court fee missed.	05/03/2021
2105	710102019852021	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED VS TESCOS LIFE CARE PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/260(ND)/2020	Astha Nigam	case type wrong	10/03/2021
2106	710102020252021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/173(PB)/2021	BINDU DAS	Section Not Mention in Soft Copy	11/03/2021
2107	710102021352021	VINEET AGGARWAL VS KOTAK MAHINDRA BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1226(ND)/2019	VINEET AGGARWAL	section wrong please choose sec 35	16/03/2021
2108	710102021142021	CGST AND CENTRAL EXCISE DIVISION - X SILVASSA VS KOTAK MAHINDRA BANK	Company Appeal (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15/03/2021
2109	710102021182021	CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS KOTAK MAHINDRA BANK	Company Appeal (IBC)	Section 42 - Submitted by Government Body		KINJAL	main case not link, affidavit notary missed, 15rs advocate welfare and 3rs court fee missed, main index cut, appeal every pages not sign, page 23 not clear, file merge into single pdf, affidavit and vakalatnama pages number missed, etc	15/03/2021
2110	710102021092021	ARCH FINANCE LIMITED VS DECENT SURVEYORS PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)/2019	Mr. Suman Jyoti Khaitan	section wrong	15/03/2021
2111	710102093892020	M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MD ZUNAID	wrong arrange-23 to 25/Advocate welfare miss	30/09/2020

2112	710102013972021	AMODA IRON AND STEEL LIMIETD VS SHAKTI INTERNATIONAL PRIVATE LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Shyam sunder	memo party, brief synopsis ,list of dates, vakalatnama, service missed all need to service all party Merge into one pdf	17/02/2021
2113	710102021342021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		BCG & CO LLP	No page number mentioned in index, council sign missed in index.In application many section mention 39,42,62 and fees missed,no sign in every page petition, no page no. in every page of petition,welfare &&&&& court fess missed in vakaltnama,AoA missed,many pages not clear, E stamp and affidavit no notarize,Company master data missed, roc advance service missed, roc report missed, True copy sign missed in annexures	16/03/2021
2114	710102021172021	CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15/03/2021
2115	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Supporting affidavit is missing	23/02/2021
2116	0710102102772019/6	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO. Vs. MAGNUM AVIATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1666(ND)2019		Wrong Document uploaded	15/03/2021
2117	0710102105672020/2	NEMIUM HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/481(ND)2020		Wrong Doc. Uploaded only proof of service is there	15/03/2021
2118	0710102109442020/4	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020		Index is blank &&&& not signed/ no pagination/no stamp paper/Affidavit not Notarized.	15/03/2021
2119	0710102114232020/3	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		pagination missing after page 56 till 61	15/03/2021
2120	0710102116582020/2	FLUIDMASTER INDIA PRIVATE LIMITED Vs.		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/3(ND)2021		Affidavit Missing	15/03/2021
2121	0710102163862019/4	RELIANCE HOME FINANCE LIMITED Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3423(ND)2019		Need to file as IA	15/03/2021
2122	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/ S GUJRALBUILDTECHPVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/45(ND)2020		PAGE No 15,16 nOT CLEAR	01/03/2021
2123	0710200410952018/21	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		No index, NO pagination Stamp missing/true copy sign missing in some pages	15/03/2021
2124	0710102087802020/5	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020			15/03/2021
2125	0710102116722020/1	ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1140(ND)2020		Index missing/stamp missing	16/03/2021

2126	0710102010632021/1	JBF PETROCHEMICALS LIMITED Vs. TYCOFIRE & SECURITY INDIA PVT. LTD.	Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (I.B.C)/6(PB)2021	Wrongly uploaded(Reply,affidavit, vakalatnama all uploaded with same slash no.)	16/03/2021
2127	0710102068402020/1	CHANDRA PRAKASH Vs. KAPIL DEV REHANI	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020	Pg-25 to 28/41,69 to 72 not clear &&& not uploaded in single PDF	16/03/2021
2128	0710102077862020/11	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020	Need to file as IA	16/03/2021
2129	0710102085632020/2	STAR MAXX PROPERTIES Vs. NILESH SHARMA RP	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2020	Proof of Service missing	08/02/2021
2130	0710102172012019/1	INCOME TAX OFFICER WARD-10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLIDER TRADERS INDIA PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/84(ND)2020	Stamp missing	16/03/2021
2131	0710102412382017/24	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Need to file as IA	16/03/2021
2132	0710120002042018/15	DREAM LAND REALTOR PRIVATE LIMITED Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017	Need to file as IA	16/03/2021
2133	0710200412002017/4	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD	Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017	Wrongly filed (too many affidavit &&& petition uploaded with same slash no.)	16/03/2021
2134	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/288(ND)2020	STAMP AND AFFIDAVIT MISSED	15/03/2021
2135	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020	Application( Need to file as IA) &&& affidavit cannot filed together	09/03/2021
2136	0710102023902020/1	THREE -C PROJECTS PVT LTD Vs. CLOUD 9 PROJECTS PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/96(ND)2021	FILE AS APPLICATION	15/03/2021
2137	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/372(ND)2019	FILE AS A FREAH APPLICATION	10/02/2021
2138	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	FILE AS FRESH	15/03/2021
2139	0710102117092020/3	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020	file as fresh application	15/03/2021
2140	0710102157222019/4	NEHIT BANTHIA Vs. FIITJEE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3266(ND)2019	page 122,123. not clear	15/03/2021
2141	0710102007572020/4	RAJNIKANT NANUBHAI KAPADI Vs. SAMTEX DESINIZ PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/286(ND)2020	INDEX MISSING AND FILE IN TWO PARTS	15/03/2021
2142	0710102013372020/9	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020	Index and supporting affidavit is missing	15/03/2021
2143	0710102018812021/1	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021	Pg no. 1,2 and 3 are missing	15/03/2021
2144	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)2020	Merge pdf or file them separately	15/03/2021
2145	0710102027572020/2	INDIA GLYCOLS LIMITED Vs. YOGI CROP SCIENCES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/756(ND)2020	Affidavit date is missing	15/03/2021
2146	0710102032622020/10	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020	Index and supporting affidavit missing	15/03/2021
2147	0710102033152020/3	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1086(PB)2020	page 318,417,420,425-428, not clear	15/03/2021
2148	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020	Remove extra files or file them separately	09/03/2021
2149	0710102082872020/3	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)2020	Stamp paper is missing	28/12/2020

2150	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	pg. no. 70,72,99,100 are not clear and stamp paper is missing	15/02/2021
2151	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/514(ND)2020	Supporting affidavit is missing	16/03/2021
2152	0710102103722020/2	NK JAIN & CO Vs. EMAAR INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/70(ND)2021	stamp paper is missing	16/03/2021
2153	0710102111512020/3	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/487(ND)2020	Affidavit notarized date is missing	16/03/2021
2154	0710102112322020/1	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5375(ND)2020	Stamp missing	16/03/2021
2155	0710102119462020/3	SULABH CREDIT & LEASING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/7(ND)2021	Supporting affidavit is missing	16/03/2021
2156	0710102137722019/5	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)2019	Index is missing	16/03/2021
2157	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Pg. no. 8 is missing	19/02/2021
2158	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs. HEMANT KUMAR Vs. EDUCOMP-RAFFLES HIGHER EDUCATION LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019	Stamp paper is missing	03/09/2020
2159	0710102169602019/2	ICICI BANK LIMITED Vs. PUNJ LLOYD LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/31(PB)2020	Affidavit is of back date	16/03/2021
2160	0710102407022018/19	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/731(PB)2018	Remove extra files or file them separately	16/03/2021
2161	0710102701602018/10	DEV TRAXIM PRIVATE LIMITED Vs. SEHGAL PACKAGING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/8(ND)2021	Wrong E-filing	16/03/2021
2162	0710102000142021/4	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019	Page no. 5 - 11 not clear	16/03/2021
2163	0710102002622019/18	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1007(PB)2021	page numbering missed in index	15/03/2021
2164	0710102014882021/1	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021	page no. 103-104 page cut	16/03/2021
2165	0710102018812021/2	MANJULA TRIPATHI Vs. CLARION TOWNSHIPS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/638(ND)2020	Index Missing, Page no. missing, True copy sign missing	16/03/2021
2166	0710102021202020/1	ASIAN GRANITO INDIA LIMITED Vs. ATS HOUSING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/820(ND)2020	Stamp paper Should be of Rs 100 in UP	16/03/2021
2167	0710102033922020/1	RISHU AGENCIES PRIVATE LIMITED & ANR Vs. SAFEX COMPLEX PRIVATE LIMITED	Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/64(ND)2020	Document Not Upload	16/03/2021
2168	0710102062802020/4	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019	No Pagination	16/03/2021
2169	0710102075662019/15	VANDANA RAHEJA AND ORS. Vs. SPAZE TOWER PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2020	Wrong e-filing, need file in IA	12/03/2021
2170	0710102078372020/1	SUNIL KUMAR JAIN Vs. METAPHOR EXPORTS PVT. LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3499(ND)2020	True Copy sign Missing	16/03/2021
2171	0710102082542020/1	HEMANT KHANDELWALHEMANT KHANDEWAL	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020	Index Missing, No Pagenation, True Copy Sign Missing	16/03/2021
2172	0710102105442020/1	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED	Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/26(ND)2021	Wrong E-filing	16/03/2021
2173	0710102116222020/1	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/2518(PB)2019	page numbering missed in affidavit	15/03/2021
2174	0710102147272019/4	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/2517(PB)2019	Court fee missed in vakalatnama	15/03/2021
2175	0710102147282019/3	DEPUTY COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES DELHI à"s. ... APPELLANT (IN THE MATTER OF: M/S AEROMATRIX INFO SOLUTIONS PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/23(ND)2020	Court fee missed in vakalatnama	15/03/2021
2176	0710102171572019/3	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020	service missed to income tax and roc	15/03/2021
2177	0710102173792019/5	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018	sign missed on reply	15/03/2021
2178	0710102407942018/20				Page no. 61-63, 78- 105, 112- 116, 123- 124, 128- 132 true copy sign missing	16/03/2021

2179	0710102410282017/21	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017	true copy sign and stamp missed	15/03/2021
2180	0710204000262017/10	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017	back date affidavit	15/03/2021
2181	0710102034772020/9	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020	Need to file as IA	15/03/2021
2182	0710102073672020/5	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CARE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3388(ND)2020	Supporting affidavit missed and stamp paper missed	15/03/2021
2183	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	page number missed after page 12,back date affidavit	09/03/2021
2184	0710102000102020/3	DREAMLAND REALTORS PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/162(ND)2020	Court fee missed in vakalatnama	16/03/2021
2185	0710102000122020/3	P K SALE COMPANY PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/166(ND)2020	Court fee missed in vakalatnama	16/03/2021
2186	0710102001152021/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021	wrong file report fee 1000	16/03/2021
2187	0710102001152021/5	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021	wrong file report fee 1000	16/03/2021
2188	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	WRONG EFILE	22/02/2021
2189	0710102002762021/1	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED	Rule 154 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1098(ND)2021	WRONG EFILE	16/03/2021
2190	0710102006382021/1	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/47(ND)2021	Document Not Upload	16/03/2021
2191	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021	SIGN MISSED WITH TRUE COPY	15/03/2021
2192	0710102008592020/2	SRA STEELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/172(ND)2020	PAGE 1 TO 30 IN HINDI AND SIGN MISSED	12/03/2021
2193	0710102009442021/1	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	STAMP PAPER MISSED	16/03/2021
2194	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)2019	TRUE COPY SIGN MISSED	16/03/2021
2195	0710102012472020/8	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020	STAMP PAPER WRONG UP 100RS NOT 50RS	16/03/2021
2196	0710102013752021/1	GAGAN GULATI Vs. ENFORCEMENT DIRECTORATE LUCKNOW	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/956(ND)2021	STAMP PAPER MISSED	16/03/2021
2197	0710102024392020/2	GEOKNO INDIA LTD Vs. WAPOS LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/605(ND)2020	54 not clear	16/03/2021
2198	0710102024402020/2	GEOKNO INDIA PVT LTD Vs. WAPOS LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020	page 52-56 not clear	16/03/2021
2199	0710102027262020/2	NEW PEARL VITRIFIED PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2020	index missed	16/03/2021
2200	0710102027272020/3	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020	supporting affidavit missed and index missed	16/03/2021
2201	0710102032052020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2001(PB)2020	index missed	12/03/2021
2202	0710102035252020/8	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020	sign missed	16/03/2021
2203	0710102035562020/1	AASHISH GUPTA Vs. VALAYA CLOTHING PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2220(PB)2020	index missed	12/03/2021
2204	0710102065422020/4	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020	sign missed	16/03/2021
2205	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	E Stamp Paper Missing	03/12/2020
2206	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/385(ND)2020	E Stamp Paper Missing	18/12/2020
2207	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/18(ND)2021	E Stamp Paper Missing	15/03/2021
2208	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/458(ND)2020	E Stamp Paper Missing	22/12/2020
2209	0710102107232020/1	MAZDA CABLES PRIVATE LIMIED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/461(ND)2020	E Stamp Paper Missing	26/02/2021
2210	0710102107252019/6	ALMEY CASTINGS PRIVATE LIMITED Vs. AMZEN MACHINES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2059(ND)2019	Index Missing	16/03/2021
2211	0710102107282019/7	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2019	Index Missing	16/03/2021
2212	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/483(ND)2020	E Stamp PAPER MISSING	26/02/2021
2213	0710102108532020/2	Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020	wrong File	22/02/2021
2214	0710102108532020/3	Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020	Wrong Pages Done	25/02/2021

2215	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/34(ND)2021		E Stamp Paper Missing	15/03/2021
2216	710102075432020	TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD	Contempt Petition(Companies Act)	Rule 11 of NCLT		SONAL ANAND	Wrong case &&& wrong section select, kindly link with main case no. Wrong section , case not link	31/07/2020
2217	710102011312021	NO FRILLS DEAL REALITY SERVICES PVT. LTD VS THREE C GREEN DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Shubham Bhatia	petition form 5 uncomplete, stamp paper missed with affidavit, 28 not clear, 37, 38, 45, 46 not clear advocate welfare and court fee missed, BR, missed,	09/02/2021
2218	710102016752021	PREET SHUTTERING STORE VS M I BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	9 (3)b certificate missed/Master index[ new objection vol 2 missed and proof of service missed(document uncompleted )]	26/02/2021

2219	710102022772021	REXEL INDIA PRIVATE LIMITED VS GBH ELECTRICALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshad S Deshpande	council details missed on index, page:5 blur, page:23, 34-35, 37, 39-43, 45, 47-48, 50-53, 56, 58-64, 66-68, 69, 71-72, 98, 112-114, POA, missed,	20/03/2021
2220	710102021442021	ROYAL HOMETOWN PLANNERS PRIVATE LIMITED VS AJAY LOGANI AND NEERU LOGANI CORPORATION BANK VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2121(ND)2019	alok kumar	true and sign missing and stamp paper up 100 rupees	16/03/2021
2221	710102021462021	JAYASHREE SHUKLA DASGUPTA VS MM AQUA TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1641(PB)2018	kundanlatwal	section wrong	16/03/2021
2222	710102021762021	DIVYA SINGH SHANKHLA VS M/S NEWGEN SPECIALTY PLASTICS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/36(ND)2018	Jayashree Shukla	Wrong File	17/03/2021
2223	710102022042021	KINOBEO SOFTWARE PRIVATE LIMITED VS PRACHARNAMA MEDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1251(ND)2018	Milind Garg	true copy stamp and sign missed,court fee and welfare missed in vakalatnama	18/03/2021
2224	710102022002021	WAAMAN PRODUCTS PVT. LTD VS REXSONA TILES PVT. LTD	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/45(ND)2020	NITTIN BHATIA	Wrong case type	18/03/2021
2225	710102022072021	ARVIND GARG VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1047(ND)2020	RAKESH AGRAWAL	main case not match with file,proof of service not mention in index	18/03/2021
2226	710102022732021	DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)2018	Arvind Garg	Wrong section chosen	20/03/2021
2227	710102022392021	PENTAGON INTERNATIONAL FREIGHT SOLUTIONS PVT. LTD. VS WOVEN GOLD ACRYLIC (INDIA) PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	page number missing affidavit date in over writing	19/03/2021
2228	710102005852021	ONE CITY INFRASTRUCTURE PVT. LTD VS M/S MJ CONSTRUCTIONS	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2741(ND)2019	AMIT	fluid index	21/01/2021
2229	710102018572021	SANDEEP KUMAR BHATT VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIICO)	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/452(PB)2018	Ashutosh	case type wrong	05/03/2021
2230	710102019402021	SHIV DAYAL SHARMA VS THREE C PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5)	COMPANY PETITION IB (IBC)/1075(ND)2018	s k bhatt and associates	Please delete Previous Document	08/03/2021
2231	710102019752021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1718(PB)2018	Jatin S Sethi	due payment for other section	09/03/2021
2232	710102020012021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Jatin S Sethi	Index Pagination Not Done Properly Last Two Serial Number Fluding Use	10/03/2021
2233	710102020232021	SPML INFRA LIMITED VS UPI POLYMERS PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/998(ND)2020	Pranaya	section wrong	11/03/2021
2234	710102021802021	ASIAN INFRA PTE LTD. VS ENERGY INFRA PTE. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3210(ND)2019	Pradeep	stamp paper missing	17/03/2021
2235	710102021622021		Miscellaneous Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ANGAD MEHTA	Wrong case type/Wrong section please call us regarding you objection 24363846	17/03/2021



2236	710102023412021	NARESH KUMAR MUNJAL VS ASHUTOSH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5),19(2)	COMPANY PETITION IB (IBC)/455(ND)2019	NARESH	section wrong	23/03/2021
2237	710102023172021	VINEET AGGARWAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	23,25,27,28 translate page	22/03/2021
2238	710102023082021	GURMEET NIHAL SINGH & ANR. VS IREO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/964(ND)2019	Nithin	stamp paper missing and section wrong	22/03/2021
2239	710102013882021	M/S SKY TOUCH CONTROL THROUGH ITS PROPRIETOR VS M/S WYLIE INDICATORS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SACHIN DHAMA	9 (3)b certificate misse/Form 3 miss/Blur page-48	17/02/2021
2240	710102022652021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		BINDU DAS	Blur page-20 to 24/Vakalatnama/Brief of synopsis/List dates of events/Please mention in index-contempt petition	20/03/2021
2241	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	20/01/2021
2242	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	25/02/2021
2243	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		NEED TO IA FILE	08/03/2021
2244	0710102025802018/22	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		7 8 NOT CLEAR	15/03/2021
2245	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/118(ND)2020		E Stamp Paper Missing	15/03/2021
2246	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		INDEX MISSING	16/03/2021
2247	0710102012642019/8	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		NEED TO IA FILE	16/03/2021
2248	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020		NEED TO ALL PAGES SIGN	16/03/2021
2249	0710102080062020/9	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Document Not Upload	16/03/2021
2250	0710102097652020/1	GANGA RAM AGARWAL Vs. DAYANAND & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5473(PB)2020		NEED TO SIGN ALL PAGES	16/03/2021
2251	0710102102262019/4	MANEESH GOEL Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1675(PB)2019		NEED TO IA FILE	16/03/2021
2252	0710102111312020/5	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		NEED TO IA FILE	16/03/2021
2253	0710102114142019/6	CAPRI GLOBAL CAPITAL LIMITED Vs. AL NAFEEES FROZEN FOOD EXPORTS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2128(ND)2019		NEED TO IA FILE	16/03/2021
2254	0710102130362019/4	M/S NIMIT BHILDERS PVT LTD Vs. M/S AIMS GOLF TOWN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2469(ND)2019		INDEX NOT IN PROPER	16/03/2021
2255	0710102154132019/5	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2019		STAMP MISSING	16/03/2021
2256	0710102161722019/7	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		NEED TO IA FILE	16/03/2021
2257	0710102410382017/46	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		True Copy Sign Missing on every page	16/03/2021
2258	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/302(ND)2018		Wrong E-filing	16/03/2021
2259	0710120005482018/33	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRA TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		NEED TO SEPARATE FILLING	16/03/2021
2260	0710120006322018/7	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		pages are missing and application is not need to file as additional document	16/03/2021
2261	0710120006322018/8	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		Wrong E-filing	16/03/2021
2262	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020		True Copy sign Missing	17/03/2021
2263	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020		True Copy sign Missing	17/03/2021
2264	0710102068392020/12	HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Wrong E-Filing	17/03/2021

2265	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/388(ND)2020	Back Date Affidavit	17/03/2021
2266	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	NEED TO SIGN ALL PAGES	17/03/2021
2267	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	NEED TO SIGN ALL PAGES	17/03/2021
2268	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	Sec. 241(1), Sec. 242(4), Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/91(ND)2019	True Copy sign missing	17/03/2021
2269	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020	No Pagination, Court fees and welfare missing	17/03/2021
2270	0710102099052020/7	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/69(PB)2020	STAMP MISSING	17/03/2021
2271	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019	Proof Of Service Missing	17/03/2021
2272	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2020	Wrong Pagination	17/03/2021
2273	0710102109252019/3	GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)2019	Stamp paper is missing	17/03/2021
2274	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA	Sec. 241(1), Sec. 242(4), Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/176(PB)2020	True Copy Sign Missing on Every page	17/03/2021
2275	0710102118222020/1	VIRENDER SINGH Vs. THEME EXPORT PVT LTD	Sec 42	COMPANY APPEAL (IBC)/1(ND)2021	Page no. 10 is missing (Proof of service)	17/03/2021
2276	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019	True Copy Sign missing	17/03/2021
2277	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019	True Copy sign Missing	17/03/2021
2278	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019	Wrong E-filing	17/03/2021
2279	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS	IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017	Affidavite Miss	17/03/2021
2280	0710200421992018/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD	Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/272(ND)2018	Wrong E-filing	17/03/2021
2281	0710102002302021/3	BOSTON SCIENTIFIC SERVICES PRIVATE LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/17(PB)2021	Wrong e-filing	18/03/2021
2282	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	Sec 30, Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021	Page no. 11 - 99 true copy sign missing	18/03/2021
2283	0710102018812021/4	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021	NEED TO SAPARATE FILLING	18/03/2021
2284	0710102018822020/3	SAHAJANAND MEDICAL TECHNOLOGIES PVT LTD Vs. KARE PARTNERS GROUP INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/515(ND)2020	ONLY PROOF OF SERVICE UPLOAD	18/03/2021
2285	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)2020	INDEX MISSING	18/03/2021
2286	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018	NEED TO SEPARATE FILLING	18/03/2021
2287	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE	IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(ND)2018	NEED TO IA FILE	18/03/2021
2288	0710102063902020/1	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/455(ND)2020	INDEX MISSING	18/03/2021
2289	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI	IBC Section 59	COMPANY PETITION IB (IBC)/904(ND)2020	NEED TO SAPARATE FILLING	18/03/2021
2290	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019	NEED TO IA FILE	18/03/2021
2291	0710102076562020/2	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/355(ND)2020	ONLY PROOF OF SERVICE UPLOAD	18/03/2021
2292	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Only Volume 2 Uploaded	18/03/2021
2293	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Wrong documents uploaded	18/03/2021
2294	0710102099052020/8	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/69(PB)2020	ONLY PROOF OF SERVICE UPLOAD	18/03/2021
2295	0710102115852019/7	3G GRUPPE GEOTECHNIK GRAZ ZT GMBH Vs. VAYAM TECHNOLOGIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2107(ND)2019	ONLY PROOF OF SERVICE UPLOAD	18/03/2021
2296	0710102146862019/7	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/159(ND)2019	INDEX MISSING	18/03/2021
2297	0710200413772017/4	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD.	Sec 252 (1), Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/297(ND)2017	PAGE-7 NOT CLEAR	18/03/2021
2298	0710200431842018/6	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED	Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/802(ND)2018	wrong filing	18/03/2021
2299	0710200432722018/23	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018	Document Not Upload	18/03/2021
2300	0710102000822021/2	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLING LTD.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/20(ND)2021	STAMP MISSING 50	19/03/2021

2301	0710102005882021/1	SAVITRI JAIN Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		----Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/50(ND)2021		NEED TO IA FILE	19/03/2021
2302	0710102008722021/4	SYNDICATE STEEL TRADER Vs. WALL ROCK INFRAHOME PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2021		NEED TO SAPRATE FILLING	19/03/2021
2303	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		Page no. 1 - 14 true Copy sign missing	19/03/2021
2304	0710102021062020/7	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/567(ND)2020		NEED TO IA FILE	19/03/2021
2305	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		Welfare and Court Fess missing on vakalatnama	19/03/2021
2306	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020		True Copy sign Missing	19/03/2021
2307	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020		Wrong e-filing, Additional and application should be filed separately	19/03/2021
2308	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama	19/03/2021
2309	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2019		True Copy sign Missing True Copy sign Missing	19/03/2021
2310	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020		Master index and volume wise index should be separate, volume have more than 200 pages	19/03/2021
2311	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED Vs. MIS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		Page no. 4 not clear	19/03/2021
2312	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4), Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Page no. 102 not clear,	19/03/2021
2313	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4), Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	19/03/2021
2314	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4), Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	19/03/2021
2315	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)2021		true copy missing on every page	19/03/2021
2316	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Page no. 1 - 41 True copy sign missing	19/03/2021
2317	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)2020		True Copy missing on every page	19/03/2021
2318	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		Page no. 1 - 8 True Copy sign missing	19/03/2021
2319	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/72(ND)2021		More than 200 Pages in single volume	19/03/2021
2320	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Index missing in vol-2, True Copy sign missing on every page	19/03/2021
2321	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE- 12(2) Vs. REGISTRAR OF COMPANIES DELHI & ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE & INVESTMENT PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/22(ND)2020		Page no. 11 missing	19/03/2021

2322	0710102411722017/8	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	need to file only respondents document	19/03/2021
2323	071020000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)2018	Index Missing	19/03/2021
2324	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021	True Copy Sign Missing On every Page	20/03/2021
2325	0710102001552021/1	SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/37(ND)2021	STAMP FEE 50 MISSING	22/03/2021
2326	0710102002772020/4	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/25(ND)2020	STAMP MISSING	22/03/2021
2327	0710102007262020/2	GYANESHWAR SAHAI Vs. AMAN PREET SINGH BAWA	19(2)	COMPANY APPLICATION(IBC)/674(ND)2020	INDEX MISSING	22/03/2021
2328	0710102007412020/2	COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/642(ND)2020	INDEX MISSING	22/03/2021
2329	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020	Page no. 1- 5 true copy sign missing	22/03/2021
2330	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020	No index, No pagination, no welfare and court fees	22/03/2021
2331	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2019	wrong e-filing	22/03/2021
2332	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020	true copy missing on every page	22/03/2021
2333	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020	True Copy sign missing on every page	22/03/2021
2334	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020	stamp paper missing	22/03/2021
2335	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2020	No Index, No pagination,document not properly upload	22/03/2021
2336	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020	15-19 blur page and stamp paper missing ,no Welfare and rs 3 court fees	22/03/2021
2337	0710102098332020/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.	Application under any other provisions	RESTORATION APPLICATION (COMPANIES ACT)/6(ND)2020	stamp and affidavit missing	22/03/2021
2338	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019	Court fees missing in vakalatnama	22/03/2021
2339	0710102112552019/11	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019	STAMP FEE 50 MISSING	22/03/2021
2340	0710102112552019/12	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019	STAMP FEE 50 MISSING	22/03/2021
2341	0710102138062019/9	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019	STAMP MISSING	22/03/2021
2342	0710102142442019/5	VJE INDIA PVT. LTD. Vs. ZIAZ ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2848(ND)2019	TRUE COPY SIGN MISSING	22/03/2021
2343	0710102150872019/5	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	SIGN IN ALL PAGES	22/03/2021
2344	0710102170012019/9	KONE ELEVATOR INDIA PRIVATE LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/237(ND)2020	PAGE- 18-19 NOT CLEAR	22/03/2021
2345	0710102173792019/6	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020	NEED TO ALL PAGES SIGN	22/03/2021
2346	0710102409372018/3	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018	NEED TO IA FILE	22/03/2021
2347	0710102409372018/4	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018	NEED TO IA FILE	22/03/2021
2348	0710120013122018/6	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018	DOCUMENT INCOMPLETE	22/03/2021
2349	0710120013612018/5	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018	CONTACT TO COURT OFFICER	22/03/2021
2350	0710200412002017/6	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD	Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/246(ND)2017	CONTACT TO COURT OFFICER	22/03/2021

2351	0710200718642018/7	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		CONTACT TO COURT OFFICER	22/03/2021
2352	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PETITION NOT REQUIRED IN ADDITIONAL DOCUMENT	23/03/2021
2353	0710102001342020/1	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/03/2021
2354	0710102001342020/2	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/03/2021
2355	0710102001402021/1	EMG HOSPITALITY PRIVATE LIMITED Vs. HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/59(ND)2021		ONLY PROOF OF SERVICE UPLOAD	23/03/2021
2356	0710102014592019/13	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		Documents Wrong arrange	23/03/2021
2357	0710102014622021/1	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021		True copy sign missing on every page	23/03/2021
2358	0710102014702018/42	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Document Not Upload	23/03/2021
2359	0710102015692021/2	M/S AMPLI INFRASTRUCTURE PVT. LTD Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021		no index, no pagination	23/03/2021
2360	0710102033012018/28	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs. RAVINDER SINGH KATHURIA Vs. DIGNITY BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		NEED TO APPLICATION FILE	23/03/2021
2361	0710102082682020/5	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020		NEED TO SAPARATE FILLING	23/03/2021
2362	0710102096162020/2			Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4332(ND)2020		NEED TO IA FILE	23/03/2021
2363	0710102103232020/2			Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020		true copy sign missing on every page	23/03/2021
2364	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama	23/03/2021
2365	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2019		Index missing, no pagination	23/03/2021
2366	0710102124042019/5	JAYDEV PHARMA DISTRIBUTORS Vs. ALNICHE LIFESCIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2299(ND)2019		STAMP MISSING OF RUPEE 50	23/03/2021
2367	0710102137612019/1	HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2661(ND)2019		NEED TO IA FILE	23/03/2021
2368	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012		No Index, No pagination	23/03/2021
2369	0710102701602018/12	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018		NEED TO IA FILE	23/03/2021
2370	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/44(PB)2020		Page no. not mention on vakalatnama	24/03/2021
2371	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		stamp papar missing	24/03/2021
2372	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		documents incomplete, not properly arranged	24/03/2021
2373	0710200425572018/10	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)2018		Page no. 116 page cut, Page no. 120 not mention in index	24/03/2021
2374	0710200718642018/5	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		NO index, no pagination	24/03/2021
2375	0710102137252019/5	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		INDEX MISSING	17/02/2021
2376	0710102412382017/22	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		342 344 345 357 358 359 370-376 not clear	06/03/2021

2377	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing,	12/03/2021
2378	0710102116142020/9	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(PB)2021	pg-7 missed	13/03/2021
2379	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020	Page no. 7-11 true copy sign missing	15/03/2021
2380	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Wrong E-filing	15/03/2021
2381	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020	Rs 3 court fees missing in Vakalatnama	15/03/2021
2382	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020	Rs 3 Court fees missing	15/03/2021
2383	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020	Vakalatnama Missing	15/03/2021
2384	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED	---IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020	STAMP RUPEE 50 MISSING	15/03/2021
2385	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	wrong File	15/03/2021
2386	0710102154632019/4	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2019	65B Certificate File as a Affidavit Form	15/03/2021
2387	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019	E Stamp Paper Missing	15/03/2021
2388	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	Document Not Upload	15/03/2021
2389	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020	E Stamp Paper Missing	15/03/2021
2390	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	Wrong File	15/03/2021
2391	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Volume Wise Index Missing	15/03/2021
2392	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Volume Wise Index Missing	15/03/2021
2393	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Volume Wise Index Missing	15/03/2021
2394	0710200432722018/21	WORKSPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018	Page No 1-2 Missing	15/03/2021
2395	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCO LIFE CARE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020	Wrong Efiling	16/03/2021
2396	0710102008452021/1	APEX HIGHTS PVT. LTD. Vs. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/866(ND)2021	True Copy and sign is missing on annexures	16/03/2021
2397	0710102008992021/1	ANIL KUMAR MITTAL Vs. INDUSIND BANK LIMITED & ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/908(ND)2021	Document Not Upload	16/03/2021
2398	0710102010322021/2	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/40(ND)2021	NEED TO SIGN ALL PAGES	16/03/2021
2399	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021	Document Not Upload	16/03/2021
2400	0710102010542021/2	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021	Document Not Upload	16/03/2021

2401	0710102014672020/2	DURGESH KUMAR SHARMA Vs. M/S RANGRAJ REALTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/481(ND)2020		Index is missing	16/03/2021
2402	0710102018812021/3	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Index is missing	16/03/2021
2403	0710102023352020/3	SMOTEX CABLES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/218(ND)2020		Wrong e-filing	16/03/2021
2404	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES SURAJ MAL YADAV & ANR Vs. VEKAS KUMAR GARG RP NINEX DEVELOPERS		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/237(ND)2020		Notarized date is missing on affidavit	16/03/2021
2405	0710102064842020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020		NEED TO IA FILE	16/03/2021
2406	0710102065042020/3	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020		Remove extra files or file them separately	16/03/2021
2407	0710102078022019/8	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	16/03/2021
2408	0710102078022019/9	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	16/03/2021
2409	0710102080062020/10	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	16/03/2021
2410	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		669 682 NOT CLEAR 728-751 753-935 NEED TO TRANSLATE HINDI PAGES SHOULD BE IN ENGLISH	16/03/2021
2411	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	e-stamp paper need to 100 rps for tamilnadu	02/02/2021
2412	710102018072021	S.JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUVARKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSERBAER INDIA LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-47 not clear page , pagination not done after pg no. 52	03/03/2021
2413	710102023262021	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS MSA DEVELOPERS PRIVATE LIMITED THROUGH RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/806(PB)2019	Aditya Nayyar	50-54,58-66,78-81,93-96,108-110,122-125,137-140,153-157,169-172,184-187,197-216,355-358,370-373 not clear page and index missing all volume	23/03/2021
2414	710102023242021	KAILASH CHAND KHANDELWAL VS ATLAS JEWELLERY INDIA LIMITED	Company Appeal (Companies Act)	Sec. 58(3),Sec. 59		CHAND KARAN LOHIYA	case type wrong MOA and AOA missed master data missed	23/03/2021

2415	710102023712021	K I C FOOD PRODUCTS PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SUNIL KUMAR GANDHI	Page not clear- 74,91,111,112 to 117,123,140,144,146,150,152,163,196,212,213,227,228/Small font- 107,164,180/Cut page- 149,151,153 to 155,157,159,161,163,165,167,189,193,195/Uploaded pdf per-200 page with proper index/etc	24/03/2021
2416	710102022562021	PAWAN TRIVEDI VS MR. P GURUPRASAD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3383(ND)/2019	Aman	due payment other section PG- 64 TO 108 115 TO 117 please mention true type copy in index this to this	19/03/2021
2417	710102023962021	DAIICHI SANKYO COMPANY LIMITED VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1396(PB)/2019	Sameer Kumar	wrong filing	25/03/2021
2418	710102024092021	DALMIA FAMILY OFFICE TRUST VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1077(PB)/2020	Wamika Trehan	Two sections mentioned in application(one section fees is missed), Wrong case type, Sign and true copy are missing on annexures, Remove extra files or file them separately	25/03/2021
2419	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Charu Sangwan	Memo of parties,brief synopsis, list of date and event, roc and income tax service missed	03/03/2020



2420	710102019602021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		ANKIT AGGARWAL	,index not in proper kindly proper numbering with heading full form NCLT add and index last advocate detail missed advance service missed with add index numbering are same to sequence and kindly merge all document in main petition and proper numbering in all document memo of parties, brief synopsis list of date and events missed	03/09/2021
2421	710102024782021	SYNERGY WASTE MANAGEMENT PVT. LTD. VS PARK NETWORK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1717(ND)2019	Aditya Nayyar	due payment other section	27/03/2021
2422	710102024432021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 60(5)		Manoj Kumar Malik	CASE NOT LINK , PAGE NO 24,25,29,31,32,34,37,38,40, 50-52,55,60,,65,76,77,	26/03/2021
2423	710102022362021	M/S NEWGEN SPECIALTY PLASTICS LMT VS M/S. PROMINENT POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/741(ND)2020	KARMA LAW	affidavit back date	19/03/2021
2424	710102025252021	EIK INVESTMENT AND TRADING LIMITED VS DBG LEASING AND HOUSING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sumesh	file ok but payment not received	30/03/2021
2425	710102119732020	INHERENT TECHNOLOGIES PVT. LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RajBalaSaroja	Wrong section, please check your document need to upload proper file AOA missed vakaltnama missed index missed advance service not proper show	30/12/2020
2426	710102025152021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Siddharth Rajkonwar	page wrong arrange after 33-A,	29/03/2021

2427	710102024862021	MEENA KUMARI VS RUPAYAN FINANCE AND INDUSTRIAL CORPORATION LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Neeraj@1996	242 section mentioned fee not paid list of date missed 41 page missed 94-96 not clear 323 missed Moa missed 389 not clear 390,392-394,428 not clear vakaltname 3rs court fee and 10rs welfare missed	27/03/2021
2428	710102024662021	SHAKTI BHUSHAN VS TSR DARASHAW CONSULTANTS PVT. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	Wrong section select, many sections mentioned in petition and fees missed, Brief synopsis/List of dates & events missed, Many pages are without serial no. Kindly serve the petition to all respondent	26/03/2021
2429	710102024902021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PVT LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Shree Sinha	Two times files are uploaded with different e file no.0710102024912021 in same matter	27/03/2021
2430	710102021482021	DURGA BUILDERS PVT. LTD VS REGISTRAR OF COMPANIES UNION BANK OF INDIA VS SUPORTECH REALTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		GAURAV KUMAR	case type wrong	16/03/2021
2431	710102024272021		Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	brief of synopsis missed and payment not received	25/03/2021
2432	710102025592021	PURNIMA ASSOCIATES PRIVATE LIMITED VS P.P. JEWELLERS PRIVATE LIMITED & ORS.	Company Petition (Companies Act)	Sec. 241(1)		RAHUL GUPTA	sec 242 fee not paid, petition not sign, index and every page not numbering, stamp paper missed and affidavit not notraize, vakaltanama or power of attorney both are not combined kindly separately, AOA missed some pages not clear	31/03/2021
2433	710102101162020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Companie s Act)	Rule 11 of NCLT		Shashwat Anand	main case not link	22/10/2020

2434	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	Payment due	02/02/2021
2435	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Ritesh Khare	E-STAMP PAPER MISSED	16/02/2021
2436	710102025482021	MGT INFRA PVT. LTD. VS GREENKO RAYALA WIND POWER PVT. LTD.	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/311(ND)2020	Rahul Shirma	Back date Affidavit attached/cannot file reply along with IA	31/03/2021
2437	710102025752021	CHANDRA KANT CHOUDHARY VS M/S INTELLICITY BUSINESS PARK PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/17(ND)2019	Arpit Mishra	back date in affidavit	31/03/2021
2438	710102025712021	CNX CORPORATION LTD VS MONITORING AGENCY VEKAS KUMAR GARG	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1117(ND)2018	RAKESH KUMAR	Main case no. not mentioned on IA	31/03/2021
2439	710102025802021	RAVINDER VOHRA & ORS. VS IREO GRACE REALTECH PRIVATE LIMITED PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1667(ND)2019	Nithin	Stamp missing	31/03/2021
2440	710102025372021	MANISH BHARDWAJ VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FRO NINEX DEVELOPERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	stamp paper missing	30/03/2021
2441	710102025792021	PANKAJ SABHARWAL & ORS VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1090(ND)2020	Nithin	true copy missing and stamp paper missing	31/03/2021
2442	710102025762021	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/965(PB)2020	Nithin	Index blank &&& not signed/Pagination &&& true copy sign missing sign missing and stamp and affidavit missing and page number not mention in index	31/03/2021
2443	710102026612021	DEEPIKA BHUGRA PRASAD VS TGB REALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/867(PB)2019	aditya gauri	Payment due	04/03/2021
2444	710102026132021	HARI BABU THOTA VS JITENDER ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	Payment due for other section please see your application due payment for 35(1)n call on 24363846	04/01/2021
2445	710102027332021	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT VS SBS TRASPOLE LOGISTICS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Sameer	Upload proper document and payment due	04/06/2021
2446	710102027272021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundaniatwal	Wrong section chosen	04/06/2021
2447	710102026952021	COMFORT FOOTWEAR PVT. LTD. VS M/S RS SEVEN LIFESTYLE PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1531(ND)2019	RAJIV KUMAR VIRMANI	affidavit back date and wrong section in mention on page no 2	04/05/2021
2448	710102026882021	PNEN VS INDIRAPURAM HABITAT CENTRE	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Abhishek Yadav	case type wrong and sign missing main case no not mention in soft copy	04/05/2021

2449	710102027952021	MR. K BABU VARGHESE VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2018	Ribhu	Affidavit is back dated	04/08/2021
2450	710102027812021	M/S. MAGPIE INTERNATIONAL LTD VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2924(ND)2019	Ichchha Kalash	Payment due	04/08/2021
2451	710102028152021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/687(PB)2020	REEMA KHORANA	Affidavit is of back date and section is not mentioned in index as well as in application	04/09/2021
2452	710102027932021	GUANGZHOU SEAL LASER RAPID PROTOTYPE CO. LTD. VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1947(ND)2019	Ribhu	affidavit back date 6 page cut	04/08/2021
2453	710102027962021	MR JAGBIR SINGH NAGAR VS SCHNEIDER PROTOTYPING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1656(ND)2018	Ribhu	affidavit back date	04/08/2021
2454	710102027972021	MR SHAKTI SHARMA VS SCHNEIDER PROTOTYPEING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1624(ND)2018	Ribhu	affidavit back date	04/08/2021
2455	710102027892021	MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1007(ND)2018	Ribhu	affidavit back date	04/08/2021
2456	710102028622021	M/S OMWAY BUILDESTATE PVT. LTD. VS SATYENDRA JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3498(PB)2019	Anuj Bhandari	Index is missing, stamp paper required with affidavit and reply need to file separately	04/09/2021
2457	710102011152021	INFINITY PUMPS & SYSTEMS PVT. LTD VS PATANJALI AYURVED LTD.		IBC Under Sec 9		SHREY ASHAT	Page miss- 145,157,185,214,235,263/Bur page-213/Court fees miss/Stamp paper with notary/Volume wise index/Both volume are same please delete one volume/etc	02/08/2021
2458	710102012682021	M/S PILE FOUNDATION COMPANY VS M/S D S CONSTRUCTION LTD		IBC Under Sec 9		RAJIV RANJAN DWIVEDI	Page not clear- 39,48/Master data/Bank Statement	13/02/2021
2459	710102024482021	SUMIT KUMAR VS ROOTS DWELLER PRIVATE LIMITED		Sec. 241(1), Sec. 242(4)		Gursat	269 after wrong arrange, 306 after wrong arrange, 350 page missed, master data missed	26/03/2021
2460	710102025162021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7		Siddharth Rajkonwar	Pagination not in sequence/Please contact to Registry/Payment not received	29/03/2021
2461	710102024942021	SBE RENEWABLE SEVENTEEN PVT LTD. VS SBE RENEWABLE TWENTY THREE PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
2462	710102024932021	SBE RENEWABLES SIXTEEN PVT LTD. VS SBE RENEWABLES SIXTEEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021

2463	710102024952021	SBE RENEWABLE FIFTEEN PVT LTD VS SBE RENEWABLES TWENTY FOUR PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
2464	710102024912021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
2465	710102026992021	MAGNOLIA TEXTILES PRIVATE LIMITED VS IREO PRIVATE LIMITED		Sub-section (l) of section 230		SANJEEV	Council detail missed in index,page no 163 missed,Pages not clear 215,248,256,257,258,259,265,266,278,279,301,Company master data missed	04/05/2021
2466	710102027602021	SHRI ANIL KUMAR SINGHAL VS M/S. SUPREME STRUCTURE PVT. LTD.		Sec. 213		Puneet Goel	petition every page not sign, 10 rs stamp paper missed	04/07/2021
2467	710102027662021	GSJ INVO LTD VS GOOD WILL APARTMENTS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Jitesh	No sign in every page of petition,Page no 105,109,110,121, 202 to 206,341,344,355,357,477,missed, Main case no. missed in petition, Fees missed of condonation delay application	04/07/2021
2468	710102027942021	M/S. MRG INFRABUILD PRIVATE LTD VS M/S. MURLIWALA REALCON PRIVATE LTD		IBC under Sec 7		Adit Singh	jurisdiction haryana	04/08/2021
2469	710102028222021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS BARKHA PRANAV SHAH		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no. on every heading	04/09/2021
2470	710102028832021	NISHANT JOSHI VS DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7		Chaitanyashil	Please upload all Volume only vol-1 is uploaded please check and ensure all volumes uploaded before final submit.	04/10/2021
2471	710102028732021	AMIT SHARMA VS SATISH SHARMA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/408(ND)2018	Shrey	UP stamp should be of Rs 100/-	04/10/2021

2472	710102028752021	MUKESH KUMAR GROVER VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2375(ND)2019	PARTHO	Wrong section chosen/Index Blank/True copy sign missing/No stamp.affidavit not notarised/no pagination/Vol. wise Index is Mandatory/Not uploaded in one PDF	04/10/2021
2473	710102008082021	MANAV CHAWLA VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		SANJAY JAIN	Brief of synopsis/List dates of events/Wrong arrange-12,13/Wrong section mention in soft	29/01/2021
2474	710102012662021	M/S PILE FOUNDATION COMPANY VS M/S BRAHMAPUTRA INFRASTRUCTURE LTD.	Company Petition IB (IBC)	IBC Under Sec 9		RAJIV RANJAN DWIVEDI	True copy signature and mater data missing	13/02/2021
2475	710102029072021	BR INDUSTRIES LTD VS ACCORD ELECTROPOWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	jurisdiction noida	04/12/2021
2476	710102029402021	RAJKUMAR VINOD VACHHER VS CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajkumar Vinod Vachh	need to file IA, wrong section	13/04/2021
2477	0710102004722021/1	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/3(PB)2021		True Copy sign missing on every page	31/03/2021
2478	0710102008142021/1	SEED SUSTAINABILITY SERVICES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/75(ND)2021		Wrong e-filing	31/03/2021
2479	0710102018082021/1	M/S. ATLAS CYCLES (HARYANA) LTD. & ORS. Vs. SH. VIKARAM KAPUR		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/110(PB)2021		Page no. 118 not clear , mention page no. on proof of service	31/03/2021
2480	0710102018702021/1	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY PVT. LTD.		Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/69(ND)2021		INDEX MISSING	31/03/2021
2481	0710102018792021/1	ANIL RUSTGI Vs. HARISH GOPALANI		Application under any other provisions- IBC,Sec 66(1),Section 74	INTERLOCUTORY APPLICATION (I.B.C)/1345(ND)2021		Stamp Paper missing	31/03/2021
2482	0710102022452021/2	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2021		True Copy sign missing on every page	31/03/2021
2483	0710102028022020/3	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020		True Copy sign missing on every page	31/03/2021
2484	0710102078142020/1	SANJEEV AGGARWAL & ORS Vs. SUPERTech TOWNSHIP PROJECT LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)2020		wrong e-filing	31/03/2021
2485	0710102099922020/5	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020		stamp paper missing, page no. 4 not clear	31/03/2021
2486	0710102105442020/2	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDELWAL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020		Wrong e-filing	31/03/2021
2487	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		Wrong e-filing	31/03/2021
2488	0710102117352020/5	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs. JITESH GUPTA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/7(PB)2021		NEED TO IA FILE	31/03/2021
2489	0710102411722017/11	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Remove extra files or file them separately	31/03/2021
2490	0710102411722017/12	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Service is missing	31/03/2021

2491	0710102411722017/13	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	Index, pagination and service is missing	31/03/2021
2492	0710102411722017/14	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	Remove extra files or file them separately with proper index and pagination in it	31/03/2021
2493	0710102411722017/15	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	Index is missing	31/03/2021
2494	0710120006752018/17	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	STAMP MISSING	31/03/2021
2495	0710102001542021/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/345(ND)2021	Wrong e-filing	04/01/2021
2496	0710102005302019/4	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/234(PB)2019	Page no. 1 stamp paper missing in affidavit	04/01/2021
2497	0710102009942021/1	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021	Page no. 5 not clear	04/01/2021
2498	0710102022362020/3	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/574(ND)2020	page no. 16-41, True copy sign missing	04/01/2021
2499	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020	more than 200 pages in single volume, master index and volume wise index missing	04/01/2021
2500	0710102093642019/31	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Wrong e-filing	04/01/2021
2501	0710102093642019/32	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Wrong e-filing	04/01/2021
2502	0710102094302020/8	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/76(ND)2020	Need Rs 10 welfare fees on vakalatnama	04/01/2021
2503	0710102094302020/9	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/76(ND)2020	Need Rs 10 welfare fees on vakalatnama	04/01/2021
2504	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION (IBC)/857(ND)2019	No Pagination	04/01/2021
2505	0710102099922020/6	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED	Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020	True Copy Sign missing on every page	04/01/2021
2506	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/128(ND)2020	Stamp paper missing in affidavit, true copy sign missing on every page	04/01/2021
2507	0710102119342020/1	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT, Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/43(ND)2021	Stamp paper missing	04/01/2021
2508	0710102143432019/6	RADHE SHYAM SHARMA Vs. GOKUL POLYMERS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3077(ND)2019	Welfare missing on vakalatnama, page no. 12 not clear	04/01/2021
2509	0710102146782019/2	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/848(ND)2019	Pg. no. 20 is not clear	04/01/2021
2510	0710102147062019/2	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/844(ND)2019	Pg. no. 22 is not clear	04/01/2021
2511	0710102153752019/3	YUDHVEER MALHOTRA Vs. ANSAL URBAN CONDOMINIUMS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/3476(ND)2019	Page no. not mention in index	04/01/2021
2512	0710102160382019/1	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	COMPANY APPLICATION (IBC)/2767(PB)2019	Page no. 21 page not clear	04/01/2021
2513	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	No index, no pagination	04/01/2021
2514	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	No index, no pagination, no true copy sign	04/01/2021
2515	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	No index, no pagination, no true copy sign	04/01/2021

2516	0710200411212018/41	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	No index, no pagination, no true copy sign	04/01/2021
2517	0710200411212018/42	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	No index, no pagination, no true copy sign	04/01/2021
2518	0710102002452020/3	P.VENU GOPAL Vs. RUBY JAIN Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.	Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020	Wrong filing	04/05/2021
2519	0710102092052020/4	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.	Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/142(ND)2020	Index is missing	04/05/2021
2520	0710102095282019/6	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2019	NEED TO IA FILE	04/02/2021
2521	0710102013952019/6	M/S. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/159(PB)2019	NEED TO FILE ONE TIME	04/03/2021
2522	0710102029572020/3	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020	NEED TO TRANSLATE HINDI PAGES	04/03/2021
2523	0710102093642019/28	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Volume 2 uploaded 2 times, incomplete docs uploaded	04/05/2021
2524	0710102086982019/8	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	No Pagination	04/06/2021
2525	0710102088942019/11	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019	True copy sign missing on every page, Rs 3 court fees missing, page no. 22-25 not clear, page no. 26 page cut,	04/06/2021
2526	0710102088942019/12	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019	True Copy Sign missing on every page, Rs 3 court fees missing on vakalatnama	04/06/2021
2527	0710102091072019/9	AXIS BANK LTD. Vs. PAWAN IMPEX PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1396(PB)2019	True Copy sign missing on every page	04/06/2021
2528	0710102107442020/1	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	Section 95(1)	COMPANY PETITION IB (IBC)/1109(ND)2020	Wrong e-filing	04/06/2021
2529	0710102111552020/4	ADITY THAKRAN Vs. CHD DEVELOPERS	Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/2(ND)2021	True copy sign missing on every page	04/06/2021
2530	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED	----IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020	Page no. not mention on proof of service	04/06/2021
2531	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021	Wrong e-filing, need to file separately	04/06/2021
2532	0710102116652020/2	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/508(ND)2020	Notary Date missing	04/06/2021
2533	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021	Wrong e-filing	04/06/2021
2534	0710102136162019/24	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 56(1)	COMPANY APPLICATION(IBC)/1342(ND)2019	Notary date missing on affidavit, welfare and court fees missing on vakalatnama	04/06/2021
2535	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019	Need to file separately	04/06/2021
2536	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Coy Sign Missing on every Page	04/06/2021
2537	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign Missing on every page	04/06/2021
2538	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign Missing on every page	04/06/2021
2539	0710200411212018/41	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign Missing on every page	04/06/2021
2540	0710200411212018/42	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign Missing on every page	04/06/2021
2541	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Volume wise index missing, true copy sign missing on every page	04/07/2021
2542	0710200420362018/75	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018	Stamp paper missing in affidavit	04/07/2021
2543	0710200423452018/1	M/S PEREGRINE GUARDING PVT LTD Vs.	Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/208(ND)2018	Wrong e-filing	04/07/2021
2544	0710102003372021/3	EXA POWERFLOW INDIA PRIVATE LIMITED Vs. AKASH SINGHAL	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2021	wrong index format	04/07/2021
2545	0710102019942021/1	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1302(ND)2021	Rs 3 court fees and welfare is missing in vakalatnama	04/07/2021



2546	0710102021372018/10	AMIT SHARMA Vs. CAPT. SATISH SHARMA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/408(ND)2018	Wrong e-filing	04/07/2021
2547	0710102022232021/1	PURVI CREDIT AND HOLDINGS PRIVATE LIMITE Vs. SANDIP GHOSH	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2021	Proof of service missing	04/07/2021
2548	0710102024742021/1	ANIL KUMAR Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)	Section 94(1)	COMPANY PETITION IB (IBC)/202(ND)2021	Index missing, no pagination	04/07/2021
2549	0710102061392019/8	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019	True Copy Sign missing on every page	04/07/2021
2550	0710102073192019/6	SANGHVI MOVERS LIMITED Vs. PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1991(ND)2019	Wrong e-filing	04/07/2021
2551	0710102083582020/3	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020	True Copy sign missing on every page	04/07/2021
2552	0710102083582020/4	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020	True copy sign missing on every page, proof of service not mention in index	04/07/2021
2553	0710102084232020/1	MANTRA MICROTREL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/457(ND)2020	No index, no pagination	04/07/2021
2554	0710102087542020/5	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Page no. 89, 90 stamp paper missing	04/07/2021
2555	0710102093582020/1	UNION OF INDIA THROUGH SFIO Vs. PEYUSH AGGARWAL AND COMP.	Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)2021	Stamp paper missing, true copy sign on every page is missing, page no. 18 not clear	04/07/2021
2556	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/857(ND)2019	Wrong Pagination	04/07/2021
2557	0710102104442020/1	NIKHILMEHTA & SONS (HUF) Vs. M/S. AMR INFRASTRUCTURES LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4854(PB)2020	True Copy sign missing on every page	04/07/2021
2558	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2135(ND)2019	True Copy sign missing on every page	04/07/2021
2559	0710102112492020/2	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2021	true copy sign missing on every page	04/07/2021
2560	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020	Stamp paper missing, true copy sign missing on every page, proof of service missing	04/07/2021
2561	0710102116742020/3	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)2021	Index missing, Rs 3 court fees missing on vakalatnama	04/07/2021
2562	0710102116742020/4	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)2021	Wrong e-filing	04/07/2021
2563	0710102134452019/5	HELPLINE HOSPITALITY PRIVATE LIMITED Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1384(ND)2019	wrong e-filing, Need to file in IA	04/07/2021
2564	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019	index Missing	04/07/2021
2565	0710102146212019/6	M/S JAY PACKAGING Vs. MAGPIE INTERNATIONAL LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019	Rs 3 court fee missing on vakalatnama	04/07/2021
2566	0710102147182019/1	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREMIER ROLLS COVERING PVT. LTD.	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/856(ND)2019	Page no. 11, 13 not clear	04/07/2021
2567	0710102166742019/3	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019	Application need to file separately	04/07/2021
2568	0710102166742019/4	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019	application need to file separately	04/07/2021
2569	0710102166742019/6	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019	Index missing	04/07/2021
2570	0710102412382017/28	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Wrong e-filing, need to file in IA	04/07/2021
2571	0710102412382017/29	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Wrong e-filing, need to file in IA	04/07/2021
2572	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Volume wise index missing, need master index and volume wise index	04/07/2021

2573	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020	No Pagination, True Copy sign Missing on every page, Stamp paper missing in affidavit,	04/08/2021
2574	0710200412592017/53	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD. ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017	Proof of service missing	04/08/2021
2575	0710200702692018/37		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018	Both reply documents need to file separately	04/08/2021
2576	0710102093852020/1	MAHENDER KUMAR KHANDELWAL Vs. REGISTRAR OF COMPANIES	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/5264(PB)2020	True copy sign missing on every page, both written submission need file separately	04/09/2021
2577	0710120008172018/20	M/S. TUF METALLURGICAL PVT. LTD. Vs. M/S. ALBUS INDIA LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1089(ND)2018	True copy sign missing on every page	04/09/2021
2578	710102000132021.00	RAMA KRISHNA INDUSTRIES Vs. JAY ACE TECHNOLOGIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/9(ND)2021	DELETED BY USER	01/04/2021
2579	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020	Need to file as IA	02/10/2021
2580	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020	Need to file as IA	03/08/2021
2581	7.10102E+14	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)2021	DELETED BY USER	26/03/2021
2582	0710102006232019/1	NASEEM VOHRA Vs. IIHT SYSTEMS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2019	Vakalatnama not attached	04/02/2021
2583	0710102089332019/9	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1265(ND)2019	NEED TO IA FILE	04/02/2021
2584	0710102011872021/1	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021	File not opening, please Refile	04/06/2021
2585	0710120006752018/18	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	True Copy sign missing on every page	04/07/2021
2586	0710102006932021/2	SIEMENS FINANCIAL SERVICES PVT. LTD Vs. VINOD SEHWAG (PERSONAL GUARANTOROF XALTA FOOD & BEVERAGES PRIVATE LIMITED)	Section 95(1)	COMPANY PETITION IB (IBC)/116(ND)2021	NEED TO IA FILE	04/02/2021
2587	0710102012642019/9	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019	No index, no pagination	04/02/2021
2588	0710102149292019/6	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019	NEED TO IA FILE	04/02/2021
2589	0710200411852018/7	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018	CONTACT TO COURT OFFICER	04/02/2021
2590	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED	Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020	CONTACT TO COURT OFFICER	04/03/2021
2591	0710102060712020/5	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020	STAMP MISSING	04/03/2021
2592	0710102068592020/8	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	NEED TO IA FILE	04/03/2021
2593	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	NEED TO IA FILE	04/03/2021
2594	0710102104762020/1	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/675(ND)2020	123-143 NOT CLEAR	04/03/2021
2595	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)2020	PAGE 6 NOT CLEAR	04/03/2021
2596	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021	NEED TO FILE SAPERATLY	04/04/2021

2597	0710102125782019/7	BANK OF MAHARASHTRA Vs. NEWTECH PROMOTERS AND DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/2465(ND)2019		True copy sign missing on every page	04/04/2021
2598	0710102002732020/6	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing	04/05/2021
2599	0710102008102020/3	M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/358(ND)2020		Stamp paper missing	04/05/2021
2600	0710102012642019/10	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		NEED TO IA FILE	04/05/2021
2601	0710102014722021/3	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/55(ND)2021		INDEX MISSING	04/05/2021
2602	0710102014722021/5	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/55(ND)2021		INDEX MISSING	04/05/2021
2603	0710102154132019/6	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2019		No Index, no pagination	04/05/2021
2604	0710102156442019/5	MOHAMMAD ABBAS Vs. SUNCITY PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3328(ND)2019		Wrong e-filing	04/05/2021
2605	0710102161182019/14	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		True copy sign missing on every page, proof of service missing in index	04/05/2021
2606	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/79(ND)2020		True copy sign missing on every page	04/05/2021
2607	0710120007302018/70	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Proof of service missing	04/05/2021
2608	0710200412612017/4	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Both affidavit need to file separately	04/05/2021
2609	0710200413592018/1	M/S GLOBUS INVESTORS WELFARE ASSOCIATION Vs. M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/277(ND)2018		True copy sign missing on every page	04/05/2021
2610	0710204000262017/11	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017		Rs 3 court fees missing	04/05/2021
2611	0710204000262017/12	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017		Rs 3 court fees missing	04/05/2021
2612	0710102000792021/2	SCHABLONA INDIA LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(PB)2021		Proof of service missing	04/06/2021
2613	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
2614	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
2615	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/99(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
2616	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
2617	0710102011872021/1	VISTRATCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		wrong e-filing, need to file in IA	04/08/2021
2618	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/460(ND)2020		Index should be put on the top	04/08/2021
2619	0710102020172021/1	ANJANA SANGHI Vs. KMS CONSTRUCTIONS PVT. LTD. VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD.		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/10(PB)2021		NO Index, no pagination	04/08/2021
2620	0710102079222020/4			IBC Under Sec 9	COMPANY PETITION IB (IBC)/980(ND)2020		Stamp paper missing	04/08/2021

2621	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020	Master index and volume wise index need to put separately, true copy sign missing on every page	04/08/2021
2622	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/514(ND)2020	True copy sign missing on every page	04/08/2021
2623	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Page no. 615, 707,708, 709, 711, 723-727, 800-803, 816-819, 1004- 1012, 2281-2282, not clear , need true type copy of all hindi documents	04/08/2021
2624	0710102101102020/1	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/506(ND)2020	Index missing	04/08/2021
2625	0710102103542020/3	SPLENDID ENTERPRISES PVT LTD Vs. CLC INDUSTRIES LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/75(ND)2020	Wrong e-filing	04/08/2021
2626	0710102107982020/3	INTEC CAPITAL LIMITED Vs. SRD MANAGEMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1058(PB)2020	True copy missing on every page	04/08/2021
2627	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021	Wrong e-filing, application need to file separately	04/08/2021
2628	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/87(ND)2020	Wrong e-filing	04/08/2021
2629	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021	Wrong e-filing, application need to file separately in IA	04/08/2021
2630	0710102136162019/27	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019	True copy sign missing on every page	04/08/2021
2631	0710102136162019/28	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019	True copy sign missing on every page	04/08/2021
2632	0710102136162019/29	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019	True copy sign missing on every page	04/08/2021
2633	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019	Page no. 1 - 5 true copy sign missing	04/08/2021
2634	0710102148392019/7	PALLAVI JOSHI BAKHRU Vs. UNIVERSAL BUIDWELL PVT LTD	Sec 30	COMPANY APPLICATION(IBC)/1550(ND)2019	True Copy sign missing on every page	04/08/2021
2635	0710102170052019/4	PUNJAB SHUTTERING STORE THROUGH ITS PROPRIETOR MS. HARBHAJAN KAUR Vs. JMD LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/208(ND)2020	No Pagination	04/08/2021
2636	0710200411212018/49	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True copy sign missing on every page	04/08/2021
2637	0710200411212018/50	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy sign missing on every page	04/08/2021
2638	0710200411212018/51	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign missing on every page	04/08/2021
2639	0710200412202017/1	SH OMVEER SINGH Vs. M/S ACCURATE CONTAINERS PVT LTD & ORS	Sec. 241(1),Sec. 59	COMPANY PETITION (COMPANIES ACT)/437(ND)2017	Rs 3 court fees missing	04/08/2021

2640	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
2641	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
2642	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
2643	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
2644	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
2645	0710102003792019/11	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED			COMPANY PETITION IB (IBC)/558(ND)2019		Proof of service	04/06/2021
2646	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/548(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
2647	0710102006452020/2	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		Stamp paper missing	04/06/2021
2648	0710102014722021/6	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS			COMPANY PETITION (COMPANIES ACT)/55(ND)2021		No index, No pagination, welfare and court fees missing	04/06/2021
2649	0710102014722021/7	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS			COMPANY PETITION (COMPANIES ACT)/55(ND)2021		No index, No pagination, welfare and court fees missing	04/06/2021
2650	0710102015102021/1	SHITAL MANISH PATEL Vs. NEEETABEN PRABHUBHAI PATEL & ORS.			TRANSFER PETITION(COMPANIES ACT)/8(PB)2021		Rs 3 court fees missing, true copy sign missing on every page	04/06/2021
2651	0710102064502020/2	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TTELESERVICES LIMITED			COMPANY APPLICATION(COMPANIES ACT)/342(PB)2020		Wrong e-filing	04/06/2021
2652	0710102070162020/1	ATUL KUMAR KANSAL Vs. MIS AMOLIK RESIDENCY LLP			INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2020		Page no. 25 page cut, Translate copy of hindi pages missing, rs 3 court fees missing	04/06/2021
2653	0710102070722020/3	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TTELESERVICES (MAHARASHTRA) LIMITED			COMPANY APPLICATION(COMPANIES ACT)/341(PB)2020		Wrong e-filing	04/06/2021
2654	0710102074472019/7	M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA MARKETING PVT LTD			COMPANY PETITION IB (IBC)/868(ND)2019		Index missing, no pagination	04/06/2021
2655	0710102088942019/13	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1348(ND)2019		True copy sign missing on every page, Court fees missing on vakalatnama	04/06/2021
2656	0710102088942019/14	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1348(ND)2019		True copy sign missing on every page, Court fees missing on vakalatnama	04/06/2021
2657	0710102108582020/5	ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1113(ND)2020		Wrong e-filing	04/06/2021
2658	0710102001302019/4	M/S SAMBHAVI ENTERPRISES PVT LTD Vs. R M H HOSIERY PVT LTD			COMPANY PETITION IB (IBC)/90(ND)2019		Wrong e-filing	04/07/2021
2659	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED			COMPANY APPLICATION(IBC)/384(ND)2020		Wrong documents uploaded	04/07/2021
2660	0710102013242019/6	ETERNITY FOOTWEAR LIMITED Vs. MAYOR SPORTS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/428(ND)2019		Page no. 25 - 36, 91 not clear, court fees and welfare missing on vakalatnama	04/07/2021
2661	0710102015422021/1	ANIL KUMAR SHARMA Vs. BHAYNESH KANWAR			INTERLOCUTORY APPLICATION (I.B.C)/1043(ND)2021		Proof of service missing	04/07/2021
2662	0710102001932021/1	AGRIM CORPORATE SERVICES LIMITED Vs. EUROTAS INFRASTRUCTURE LIMITED			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(ND)2021		Proof of service missing	04/08/2021
2663	0710102004462021/5	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/263(ND)2021		Proof of service missing	04/08/2021
2664	0710102005272021/3	PUNJAB NATIONAL BANK Vs. GOPAL LAL BASHER RESOLUTION PROFESSIONAL			INTERLOCUTORY APPLICATION (I.B.C)/403(PB)2021		Page no. 89, 90, 101, 102, 103, 104 not clear	04/08/2021
2665	0710102007882021/4	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED			COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	04/08/2021
2666	0710102008512021/4	KADIMI SPECIAL STEELS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2021		Index missing, no pagination	04/08/2021
2667	0710102009442020/4	SKC INFRA TECH PRIVATE LIMITED Vs. EOS HOSPITALITY PRIVATE LIMITED			COMPANY PETITION IB (IBC)/356(ND)2020		No index, no pagination. proof of service missing	04/08/2021

2668	0710102009562020/3	JSSI HYDRAULICS PVT. LTD. Vs. AKASH EQUIPMENT & MACHINERIES PVT. LTD. PRATA			COMPANY PETITION IB (IBC)/405(ND)2020		True copy sign missing on every page	04/08/2021
2669	0710102009732021/1	SANJEETA THAPA Vs. REGISTRAR OF COMPANIES			COMPANY APPEAL (COMPANIES ACT)/58(ND)2021		Stamp paper missing	04/08/2021
2670	0710102012752020/1	M/S CSI INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.			COMPANY PETITION IB (IBC)/411(ND)2020		Need to file both documents separately	04/08/2021
2671	0710102012882021/1	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHPINE BUILDWELL PVT LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Court fees missing on vakalatnama	04/08/2021
2672	0710102025332020/2	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L. P.R. ROLLING MILLS PVT. LTD.			COMPANY PETITION IB (IBC)/630(ND)2020		True copy sign missing, index should be acc. to pagination	04/10/2021
2673	0710102060712020/4	Vs. HEMA ENGINEERING INDUSTRIES LIMITED			COMPANY PETITION IB (IBC)/900(ND)2020		Page no. 14-21 true copy sign missing	04/05/2021
2674	0710102103302020/1	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/4955(ND)2020		Page no. 5 not clear	04/05/2021
2675	0710102106162020/2	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI			COMPANY APPEAL (COMPANIES ACT)/526(ND)2020		Page no. 4 - 5 true copy sign missing	04/05/2021
2676	0710102111712020/4	ELLORA COMMOSALES PRIVATE LIMITED AND OTHERS Vs. ASST. PROVIDENT FUND COMMISSIONER & RECOVERY OFFICER & ANR. FUND			CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/93(ND)2020		True copy sign missing on every page	04/05/2021
2677	0710102112492020/1	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED			CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/16(ND)2021		True copy sign missing on every page	04/05/2021
2678	0710102113782019/9	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED			COMPANY PETITION IB (IBC)/2083(ND)2019		True copy sign missing on every page	04/05/2021
2679	0710102115422020/1	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH INFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)			INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020		Need stamp paper of Rs 100, true copy sign missing on every page	04/05/2021
2680	0710102116452020/1	GALLANTT METAL LIMITED Vs. OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT. LTD.			CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/11(PB)2021		True copy sign missing on every page	04/05/2021
2681	0710102133392019/3	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT. LTD.			COMPANY PETITION IB (IBC)/2612(ND)2019		No index, no pagination	04/05/2021
2682	0710102133392019/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT. LTD.			COMPANY PETITION IB (IBC)/2612(ND)2019		No Index, no pagination	04/05/2021
2683	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSHPINE BUILDWELL PVT LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Rs 3 court fees missing on vakalatnama	04/08/2021
2684	0710102098132019/36	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD			COMPANY PETITION IB (IBC)/1896(ND)2019		Wrong e-filing	04/08/2021
2685	0710102001582020/2	VISHAL ENGINEERING COMPANY (PARTNERSHIP FIRM) Vs. LEXUS INDIA LIMITED			COMPANY PETITION IB (IBC)/181(PB)2020		True copy sign missing on every page, welfare and court fees missing on vakalatnama	04/09/2021
2686	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.			COMPANY PETITION IB (IBC)/288(ND)2020		True copy sign missing on every page	04/09/2021
2687	0710102008422021/1	VISTRA ITCL LIMITED Vs. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/113(ND)2021		Stamp paper missing in affidavit	04/09/2021
2688	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA			COMPANY APPEAL (COMPANIES ACT)/527(ND)2020		Proof of service missing	04/09/2021
2689	0710102008512020/4	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA			COMPANY APPEAL (COMPANIES ACT)/527(ND)2020		Proof of service missing	04/09/2021
2690	0710102014802021/1	ANIL TAYAL Vs. RUDRA BUILDWELL CONSTRUCTION PVT LTD			INTERLOCUTORY APPLICATION (I.B.C)/1005(ND)2021		True copy sign missing on every page, proof of service missing	04/09/2021
2691	0710102018872021/1	ADITYA MARINE PRIVATE LTD. Vs. NARESH HANSRAJ BULCHANDANI			TRANSFER PETITION (COMPANIES ACT)/9(PB)2021		Stamp paper missing	04/09/2021
2692	0710102024562018/12	CORPORATION BANK Vs. M/S ANSAL API INFRASTRUCTURE LTD			COMPANY PETITION IB (IBC)/1641(PB)2018		Proof of service missing	04/09/2021
2693	0710102024672020/2	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/687(PB)2020		True copy sign missing on every page	04/09/2021
2694	0710102033272018/2	M/S. BANARAS MARBLES AND GRANITES LIMITED Vs. REGISTRAR OF COMPANIES			COMPANY APPEAL (COMPANIES ACT)/50(ND)2019		Wrong e-filing	04/09/2021

2695	0710102063902020/3	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED			COMPANY APPEAL(COMPANIES ACT)/455(ND)2020		No Index	04/09/2021
2696	0710102077292020/2	DHIRAJ GOEL Vs. ANIL MATTA			INTERLOCUTORY APPLICATION (I.B.C)/3375(ND)2020		Wrong e-filing	04/09/2021
2697	0710102081822019/5	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED			COMPANY PETITION IB (IBC)/1150(ND)2019		Stamp paper missing	04/09/2021
2698	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.			COMPANY PETITION IB (IBC)/1198(ND)2019		True copy sign missing	04/09/2021
2699	0710102094892020/2	M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/384(ND)2020		Stamp paper missing	04/09/2021
2700	0710102095932020/6	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS			INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Stamp paper missing	04/09/2021
2701	0710102097682020/2	SANDEEP DUTTA Vs. AGRANTE REALTY LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/4416(PB)2020		Stamp paper missing	04/09/2021
2702	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page, welfare and court fees missing on vakalatnama, stamp paper missing on affidavits	04/09/2021
2703	710102069602020	BHARTI AIRTEL LIMITED VS M/S ORIENTAL STRUCTURES ENGINEERS LTD. VS M/S SEVEN HILLS PROJECT PVT. LTD.	Company Application(Companies Act)	Sec. 230-232 - Second Motion	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019	Tanmay	doc wrong	07/10/2020
2704	710102026962021	M/S ORIENTAL STRUCTURES ENGINEERS LTD. VS M/S SEVEN HILLS PROJECT PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/808(ND)2020	Ravi Krishan Chandna	main case not link	04/05/2021
2705	710102014102021	J.R. BUILDWAY CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth	Jurisdiction in Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,261 to 317,326 to 331,290,291,326,382,403,429 to 432,434 to 441,445 to 487/document not uploaded properly ( uploaded pdf per 200 page with proper index and annexure /Memo of party/Double pagination/incomplete documents/etc	17/02/2021
2706	710102029352021	AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		SANKET GUPTA	Synopsis missed,Pages cut 56,57,63,	04/12/2021
2707	710102029972021	GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD	Company Petition IB (IBC)	IBC Under Sec 9		PREM NARAYAN KHANDELWAL	Page 13,15,20 to 30,33,36,37,44,45,46,47,51, 52 to 66. Please verify BR.	14/04/2021
2708	0710102114622019/11	ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY PRIVATE LIMITED & ORS.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/128(ND)2019		Back date affidavit	
2709	0710102111092020/9	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		50 RUPEE STAMP FEE MISSING	
2710	0710102153612019/5	PLANNERS GROUP PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3168(ND)2019		Documrnt Not Upload	
2711	0710200426542018/1	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		CONTACT COURT OFFICER	

2712	0710102008252019/12	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/297(ND)2019		50 RUPEE STAMP MISSING	
2713	0710102009272021/1	NOBLE CO-OPERATIVE BANK LTD. Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2021		46-65 NOT CLEAR	
2714	0710102015182021/2	INTEC CAPITAL LIMITED Vs. PRABAL PRATAP SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/143(ND)2021		need to ia file	
2715	0710102025082021/1	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA (INDIA) LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/199(ND)2021		MAIN CASE NUMBER NOT MENTION	
2716	0710102131542019/5	ASHOK ROADLINES Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2599(PB)2019		STAMP OF 100 RUPEE MISSING	
2717	0710102131542019/6	ASHOK ROADLINES Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2599(PB)2019		STAMP OF 100 RUPEE MISSING	
2718	0710102005122020/1	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		NEED TO SIGN ALL PAGES	
2719	0710102062082020/3	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021		NEED TO SAPERATLY FILLING	
2720	0710102108502020/2	VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		NEED TO SAPRATLY FILLING	
2721	0710102108502020/6	VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		NEED TO SAPERATLY FILLING	
2722	0710102090312020/13	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/119(ND)2020		Page no. 1 - 9 true copy sign missing	
2723	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		stamp missing	
2724	710102026462021	UMANG CO-DEVELOPERS PVT. LTD. VS UMANG CO-DEVELOPERS PVT. LTD.	Company Application(Companies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES ACT)/18(PB)2019	amar	section wrong	04/02/2021
2725	710102026442021	UMANG NOIDA SEZ PVT. LTD. VS UMANG NOIDA SEZ PVT. LTD.	Company Application(Companies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES ACT)/19(PB)2019	amar	section wrong	04/02/2021
2726	710102029152021	NITIN JAIN VS PRIYANKA CHAHAL	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2095(ND)2019	Mrinali	66 not clear page and ib not mention in soft copy	04/12/2021
2727	710102028312021	SRA STEELS PVT LTD VS REGISTRAR OF COMPANY	Restoration Application (Companies Act)	Rule 11 of NCLT		shivam shukla	main case not link sign missing and income tax service missing	04/09/2021
2728	710102030372021	KKR INDIA FINANCIAL SERVICES PVT.LTD. VS KQUALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1440(ND)2018	Sanjay Bhatt	Sign is missing on Report	15/04/2021
2729	710102029092021	RAJ KUMAR GUPTA VS KQUALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	17,39,57,58,68,82 not clear page	04/12/2021
2730	710102029042021	MAGMA AUTOLINKS PVT. LTD. VS NA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION (COMPANIES ACT)/84(ND)2018	GOVIND RISHI	wrong filing	04/12/2021
2731	710102029392021	YES BANK LIMITED VS TULIP STAR HOTELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3256(ND)2019	RAJEEV	sign missing and stamp paper missing 14-409 not clear page 411-430 translate page	04/12/2021



2732	710102029872021	SARGODHA PLASTS INDIA PVT LTD VS M/S LEEL ELECTRICALS & ANR	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/57(ND)2020	Sonali Malhotra	case type wrong True copy and sign missed on every pages and stamp paper missed	14/04/2021
2733	710102029752021	ENKAY INDIA RUBBER CO PVT LTD VS NILESH SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	True copy and sign missed, prayer missed	14/04/2021
2734	710102030612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS JUSTCLICK TRAVELS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIVEK SARIN	Blur page-32 to 38,81 to 84,111 to 114	15/04/2021
2735	0710102116512020/2	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/529(ND)2020		ONLY PROOF OF SERVICE UPLOADED	04/10/2021
2736	0710102020542018/27	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1493(PB)2018		NEED TO IA FILE	04/12/2021
2737	0710102023292021/1	VINEET AGGARWAL Vs. ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1489(ND)2021		need to file separately	04/12/2021
2738	0710102033492020/2	NARINDER SINGH AZAD Vs. BANK OF BARODA		Section 94(1)	COMPANY PETITION IB (IBC)/793(ND)2020		DOCUMENT INCOMPLETE	04/12/2021
2739	0710102084152019/7	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions „Application under any other provisions „Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/81(ND)2019		87-93 NOT CLEAR	04/12/2021
2740	0710102086712020/1	BALBIR MOTORS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Rule 11 of NCLT	RESTORATION APPLICATION (COMPANIES ACT)/1(ND)2020		INDEX MISSING	04/12/2021
2741	0710102088942019/15	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		STAMP 100 MISSING	04/12/2021
2742	0710102090302020/1	NARMDHESHWAR SINGH & ORS. Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4252(PB)2020		STAMP MISSING	04/12/2021
2743	0710102092132020/3	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/998(ND)2020		702 721 NOT CLEAR	04/12/2021
2744	0710102002452020/4	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		NEED TO IA FILE	13/04/2021
2745	0710102002452020/5	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		NEED TO IA FILE	13/04/2021
2746	0710102009372020/4	RESBIRD TECHNOLOGIES PRIVATE LIMITED Vs. M/S TRAVEL PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/325(ND)2020		STAMP MISSING	13/04/2021
2747	0710102010582021/1	M V IMPEX PRIVATE LIMITED Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/72(PB)2021		INDEX MISSING	13/04/2021
2748	0710102090982020/4	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/432(ND)2020		MENTION THE NUMBER OF TRANSLATED PAGES	16/04/2021
2749	710102062742020	INDIAN OIL CORPORATION LIMITED VS INDIAN OIL CORPORATION LIMITED	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	CASE TYPE WRONG,ONLY PROOF OF SERVICE	05/10/2021
2750	710102062872020	PUNJILLOYD LTD VS INDIAN OIL CORPORATION LIMITED	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	&quot;CASE TYPE WRONG,ONLY PROOF OF SERVICE&quot;	05/10/2021
2751	710102022122021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	sign missed of deponent	18/05/2021

2752	710102026602021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Company Appeal (IBC)	Sec 42		Prajapati Savan	Memo of party/Brief of synopsis/List dates of events/Company Appeal Sec-42 mention in index/Notary Back date/merge into one pdf	17/05/2021
2753	710102026642021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/418(ND)2018	Prajapati Savan	affidavit back date	19/04/2021
2754	710102029762021	RISHABH CHAND LODHA VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2976(ND)2019	RISHABH CHAND LODHA	page 4 translate a	20/04/2021
2755	710102030212021	ROHIT SEHGAL VS PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	55-59,74 blur page	22/04/2021
2756	710102030192021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	sign missing in application and pb not mention in main case soft copy	20/04/2021
2757	710102030942021	TALWAR AGENCIES PVT LTD VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)2018	Maya Gupta	Page No 22 Missing	22/04/2021
2758	710102030302021	GULSHAN KUMAR GUPTA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)2018	GULSHAN KUMAR GUPTA	wrong efilng	20/04/2021
2759	710102030622021	HARISH CHANDER MANCHANDA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/16(PB)2017	RAKESH KUMAR	section wrong	22/04/2021
2760	710102030742021	BETA INFRTECH P LTD VS BETA INFRTECH P LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA	section wrong	20/04/2021
2761	710102030752021	ROHIT SEHGAL VS BETA INFRTECH P LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		ROHIT SEHGAL	main case not link	22/04/2021
2762	710102031042021	SUNCITY PROJECTS PRIVATE LIMITED VS MOHAMMAD ABBAS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3328(ND)2019	Siddharth	SIGN MISSED ON APPLICATION AND PAGE NO 10 IS NOT CLEAR	22/04/2021
2763	710102029272021	QUICKCALLS PVT. LTD. VS MOHAMMAD ABBAS	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/75(ND)2020	Vikrant	Wrong section	18/05/2021
2764	710102029922021	NOBLE CO-OPERATIVE BANK LIMITED VS JARVIS INFRATECH PVT.LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2354(ND)2019	GOVIND	please separately file report and application	20/04/2021
2765	710102031562021	INTERPARTS MARKETING PRIVATE LIMITED VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		RAJIV MALIK	Application is not linked with main case, sign on every page of report is missing	22/04/2021
2766	710102031542021	ALOK JAIN VS PAWAN KUMAR SINGAL	Company Application(Companies Act)	Application under any other provisions		Utkarsh Joshi	Application is not linked with main case, sign on every page of application is missing	22/04/2021

2767	710102031282021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	PAGE 1 TO 8 SIGN MISSED	22/04/2021
2768	710102031062021	ABHISHEK ANAND VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/260(ND)2017	Abhishek	PAGE 11-19 IN HINDI	22/04/2021
2769	710102031612021	REGENCY ISPAT PVT. LTD. VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)2019	UDIT KISHAN &	Overwriting on index, sign is missing on application and annexures	22/04/2021
2770	710102031442021	PARVEEN BANSAL VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/818(ND)2018	Surabhi Sinha	HYDRABAD BENCH MATTER THIS CASE NOT FILE IN ND BENCH main case not link	05/04/2021
2771	710102032382021	VIJENDER SHARMA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Pg-23 to 30,71,79 not clear/Wrong section chosen	28/04/2021
2772	710102032972021	SHALU KHANNA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/114(ND)2018	Shalu	Wrong File	05/05/2021
2773	710102032532021	DEVENDRA SINGH VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA	8 TO 22 SIGN MISSED	20/05/2021
2774	710102033372021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	RAGHAV CHADHA	pg. no. 16 translate	05/03/2021
2775	710102033892021	SAURABH GUPTA VS APOLLO TRICOAT TUBES LIMITED	Company Appeal (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/451(PB)2018	SAURABH GUPTA	Wrong section/No Index	05/06/2021
2776	710102033932021	CLASSIC TIMBER VS M/S RUNECHA TEXTILES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)2017	ADITYA	proof of service missing	05/06/2021
2777	710102034312021	SUMI SHARMA VS JAYPEE INFRA TECH LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)2017	Kushank Sindhu	23-26,47-50 not clear page	05/10/2021
2778	710102034962021	BEACON TRUSTEESHIP LIMITED VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	section and case type wrong	21/05/2021
2779	710102034972021	AMIT GOENKA VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	Case type is wrong, application is not linked with main case, wrong section	21/05/2021
2780	710102035022021	SANDEEP KUMAR BHATT VS 1. ROYAL INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1251(ND)2018	Sandeep	wrong file file as additional main petition	19/05/2021
2781	710102099172020	SUMAN SEHGAL VS SUMAN SEHGAL	Contempt Petition(Companies Act)	Application under any other provisions		Sudeep Dey	Brief synopsis, list of dates &&& events missed, wrong section select, stamp &&& affidavit dates mismatched, vakaltname missed	06/05/2020
2782	710102106992020	HITCHKI CREATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANY	Company Appeal(Companies Act)	Sec 252 (3)		Shivani Jain	Page no 60,100,101,116,137, not clear, page 66 cut Wrong case type select, no sign in every pages of petitions, true copy sign missed in annexures, NCLT form 12 missed	17/11/2020
2783	710102008342021	BLUEBEN BUILDERS & DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec 252 (3)		TARUN SAINI & ASSOCIATES		18/03/2021
2784	710102010002021	CELESTIAL FINHOLD PRIVATE LIMITED VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MOHD AKBAR	wrong serial no after p. no. 300	04/03/2021

2785	710102017512021	ARJIT AGRO PVT LTD VS KAKA SONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	ASHISH	Fess missed of condonation delay application, Kindly select 2nd motion and rule 11	04/08/2021
2786	710102019762021	UTTAM SINGHAL VS ANUSHREE HOME DEVELOPERS PVT LTD	Intervention Petition (IBC)	Sec 60(5)	ALOK	Wrong section choose/Please mention in index-intervene case type wrong	15/04/2021
2787	710102022162021	RAJ KUMAR CAPRIHAN VS DELHI GYMKHANA CLUB	Company Petition (Companies Act)	Rule 11 of NCLT	Sanyam	Wrong case type select document repeated multiple time.. (delete old document and upload fresh document)	15/04/2021
2788	710102025862021	AAR ESS AGRO COMMODITIES PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59	Anand Mohan Mishra	need to file in volume wise (200 page per volume), etc	16/04/2021
2789	710102026382021	PAGAN PAINTS AND CHEMICALS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Adv	Wrong section/Index miss/Blank paper	17/04/2021
2790	710102029612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS NARENDER KUMAR BAVEJA	Company Petition IB (IBC)	Sec 60(2)	D KISHORE	Case type wrong/List of dates & amp; amp; events/Brief of synopsis wrong sectional	16/04/2021
2791	710102030802021	ANIL KAUSHAL VS NARENDER KUMAR BAVEJA	Intervention Petition (IBC)	Rule 11 of NCLT, 2016	SAIKRISHNA ASSOCIATES	Jurisdiction is Haryana according to Master data	19/04/2021
2792	710102031472021	M/S KHATUSHYAM ENGINEERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)	PRATEEK	Wrong case type select,Index missed,no sign in every pages of petition,1 to 86 pages missed,no volumewise index.original nclt certified order copy missed. Account certificate missed,link 2nd motion with first motion	22/04/2021
2793	710102031492021	RITESH SPINNING MILLS LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	NIRAJ PREET	wrong case type select, link with main case no.	17/04/2021
2794	710102032082021	VISHAL SHARMA VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS	Contempt Petition(Companies Act)	Rule 11 of NCLT	Shubhankar	CASE TYPE WRONG AND MAIN CASE NOT LINK	23/04/2021
2795	710102032232021	TAURUS THERMOPLASTICS PRIVATE LIMITED VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS	CP(AA) Merger and Amalgamation(Companies Act)	Rule 11 of NCLT	TILAK RAJ		

2796	710102033042021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		Ichchha Kalash	cut line page-112 to 114,119,123,125,127,134,135,136,137,140/Vakalatnama/Supporting Affidavit notary with E stamp paper/Mention Transfer Petitions Everywhere/Hand written not allowed in index	27/04/2021
2797	710102032652021	UMESH KUMAR AGGARWAL & ORS VS KASHI VISHWANATHAN SIVARAMAN	Contempt Petition (IBC)	Sec 60(5)		KESHAV SAINI	CASE TYPE WRONGWrong section choose/Memo of party/Brief of synopsis/List of dates &&& events/Vakalatnama/Page not clear-30,42,54 to 73	25/04/2021
2798	710102024332021	BONY POLYMERS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sanyam Goel	Blur page-46 to 104	05/11/2021
2799	710102025992021	CANBANK FACTORS LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		KAPIL GOEL	Volume Wise Index Missing	13/05/2021
2800	710102108282020	K SUBHRA NARAYAN MOHAPATRA VS BRIGHTSUN TECHNOCRAFT PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1198(ND)2019	KSubhra	pg-89 missed according index	17/11/2020
2801	710102030722021	BALWANT SINGH VS ABHISHEK GARG	Company Application(Companies Act)	Rule 65, NCLT 2016		Zeba Khair	IA not linked with main case no./wrong case type/wrong section/proof of service missed/Sign missing after index/Pg-92 not clear/Vol-3 missing	15/04/2021
2802	710102029142021	STRAIGHT EDGE CONTRACTS LIMITED VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2712(ND)2019	Sanjay Bhatt	main case not link section wrong	04/12/2021

2803	710102032172021	PARK NETWORK PVT. LTD. VS SHALEEN JAIN	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/1717(ND)2019	TUSHAR	payment due sec-47 according index section wrong according to application and technically	22/04/2021
2804	710102036012021	VARDHMAN LANDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/496(ND)2020	Depaish	wrong file need to additional document	20/05/2021
2805	710102036182021	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	Sourav Roy	WRONG E FILING , PLEASE FILE ASA DOCUMENT NOT AN IA	21/05/2021
2806	710102036672021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Shweta Dubey	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	25/05/2021
2807	710102036322021	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5),Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Vaibhav Gaggar	PAGE 96-104 NOT CLEAR AND TRUE COPY MISSED	21/05/2021
2808	710102036412021	NARESH KUMAR MUNJAL VS LAKSH FOODS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1181(ND)2018	NARESH	Technically Section 54 Not Select	22/05/2021
2809	710102036562021	LIC HOUSING FINANCE LIMITED VS DURHA VITRAK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Anurag Bhatt	main case not link	24/05/2021
2810	710102036492021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF M/S THREE C HOMES PRIVATE LIMITED VS ACE INFRA CITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/432(ND)2019	RISHABH JAIN	Page no. 28 missing	22/05/2021
2811	710102037102021	ANSHU SARAN VS ACE INFRA CITY DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	Rakesh Taneja	Case type and section are wrong	27/05/2021
2812	710102036882021	GOLDEN BRICKS WEEKEND HOMES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		MOHIT SINGH KHARAYAT	Case type is wrong, application is not linked with main case	26/05/2021
2813	710102037202021	M/S NOBLE COOPERATIVE BANK LTD. VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/525(ND)2017	TANIA SHARMA	Wrong section chosen	28/05/2021
2814	710102036602021	DELHI DIAMONDS PRIVATE LIMITED VS DELHI DIAMONDS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC		DEEPA GUPTA	wrong main case number link	24/05/2021
2815	710102036862021	NILESH SHARMA VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2130(ND)2019	Aditi Sharma	true copy missing in annexure page	25/05/2021
2816	710102036972021	KUNDAN MAL ROOP CHAND JEWELLERS PVT. LTD. VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2612(ND)2019	DEEPA GUPTA	MAIN CASE NUMBER WRONG	26/05/2021
2817	710102036782021	SHUBH ADVISOR PRIVATE LIMITED VS GAV DEVELOPERS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/224(ND)2017	RAHUL MALHOTRA	SERVICE TO ALL RESPONDENT	25/05/2021
2818	710102036942021	VIPRENDRA AGGARWAL & OTHERS VS SHREEJEE METPLAST PVT. LTD.	Company Application(Companies Act)	Application under any other provisions		Sudeepta Kumar	MAIN CASE NOT LINK , SECTION NOT MENTION IN INDEX AND PAGE 7 ,9 IN HINDI	26/05/2021
2819	710102037542021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1373(ND)2018	Inder Paul Singh Oberoi	main case year wrong please check linked and soft copy 18/19	30/05/2021
2820	710102037152021	RG JAN KALYAN SAMITI VS RAJESH PROJECTS (INDIA) PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/710(PB)2019	Gautam	page no.11 to 13 translation missing	28/05/2021

2821	710102038132021	CHANDRA PRAKASH VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	Pagination is missing on index and as well as on application	06/02/2021
2822	710102038272021	IDBI BANK LIMITED VS JAYPEE INFRA TECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/77(PB)2017	Sanjay Bhatt	true copy sign and stamp missed,volume wise index missed,volume break after 200 pages and upload the volume 2 in Petition column not in proof of service column	06/02/2021
2823	710102038502021	M/S THE HAMLIN TRUST VS RATTANINDIA FINANCE PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/92(ND)2021	vijay kumar singh	case type wrong and nd not mention in main case	06/04/2021
2824	710102038842021	ORRIS INFRASTRUCTURE PVT. LTD VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2721(ND)2019	Jyoti Taneja	106-117,120-126,409-416 not clear page and section wrong and nd not mention in main case soft copy	06/06/2021
2825	710102038852021	REENA RATHORE VS MAHESH EDIBLE OIL INDUSTRIES LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(PB)2020	Jyoti Taneja	section wrong and due payment other section	06/06/2021
2826	710102038762021	NEERAJ BHATIA VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1295(ND)2019	Ashutosh	affidavit missed,prayer missed	06/06/2021
2827	710102039132021	SHRUTY SAINI VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	CHAHAT AGGARWAL	main case type wrong in pdf	06/08/2021
2828	710102038982021	CHANDRA PRAKASH VS RATTANINDIA FINANCE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	SECTION NOT MENTION IN INDEX	06/07/2021
2829	710102024762021	SHAKTI BHUSHAN VS TATA IRON AND STEEL CO. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	case type wrong,wrong documents uploaded	27/03/2021
2830	710102026662021	TARUN RASTOGI VS CHARMS INDIA PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		RAHUL MALHOTRA	Date of incorporation mismatch/Page miss-6,7/Please delete old file/Hand Written not allowed in index/Blur page-24 to 27	04/03/2021

2831	710102032902021	RAKESH TANEJA VS BHUSHAN AVIATION LIMITED	Intervention Petition (IBC)	Application under any other provisions- IBC, Application under any other provisions- IBC		Rakesh Taneja	Wrong Section Select Technically Plz Select 60(5) in Soft Copy and Technically	27/04/2021
2832	710102038822021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VISHAL GOSWAMI	Intervention Petition (IBC)	Application under any other provisions- IBC		EKANSH AGARWAL	CASE TYPE WRONG AND SIGN MISSED ON ANNEXURE	06/06/2021
2833	710102082752020	SHRI DRONA HOTELS PVT. LTD. VS REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/169(ND)2020	SANKET GUPTA	wrong Section please file in Rule -11 and Pay Fees for Rule -11.	27/08/2020
2834	710102013662021	BALRAJ SINGH MEJIE VS RAHEJA DEVELOPERS LIMITED DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		Rule 11 of NCLT, 2016		Vaibahv Luthra	Main case not link section wrong, page 32 not clear	16/02/2021
2835	710102026392021	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED VS MAK MEDICALS PRIVATE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2019	Atul Sharma	Payment Not Received	02/04/2021
2836	710102028542021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS HOTEL AND RESTAURANT FEDERATION ASSOCIATION OF EASTERN INDIA		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3154(ND)2019	RAKSHITA GOYAL	Section Not Mentioned in Index	09/04/2021
2837	710102031572021	ICICI BANK LIMITED VS M/S. ESSAR POWER JHARKHAND LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	Sameer Parekh	Payment Not Received	19/04/2021
2838	710102033762021	SANDEEP KUMAR BHATT VS AKSHAY SHARMA SUSPENDED DIRECTOR		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/25(PB)2018	Huzefa F. Sitabkhan	Payment Not Received	04/05/2021
2839	710102035472021	INDICO MOTORS PRIVATE LIMITED VS NET 4 INDIA LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1900(ND)2021	Sandeep	wrong file(you should file as additional document) 4/5	17/05/2021
2840	710102039872021	VISION INFOTEL INDIA PVT LTD VS SITI VISION DIGITAL MEDIA PVT LTD		Sec 60(5)	COMPANY PETITION IB (IBC)/409(PB)2017	animesh Rastogi	PAGE NO 6,7, NOT CEAR	10/06/2021
2841	710102039902021	VISION INFOTEL INDIA PVT LTD VS SITI VISION DIGITAL MEDIA PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1031(ND)2020	HARSHAL KUMAR	spelling miss match in technically and pdf Technically Written (VISION INFRACON INDIA PVT LT Vs. SITI VISION DIGITAL MEDIA PVT LTD) But In Soft Copy Spelling Mistake Plz Check and Proceed.	10/06/2021
2842	710102039632021	INCOME TAX OFFICER VS M/S RSA ESTATE PVT. LTD.		Rule 11 of NCLT	COMPANY APPEAL (COMPANIES ACT)/91(ND)2021	Zoheb	Main Case Not Link &&& Technically Wrong Section Select	09/06/2021
2843	710102017012021	SANDHU ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal (Companies Act)	Sec 252 (1)		Prateek Gangwani	Payment Not Received	10/06/2021
2844	710102038162021	LANDBASE ESTATE MANAGEMENT SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal (Companies Act)	Sec 252 (3)		Shilpi Rastogi	income tax service wrong kindly serve dcit cell delhi high court	09/06/2021
2845	710102035282021	BALDEO METALS PRIVATE LIMITED VS BALDEO METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Prabhat	Main Case Also Not Link Reminder 5/5	16/05/2021
2846	710102039542021	THE STATE BANK OF INDIA VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1096(PB)2018	RAGHAVENDRA MOHAN BAJAJ	application not upload	8/6/2021
2847	710102039492021	VIJAYA PUROHIT VS TRADING ENGINEERS (INTERNATIONAL) LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1416(ND)2019	Astha	section wrong	27/05/2021
2848	710102019472020	NAVRAN ADVANCED NANO PRODUCTS DEVELOPMENT INTERNATIONAL PRIVATE LTD. VS	Company Petition IB (IBC)	Application under any other provisions- IBC		9888003303	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	12/2/2020
2849	710102011052019	GOEL TRADE LINKS VS MSWIPE TECHNOLOGIES PVT.LTD.	Company Petition IB (IBC)	IBC Under Sec 9			Payment Not Received	13/02/2019



2850	710102035792021	SURINDER KUMAR VASHISHTH VS HARPAL SINGH SAINI	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/84(ND)2021	9311010090	case type wrong need to notarized case type wrong need to notarized	19/05/2021
2851	710102041412021	MANISH GUPTA RESOLUTION PROFESSIONAL VS RITA DIXIT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/256(ND)2019	9015332650	stamp paper notary missing	16/06/2021
2852	710102041342021	M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/512(ND)2020	9731821307	page 1 cut and true copy missing	16/06/2021
2853	710102040562021	ZEECO INC VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9867444044	main case not linked	12/6/2021
2854	710102041622021	SAJEVE BHUSHAN DEORA VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)2018	9811903450	158-160,313-315,318-319 not clear page	17/06/2021
2855	710102023332021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		8076508282	kindly make one pdf after that upload the petition , Upload only final petition and delete all	23/03/2021
2856	710102038362021	RITESH SPINNING MILLS LIMITED VS WORLDS WINDOW WARDHA INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		9654277409	Wrong Documents upload	3/6/2021
2857	710102039362021	M/S AAR CEE AUTO COMPONENTS PVT. LTD. VS M/S UNICAST AUTOTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		9560480489	Advocate welfare &&& court fees miss/Page not clear- 25 to 61/Supporting affidavit notary with e stamp paper	8/6/2021
2858	710102041712021	PAWFECT PET FOODS PRIVATE LIMITED VS PAWFECT PET FOODS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		9910445771	Section 242 fees not paid,list of dates and event missed	18/06/2021
2859	710102036452021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED IN CONSORTIUM WITH SAYA BUILDCON CONSORTIUM PRIVATE LIMITED & ROSEBERRY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	true copy sign missed true copy sign missed , need to every pages and please short title name , reminder 5/5 affidavit back date	22/05/2021
2860	710102040682021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS THE ASSESSING OFFICER CIRCLE 9(2)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	STAMP PAPER MISSED NOTARY MISSED	12/6/2021
2861	710102041442021	SAJEVE BHUSHAN DEORA VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	Pg-58,60,77,78,79,90,91,95 to102 207-211 ,272,274,277,280,283,284, not clear page need to typed copy and mention every page Pg-108,109 cut	16/06/2021
2862	710102041702021	CS VEKAS KUMAR GARG VS SUNCITY PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	Page No 74&& 75 Missing	18/06/2021

2863	710102029782021	ASHUTOSH GARG VS GUARDIAN LIFECARE PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Dhruv	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@ncit.gov.in	14/04/2021
2864	710102038212021	MINDA I CONNECT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Sanjay	small font page no. 358,359, page 576, 633 to 635 missed,	2/6/2021
2865	710102040272021	ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS PRAMPARA BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		nabi hasan	Advocate welfare &&& court fees miss/9 (3)b certificate miss	12/6/2021
2866	0710102014702018/42	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Page Nos 54 to 63 Not Clear,Pages size not clear	15/06/2021
2867	0710102000732020/8	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020		Affidavit is missing, Sign is missing in each page	17/06/2021
2868	0710102014182021/1	GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/65(ND)2021		E-stamp missing, Service to ROC missing	17/06/2021
2869	0710102030222021/2	VIKRAM DUTTA Vs. LOOKS SALON PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/77(PB)2021		NEED TO IA FILE	21/06/2021
2870	0710102023172021/1	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2021		Notarisation missing in E-stamp	22/06/2021
2871	710102038722021	LAWMAX MERCHANT SERVICES PRIVATE LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2021	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2021	Kamal	E-stamp is missing	5/6/2021
2872	710102041162021	UTSAV SECURITIES PRIVATE LIMITED VS SNS DIAGNOSTICS LIMITED		Application under any other provisions- IBC		Kamal	application is not linked with main case and wrong section	15/06/2021
2873	710102041992021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	COMPANY PETITION IB (IBC)/731(PB)2018	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/731(PB)2018	Tishampati Sen	sign missing and affidavit back date and notary missing	20/06/2021
2874	710102027142021	THREE C PROJECTS PVT. LTD. VS THREE C HOSPITALITY VENTURES PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Board of Resolution and Vakalatnama missed court fees and welfare missed	6/4/2021
2875	710102027152021	THREE C PROJECTS PVT. LTD. VS M/S VISTAR CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Advocate welfare &&& court fees missed /Board Resolution missed	6/4/2021
2876	710102027132021	THREE C PROJECTS PVT. LTD. VS M/S THREE C INFRA PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	same File in diary no 0710102027142021 please contact to registry	6/4/2021
2877	710102042032021	VIKRAM KUMAR VS SEVEN SEAS HOSPITALITY PRIVATE LIMITED		IBC Section 59		Rohan Jaitley	brief of synopsis and list of dates and events missed.	21/06/2021
2878	710102042152021	MAHABIR SINGH (SHAREHOLDER OF NEXT GENERATION ADVISORY SERVICES PRIVATE LIMITED) VS REGISTRAR OF COMPANIES		Sec 252 (3) - By Government Body		Mukund Rawat	wrong case type(its not a govt. body)	21/06/2021
2879	0710102131472019/5	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Sign missing in each pages	13/06/2021
2880	0710102027712021/1	NIKHIL HASIJA & ANR. Vs. MR. VINEET AGGARWAL RESOLUTION PROFESSIONAL AND ANR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1736(ND)2021		upload retry	18/06/2021
2881	0710102013912019/14	LIC HOUSING FINANCE LIMITED Vs. DURHA VITRAK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2019		Blank document	22/06/2021
2882	0710102000822021/3	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLING LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021		50 rupee stamp missing	23/06/2021
2883	0710102007332019/26	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		COURT FEE AND WELFARE MISSING	23/06/2021
2884	0710102024292021/6	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		NEED TO IA FILE	23/06/2021

2885	710102030512020	DEVVRAT RANA VS FRANCHISE INDIA BRANDS LIMITED	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/3029(ND)2019	RHEA LUTHRA	please delete extra document prar ,missed stamp paper, affivavit missed need to notarized pagination missed	8/3/2020
2886	710102031282020	SINGH PROPERTIES AND CONSTRUCTIONS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	stamp paper need to Rs100 for uttar pradesh court fee and welfare missed in vakalatnama pagination wrong in pdf please check all pages	11/3/2020
2887	710102033702020	HARMILAP MEDIA PRIVATE LIMITED VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/381(ND)2020	RAJUL	document Not Upload	17/03/2020
2888	710102032092020	NORTHERN ARC CAPITAL LTD. VS FIVE CORE ELECTRONICE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1671(ND)2019	Veena Sharma	case type wrong in index section wrong pg-56,57 not clear prar missed	13/03/2020
2889	710102042682021	DEVENDRA SINGH VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1672(ND)2019	DEVENDRA	STAMP PAPER &&& NOTARY MISSED	23/06/2021
2890	710102042612021	ASCORP GLOBAL LIMITED VS IREO VICTORY VALLEY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Nithin	STAMP PAPER &&& NOTARY MISSED	23/06/2021
2891	710102009002021	CHAKIAT AGENCIES VS CLS LOGISTICS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ashutosh	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	1/2/2021
2892	710102041292021	MITHLESH VARSHNEY VS UNITECH LTD	Company Petition (Companies Act)	Sec. 73(4)		MITHLESH VARSHNEY	Wrong Document upload	16/06/2021
2893	0710102128172019/3	NATIONAL POLYPLAST (INDIA) PRIVATE LIMITED Vs. VHV BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2401(ND)2019		E-stamp missing, Defective Proof of service	24/06/2021
2894	0710102406072018/13	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2018		E-stamp missing	15/02/2021
2895	0710120005622018/19	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. KCS SOLAR POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		NEED TO IA FILE	24/06/2021
2896	0710102003072021/2	NC HOSPITALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/55(ND)2021		CONTACT TO COURT OFFICER	24/06/2021
2897	0710102019662021/2	NC HOSPITALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/80(ND)2021		APPEAL NO NOT MENTION	24/06/2021

2898	0710102008842021/1	SARIKA SOMVANSHI Vs. R S STONE	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/627(PB)2021	Page no. 78 - 81, 96-98 pages not clear, page no. 102 english translation copy missing, page no. 195 - 218 pages not clear,
2899	0710102157872019/5	PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	Wrong e-filing
2900	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020	True copy sign missing on every page, page no. 32 and 38 are blank
2901	0710102005412021/5	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)2021	Wrong e-filing
2902	0710102005412021/6	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)2021	Wrong e-filing
2903	0710102152112019/7	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019	Wrong e-filing
2904	0710102156952019/6	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019	Documents not found
2905	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	Wrong e-filing
2906	0710102030272020/4	TARUN KUMAR Vs. FIITJEE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/735(ND)2020	True copy sign missing on every page
2907	0710102033952020/2	NOIDA POWER COMPANY LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2021	Index missing, true copy sign missing on every page
2908	0710120005482018/35	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018	True copy sign missing on every page
2909	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	Wrong e-filing
2910	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	Wrong e-filing
2911	0710102012082021/1	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2021	True copy sign missing on every page
2912	0710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD	Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021	True copy sign missing on every page
2913	0710102023802018/21	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1600(ND)2018	Wrong e-filing, need to file in IA
2914	0710102032302018/6	SARIKA SOMVANSHI Vs. R. S. STONES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(PB)2018	Page no. 30 - 44, 60 - 63 true copy sign missing
2915	0710102023882021/1	MEKASTER FINLEASE LIMITED Vs. ARIHANT INFRRRA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/226(ND)2021	Wrong e-filing, need to file in IA, No Index, No Pagination
2916	0710102116452020/1	GALLANTT METAL LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2021	Wrong e-filing
2917	0710102086692020/2	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD.	----Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)2020	Wrong e-filing
2918	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	Wrong e-filing
2919	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	Wrong e-filing
2920	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	Wrong e-filing
2921	0710102116282020/1	KSUBHRA NARAYAN MOHAPATRA Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	Rule 34	INTERLOCUTORY APPLICATION (I.B.C)/5524(ND)2020	Wrong e-filing
2922	0710102405202018/12	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/45(PB)2018	True copy sign missing on every page

2923	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		Wrong e-filing
2924	0710102026982021/3	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021		Wrong e-filing
2925	0710200410952018/24	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Proof of service missing
2926	0710102000252021/1	PRO SPORTIFY PVT. LTD. Vs. VIVID IT SOLUTIONS PVT. LTD. M/S CSI INDIA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/19(ND)2021		Wrong e-filing
2927	0710102012752020/2	(FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/411(ND)2020		align documents according to the index
2928	0710102026222021/1	AKHIL AHUJA Vs. BSES RAJDHANI POWER LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1658(ND)2021		NO index , no pagination
2929	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 3 - 62 true copy sign missing
2930	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 3 - 62 true copy sign missing
2931	0710102008572021/1	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021		Index missing
2932	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHERE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Wrong e-filing
2933	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSHERE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Wrong e-filing
2934	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing
2935	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing
2936	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing
2937	0710102110632019/5	YOKOGAVA INDIA PVT LTD. Vs. ABRI INFRASTRUCTURE		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/309(ND)2019		True copy sign missing on every page
2938	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		True copy sign missing on every page
2939	0710102002452020/6	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong e-filing
2940	0710102024822021/1	PIYUSH MOONA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1564(ND)2021		Wrong e-filing
2941	0710102075392019/15	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		volume wise index missing, page no. 1 - 20 true copy sign missing
2942	0710102002452020/7	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong e-filing
2943	0710102002452020/8	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong e-filing
2944	0710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021		True copy sign missing on every page
2945	0710102012872021/1	VIVEK GARG Vs. EVERSHERE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021		Page no. 42 - 50 true copy sign missing
2946	0710102012882021/1	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHERE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Page no. 43 - 51 true copy sign missing
2947	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSHERE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Page no. 42 - 50 true copy sign missing
2948	0710102149722019/8	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (IBC)/85(ND)2019		Wrong e-filing
2949	0710200431842018/7	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in
2950	0710102034582021/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2021		Master index missing, Page no. 1 - 36 true copy sign missing,
2951	0710200432722018/26	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		No Index
2952	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Written synopsis and status report should be file separately
2953	0710102000652021/2	GDR HOMESTLES PRIVATE LIMITED & ORS Vs. MRS. PRETTY KUMAR		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2021		True copy sign missing on every page

2954	0710102032192018/15	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018	Page no. 1 - 24, 106 - 117 true copy sign missing
2955	0710102011362021/5	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/26(ND)2021	Wrong e-filing
2956	0710102012642019/13	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019	Index missing, volume does not contain more than 200 pages
2957	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/109(PB)2021	Wrong e-filing
2958	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/109(PB)2021	Wrong e-filing
2959	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/109(PB)2021	Wrong e-filing
2960	0710102018032020/1	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020	Wrong e-filing
2961	0710102026982021/4	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021	Wrong e-filing
2962	0710102032192018/4	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018	True copy sign missing on every page
2963	0710102061262019/14	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019	Wrong e-filing
2964	0710102027792021/1	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1805(J)2021	Index missing
2965	0710102115602020/3	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020	No index, no pagination
2966	0710120005622018/18	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018	Wrong e-filing
2967	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/26(ND)2021	Wrong e-filing
2968	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/26(ND)2021	Wrong e-filing
2969	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/26(ND)2021	Wrong e-filing
2970	0710102011452021/1	PIONEER FIRE PROTECTION PRIVATE LIMITED Vs. ICICI BANK LIMITED	Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/65(ND)2021	Wrong e-filing, need to file in IA
2971	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/152(ND)2020	In index it is mention as report but it is reply, please do correction in index accordingly
2972	0710102017052021/1	PJS ENERGY PRIVATE LIMITED Vs. RAJIV MALIK	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/46(ND)2021	File both affidavit separately
2973	0710102118042020/1	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/48(ND)2021	Page no. 17 - 37 page font very light
2974	0710102118042020/2	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/48(ND)2021	Page no. 17 - 37 page font light
2975	0710200432722018/27	WORKSPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018	Written synopsis and status report should be file separately
2976	0710102016322021/1	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/14(ND)2021	Page no. 88 page cut,
2977	0710102017062021/5	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/30(ND)2021	Need to file all reports separately
2978	0710102017062021/6	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/30(ND)2021	Need to file all reports separately
2979	0710102083582020/5	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020	Wrong e-filing
2980	0710102013462021/3	NARESH KUMAR BANSAL Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1047(ND)2021	Volume wise index missing,
2981	0710120005072018/17	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018	Wrong e-filing
2982	0710102031952020/3	REKHA SHARMA Vs. RAJ KISHORE	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)2020	Page no. 18 - 31, 35, 41 - 49, 56 - 76, 85 not clear,
2983	0710102032192018/5	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018	True copy sign missing on every page
2984	0710102115552019/11	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019	No Index, No pagination

2985	0710102025332021/2	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRATECH PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1606(ND)2021	Need to file both documents separately
2986	0710102005942019/6	BHUPINDRA AGRO PRIVATE LIMITED Vs. SHRI VARDHMAN RICE MILLS PRIVATE LIMITED GAURAV KATIYAR Vs. UNIVERSAL BUILDWEL PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/241(ND)2019	Page no. 1-11, 78 - 97 true copy sign missing
2987	0710102022802021/1	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/1526(ND)2021	True copy sign missing
2988	0710102002732020/7	REENA RATHORE Vs. MAHESH EDIBLE OIL INDUSTRIES LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020	Documents not available
2989	0710102083612020/8	M/S. LATIKA HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/102(PB)2020	True copy sign missing on every page, both documents should be file separately
2990	0710102097212020/2	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/521(ND)2020	NO Index, No pagination
2991	0710102097742020/1	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/189(ND)2020	No Pagination
2992	0710102101482020/2	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS	Sec. 441	COMPANY PETITION (COMPANIES ACT)/155(ND)2020	Index missing
2993	0710102106542020/2	ORBIT MANUFACTURING PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020	Index missing, documents should be upload in single pdf
2994	0710102108202020/2	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH INFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/500(ND)2020	Index missing
2995	0710102115422020/1	GALLANTT METAL LIMITED Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020	Need stamp paper of Rs 100 for UP affidavit
2996	0710102116452020/2	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/11(PB)2021	Master index missing, volume wise index missing
2997	0710102139162019/17	RAJUL MOHAN Vs. BRAHMA CITY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Index missing
2998	0710102148942019/3	PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3209(ND)2019	Stamp paper missing
2999	0710102157872019/4	NEETU CHANDAK Vs. FUTECH SHELTERS PVT. LTD.	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/189(ND)2020	NO index, no pagination
3000	0710102165262019/2	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3404(ND)2019	Notary missing on affidavit
3001	0710102415722018/38	P K SALES COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	Documents not available
3002	0710200412522017/23	P K SALES COMPANY PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017	Court fees missing
3003	0710200412522017/24	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017	Court fees missing
3004	0710200412592017/54	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017	Proof of service missing
3005	0710200422432018/55	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018	No Index, no pagination
3006	0710200422432018/56	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018	No index, no pagination
3007	0710200411352018/37		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	NO pagination

3008	0710102027702021/1	RAM KUMAR TYAGI Vs. RMS BUILDERS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/238(PB)2021	Page no. 48 - 50, 54 - 59 english translation missing, page no. 51-52, 70 page cut, page no. 77 - 80 page dim,
3009	0710120007812018/10	M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1075(ND)2018	No Index, No pagination
3010	0710102024792021/1	ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)2021	True copy sign missing on every page, page no. 26 - 27 page cut,
3011	0710102028682021/1	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/202(ND)2021	Wrong e-filing
3012	0710102412382017/21	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Page no. 54, 56, 343 - 346, 356 - 359, 368-373, 424, 435, 440, 446, 448, 465,467, 490, 492, 494, 498, 500, 536, 538, 544, 546, 548, 550, 552, 554, 558, 560, 562, 760, 934, 947, 948, 954, 1140-1144, Page not Clear, Page no. 342, 355, 390, 394, 401 translation copy missing, Page no. 579, 581, 583, 585, 587, 589, 895, 603, 605, 607, 611, 613, 615, 617, 619, 623, 625, 627, 629, 631, 633, 635, 637, 639, page cut,
3013	0710102093852019/3	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	1-23, 93-94, True Copy Sign missing missing
3014	0710102074512019/4	SRIJAN MOVIDA TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOPAK ADVISORS PRIVATE LIMITED	IBC Section 59	COMPANY PETITION IB (IBC)/876(ND)2019	Page no. 1-2 true copy sign missing, Page no. 7-10, 15-18,
3015	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing,
3016	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020	Page no. 7-11 true copy sign missing
3017	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Wrong E-filing



3018	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 court fees missing in Vakalatnama
3019	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Vakalatnama Missing
3020	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 Court fees missing in Vakalatnama
3021	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Only Volume 2 Uploaded
3022	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong documents uploaded
3023	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		Wrong E-filing
3024	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020		True Copy sign Missing
3025	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020		True Copy sign Missing
3026	0710102068392020/12	HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Wrong E-Filing
3027	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020		Back Date Affidavite
3028	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		True Copy Sign Missing
3029	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		True Copy sign Missing
3030	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/91(ND)2019		True Copy sign missing
3031	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		No Pagination, Court fess and welfare missing
3032	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof Of Service Missing
3033	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2020		Wrong Pagination
3034	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/176(PB)2020		True Copy Sign Missing on Everypage
3035	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy Sign missing
3036	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy sign Missing
3037	0710102128142019/21	DAYAL INDUSTRIES PRIVATE LIMITED Vs. WHOLLY JOY PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2391(ND)2019		True Copy Sign Missing On Every page
3038	0710102146862019/5	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/159(ND)2019		Index Missing
3039	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Wrong E-filing
3040	0710200411562018/12	JAGRITI PLASTICS LTD. Vs. PROACTIVE PLAST PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2018		No Documents Found by /12
3041	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS	IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Affidavite Miss
3042	0710200421992018/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD	Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/272(ND)2018		Wrong E-filing
3043	0710102002302021/3	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		Wrong e-filing
3044	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	Sec 30,Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		Page no. 11 - 99 true copy sign missing
3045	0710102001232021/3	SARDAR JI DI HATTI DEPARTMENTAL STORE PVT. LTD. Vs. SUNIL KUMAR AGRAWAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/143(ND)2021		Documents not available
3046	0710102015222021/1	RAJNISH JHA Vs. VINEET AGGARWAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/981(ND)2021		Documents not open
3047	0710102100562019/10	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		True copy sign missing on every page
3048	0710102105602020/3	PANKAJ SABHARWAL & ORS. Vs. SUPERTech LIMITED & ORS.	Sec. 213	COMPANY PETITION (COMPANIES ACT)/30(ND)2021		Documents not available
3049	0710102106542020/3	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		Need Rs 100 stamp paper in affidavit for UP
3050	0710102113742020/2	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Wrong e-filing
3051	0710102118562020/1	BSAF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/65(ND)2021		Page no. 17 not clear
3052	0710102118572020/1	BASF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/66(ND)2021		Page no. 17 not clear

3053	0710102118692020/1	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/69(ND)2021		No Index	
3054	0710102155612019/15	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCI CONSTRUCTION PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)2019		No index in written submission, file both documents separately	
3055	0710102156952019/5	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Documents not available	
3056	0710102410042018/20	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD. M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018		Wrong e-filing	
3057	0710200014262017/15	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Documents not available	
3058	0710200412652017/15	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Wrong e-filing	
3059	0710200417362018/41	SUNFLAG IRON & STEEL CO LTD Vs. RAJAT WIRES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)2018		Back date affidavit,	
3060	0710200419922018/3			IBC Under Sec 9	COMPANY PETITION IB (IBC)/622(ND)2018		Index should be put on top of the file	
3061	0710102000792021/2	SCHABLONA INDIA LTD Vs. DR. DINESH MOHAN SHARMA & OTHERS Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/12(PB)2021		Proof of service missing	
3062	0710102009642021/3	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec 60(5), Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/796(ND)2021		Need Rs 100 stamp paper for uttar pradesh, Court fees missing on vakalatnama	
3063	0710102010102021/1	ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Index missing, no welfare and court fees	
3064	0710102013972020/2	EXPERION DEVELOPERS PVT LTD Vs. CHANDRA PRAKASH		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/23(PB)2020		Wrong e-filing	
3065	0710102020892021/1	BAGH KOTHI INVESTMENT AND FINANCE PRIVATE LIMITED Vs. SANTOSH SHARMA Vs. KAPIL GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1342(ND)2021		Page no. 90 - 93 not clear	
3066	0710102022332021/1	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/41(PB)2021		No index, no pagination	
3067	0710102026592021/1	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1700(ND)2021		Wrong e-filing	
3068	0710102018812021/5	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Page no. 1 - 11 true copy sign missing	
3069	0710102020992020/4	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		Page no. 1 - 14 true Copy sign missing	
3070	0710102022422018/3			IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		Welfare and Court Fess missing on vakalatnama	
3071	0710102028922020/1			IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020		True Copy sign Missing	
3072	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020		Wrong e-filing, Additional and application should be filed separately	
3073	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama	
3074	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2019		True Copy sign Missing	
3075	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020		Master index and volume wise index should be separate, volume have more than 200 pages	
3076	0710102096802019/6	COL. C.D. SHARMA (RETD.) Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1529(ND)2019		Wrong E-filing	

3077	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019	Page no. 4 not clear
3078	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED	Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020	Page no. 102 not clear
3079	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED	Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020	Welfare missing
3080	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED	Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020	Welfare missing
3081	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)2021	true copy missing on every page
3082	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020	Page no. 1 - 41 True copy sign missing
3083	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)2020	True Copy missing on every page
3084	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020	Page no. 1 - 8 True Copy sign missing
3085	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/72(ND)2021	More than 200 Pages in single volume
3086	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019	Index missing in vol-2, True Copy sign missing on every page
3087	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE- 12(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE & INVESTMENT PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/22(ND)2020	Page no. 11 missing
3088	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)2018	Index Missing
3089	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021	True Copy Sign Missing On every Page
3090	0710102076342019/8	M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1184(ND)2019	Page no. 52 not clear
3091	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear
3092	0710102083582020/2	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020	Page no. 1 - 8, 11 - 57 true copy sign missing
3093	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	Index Missing, No Pagination, Documents not clear
3094	0710102108042020/2	AKANKSHA GARTEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	---Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/480(ND)2020	No Pagination
3095	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1899(ND)2019	Index Missing, No pagination, court fees missing
3096	0710102113662020/1	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5451(ND)2020	Index Missing, No Pagination, No welfare, Rs 3 court fees missing
3097	0710102125042019/6	DRESIER COMMODITIES PVT LDT Vs. JAIPURIA BUILDCON PVT LDT	IBC under Sec 7	COMPANY PETITION IB (IBC)/2480(PB)2019	Index missing, True copy sign missing on everypage
3098	0710102139162019/15	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	True Copy sign missing on every page
3099	0710102139162019/16	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	True Copy Sign Missing on everypage
3100	0710102161032019/4	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020	Wrong e-filing
3101	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020	Page no. 1- 5 true copy sign missing
3102	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020	No index, No pagination, no welfare and court fees
3103	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2019	wrong e-filing
3104	0710102084152019/7	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/81(ND)2019	Page no. 50 - 69, 87 - 93, 117 - 28, not clear,
3105	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020	true copy missing on every page

3106	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		True Copy sign missing on every page
3107	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2020		No Index, No pagination
3108	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		no Welfare and rs 3 court fess
3109	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		Court fees missing in vakalatnama
3110	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020		true copy sign missing on every page
3111	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama
3112	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2019		Index missing, no pagination
3113	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012		No Index, No pagination
3114	0710102104622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021		True copy sign missing on every page
3115	0710102105692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021		no index, no pagination
3116	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		Need master index and volume wise index volume separately, volume does not contain more than 200 pages
3117	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing
3118	0710102105402019/12	ANUPAM ENTERPRISES Vs. AACRITY INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1812(ND)2019		Wrong e-filing
3119	0710102107732020/2	ASHOK MITTAL Vs. SINGLA INFRABUILD PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/178(PB)2020		Index missing
3120	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2020		Wrong e-filing
3121	0710102147832019/3	PARAS ENTERPRISES Vs. ARISU PACKAGING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3125(ND)2019		Index missing
3122	0710102149722019/7	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (IBC)/85(ND)2019		Wrong e-filing
3123	0710120004512018/21	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		Wrong e-filing
3124	0710200410172018/26	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		Wrong e-filing
3125	0710200412802017/10	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong e-filing
3126	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		Wrong e-filing
3127	0710102033942018/13	ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)2019		Wrong e-filing
3128	0710102080762019/3	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised
3129	0710102080762019/4	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised
3130	0710102080762019/5	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised

3131	0710102080762019/6	MORELLE DEALERS LLP Vs. BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised	
3132	0710102083842020/6	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020		No Index, no pagination	
3133	0710102095932020/6	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		True copy sign missing on every page	
3134	0710102106542020/4	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		No Index	
3135	0710102018812021/2	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		No Index, No pagination, True copy sign missing on every page	
3136	0710102077422020/7	AMRIT KUMAR PATEL Vs. PHEONIX ARC PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		Master index missing, True copy sign missing on every page	
3137	0710102029162020/5	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		Section 94(1)	COMPANY PETITION IB (IBC)/773(ND)2020		Documents not showing	
3138	0710102098132019/31	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019		Documents not showing	
3139	0710102009442021/3	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021		Court fees missing on vakalatnama	
3140	0710102012532020/8	GRAPHISADS PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020		Page no. 42, 58, 59, 62, 65, 66, 68, 69, 70- 80, 83- 92, 122, 156, 166, 190, 191, 264, 293,	
3141	0710102020292020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/563(ND)2020		Proof of service missing	
3142	0710102021902020/1	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		Page no. 5 - not clear, volume wise index missing	
3143	0710102077862020/14	Vs.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Page no. 8 not clear, welfare and court fees missing	
3144	0710102108532020/2	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		Wrong e-filing	
3145	0710102154292019/4	UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019		Need to file separately	
3146	0710102166592019/5	INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.)		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/30(ND)2020		Stamp Paper missing	
3147	0710102173902019/1	ANKIT NARANG Vs. NIKKO AUTO LIMITED		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/79(ND)2020		True Copy sign missing	
3148	0710102001742020/2	SHRI HARJKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/44(PB)2020		Page no. not mention on vakalatnama	
3149	0710102007642021/1	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		stamp papar missing	
3150	0710102014702018/42	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Volume contain more than 200 pages, true copy sign missing on every page, page no. 179 not clear	
3151	0710102142722019/10	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		documents incomplete, not properly arranged	
3152	0710200425572018/10	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)2018		Page no. 116 page cut, Page no. 120 not mention in index	
3153	0710200718642018/5			Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		NO index, no pagination	

3154	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)2019	Proof of service missing
3155	0710102082682020/6	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.	Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020	True copy sign missing
3156	0710102082682020/7	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.	Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020	True Copy Sign missing on every page
3157	0710102099202019/6	M/S EMGREEN IMPEX LTD. (EARLIER KNOWN AS M/S EMGREEN IMPEX PVT. LTD.) Vs. M/S ANR INTERNATIONAL PVT. LTD. & OTHERS	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1623(ND)2019	True Copy sign missing on every page
3158	0710102116102020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/807(ND)2020	True Copy Sign missing
3159	0710102118302020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/825(ND)2020	True Copy Sign Missing
3160	0710102146782019/2	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/848(ND)2019	Back Date affidavit
3161	0710102147062019/2	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019	Back date affidavit , page no. 15 not clear
3162	0710102174042019/3	MAHESH KUMAR MITTAL Vs. GOLDMAX TRADE N BIZ PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2020	No Index, No pagination
3163	0710102412382017/27	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Stamp paper missing, page no. 4 not clear
3164	0710120011332018/3	BRJESH SAHU Vs. KDP BUILDWELL PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1369(ND)2018	Stamp paper missing
3165	0710200421402018/1	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA Vs. M/S. INTELLECTUAL BUILDERS PVT. LTD.	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/228(ND)2018	Court fees missing on vakalatnama
3166	0710102070282020/2	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.	Sec 42,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2734(PB)2020	File rejoinder and application separately
3167	0710200410882018/11	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018	True copy sign missing on every page, more than 200 pages in single volume
3168	0710102021292021/1	RAKESH GUPTA Vs. M/S STRAIGHT EDGE CONTRACTS PVT LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1663(ND)2021	True copy sign missing on every page
3169	0710200412592017/56	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017	single volume contain more than 200 pages, page no. 19 page not clear, page no. 22 page cut,
3170	0710102031522021/1	DEVENDRA BHATI Vs. GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1994(ND)2021	True copy sign missing on every page
3171	0710102115552019/12	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019	Wrong e-filing
3172	0710102133062019/6	SAMEEKSHA INFRA TEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/722(ND)2019	Wrong e-filing
3173	0710102019842021/1	GIRWAR SINGH JAKHAR Vs. EARTH INFRASTRUCTURES LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1311(ND)2021	Volume wise index missing, true copy sign missing on every page
3174	0710102069572020/1	INDIAN DUROBUILD PVT. LTD. Vs. KINDLE INFRAHEIGHTS PVT. LTD.	Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/82(ND)2021	Need to file documents separately
3175	0710102034512018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S ISHWAR EXPTRADE PVT LTD	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/20(ND)2019	Wrong e-filing
3176	0710102060922020/5	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)2020	Index missing, true copy sign missing
3177	0710102063012020/4	ELLMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	COMPANY PETITION IB (IBC)/1043(ND)2020	Page no. 7, page cut
3178	0710102086612020/3	HORIZON BUILDCON PRIVATE LIMITED Vs. HORIZON BUILDCON PRIVATE LIMITED	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3960(ND)2020	Notary date missing on affidavit

3179	0710102095282019/5	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2019		Wrong e-filing
3180	0710102097692019/2	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PRIVATE		Sec. 45 (1)	COMPANY APPLICATION(IBC)/891(ND)2019		Page no. not mention in index, volume contain more than 200 pages, true copy sign missing
3181	0710102100592020/2	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		Index Missing
3182	0710102102412020/3	VENKATA NAGESWARA THIRINATH ITIKA Vs. SITI VISION DIGITAL MEDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1031(ND)2020		No pagination
3183	0710102109342020/2	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020		wrong e-filing
3184	0710102109342020/3	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020		Wrong e-filing
3185	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True Copy sign missing on every page, Page no. 190, 241, 293 stamp paper missing, welfare and court fees missing on vakalatnama,
3186	0710102109462020/4	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		Wrong e-filing
3187	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1699(ND)2019		Rs 3 court fees missing
3188	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Stamp paper missing, true copy sign missing on every page
3189	0710102116822020/1	PUNAM MAKHNI Vs. DIWAKAR COMMERCIAL PVT LTD		Sec. 59	COMPANY PETITION (COMPANIES ACT)/51(ND)2021		Proof of service missing
3190	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020		Stamp paper missing, notary missing
3191	0710200410782018/1	M+R LOGISTICS INDIA PVT LTD Vs. THE INDURE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/898(ND)2018		Wrong e-filing

3192	0710102005832021/2								Need to add separate volume 1 index after master index, Stamp paper missing, true copy sign missing on every page. page no. 162 page cut,
3193	0710102003942020/1	RAYALA WIND POWER COMPANY PVT. LTD. Vs. MR. ASHISH CHOPRA SUSPENDED DIRECTOR OF CD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/311(ND)2020				Wrong e-filing
3194	0710102007882021/1	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021				Wrong e-filing
3195	0710102007882021/3	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021				Wrong e-filing
3196	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/452(ND)2020				True copy sign missing on every page
3197	0710102019992021/1	DR. RAJEEV KUMAR SHARMA Vs. NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/65(ND)2021				Rs 100 stamp paper needed
3198	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020				Volume wise index missing
3199	0710102156952019/5	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019				Proof of service missing
3200	0710200014262017/15	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017				Wrong e-filing
3201	07101020212142021/1	RAJESH RAMNANI Vs. BANGA ELECTRONICS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/808(ND)2021				Wrong e-filing
3202	0710102023802021/2	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021				No index
3203	0710102410042018/21	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018				True copy sign missing on every page
3204	0710102012642019/11	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019				Wrong e-filing
3205	0710102012642019/12	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019				Wrong e-filing
3206	0710102017062021/2	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021				Volume have more than 200 pages
3207	0710102029242020/3	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. RAKESH BHATNAGAR		Section 95(1)	COMPANY PETITION IB (IBC)/726(ND)2020				Wrong e-filing
3208	0710102007022020/2	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/539(ND)2020				Wrong e-filing
3209	0710102007072020/1	SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/538(ND)2020				Wrong e-filing
3210	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)2020				Documents not available
3211	0710102004622021/1	DEEPA SHARMA Vs. TRANSASIA AUTO AND GENERAL FINANCE LTD		Sec. 71(10)	COMPANY PETITION (COMPANIES ACT)/68(ND)2021				Index missing, welfare and court fees missing
3212	0710102026592021/2	SANTOSH SHARMA Vs. KAPIL GUPTA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1700(ND)2021				Stamp paper missing
3213	0710102090272019/1	TATA TELESERVICES LIMITED Vs. REHEJA DEVELOPERS M-LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1008(PB)2019				Stamp paper missing, notary missing, proof of service missing
3214	0710102090292019/1	BHARTI AIRTEL LIMITED Vs. MR. VENTAKESAN SANKARANARAYANAN		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1007(PB)2019				Stamp paper missing, notary missing, proof of service missing
3215	0710102169962019/12	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020				Documents not available
3216	0710102022452021/4			Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2021				Welfare and court fees missing



3217	0710102025612021/1	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2021		Back date affidavit
3218	0710102087232020/12	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Index missing
3219	0710102118362020/6	SANT ANAND INDUSTRIES PRVATE LIMITED Vs. DAKSHINANCHAL VIDHYUT VITRAN NIGAM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5689(ND)2020		Translation copy missing of hindi documents
3220	0710102141282019/1	INCOME TAX OFFICER WARD 6 ( 1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/S. CHETAK ENGINEERING PVT. LTD.)		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/817(ND)2019		Stamp paper missing, notary missing
3221	0710102024292021/1	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Stamp paper missing, notary missing , true copy sign missing on every page
3222	0710102026982021/2	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021		Proof of service missing
3223	0710102117242020/4	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Volume wise index missing
3224	0710102410382017/48	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		Wrong e-filing
3225	0710102021362021/1	STATE BANK OF INDIA Vs. M/S CENTURY COMMUNICATION LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1405(PB)2021		Wrong e-filing
3226	0710102022502021/1	PNB HOUSING FINANCE LTD. Vs. RAHEJA DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/215(PB)2021		True copy sign missing on every page
3227	0710102027582021/1	LSF10 ROSE INVESTMENTS S.A R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		Master index missing
3228	0710102062082020/4	RITEESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021		Wrong e-filing
3229	0710102086692020/2	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD.		----Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)2020		True copy sign missing on every page
3230	0710102102072020/3	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/24(ND)2021		Page no. 4 - 5 True copy sign missing
3231	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		True copy sign missing on every page
3232	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020		Proof of service missing
3233	0710102114622019/12	ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY PRIVATE LIMITED & ORS.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/128(ND)2019		Wrong e-filing
3234	0710102115602020/2	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		True copy sign missing on every page
3235	0710102122452019/7	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2260(ND)2019		Documents not available
3236	0710102129912019/4	NUGREEN ENERGY PRIVATE LIMITED Vs. ISITH PRAKASH GANGOOLY		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/146(ND)2019		Wrong e-filing
3237	0710102427572018/19	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong e-filing
3238	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing
3239	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing
3240	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing
3241	0710102068312020/4	ESSJAY ERICSSON PVT. LTD. Vs. FRONTLINE (NCR) BUSINESS SOLUTIONS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/878(ND)2020		No index, no pagination
3242	0710102096442020/1	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4399(ND)2020		File documents in single pdf with proper index
3243	0710102109462020/5	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page
3244	0710102410282017/24	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017		True copy sign missing on every page
3245	0710102028952021/1	ID SERVE SOLUTIONS Vs. PCI LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1813(J)2021		Wrong e-filing
3246	0710102035812020/14	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		File both reply separately
3247	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page

3248	071020000062017/23	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Wrong e-filing	
3249	0710102012872021/2	VIVEK GARG Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021		Wrong e-filing	
3250	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Wrong e-filing	
3251	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Wrong e-filing	
3252	0710102087232020/11	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Index missing	
3253	710102030222020	DR. B.M ABROL AND DR. SUNITA ABROL VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/456(ND)2018	Sec 60(5)	Prerna	Pg-46,52,56 in hindi Pg-105 not clear section not mention in soft copy	7/3/2020
3254	710102042922021	VIJAY KUMAR GUPTA VS ESSAR POWER M.P LIMITED	Miscellaneous Application (IBC)	COMPANY PETITION IB (IBC)/699(ND)2019	Sec 60(5)	Rahul	File affidavit separately or remove extra file(file need to divide into another volume after pg. no. 200)	25/06/2021
3255	0710102007332019/25	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		Document filed four times.. Same document	23/06/2021
3256	0710102036022021/1	BHABANI PIRVATE LTD Vs. EMERGENT TRADERS PVT LTD GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/273(PB)2021		E-stamp is missing	22/06/2021
3257	0710102090312020/14			Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/119(ND)2020		Sign is missing from Page Nos. 3 to 12	25/06/2021
3258	710102042372021	MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VS GANGA RAM AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/755(PB)2018	TANIA SHARMA	section not match pdf and technically Pg- 36 to 45 hindi and not clear Pg- 54 to 64 hindi and not clear Pg- 77 to 85 hindi and not clear Pg- 94 to 103 hindi and not clear Pg- 12 to 113 hindi and not clear please mention typed copy	22/06/2021
3259	0710102031552021/4	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2028(PB)2021		Same Document filed twice	25/06/2021
3260	0710102014442021/2	LENA BUILDCON PVT LTD Vs. GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED Vs. WASEEM AHMAD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/40(PB)2021		Proof of service missing	26/06/2021
3261	0710102014552021/1			Sec. 45 (1),Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1025(ND)2021		Sign missing in Page Nos.	26/06/2021
3262	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		true copy sign missed in all pages	
3263	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/292(ND)2020		incomplete document	
3264	0710102082812020/2	AMIT GEONKA Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020		true copy missed in all pages	
3265	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1141(ND)2019		wrong e fill	
3266	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		need to file in one volume	

3267	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	wrong e fill
3268	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	wrong e fill
3269	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	not complete document
3270	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOISOFT PRIVATE LIMITED	Sec 60(5)	INTERLOCATORY APPLICATION (I.B.C)/4050(ND)2020	No Pagination, No Index
3271	0710102136682019/6		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2694(ND)2019	wrong e fill
3272	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	true copy missed in all pages
3273	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	true copy missed
3274	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	wrong e fill
3275	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020	index missed
3276	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018	pg 5 need to translate
3277	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI		INTERLOCUTORY APPLICATION (I.B.C)/3758(ND)2020	True copy sign missed
3278	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		COMPANY PETITION IB (IBC)/3(ND)2020	True copy sign missed
3279	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED		COMPANY PETITION (COMPANIES ACT)/302(ND)2018	Wrong e-filed Document (Application filed)
3280	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED		COMPANY PETITION (COMPANIES ACT)/135(ND)2018	Wrong e-filed Document (Application filed)
3281	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED		COMPANY PETITION (COMPANIES ACT)/144(ND)2016	True copy sign missed
3282	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED		COMPANY PETITION (COMPANIES ACT)/144(ND)2016	True copy sign missed
3283	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN		INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020	No Pagination, No Index
3284	0710102011492020/1	INDIABULLS DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/465(ND)2020	Pg: 69,72,not clear ,true copy signe missed
3285	0710102098132019/17	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019	Index, paging ,sign missed true copy
3286	0710102152502019/4	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3108(ND)2019	Pg: 16 not clear , some true copy sign missed
3287	0710200400532012/3	SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2012	Wrong doc (IA)
3288	0710102017922020/1	R.R. DISTRIBUTORS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/548(ND)2020	Index missed paging missed
3289	0710102024492018/8	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)2018	Wrong file Application
3290	0710102140122019/6	ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2734(ND)2019	Pg 165 small font
3291	0710102003752020/4	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020	Wrong file Application
3292	0710102012792020/1	TAIPACK LIMITED Vs. MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/869(ND)2020	incomplete document
3293	0710102076582019/4	ANUSH FINLEASE AND CONSTRUCTION Vs. STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/118(ND)2019	wrong file consent letter form filed By lrp
3294	0710102145102019/5	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY APPLICATION(IBC)/2483(PB)2019	Wrong Doc Upload
3295	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	Wrong file Application
3296	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	Wrong file Application
3297	0710102146212019/5	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019	Wrong file Application
3298	0710102001962019/12	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019	Wrong file Application
3299	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	Wrong file Application
3300	0710102406262018/9	LOYD OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018	Wrong file Application
3301	0710102412382017/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Wrong file Application

3302	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong file Application
3303	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		Index Missing Etc
3304	0710102002242020/4	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Wrong File
3305	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application
3306	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW		Sec 60(5)	MISCELLANEOUS APPLICATION (IBC)/1089(ND)2019		wrong File
3307	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2932(ND)2019		Wrong file Application
3308	0710102158502019/2	NIDHI SINGH Vs. UNITECH LIMITED		Application under any other provisions	EXECUTION PETITION/144(ND)2019		Wrong file Application
3309	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong file Application
3310	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020		Wrong file Application
3311	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020		Wrong file Application
3312	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		Uncomplete doc
3313	0710102013952019/2	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/159(PB)2019		Wrong file Application
3314	0710102141882019/8	BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/149(PB)2019		Wrong file Application
3315	0710102003692020/3	KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/140(ND)2020		Uncomplete doc
3316	0710102035962020/1	APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		sign,true copy missed
3317	0710102035962020/2	APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		sign,true copy missed
3318	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019		Wrong Doc Upload
3319	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019		Wrong Doc Upload
3320	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application
3321	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application
3322	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application
3323	0710102001962019/14	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application
3324	0710102004382020/8	JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2020		Paging true copy sign missed, index missed
3325	0710102013222020/9	ECLER LEASING AND FINANCE PRIVATE LIMITED Vs. ECLER LEASING AND FINANCE PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2020		Paging true copy sign missed, index missed
3326	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2020		Paging true copy sign missed, index missed
3327	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020		Paging true copy sign missed, index missed
3328	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2484(ND)2019		inedx missed
3329	0710102412262017/5	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application
3330	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application
3331	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Some pages true copy sing missed
3332	0710102147942019/7	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.		Sec 30	COMPANY APPLICATION(IBC)/856(ND)2019		Paging true copy sign missed
3333	0710102036092020/1	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		Some pages true copy sing missed
3334	0710102018992020/1	MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(PB)2020		POS not upload
3335	0710102119142019/5	ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2157(ND)2019		Wrong file Application
3336	0710102130382019/1	MAYA GUPTA ( LIQUIDATOR) Vs. SRI SAI AGENCIES		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/1291(ND)2019		Uncomplete doc

3337	0710102004682019/10	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2019		Uncomplete doc
3338	0710102036092020/4	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		index and pagination is missing
3339	0710102036092020/5	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		index and pagination is missing
3340	0710102026152020/1	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020		index is missing documents are not completed and index is missing
3341	0710102036092020/6	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		index and pagination is missing
3342	0710102091722019/9	SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/86(PB)2019		index and pagination is missing
3343	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020		index missing
3344	0710200411492017/6	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/189(ND)2017		pg no. 13,15,17,19,21,23,25,27 are not clear
3345	0710102020202020/1	LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTEC SHELTERS PVT. LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/564(ND)2020		pagination is missing on index and as well as every page of service
3346	0710102003192020/3	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/223(ND)2020		pagination is missing
3347	0710102105272019/4	STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/114(ND)2019		all pages are not clear
3348	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		translation 747,75,76,77,82
3349	0710102130692019/7	GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRA TECH PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/152(ND)2019		pg no. 1-3 are not clear
3350	0710102093642019/17	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		index and pagination is missing
3351	0710102043802020/1	PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA DAKSHNESHWAR		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2100(PB)2020		index is missing
3352	0710102017952020/1	INFRASTRUCTURE AND OTHERS Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020		Volume need to divide after page 200
3353	0710102061252020/1	MUKESH KUMAR SHARMA Vs. NANDI INFRA TECH PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/72(PB)2020		pg no 8,9,10 are missing and pg no 18-25 are not clear
3354	0710102169732019/1	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020		pdf need to merge into one
3355	0710102151312019/20	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong e filing
3356	0710102151312019/21	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong e filing
3357	0710102169732019/2	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020		pdf need to merge in one
3358	0710102031332020/1	NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2020		index is missing
3359	0710102074202019/9	JACHANA ESTATE PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/81(PB)2019		wrong e filing
3360	0710102151312019/22	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		index missing
3361	0710102003752020/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020		wrong e filing
3362	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Index missing
3363	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		wrong e filing
3364	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1093(ND)2018		rejected wrong file
3365	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		wrong index, file not according to index
3366	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		written submission sign missed,true copy sign and stamp missed,service to all respondent
3367	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		wrong document
3368	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		true copy sign and stamp missed,income tax service missed
3369	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		Only proof of service
3370	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2580(PB)2019		Wrong filing

3371	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed
3372	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed
3373	0710102031812020/1	SUNIL KUMAR GUPTA Vs. NARMADA CEREALS LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2040(I)2020	wrong document,Index missed,document not properly uploaded.
3374	0710102062252020/1	Vs. ORIENTAL BANK OF COMMERCE	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2134(I)2020	Only vakalatnama
3375	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD	Sec 252 (1) - By Government Body	COMPANY PETITION (COMPANIES ACT)/709(ND)2019	Pg-5,7,9 not clear,service missed
3376	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	wrong document
3377	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019	Pg-3,4,14,15 not clear,pg-17,18 translate,service missed
3378	0710102017202018/5	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018	wrong page numbering
3379	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018	service missed
3380	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)2018	wrong file application
3381	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	document not upload properly
3382	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong file application
3383	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong file application
3384	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong file application
3385	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong file application
3386	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/548(PB)2020	wrong file application
3387	0710102031562020/1	RAKESH KUMAR JAIN Vs. ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1919(I)2020	wrong file application
3388	0710102062262020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(I)2020	wrong document
3389	0710102062392020/1	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD. PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2121(PB)2020	document not properly uploaded
3390	0710102115222019/4	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB (IBC)/2095(ND)2019	Wrong file application
3391	0710102161222019/2	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019	roc service missed
3392	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017	wrong file application
3393	0710120004072018/27	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018	Wrong document
3394	0710200722442018/2		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/992(ND)2018	service missed

3395	0710102000802020/1	MUKUL KUMAR Vs. A M VINYL PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/209(ND)2020		True copy stamp missed
3396	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020		true copy sign and stamp missed
3397	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSH P STEELS AND MINING PRIVATE LIMITED		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/140(ND)2019		Wrong file application
3398	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2019		wrong document case type.
3399	0710102106352019/3	R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2019		Document not properly uploaded,Index missed
3400	0710102131712019/5	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 30	COMPANY APPLICATION(IBC)/2083(PB)2019		Wrong file application
3401	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3386(ND)2019		wrong documnet
3402	0710102159702019/11	MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2020		wrong document type
3403	0710102173502019/2	MUFIN FINANCE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2020		Wrong file application
3404	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Wrong file application
3405	0710102025292020/3	PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2020		uncomplete document
3406	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020		pg-18,20a,70,76,91 blank,pg-27,87,88,90,93,118,129,131,135,137 not clear,proof of service missed
3407	0710102031452020/2	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020		pg-15,18 blank,pg-23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed
3408	0710102101192019/11	ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2019		page numbering not mention,document not properly uploaded
3409	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2019		Wrong file application
3410	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019		Wrong file application
3411	0710120007302018/57	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTech PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Sign missed on reply,Proof of service missed
3412	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1304(ND)2020		Only proof of service
3413	0710102008232020/4	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020		Wrong document
3414	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020		Wrong file application
3415	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2019		true copy sign and stamp missed

3416	0710102128782019/9	SANDARBH FOOD PVT LTD Vs. NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/150(ND)2019	page numbering missed
3417	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019	Only index
3418	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019	pg-3 not clear
3419	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/926(ND)2019	service missed of roc
3420	0710102167232019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	Sec 12(2) Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPLICATION(IBC)/1672(ND)2019	Wrong document
3421	0710102169272019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/70(ND)2020	pg-4,proof of service roc missed
3422	0710102169302019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/50(ND)2020	Proof of service missed of roc
3423	0710102169372019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/89(ND)2020	proof of service missed
3424	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	page numbering missed after pg-8
3425	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	page numbering missed after pg-8,pg-9,10,11 not clear
3426	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Proof of service to income tax
3427	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ	Sec 60(5)	COMPANY APPLICATION(IBC)/418(PB)2020	Wrong document
3428	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020	pg-6 not clear
3429	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019	page numbering missed,income tax service missed
3430	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/167(ND)2020	Proof of service missed
3431	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1528(PB)2018	Wrong file application
3432	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/211(ND)2020	page numbering missed,service missed of income tax
3433	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.	Sec 60(5)	COMPANY APPLICATION(IBC)/1151(PB)2019	Index missed,wrong file
3434	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	Sec 30	COMPANY APPLICATION(IBC)/1526(ND)2019	sign on reply,pg-7,8 wrong arrange
3435	0710102149262019/2	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	Sec 30	COMPANY APPLICATION(IBC)/1526(ND)2019	sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering
3436	0710102171922019/3	MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/58(ND)2020	page numbering missed,income tax service
3437	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S SHREOM WIRES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/645(ND)2018	Wrong file application
3438	0710102091372019/4	EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT	Sec 60(5)	COMPANY APPLICATION(IBC)/700(ND)2019	Sign missed in index of advocate,True copy sign and stamp missed,wrong index
3439	0710102151642019/1	ASHTBHUI OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/545(ND)2019	Wrong file application
3440	0710102423592018/10	M/S ASTONFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/940(ND)2018	TRUE COPY SING MISSED
3441	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	PG 151-153 NOT CLEAR
3442	0710102003822020/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/363(ND)2020	wrong filing
3443	0710102027322020/1	SATYADEVI ALAMURI Vs. AJAY KUMAR BISNOI	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1868(ND)2020	INDEX MISSING PAGE NUMBER NOT MENTION
3444	0710102150242019/2	INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/863(ND)2019	Pg 5,7,8,10,11 cut 15-20 not clear



3445	0710102156912019/4	JAIPIUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITED/RISE PROJECTS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/176(ND)2019	wrong filing
3446	0710102168442019/1	SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2857(PB)2019	wrong filing
3447	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019	UPLOAD AGAIN CLEARLY
3448	0710102142572019/1	MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/76(ND)2019	NCOMPLETE DOC
3449	0710102413022017/3	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	Application under any other provisions ,Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE
3450	0710102001842020/1	ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/119(ND)2020	page numbering not mention and all pages cut
3451	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020	page 6,7 cut
3452	0710102027082020/1	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2020	TRUE COPY SING MISSED
3453	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR
3454	0710102158302019/3	TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3369(ND)2019	WRONG DOCS
3455	0710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020	TRUE COPY SING MISSED
3456	0710102104432019/11	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1799(ND)2019	WRONG FILING
3457	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020	UPLOAD PROPERLY
3458	0710120007702018/25	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	WRONG FILING
3459	0710102012172020/6	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020	DOCS UPLOAD PROPERLY
3460	0710102019032020/1	HIND POCKET BOOKS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020	TRUE COPY MISSED
3461	0710102026152020/2	HIND POCKET BOOKS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020	page numbering not mention and INDEX MISSED
3462	0710102026152020/3	HIND POCKET BOOKS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020	page numbering not mention and INDEX MISSED
3463	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	WRONG FILING
3464	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020	TRUE COPY SING MISSED
3465	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2(ND)2020	WRONG FILING
3466	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/69(ND)2020	PAGE NUMBER NOT MENTION AND SONE PAGES CUT
3467	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.	Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2018	STAMP PAPER AND VERIFICATION DATE MISSED
3468	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1136(ND)2019	WRONG FILING
3469	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/84(ND)2019	WRONG FILING
3470	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/160(ND)2020	PAGES CUT
3471	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.	Application under any other provisions ,Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2018	PROOF OF SERVICE MISSED
3472	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/624(ND)2020	PAGE 21 CUT
3473	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2019	AFFIDAVIT MISSED
3474	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	PG-29 CUT PG 32-41 NOT CLEAR
3475	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	PG-29 CUT PG 32-41,48 ,49,43 -45 NOT CLEAR
3476	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019	WRONG FILING
3477	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	DOCS UPLOAD PROPERLY

3478	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1111(PB)2019	DOCS UPLOAD PROPERLY
3479	0710102410362017/21	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017	TRUE COPY SING MISSED & AFFIDAVIT MISSED
3480	0710102061552020/2	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020	UPLOAD IN ONE FOLDER
3481	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs. SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/948(ND)2019	APPLICATION FILED IN ADDESSIONAL
3482	0710102139462019/6	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/162(ND)2019	document properly not upload
3483	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	Section 74	COMPANY APPLICATION(IBC)/2614(PB)2019	wrong document upload
3484	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	Section 74	COMPANY APPLICATION(IBC)/2614(PB)2019	wrong doc upload
3485	0710102021332020/2	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020	index missing
3486	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPON PROJECTS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018	sign missing and affidavit missing
3487	0710102031732020/1	MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/240(2020)	wrong doc upload
3488	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	sign missing
3489	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	document properly not upload
3490	0710102000912020/4	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	document properly not upload
3491	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD	Sec. 242(4)	COMPANY APPLICATION(COMPANIES ACT)/70(PB)2020	sign missing
3492	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	doc incomplete
3493	0710102145072019/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	Sec 60(5)	COMPANY APPLICATION(IBC)/2576(PB)2019	SIGN MISSED
3494	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	SIGN MISSING ON EVERY PAGE
3495	0710102151312019/25	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	SIGN MISSING
3496	0710102151312019/26	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	SIGN MISSING
3497	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020	WRONG EFILE
3498	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.	---IBC under Sec 7	COMPANY PETITION IB (IBC)/382(ND)2020	INDEX AND SIGN MISSED
3499	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020	INDEX AND SIGN MISSED
3500	0710102013582020/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/919(ND)2020	WRONG EFILE
3501	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020	SIGN MISSED
3502	0710102149872019/5	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3059(ND)2019	INDEX , PAGE NUMBER, SIGN MISSED
3503	0710102408922018/65	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	INCORRECT DOC
3504	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/84(2020)	incomplete doc
3505	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/84(2020)	incomplete doc
3506	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2020	WRONG EFILE
3507	0710102121532019/25	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	sign missed
3508	0710102006592019/6	RATAN SINGH Vs. THEME EXPORT PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019	SIGN MISSED
3509	0710102029532020/1	R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2020	vol break
3510	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2342(PB)2020	index missed
3511	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	index missed and incomplete doc
3512	0710102152252019/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3231(ND)2019	sign miss in rejoinder
3513	0710102722542018/16	DENA BANK Vs. RATHI SUPER STEEL LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018	sign missing in reply
3514	0710102722542018/17	DENA BANK Vs. RATHI SUPER STEEL LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018	sign missing in reply
3515	0710120007702018/32	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	true copy missing page 12 not clear and page 21 cut
3516	0710120007702018/33	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	true copy missing page 12 not clear and page 21 cut

3517	0710120007702018/35	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	progress report wrong document upoad
3518	0710200412652017/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017	progress report wrong doc upload
3519	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018	sign missing every page
3520	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH JANGRA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	application file 53-55,70,103,201,203-212,222-253,326-338 page not clear
3521	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2414(ND)2019	sign missing in reply and affidavit missing
3522	0710102410362017/24	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017	89-100, 107-180 ,405 not clear page
3523	0710120001492018/7	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/398(PB)2017	wrong doc upload
3524	0710102024662020/2	GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1599(I)2020	application file wrong doc upload
3525	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH RAWAT	Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2099(PB)2020	application wrong doc upload
3526	0710102063532020/3	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	Rule 11 of NCLT, Rule 11 of NCLT, Sec 425	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020	wrong doc upload
3527	0710102064702020/1	ARUNAV PANKAJ Vs. AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020	wrong doc upload
3528	0710102065272020/1	AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2370(PB)2020	wrong doc upload
3529	0710102065922020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2414(PB)2020	wrong doc upload
3530	0710102070532020/1	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	wrong doc upload
3531	0710102098562019/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019	wrong doc upload
3532	0710102422882018/15	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	affidavit and estamp paper missing
3533	0710200412802017/7	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017	wrong document upload
3534	0710102015832018/1	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/48(ND)2014	service missing
3535	0710102017832020/1	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/187(ND)2020	numer missing and cut page
3536	0710102117612019/10	SANDARBH FOODS PVT LTD Vs. SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	in annexure true copy missing
3537	0710102166532019/5	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/171(ND)2019	1-6 not clear page
3538	0710102023002020/1	VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/633(ND)2020	service and e-stamp missing
3539	0710102025802018/15	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018	1-20 page missing and properly document upload
3540	0710102063712020/1	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/286(PB)2020	1-5 page missing
3541	0710102141832019/4	MAHESH BANSAL Vs. SUBHASH CHAND GOEL	Sec 30	INTERLOCUTORY APPLICATION (IBC)/2605(PB)2019	wrong document upload
3542	0710102006892019/3	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019	index missing
3543	0710102069012020/1	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020	wrong document upload
3544	0710102117612019/11	STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	true copy missing
3545	0710102422882018/16	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	true copy and affidavit missng
3546	0710102064692020/1	ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2321(ND)2020	true copy and sign missing
3547	0710102070482020/1	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs. VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2020	sign missing
3548	0710102130002019/7		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019	sign and true copy missing and index missing
3549	0710102132562019/2		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	index missing

3550	0710102132562019/3	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	service missing
3551	0710102012172020/7	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020	wrong document upload
3552	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020	24 25 26 27 NOT CLEAR
3553	0710102033012018/19	M/S AMPLI INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019	PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED
3554	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1295(ND)2019	PAGE 14 15 NOT CLEAR
3555	0710102104502019/5	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2019	NEED TO VOLUME PARTITION AFTER 200 PAGES
3556	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	PROOF OF SERVICE MISSED
3557	0710102168402019/7	STYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020	13 14 15 16 17 18 19 not clear
3558	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/786(PB)2018	page 19 24 25 30 not clear
3559	0710102003422020/1	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	all pages cut
3560	0710102003642020/3	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020	all pages cut
3561	0710102006122019/9	PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/385(ND)2019	PROOF OF SERVICE MISSED
3562	0710102008952020/2	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020	PROOF OF SERVICE MISSED
3563	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/188(ND)2020	ALL PAGES CUT
3564	0710102015772020/1	ROHIT SHARMA Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/182(ND)2020	ALL PAGES CUT
3565	0710102016812020/1	DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/183(ND)2020	ALL PAGES CUT
3566	0710102017042020/3	JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	19(2)	COMPANY APPLICATION(IBC)/1164(ND)2020	52 53 54 55 NOT CLEAR
3567	0710102146712019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/127(ND)2020	ALL PAGE CUT
3568	0710102172912019/2	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020	ALLPAGES CUT AND LINE
3569	0710102408922018/66	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	PAGINATION NOT MENTION
3570	0710102008382019/2	TAIPACK LIMITED Vs. SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES	Sec 60(5) Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/869(ND)2020	PAGE 1 TRANSLATION INDEX MISSING
3571	0710102012792020/2	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020	ALL PAGES CUT
3572	0710102013802020/2	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs. LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/213(ND)2020	ALL PAGES CUT
3573	0710102013932020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020	ALL PAGES CUT
3574	0710102015812020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020	PAGINATION NOT MENTION,TRUE COPY MISSED
3575	0710102016762020/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020	PAGINATION NOT MENTION,TRUE COPY MISSED
3576	0710102025062020/1	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	WRONG E FILL
3577	0710102172152019/2	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020	ALL PAGES CUT
3578	0710102061312020/1	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	ALL PAGES CUT
3579	0710102003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	PG-56-65 NOT CLEAR
3580	0710102003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	TRUE COPY MISSED
3581	0710102003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	PG-56-65 NOT CLEAR
3582	0710102003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	PG-56-65 NOT CLEAR

3584	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	FILE NOT IN PROPER INDEX ETC
3585	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	FILE NOT UPLOAD IN PROPER
3586	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	E FILL WRONG
3587	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	DOCUMENT NOT UPLOADED PROPER
3588	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	WRONG E FILL
3589	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	WRONG E FILL
3590	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019	WRONG E FILL
3591	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020	WRONG E FILL
3592	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020	INDEX MISSED
3593	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1270(ND)2019	TRUE COPY MISSED
3594	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1563(ND)2019	WRONG E FILL
3595	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	PAGE 3 TO 9 IN HINDI
3596	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	PAGE 31 32 35 NOT CLEAR
3597	0710102151402019/4	GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/3055(ND)2019	TRUE COPY MISSED
3598	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/186(PB)2019	NEED TO VOLUME BREAK AFER PAGES200
3599	0710120004512018/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018	INDEX MISSED
3600	0710102064572020/1	CHANDRA PRAKASH Vs. DULI CHAND	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2361(ND)2020	PAGE NUMBER NOT MENTION IN INDEX.
3601	0710102023082020/1	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/206(ND)2020	DOCUMENT NOT clear and index not mentioned
3602	0710102063032020/2	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2020	index not mention
3603	0710102066312020/2	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020	index not mention
3604	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	Sec. 213	COMPANY APPLICATION (COMPANIES ACT)/316(ND)2020	document incomplete
3605	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	Sec. 213	COMPANY APPLICATION (COMPANIES ACT)/316(ND)2020	document incomplete
3606	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020	INDEX NOT MENTIONED
3607	0710102128042019/7	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019	index not mentioned.
3608	0710102002242020/8	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION (IBC)/274(PB)2020	page no 14-25 not clear Fluid In Index Page Not Clear,10,11,12 to 24 & advance service
3609	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.	Sec 60(5)	COMPANY APPLICATION (IBC)/2715(PB)2019	Advance of Service
3610	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/891(ND)2019	Pagination Not Done & Index Missing
3611	0710102169732019/10	V.N. PROPERTIES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	AMALGAMATION (COMPANIES ACT)/3(ND)2020	Page No Clear 55.
3612	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ KUMAR	Application under any other provisions- IBC	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/397(PB)2020	Pagination Not Done in Index and Documents ALSO
3613	0710102019982020/2	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/36(ND)2020	after 24 page no
3614	0710102019982020/3	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/36(ND)2020	Pagination not Mention in Index
3615	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020	Incomplete Document
3616	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE	IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(ND)2018	Page Not Clear-203,230-232,240 / One Volume Merge
3617	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2389(ND)2020	Index Missing

3618	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI SMC CORPORATION (INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020	Wrong Document
3619	0710102097082019/6	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1527(ND)2019	Wrong Document
3620	0710102105692019/4	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2019	Pages Blur- 3,5,7,9,11,13,14,15,16,
3621	0710120006752018/9	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	Wrong Document
3622	0710102034342020/1	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)2020	Pages Not Clear-8-84
3623	0710102063742020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/272(I)2020	Wrong Document
3624	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	Proof of Service
3625	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	Reply every pages sign
3626	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	Wrong Document
3627	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	Wrong Document
3628	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/170(PB)2018	Reply every pages sign
3629	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019	Wrong Document
3630	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020	Affidavit Not Upload
3631	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019	Wrong Document
3632	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.	Rule 153, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/912(ND)2019	Incomplete Document Every Pages Not Signature
3633	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/78(PB)2020	Wrong Document
3634	0710102035752020/3	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020	Wrong Document
3635	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Pages Missing-57-129
3636	0710102036152020/2	M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED	Sec 54(1)	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Wrong Document
3637	0710102071082020/1	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	INTERLOCUTORY APPLICATION (I.B.C)/2823(ND)2020	Wrong Document
3638	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	Seprate Filling Reply & Affidavit
3639	0710102422882018/19	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	Seprate Filling Reply & Affidavit
3640	0710120007302018/59	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018	Proof of Service
3641	0710100409382017/3	SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/447(ND)2017	Index Missing
3642	0710102002732020/4	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020	Wrong Document
3643	0710102012462020/1	M/S AEROXPRT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA THROUGH ITS REGISTRAR	Sec 252 (3)	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2020	Wrong Document
3644	0710102020782020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/203(ND)2020	Wrong Document
3645	0710102039662020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2020	Wrong Document
3646	0710102039702020/3	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020	wrong file
3647	0710102060442019/16	M/S RENU PROPTTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/667(ND)2019	Index No Page Numbering
3648	0710102061312020/3	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Incomplete Document
3649	0710102061312020/4	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Incomplete Document
3650	0710102068972020/1	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Wrong Document
3651	0710102069092020/1	G.R. BATHLA Vs. VISHWANATH BATHLA	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/312(ND)2020	Wrong E-Filing
3652	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET JAIN	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020	Wrong Page Numbering
3653	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020	Every Pages Not Signature

3654	0710102093492019/3	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1443(ND)2019	Wrong Document
3655	0710102108442019/2	DILIP BUILDCON LIMITED Vs. NISHA MALPANI	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1630(PB)2019	Reply every pages sign
3656	0710102111782019/5	TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1937(ND)2019	Reply every pages sign
3657	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND SONBHADRA	Sec 60(5)	COMPANY PETITION IB (IBC)/372(ND)2019	Wrong Document
3658	0710102143992019/4	RESHMA MITAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS PVT LTD	Sec 30	INTERLOCUTORY APPLICATION (IBC)/2435(PB)2019	Proof of Service
3659	0710102145472019/4	M/S AEROPERT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/835(ND)2019	Wrong Document
3660	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA	Sec 252 (3)	COMPANY APPLICATION(COMPANIES ACT)/646(ND)2019	Wrong Document
3661	0710200400542011/1	M/S MMTCL LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/123(ND)2011	Index missed
3662	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020	Wrong document
3663	0710102014682020/1	VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/177(ND)2020	Annexure every pages sign-6 to 11 /Translated page-8
3664	0710102016842020/1	SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/186(ND)2020	Affidavit & Pagination
3665	0710102019572020/3	TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD.	Sec 60(5)	COMPANY APPLICATION(IBC)/1411(PB)2020	Page not clear- 67,36,39,40,41,100 to 154,166
3666	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	Affidavit missing /pagination/pages not clear
3667	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/762(I)2020	Pages not clear- 39,41,42,113,114
3668	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2216(I)2020	Index missed
3669	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	Index missed
3670	0710102108652019/9	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019	Index missed
3671	0710102168402019/8	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020	Application every pages sign-1 to 4
3672	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	Application every pages sign-1 to 19
3673	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020	Application filed in Additional document
3674	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019	Index missed & Page not clear
3675	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2216(I)2020	Index missed & Page not clear
3676	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Application every pages sign-1 to 23,29 to 171,181 to 274
3677	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	Pages not clear-93 to 125
3678	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED	Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear- 177,178,240,245 to 285,698,709 to 716,753 to 815,880,881,886,896,912,9 11
3679	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)2020	Wrong document uploaded

3680	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney , signature missing on every pages at bottom of the pages
3681	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2019	
3682	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018	Document Incomplete
3683	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2019	Wrong Document Uploaded ( Application)
3684	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/242(I)2020	Wrong Document Uploaded ( Application)
3685	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/853(ND)2019	Incomplete Document
3686	0710102157942019/1	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2746(PB)2019	Four Pages Missed according to Court Login
3687	0710102158222019/1	UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2747(PB)2019	Four Pages Missed according to Court Login
3688	0710102171142019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020	Wrong Document
3689	0710102171152019/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020	Wrong Document
3690	0710102408922018/75	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	No Index
3691	0710102006382020/1	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/478(ND)2020	Supporting Affidavit Missed
3692	0710102007032020/13	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020	No Index
3693	0710102022652018/8	VISHAL GUPTA Vs. K R F LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018	Wrong Document
3694	0710102032742020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Under Sec 9	COMPANY PETITION IB (IBC)/770(I)2020	Wrong Documents No Number in Index and no Pagination No sign In annexures no Roc and Income Tax Advance Service
3695	0710102064662020/1	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020	
3696	0710102068752020/1	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020	Page 75 to 86,89,90,91 Not Clear
3697	0710102157942019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2746(PB)2019	wrong Documents
3698	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020	Wrong Document
3699	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020	Wrong Documents
3700	0710102171152019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020	Wrong Documents
3701	0710102415722018/31	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	Page 12,20 Not Clear & No Sign in every Pages
3702	0710102415722018/32	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	Page 19 not clear, No Sign in every Pages
3703	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)2018	Wrong Document



3704	0710102001342020/6	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service
3705	0710102011322020/2	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service
3706	0710102011862020/1	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service
3707	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service
3708	0710102022482018/6	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1520(ND)2018	Wrong Documents
3709	0710102073632019/26	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019	Page 21, 28 to 33 not clear
3710	0710102074032020/1	LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3072(PB)2020	Wrong Documents
3711	0710102076482020/1	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020	Document not uploaded properly
3712	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/492(ND)2020	Wrong Documents
3713	0710102069162020/1	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD ( EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/887(ND)2020	Wrong Documents
3714	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET JAIN	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020	Main case no. wrong
3715	0710102160632019/3	ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (IBC)/13(ND)2020	No Supporting Affidavit
3716	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017	No Sign in reply
3717	0710102061252020/2	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD RAVI BANSAL Vs. PUNJABI ACCESSORIEZ PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	Wrong Document
3718	0710102064902020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2351(ND)2020	No True Copy sign in Annexure
3719	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	No Index, No Supporting Affidavit
3720	0710102067232020/1	MAHESH BANSAL Vs.	Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020	Wrong Document
3721	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020	Main Case Wrong
3722	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND GUPTA	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020	Wrong Main Case
3723	0710102408922018/76	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	No Index, No sign in Written Submission
3724	0710102412722018/25	BANK OF INDIA Vs. M/S BASIC INDIA LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/397(PB)2018	Page No. 27,28,56,57 cut
3725	0710120001322018/4	SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/512(ND)2017	Document not uploaded properly
3726	0710120006752018/10	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	Wrong Document
3727	0710120009092018/3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Wrong Documents
3728	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020	Page 14 Missed, page 22, 23 Not Clear
3729	0710102017792020/1	M/S. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/549(ND)2020	Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur...
3730	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2727(PB)2020	65-B Certificate missed
3731	0710102070652020/2	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020	E stamp missed with affidavit
3732	0710102070652020/3	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020	E stamp missed with affidavit
3733	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2852(ND)2020	wrong e-filing
3734	0710102117612019/14	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	65- B certificate missed with affidavit
3735	0710102128042019/8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019	wrong e-filing
3736	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	wrong e-filing
3737	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	wrong document uploaded

3738	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020		Proof of service missed	
3739	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019		index missed, page numbering missing.	
3740	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/399(ND)2019		wrong e-filing	
3741	0710120011302018/15	STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1275(PB)2018		Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy stamp and sign is missed.	
3742	0710102035242020/3	PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2210(ND)2020		Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof of service (email).	
3743	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2020		wrong e-filing	
3744	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019		Supporting affidavit missed	
3745	0710102007032020/14	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020		wrong document uploaded	
3746	0710102015452020/4			Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/44(PB)2020		sign on reply and proof of service, and true copy and sign missed	

3747	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.	Sec 60(5)	COMPANY APPLICATION(IBC)/1208(PB)2020	Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service.
3748	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019	wrong e-filing
3749	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/268(I)2020	wrong e-filing
3750	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	E-stamp missed with affidavit and 65-B certificate missed with proof of service.
3751	0710102128042019/9	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019	wrong e-filing and sign on report every pages and annexure also
3752	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA	Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notarized, Income Tax service missed, 65-B certificate missed with ROC Service.
3753	0710102133712019/3	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019	65-B Certificate missed and all respondents service missed
3754	0710102133712019/4	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019	65-B Certificate missed and all respondents service missed
3755	0710102133712019/5	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019	65-B Certificate missed and all respondents service missed
3756	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019	65-B Certificate missed and all respondents service missed
3757	0710102133712019/7	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019	65-B Certificate missed and all respondents service missed
3758	0710102133752019/2	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	Sec 66(1)	COMPANY APPLICATION(IBC)/2185(PB)2019	Page 26,28 not clear, 65-B certificate missed and service to the other respondents missed

3759	0710102134502019/1	CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3087(ND)2019		wrong e-filing	
3760	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3074(ND)2019		Supporting affidavit missed with document and 65-B certificate missed with proof of service.	
3761	0710102427912018/9	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)2018		wrong e-filing or wrong document uploaded.	
3762	0710102034682018/11	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		wrong e-filing	
3763	0710102064702020/8	ARUNAV PANKAJ Vs. M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020		volume break pages 280	
3764	0710102067942020/3	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020		Proof of service missed	
3765	0710102070652020/4	MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020		wrong e-filing	
3766	0710102072902020/1	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)2020		True copy and sign missed, 453,457,462-463,465,466,470-471 not clear	
3767	0710102075182020/1	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020		wrong e-filing	
3768	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020		wrong e-file	
3769	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.	
3770	0710102131302019/1	ANKUR KASHYAP Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Rule 154 (1)	COMPANY APPLICATION(IBC)/1326(ND)2019		wrong file	
3771	0710102170642019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		wrong e-file	
3772	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		wrong e-filing	
3773	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Supporting affidavit missed with the documents and proof of service missed.	
3774	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2020		sign missed on the affidavit in the deponent portion.	

3775	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	Sign on reply, e-stamp paper missed with affidavit, affidavit is not notarized, Income Tax Service missed. 65-B certificate missed with ROC Service.
3776	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020	no document upload
3777	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOJJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020	page:41 not clear, rejoinder sign missed and true copy sign missed
3778	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	wrong case type, (as a fresh application filed) and page 9 not clear
3779	0710102123862019/3	SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/2297(ND)2019	wrong e-filing (prayer 1000rs)
3780	0710102135032019/2	SAMHITA NEHRU Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2000(ND)2019	true copy sign missed
3781	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI	Sec 252 (3)	COMPANY PETITION (COMPANIES ACT)/951(ND)2019	page:17-53 not clear
3782	0710102170642019/4	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020	page:4-155 not clear
3783	0710102170642019/5	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020	page:4-155 not clear ,file same as above and file pass by mistake
3784	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD	Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020	200rs estam-paper missed
3785	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED	Application under any other provisions- IBC,19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2020	wrong file (application )
3786	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/289(I)2020	Wrong document
3787	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1584(ND)2019	pages not sign
3788	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1628(ND)2020	document not properly uploaded
3789	0710102036112020/1	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/883(I)2020	wrong efile (case type change)
3790	0710102036152020/3	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	reply sign cut page:, 85, 88, 89 not clear etc
3791	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020	reply not sign on every pages and date of file in index missed

3792	0710102072512020/1	RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020		page:74, 76, translate
3793	0710102121532019/28	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:47, 49, not clear and supporting affidavit missed
3794	0710102134962019/3	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2560(ND)2019		document not found
3795	0710102143442019/5	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3171(ND)2019		document not properly upload
3796	0710102012862020/5	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file
3797	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C. HATBUSHA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020		wrong e-file
3798	0710102075872020/1	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/284(ND)2020		wrong e-file
3799	0710200411582018/6			IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)2018		wrong e-file
3800	0710102014692019/8	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019		wrong e-file
3801	0710102035962020/3	APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		reply sign missed on every page and true copy sign missed
3802	0710102064102020/2	APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 425	COMPANY APPLICATION(COMPANIES ACT)/297(PB)2020		reply sign missed on every page and true copy sign missed
3803	0710102126622019/4	INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/141(ND)2019		document not found
3804	0710102008962020/2	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020		page 10 -13 translate
3805	0710102012862020/6	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file
3806	0710102015252020/1	PANKAJ NARANG Vs. SUDHANSH AGARWAL		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1025(ND)2020		affidavit verified date wrong
3807	0710102022652018/9	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018		proof of service missed and true copy sign missed
3808	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3204(ND)2020		page:34, 36, 38, 40, 42, 44, 46 etc pages not clear
3809	0710102121532019/29	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:146, 171, 178, etc page not clear please check these page
3810	0710102121532019/30	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:146A, 159, 178 etc pages not clear
3811	0710102133012019/1	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (IBC)/2259(PB)2019		signature missed on ever pages
3812	0710102133012019/3	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (IBC)/2259(PB)2019		signature missed on ever pages
3813	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED		Sec. 230-232 - Second Motion	COMPANY PETITION (COMPANIES ACT)/146(ND)2019		reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of service missed
3814	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019		page 5, 7 translate
3815	0710120006412018/23	M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2018		wrong e-file
3816	0710102133012019/4	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (IBC)/2259(PB)2019		True copy sign missed
3817	0710102064602020/1	VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2326(ND)2020		Wrong document
3818	0710102066722020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)2020		no sign on index/true copy sign missed/ no sign on affidavit
3819	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED Vs. RG INFRA-BUILD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/917(ND)2019		Wrong Document
3820	0710102011722020/2	NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/384(ND)2020		Wrong Filing
3821	0710102018012018/10	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KQUALITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1440(ND)2018		Uncomplete Doc

3822	0710102019202020/2	NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/508(ND)2020	Wrong Filing
3823	0710102100092019/6	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019	Wrong Filing
3824	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS	Sec. 243(1) (b)	COMPANY PETITION (COMPANIES ACT)/120(ND)2019	Uncomplete Doc
3825	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019	Wrong Filing
3826	0710102141892019/6	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2975(ND)2019	Wrong Filing
3827	0710102147412019/6	MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019	Paging Not Mention
3828	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/73(ND)2019	True Copy Sign Missed
3829	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2020	Uncomplete Doc
3830	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	Uncomplete Doc
3831	0710102078022019/5	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019	wrong Filing
3832	0710102091012019/12	SACHIN JAIN Vs. SCIENTIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD.	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/92(PB)2019	Uncomplete Doc
3833	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1685(ND)2019	Wrong Filing
3834	0710102108652019/8	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019	Wrong Filing
3835	0710102112142019/8	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019	Page 4,5,6 not clear
3836	0710102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/2588(PB)2019	Page 22,24,27,35,39,40 to 91,101 not clear
3837	0710102150692019/3	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/2588(PB)2019	Page 27,29,35, 38 to 86, 102, 101 not clear
3838	0710200117292019/1	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019	wrong Filing
3839	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/56(ND)2020	sign missed of advocate in index
3840	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/283(ND)2020	reply sign missed,pg-19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed
3841	0710102061452019/3	KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	volume break after 200 pages,index not proper to file.
3842	0710102091342019/2	ANAND SONBHADRA Vs. ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TSX & ANR.	Sec 12(2)	COMPANY APPLICATION(IBC)/176(ND)2019	Proof of service missed,pg-11-13 not clear and font small
3843	0710102109082019/2	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/256(ND)2019	pg-14,15 blur
3844	0710102112142019/9	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019	Income tax service missed
3845	0710102122082019/3	BALRAM SINGH Vs. SONI INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	Wrong file application
3846	0710102123522019/2	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2239(ND)2019	Wrong file application
3847	0710102134492019/1	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2952(ND)2019	wrong file application
3848	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018	Only 1 volume
3849	0710102424522018/21	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018	Wrong file application
3850	0710120007302018/55	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018	pg-14,15 blur
3851	0710102014422017/12	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/489(PB)2017	Document not properly uploaded
3852	0710102016972020/2	SUNGIL INDIA PVT LTD Vs. P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/475(ND)2020	Wrong document type
3853	0710102021292020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/15(ND)2020	no supporting affidavit
3854	0710102023762020/1		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Wrong file application

3855	0710102079752019/9	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application
3856	0710102140272019/4	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)2019		no supporting affidavit
3857	0710200417922018/15	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		Only proof of service
3858	0710102014622020/1	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/962(ND)2020		Wrong file application
3859	0710102014622020/2	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/962(ND)2020		Wrong file application
3860	0710102017082020/1	INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1261(PB)2020		Wrong file application
3861	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application
3862	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application
3863	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		only proof of service
3864	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2131(PB)2019		sign missed on reply
3865	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2020		wrong document upload
3866	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019		Wrong e fill
3867	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		wrong e fill
3868	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020		wrong e fill
3869	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1387(ND)2020		wrong e fill
3870	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020		Incomplete document no index
3871	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019		Wrong e fill and incomplete documents
3872	0710102114592019/8	KKALPANA INDUSTRIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2025(ND)2019		Document not in proper no index
3873	0710102147562019/3	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2019		wrong e fill
3874	0710102007742019/6	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2019		Only proof of service
3875	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/658(PB)2019		Wrong e fill
3876	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		wrong e fill
3877	0710102143202019/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2902(ND)2019		index missed
3878	0710102408922018/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		proof of service missed
3879	0710102008632020/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/321(ND)2020		wrong e fill
3880	0710102009942020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/433(ND)2020		wrong e fill
3881	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/453(ND)2020		Page 81 82 83 not clear
3882	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/519(ND)2020		page 102-112 not clear
3883	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD. RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.		Regulation 33	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2020		proof of service missed
3884	0710102029202020/1	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1854(ND)2020		Wrong e fill
3885	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		wrong e fill
3886	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		wrong e fill
3887	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		161-181,202-207not lear



3888	0710102011482020/1	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	COMPANY APPLICATION(COMPANIES ACT)/242(I)2020	page 34-44,53-62 not clear.
3889	0710102116932019/2	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019	pg 6 not clear and true copy missed
3890	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2428(PB)2019	APPLICATION UPLOAD IN ADDESTIONAL
3891	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2019	APPLICATION UPLOAD IN ADDESTIONAL
3892	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	COMPANY APPLICATION(COMPANIES ACT)/862(ND)2019	pg NUMBERING MISSED
3893	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/1556(ND)2019	PG- 10,12,22,23 NOT CLEAR
3894	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019	APPLICATION FILED IN ADDESTIONAL
3895	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	PG NUMBERING MISSED
3896	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	PG NUMBERING MISSED
3897	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)2018	IRP REPORT FILE IN ADDESTIONAL
3898	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018	VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME IS E
3899	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRATECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/166(ND)2017	TRUE COPY SING MISSED
3900	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019	APPLICATION FILE IN ADDESTIONAL
3901	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019	APPLICATION FILED IN ADDESTIONAL
3902	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	PAGES CUT
3903	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	---IBC Under Sec 9	COMPANY PETITION IB (IBC)/381(ND)2020	APPLICATION FILE INADDESTIONAL
3904	0710102012742020/2	GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/401(PB)2020	REPLY'S FORMAT WRONG
3905	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/677(PB)2020	PAGE 5,6 NOT CLEAR
3906	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1882(ND)2019	APPLICATION FILE IN AS A ADDESTIONAL
3907	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2745(ND)2019	APPLICATION FILED AS A ADDESTIONAL
3908	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD	IBC under Sec 7	COMPANY PETITION IB (IBC)/3163(ND)2019	NO DOCS
3909	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	WRONG EFILE
3910	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/81(PB)2020	PG 54-55 NOT CLEAR
3911	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018	WRONG EFILE
3912	0710102005642020/2	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/261(ND)2020	WRONG EFILE
3913	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019	SIGN MISSED
3914	0710102023752020/1	CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/642(ND)2020	PG-4MISSED
3915	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020	WRONG EFILE
3916	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020	WRONG EFILE
3917	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/750(ND)2020	index missed
3918	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)2019	sign missed on annexure
3919	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019	pg 6-7 not clear
3920	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2019	WRONG EFILE
3921	0710102150902019/5	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019	incomplete doc
3922	0710102170832019/7	INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/150(ND)2020	wrong index

3923	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2018	incomplete doc
3924	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)2018	index missed and pg no 1 not clear
3925	0710204174062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/179(ND)2019	sign missed on every page
3926	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED Vs. BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2020	pg 16 not clear
3927	0710102005012020/5	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020	index missed
3928	0710102071502019/3	RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019	Pg Not 1 & Income Tax Service Missing
3929	0710102083542019/12	SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED	Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/403(ND)2019	Signature Missing in Index & Reply & Income Tax Service Missing / Reply
3930	0710102122952019/7	SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2269(ND)2019	Wrong File / Application
3931	0710102133412019/1	AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/2100(PB)2019	Wrong File / Report
3932	0710102134682019/3	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES & OTHERS(M/S. BRAHMAFORCES COM PVT. LTD)	IBC under Sec 7	COMPANY PETITION IB (IBC)/2592(ND)2019	wrong file
3933	0710102158122019/2	ADITYA AHALAWAT Vs. FIITJEE LIMITED	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/947(ND)2019	Roc & Income Tax Service
3934	0710102160562019/1	DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/75(ND)2020	Index Missing/ Reply
3935	0710102005182020/5	RATAN SINGH Vs. THEME EXPORT PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2020	Affidavit And Estamp Date Paper Not Match
3936	0710102006592019/4	VANSH INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019	reply every pages signature missing
3937	0710102008952020/1	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020	incomplete documents & index missing
3938	0710102009742020/3	LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020	Signature Missing In Reply & Page 4 Not Clear
3939	0710102009902020/2	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2020	Signature Missing in Reply & Main Case No Missing
3940	0710102012862020/4	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020	wrong e-file
3941	0710102018032020/3	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020	wrong document
3942	0710102022332020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1387(ND)2020	Index Missing & Pagination Not Done
3943	0710102024532020/1	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/618(ND)2020	Signature Missing In Index
3944	0710102024532020/2	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/630(ND)2020	Signature Missing In Index
3945	0710102025332020/1	MR. LAVAKESH Vs. K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019	wrong application
3946	0710102028502020/1	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2020	Page No Clear 1 to 3,6 to 7
3947	0710102079752019/11	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019	Document Not Upload Properly
3948	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019	Pagination Not Done & Wrong File
3949	0710102095082019/4	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019	Pagination Not Done & Wrong File
3950	0710102119992019/11	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2019	wrong File
3951	0710102144522019/2	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2949(ND)2019	14, 15 not clear page
3952	0710102146192019/7	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3084(ND)2019	wrong doc upload
3953	0710102152382019/3	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020	page numer missing
3954	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	Sec 30	COMPANY APPLICATION(IBC)/2778(PB)2019	wrong doc upload
3955	0710102159752019/2	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD	Sec 30	COMPANY APPLICATION(IBC)/2778(PB)2019	wrong doc upload
3956	0710102166652019/6		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/32(ND)2020	service missing

3957	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2020		document not properly upload
3958	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		wrong document upload
3959	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		document wrong upload
3960	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		document wrong upload
3961	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018		wrong document upload
3962	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/302(ND)2017		wrong document upload
3963	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020		wrong doc upload
3964	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019		wrong doc upload
3965	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020		document properly upload
3966	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1151(ND)2018		Reject (wrong file name)
3967	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		wrong E-filing (application)
3968	0710102062592020/1	RAJNISH GUPTA Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2020		wrong E-filing
3969	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		wrong E-filing
3970	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019		wrong E-filing
3971	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020		sign on reply missed, true copy and sign missed. exemption application also move in this reply.
3972	0710102115422019/9	ACTI CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019		page no. 11-12 missed i.e. proof of service and 65-B Certificate
3973	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1990(ND)2020		wrong E-filing
3974	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P	IBC under Sec 7	COMPANY PETITION IB (IBC)/1096(PB)2019		Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear
3975	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019		wrong e-filing
3976	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020		sign on reply and index not numbered (fill).
3977	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		proof of service missed, true copy and sign missed
3978	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES( SVP INFRAHOMES PVT.LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020		Service MISSING/ (Vakalatnama & Memo Parties )
3979	0710102412382017/3	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong File / Report Filed By Liquidtor
3980	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020		Wrong File /Joint Petition

3981	0710102001212020/7	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/207(PB)2020		Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply
3982	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020		Index Missing & Affidavit Missing & Signature Missing / Short Reply
3983	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		wrong File / Report Filed By Irp
3984	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/633(ND)2020		Affidavit Missing
3985	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019		Pagination Missing IN index
3986	0710102061312020/2	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission
3987	0710102078142019/16	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)2019		One Page upload Only / Written Submission
3988	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019		Volume Will Divided After 200 Pages True Copy Signature
3989	0710102014502020/2	VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/955(ND)2020		True Copy Missing
3990	0710102096972019/5	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		True Copy Signature Missing & Volume Will Be Divided After 200 Pages
3991	0710102159692019/4	GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/973(ND)2019		Wrong Filed & Index missing & Pagination Missing /Urgent Application
3992	0710102117612019/13	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		Page No Clear 150 To 165 Not Clear File Have Doubt
3993	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762(I)2020		court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition
3994	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2408(ND)2020		Every Pages Signature Missing / Minutes Of Meeting

3995	0710102105962019/7	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED'	Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply
3996	0710102030762018/3	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)2018	wrong File / Report Filed By IRP
3997	0710102075772020/1	M/S. SSSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3116(I)2020	wrong File / Report Filed By liquiditor
3998	0710102090872019/5	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019	True Copy Signature Missing in Annexure
3999	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018	wrong File
4000	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	Index Missing
4001	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)2018	Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In One Diary No / Reply
4002	0710102027422018/4	JEEVANTIKA ORGANIC FARMING LLP Vs.	Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/198(ND)2018	Index Missing & Pagination Missing
4003	0710102158532019/3	M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS PVT. LTD.	22(3)(b)	COMPANY APPLICATION(IBC)/2782(PB)2019	wrong e-file
4004	0710102016872020/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/572(ND)2020	reply sign missed on every pages
4005	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED'	Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	true copy sign missed
4006	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED'	Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	true copy sign missed Same file
4007	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL	Sec 30	COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019	wrong document
4008	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/78(PB)2020	wrong efile
4009	0710102000722018/9	ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED	Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018	wrong File Report Filed By Liquiditor
4010	0710102029062020/5	SUMIT BANSAL Vs. MOHINDER JAIN	IBC under Sec 7	COMPANY PETITION IB (IBC)/725(ND)2020	true copy sign missed
4011	0710102035762020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020	proof of service missed
4012	0710102066952020/3	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2020	reply , and true copy sign missed
4013	0710102006892019/4	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019	Document not uploaded proper
4014	0710102034502018/2	DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/53(ND)2019	Page 2 Missed

4015	0710102067862020/1	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020		Page 116,117 not clear, page 120 Repeat
4016	0710102068432020/1	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020		Main Case Type Wrong
4017	0710102078032020/5	ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2020		Wrong Document
4018	0710102081402020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020		Wrong Main Case No.
4019	0710102081402020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020		Wrong Main Case No. & No sign on Written Submission
4020	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020		Wrong Main Case No. & no sign on Written Submission
4021	0710102082352020/1	HEMANT KHANDELWAL Vs.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020		page no 43,44,47 not clear
4022	0710102082352020/2	HEMANT KHANDELWAL Vs.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020		Page no. 43,47 not clear, no true copy
4023	0710102082512020/2	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020		Documents not uploaded proper
4024	0710102147452019/3	AKUATE INTERNET SERVICES LTD. Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/173(ND)2019		Document not uploaded proper
4025	0710102423182018/2	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		Advance Service Missed
4026	0710102423182018/4	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		Page no. 307 to 312 not clear, No sign in every page of petition
4027	071020000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2018		not sign in reply
4028	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA		Section 95(1)	COMPANY PETITION IB (IBC)/514(ND)2020		Wrong Document
4029	0710102027262018/5	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROP CON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		No Index
4030	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/74(ND)2020		Proof of service not clear, No sign in reply
4031	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD		Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020		no index
4032	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020		No Index
4033	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2578(PB)2020		no index
4034	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3410(PB)2020		no sign in reply
4035	0710102076482020/3	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020		Page no. 41,43,45,71,108,109,113,159,160 to 166,169 to 172,204 not clear, page 230, 231 missed
4036	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020		Wrong Document
4037	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020		no Sign in written submission
4038	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2321(ND)2019		page 95-99,101 not clear
4039	0710102162062019/4	NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3385(ND)2019		true copy sign missed
4040	0710102165052019/4	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(ND)2020		true copy sign missed
4041	0710102009892019/4	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019		index missing
4042	0710102032072018/4	ASHTBHUI OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/5(ND)2019		true copy sign missed
4043	0710102065952020/11	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/77(ND)2020		Pg- 4 to 13 / 26 to 29 not clear
4044	0710120012082018/37	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		true copy missed & Reply With Final Report Also Filed Wrong Filed
4045	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2952(ND)2019		wrong file application
4046	0710102173792019/3	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020		Document Not Clear

4047	0710102014522020/1	RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/482(ND)2020	Index Missing
4048	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	19(2)	COMPANY APPLICATION(IBC)/1093(J)2020	wrong File
4049	0710102023502018/12	ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1644(PB)2018	Annexes Not Clear (Bank Statement Cut in Light Side )
4050	0710102126262019/11	VINDAL STEEL Vs. FLEXO FOAM PVT.LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2440(ND)2019	Index Missing
4051	0710102161032019/3	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020	Incomplete Document
4052	0710102004722019/22	ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/479(ND)2019	wrong File
4053	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	PG NUMBERING MISSED
4054	0710102007952020/2	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED	Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/574(ND)2020	wrong file
4055	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019	APPLICATION FILED IN ADDITIONAL wrong File
4056	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED	Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/115(ND)2020	Pagination Missing In Index
4057	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019	Page No 1 Not Clear & Income Tax Service Missing
4058	0710102127562019/4	ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA	IBC under Sec 7	COMPANY PETITION IB (IBC)/207(ND)2020	hard and soft amount cut 93-96 97-109 110-122
4059	0710102115252019/6	M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2028(ND)2019	PAGE NUMBERING MISED AND 2PAGES ARE CUT
4060	0710102147942019/6	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.	Sec 30	COMPANY APPLICATION(IBC)/856(ND)2019	Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with soft copy
4061	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE	Sec 60(5)	COMPANY APPLICATION(IBC)/1289(ND)2019	wrong efilng
4062	0710120011462018/2	VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/18(ND)2015	wrong filing
4063	0710102030122020/1	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020	wrong efilng
4064	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020	wrong efilng
4065	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET BHASIN	Sec. 45 (1)	COMPANY APPLICATION(IBC)/872(ND)2019	wrong file
4066	0710102170342019/2	VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/42(ND)2020	wrong efilng
4067	0710102119722019/1	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	wrong efilng
4068	0710102119722019/2	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	wrong efilng
4069	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	wrong efilng
4070	0710102021392020/1	JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/1328(PB)2020	wrong efilng
4071	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017	wrong index,file not according to index.
4072	0710102168612019/3	MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/44(ND)2020	wrong file
4073	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong file application
4074	0710102031562020/1	RAKESH KUMAR JAIN Vs. FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1919(J)2020	wrong file application
4075	0710102158172019/4	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/3386(ND)2019	wrong documnet
4076	0710102415722018/30	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	Wrong file
4077	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019	wrong file
4078	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/109(PB)2020	STATUS REPORT FILLED IN ADDITIONAL
4079	0710120004072018/81	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018	Index Missing and Pagination Missing
4080	0710102003492020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020	page 6,7 cut
4081	0710102097112019/18	GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2019	PROOF OF SERVICE MISSED
4082	0710120001682018/7	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/461(PB)2017	wrong file

4083	0710102096652019/5	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/94(PB)2019		WRONG FILE IA
4084	0710102010492020/1	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/473(ND)2020		INDEX MISSING
4085	0710102013372020/4	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020		138,139,146,147,172,180,183,187 NOT VISIBLE
4086	0710102024812020/3	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		index missing
4087	0710102109702019/9	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1894(ND)2019		WRONG FILE
4088	0710200400962016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/103(ND)2016		WRONG DOC
4089	0710200401412016/57	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC
4090	0710200401412016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC
4091	0710200401412016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC
4092	0710200401442016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/104(ND)2016		wrong doc
4093	0710200401442016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/104(ND)2016		wrong doc
4094	0710102000902020/1	AMIT AGRAWAL Vs. SURINDER VASUDEVA		19(2)	COMPANY APPLICATION(IBC)/183(PB)2020		INDEX MISSING
4095	0710102014352020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/171(ND)2020		2,3,4 NOT CLEAR AND PAGE NUMBERING MISS
4096	0710102028142020/1	DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/222(ND)2020		1,2 PAGE CUT AND PAGE NUMBERING MISSING
4097	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/169(ND)2020		ALL PAGES CUT
4098	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/220(ND)2020		ALL PAGES CUT
4099	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs. LLOYD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/213(ND)2020		ALL PAGES CUT
4100	0710102016762020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/199(ND)2020		ALL PAGES CUT
4101	0710102024912020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/223(ND)2020		TRUE COPY, PAGINATION AND PAGES CUT
4102	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/214(ND)2020		PAGINATION NOT MENTION, TRUE COPY MISSED
4103	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		TRUE COPY MISSED
4104	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION (COMPANIES ACT)/316(ND)2020		document incomplete
4105	0710102091932019/2	GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED		Sec 60(5)	COMPANY APPLICATION (IBC)/39(ND)2019		page number missing document not proper
4106	0710102120822019/7	VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION (IBC)/1756(PB)2019		Wrong E-Filing
4107	0710102064702020/5	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020		91-94 135-144 158-163 207-209 not clear page true copy missed



4108	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/204(ND)2020	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service
4109	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/268(I)2020	wrong e-filing
4110	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	Sec 66(1)	COMPANY APPLICATION (IBC)/2184(PB)2019	65-B Certificate missed and all respondents service missed
4111	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019	19-34,37,46,65-83,102-104 not clear page
4112	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018	Supporting affidavit missed with the documents and proof of service missed.
4113	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/289(I)2020	Wrong document
4114	0710102064662020/2	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/251(ND)2020	e-stamp paper uttar pradesh 100 rupees
4115	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND)2020	Pag 125 to 128 not clear
4116	0710102062212020/1	CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/57(ND)2020	index missing and document properly upload
4117	0710102035962020/2	APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	SIGN MISSED
4118	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR
4119	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	PG 19-20 NOT CLEAR
4120	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/330(ND)2018	Wrong Documents
4121	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Documents not uploaded proper
4122	0710102076972020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020	Document not uploaded proper
4123	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED	Sec. 241(1), Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Document not uploaded proper
4124	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL	Sec 30	COMPANY APPLICATION (COMPANIES ACT)/826(ND)2019	Wrong Documents
4125	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020	Wrong Document
4126	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020	Wrong Documents
4127	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020	no Sign in Written Submission
4128	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	Sec 60(5)	COMPANY APPLICATION (IBC)/2448(PB)2019	Supporting Affidavit Missed
4129	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	affidavit and index is missing
4130	0710102081362020/1	ALD INFRA TECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/298(I)2020	index is missing
4131	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED	Sec. 59, Sec. 213, Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/36(PB)2020	True copy sign missed
4132	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020	Wrong filing
4133	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND)2020	Pag 125 to 128 not clear
4134	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899(I)2020	Only one page wrong document
4135	0710102030212020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899(I)2020	Only one page wrong document
4136	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019	Wrong file application

4137	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		Wrong file application
4138	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		sign on reply.proof of service not clear
4139	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PAGE 40,58 NOT CLEAR
4140	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PAGE 40,58 NOT CLEAR
4141	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/853(ND)2019		INCOMPLETE DOC
4142	0710102077362020/1	BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3736(I)2020		INDEX MISSED
4143	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020		wrong efile
4144	0710102008172020/1	ASHOK KUMAR GUPTA TRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020		progress report wrong efile
4145	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3162(ND)2020		index missed incomplete doc
4146	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/188(ND)2020		index missed
4147	0710102001212020/9	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/207(PB)2020		sign missed with true copy
4148	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020		index missed
4149	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		true copy sign
4150	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		wrong e fill
4151	0710102025252020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/192(PB)2020		wrong e fill
4152	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019		WRONG E FILL
4153	0710102137862019/4	CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL CONSTRUCTIONS PVT. LTD.)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/160(ND)2019		DOC NOT PROPER INDEX
4154	0710102139162019/6	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		TRUE COPY SIGN MISSED
4155	0710200412652017/3	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Progress Report-wrong e-filing
4156	0710200412652017/4	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Progress Report-wrong e-filing
4157	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		progress report -wrong e-filing
4158	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Brief facts of written submission index is missing
4159	0710102002242020/9	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Sign is missing on every page of written submission
4160	0710102002622019/15	ARGENTUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		pagination is missing
4161	0710102009432019/8	STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/324(ND)2019		Index is missing
4162	0710102021292020/2	SUNGIL INDIA PVT LTD Vs. AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/15(ND)2020		Valuation Report have to file as IA, Wrong e-filing
4163	0710102027802020/3	RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020		True copy and signature is missing
4164	0710102033412020/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2021(I)2020		Report have to file as IA, Wrong e-filing
4165	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2020		wrong e-filing
4166	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)2019		Doc not showing
4167	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Page 3 not clear
4168	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/399(I)2020		Uncomplete doc
4169	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019		Wrong filing
4170	0710102009192020/3	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear

4171	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/228(ND)2020	Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear
4172	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Page 81,82,84 Cut
4173	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Document not uploaded proper
4174	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Document not uploaded proper
4175	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Document not uploaded proper
4176	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020	no Sign in written submission
4177	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Page No 83,84,92,93,96,97,98,99 not Clear
4178	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	File not uploaded proper
4179	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	File not uploaded proper
4180	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020	Page No. 32,34,36,38,40 in Hindi
4181	0710102071362020/1	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020	File not upload proper
4182	0710102071762020/1	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2863(ND)2020	Supporting Affidavit Missed
4183	0710102083112019/12	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019	Document not upload proper
4184	0710102083192020/1	REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY PVT LTD	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3545(j)2020	Wrong Document
4185	0710102129312019/10	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	No sign in annexures
4186	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/274(ND)2020	TRUE COPY SING MISSED
4187	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	INDEX MISSED UPLOAD PROPERLY
4188	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	TRUE COPY SING MISSED
4189	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/282(ND)2020	TRUE COPY SING MISSED
4190	0710102091032019/8	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1404(ND)2019	INDEX MISSED
4191	0710102112472019/10	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019	PG 20,21,22,24,25 NOT CLEAR
4192	0710102112472019/9	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019	PG 20,21,22,24,25 NOT CLEAR
4193	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	TRUE COPY MISSED & VOLUME BREAK
4194	0710120005252018/15	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	Application under any other provisions	COMPANY PETITION IB (IBC)/560(ND)2018	ALPPLICATION FILE IN ADDESSIONAL
4195	0710102071962020/1	MGS SHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020	true copy sign missed
4196	0710102083202020/1	SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	Sec. 213	COMPANY PETITION (COMPANIES ACT)/107(i)2020	wrong file
4197	0710102135052019/3	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019	wrong file
4198	0710102171192019/9	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs. MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020	different document wrong file
4199	0710200404622018/6		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018	wrong file

4200	0710102407942018/18	S.C.S.I BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018	no doc	9/14/2020
4201	0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2018	Sign is missing on written submission	9/15/2020
4202	0710102132562019/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	All pages are not clear	9/15/2020
4203	0710200412652017/6	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017	Wrong e-filing	9/12/2020
4204	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020	Index is missing	9/11/2020
4205	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020	True copy is missing on annexures	9/3/2020
4206	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020	Wrong e-filing	9/12/2020
4207	0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020	wrong e-filing	9/15/2020
4208	0710102015752019/2	SURINDER KUMAR Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/148(ND)2019	True copy is missing on annexures	9/15/2020
4209	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC		File report as an IA, wrong e-filing	9/10/2020
4210	0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020	Pagination is missing on index	9/15/2020
4211	0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020	Pagination is missing on index	9/15/2020
4212	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Index is missing	9/12/2020
4213	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020	NOT FOUND	9/12/2020
4214	0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Index is missing	9/15/2020
4215	0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3141(ND)2020	Application -wrong e-filing	9/15/2020
4216	0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020	Sign on every page of Reply	9/15/2020
4217	0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020	Sign is missing on every page of reply	9/15/2020
4218	0710102109492019/3	KRR INDIA FINANCIAL SERVICES PVT LTD. Vs. KQUALITY LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/992(ND)2019	PG-22-28 NOT CLEAR	9/15/2020
4219	0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD		Sec 30	INTERLOCUTORY APPLICATION (IBC)/2605(PB)2019	true copy sing	9/15/2020
4220	0710102423182018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018	index missed sing missed client and adv	9/15/2020
4221	0710200408562018/10	VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/1(ND)2018	pg 117 not clear	9/15/2020
4222	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	pg -134-148 cut	9/12/2020
4223	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	prof of service missed & vol break	9/12/2020
4224	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020	application file in addestional wrong filing	9/15/2020
4225	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	PG-17 ,62,124, NOT CLEAR 352 CUT ,	9/15/2020
4226	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)2019	TRUE COPY SING MISSED	9/11/2020
4227	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	PG- 6,8,10,14,16,18,20,22,24,26 ,28,30,32,34 NOT CLEAR , WRONG AFFIDAVIT	9/15/2020
4228	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD		Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2019	TRUE COPY SING MISSED	9/15/2020
4229	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA		Sec 60(2)	COMPANY APPLICATION(IBC)/2773(PB)2019	TRUE COPY SING MISSED	9/15/2020
4230	071020000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017	wrong e-filing	9/16/2020
4231	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD/KIRAN UDYOG PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/528(ND)2020	wrong filing	9/21/2020

4232	0710102078242020/1	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020	TRUE COPY SING EVERY PAGE & DEPONENT SING MISSED AFFEDAVIT NOT VERIFY	9/17/2020
4233	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3328(PB)2020	TRUE COPY SING EVERY PAGE	9/17/2020
4234	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3433(ND)2019	PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER	9/17/2020
4235	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3430(ND)2019	PG 51 NOT CLEAR	9/17/2020
4236	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (IBC)/85(ND)2019	INDEX MISSED	9/18/2020
4237	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1502(ND)2020	WRONG EFILE	9/21/2020
4238	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/246(ND)2020	INDEX MISSED	9/21/2020
4239	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2643(PB)2020	VOL-2 BREAK	9/21/2020
4240	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	wrong e-filing	9/21/2020
4241	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020	sign miss0710102068752020/2	9/21/2020
4242	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2186(ND)2019	SIGN MISSED	9/21/2020
4243	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018	index missed	9/21/2020
4244	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018	index missed	9/21/2020
4245	0710102030412020/1	CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1848(ND)2020	Page end signature missing	9/22/2020
4246	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Wrong e-filing	9/22/2020
4247	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	PAGE NUMBERING MISSED TRUE COPY SING MISSED	9/22/2020
4248	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2417(ND)2019	APPLICATION FILE IN ADDEITIONAL WRONG FILING	9/22/2020
4249	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	INDEX MISSED	9/22/2020
4250	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	PG-45,47-50 NOT CLEAR	9/16/2020
4251	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2968(ND)2019	APPLICATION FILE IN ADDEITIONAL WRONG FILING	9/22/2020
4252	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	AFFIDAVIT VERIFIED DATE MISSED	9/22/2020
4253	0710102166692019/4	UMESH GARG Vs. BANK OF BARODA	Sec 60(5)	COMPANY APPLICATION(IBC)/2861(PB)2019	AFFIDAVIT VERIFIED DATE MISSED	9/22/2020
4254	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2019	INDEX MISSED	9/22/2020
4255	0710102007612020/3	FOCUS BUILDWELL PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2020	TRUE COPY SING MISSED	9/22/2020
4256	0710102018582020/2	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/497(ND)2020	INDEX MISSED SERVICE MISSED	9/22/2020
4257	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020	NOT UPLOAD PROPERLY	9/22/2020
4258	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	wrong e-fill	9/22/2020
4259	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/486(PB)2018	pg 14-18 not clear	9/22/2020
4260	0710102033072020/1	RELIGARE FINVEST LIMITED Vs. PARSNATH DEVELOPERS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/959(ND)2020	Wrong e-file Document (Application Filed)	9/24/2020
4261	0710102068392020/5	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	No index, true copy sign missed	9/24/2020
4262	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020	NO index , NO Pagination	9/24/2020

4263	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1808(ND)2019		No documents uploaded	9/24/2020
4264	0710102160992019/5	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		True copy sign missed	9/24/2020
4265	0710102009832019/5	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2019		NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign	9/24/2020
4266	0710102025572018/6	FLEXITUFF VENTURES INTERNATIONAL LIMITED Vs. TREND FLOORING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1694(ND)2018		page no. 16 to 35 page cut	9/24/2020
4267	0710102032752018/8	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		True Copy Sign is missing in whole documents	9/24/2020
4268	0710102033472020/2	GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/795(ND)2020		True copy sign missing	9/24/2020
4269	0710102036082020/1	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/899(ND)2020		True copy sign missed on annexure	9/24/2020
4270	0710102063872020/2	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/834(PB)2020		True Copy sign missing	9/24/2020
4271	0710102068392020/6	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Index is missing, True copy sign is missing in whole document	9/24/2020
4272	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong e-filing	9/24/2020
4273	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020		page no. 25 to 42 small fonts and data is not cleared	9/24/2020
4274	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Wrong application filed , small fonts and unreadable data	9/24/2020
4275	0710102081722020/1	KHOOSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/422(ND)2020		document not properly upload	9/24/2020
4276	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/605(ND)2019		page no. 18 to 20 translate missing	9/24/2020
4277	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong filed application, true copy sign missing	9/24/2020
4278	710102123382019	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019		Wrong filed	9/24/2020
4279	0710102161722019/6	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		page no. 13 unreadable data, page no. 16 tickets are not cleared	9/24/2020

4280	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 30, 31, 35,41,48,53,55,56,57,58,59, 60 to 65, 90,99,116,124 data is not cleared,	9/3/2020
4281	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign Missing	9/10/2020
4282	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 116 is not clear.	9/3/2020
4283	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign missing in whole documents	9/3/2020
4284	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong filed application	9/12/2020
4285	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Page no. 3, 4, 5 are missing	9/1/2020
4286	710102007222019	Punjab National Bank V/s. General Power Company Pvt. Ltd.			IB/637/PB/2018	Dhir & Dhir Associates	[Hard+Soft]-Advance Service / Application Not Signed	30-Jan-19
4287	710102009802019	APPL Industries Ltd. V/s. Auto Décor Pvt. Limited			IB/530/ND/2018	M.P SAHAY	[Hard+Soft]-Advance Service	8-Feb-19
4288	710102004572019	Rameshwar Petrol Centre V/s. Brahmputra Infrastructure Limited			Section-9	Subhash Mahangare	E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs. Court Fees / 10Rs. Welfare	23-Jan-19
4289	710102013072019	Standard Chartered Bank V/s. Woolways (India) Limited			IB/29/ND/2018	Yogesh Goyal	[Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break	19-Feb-19
4290	0710102024652018/4	MADHUMEET KAUR VS LA MARCA KNOWLADGE AND SERVICES PVT.LTD			APPLICATION	CHHANDA DAS	OBJECTION-1000/- DD MISSED, PAGE 2,3 CUT AND 10.4 NOT CLEAR	6-Mar-19
4291	710102012332019/1	Mohit Kalkhande V/s. Set Sanayi Elektrik Tesiat Taahut VE Ticaret India Pvt. Limited			IB/461/2019	Amit Srivastava	[Hard+Soft]-Advance Service / E-Stamp Paper Wrong Date	11-Mar-19

4292	710102062032019	Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.			IB/137/ND/2018	Sunder Khatri	[Hard+Soft]-A4 Size Pg-16-130 / Pg Not Clear-37-47,58-65,117 / MOA With 20Rs. E-Stamp Paper	15-Mar-19
4293	710102060902019/1	Liz Investments Pvt. Ltd. V/s. Far Pavilions Tours & Travels Pvt. Ltd.			CP. No.44/2005	Mahesh Agarwal	[Hard+Soft]-Wrong Arrange-28,41,43,76,130 / True Copy Sign / Supporting Affidavit	28-Mar-19
4294	710102078082019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Pg Not Clear-19-20 / Missing Pg-48-49,62	12-Apr-19
4295	710102078102019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft] Missing Pg-114 / Repeated Pg-120	12-Apr-19
4296	710102078092019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Translate Pg-48,65,69	12-Apr-19
4297	710102006732019	Technologies Plus India Pvt. Ltd. V/s. ROC			Section-252	Nitika Goel	Two Volumes Missing	29-Jan-19
4298	710102093752019	SICOM Ltd. V/s. Udayraj Patwardhan			IB/1083/PB/2018	Rajpal Singh	Document Not Upload	4-Jun-19
4299	710102097202019	GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels & Hospitality Ltd.			IB/1792/ND/18	Rohit Sharma	[Soft]-Index Not Property / Document Not Uploaded	20-Jun-19
4300	710102076632019	Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors.			Section-245/242/447	Mani Bhushan Sinha	[Hard+Soft]-Pg Not Clear-224-241,104-109,112,114,116-118,125,152 / DD-3,500	16-Jul-19
4301	710102104172019	Aditi Engineering V/s. Tecpro Engineers Ltd.			IB/300/PB/17	S.K Sharma	Document Not Upload	17-Jul-19
4302	710102092532019/1	BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd.			IB/401/ND/17	Rakesh Kumar	[Hard+Soft]-Pg Not Clear-52,54,55,58,72,89-94, / Missing-65 / [Soft]-Whitner Pg-12-28	31-Jul-19
4303	710102107992019	Great India Creative Pvt Ltd			1st Motion Section-230-232	Ashish Middha	[Hard]-Missing-277-503 / Vakalatnama / Pg Cut-167,226 / [Soft]-Blur Pg-151-169,211-231	7-Aug-19



4304	710102079912019/4	JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd.			IB/1049/ND/19	Adarsh Kumar Tiwari	[Hard+Soft]-Pg Not Clear-345,355,358,368,373,382,393,399,404,409,414,471,477,484,493,502,506,513,516 / Wrong Arrange-380 etc.....	29-Aug-19
4305	710102096432019/2	Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.			IB/786/PB/18	Ranjana Roy Gawai	[Hard]-Missing-48	30-Aug-19
4306	710102119962019	Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd.			Section-9	Suwarn Rajan Chauhan	[Hard+Soft]-Missing-40 / Pg Not Clear-164,177,187,188,190,192-203,205,312,313, / Pg Cut-171-172	5-Sep-19
4307	710102003222019	Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd.			Section-9	Ayush Sharma	Case Withdrawl By Advocate	16-Jan-19
4308	710102122362019	Shrey Enterprises V/s. 23, Infomedia Pvt. Ltd.			Section-9	Dr. Sarvam Khare	Jurisdiction Gurugram	12-Sep-19
4309	710102116962019	Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd.			IB/288/ND/19	Raj Kamal	[Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80 / Wrong Document	16-Sep-19
4310	710102124182019	Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt. Ltd.			Section-9	Siddharth Mittal	Registered Office Gujarat	16-Sep-19
4311	710102124252019	Gulshan Mehta & Or. V/s. Emaar MGF Land Ltd.			Section-7	PSP Legal	[Hard+Soft]-Pg Not Clear-94,107-111,86-96	17-Sep-19
4312	710102119512019	Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd.			Section-9	NIL	[Hard+Soft]-Pg Not Clear-13,58,50,48,72,56-58,59,60,94	17-Sep-19
4313	710102112152019/2	Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB/1958/PB/19	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,82 / 10Rs. Welfare Missing	18-Sep-19
4314	710102081982019/1	Vidyavahsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB1055/PB/19	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,40,82 / 10Rs. Welfare Missing	18-Sep-19

4315	710102074022019/1	Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd.			IB/818/PB/19	Mayank Sharma	[Hard+Soft]-Pg Cut-48-64,67-69,75-76,78,80,82,86,88,90,95 / Index Missing / Sign On Reply / DD-1000/- / Wrong E-Filling / A4 Size Pgs-21-45	19-Sep-19
4316	710102125032019	Allahabad Bank V/s. Runeecha Textiles Pvt. Ltd.			IB/451/PB/18	Nalini	[Hard+Soft]-Pg Not Clear-89-92,95,105,145,146,148,154,159,160,161	18-Sep-19
4317	710102118182019	Ankur Asthana V/s. Dadhech Infrastructure Pvt. Ltd.			Section-9	Manish Kumar	Jurisdiction West Bengal	19-Sep-19
4318	710102090922019/4	Ritu Investment Pvt. Ltd. V/s. Green Bay Infrastructure Pvt. Ltd.			IB/1361/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-93,95 / Missing-22,106 / Translation-60,78,94	23-Sep-19
4319	710102085372019/6	Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Ltd.			CAA/60/PB/18	Pankaj Jain	Wrong Document	24-Sep-19
4320	710102128072019	Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited			IB/76/PB/2018	Videh Vaish	[Hard+Soft]-Original Order	24-Sep-19
4321	710102106552019/6	Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd.			IB/1811/ND/19	Sudeep Singh	[Hard+Soft]-Pg Not Clear-47,48,57,61,99-108 / Translation-78-79,109-111 / True Copy Sign	25-Sep-19
4322	710102097842019/3	State Bank Of India V/s. JKM Infra Projects Ltd.			IB/1693/ND/19	UKCA & Partners	[Hard+Soft]-Wrong Arrange-58,72,73,100,114,117,119,110,127,128,131,132,745,746,783,454,803,491,813,553,609,678,745,746,813,817,820,822,823-831,483,488-491,533-536,859,860,868,871,893,895,897,904,867 etc....	27-Sep-19
4323	710102131102019	Arjun Vitthal Pawar V/s. Bhanu Ram & Ors.			IB/547/PB/2018	Priyaranjan Dubey	Document Not Upload	1-Oct-19

4324	710102075872019/2	Pawan V/s. Supertech Township Project Ltd.			IB/904/ND/2019	Rishi Kapoor	[Hard+Soft]-Pg Not Clear-33 / Translation-30-32 / Missing-21	3-Oct-19
4325	710102106642019/3	Ashish Bankar V/s. NU Tek India Ltd.			IB/1226/ND/19	Arun Jain	Document Not Upload	9-Oct-19
4326	710102133022019	R.L. Buildtech V/s. Kindle Developers Pvt. Ltd.			IB/470/ND/2017	Naveen Bhardwaj	[Hard+Soft]-Missing-55 / Sign On Application / Pg Not Clear-42,43,56-64,94,109,119-120 / True Copy Sign / Vaklatnama Counsel Sign Missing	14-Oct-19
4327	710102087572019/1	Ashok Kumar Verma V/s. Baver Suspension Pvt. Ltd.			CP.No.365/ND/19	Pratibha Sinha	Document Not Upload / Pg Not Clear-68,83,138	15-Oct-19
4328	710102090682019/3	Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd.			IB/1405/2019	Rachit Aggarwal	[Hard+Soft]-Pg Not Clear-21-32,34,43,44,66,53/ All Paper A4 Size , True Copy Sign Missing Etc ..	3-Oct-19
4329	710102139382019	Income Tax V/s. Omni Commotrade Pvt Ltd Ors			Section-252	Laxmi gurung	Registered Office Haryana	21-Oct-19
4330	0710102126262019/2	Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd			IB/2440/ND/ 2019	Rakesh Kumar	[Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40-41,56-56(Wrong Arrange) [Soft]-Same As in Soft	21-Oct-19
4331	710102033012018/8	Intellicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.			CP.No.217/ND/17	Sarevesh Kashyap	[Hard+Soft]-Pg not clear-91 / Translate-95,97 / Small Font-54-87	22-Oct-19
4332	710102139632019	Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.			IB/452/ND/2017	Debashis Nanda	[Hard+Soft]-Original Order Copy / Pg Not Clear-16-19,22	22-Oct-19
4333	710102125922019/1	Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.			IB/2347/2019	PSP Legal	[Hard]-Original Affidavit & E-Stamp Paper	22-Oct-19
4334	710102002702019/6	Sanjay Kapoor V/s. TDI Infrastructure Ltd.			IB/134/ND/2019	Rajnish Singh	Document Not Properly Uploaded	23-Oct-19
4335	710102135492019	Suresh Kumar Arora V/s. BPTP Ltd.			Section-7	Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
4336	710102134642019	Toolika Bhargava & Ors. V/s. BPTP Ltd			Section-7	Pawan Kumar Ray	Registered Office Haryana	24-Oct-19

4337	710102140552019	Arihant Evergreen Agro Plast And Textiles Pvt. Ltd.			IB/329/ND/2019	Rajendra K. Salecha	[Hard+Soft]-65-B Certificate / Advance Service / Pg Not Clear-87	23-Oct-19
4338	710200415812018/1	Uttarakhand Projects Pvt. Ltd. V/s. ROC			CA.No.288/252/ND/2018	M. Yadunhushana Rao	Appellate Tribunal File / [Hard]-Missing-7 / True Copy Sign	31-Oct-19
4339	710102142672019	Greenopolis Welfare Association V/s. Three C-Shelters Pvt. Ltd.			IB/1751/ND/2019	Kapoor & Company	[Hard+Soft]-Pg Not Clear-107,110-112,113,115,152-162,118-119,122-124,152-185,187-191	31-Oct-19
4340	0710102119002019/1	Deepak Khurana V/s. Earth Infrastructure Ltd.			CP No. (IB) 401 (ND) 2017	Anurag Bhatt/Ishita Srivastava	[Hard+Soft]-Pg Not Clear-15-26,57,67 / proof of service	5-Nov-19
4341	710102143942019	Pr. Commissioner of Income Tax-6 V/s Navis Exim Pvt. Ltd.& Ors.			Section 252	Vibhooti Malhotra	[Hard]-All Respondents Services / ROC	5-Nov-19
4342	710102118802019/5	Ghan Shyam Sharma V/s. Anurag Kumar Sinha			IB/2218/ND/2019	Vishal Mishra	[Hard]-Pg Not Clear-21-25,28-50,52,53 / Document Not Upload	6-Nov-19
4343	710102143022019	Pratima Duggal V/s. Parsvnath Buildwell Pvt. Ltd.			Section-9	Kamlesh Mahajan	[Hard]-Sec-7 Wrong Format	5-Nov-19
4344	710102017202019/5	Sunil Kumar Pathak & Ors. V/s. Green Bay Infrastructure Pvt. Ltd.			IB/588/ND/2019	Ranjana Roy Gawai	[Hard+Soft]-Translate-35,53,60 / Pg Not Clear-64,66 etc...	7-Nov-19
4345	710102136622019	Padia Timber Company Pvt. Ltd. V/s. Bank Of Baroda			IB/559/ND/2017	Pankaj Bhagat	[Hard+Soft]-Translate-60 / True Copy Sign	6-Nov-19
4346	710102135612019/1	Gwalior Bypass Project Ltd. V/s. National Highway Authority Of India			IB/1140/ND/2018	Madhu Singhania	[Hard+Soft]-True Copy Sign / Translate-109	13-Nov-19
4347	710102148252019	Sanjay Roy Chowdhary V/s. Uppal Housing Pvt. Ltd.			IB/2297/ND/2019	Singh & Associates	Document Not Upload	14-Nov-19
4348	710102143642019	Aggcon Equipments International Pvt. Ltd. V/s. Oriental Structural Engineers Pvt. Ltd.			Section-9	Gautam Singh Kashi	Document Not Upload	14-Nov-19
4349	710102149412019	Amit Kumar Malik V/s. Kindle Developers Pvt. Ltd.			IB/470/ND/2017	Viswanathan Sivaraman	Wrong Document	18-Nov-19
4350	710102148902019	Mayukh Hazarika & Anr. V/s. BPTP Ltd.			Section-7	Ananyaa Mazumdar	Jurisdiction Chandigarh	15-Nov-19
4351	710102150332019	JMD Oils Pvt. Ltd. V/s. Sandeep Kumar Gupta			IB/373/PB/2018	Sandeep Kumar Gupta	[Soft]-Uncomplete Document / [Hard]-Pagination Not Mention	18-Nov-19

4352	710102149622019	Luxmi Electricals Engineering Works Through Its Sole Proprietor Sh Varinder Arora V/s. SNG Developers Ltd Ors			Section-9	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-48,49,53,54,84,90 Etc/ [Soft]-48,50,51,55,59,60,63,64,65,66 Etc.	18-Nov-19
4353	710102002812019/2	Neeru Kapoor & Anr. V/s. Parsvnath Developers Ltd.			IB/165/ND/2019	Vijay Nair	[Hard+Soft]-Translate-60,62,63,64,66,170 / Pg Not Clear-169	20-Nov-19
4354	710102150492019	Hemant Khatri Ors V/s. Raheja Developers Ltd			Section 7	Adesh Tandon	[Hard+Soft]-Pg No Clear-267/ Pg No 171 Missed Etc [Soft]-211 To 215 , 232,233,235,237	20-Nov-19
4355	710102156562019	Sentinels Security Pvt Ltd V/s. Cardio Fitness India Pvt Ltd			Section-9	Abhay Raj Verma	[Hard+Soft]-Demand Notice Form-3 & Form 5 Performa Issue , MCA Service Etc	29-Nov-19
4356	710102155952019	Atlas Electric Industries Pvt. Ltd. V/s. Anuhi Technology IMP. EXP. Co. Ltd.			IB/1374/ND/2018	Vikas Chhabra	Document Not Upload	2-Dec-19
4357	710102142392019/4	Deepraj Investmen Ltd. V/s. Sai Precious Traexim Pvt. Ltd.			IB/2845/ND/2019	Sudhir Sinha	[Hard+Soft]-Pg Not Clear-33-40	2-Dec-19
4358	710102156732019	Capt.Samual Tarig Omar Ahmed V/s. Zexus Air Services Pvt. Ltd.			Section-9	Sohaib Alam	[Hard+Soft]-Demand Notice Not In Legal Format	29-Nov-19
4359	710102102082019/3	Anshul Uppal V/s. Newtech Promoters & Developers Pvt. Ltd.			IB/2148/ND/2019	CS Gupta	[Hard+Soft]-Pg Not Clear-96 / [Soft]-Not Clear-79-86,96,99,101,104,105,116,120,121,122,129,135	2-Dec-19
4360	710102158432019	Ashu Agencies V/s. Al-Dua Food Processing Pvt. Ltd.			IB/2405/ND/2019	NIL	Document Not Upload	3-Dec-19
4361	710102158572019	Supreme Packaging Industries V/s. AL-Dua Food Processing Pvt. Ltd.			IB/1803/ND/2018	NIL	Document Not Upload	3-Dec-19
4362	710102138592019/1	SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd.			IB/112/ND/2018	Anurag Nirbhaya Pardeep Dhingra & Praveen Kumar	[Hard+Soft]-Pg Not Clear-31,76,83-87 / Wrong Arrange-16	3-Dec-19
4363	710102159122019	Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd & Ors			IB/932/PB/2019		[Hard+Soft]-Soft Not Upload Etc	4-Dec-19

4364	0710102009132019/3	Amit Bhasin V/s. Parsvnath Developers Pvt Ltd			IB/349/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-65,66,85,86,87,95,96,221,227,231,243,244,227,243,245,251,Etc	4-Dec-19
4365	710102156122019	SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd.			Section Motion (CAA/167/ND/2018)	Anjani Kumar	[Hard+Soft]-Pg Not Clear-111,112,114,167,170,230,231,232,129,178,234,296,473,476,477,478,479,481 etc...	5-Dec-19
4366	710102162592019	Shinoj Koshi V/s. Granite Gate Properties Pvt. Ltd.			IB/1248/PB/2018	Nitin Mishra	[Hard+Soft]-Translate-9	9-Dec-19
4367	710102077912019/1	S.Kapoor V/s. Unitech Ltd.			CP.No.94/73(4)/ND/2019	NIL	Uncomplete Document	6-Dec-19
4368	710102124272019/2	Sumit Nagpal & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB/2317/PB/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,79,90 / Translate-25	11-Dec-19
4369	710102142362019/2	Soni Sharma V/s. Orris Infrastructure Pvt. Ltd.			IB/2842/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-33-80 / Missing-18	11-Dec-19
4370	710102411582017/28	Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd.			IB/22/ND/2018	Pranav Verma	[Hard+Soft]-Translate-196-208,209,210,211,212,223,268-278,281,239,312	11-Dec-19
4371	710102165102019	Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd.			CA/CAA/146/PB/2018 2nd Motion	Ravinder Sharma	[Hard+Soft]-Cover Pg Format / Accounting Treatment Certificate-133 / Pg Not Clear-132-133	11-Dec-19
4372	710102165452019	Shri Tek Chand V/s. Premia Projects Ltd.			IB/104/PB/2018	Jitender Arora	[Hard+Soft]-Pgs Cut-164,166,170,171,174,540-541 / Translation-533-537 / True Copy Sign	12-Dec-19
4373	710102152862019/1	RQS Engineering Pvt. Ltd. V/s. Reliable Insupacks Pvt. Ltd.			CA No.1117/2018	Abhishek Garg	[Hard+Soft]-Pg Not Clear-31-34,64-69,74,75,83,84,88,89,94,95	12-Dec-19
4374	7710102161562010	Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd.			Section-9	Abhijeet Gupta	[Hard+Soft]-Pg Not Clear-26-43	12-Dec-19
4375	710102142642019/1	Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd.			IB/2886/ND/2019	KNM & Partners Law Offices	Original File Missing	12-Dec-19
4376	710102165462019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	Document Not Upload / Missing-19	13-Dec-19
4377	710102165662019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing-53-56,65	13-Dec-19

4378	710102165652019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing-12,53,54,85,87 / Court Fees & Welfare	13-Dec-19
4379	710102109082019/2	Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd.			IB/1059/ND/2018	hossain	[Hard+Soft]-Pg Not Clear-11,13,15,22 / Sign On Reply	13-Dec-19
4380	710102157862019	Bajrang Traders V/s. Raipur Power & Steel			Section-9	Tanmay Mishra	[Hard+Soft]-Pg Not Clear-80-81,114-116 / Missing-146 / Registered Office Ludhiana	13-Dec-19
4381	710102008742019/3	Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.			IB/315/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Translation-60,62,63,64,66,72,74,76,78,80,190 / Pg Not Clear-36-38 / True Copy Sign	16-Dec-19
4382	710102145992019/2	JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.			IB/565/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-412-418,461-464,304-309,315,149-150,159-163 / Translate-303	16-Dec-19
4383	710102166772019	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd			IB/470/ND/2017	Kashi Viswanathan Sivaraman	Soft Copy Not Properly	16-Dec-19
4384	710102114242019/3	Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel			IB/2015/ND/2019	Mukesh Kumar Gupta	Document Not Upload	16-Dec-19
4385	710102128932019/3	Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.			IB/2573/ND/2019	Akshat Kumar	[Hard+Soft]-Translation-103,149-150 / Pg Not Clear-86,87,102	17-Dec-19
4386	710102060262019/1	Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.			IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 / Wrong E-Filing	18-Dec-19
4387	710102168242019	Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.			Section-7	Anup Kumar D Sayare	[Hard+Soft]-Pg Not Clear-146,83-89,178-184,204-205,310,256 / Wrong Arrange-96 etc...	18-Dec-19
4388	710102169032019	Dr. P.L. Agrawal V/s. Unitech Ltd.			CP.No.54/73(4)/ND/2019	Amit Agarwal	Document Not Upload	24-Dec-19

4389	710102169002019	Usha Agarwal V/s. Unitech Pvt Ltd			CP/53/73(4)/2019	Amit Aggarwal	[Hard+Soft]-Index Wroong / Soft Not Upload Etc	24-Dec-19
4390	710102172702019	Income Tax Officer V/s. Pal Logistics Pvt. Ltd.			Section-252	Zoheb Hossain	Registered Office Haryana	27-Dec-19
4391	710102172352019	Income Tax Officer V/s. Goldcastle Homes Pvt. Ltd.			Section-252	Zoheb Hossain	[Hard+Soft]-STK-7 Missing	27-Dec-19
4392	710102166002019/1	SGM Webtech Pvt. Ltd. V/s. Boulevard Projects Pvt. Ltd.			IB/967/PB/2018	Preetika Mishra	Soft Copy Wrong	31-Dec-19
4393	710102169322019	Income Tax Officer V/s. Banana Marketing Pvt. Ltd.			Section-252	Ajit Sharma	[Hard]-Flueding Index / Original Proof Of Service / Court Fees	30-Dec-19
4394	710102173732019	Standard Chartered Bank V/s. Woolways (India) Limited			IB/29/ND/2018	Sajeve Bhushan Deora	[Hard+Soft]-Pg Not Clear-126-131,137-139	31-Dec-19
4395	710102173572019	Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd.			IB/241/2019	Vikas Garg	Document Not Upload	31-Dec-19
4396	710102172742019	Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries Ltd.			IB/866/PB/2018	Rajender Kumar Girdhar	[Hard]-Back To Back-31,32,33,46,789-879,1109-1169 etc.....	27-Dec-19
4397	710102141602019/2	Deepak Khanna V/s. Earth Infrastructures Ltd.			IB/401/ND/2017	Ishita Srivastava	[Hard+Soft]-Pg Not Clear-9-15,176-187,315-330,341-344 etc..	3-Jan-20
4398	710200410462018/18	Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.			IB/330/2018	GP Madaan	[Hard+Soft]-Pg Not Clear-20,21,33-38,40 etc....	2-Jan-20
4399	710102143442019/2	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/ND/2019	Mayuri Nayyar	[Hard+Soft]-Pg Not Clear-61,64,80,81,91,132,134,37,39,45,49,51,52,54,56,59,105,120 / Missing-14 etc...	6-Jan-20
4400	710102170932019	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Ltd.			IB/1083/PB/2018	Udayraj Patwardhan	[Hard]-Duplicate Set Missing	3-Jan-20
4401	710102426702018/7	Renu Kumar V/s. Solutions Business Centre Pvt. Ltd.			IB/475/ND/2018	M Yadubhushan Rao	Wrong Document	9-Jan-20
4402	710102002672020	Income Tax Officer V/s. RSA Estate Pvt. Ltd.			Section-252	Zoheb Hossain	[Hard+Soft]-Pg Not Clear-25,35,47	9-Jan-20
4403	710102088232019/9	RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.			IB/1316/ND/2019	NIL	[Hard+Soft]-Pg Not Clear-6-7 / Translate-13 / Proof Of Service / E-Stamp Paper Notary	10-Jan-20
4404	710102125712019/6	AP Trading Company V/s. Kanodia Technoplast Ltd.			IB/2353/ND/2019	Vineet Arora	Document Not Upload	10-Jan-20
4405	710102003262020	L&T Finance Ltd. V/s. Zillion Infraprojects Pvt. Ltd.			IB/694/PB/2018	Harish Taneja	[Soft]-Pg Numbering Not Mention	10-Jan-20
4406	0710102026712018/5	Sanjay Goel Anr V/s. Puri Contruction Pvt Ltd			IB/1662/PB/2018	Pravin Bahadur	[Hard+Soft]- 1 To 3 & 5 Not Uploaded	13-Jan-20
4407	0710102128572019/2	Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd			IB/2408/ND2019	Ayush Negi	[Hard+Soft]- Pg Not Clear 4 to 12 , 22 TO 34 , 42,45,49,64-68,74,77,78,86-88 Etc	14-Jan-20



4408	0710102125112019/5	Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd			IB/2349/PB/2019	M Sruthi P.S Sridhar Raj	[Hard+Soft]-Pg Not Clear 290,240,238,239,367,369, Second Vol Will Be Break Estamp Missing Etc	13-Jan-20
4409	0710102082042019/24	Ritu Tandon V/s. Rain Automotive India Pvt Ltd			IB/1095/ND/2019	J L J Law Offices	[Hard+Soft]-Pg Not Clear 18-26 , 32-33, 69	14-Jan-20
4410	0710102130722019/1	SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd			CA(CAA)110 (ND) 2019	B Mishra	[Hard+Soft]- Wrong Document	15-Jan-20
4411	710102153652019/6	Anant Overseas Pvt. Ltd. V/s. Global Houseware Ltd.			IB/73/PB/2017	Harsh Sinha	Document Not Upload	16-Jan-20
4412	710102151012019	Chandrabhushan vs Gaursons Realtech Pvt. Ltd			IB/3045/ND/2019	Sidharth Joshi	(Soft)- Uncomplete Document	17-Jan-20
4413	0710102131982019/4	Hyatt Petrochemical Pvt Ltd V/s. Roc			CA/557/252/2019	Raghvendra k Singh	[Hard+Soft]-Wrong E File	16-Jan-20
4414	710200412992017/6	Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd.			IB/625/ND/2017	Anurag Ojha	[Hard+Soft]-Missing- 36,38,48,50,52,73 / Pg Not Clear- 154,155,170,171,173-175 etc.....	20-Jan-20
4415	710102090252019/3	Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd.			IB/1292/ND/2019	Rajnish Singh	(Soft)-Pageination Not Mention / Not Properly Document	23-Oct-19
4416	0710102023802018/6	Vistra ITCL India Ltd V/s. Ambinee Pvt Ltd			IB/1600/ND/2018	Vikky	[Hard+Soft]- Soft Not Matching With Hard Copy	23-Jan-20
4417	710102010542020	Ranjeet Ramkrishan Yadav V/s. JNC Contructions Pvt Ltd			IB/272/PB/2019	Shobhit Chaudhary	[Hard+Soft]-Document Not Upload	23-Jan-20
4418	710102108632019/3	Chakarvoty Enterspies V/s. Supercity Developers Pvt Ltd Ors			IB/1983/PB/2019	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear- 40-42, 56-58,59-60/ Pg No 1-4 Wrong Arrange	23-Jan-20
4419	710102011092020	Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd			Section-9	Abhijeet Gupta & Assocaites	[Hard+Soft]-Pg No-57,68-73,79-81,93-104,107-112,116-117,312-315 Etc ..	27-Jan-20
4420	710102013032019	Neesa Leisure Ltd. V/s. Assets Reconstuction Company (India) Limited			IB/127/NCLT/AHM/2017	NIL	To Be Returned	19-Feb-19

4421	710102000812019	State Bank of India V/s. Bhusan Steel Pvt Ltd			IB/201/PB/2017	Tushar Thareja	[Hard+Soft]-Pg Not Clear-12, Sign on Application / Estamp Paper Missing / 10-11,17-21 Translate Etc ..	15-Feb-19
4422	0710102138332019/8	Metenere Ltd V/S. Baddi Foils Pvt Ltd			IB/2680/2019	Shalini Kapoor	[Hard+Soft]-Pg Not Clear3,6,12,24,27,29-31,50,54,77,5-11,13-24,35-38,40-46,48-50,59,63,64,68-73,86-88,90 Etc ...	28-Jan-20
4423	710102103012019	BSA Polyconatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd			IB/89/ND/2019	Mangaljit Mukherjee	[Hard+Soft]-Wrong Document Upload	26-Aug-19
4424	0710102061182019/14	Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd			IB/777/PB/2018	Shankari Mishra	[Hard+Soft]-Pg Not Clear-17-30 / Index Missing Etc	28-Jan-20
4425	710102138542019	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors			CP /116/241/242/19	Sanya Lamba	[Hard+Soft]-Original Order Copy Etc	21-Oct-19
4426	0710102143622019/2	Accelerated IT Solutions Pvt Ltd			IB/2912/ND/2019	Avdesh Bairwa	[Hard+Soft]-Pg Not Clear-3,4,6-9,8-9,54-101, Etc	29-Jan-20
4427	710102013132020	Power2sme Pvt Ltd V/s. Uttam Strips Pvt Ltd			IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 Etc	29-Jan-20
4428	710102132752019/5	Pradeep Kumar & 454 Ors V/s. Alchemist Townships Pvt Ltd Ors			IB/3086/PB/2019	Legal Options	[Hard+Soft]-Pg Not Clear-47/ Pg No 22 Wrong Arranged Etc ..	30-Jan-20
4429	710102014242020	Shruti Sud V/s. Jalesh Kumar Grover			IB/55/ND/2018	Achal Gupta / Annie Rais	[Hard+Soft]-Document Not Uplaud	3-Feb-20
4430	710102007252020	Sanwara Barter Pvt Ltd And Viksat Mercandise Pvt Ltd			CP(CAA)181/ND/2019 2ND Motion	Sanwara Barter	[Hard+Soft]-Wrong Document / Accounting Treatment Certificate Etc	4-Feb-20
4431	710102014822020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd			IB/569/ND/2019	Rajiv Malik	[Hard+Soft]-Document Not Upload Etc ..	4-Feb-20
4432	0710102144702019/1	Jay Ace Technologies Pvt Ltd V/s. Micromax Energy Ltd			IB/330/ND/2018	Tandon Law Assocaites	[Hard+Soft]- Pg No 141,149-151,168-171 Missing Etc ..	6-Feb-20
4433	0710102414062017/12	India Bulls Housing Finance Ltd V/s. Forgings Pvt Ltd			IB/455/PB/2017	Karan Gandhi	[Hard+Soft]- Pg No Clear-31-36,35-41,52,53,59,67,51/ Pg No 57 Missing / Document Not Match Etc..	7-Feb-20

4434	710102008512020	Tirupati Venkateshwar Rasayan Pvt Ltd V/s. Roc			Section-252	Nitesh Aggarwal	[Hard+Soft]- Pg No-297-303 Wrong Arrange / Pagination Not Done in Soft Copy	7-Feb-20
4435	0710102132892019/3	HCL Eagle Ltd			CA(CAA)138(ND)2019	Vaish Associates	[Hard+Soft]-Original File Missing Etc ..	21-Nov-19
4436	0710102156602019/8	Sharda Motor Industries Ltd V/s. NDR Auto Components Ltd			CA(CAA)164/PB/2019	Sunil Agarwal	[Hard+Soft]-E Stamp Paper With Affidavit Missing Etc ..	10-Feb-20
4437	071020000102017/9	IDBI Bank Ltd V/s. Jaypee Infratech Ltd			IB/77/PB/2017	Kesar Dass B And Associates	[Hard+Soft]-Pg Not Clear-29-39,59/ Index Not Mach Etc ..	11-Feb-20
4438	710102017802020	J .H Jewels Pvt Ltd And Shivshakti Commercial Pvt Ltd			Section-230-232 1st Motion	Arani Guha	[Hard+Soft]-Pg Not Clear-120,142,143,181,182,185,186,229-231,242,240,241,250,251,260-262 / Pg No 240,241 Wrong Arrange Etc ...	11-Feb-20
4439	710102018222020	S.P Builders V/s. Adore Realtech Pvt Ltd			IB/2731/ND/2019	Rohan Gupta	[Hard+Soft]-Pg No 6-14 Not Upload Etc ..	11-Feb-20
4440	710102017622020	Union If India V/s. Sunart Hotels Ltd SHL Ors			Section-241	G.L Meena	[Hard+Soft]-Pg Not Clear-105-110,131,132,139,173-177 Estamp Paper Missed Etc ....	13-Feb-20
4441	0710102014472020/3	Riyal Packers V/s. Benlon India Ltd			IB/1612/ND/2018	Ankur Mittal	[Hard+Soft]-Main Have Objection	7-Feb-20
4442	0710102092602019/9	Arun Goel SPG Buildcon Pvt Ltd Ors			CP/91/241/242/2019	Prashant Jain	[Hard+Soft]-Pg Not Clear-182,354,355,/ Pg No 317-352 Etc ..	13-Feb-20
4443	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd			IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-22-24,30,31,35,36,45,46,52-55,57 Etc ..	13-Feb-20

4444	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd			IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-24,30,35,38,45,46,49,59,60 Etc ..	13-Feb-20
4445	710102118132019	Sun Control Systems V/s. Aarcity Infrastrturte Pvt Ltd			IB/2185/ND/2019	Pawan Kumar Choudhary	[Hard+Soft]-Pg Not Clear-1 / Order Copy Missed / Estamp Paper & Supporting Affidavit Missed Etc	17-Feb-20
4446	0710102152932019/5	UPI Polymers Pvt Ltd V/s. SPML Infra Ltd			IB/3210/ND/2019	Pradeep Gupta	[Hard+Soft]-Pg Not Clear-79,82,94,97,100,103,106,109,128,131,134,146,147,159-179,181,184,187,213,216,220,223,226,229,232,234 / Wrong Document Etc ..	17-Feb-20
4447	710102020982020	Dynamic Security V/s. Ajit Automotive Services Pvt Ltd			IB/1525/ND/2019	Nipun Gautam	[Hard+Soft]-Pg Not Clear-195-180,187-191,166,-184 , 175-180,183,184,185,186,187,188,189,190,191	17-Feb-20
4448	0710200408532018/1	Choice Clothing Company Pvt Ltd Ors V/s. Roc			CP/07/441/ND/2019	Alishan Naqvee	[Hard+Soft]-Wrong Binding/ Application No Payment , No Supporting Affidavit/ No Advance Service / No Proper Page No Etc ..	17-Feb-20

4449	710102021442020	Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd			Section-9	Nilesh Deep	[Hard+Soft]-Pg Not Clear-120-125,52-59,63,65,67,70,72,73-87,90,92,93,95 Etc ...	18-Feb-20
4450	710102022002020	Anil Traders V/s. Great Indian Nautanaki Company Pvt Ltd			Section-9	Rakesh Kumar	[Hard+Soft]-Pg No 22 Missed / Sole Proprietor	18-Feb-20
4451	0710102128072019/2	OBC V/s Pellet Energy System Pvt Ltd			IB/76/PB/2018	Videsh Vaish	[Hard+Soft]-Wrong E File	18-Feb-20
4452	07102000002002/12	Manjeet Singh Bast Ors V/s. Continetal Constructions Ors			CP/44/2002	Ashim Vachher	[Hard+Soft]-Pg Not Clear-21 / Pg No 2 Missed Etc ..	19-Feb-20
4453	0710102133062019/1	Sameeksha Infratecl Pvt Ltd			CP/722/252/2019	Rohit Sharma	[Hard+Soft]-Document Not Upload Proeprly / Index Not Matched / Page No Missg Etc ..	19-Feb-20
4454	710102020372020	Dikshit Aqua Pvt Ltd V/s. Roc			Section-252	Ajai Kumar Assocaites	[Hard+Soft]-Pg Not Clear-41,46,49,59,71,72,85,86,87 Etc ..	19-Feb-20
4455	710102023482020	Pashupati Jewellers V/s. Marigold Overseas Ltd			IB/1458/PB/2019	Sanyan Jain	[Hard+Soft]-Pg Not Clear-8,18,20,22,23,31 Etc ...	21-Feb-20
4456	0710102092692019/5	Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd			IB/1662/ND/2019	Anchit Sharma	[Hard+Soft]-Wrong Doucment Etc ..	20-Feb-20
4457	0710200410172018/12	Platina Bulkrs Pvt Ltd V/s. Star Mineral Resources Pvt Ltd			IB/607/ND/2018	Arvind Kumar	[Hard+Soft]-Estamp Paper Not Show in Soft Etc ..	24-Feb-20
4458	0710102016972020/1	Gleam Finance Pvt Ltd V/s. Overnite Express Ltd			IB/475/OF/2020	Sandeep Bajaj	[Hard+Soft]-Wrong Document	24-Feb-20
4459	0710102105272019/2	Avni Securities Pvt Ltd			CA/CAA/97/ND/2019	Saurabh Kalia	[Hard+Soft]-Pg No 8 Missed / After Page 31 Double Numbering Again Estamp Paer Missed Etc ..	24-Feb-20
4460	710102024152020	Nikhil Rai V/s. V CARE Technologies Pvt Ltd			CP/157/241/242/2019	Hrshikesh Baruh	[Hard+Soft]-Pg Not Clear-7-12	24-Feb-20
4461	710102023912020	Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd			Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-62-66,108,118,120-129,170-177,178-179,180,181,188,193-198 Etc ..	24-Feb-20

4462	0710102088682019/3	K N Sampark Pvt Ltd V/s. Roc		CA/677/252/2019	Kripa Nan Prasad	[Hard+Soft]-Pg Not Clear-152,153,154,155,156,158,19-162,166,169,174,178 Etc ..	25-Feb-20
4463	710102024732020	Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd		IB/1718/PB/2018	Tannya Baranwal Gupta	[Hard+Soft]-Pg Not Clear-181,102/ Application Soft Not Upload Etc ..	25-Feb-20
4464	071010243822019/5	Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd		CA(CAA)151/ND/2019	Deepak Anand	[Hard+Soft]-Estamp Paper Etc ..	25-Feb-20
4465	0710102158732019/3	Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors		CP/175/ND/2019	UKCA & Partners	[Hard+Soft]-Pg Not Clear-33-83 Etc ..	26-Feb-20
4466	7.10102E+14	Raj Hardware Electricals V/s. Jangid Interior Décor Pvt Ltd		Section-9	Ravinder Kumar	[Hard+Soft]-Pg Not Clear-50,51,52,57,61-64,76,121,155 Etc ..	26-Feb-20
4467	710102024772020	Tarun Ahuja Ors V/s. Puri Contruaction Pvt Ltd		Section-7	Psp Legal	[Hard+Soft]-Pg Not Clear-127-129,155,156,186-190,238,239-246,659,661,662,664-667,783,796-804,807,808,813,832,849-850,853-856, Etc ...	25-Feb-20
4468	710102023902020	Cloud 9 Projects Pvt Ltd Ors		Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-60-68,99-102,104-108,112-129,168-180,184-185 / BR Missing Etc ..	24-Feb-20
4469	710102025362020	Arcee Trading Corporation V/s. Dev Landon Pvt Ltd		IB/1238/ND/2019	Vinay Kumar Jairath	[Hard+Soft]-Pg Not Clear-9,12,14,16,18,19,24,25 Etc ..	27-Feb-20
4470	071010200592020/1	Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd		Section-9	Vishal Ranjan	[Hard+Soft]-Pg Not Clear-46 / Original File & Affidavit Missing Etc ..	28-Feb-20
4471	0710102016362020/1	Amit Bawa Anr V/s. Om Ganesha Garments Pvt Ltd V/s. Roc		CA/180/252/2020	Ankit Sharama	[Hard+Soft]-Wrong E Filing Etc ..	21-Feb-20
4472	710102026372020	Janki Parshad Company V/s. Sunder Agromills Pvt Ltd		IB/1175/ND/2019	Parteek Kushwaha	[Hard+Soft]-Pg Not Clear-62-66 &75-81 Etc ..	28-Feb-20

4473	710102026432020	Truform Engineers V/s. Technofab Engineering Ltd Usha Devi V/s. Praveer Constructions Pvt Ltd			Section-9	Arun S Agarwal	[Hard+Soft]-Pg Not Clear-50,55,90,112,113-120,137 Pg No 77,78 Missed / Document Not Upload Etc ..	28-Feb-20
4474	710102025722020				IB/486/PB.2019	Alok Kashik	[Hard+Soft]-Case Type Wrong Etc ..	27-Feb-20
4475	710102026082020	AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India Pvt Ltd			IB/519/PB/2017	Mohd Nizam Khan	[Hard+Soft]-Pg Not Clear-58-65,77,83,85,86/ Pg No 96 Missed Etc ..	28-Feb-20
4476	710102027992020	Deepak Walia Ors V/s Amil Matta Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors			IB/995/ND/2018	Animesh Rastogi	[Hard+Soft]-Soft Not Uploaded Etc ...	3-Mar-20
4477	710102026232020				CP/255/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondent Service Missed Etc ..	2-Mar-20
4478	710102027572020	India GLYCOLS Ltd V/s. Yogi Crop Sciences Pvt Ltd			Section-9	Siddharth Nath	[+Soft]-59-62,63,81-85,89-102,144-157,158-174,178-180 Etc ..	2-Mar-20
4479	0710102139832019/1	Income Tax Officer V/s. Mukim Infotech Pvt Ltd			CA/798/252/ND/2019	Laxmi gurung	[Hard+Soft]-Proof of Service Etc ..	2-Mar-20
4480	710102023182020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors			CP/252/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondents Service Missed Total 11 Only Send To 3 Parties Etc ..	2-Mar-20
4481	0710102007572020/2	Rajnikant Nanubhai Kapadi			IB/286/ND/2020	Aniruddha Deshmukh	[Hard+Soft]- Proof of Service Etc ..	3-Mar-20
4482	7.10102E+14	Endless Services Pvt Ltd V/s. SLR Construction Pvt Ltd			Section-7	Nikshubha Sethi	[Hard+Soft]- Pg Not Clear-116,117,187/ Pg No 104 Translate / Estamp Paper Missing Etc ..	4-Mar-20
4483	0710102136702019/2	Maxwell V/s ASP Sealing Products Ltd			IB/296/ND/2019	Aditya Nayyar	[Hard+Soft]- Wrong Document Etc .	3-Mar-20
4484	0710102137702019/5	SCSL Buildwell Pvt Ltd V/s. Pal Infragstrture Developers Pvt Ltd			IB/755/PB/2018	NA	[Hard+Soft]Document Not Upload	4-Mar-20
4485	0710102163592019/1	Attika Gupta V/s. Supertech Ltd			IB/2934/ND/2019	Mareesh Pravir Sahay	[Hard+Soft]-Document Not Upload	3-Mar-20
4486	0710102146712019/1	Kishor Shriram Ghar Ors V/s. Roc			CA/127252/2019	Harish Damani Associates	[Hard+Soft]-Pg No 3 Missed Etc ..	4-Mar-20
4487	071010213652019/3	Himalyan Packagings Pvt Ltd Ors V/s. Lexus India Ltd DewDROPS Mercantile Pvt Ltd V/s. Metro Management Services Pvt Ltd			IB/2776/PB/2019	Praveen Kumar Singh	[Hard+Soft]-Pg No 1 To 3 Missed Etc ..	4-Mar-20
4488	0710102017412020/1				IB/486/ND/2020	Ashish	[Hard+Soft]-E Stamp Paper Missed Etc ..	4-Mar-20
4489	0710200433122018/1	Exel Media Pvt Ltd Ors V/s. Roc			CP/727/252/2018	Yadubhushan Rao	[Hard+Soft]-Proof of Service	4-Mar-20

4490	710102026292020	Sanjeev Memorial Foundation V/s. Kamrup Hosuing Projects Pvt Ltd			IB/936/PB/2018	Yogesh Kumar	[Hard+Soft]-Pg Not Clear-168-199,200-214,225-235,237-239,241-257,289,299-304,212,313,319-326,343-349, Etc	4-Mar-20
4491	710102028852020	Reliance Commercial Finance Ltd V/s. Rosewood Trexim Pvt Ltd			IB/413/OF/2019	Ritesh Aggarwal	[Hard+Soft]-Pg Not Clear-24-31,35-44,46,53,54,55,56,57,61 Etc ..	5-Mar-20
4492	0710102149872019/4	Syndicate Bank V/s. Supreme Alloys Ltd			IB/3059/ND/2019	Manohar Malik	[Hard+Soft]-Document Not Upload Etc ..	5-Mar-20
4493	0710102013492020/3	Navair International Pvt Ltd V/s Entrainment City Ltd			IB/490/PB/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
4494	0710102408922018/47	State Bank Of India V/s. Asian Colour oated Ispat Ltd			IB/50/PB/2018	Vikas Mishra	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
4495	0710102072752019/4	Best Healthcare P Ltd V/s. HFCL Satellite Commuincations Pvt Ltd			IB/1589/ND/2019	Gaurav Choudhary	[Hard+Soft]-Estamp Paper Missed / 65-B Certificate Missed Etc ..	6-Mar-20
4496	710102027272020	Rexsona Tiles Pvt Ltd V/S. Waaman Products Pvt Ltd			Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-30-3g, 20-26,	6-Mar-20
4497	710102029022020	L&T Finance Ltd V/s. Neeraj Singhal			Section-7	Trimph Legal	[Hard+Soft]-Section Not Verify Clearly / Sign On Petition/ Case Type Change / Document Not Upload Etc ..	5-Mar-20
4498	710102027262020	New Pearl Vitrified Pvt Ltd V/s Waaman Products Pvt Ltd			Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-39-50	6-Mar-20
4499	710102029672020	Punjab National Bank V/s. Radico Trading Ltd			Section-7	Jitendra Sharma	[Hard+Soft]-Pg Not Clear-38-42,76,79-86,90-128,135,150 Etc	6-Mar-20
4500	710102027292020	Infoedge Solutions Pvt Ltd V/s. Roc			Section-252	Ashutosh Senger	[Hard+Soft]-Pg Not Clear-19,20,49-51,64,88,98,134-135 / Pg No 41 Transtate Etc	5-Mar-20
4501	0710102023192020/3	Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd			IB/600/ND/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
4502	710102029762020	Rajeev Kumar V/s. Kee Projects Ltd			Section-9	Manish Raghav	[Hard+Soft]-Uncomplete Document in Soft Etc ..	11-Mar-20
4503	0710102166692019/1	OBC V/s Piyush Colonisers Ltd			IB/449/PB/2019	Ankit Raj	[Hard+Soft]-Wrong Document Etc ..	11-Mar-20



4504	0710102173792019/3	Green Fields Petrichor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd			IB/424/2020	Sachit Kumar Sahijpal	[Hard+Soft]-Soft Not Upload Etc ..	5-Mar-20
4505	710102029192020	Nupur Finvest Pvt Ltd V/s. Unnati Fortune Industries Pvt Ltd Ors			IB/452/ND/2018	Nipun Gautam	[Hard+Soft]-Pg Not Clear- 97- 157,166,167,187,181,188,1 89,185-191 Etc	6-Mar-20
4506	710102031302020	Tejas Mahesh Doshi V/s. Imeco Machines Pvt Ltd Ors			Section-9	Tejas Mohan Doshi	[Hard+Soft]-Soft Not Upload Etc ..	12-Mar-20
4507	710102029642020	Agarwal Marketing And Services Energy Pvt Ltd			IB/48/PB/2017	Anil Kohil	[Hard+Soft]-Pg Not Clear- 96-98,626- 631,639,640,642,682- 686,787-804,773,775,777/ Pg No 491 Missing Etc ...	6-Mar-20
4508	710102028972020	Punjabi Accessoriezz Pvt Ltd V/s Kredo Beauty Pvt Ltd			Section-9	Ravi Bansal	[Hard+Soft]-Pg Not Clear- 151,154,157-163,165,170- 171,173,281,282,290,380,3 89 Etc	12-Mar-20
4509	710102018292020	Sprint Consys Pvt Ltd V/s. Akona Engineering Pvt Ltd			Section-9	Santosh Pandey	[Hard+Soft]-Pg Not Clear- 39,54- 56,58,59,73,75,77,78,79,80, 81,82,84,86,91,152	11-Mar-20
4510	0710102107562019/3	Veronica Fashions Pvt Ltd Ors			CA/554/252/2020	Ajit Sharama	[Hard+Soft]-Soft Copy Not Match With Hard File Etc	5-Mar-20
4511	710102031042020	ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd			Section-7	Sanjeev Kumar	[Hard+Soft]-Pg Not Clear- 36,271,272 / Volume 1 Not Upload Etc ..	12-Mar-20
4512	710102028662020	Lalit Grover V/s. CVC Optical OPC Pvt Ltd			Section-9	Mimansa Law	[Hard+Soft]-Document Not Upload Etc ..	12-Mar-20
4513	0710102019142020/3	Yogesh Sharama V/s. Al Dua Food Processinbg Pvt Ltd			IB/519/2020	R Sundar Ramanathan	[Hard+Soft]-Pg NoT Clear- 94-103,304	12-Mar-20

4514	0710102082052019/7	IHC Shops Owners Association V/s. Narender Kumar Sharma Anr			IB/1397/PB/2019	Kanti Mohan Rustagi	[Hard+Soft]-Pg Not Clear- 116,118,120,182,183,184/ Pg No 125,146-147 Wrong Arrange Etc ...	12-Mar-20
4515	710102030502020	Tuf Metallurgical P Ltd V/s. Albus India Ltd			IB/1089/ND/2018	Sandeep Kumar Bhatt	[Hard+Soft]-Pg Not Clear- 85-89,96- 101,105,106,108,111,112,1 14,118,124,127,131,134,13 6-140,142,143,148,149,151- 158,160-164 Etc	12-Mar-20
4516	710102032392020	Venessa Metals And Alloys Pvt Ltd v/S. Terence Alloys Pvt Ltd			IB/2262/ND2019	Nitesh Kumar Sinha	[Hard+Soft]-Case Type Wrong Etc ..	13-Mar-20
4517	710102032292020	Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors			IB/543/PB/2018	Niti Arora Sachar	[Hard+Soft]-Pg No 155 Missed / Estamp Paper Date Match Etc ..	13-Mar-20
4518	0710102025972020/1	Edelwess Asset Reconstruction Company Ltd V/s. Tecpro Systems Ltd			IB/197/PB/2017	India Law LLP	[Hard+Soft]-Pg Not Clear- 306,494-507,484-489,490- 507,601,448,452-457 Etc	13-Mar-20
4519	0710102017082020/2	Vishal Fabrics Ors V/s AVJ Developers India Pvt Ltd			IB/654/PB/2019	Abhishek Anand	[Hard+Soft]-Pg Not Clear- 243-244,273- 274,294,292,172,297 Etc ..	13-Mar-20
4520	0710102020542018/25	Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd			IB/1493/PB/2018	Law Intellect Harish Katyal	[Hard+Soft]-Pg Not Clear- 193,142-144,165-169, 201,204,210,278,279 Etc	16-Mar-20

4521	710102031482020	Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt Ltd Ors			IB/456/2018	Swapnil Gupta	[Hard+Soft]-Pg No-2,4,6,8,10,12,14,16,18,20,22,24,28,31,32,34,36,38,40,42,44,46,48 Wrong Arrang in Soft Etc ....	12-Mar-20
4522	710102032262020	Dinesh Kumar Goel V/s. Nice Projects Ltd			Section-9	Kartickay Mathur	[Hard+Soft]-Pg No-30-33,46 Etc ..	13-Mar-20
4523	710102030972020	Welfare Assocaition Garwa V/s. IREO Pvt Ltd			Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear-232,523-524/ Pg No 162-163,289,483 Etc ..	13-Mar-20
4524	710102030942020	A.G Assocaites V/s. Trading Intenational Ltd			Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
4525	710102030952020	Piyush Engineering PSL Engineering Pvt Ltd			Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
4526	710102030452020	Double Stra Buildwers Pvt Ltd V/s. Roc			Section-252	Laxmi gurung	[Hard+Soft]-Pg No 23,27 Missed / STK-7 Missed	16-Mar-20
4527	710102030992020	Grand Arch Resident Welfare Assocaition Garwa V/s. IREO Vt Ltd			Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear-314-315,50/ Pg No143-144 Transalation Etc ..	13-Mar-20
4528	710102031792020	Shivam Enterprises V/s. GRV Kreations Pvt Ltd			Section-9	Tushar Parashar	[Hard+Soft]-Pg Not Clear-20-26,35,36,45,46,53,68-76,78-86,Pg No 106 Missed / True Copy & Sign Miised Etc ..	13-Mar-20

4529	710102030432020	Vipreender Aggarwal Ors V/s. Shreejee Metapa Ltd			Section-7	Sharma	[Hard+Soft]-Pg Not Clear-94-100 Etc	13-Mar-20
4530	710102031412020	Bharat Jatropa Garden Estates Pvt Ltd Ors V/s. Roc			Section-252	Chetana Law Solutions	[Hard+Soft]-Pg Not Clear-77,108,110/ Pg No 317-323,381-390 Translate Etc ..	16-Mar-20
4531	710102032552020	APIS Natural Products Pvt Ltd and APIS India Ltd			Section-230-232 1st Motion	Sameer Gupta	[Hard+Soft]-Pg Not Clear-Pg Not Clear-38,62,64,72,74,78,173-179,198,204-217,229,236,245,246,247,248,251,253,255,257,259,266,272,273,274,275,281, Etc...	16-Mar-20
4532	0710102030982020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/2020	Aniruddha Deshmukh	[Hard+Soft]-Pg No 148,150,172 Translation etc ..	16-Mar-20
4533	0710102161722019/5	Satish Mittal V/s. Ozone Builders Developers Pvt Ltd OARS			IB/3372/OF/2019	Tarun Singhal	[Hard+Soft]-Soft Copy Incomplete Etc ..	16-Mar-20
4534	0710102007042020/6	Abhishek Gupta V/s. Fiitjee Ltd			IB/332/OF/2020	Govind Rishi	[Hard+Soft]-Soft Copy Incomplete Etc ..	17-Mar-20
4535	710102031982020	Worxspace Pvt Ltd V/s. IREO Fiverivers Pvt Ltd			CP /408/ND/2018	Zeba Khair	[Hard+Soft]-Soft Copy Incomplete Etc ..	13-Mar-20
4536	0710102012472020/2	Clarion Township Pvt Ltd			IB/410/2020	Dhruv Mathur	[Hard+Soft]-Index Not Match From Hard & Wrong Document Etc ..	16-Mar-20
4537	710102031422020	Modern Credit Pvt Ltd V/s. KPG International Pvt Ltd			IB/2082/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	16-Mar-20
4538	710102031432020	Elite Steels Pvt Ltd V/s. Growthways Trading Pvt Ltd Ors			IB/1443/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	16-Mar-20
4539	710102032822020	Vishal Fabrics Ors V/s. AVJ Developers India Pvt Ltd			IB/654/PB/2018	u n Singh	[Hard+Soft]-Pg No 40-62 Not Upload Etc ..	16-Mar-20
4540	0710102007572020/2	Kapila Colours Pvt Ltd V/s. Samtex Desinz Pvt Ltd			IB/283/2020	Aniruddha Deshmukh	[Hard+Soft]-document Not Upload Etc ..	5-Mar-20
4541	710102033152020	Jammu & Kashmir Bank Ltd V/s. Aman Hospitality Pvt Ltd			Section-7	Khaitan & Khaitan	[Hard+Soft]-Pg No Clear-56-57,331,470-479,490,492-500,555-556,583,	16-Mar-20

4542	710102033102020	Bizlife Property Buyers Welfare Association V/s. HSL Software Pvt Ltd Anr			Section-7	ASA Legal Services LLP	[Hard+Soft]-Pg No Clear-1424,1426,1827,1828,1005,2655,224-2230,2835,2268,2552,-2572, Etc ..	16-Mar-20
4543	710102033352020	Win Holt India Pvt Ltd			IB/1782/ND/2019	Rafia Nazir	[Hard+Soft]-document Not Upload Etc ..	17-Mar-20
4544	710102033572020	SNS Engineering Pvt. Ltd. V/s. M-City Infrastructure Pvt. Ltd.			Section-9	Pardeep	[Hard]-Pg Not Clear-73,75,77,79-80,82,87,88,90,97,99,104-106,124 / Soft Copy Not Upload	3/17/2020
4545	710102033482020	Rupinder Singh Khurana V/s. ICICI Bank Ltd.			Section-9	Narinder Singh Azad	[Hard+Soft]-Pg No Clear-165,234-238,265,166,274,167,300,313,305-310 etc...	3/17/2020
4546	710102033012020	JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt. Ltd.			Section-9	Shantam	[Hard+Soft]-Pg No Clear-396	3/17/2020
4547	710102033652020	Jugal Kishore Khetawat V/s. Ansal Hi-Tech Townships Ltd.			Section-7	Gayatri Verma	[Soft]-Pg Not Clear-88-103	3/17/2020
4548	710102024782020/4	Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd.			IB/616/ND/2020	Nikhil Singhvi	[Soft]-document Not Upload Etc ..	3/17/2020
4549	710102033682020	SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd.			Section-9	Harshal Kumar	[Hard+Soft]-Pg No Clear-103,117 / Translate-161 [Soft]-document Not Upload Etc ..	3/17/2020
4550	710102032352020	ERA Infrastructure India Ltd. V/s. ROC			Section-441	Nakul Bharana	[Hard+Soft]-Translate-95,97,96-99	3/17/2020
4551	710102033762020	Victorian Buildwell Pvt. Ltd. V/s. ROC			Section-252	Shashi Bala	[Hard]-Translate-121,122,127 / Soft Copy Not Match etc...	3/17/2020
4552	710102026142020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/2019	Aniruddha Deshmukh	[Hard+Soft]-Translate-150,152,174 / Sign On Reply	3/16/2020
4553	710102032872020	Dapel Investments LLP V/s. Grandeur Travels And Tours LLP			Section-60	KNM Partners	[Hard+Soft]-Pg No Clear-110-112,115-119 / Case Type Wrong	3/16/2020

4554	710102033202020	Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd.			Section-9	Nishi Chaudhary	[Soft]-document Not Upload Etc ..	3/18/2020
4555	710102034072020	Hulas Rahul Gupta V/s. Union Bank Of India			Section-7	Abhishek Anand	[Hard+Soft]-Missing-25-27	3/18/2020
4556	710102024562020/1	T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.			IB/615/ND/2020	Pankaj Katia	[Hard+Soft]-Pg Numbering Format Wrong	3/16/2020
4557	710102030512020	Amit Mehta V/s. Franchise India Brands Ltd.			IB/3029/ND/2019	Devvart Rana	[Soft]-Missing Pgs-11-15 / Affidavit In E-Stamp Paper	3/17/2020
4558	710102033912020	Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.			Section-9	Arvind Kumar Shukla	Soft Copy Not Match	3/18/2020
4559	710102034302020	ACL Components Ltd. V/s. JMA E-Comm Pvt. Ltd.			Section-230-232 1st Motion	Suman Kumar Jha	[Hard+Soft]-Pg No Clear-199,202,203,205,207,209,211,217,218,365,84,85,87	3/18/2020
4560	710102165652019/1	SVG Media Pvt. Ltd. V/s. Omgem Online Service India Pvt. Ltd.			IB/1432/ND/2019	Ajit Yadav	Wrong E-Filing	2/10/2020
4561	710102032442020	Cork Products Pvt. Ltd. V/s. OCS Group India Pvt. Ltd.			Section-9	Ahsan Ahmad	[Soft]-Vakalatnama Missing	3/18/2020
4562	710102034412020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	3/19/2020
4563	71010203442020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	3/19/2020
4564	710102158652019/1	Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.			IB/1718/2018	R.K Gupta	Wrong E-Filing	3/18/2020
4565	710102148852019/1	Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.			CP.No.398/ND/2019	Ankur Aggarwal	Wrong E-Filing / [Hard]-Original Advance Service / True Copy Sign	3/6/2020
4566	710102171082019/3	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filing	2/14/2020
4567	710102171082019/2	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filing	2/14/2020
4568	710102043712021	SALONI MEHRA VS M/S CONCEPT HORIZON INFRA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/811(ND)2019	Preeti singh	Case Type is wrong, sign is missing on application, stamp paper and pagination are missing	29/06/2021
4569	710102084512020	LONGOWAL TRADERS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	page:22-25 not clear, estamp paper missed, 27-28, advocate welfare and court fee missed.	1/9/2020

4570	710102084562020	VEER BHAN SONS (HUF) VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	&quot;volume 2 index missed, 326, advocate welfare and court fee missed, estamp paper missed, with affidavit, 30, 31, 33, 34, 36, 37, 39, 40, 42, 45, 48, 51,54, 57, 60, 61, 63, 64, 66, 67, 69-70, 72- 73, 75-76, 79, 82, 85, 87, 90, 93, 96, 99, 102, 103, 105, 108-109, 111-112, 114, 115, 117, 120- 121, 123, 126, 129-130, 132, 135, 136, 138, 139, 141, 142, 144, 145, 147, 150-151, 153, 156, 157, 159-160, 163, 165, 166, 168, 169, 171, 172, 174, 176, 178, 180, 183, 186, 187, 189, 192-193, 195-198, 201, 204, 207, 210, 213, 216, 219, 222, 223, 225-226, 228-229, 231-239, 261, 308, 314, 326 etc page not clear and volume break after 200 pages.&quot;	2/9/2020
4571	710102084542020	VEER BHAN VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	advocate welfare and court fee missed.	2/9/2020
4572	710102043782021	GAURAV KHURANA VS PUNJAB NATIONAL BANK & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2484(ND)2019	Sanjay Bhatt	Main Case Not Linked	29/06/2021
4573	710102043812021	CORPORATION BANK VS CLOVER FORGING & MACHINING PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1120(ND)2018	AKSHAY SHANKARI	Payment Not Done	29/06/2021
4574	710102025672020	SR FOILS AND HYGIENE PVT. LTD. VS MR. ANIL KOHLI	Contempt Petition (IBC)	Sec 60(5)		MISHRA	case type wrong	26/02/2020
4575	710102042382021	MAHABIR SINGH VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mukund Rawat	pg-79-84,123 not clear,pg-122 cut,welfare of Rs15 missed in vakalnama	22/06/2021
4576	0710102037802021/1	VIKAS GARG Vs. OSWAL MINERALS LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2427(ND)2021		Sign missing in Page Nos. 3 to 7	30/06/2021
4577	0710102102622019/7	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof of service missing	30/06/2021
4578	0710102119782020/2	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Wrongly filed and filed twice	28/06/2021
4579	0710102119782020/3	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Wrongly filed	28/06/2021
4580	0710102119782020/5	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Main File document not available	28/06/2021
4581	0710102024322021/6	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2021		E-stamp missing, Affidavit missing, Page Nos. 25 to 27 Not clear	30/06/2021
4582	0710102016322021/2	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		Page no. 41 - 323 true copy sign missing	30/06/2021
4583	0710102145932019/2	SBS LOGISTICS SINGAPORE PTE LTD Vs. MR.MOHAN LAL JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (IBC)/1510(ND)2019		d	30/06/2021
4584	710102044032021	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1006(ND)2019	KARMA LAW	42-146 not clear page and section wrong	30/06/2021
4585	710102044342021	LALIT KUMAR AND OTHERS VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)2021	NCLTAC	PG-14,15 not clear/Sign missing on PAGE no.9	1/7/2021
4586	0710102030102018/5	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. RATTANINDIA POWER LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1464(PB)2018		Index missing, court fees missing, welfare missing	1/7/2021

4587	0710102036092021/1	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUHARY RESOLUTION PROFESSIONAL OF ORTEL COMMUNICATIONS LIMITED (IN CIRP)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)2021		Stamp paper wrongly filed, Wrongly arranged Page Nos.from 75 to 102	1/7/2021
4588	0710102077422020/9	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		E-stamp missing	1/7/2021
4589	0710102400532013/1	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Contact Helpdesk 011-24363846 e-filing@nclt.gov.in	1/7/2021
4590	0710120001442018/23	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)2017		Proof of service missing	1/7/2021
4591	0710200415372018/1	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018		Affidavit missing, Wrong Alignment done, Same document filed twice	29/01/2021
4592	0710102012202021/1	KAMLESH SINGH GARIA Vs. M/S ANSAL HOUSING AND CONSTRUCTION LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1760(PB)2021		Proof of service missing	1/7/2021
4593	0710102024292021/8	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Wrong e-filing , need to file in IA	1/7/2021
4594	0710102026562021/1	HANERY HARISH GUPTA Vs. SUPERTECH LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1688(ND)2021		Page no. 2-7 true copy sign missing	1/7/2021
4595	0710102032912018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES (ONE IS HUNDRED PVT. LTD.)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1265(ND)2018		Page no. 9-10, 13-17, 21, Court fees and welfare missing on vakalatnama	1/7/2021
4596	0710102070952020/1	YOGESH KUMAR GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2814(ND)2020		Wrong e-filing, need to file in IA	5/11/2020
4597	0710000044432021	Suraksha Asset Reconstruction limited					Welfare missing on vakalatnama/NCLT form 3C not written on Memo	
4598	0710000042072021	SLV SECURITY SERVICES PVT. LIMITED					Page No 10 Missing	
4599	0710000041892021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missing (Not written anywhere)	
4600	0710000041522021	M/s C to C Services Consultants Private Limited					Stamp paper & Affidavit missing/Court fee & welfare also missing in vakalatnama in all PDFs	
4601	0710000037732021	Shridevshri Medicare Hospital Pvt. Ltd. (through its Managing Director)					NCLT form 3C and affidavit missing	
4602	0710000037392021	BULAT PHARMACEUTICAL PRIVATE LIMITED					index and pagination missing	
4603	0710000033162021	VINOD KUMAR MITTAL					NCLT form 3C missing & proof of service	
4604	0710000027772021	Anadi Investments Private Limited					NCLT form 3C missing	
4605	0710000027252021	Innotarget Fashalot Retail Private Limited and Ors					Stamp/Supporting affidavit & Proof of service missing	



4606	0710000026172021	TUI India Pvt Ltd					NCLT form 3C missing/court fee & welfare missing on vakalatnama
4607	0710000024692021	New Okhla Industrial Development Authority					NCLT form 3C missing/court fee & welfare missing on vakalatnama
4608	0710000023832021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama
4609	0710000023812021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama
4610	0710000023792021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama
4611	0710000022152021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missing
4612	0710102016772021	Amakan Overseas Private Limited					E-stamp missing
4613	0710000014712021	Lex Sportel Vision Private Ltd.					NCLT Form 3C missing
4614	0710000008392021	M/s. Super Restaurant Pvt. Ltd.					NCLT form 3C missing/No e-stamp, No Affidavit/No true copy sign & Service
4615	0710000004452021	m/s Padmakriti Creations private limited					NCLT FORM 3C MISSED
4616	0710000001222021	Roinet Solutions Private Ltd					No memo of Parties, No index, No Supporting Affidavit, No e-stamp, No service
4617	0710000118862020	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missed
4618	0710000111292020	Mankind Pharma Limited					Court fee & welfare missed on vakalatnama
4619	0710000111282020	Magnet Labs Private Limited					Court fee & welfare missed on vakalatnama
4620	0710000111272020	Lifestar Pharma Private Limited					Court fee & welfare missed on vakalatnama

4621	0710000111262020	Mankind Pharma Limited					Court fee & welfare missed on vakalatnama
4622	0710000111252020	Magnet Labs Private Limited					Court fee & welfare missed on vakalatnama
4623	0710000111232020	Lifestar Pharma Private Limited					Court fee & welfare missed on vakalatnama
4624	0710000111032020	Western Hotels Private Limited					NCLT Form 3C missed
4625	0710000107122020	Usha Breco Limited					No court fee and welfare on vakalatnama
4626	0710102105912020	Spire Techpark Private Limited					NCLT Form 3C Missed/No court fee and welfare on vakalatnama
4627	0710000102922020	M/s. Insilco Merchants Pvt. Ltd.					No court fee and welfare on vakalatnama/NCLT Form 3C Missed
4628	0710102101582020	Ashvar Automobiles Pvt. Ltd.					NCLT Form 3C Missed
4629	0710102101552020	Ashvar Cars India Pvt. Ltd.					NCLT Form 3C Missed
4630	0710000101612020	ISGEC Heavy Engineering Ltd					NCLT Form 3C Missed/Service
4631	0710000098402020	VIKAS BISHNOI					NCLT form 3C missed
4632	0710000096902020	Anand Engineering Limited					No pagination on Demand notice & 4 pages not clear
4633	0710000096452020	Nexgen Fluoropolymers Pvt. Ltd					NCLT form 3C missed/proof of service missed
4634	0710000096052020	Shailendra Aggarwal					proof of service/Supporting Affidavit missed

4635	0710000096042020	Pradeep Arora					proof of service/Supporting Affidavit missed	
4636	0710000096032020	Piya Puri					proof of service/Supporting Affidavit missed	
4637	0710000095922020	Satyadeep Bishnoi					proof of service/Supporting Affidavit missed	
4638	0710000094692020	Amazon.com NV Investment Holdings LLC					proof of service	
4639	0710102093822020	IST Green Power Private Limited					NCLT form 3C missed	
4640	0710102093722020	IST Green Power Private Limited					NCLT form 3C missed	
4641	0710000092402020	Bank of Baroda					Form 3C missed, Proof of service missed	
4642	0710000090422020	M/s Saya Cementation Limited					NCLT FORM 3C MISSED	
4643	0710102088932020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
4644	0710102088912020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
4645	0710102088892020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
4646	0710102088882020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
4647	0710102088872020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	

4648	0710102087922020	Aqualite Industries Private Limited					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
4649	0710000084682020	Green Channel publications (India) Pvt Ltd					Supporting Affidavit missed Advance Service Missed , vakaltnama Missed	
4650	0710102080792020	Sushen Gupta					FORM 3C MISSED	
4651	0710000080602020	Trinity Cleantech Private Limited					FORM 3C MISSED	
4652	0710000080072020	Hem Singh Bharana					FORM 3C MISSED	
4653	0710000074832020	IDBI Bank Limited					No Advance Service & No Vakaltnama	
4654	710102029482021	ENERGO ENGINEERING PROJECTS LIMITED VS LEVCON VALVES PRIVATE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/160(PB)2017	ADITYA	memo of parties and wrong section please written in the application Rule 11 (Read with 11 not mentioned)	13/04/2021
4655	710102044172021	ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/663(PB)2020	Kairav	wrong filing	30/06/2021
4656	710102009532020	TRANSLITE SCAFFOLDING LIMITED VS DSC LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	Separate volume 2 index, amount cut and date cut pages, page not clear please attached typed copy .	20/01/2020
4657	710102011312020	SANTAM DYE CHEM INDUSTRIES VS RSM DYECHEM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CA VIRAL SHAH	page:3, 28,29,31, 34, 37, 39, 72, 73, 81, 91-92, power of attorney with 50rs estamp paper missed	24/01/2020
4658	710102002692020	PREETI JAIN VS UNITECH. LTD DAURATRAM AGARWAL VS MONNET ECOMAISTER ENVIRO PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Please upload correct pdf file	7/1/2020
4659	710102004182020	M/S JOHNSON LIFTS PVT. LTD. VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sanjay sahani	Please upload correct PDF	10/1/2020
4660	710102006842020	ARJUN ISPAT INDIA PRIVATE LIMITED VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ARVIND KUMAR SHUKLA	No Documents uploaded please upload correct PDF Format	15/01/2020
4661	710102013902020	AGBRO FOODS & FMCG LIMITED VS M/S SRS REAL ESTATE LIMITED	Company Petition (Companies Act)	Sec 252 (1)		SHOBHIT RASTOGI	need to file IA	30/01/2020
4662	710102015912020	AGBRO FOODS & FMCG LIMITED VS M/S SRS REAL ESTATE LIMITED	Company Petition (Companies Act)	Sec 252 (1)		SHOBHIT RASTOGI	case type wrong	4/2/2020

4663	710102017592020	PK INDUSTRIES PVT LTD VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC	rakesh	Wrong section	7/2/2020
4664	710102018542020	NEERAJ BHATIA VS VINOD COTTON CORP PRIVATE LIMITED	Company Petition IB (IBC)	19(2)	Ashutosh	Wrong section	11/2/2020
4665	710102016102020	SHERWIN WILLIAMS COATINGS INDIA PVT LTD VS HARSH SPECIALITY COATING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	PANKHURI	wrong file upload.. (file as document)	5/2/2020
4666	710102040312021	RAJESH AHLAWAT VS RICHCAP FINANCIAL SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	Sec 66(1)	Rajesh Ahlawat	Wrong section	12/6/2021
4667	710102017842020	SH. RAJENDRA JUNEJA VS ANSAL HITECH TOWNSHIPS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC	DIVANSHU	Wrong section	9/2/2020
4668	710102013872020	ARJUN ISPAT INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	Application under any other provisions- IBC	Rajneesh Singhvi	need to file IA	30/01/2020
4669	710102044482021	EDU SMART SERVICES PRIVATE LIMITED VS EDU SMART SERVICES PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	RITU	need to file IA	1/7/2021
4670	0710102027582021/2	LSF10 ROSE INVESTMENTS S.A R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		Sign missing in each pages, Affidavit missing, Proof of service missing	25/06/2021
4671	0710102030382021/2	BELGOTEX INDIA PVT. LTD. Vs. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/236(ND)2021		Reply Vol 2 Document filed twice	2/7/2021
4672	0710102032792018/6	SKOOTR GLOBAL PRIVATE LIMITED Vs. HACXAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/195(ND)2019		Affidavit missing, Alignment not done properly in Page Nos 11&amp;:12 according to PDF	2/7/2021
4673	0710102034372021/2	ARINDAM PATRANABISH Vs. PAWAN KUMAR SINGAL	Sec 60(5),22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2195(ND)2021		Same Document filed twice, Sign missing in each pages, Affidavit and Proof of service missing	2/7/2021
4674	0710102001992020/8	ADINATH INTERNATIONALPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020		Merge documents in single pdf, wrong pagination, volume wise index missing, mention translation copy, true copy sign missing on every page	2/7/2021
4675	0710102016322021/3	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		True copy sign missing on every page	2/7/2021
4676	0710102016582021/2	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/10(ND)2021		True copy sign missing on every page	2/7/2021
4677	0710102017542021/2	REDSTER DIGITAL LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI	IBC Section 59	COMPANY PETITION IB (IBC)/145(ND)2021		Stamp paper missing, affidavit not notarised	2/7/2021

4678	0710102022322020/1	MAHESH KUMAR KEJRIWAL Vs. RAMESH KUMAR KEJRIWAL	Application under any other provisions ,Application under any other provisions ,Sec 425	COMPANY APPLICATION(COMPANIES ACT)/177(PB)2020			No Index, No pagination, Court fee and welfare missing	2/7/2021
4679	07101020228982018/15	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018			Stamp paper missing, affidavit not notarized, True copy sign missing on every page,	2/7/2021
4680	0710102032092021/1	ATISHAY JEWELLERS PRIVATE LIMITED Vs. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(PB)2021			No Index, No Pagination	2/7/2021
4681	0710102147322019/2	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRINTO (INDIA) GRAPHICS PRIVATE LTD.	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/855(ND)2019			Stamp paper missing, affidavit not notarized,	2/7/2021
4682	710102028902021	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/516(ND)2020	Kirtikar Sukul	Plz Mention Section and Technically Plz select Section Contact No 011-24361890	11/4/2021
4683	710102039862021	M/S SAMBHAVI ENTERPRISES PVT LTD VS R M H HOSIERY PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/90(ND)2019	ASHISH	section wrong estamp paper missed affidavit and stamp paper not notarized court fee and welfare missed in vakalatnama	10/6/2021
4684	710102044522021	MOHAN LAL JAIN VS NATH MOTORS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Inder Paul Singh Oberoi	stamp and notary missing	2/7/2021
4685	710102044112021	PCUBE ADVISORS PVT. LTD. VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/80(ND)2020	Praveen Kumar	section wrong	30/06/2021
4686	710102009892020	PRISM JOHNSON LIMITED VS COMT CONSTRUCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Abhijeet	petition not sign on every pages, 22, 40-51, 75, 76, 86, 87, 95-117, 132, (all invoice not clear ) BR missed	21/01/2020

4687	710102002682020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	7/1/2020
4688	710102002632020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Kindly upload correct pdf	7/1/2020
4689	710102002662020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	7/1/2020
4690	710102001482020	BALLS AND CYLPEBS LIMITED VS BHP INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mukesh Kumar	list of dates and events missed, page:24, 26-36 missed, advocate welfare and court fee missed, compliance affidavit 9(3)b missed,	5/1/2020
4691	710102019932020	MANISHRUTI CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal (Companies Act)	Sec 252 (1)		DHARMENDRA SHARMA	kindly merge all documents in pdf	13/02/2020
4692	710102019802020	UNION OF INDIA THROUGH SFIO VS LOIL OVERSEAS FOODS LIMITED	Company Petition (Companies Act)	Sec. 271-273		sfionclt	estamp paper missed with page 27-28 , pageE: 201-202, 242-243, 270, 864, not clear	13/02/2020
4693	710102020752020	PROMARK SERVICES VS BONY SYSTEMS AND TECHNOLOGIES LIMITED	Company Petition IB (IBC)	Sec 60(5)		Bharat	need to file IA	14/02/2020

4694	710102021792020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synossis/list dates & & & events/ E stamp paper with notaryetc	17/02/2020
4695	710102026782020	MONK MEDISOLUTIONS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Swarnika Agarwal	Wrong section select and fees missed	28/02/2020
4696	710102020392020	SUPER TENT HOUSE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		AKSHANSH SINGHAL	65 page missed	14/02/2020
4697	710102022122020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synopsis/list dates & & & events/ Page not clear-22/etc	18/02/2020
4698	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly annex e filing receipt of chairperson report	1/7/2021
4699	0710102002732020/10	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	5/7/2021
4700	0710102031552021/3	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2028(PB)2021		NO index, no pagination	28/06/2021
4701	0710102038142021/1	HDFC BANKLTD Vs. MR. VINEET AGGARWAL		Sec 52 (5)	INTERLOCUTORY APPLICATION (I.B.C)/2525(PB)2021		Stamp paper missing , true copy sign missing on every page	5/7/2021
4702	0710102038472021/1	ERA LABOURER UNION Vs. APEX BUILDSYS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021		Stamp paper missing, true copy sign missing	5/7/2021
4703	0710102041422021/1	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)2021		more than 200 pages in single volume, true copy sign missing on every page, remove duplicate volume	5/7/2021
4704	0710102088132020/2	JANKI RAWAT & ORS. Vs. ANIL MATTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4162(ND)2020		Affidavit is missing, E-stamp missing	5/7/2021
4705	0710102115602020/6	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec.9	COMPANY PETITION IB (IBC)/1123(ND)2020		Sign missing in each pages, Index missing in Annexures document	5/7/2021
4706	0710102406772018/8	MR ANSHUMAN RAI Vs. M/S HERITAGE HOSPITALS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/50(PB)2018		Wrong e-filing, need to file in IA	5/7/2021
4707	710102014312021	M/S DRJ CHEMICALS LIMITED VS NA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1640(ND)2018	Sameer	ib not mention in soft copy	18/02/2021



4708	710102031462021	RAHUL JAIN VS SBI BANK SOUTH EX-2	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/01(PB)2017	RAKESH KUMAR	PG 66,68,70 NOT CLEAR need to sign every pages on application	17/04/2021
4709	710102043822021	JAIPRAKASH ASSOCIATES LTD VS JAYPEE INFRATECH LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/77(PB)2017	Divyanshu	main case not link stamp paper need to 100 rs for uttar pradesh please merge pdf	29/06/2021
4710	710102044632021	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 25(j)	COMPANY PETITION IB (IBC)/1006(ND)2019	KARMA LAW	24-25 ,41-145 not clear page	2/7/2021
4711	710102044882021	PRIYANKA UPPAL VS SUBSTRATAL SOLUTIONS PVT LTD	Miscellaneous Application(Companies Act)	Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	MANISH	stamp paper and notary missing main case not link	3/7/2021
4712	710102005012021	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS RUDRABHISHEK ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Envitech Consultants	document not upload properly	
4713	710102030062021	NAVKAR BUILDERS LIMRTED VS SPML INFRA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rupal Patel	Memo of party mention in index//Vakalatnama && welfare miss	
4714	0710102028682018/17	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		Proof of service missing, Page Nos are missing in each pages and also Sign missing	6/7/2021
4715	0710102142642019/5	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		Sign is missing in All the Volumes	6/7/2021
4716	0710102164642019/3	ASST. COMMISSIONER OF INCOME TAX CIRCLE 26(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. VS TUBE TECH PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1(ND)2020		Wrong e-filing	6/7/2021
4717	0710102021842021/1	HAGURU ENGINEERS Vs. CLUTCH AUO		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1427(PB)2021		Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@ncit.gov.in	6/7/2021

4718	0710102030302020/1	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Page Nos 32 to 361 Not Clear and Readable, Index missing in the Reply Second part of document	4/12/2020
4719	0710102041272021/2	FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)2021		True copy sign missing on every page	6/7/2021
4720	0710102069002020/1	CS SATYADEVII ALAMURI Vs. KERALA WATER AUTHORITY		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4865(ND)2020		No Pagination	2/7/2021
4721	0710102070802020/9	DHANKALASH DISTRIBUTORS PRIVATE LIMITED Vs. PIYUSH IT SOLUTIONS PRIVATE LIMITED		IBC under Sec 7, Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/876(ND)2020		True copy sign missing on every page	1/7/2021
4722	0710102131472019/6	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Wrong e-filing, need to file in IA	6/7/2021
4723	0710102160992019/9	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		Affidavit is missing, Proof of service Not clear at all	2/7/2021
4724	710102043572021	ANAND SONBHADRA VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION CELL) & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1059(ND)2018	NIPUN GAUTAM	Payment not done	28/06/2021
4725	710102021652021	SHEELA SHARMA AND ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	pages: 4755-4770, 4805A-4811, 5564, 5565, 5567, 1619, not clear, volume 14 missed, ( 200 pages per volume,)	17/03/2021
4726	710102045572021	SONAL ALAGH VS THREE C SHELTERS PVT. LTD.	Contempt Petition (IBC)	Sec 60(5)		Sonal Alagh	wrong section page:108 hindi translation, 110 , 112, 114, 134, not clear	7/7/2021
4727	710102045682021	BANK OF MAHARASHTRA VS FUTECH SHELTERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		AMIT MAHALIYAN		7/7/2021
4728	710102041792021	MINDSPARK RETAILS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT		Sheetal	main case not link pagination not done in index affidavit and stamp paper not notarized	18/06/2021

4729	710102041362021	SAI COMPUTERS LTD. VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 424 (3)	COMPANY APPEAL(COMPANIES ACT)/205(ND)2017	PULKIT MANUJA	section wrong ^& Service Missing please merge pdf Any-Other-Document+. Vakaltnama+ stamp paper missed please delete extra files	16/06/2021
4730	710102045292021	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE LIMITED	Miscellaneous Application (IBC)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	6/7/2021
4731	0710102019402021/2	SANDEEP KUMAR BHATT Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIICO)		Application under any other provisions- IBC,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1492(ND)2021		Page no. 3 - 4 true copy sign missing, page no. 12-15 translation copy missing of hindi documents	2/7/2021
4732	0710102029872020/1	AO "METALLON" Vs. MITTAL PIGMENTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2020		E-stamp missing	8/7/2021
4733	0710102035922020/6	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)2020		Wrongly filed, Stamp paper wrongly filed: It should be Rs. 50	8/7/2021
4734	0710102038212021/1	MINDA I CONNECT PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021		Same Affidavit document filed twice	8/7/2021
4735	0710102042352021/1	LIFESTAR PHARMA PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2021		Document not properly filed	2/7/2021
4736	0710102171652019/2	ASHUTOSH GUPTA Vs. PRATHVI COAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/65(ND)2020		No index, no pagination	8/7/2021
4737	0710102406162018/6	ICICI BANK LIMITED Vs. APEX BUILDSYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/706(PB)2018		Wrong e-filing, need to file in IA	8/7/2021
4738	0710120004922018/17	ICICI BANK UK PLC Vs. ADITYA ESTATES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/974(PB)2018		Affidavit not notarized	8/7/2021
4739	0710102002732020/11	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Affidavit is missing, Proof of service missing	9/7/2021
4740	0710102010712021/4	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		Index missing, Affidavit missing	9/7/2021
4741	0710102019692021/1	UNION BANK OF INDIA Vs. SUPERTECH REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/209(ND)2021		Wrong e-filing, need to file in IA	9/7/2021
4742	0710102025802018/25	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		E-stamp missing, Sign is missing in each pages, Proof of service Not clear and proper	9/7/2021
4743	0710102027922021/1	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs. KUSH KOCHGAWAY & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/195(ND)2021		Same Document filed twice, Proof of service missing	5/7/2021
4744	0710102032192018/11	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	4/6/2021
4745	0710102032192018/14	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	4/6/2021
4746	0710102032192018/21	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Affidavit missing	9/7/2021
4747	0710102034262021/2	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2167(ND)2021		Affidavit missing, Sign missing in each pages	18/05/2021

4748	0710102133632019/5	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		Stamp paper missing, True copy sign missing on every page, merge documents in single pdf, Page no. 35, 36, 38, 40,	8/7/2021
4749	710102036112021	ARIHANT INFRAPROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ORS	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020	Depaish	case type wrong in pdf need to sign every pages and section wrong in soft and technically service not readable file wrong need to file additional	20/05/2021
4750	710102044322021	SMT SHANTA RAO VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Akshat Shrivastava	case type wrong bench not mention in case number	1/7/2021
4751	710102045482021	SHALINI KHURANA VS JNR HOTELS PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	ANKUR	case type wrong	6/7/2021
4752	710102045972021	SURAJ MAL & ORS VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	section wrong	8/7/2021
4753	710102046162021	MAHAVIR PARSHAD JAIN VS KULDEEP VERMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/249(ND)2018	Mahavir Parshad Jain	11,9 blur page	8/7/2021
4754	710102009602021	TECHNICA ENGINEERS VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dushyant	&quot;Master index miss/Wrong pagination/Double page-11,126/Page wrong arrange-60,61/etc &quot;	12/7/2021
4755	710102017522021	THREE C SHELTERS PRIVATE LIMITED VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Kumar	E stamp paper missing/Board Resolution/Sign miss in form 5/etc	12/7/2021

4756	710102045872021	STATE BANK OF INDIA VS ARCHANA AGGARWAL	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	page:168-176, 703, 1952-1953, 2021, 2165-2166, not clear, true copy sign missed, 25rs advocate welfare and 3rs court fee missed.	9/7/2021
4757	0710102012652020/7	RELIANCE HOME FINANCE LIMITED Vs. JUBILANT MALLS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)2020		Stamp paper miss on all affidavit	5/7/2021
4758	0710102035872021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2286(ND)2021		Remove blank pages from the file	9/7/2021
4759	0710102036122018/3	KANTI BEVERAGES PRIVATE LIMITED Vs. M/S VHV BEVRAGES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/93(ND)2019		No Index, No pagination	9/7/2021
4760	0710102090132020/3	NITESH BHARDWAJ Vs. SAMPARK PROPERTIES PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/126(ND)2020		Court fee and welfare missing on vakalatnama	12/7/2021
4761	0710102098812019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RATHI PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1714(ND)2019		Wrong e-filing, need to file in IA	5/7/2021
4762	0710102106122020/3	RAMESH KUMAR SUNEJA Vs. PAWAN BUILDWELL PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4973(ND)2020		True Copy Sign missing in each pages, Notarization missing in E-stamp	12/7/2021
4763	0710102171132019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020		True Copy sign missing in each pages, Proof of service missing	12/7/2021
4764	0710102171142019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
4765	0710102171152019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
4766	0710102422882018/22	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		E-stamp missing, True Copy sign missing, Proof of service missing	12/7/2021
4767	710102041902021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	260,261,translate page	19/06/2021
4768	710102047022021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	Affidavit & e-stamp Paper Notary Missing	12/7/2021
4769	710102047072021	UNION BANK OF INDIA VS GEOK LAN TAY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2311(ND)2019	ANIRUTH	service missing	12/7/2021
4770	710102047082021	AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2021	Ankit Parhar	sign missing and separate file vakalatnama	12/7/2021
4771	710102043022021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	Roc advance service missed, GLN form missed	25/06/2021
4772	0710200431502018/12	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)2018		No Index, No pagination	12/7/2021
4773	0710102000062021/1	PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED		Application under any other provisions, Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/42(ND)2021		Wrong e-filing, need to file in IA	19-04-2021
4774	0710102008442021/1	TRYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED Vs. M/S SUPER RESTAURANT PVT . LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2021		True copy sign missing on every page	13-07-2021

4775	0710102018352020/3	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020	True copy sign missing on every page	13-07-2021
4776	0710102029572020/4	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020	More than 200 pages in single volume,	13-07-2021
4777	0710102029572020/5	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020	More than 200 pages in single volume,	13-07-2021
4778	0710102033462021/4	VIKAS GARG Vs. AJAY KUMAR M/S SWARN KLA JEWELS PVT. LTD. Vs. M/S IREO HOSPITALITY COMPANY PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2131(ND)2021	True copy sign missing on every page, stamp paper missing	13-07-2021
4779	0710102068902020/7	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/848(ND)2020	No index, no pagination	13-07-2021
4780	0710102104502019/7	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. BHISHAM INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2019	Stamp paper missing	13-07-2021
4781	0710102113272020/1	SHAPOORJI FALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5548(PB)2020	Wrong e-filing, need to file in IA	13-07-2021
4782	0710102126052019/13	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019	True copy sign missing on every page	13-07-2021
4783	0710102139162019/1	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	File proper documents	21-04-2021
4784	0710102016862020/5	TWENTY FIRST CENTURY WIRE ROADS LIMITED Vs. MR. CHANDER PRAKASH	IBC under Sec 7	COMPANY PETITION IB (IBC)/529(PB)2020	E-stamp missing, True Copy sign missing	13-07-2021
4785	0710102034742021/1	VISHWANATH BATHLA Vs. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2500(PB)2021	True Copy sign missing in Page Nos 2 to 5	13-07-2021
4786	0710102039322021/1	FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING)	Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/250(ND)2021	True Copy sign missing in each pages, Affidavit missing	8/7/2021
4787	0710102041272021/3	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)2021	True Copy sign missing in each pages	13-07-2021
4788	0710102161722019/9	LUXMI DUTT GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/179(PB)2014	Please File Right Document its here only Volume -3,	7/5/2021
4789	0710102400522014/1	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018	True copy signed missed	13-07-2021
4790	0710102427572018/20	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018	Wrong filing please file as a application.	13-07-2021
4791	0710102427572018/21	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	Wrong E filing Pls File as a application.	13-07-2021
4792	0710200410172018/27	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018	wrong E Filing	13-07-2021
4793	0710102013872018/19	SUSHILA LAKHOTIA Vs. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2578(PB)2019	Wrong e-filing , need to file in IA	13/07/2021
4794	0710102148162019/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Delete extra documents which are not mention in index	14/07/2021
4795	0710102412382017/31	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC Under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018	Wrong e-filing, need to file in IA	14/07/2021
4796	0710120004072018/110	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/893(ND)2018	No pagination, court fees missing	14/07/2021
4797	0710200410952018/27	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018	Stamp paper missing	14/07/2021
4798	0710200410952018/28	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018	Stamp paper missing	14/07/2021
4799	0710200410952018/29	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018	Stamp paper missing	14/07/2021
4800	0710200410952018/30	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018	Stamp paper missing	14/07/2021
4801	0710200410952018/31	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018	Stamp paper missing	14/07/2021

4802	0710102016252018/39	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	14/07/2021
4803	0710102033412021/2	M/S NIVEDAN FIN-INVEST LEASE LTD. Vs. VINEET AGGARWAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2112(ND)2021	True Copy sign missing from Page Nos 1 to 22 according to PDF in Vol 1, True Copy sign missing from Page Nos 213 to 299 according to PDF	14/07/2021
4804	0710102040112021/1	GLOBAL INFONET DISTRIBUTION PVT LTD Vs. VIVID IT SOLUTIONS PVT. LTD.	Sec 42	COMPANY APPEAL (IBC)/24(ND)2021	Document not filed properly, True Copy sign missing in each pages	14/07/2021
4805	0710102025642020/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020	Documents not available, please refill	14/07/2021
4806	0710102045822021/1	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021	Documents not available, please refill	14/07/2021
4807	0710102105602020/4	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.	Sec. 213	COMPANY PETITION (COMPANIES ACT)/30(ND)2021	Court fees and welfare missing on vakalatnama	14/07/2021
4808	0710102108782020/1	P.K INDUSTRIES PVT LTD Vs. ARUN KUMAR JAIN	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5109(ND)2020	Back date affidavit,	17/03/2021
4809	0710102120172019/7	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVRNITE EXPRESS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019	No index, stamp paper missing	14/07/2021
4810	0710102131472019/7	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019	No index, no pagination, Rs court fees and Rs 25 welfare missing	14/07/2021
4811	0710102133632019/3	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019	Court fees missing on welfare, Stamp paper missing, True copy sign missing on every page, merge documents in single pdf	5/1/2021
4812	0710102146882019/1	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRITHVI BUILDCON PVT LTD	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/847(ND)2019	Page no. 26, 27 not clear,	16/06/2021

4813	0710102164172019/2	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1018(ND)2019		True copy sign missing on every page	24/03/2021
4814	0710200413772017/2	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/297(ND)2017		True copy sign missing, stamp paper missing	6/7/2021
4815	0710102027492021/1	LARSEN & TOUBRO LIMITED Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2596(ND)2021		Volume-2 Not Clear	14/07/2021
4816	0710102093842020/2	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 90 to 112 according to PDF in Vol 1 Not clear and Readable, Page Nos 114 to 195 according to PDF in Vol 2 Not clear and Readable	14/07/2021
4817	0710102093842020/3	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 169, 184 to 195 according to PDF in Vol 2 Not clear and Readable	14/07/2021
4818	0710102093842020/4	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 205 according to PDF in Vol 2 Not clear and Readable	14/07/2021
4819	0710102093842020/5	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Double Pagination and Proof of service missed	14/07/2021



4820	0710102093842020/6	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 162 to 197 according to PDF in Vol 2 Not clear and Readable	14/07/2021
4821	0710102093842020/7	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		double pagination in vol-2	14/07/2021
4822	0710102145502019/4	UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2906(ND)2019		Page Nos 3 to 7 Not Clear, Short form of True Copy sign not applicable	26/03/2021
4823	0710102146212019/7	M/S JAY PACKAGING Vs. MAGPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019		Pis Merge File in two volume 1 vol is upto 200 pages	14/07/2021
4824	0710102169962019/13	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		True Copy sign missing in each pages, Vakalatnama Not filed properly	14/07/2021
4825	710102046612021	BAHL PAPER MILLS LTD. VS MRPL		Rule 11 of NCLT		S JANANI	main case number not link,true copy stamp missed	10/7/2021
4826	710102046982021	PRAVEEN DUA VS MRPL ARUN MADAN VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/185(PB)2017	Sh PRAVEEN DUA	25-26 not clear page	12/7/2021
4827	710102046962021	REMEDIES (INDIA) PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2375(ND)2019	MUKESH	wrong filing need to additional file	12/7/2021
4828	710102046732021	GOVERNMENT OF ODISHA VS M/S. ACTION ISPAT AND POWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHASHANK	page:51 not clear, true copy sign missed, demand notice missed, demand notice reply/compliance affidavit missed. 9(3)B missed./poa missed, same filed diary no. 04673	
4829	710102047262021	RAKESH KUMAR GUPTA VS M/S SARTHI CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2488(PB)2019	ABHISHEK	section wrong	13/07/2021
4830	710102047942021	PANKAJ KHAITAN VS M/S JAY POLYCHEM INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/718(ND)2019	Pankaj Khaitan	pg46,47,59-61 blur	14/07/2021
4831	710102047742021	SH. ANIL KHEATERPAL VS PARTHA SARATHY SARKAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/569(ND)2018	HRISHIKESH BARUAH	proof of service missed &&& file upload in one folder	14/07/2021
4832	710102048302021	ALOK KAUSHIK VS M/S UNIVERSAL ENTERPRISES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/991(ND)2018	Asiya Khan	true copy &&& court fees welfare missed	15/07/2021
4833	710102048362021	RAJIV BAJAJ VS ELHPL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/508(PB)2017	RAJIV BAJAJ	notary missed true copy sign missed	15/07/2021
4834	710102048212021	K.K.R INDIA FINANCIAL SERVICE PVT LTD. VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1440(ND)2018	Sanjay Bhatt	back date affidavit,true copy sign and stamp missed in some pages	14/07/2021
4835	710102014692021	JAMMU & KASHMIR BANK LIMITED VS HEM SINGH BHARANA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:73-76, 82, 87, 111, 112, 123- 125, not clear	

4836	710102014682021	JAMMU & KASHMIR BANK LIMITED VS JUNAID RAHIM NANDA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page cut, 102, 142, 158, 160, 191, 192, not clear	
4837	0710102065772020/7	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)2020		Documents not available, please refill	14-07-2021
4838	0710102066822020/7	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		Documents not available, please refill	14-07-2021
4839	0710200413412017/3	INCOME TAX OFFICER, WARD 16 (4), NEW DELHI Vs. ROC M/S METREFF FERRO ALLOYS PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/314(ND)2017		E-stamp missing	14-07-2021
4840	0710102028682018/18	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		Documents not available please refill	15-07-2021
4841	0710102038672021/1	NOVELTY TREASURE METALS PRIVATE LIMITED		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2490(ND)2021		No Index, No pagination	15-07-2021
4842	0710102080192019/14	WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2019		Stamp paper missing, True copy sign missing on every page,	15-07-2021
4843	0710102082052019/8	DIAMOND TRAXIM PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1397(PB)2019		Stamp paper missing	15-01-2021
4844	0710102152042019/3	KERRY INDEV LOGISTICS PVT. LTD. Vs. DIVINESEAIR LOGISTICS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3113(ND)2019		True copy sign missing on every page, proof of service missing	15-07-2021
4845	0710200431362018/3	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES - M/S GC TECHNOLOGY (INDIA) PVT. LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/806(ND)2018		Stamp paper missing	15-07-2021
4846	0710102018042021/1	PANKAJ CHAWLA SOLE PROP. OF M/S. CHAWLA PRINTERS Vs. TIFOSI FOODS PRIVATE LIMITED NOW KNOWN AS SHELLZ INDIA PRIVATE LIMITED		Rule 11 of NCLT, 2016	RESTORATION APPLICATION (IBC)/11(ND)2021		Stamp paper missing, True copy sign missing	15-07-2021
4847	0710102018162020/10	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No index, no pagination	15-07-2021
4848	0710102033992021/1	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/217(ND)2021		88-99 NEED TO TRANSLATE	8/7/2021
4849	0710102037782021/2	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		NEED TO SIGN ALL PAGES	12/7/2021
4850	0710102016842021/1	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) Vs. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021		True Copy sign missing in each pages, Notarization missing in E-stamp, Vakalatnama not filed properly	15/07/2021
4851	0710102022472021/2	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/228(ND)2021		True Copy sign missing in each pages, Proof of service missing	15/07/2021
4852	0710102023172021/2	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2021		True Copy sign missing in each pages	15/07/2021
4853	0710102024342020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/636(ND)2020		True Copy sign missing in each pages	15/07/2021
4854	0710102024392020/3	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/605(ND)2020		True Copy sign missing in each pages	15/07/2021
4855	0710102024402020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020		True Copy sign missing in each pages	15/07/2021
4856	0710102026512021/1	SM MILKOSE LIMITED & ANR Vs. INCOME TAX OFFICER SPECTRUM TALENT		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2535(ND)2021		Same Document filed twice, True Copy sign missing in each pages	15/07/2021
4857	0710102027682020/3	MANAGEMENT PVT. LTD Vs. EARTH WATER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/753(ND)2020		True Copy sign missing in Page Nos from 1 to 18	14/07/2021
4858	0710102032462020/3	MAKWELL ORGANICS PVT. LTD. Vs. RELCOM TECHNOLOGY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/771(ND)2020		True Copy sign missing in each pages, E-stamp missing	15/07/2021

4859	0710102035082020/4	BASVARAJU G.E. Vs. P.M.E. POWER SOLUTIONS (INDIA) LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/829(ND)2020	Index missing, True Copy sign missing in each pages, Affidavit missing	15/07/2021
4860	0710102038492021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2489(ND)2021	Index missing, E-stamp missing, Proof of service missing.	15/07/2021
4861	0710102022472021/1	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/228(ND)2021	No pagination	16-07-2021
4862	0710102035252021/1	M/S. INTERNATIONAL TRADE EXPOCENTRE LTD Vs. RODEMADAN HOLDINGS LTD.	Sec. 242(4),Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/235(PB)2021	Proof of service missing	9/7/2021
4863	0710102036612021/2	UMESH GARG Vs. PUNEET GEOL	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021	Affidavit not notarized	16-07-2021
4864	0710102036612021/3	UMESH GARG Vs. PUNEET GEOL	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021	Page no. 105 - 115 , 184 - 193, Hindi translation copy missing, Page no. 169 - 177 pages not clear,	16-07-2021
4865	0710102089772020/1	MADHU JUNEJA Vs. KOTAK MAHINDRA BANK LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4160(PB)2020	True copy sign missing on every page	16-07-2021
4866	0710102100212020/2	SANDEEP GEOL Vs. DAMONT DEVELOPERS PRIVATE LIMITED GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4573(PB)2020	No pagination,	16-07-2021
4867	0710102097362019/14	(AUTOMOTIVES) PVT. LTD. COL. (RETD.) RAM PAL SUHAG Vs. SWETA ESTATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1499(PB)2019	NEED TO IA FILE	15-07-2021
4868	0710102098242019/6		IBC under Sec 7	COMPANY PETITION IB (IBC)/1637(ND)2019	NEED TO IA FILE	15-07-2021
4869	0710102415722018/39	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Proof of service missing	16-07-2021

4870	0710102415722018/40	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Proof of service missing	16-07-2021
4871	0710102421772018/5	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018	True Copy sign missing in each pages	16-07-2021
4872	0710120005622018/25	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018	True Copy sign missing in each pages, Affidavit missing, Proof of service missing	16-07-2021
4873	0710120007702018/39	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	True Copy sign missing in each pages, E-stamp paper wrongly filed; it should be of Rs 50, Proof of service missing	16-07-2021
4874	0710200401372016/1	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/55(ND)2016	Vakalatnama not Printed properly	16-07-2021
4875	0710200401372016/2	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/55(ND)2016	Vakalatnama not Printed properly	16-07-2021
4876	0710200413682017/2	INCOME TAX OFFICER WARD 5(3) Vs. ROC M/S BIO MEDICAL PUBLICATION INDIA PRIVATE LIMITED.	Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/301(ND)2017	Wrongly filed	16-07-2021

4877	0710200415372018/3	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018		Stamp paper wrongly filed; it should be of Rs.100, Page Nos 1 to 14 Not Filed properly, True Copy sign missing in each pages, Proof of service missing, Same Document Filed twice	16-07-2021
4878	0710200418572018/3	INCOME TAX OFFICER , WARD Vs. M/S CWS INTEGRATION PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/681(ND)2018		Wrongly Filed	24-03-2021
4879	0710102002422020/3	DANISH IRFAN Vs. M/S SAMIAH INTERNATIONAL BUILDERS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/318(ND)2020		True Copy sign missing in Page Nos 1 to 5 according to PDF, Page No 6 according to PDF Not clear at all	16-07-2021
4880	0710102002622019/19	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		True Copy sign missing in Page Nos 1 to 13 according to PDF, Proof of service missing	27-05-2021
4881	0710102013842020/4	JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)2020		Affidavit missing, True Copy sign missing in each pages	16-07-2021
4882	0710102014352020/4	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020		Affidavit missing	16-07-2021
4883	0710102015462021/4	IIFL HOME FINANCE LIMITED Vs. KAMAL AGGARWAL RESOLUTION PROFESSIONAL OF SMT. PAVAN KAPOOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1122(ND)2021		True Copy sign missing in each pages, Affidavit missing, Proof of service missing, Same document filed twice	16-07-2021

4884	0710102039922021/1	RISHABH CHAND LODHA Vs. VOLKSWAGEN FINANCE PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2570(ND)2021	Short Form of True Copy sign not applicable, True Copy sign missing in Page Nos 1 to 8 according to PDF	15-07-2021
4885	0710102041312021/1	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED	Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021	True Copy sign missing in each pages, Proof of service Page No. 4 according to PDF Not clear	15-07-2021
4886	0710102041322021/1	RAJBIR SINGH Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED	Sec. 59	COMPANY PETITION (COMPANIES ACT)/105(ND)2021	True Copy sign missing in each pages, Proof of service Page No. 4 according to PDF Not clear	15-07-2021
4887	0710102042572021/1	STATE BANK OF INDIA Vs. M/S SHAKTI BHOG FOODS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2656(I)2021	Same Document Filed twice, True Copy sign missing, True Copy sign missing in each pages	15-07-2021
4888	0710102044092021/1	SINO CREDITS AND LEASING LIMITED Vs. MONITORING COMMITTEE OF VIL LIMITED THROUGH SUDERSHAN GUPTA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2758(PB)2021	True Copy sign missing in each pages	16-07-2021

4889	0710102128702019/5	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2019		Page no. 59 - 61, 84 - 85 pages not clear, Rs 3 court fees and Rs 25 welfare missing on vakalatnama	15-07-2021
4890	0710102419722018/6	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JEWELLERS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)2018		NEED TO IA FILE	16-07-2021
4891	0710102419722018/7	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JEWELLERS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)2018		NEED TO IA FILE	16-07-2021
4892	0710120004512018/22	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		NEED TO IA FILE	16-07-2021
4893	0710120005072018/18	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		NEED TO IA FILE	16-07-2021
4894	0710120007702018/40	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		NEED TO IA FILE	16-07-2021
4895	0710102006292021/1	BENNETT Vs. MR. JITESH GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/778(PB)2021		ONLY PROOF OF SERVICE UPLOAD	16-07-2021
4896	0710102010572021/1	BENNETT COLEMAN & CO. LTD. Vs. MR. CHANDRA PRAKASH RESOLUTION PROFESSIONAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/776(PB)2021		ONLY PROOF OF SERVICE UPLOAD	16-07-2021
4897	0710102028982018/17	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		NOTARY MISSING	16-07-2021
4898	0710200411212018/52	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	16-07-2021
4899	0710200423482018/34	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/334(ND)2018		page-175 180 222 224 226 228 264 265 translate in english	16-07-2021
4900	710102042982021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF SPM AUTOMOTIVE COMPONENTS PVT LTD VS SANDEEP MAHAJAN & ORS	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/892(ND)2020	JEET MALA	Wrong Section Select Technically Plz Check multiple section in application	25/06/2021
4901	710102047912021	ROHIT SEHGAL VS VINEET AGGARWAL	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	main case not link with application and 51 page not clear	14/07/2021
4902	710102048052021	M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES PVT. LTD	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(ND)2019	CHANDRA	Prayer Missed,	14/07/2021

4903	710102048882021	GIAN CHAND NARANG VS VHV BEVRAGES PVT. LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/254(PB)2017	ABHISHEK	45-56 , 58ranslate page ) (110-114,132-153,164-179 not clear page )	15/07/2021
4904	710102038402021	SREI INFRASTRUCTURE FINANCE LIMITED VS NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY		IBC Under Sec 9		PARISH KUMAR	Page not clear-66/Cut line page-65-81,83-87/Advocate welfare & court fees miss/Master data of corporate debtor/etc Technically Wrong	16/07/2021
4905	710102041142021	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Section Mention pagination not done in index and pdf	15/06/2021
4906	710102047832021	VIJENDER SHARMA VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Please Written in the application under section 66(1),	14/07/2021
4907	710102048192021	NAVNEET KUMAR GUPTA VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/451(PB)2018	ABHISHEK	Page no-61,77 Not Clear	14/07/2021
4908	710102048172021	LAKSHMI VILAS BANK VS HARISH TANEJA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1626(PB)2019	Akul Mehandru	Affidavit Notary back Date	14/07/2021
4909	710102048842021	PHOENIX GLOBAL DMCC VS PCL FOODS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/170(ND)2020	J SAGAR ASSOCIATES DELHI	Stamp paper missing of Second affidavit	15/07/2021
4910	710102048542021	ROHIT KISHORE VS DHANKALASH DISTRIBUTORS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Vijay	Wrong Section mentioned in application , Notary missed,True copy sign missed	15/07/2021
4911	710102049432021	FREEPLAY ENERGY INDIA LIMITED VS COMMISSIONER OF INCOME TAX	Company Petition (Companies Act)	Rule 11 of NCLT		Adv	Wrong section select, Please Brief you filed the petition in which section.	19/07/2021
4912	0710102116222020/2	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/26(ND)2021		Page no. 20-21 not clear	19/07/2021
4913	0710102146752019/5	M/S PEXI CHEM PRIVATE LIMITED Vs. TIRUPATI BUILDING & OFFICES PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/3109(ND)2019		Wrong e-filing , need to file in IA	19/07/2021
4914	0710102161722019/10	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		True copy sign missing on every page	19/07/2021
4915	0710102017002018/3	M/S RAM SWARUP NATHOMAL Vs. KHAIRWALA INTERNATIONAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1410(ND)2018		Documents not available, please refile	19/07/2021
4916	0710102021752020/1	KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD.		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/7(PB)2020		Documents not available, please refile	19/07/2021
4917	0710102045592021/1	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2831(ND)2021		Affidavit missing, Judgement document filed twice	13/07/2021



4918	0710102087542020/6	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1), Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		Index missing in Notice and Agenda document, True Copy sign missing in each documents	16/07/2021
4919	0710102087662020/1	EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES DEPOSITORY LTD.		Sec. 59, Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/143(PB)2020		Welfare Fee stamp and Court Fee stamp are put wrongly on the Vakalatnam	16/07/2021
4920	0710102126942019/2	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1901(PB)2019		True Copy sign missing in each pages	16/07/2021
4921	0710102065772020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)2020		True Copy sign missing in each pages	15/03/2021
4922	0710102080062020/18	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	19/07/2021
4923	0710102086982019/12	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		True Copy sign missing in each pages, Proof of service missing	19/07/2021
4924	0710102100592020/4	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		True Copy sign missing in Page Nos 1 to 11 according to PDF, Affidavit missing, Proof of service missing	19/07/2021
4925	0710102400532013/2	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Proof of srvice missing	12/7/2021
4926	0710102421772018/6	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018		Stamp paper missing, Page no. 34 - 62 true copy sign missing	19/07/2021
4927	0710102448572018/19	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/922(PB)2018		Wrong e-filing, progress report should be file in IA	19/07/2021
4928	0710120005022018/15	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		Page no. 3,46,47 not clear	19/07/2021
4929	0710200014262017/16	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Wrong e-filing, need to file in IA	19/07/2021
4930	0710200412652017/16	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Wrong e-filing, need to file in IA	19/07/2021
4931	0710200412802017/11	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong e-filing, need to file in IA	19/07/2021

4932	0710102102772020/2	INFO SKY TECHNOLOGIES PRIVATE LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/126(ND)2020		True Copy sign missing in Page Nos 1 to 40 according to PDF	19/07/2021
4933	0710102040922021/1	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		True Copy sign missing in Page Nos 1 to 2 according to PDF	16/07/2021
4934	0710102164542019/3	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	9/7/2021
4935	710102022192021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	Wrong filing need to additional	18/03/2021
4936	710102022622021	VISHNU DUTT VS B CHOKSHI CHEM PVT LTD	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/1752(ND)2018	Vishnu Dutt	Pg-60,61,63,65,87, not clear Pg-60,61,63,65,87, not clear	20/03/2021
4937	710102022842021	RAKESH KUMAR SINGALA VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Stamp Paper Missing section wrong	20/03/2021
4938	710102023722021	SUNIL KUMAR AGRAWAL (IRP) VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1443(ND)2019	MANOJ	section wrong technically chose wrong please check	24/03/2021
4939	710102024802021	VIJAY KUMAR VS UNIVERSAL BUILDWELL PVT. LTD. GURUMEHAR HOSPITALITY AND PROJECTS LLP VS PARSVNATH DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1748(PB)2019	Priya	no document	27/03/2021
4940	710102049502021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016 Application under any other provisions- IBC, Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/420(ND)2017	Nithin	Notary missed , True copy sign missed	17/07/2021
4941	710102049142021	MUKESH KUMAR VS PAWFECT PET FOODS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions- IBC, Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(PB)2021	RAJEEV	case type wrong not clear page after 6 and due payment other section	16/07/2021
4942	710102049062021	HUZefa FAKHRI SITABKHAN VS PAWFECT PET FOODS PRIVATE LIMITED	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/64(PB)2017	TANIA SHARMA	29-30 not clear page	16/07/2021
4943	710102049562021	MS. DEEPIKA BHUGRA PRASAD VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/299(ND)2019	Huzefa F. Sitabkhan	58-61,64-67 not clear page after 200 pages volume will be divided AND volume wise index compulsory	16/07/2021
4944	710102049232021	NAVNEET KUMAR GUPTA VS ENERGO ENGINEERING PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1038(PB)2018	Deepika	28,29,31-34,36-37,39-42 not clear page and stamp paper and notary missing	17/07/2021
4945	710102049182021	PREM CHAND CHANDNA & ORS VS PARSVNATH DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1372(PB)2018	Navneet	page no. not mention in index 33,34 and pb and ib not mention main case in soft copy	17/07/2021
4946	710102049512021	MS. DEEPIKA BHUGRA PRASAD VS TERENCE ALLOYS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Nithin	main case wrong	17/07/2021
4947	710102049412021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/306(ND)2020	Deepika	page 10 not clear page	17/07/2021
4948	710102049292021	SAURABH GARG VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	156-157 translate page	17/07/2021
4949	710102049302021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Pankaj Jain		
4950	710102049322021	RAKESH KUMAR JAIN VS SHIVALIK PACKAGING INDUSTRIES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Sajeve Bhushan Deora		
4951	710102045402021		Contempt Petition (IBC)	Application under any other provisions- IBC		MOHIT NANDWANI	Wrong section choose/List dates &&& Events/Brief synopsis/Advocate welfare &&& court fees miss/etc	

4952	0710200420362018/79	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Affidavit not notarized, court fees and welfare missing on vakalatnama	1/7/2021
4953	0710200420362018/80	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Affidavit not notarises, court fees and welfare fees missing on vakalatnama	13/07/2021
4954	0710200426542018/2	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Documents not available, please refile documents	19/07/2021
4955	0710200426542018/3	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Documents not available, please refile	19/07/2021
4956	0710200431842018/3	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRs PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/802(ND)2018		Wrong e-filing, appeal and affidavit should be file separately	16/03/2021
4957	0710102139962019/7	NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2740(ND)2019		True Copy sign missing in each pages, Affidavit missing	19/07/2021
4958	0710102149872019/9	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3059(ND)2019		NOC document filed twice	19/07/2021
4959	0710102152922019/6	CORPORATION BANK Vs. SAINOV SPIRITS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3383(ND)2019		True Copy sign missing in Page Nos 1 to 10 according to PDF, Notary missing in E-stamp	19/07/2021
4960	0710102157292019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1022(ND)2019		True Copy sign missing in Page Nos 1 and 2 according to PDF, Same document filed twice	19/07/2021
4961	0710102002732020/12	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	20/07/2021
4962	0710102061262019/15	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	20/07/2021
4963	0710102114552020/1	AMEET KHANDEWAL Vs. POOJA GOELA		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/53(ND)2021		NEED TO SIGN EVERY PAGES	20/07/2021
4964	0710102033212020/9	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/791(ND)2020		True Copy sign missing in each pages, Affidavit missing	20/07/2021
4965	0710102003862021/1	M/S ILPEA PARAMOUNT LTD Vs. M/S ILPEA PARAMOUNT LTD		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/49(ND)2021		True Copy sign missing in Page Nos 1 to 28 according to PDF, E-stamp missing, Vakalatnama missing	20/07/2021

4966	0710102011772021/1	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2021		True Copy sign missing in each pages	20/07/2021
4967	0710102016412021/1	V M ENGINEERS Vs. KULDEEP VERMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1164(ND)2021		True Copy sign missing in each pages	20/07/2021
4968	0710102023102021/2	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/207(ND)2021		True Copy sign missing in Page Nos 1 to 47 according to PDF in Vol 1, Page No 128 and 155 according to PDF in Vol 1 Not clear and Readable	20/07/2021
4969	0710102023182021/3	SUKHDEV MADNANI Vs. VISHAL GOEL		Sec. 45 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2086(PB)2021		True Copy sign missing in Page Nos 6 to 144 according to PDF	20/07/2021
4970	0710102030102021/1	SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021
4971	0710102030102021/2	SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021
4972	0710102018612021/3	SHREYA SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/67(ND)2021		true copy sign missing	22/07/2021
4973	710102026562020	PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HARSHAL KUMAR	SECTION WRONG	28/02/2020
4974	710102109532020	AMIT RAJ JAIN VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/63(ND)2020	Parveen	Payment Not Done	21/11/2020
4975	710102018902021	SUNDRM CONSULTANTS PVT LTD VS GAURAV KHANDELWAL & ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/849(PB)2020	Kartavya Batra	Payment Not Done	6/3/2021
4976	710102031742021	UNION BANK OF INDIA VS SHRI BANKE BIHARI COTFAB PVT.LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1671(ND)2019	Priya	Payment Not Done	19/04/2021
4977	710102047552021	UMESH GARG VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/394(ND)2019	MUKESH	PG-423,424 not clear VOLUME WISE INDEX MUST please check every volume	13/07/2021
4978	710102049202021	PUNJAB NATIONAL BANK VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/132(PB)2017	Sanjay	Payment Not Done	16/07/2021
4979	710102050122021	VIKRAM MANCHANDA VS TARUN AHUJA& ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/755(PB)2020	Ashish Choudhury	notary date not clear,Proof of service page number not match with index	20/07/2021

4980	710102050152021	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED VS BHISHAM INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/192(PB)2019	UDAYRAJ	6-7 not clear page	20/07/2021
4981	710102049942021	MR. KRISHNA KUMAR AGRAWAL VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1342(PB)2019	NISHANT	TRUE COPY MISSED	19/07/2021
4982	710102050342021	SURENDRA RAJ GANG VS RAMAN GUPTA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/639(PB)2018	MISHA	section wrong	20/07/2021
4983	710102050612021	SHASHI SHARMA-LIQUIDATOR VS M/S ROYAL PRESSING AND COMPONENTS PVT. LTD. UDAYRAJ PATWARDHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/274(ND)2018	SHASHI SHARMA	Council Detail Missing & Notary and Verified Missing	21/07/2021
4984	710102050602021	RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ	155,157,159 not clear page and page numbering cut	21/07/2021
4985	710102050622021	SUPERTECH LIMITED VS A.G. PLUMBING & FIRE SYSTEM	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/598(ND)2020	RISHI	notary missing in affidavit and stamp paper	21/07/2021
4986	710102050142021	ATUL KUMAR KANSAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	Atul Kansal	section wrong	20/07/2021
4987	710102046112021	JAMMU & KASHMIR BANK LTD. VS RAJIV RATHI	Company Petition IB (IBC)	Section 95(1)		Ashutosh	dms issue(document not upload properly )	
4988	710102049422021	ANSHUL TEXTILE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		AMIT KUMAR GUPTA	Pages not clear 56,57, 2nd volume index missed,page no. 110,112,114,116,119, missed,wrong jurisdiction according to company master data	
4989	710102049602021	INTEC CAPITAL LIMITED VS SHIKHIR PLAST (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Aabhas	page:58-60, not clear, 25 advocate welfare and 3rs court fee missed page:58- 60, not clear, 25 advocate welfare and 3rs court fee missed	
4990	710102050752021	SU HARSH MITTAL VS COPAL ART PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANKIT	compliance affidavit missed 9 (3)b or reply	
4991	0710102060092020/4	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1053(PB)2020		document not in proper	22-Jul-21
4992	0710102142642019/6	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		NEED TO NUMBERING ALL PAGES PROPERLY	6-Jul-21
4993	0710102017022018/11	RSP STAMPING INDUSTRIES Vs. ASSOCIATED APPLIANCES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1413(ND)2018		NOTARY MISSING	4-Jun-21

4994	0710102035272021/2	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2425(PB)2021		Vakalatnama missing, Short form of True copy sign not applicable in Page Nos 29 to 31 according to PDF	20-Jul-21
4995	0710102038532021/1	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Vakalatnama not Filed properly	20-Jul-21
4996	0710102005582021/2	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021		Index missing, True Copy sign missing in each pages	22-Jul-21
4997	0710102005582021/3	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021		Index missing, True Copy sign missing in each pages	22-Jul-21
4998	0710102014702018/48	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Same Document filed twice, True Copy sign missing in each pages	22-Jul-21
4999	0710102018242020/1	SHALU KHANNA Vs. FUSEBASE EL TORO PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1179(ND)2020		True Copy sign missing in each pages	22-Jul-21
5000	0710102039822021/1	QWIKCILVER SOLUTIONS PRIVATE LIMITED Vs. PINE LABS PRIVATE LIMITED		Sec. 230-232 - Second Motion, Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2021		WRONG DOCUMENT	22-Jul-21
5001	0710120011332018/3	BRJESH SAHU Vs. KDP BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1369(ND)2018		STAMP MISSING	25-Mar-21
5002	0710102109252019/4	GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)2019		Wrongly filed	23-Jul-21
5003	0710102113592019/14	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2130(ND)2019		Rejoinder document filed twice, True Copy sign missing in Page Nos 6 and 7 according to PDF in Affidavit document	23-Jul-21
5004	0710102113632020/1	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/15(ND)2021		True Copy sign missing in Page Nos 8 to 26 according to PDF, Proof of service missing	23-Jul-21
5005	0710102113632020/2	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/15(ND)2021		Document not Filed properly	23-Jul-21
5006	0710102116852020/5	M/S SWASTIK FINBUILT INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/530(ND)2020		True Copy sign missing in Page Nos 6 and 7 according to PDF	23-Jul-21

5007	0710102145002019/3	PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2917(ND)2019		Vakalatnama not filed properly	23-Jul-21
5008	0710102077542020/1	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021		index missing	23-Jul-21
5009	0710102092032020/3	REGALIA INFRA TECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/378(ND)2020		Vakalatnama Not filed properly	26/07/2021
5010	0710102102622019/9	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Vakalatnama Not filed properly	26/07/2021
5011	0710102137062019/11	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		Vakalatnama Not filed properly, Index missing	26/07/2021
5012	0710102164052019/2	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/948(ND)2019		True Copy sign missing in Page Nos 3 to 8 according to PDF, Proof of service missing	26/07/2021
5013	0710102167492019/7	HINDUSTAN AUTOMOTIVE STORE Vs. MIRIC BIOTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3494(ND)2019		Index missing	26/07/2021
5014	0710120007302018/71	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		True Copy sign missing in Page Nos 14 to 90 according to PDF, Vakalatnama missing	26/07/2021
5015	0710120007302018/72	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		True Copy sign missing in Page Nos 12 to 210 according to PDF, Vakalatnama missing, Page No 12 according to PDF Not clear	26/07/2021
5016	0710200419762018/2	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2018		True Copy sign missing in Page Nos 4 to 8 according to PDF	23/07/2021
5017	0710102002952020/4	M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S SINNAR THERMAL POWER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/349(ND)2020		Case Number missing, True Copy sign missing in each pages	23/07/2021
5018	0710102002952020/5	M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S SINNAR THERMAL POWER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/349(ND)2020		True Copy sign missing in Page Nos 2 to 19 according to PDF	23/07/2021
5019	0710102013722020/4	M/S INDUSUNO ONLINE PRIVATE LIMITED Vs. M/S ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/628(ND)2020		Proof of service missing	23/07/2021
5020	0710102018352020/2	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020		Proof of service missing	4/5/2021
5021	0710102024592021/1	ASHOK KUMAR JUNEJA Vs. CLASSIC BOTTLE CAPS PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1579(ND)2021		Proof of service missing	23/07/2021
5022	0710102406312018/8	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		Wrong e-filing, need to file in IA	26/07/2021
5023	0710102406312018/9	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		Wrong e-filing, need to file in IA	26/07/2021
5024	0710102427572018/22	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong e-filing, need to file in IA	26/07/2021
5025	0710102020242020/2	NIPPON INDIA MUTUAL FUND ( NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		NEED TO VOLUME 2 AFTER 200 PAGES	26/07/2021
5026	0710102020242020/3	NIPPON INDIA MUTUAL FUND ( NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		NEED TO VOLUME 2 AFTER 200 PAGES	26/07/2021

5027	0710102020242020/4	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		NEED TO VOLUME 2 AFTER 200 PAGES	26/07/2021
5028	0710102139242019/8	CONTINUOUS DYEING & PRINTING MILLS Vs. BHAVIKA APPARELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2844(ND)2019		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	19/07/2021
5029	0710200413722017/2	INCOME TAX OFFICER-WARD 16(2) Vs. ROC M/S MAP MEDICARE PVT LTD		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/305(ND)2017		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	26/07/2021
5030	0710200429542018/19	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018		Index missing	16/07/2021
5031	0710200429542018/21	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018		Index missing	26/07/2021
5032	0710102002052020/7	WORXPACE PVT LTD Vs. M/S IREO FIVERIVER PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/253(ND)2020		True Copy sign missing in each pages	15/03/2021
5033	0710102032942021/1	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2067(ND)2021		True Copy sign missing in each pages, Same document filed twice	26/07/2021
5034	0710102033402021/2	VIVEK SHUKLA Vs. MR. MOHAN LAL JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2084(ND)2021		Page No 1 according to PDF Filed wrongly, True Copy sign missing in Page Nos 27 to 101 according to PDF, Vakalatnama missing	21/05/2021
5035	0710102033942018/14	ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)2019		Index missing, Page No 16 Not clear	26/07/2021
5036	0710102034622021/3	SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021		Wrongly filed	26/07/2021
5037	0710102036792021/4	SANJAY LAMBA Vs. ASHOK KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2348(ND)2021		Vakalatnama Not filed properly	26/07/2021
5038	0710102041032021/2	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		True Copy sign missing in Page Nos 4 to 6 according to PDF	26/07/2021
5039	0710102083052020/5	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020		True Copy sign missing in Page Nos 18 to 34 according to PDF in R-5 document, E-stamp missing in R-5 and R-4, True Copy sign missing in Page Nos 14 to 46 according to PDF in R-4 document, Vakalatnama missing in R-4 and R-5	16/02/2021



5040	0710102083052020/7	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020		Vakalatnama not Filed properly in R-4 and R-5 document	26/07/2021
5041	0710102088212019/1	RAKESH KUMAR NIGAM Vs. VARDHMAN ESTATES & DEVELOPERS(P) LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/956(PB)2019		Index missing in both the Affidavit documents	26/07/2021
5042	0710102090092020/4	NITESH BHARDWAJ Vs. GALLANT HOTELS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/129(PB)2020		Welfare fee stamp and Court fees stamp missing in Vakalatnama	26/07/2021
5043	0710102090262020/4	NITESH BHARDWAJ Vs. SUMMIT APARTMENTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/124(PB)2020		Welfare fee stamp and Court fees stamp missing in Vakalatnama	26/07/2021
5044	0710102095242020/2	SAKSHAM KNOWLEDGE SERVICES PRIVATE LIMITED Vs. NFX DIGITAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/104(ND)2021		Vakalatnama missing	11/6/2021
5045	0710102014852018/6	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		Wrong e-filing	26/07/2021
5046	0710102046672021/1	SUMESH SOOD Vs. SYSCOM ORGAINC WORLD PRIVATE LIMITED		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/299(ND)2021		Page no. 45 not clear	26/07/2021
5047	7.10E+14	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3113(ND)2021		Wrong e-filing, need to file in IA	26/07/2021
5048	0710102068192020/2	CHIRAG SHAH RESOLUTION PROFESSIONAL OF HOTLINE CPT LIMITED Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2582(ND)2020		No index, no pagination, wrong e-filing, need to file in IA	26/07/2021
5049	0710102088222020/3	M/S APPLIED ELCTRO-MAGNETICS PVT LTD Vs. M/S ONYX COMPONENTS & SYSTEMS PVT. LTD.		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2020		True copy sign missing on every page, remove duplicate volume	26/07/2021
5050	0710102090072020/5	NITESH BHARDWAJ Vs. SULLABH BUILDERS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/123(ND)2020		Court fees and welfare missing on vakalatnama	26/07/2021
5051	0710102090072020/6	NITESH BHARDWAJ Vs. SULLABH BUILDERS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/123(ND)2020		Court fees and welfare missing on vakalatnama	26/07/2021
5052	710102014802020	ANIL AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	prar ,affidavit, e-stamp paper missed ,	1/2/2020
5053	710102014832020	ANIL AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	prar ,affidavit, e-stamp paper missed ,	1/2/2020
5054	710102025812020	PRAVIN R NAVANDAR- IRP- INTERIM RESOLUTION PROFESSIONAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1782(ND)2019	Pravin R. Navandar	document not openable	27/02/2020
5055	710102016362021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PVT.LTD	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	wrong filing	25/02/2021
5056	710102050962021	ANIL KUMAR VS M/S PEARL VISION PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/419(PB)2018	CA ANIL KUMAR	52-54 not clear page	23/07/2021
5057	710102051452021	MANOHAR LAL VIJ VS MS KELVIN BUILDCON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1045(ND)2020	Manohar Lal Vij	Technically Wrong Section Mention	24/07/2021
5058	710102051782021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/315(ND)2020	ASHISH	Prayer missed ,page 21-26 translate need	25/07/2021
5059	710102051202021	LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED	Company Petition (Companies Act)	Application under any other provisions		vishal gohri	case type wrong and sign missing in application page	23/07/2021
5060	710102025982020	SANJAY SINGHAL VS AMRAPALI LEISURE VALLEY DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Sharma	document uncompleted,( petition not upload)	27/02/2020
5061	710102049882021	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Mayank Wadhwa	Section 242 mentioned in petition and fees missed	19/07/2021
5062	710102000592020	SHIV DYAL SHARMA VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1718(PB)2018	Jatin S Sethi	case type wrong	2/1/2020
5063	710102007332020	RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT	case type wrong pg no 23-27 not translatedpg no 23-27 not translated	16/01/2020

5064	710102010612020	ROHIT SEGAL VS BOHAR SINGH SRAN	Company Application(IBC)	Sec 66(1)	COMPANY PETITION IB (IBC)/547(PB)2018	Mrinali	Pg Not Clear- 231,232,242,243,254,262,2 68Pg Not Clear- 231,232,242,243,254,262,2 68 case type wrong	23/01/2020
5065	710102010192020	REETESH KUMAR AGARWAL VS BOHAR SINGH SRAN	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/509(PB)2017	Anju Bhushan Gupta	Pg Not Clear-1-6,65-69,72,73,82	22/01/2020
5066	710102003602020	ANURAG SACHDEVA VS KINDLE DEVELOPERS PRIVATE LIMITED	Company Application(IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/470(ND)2017	Sanyam Goel	pg 38-41 44 46 48 49 not clear	9/1/2020
5067	710102000982020	LAKSHMI FLOAT GLASS LIMITED VS DURABLE FACADE SERVICES PVT LTD	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/902(ND)2019	Ashutosh	Page-17 not Clear, Pg nos. mismatch in soft and Hard both	3/1/2020
5068	710102003772020	PARSVNATH DEVELOPERS LIMITED VS PREM CHAND CHANDNA	Company Application(IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/76(ND)2020	Prashant Jain	doc not upload	9/1/2020
5069	710102020012020	NITEO TECHNOLOGIES PRIVATE LIMITED VS HI POINT INVESTMENT	Company Application(Companies Act)	Rule 154, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	RAJEEV	document not open case type wrong	13/02/2020
5070	710102090842020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/694(PB)2018	SIDHARTH	Only annexure uploaded document not upload	22/09/2020
5071	710102020752021	KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2020	Rohit Bohra	please delete previous document	13/03/2021
5072	710102026232021	SGS TEKNIKS MANUFACTURING PVT. LTD. VS UNIVERSAL BUILDWELL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/456(ND)2018	Gursat	wrong e - filing	1/4/2021
5073	710102048832021	GYANESHWAR SAHAI VS CMA SANDEEP GOEL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/597(ND)2018	Gyaneshwar Sahai	Page No 4 Missing	16/07/2021
5074	710102051442021	ARVIND KUMAR RAY VS VINEET AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	Dhrubajit Saikia	UP Stamp paper of affidavit minimum duty 100 rs	24/07/2021
5075	710102002572020	VIVEK RAHEJA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL MANAGER	Company Application(IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1291(PB)2018	Vivek	PG 75-80 ARE NOT CLEAR AND PAGE NO. 17-21,66-71,81-88 ARE NOT TRANSLATED	7/1/2020
5076	710102010532020	RAJ KUMAR GUPTA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL MANAGER	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/558(ND)2019	Raj	SOFT COPY NOT CLEARSOFT COPY NOT CLEAR case type wrong	22/01/2020
5077	710102051942021	PRANAV KUMAR PANDEY VS VARDHMAN BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Sandeep	11-22 not clear page and main case not link	26/07/2021
5078	710102051862021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/269(ND)2020	Kewal Krishan Saini	stamp paper missing	26/07/2021
5079	710102052122021	SAI GR IMPEX PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/521(ND)2020	ABHISHEK KUMAR	51-52 not clear page main case wrong 51-52 not clear page main case wrong	26/07/2021
5080	710102039802021	PRADEEP KUMAR LAKHANI VS MAJESTIC HOLDINGS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2695(ND)2019	KUSHAL	WRONG SECTION ,STAMP PAPER &&& NOTARY MISSED	9/6/2021
5081	710102034222020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		ROHIT GANDHI	case type in companies act and wrong section	18/03/2020
5082	710102052162021	VATSAYAN FOOD PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	Company Petition (Companies Act)	Sec 252 (1)		Abhishek Sharma	Wrong section select, Page no 24,122, missed, page 101 cut, Roc &&& Income tax advance service missed	26/07/2021
5083	710102051812021	M/S SEABORN VS ASIAN HOTELS NORTH LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Mr. Viplav Acharya	page:222-245, 429-452, not clear	26/07/2021

5084	0710102096462019/10	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1510(ND)2019		Page No 28 according to PDF Not clear	26/07/2021
5085	0710102011102019/8	STERLING AND WILSON PRIVATE LIMITED Vs. SUPERTECH INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1838(ND)2019		Index missing	26/07/2021
5086	0710102172872019/6	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Index missing	26/07/2021
5087	0710120011802018/3	TATA STEEL LTD. Vs. NEERAJ SINGAL		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/897(ND)2018		True Copy sign missing in each pages	9/1/2020
5088	0710102032412021/1	RAKESH TANEJA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2026(PB)2021		E-stamp and Vakalatnama missing in Intervenor Objection and Intervenor Application documents	20/07/2021
5089	0710102032912021/2	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021		Same document filed twice	26/07/2021
5090	0710102034152021/1	ANIL KUMAR TYAGI Vs. VIVEK RAHEJA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2205(ND)2021		Same document filed twice	26/07/2021
5091	0710102080012020/3	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		Affidavit not notarized	27/07/2021
5092	0710102087622020/1	PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4181(ND)2020		Wrong e-filing, need to file in IA	1/10/2020
5093	0710102088222020/2	M/S APPLIED ELCTRO-MAGNETICS PVT LTD Vs. M/S ONYX COMPONENTS & SYSTEMS PVT. LTD.		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2020		True copy sign missing on every page	27/07/2021
5094	0710102096282020/4	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2020		Affidavit not notarised	27/07/2021
5095	0710102098942019/12	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		True copy sign missing on every page	27/07/2021
5096	0710102105962019/12	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED'		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		Stamp paper missing, True copy sign missing on every page	27/07/2021
5097	0710102105962019/13	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED'		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		File all reply separately	27/07/2021
5098	0710102111762019/7	PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2058(ND)2019		Wrong e-filing, need to file in single pdf	12/7/2021
5099	0710102075392019/18	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		No index, no pagination	27/07/2021
5100	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		Wrong e-filing, need to file in IA	30/06/2021
5101	0710102111002020/1	ADARSH CNC SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/502(ND)2020		Short form of True Copy sign not applicable in Page Nos 6 to 14 according to PDF	18/02/2021
5102	0710102166622019/6	UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/31(ND)2020		E-stamp missing, True Copy sign missing in Page Nos 3 to 5 according to PDF, Affidavit document filed twice	27/07/2021
5103	0710102167212019/4	MONICA GUPTA Vs. VDOPIA MEDIA AND SOFTWARE SOLUTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3488(ND)2019		E-stamp missing, Proof of service missing	27/07/2021

5104	0710102722542018/11	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		Page Nos 39 to 64 according to PDF Not clear, Vakalatnama Not filed properly	9/1/2020
5105	0710102021452021/2	DEVENDRA SINGH Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1398(PB)2021		Stamp paper missing,	27/07/2021
5106	0710102075392019/19	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		index missing	27/07/2021
5107	0710102075392019/20	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		index missing	27/07/2021
5108	7.10E+14	NISHANT GAURAV GUPTA Vs. PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3033(ND)2021		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	27/07/2021
5109	0710102137252019/6	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		Wrong e-filing, need to file in IA	24/03/2021
5110	0710102137252019/7	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		Wrong e-filing, need to file in IA	20/07/2021
5111	0710102138062019/11	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		True copy sign missing on every page	24/05/2021
5112	0710120011422018/11	STATE BANK OF INDIA Vs. VEEKAY POLYCOATS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1291(PB)2018		Rs 25 welfare fees missing on vakalatnama	27/07/2021
5113	0710102007022020/3	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/539(ND)2020		Wrong e-filing , need to file in IA	27/07/2021
5114	0710102007072020/2	SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/538(ND)2020		Wrong e-filing , need to file in IA	27/07/2021
5115	0710102014852018/5	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		Index missing	27/07/2021
5116	0710200412592017/31	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Judgement document filed twice, Proof of service missing, True Copy sign missing in each pages	15/10/2020
5117	0710200419762018/5	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2018		Index missing in Basant document	27/07/2021
5118	0710200419762018/7	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2018		True Copy sign missing in Page Nos 3 to 20 according to PDF	27/07/2021
5119	0710200420362018/28	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Vakalatnama not Filed properly	14/01/2020

5120	0710102002552020/4	VIJENDER SHARMA Vs. GREENLEAF ENVIROTECH PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/436(PB)2020		True Copy sign missing in Page Nos 4 to 6 according to PDF, Proof of service missing	27/07/2021
5121	0710102012712021/1	SUNILA CHHABRA Vs. AGL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/118(ND)2021		True Copy sign missing in Page Nos 3 to 13 according to PDF	23/07/2021
5122	0710102104092020/5	ECLAR LEASING & FINANCE PVT. LTD. Vs. SWATI HEALTH & EDUCATION SERVICES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1035(PB)2020		NOTARY MISSING	27/07/2021
5123	0710102111762019/8	PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2058(ND)2019		NEED TO IA FILE	23/07/2021
5124	0710102114232020/9	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		NEED TO IA FILE	27/07/2021
5125	0710102116922020/1	KR UNOFIN CONSULTANCY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/507(ND)2020		STAMP MISSING	27/07/2021
5126	710102020702021	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD VS RISHABH BUILDWELL PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/913(ND)2019	SHAILESH KUMAR PRASAD	Payment Not Done	12/3/2021
5127	710102040492021	ZEECO INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/731(PB)2018	ANISH GHOSHAL	please upload clear pdf not ////////////clear	12/6/2021
5128	710102041502021	CARRIER TECHNOLOGIES INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/731(PB)2018	Divyanshu	SIGN MISSED ON APPLICATION e-stamp paper missed section wrong	17/06/2021
5129	710102046182021	AKHILESH GUPTA VS PAWAN KUMAR SINGAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Akhilesh Kumar Gupta	main case not link with application	8/7/2021
5130	710102050422021	C. VITTAL VS TECPRO SYSTEM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	DIBYADYUTI BANERJEE	file is in doubt about intervention sign missing in application page and 28 page not clear	20/07/2021
5131	710102052582021	SHAGEER KHAN VS DANISH IRFAN	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/318(ND)2020	Kumar Mihir	case type wrong s	27/07/2021
5132	710102052492021	PAWAN ASSOCIATES VS CARGO NAVIGATION SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/863(PB)2020	Nithin	pg-43-46,53,54,56 not clear	27/07/2021
5133	710102052442021	PRITHIPAL SINGH GULATI VS GULATI RETAIL INDIA LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/956(ND)2020	SANGEETA BOHRA	3-4,16-20 cut page	27/07/2021
5134	710102044662021	HAGEN ENGINEERS & CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Ahsan Ahmad	Wrong case type select, link 2nd motion with first motion	2/7/2021

5135	0710102028392021/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. GUS GLOBAL SERVICES (INDIA) PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/328(ND)2021	Same Affidavit document filed thrice, True Copy sign missing in Page Nos 4 & 5, Vakalatnama not Filed properly, Proof of service missing	27/07/2021
5136	0710102034632021/1	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)2021	Wrongly filed	27/07/2021
5137	0710102039142021/1	DEBASHIS NANDA Vs. SANJAY AGARWAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2564(ND)2021	Vakalatnama missing	27/07/2021
5138	0710102039882021/1	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021	Vol I cannot exceed more than 200 pages; It should be filed in two Volumes	23/07/2021
5139	0710102101182019/12	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1625(ND)2019	True Copy sign missing in Page No 4 according to PDF, Vakalatnama Not clear	27/07/2021
5140	0710102101182019/13	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1625(ND)2019	True Copy sign missing in Page No 4 according to PDF, Vakalatnama Not clear	27/07/2021
5141	0710120009322018/17	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018	E-stamp missing	27/07/2021
5142	0710102007592020/8	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	27/07/2021
5143	0710102033262021/1	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021	Stamp paper missing	15/07/2021
5144	0710102033262021/2	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021	Stamp paper missing	28/07/2021
5145	0710102033262021/3	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021	Stamp paper missing	28/07/2021
5146	0710102034622021/2	SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021	No index, no pagination	20/07/2021
5147	0710102035832021/1	INDU KUMAR AND ORS Vs. SAHA INFRASTRUCTURE PRIVATE LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021	Stamp paper missing	9/7/2021
5148	0710102035832021/2	INDU KUMAR AND ORS Vs. SAHA INFRASTRUCTURE PRIVATE LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021	Page no. 1 - 43, 67 - 104, 110 - 166, 796 - 803, 817 - 926 true copy sign missing, Page no. 167, 170, 793 Hindi translation missing, Page no. 804 - 817 pages not clear, Page no. 924 Stamp paper missing	9/7/2021

5149	0710102035832021/3	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Page no. 1 - 47, 66, 73 -75, 82 - 117, 975 - 1051 true copy sign missing, Page no. 46 stamp paper missing, page no. 117 Hindi translation missing, Page no. 961 - 974 pages not clear, Page no. 1012, 1050 stamp paper missing, Page no, 1048 - 1051 wrong e-filing application should be file in IA	12/7/2021
5150	0710204000182016/6	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. LTD. & ORS.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/3(ND)2016		Vakalatnama Not Filed properly	28/07/2021
5151	0710102006102020/4	NAVYUG IRON TRADERS Vs. AIR MOVEMENT AND CONTROL SYSTEM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/504(ND)2020		Page No 3 Proof of service according to PDF Not clear	26/07/2021
5152	0710102006622021/3	VJ INFRA TECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES AND ANR		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/40(ND)2021		Index and E-stamp missing in Reply document	28/07/2021
5153	0710102008572021/2	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021		E-stamp missing, Page No 11 Affidavit according to PDF Not filed properly	28/07/2021
5154	0710102008572021/3	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021		E-stamp missing, Page No 11 Affidavit according to PDF Not filed properly	28/07/2021
5155	0710102018462021/1	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021		Page No 4 and 7 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 9 according to PDF	28/07/2021
5156	0710102168452019/4	ASHU GUPTA Vs. SUNIL TANGRI		Sec. 45 (1)	COMPANY APPLICATION(IBC)/327(ND)2020		NEED TO ONE TIME FILE	28/07/2021
5157	0710102169962019/14	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		index missing	28/07/2021
5158	0710200420362018/83	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		NEED TO ALL PAGES SIGN	28/07/2021

5159	0710102017822021/1	TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/72(ND)2021		STAMP MISSING	26/07/2021
5160	0710102018242020/3	SHALU KHANNA Vs. FUSEBASE ELTORO PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1179(ND)2020		No Index , No pagination	28/07/2021
5161	0710102020922021/1	TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/78(ND)2021		STAMP MISSING	26/07/2021
5162	0710102102622019/10	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		INDEX MISSING	28/07/2021
5163	7.10E+14	NISHANT GAURAV GUPTA Vs. SUBHASH TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3033(ND)2021		Wrong e-filing, need to file in IA	27/07/2021
5164	0710102060022019/2	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/343(ND)2019		Stamp paper missing	24/03/2021
5165	0710102075392019/14	PVM INNENSYS PRIVATE LIMITED Vs. SHYAM ARORA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		True copy sign missing on every page	19/02/2021
5166	0710102085852020/4	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		Wrong index, no pagination	23/07/2021
5167	0710102097842019/3	SHOBHA CARDS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1693(ND)2019		Page no. 657 hindi translation missing	20/07/2021
5168	0710102043922021/1	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/341(ND)2021		Stamp paper missing	28/07/2021
5169	0710102079912019/10	YES BANK LIMITED Vs. TULIP STAR HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2019		No Index , no pagination	28/07/2021
5170	0710102158182019/7	ATHENA WEALTH ADVISORS PVT. LTD. Vs. CS SATYADEVI ALAMURI		IBC under Sec 7	COMPANY PETITION IB (IBC)/3256(ND)2019		True copy sign missing on every page	28/07/2021
5171	0710102002242021/1	VIJAY SINGH MANN Vs. KANODIA TECHNOPLAST LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/129(ND)2021		Stamp paper missing, file both documents separately	6/7/2021
5172	0710102007482021/1	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3106(PB)2021		Wrong e-filing, need to file in IA	28/07/2021
5173	0710102007592020/9	LEVCON VALVES PRIVATE LIMITED Vs. ENERGO ENGINEERING PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020		No index no pagination in written submission, True copy sign missing on every page, file both documents separately	28/07/2021
5174	0710102014202017/9	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/160(PB)2017		Wrong e-filing , need to file in IA	20/07/2021
5175	0710102022662020/10			Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		True Copy sign missing in Page Nos 10 to 16 according to PDF, Proof of service missing, Affidavit document filed twice	28/07/2021



5176	0710102022662020/9	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		True Copy sign missing in Page Nos 10 to 16 according to PDF, Proof of service missing	28/07/2021
5177	0710102023782021/1	MANAV CHAWLA Vs. MAGIC INFO SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016, Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/4(ND)2021		Wrongly filed	5/7/2021
5178	0710102157722019/4	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. VENICE MAINTENANCE LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2020		stamp missing	28/07/2021
5179	710102035672021	UMESH GARG VS PUNEET GEOL	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/449(PB)2019	ABHISHEK	master index missed master index missed please delete previous document	18/05/2021
5180	710102041092021	RAJ KUMAR GUPTA VS MS.NANDANI SINGH	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	Plz Contact Help Desk Technical Issue 011- 24363846 e-filing@nclt.gov.in	15/06/2021
5181	710102043892021	ANIL KUMAR VS PUNJAB NATIONAL BANK & ORS	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1251(ND)2018	Yash Agarwal	wrong filing	29/06/2021
5182	710102051002021	ASHOK KUMAR VS SHYATTO RAHA	Sec 66(1)	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR	if you file in section 66(1) please write complete section in the petition, Section mismatch:	23/07/2021
5183	710102050812021	M/S A S CONSTRUCTION VS AEGIS VALUE HOMES LIMITED	Application under any other provisions- IBC		MAHJABEEN	MAIN CASE NOT LINK	22/07/2021

5184	710102018522021	BLUEBERRY NETWORK PVT LTD VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Manish	Pages not clear 15 to 18, Stk 07 missed, Memo of parties/brief synopsis/list of dates &&&events missed, index missed,Supporting affidavit missed, Vakaltnama missed, kindly make one pdf after that upload petition	4/3/2021
5185	710102023742021	SANJAY BHATIA VS ROC S D TECHNICAL SERVICES	Company Appeal(Companies Act)	Sec 252 (3)		RAKESH KUMAR	Pages not clear 104,107,140 to 142,145,146,149 to 153,155,156,157,159,160 to 168,171,174,182. Pages in Hindi 183 to 191, Advance service missed roc &&& Income tax	24/03/2021
5186	710102028842021	PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI & HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		PARVEEN RASTOGI	page 99 missed	10/4/2021
5187	0710102106902019/20	UCO BANK Vs. SASI POWER PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1790(ND)2019		Page Nos 76 to 82 according to PDF Not clear, True Copy sign missing in Page Nos 15 to 83 according to PDF	29/07/2021

5188	0710102027902020/2	SHIKHA GARG Vs. MICROMAX INFORMATICS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/709(ND)2020	Page No 18 Stamp paper according to PDF Not clear, True Copy sign missing in Page Nos 17 to 35 according to PDF, Vakalatnama Not filed properly	29/07/2021
5189	0710102032752018/40	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	Vakalatnama missing	29/07/2021
5190	0710102034202018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S GREY HEAVEN HEALTHCARE PVT LTD	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/51(ND)2019	Proof of service missing	29/07/2021
5191	0710102041672021/2	DREAM PROCON PVT LTD Vs. NILESH SHARMA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3044(ND)2021	Wrongly filed, Sepearately filed in Caveat Folder	29/07/2021
5192	0710102048432021/1	ABW INFRASTRUCTURE LIMITED Vs. ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)2021	Index missing	29/07/2021
5193	0710102048432021/2	ABW INFRASTRUCTURE LIMITED Vs. ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)2021	Index missing	29/07/2021
5194	0710102060782020/2	POONAM AGRAWAL Vs. KURINJI METALS PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/75(ND)2020	Page No 18 Stamp paper according to PDF Wrongly filed;it should be of Rs.100, Vakalatnama missing	23/07/2021
5195	0710102126052019/14	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019	Affidavit document cannot be filed more than 200 pages;as a document should contain 200 pages;so it should be filed in two volumes	29/07/2021
5196	0710102122482019/4	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2019	NEED TO SIGN ALL PAGES	28/07/2021
5197	0710102147362019/3	R. J. PACKWELLS P. LTD Vs. NIBULA PRINT & PACK PVT. LTD.	Sec 30	COMPANY APPLICATION(IBC)/1512(ND)2019	NOTARY MISSING	28/07/2021
5198	0710102009932021/1	NITESH BHARDWAJ Vs. SAMITA BHARDWAJ	Sec. 242(4),Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/44(ND)2021	CA NO NOT MENTION	28/07/2021

5199	0710102028982018/19	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		15 16 NOT CLEAR	29/07/2021
5200	0710102030102020/1	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2026(ND)2020		NEED TO IA FILE	23/07/2021
5201	0710102119042020/2	VAIBHAV FARMS PRIVATE LIMITED Vs. DIGNITY BUILDCON PRIVATE LIMITED		Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/38(PB)2021		True copy sign missing on every page	29/07/2021
5202	0710102126072019/8	SHAPOORJI PALLONI AND CO. PVT LTD Vs. SINNAR THERMAL POWER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2561(ND)2019		Wrong e-filing	29/07/2021
5203	0710102131602019/7	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3017(ND)2019		Wrong e-filing, need to file in IA	29/07/2021
5204	0710102142782019/3	EULER HERMES SINGAPORE BRANCH Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2884(ND)2019		True copy sign missing on every page	29/07/2021
5205	0710102159062019/4	NORVIC SHIPPING NORTH AMERICA INC. Vs. SHARDA MA ENTERPRISES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3370(ND)2019		True copy sign missing on every page	29/07/2021
5206	0710102169962019/22	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Page no. 125-137, 161-165, 168-195 not clear,	29/07/2021
5207	0710102169962019/24	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		No Index, No pagination	29/07/2021
5208	0710200420362018/84	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		True copy sign missing on every page	29/07/2021
5209	0710102143672019/1	INCOME TAX OFFICER WARD 12 ( 1) Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/162(ND)2020		No Index, No Pagination	27/04/2021
5210	0710102165222019/2	ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED Vs. THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES ACT)/181(ND)2019		True Copy sign missing in Page Nos 14 to 140 according to PDF	29/07/2021
5211	0710102406072018/14	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2018		True COPY sign missing in Page Nos 5 to 29 according to PDF, Proof of service missing	29/07/2021
5212	0710102027432021/1	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	29/07/2021
5213	0710102027432021/2	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021		True Copy sign missing in Page Nos 4 & 5 according to PDF, Same Affidavit of service document filed twice	29/07/2021
5214	0710102032912021/1	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021		23 24 NOT CLEAR	27/07/2021
5215	0710102032912021/2	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021		23 24 NOT CLEAR	27/07/2021
5216	0710102073662020/3	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/12(ND)2021		NEED TO SIGN ALL PAGES	29/07/2021

5217	0710102096832020/4	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/16(ND)2021		Court fees and welfare missing on vakalatnama, Page no. 1 - 11 true copy sign missing , Page no. 16 - 44, 53 - 64, 75-109 pages not clear,	29/07/2021
5218	0710102102072020/2	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/24(ND)2021		Stamp paper missing	21/04/2021
5219	0710102103172020/4	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		---Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Merge documents in single pdf with index and pagination	29/07/2021
5220	0710102103852020/2	DANSN INTERNATIONAL BUILDING MATERIALS (BEIJING) CO. LTD. Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1044(ND)2020		More than 200 pages in single volume, need true copy sign on every page	29/07/2021
5221	0710102107982019/7	ASHOK SETH Vs. GOLD WINE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1806(ND)2019		Index missing	29/07/2021
5222	0710102112472019/12	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Page no. 40 - 49 Pages not clear, True copy sign missing on every page	29/07/2021
5223	710102046142021	RAVINDER PAL SINGH VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1757(PB)2018	Ravinder Pal Singh	e-stamp paper missed pG-25,26,56,58,124, hindi 39,44, 126,127,128,131 to 135 master index missed	9/7/2021
5224	710102047582021	SHARP FERRO ALLOYS LIMITED VS MAHENDER KUMAR KHANDELWAL	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016,Section 74	COMPANY PETITION IB (IBC)/202(PB)2017	Vaibhav	269-270 not clear and some page is cut right side	14/07/2021
5225	710102049192021	EMPLOYEES PROVIDENT FUND ORGANISATION VS ENERGO ENGINEERING PROJECTS LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2017	B. B. Pradhan Adv	case type wrong and marge into one pdf	16/07/2021
5226	710102050512021	MANORAMA SHANDILYA VS AASHISH GUPTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1705(PB)2018	Nidhi Vardhan	main case not link	21/07/2021
5227	710102052972021	PANKAJ NARANG VS ESSAR POWER M.P LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG	sign and true copy missing section wrong	29/07/2021
5228	710102053512021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	Notary and Verified Missing in Affidavit and Stamp Paper	30/07/2021
5229	710102053952021	BRIJ NANDAN KALRA VS M/S FRESHTECH HOSPITALITY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2574(ND)2019	BRIJ	wrong section and case type wrong	1/8/2021
5230	710102053882021	MANISH AGARWAL VS MR. UDAYRAJ PATWARDHAN	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/343(PB)2019	ABHISHEK	AFFIDAVIT MISSED STAMP PAPER NEED RS100	1/8/2021
5231	710102053922021	SUDHANSHU GUPTA VS ANUJ JAIN INTERIM RESOLUTION PROFESSIONAL OF JAYPEE INFRA TECH LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2421(ND)2019	Pankaj	AFFIDAVIT MISSED AND SECTION WRONG	1/8/2021

5232	710102052622021	BRIGADIER RAJEEV VARMA VS TGB REALITY PVT. LTD.	Intervention Petition (IBC)	Sec 60(5)		Dushyant	volume wise index missed, brief of synopsis and list of dates events missed, estamp&amp;amp;amp;af fidavit notarized, 160-161, 167-192, 196, not clear page 304,306, 308, blank 309-342 double page numbering, 400, 405, 407, 410-433 double page numbering(and not clear), 25rs advocate welfare and 3rs court fee missed on every vakalatnama. etc	
5233	710102053272021	A J ENTERPRISES VS KADAM DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gagan Chawla	25rs advocate welfare and 3rs court fee missed, affidavit notarized, master data missed.	
5234	0710102027412020/1	AXIS BANK LIMITED Vs. UNIVERSAL BUILDWELL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2020		Page No 55 Stamp paper wrongly filed;it should be of Rs 10	22/07/2021
5235	0710102031642021/1	VISHAL SHARMA Vs. HANDS ON HANDS VENTURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/78(PB)2021		Page No 25 and 26 Not Clear, Vakalatnama not Filed properly	26/07/2021
5236	0710102035962021/1	SHASHI KANT NEMANI Vs. AMIT ARORA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2368(ND)2021		True Copy sign missing in Page Nos 19 to 84 according to PDF, Vakalatnama not Filed properly, Same R1 Reply document filed by R2 and R3, True Copy sign missing in Page Nos 7 to 16 according to PDF in Reply R4 document, Same R4 document filed by R5, True Copy sign missing in Page Nos 18 to 47 according to PDF in Reply R6, Vakalatnama not Filed properly	30/07/2021
5237	0710102037232021/3	GOVINDAM DRESSES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2021		Index missing	29/07/2021
5238	0710102038532021/2	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Index missing	29/07/2021
5239	0710102046292021/1	STANDARD CHARTERED BANK Vs. 1.CHANDRA PRAKASH (RESOLUTION PROFESSIONAL FOR DIGNITY BUILDCON PRIVATE LIMITED)		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2875(ND)2021		Vakalatnama not Filed properly	30/07/2021
5240	0710102052092021/1	KRITI NARAYAN MISHRA Vs. TOPNOTCH TRADING CORPORATION PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3230(ND)2021		Short form of True Copy sign not applicable in Page Nos 3 to 5 according to PDF	30/07/2021

5241	0710102063932020/5	VARDHMAN LANDCON PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/496(ND)2020		True Copy sign missing in MOA document	30/07/2021
5242	0710102088212019/2	RAKESH KUMAR NIGAM Vs. VARDHMAN ESTATES & DEVELOPERS(P) LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/956(PB)2019		Affidavit document filed twice	30/07/2021
5243	0710102090052020/4	NITESH BHARDWAJ Vs. JJV MARKETING & HOTELS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/125(ND)2020		Index Page Not filed properly, True CCopy sign missing in Page Nos 47 to 61 according to PDF	30/07/2021
5244	0710102096602020/3	LAXMI STEELS THROUGH RAHUL SINGHAL Vs. VIJAY KUMAR GUPTA		Sec 60(5) Sec. 189(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions	INTERLOCUTORY APPLICATION (I.B.C)/190(ND)2021		Wrongly filed	30/07/2021
5245	0710102098252020/8	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED		Sec 252 (3)	COMPANY PETITION (COMPANIES ACT)/148(PB)2020		Vakalatnama missing	30/07/2021
5246	0710102119562020/1	LOGANI HEALTHCARE INTERNATIONAL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/1(ND)2021		E-stamp missing, Short form of True Copy sign not applicable in Page Nos 6 to 16 according to PDF	27/07/2021
5247	0710102120592019/2	DEWESH AUTO CREATIVE SERVICES PVT LTD Vs. MORPHEUS DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1847(PB)2019		Page Nos 26 to 34 and 36 according to PDF Not Clear, True Copy sign missing in Page Nos 8 to 39 according to PDF	20/07/2021
5248	0710102138062019/12	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		Same Document filed twice	30/07/2021
5249	0710200410572018/12	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		E-stamp missing	30/07/2021

5250	0710102013302021/1	JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/70(ND)2021		E-stamp missing, Short form of True Copy sign not applicable in Page Nos 5 to 11 according to PDF	26/07/2021
5251	0710102013332021/1	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)2021		E-stamp missing	20/07/2021
5252	0710102013402020/2	MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES		----	COMPANY APPEAL(COMPANIES ACT)/491(ND)2020		E-stamp missing	27/07/2021
5253	0710102014182021/1	GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/65(ND)2021		E-stamp missing, Short form of True Copy sign not applicable in Page Nos 6 to 14 according to PDF	22/06/2021
5254	0710102017002021/2	M/S HECTOR REALCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/68(ND)2021		E-stamp missing	27/07/2021
5255	0710102032572018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S SATIJA BUILDERS AND FINANCIERS LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/980(ND)2018		Wrongly filed	30/07/2021
5256	0710102000852021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S BIGUR FINANCE LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2021		Document not Filed properly	30/07/2021
5257	0710102002292021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021		Affidavit Document not filed properly	30/07/2021
5258	0710102002772020/8	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/25(ND)2020		Index missing, Proof of service missing	30/07/2021
5259	0710102006742019/17	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/252(ND)2019		Synopsis document filed twice	30/07/2021
5260	0710102009722021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S COIL COMPANY PVT LTD & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/678(ND)2021		Affidavit Document not filed properly	30/07/2021
5261	0710102018462021/2	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021		Page No 7 according to PDF Not clear, Court Fee stamp missing in Vakalatnama,	30/07/2021
5262	0710102021892021/2	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		True Copy sign missing in Page Nos 3 to 7 according to PDF	30/07/2021
5263	0710102024162021/2	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 42	COMPANY APPEAL (IBC)/18(ND)2021		Vakalatnama Not filed properly	8/7/2021



5264	0710102034832021/1	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2226(ND)2021		Page no. 1 - 9 true copy sign missing	8/7/2021
5265	0710102042842021/1	KALIBER ASSOCIATES PRIVATE LIMITED Vs. LVS ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/314(PB)2021		Back date affidavit,	30/07/2021
5266	0710102102212019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1671(ND)2019		Page no. 5 translation copy missing, true copy sign missing	30/07/2021
5267	0710102102572020/4	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD STATE BANK OF INDIA Vs.		Application under any other provisions- IBC, Application under any other provisions- IBC, Sec 43(1) r/w Sec 44 (1), Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		Page no. 5 translation copy missing, true copy sign missing	30/07/2021
5268	0710102110112020/2	MASTANA FOODS PVT LTD STATE BANK OF INDIA Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020		Court fees and welfare missing on vakalatnama	12/4/2021
5269	0710102110112020/3	MASTANA FOODS PVT LTD STATE BANK OF INDIA Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020		Court fees and welfare missing on vakalatnama	12/4/2021
5270	0710102139912019/2	LESSO BUILDTECH PVT LTD Vs. M/S ALUBUILD ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2737(ND)2019		Page no. 1 - 34 true copy sign missing	30/07/2021
5271	0710102406882018/13	SAKSHI PINCAP PVT. LTD. Vs. CELEBRATION CITY PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/740(PB)2018		Wrong e-filing, need to file in IA	28/07/2021
5272	0710102409372018/5	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018		Wrong e-filing, need to file in IA	30/07/2021
5273	0710120005622018/26	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		True copy sign missing on every page	30/07/2021
5274	0710120005622018/27	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		True copy sign missing on every page	30/07/2021
5275	0710102007592020/10	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020		More than 200 pages in single volume, true copy sign missing on every page, both documents file separately with index	30/07/2021
5276	0710102091552020/2	RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4169(PB)2020		True copy sign missing on every page, Make index same as hard copy index	26/07/2021
5277	0710102119832020/1	COMPETENT ELECTRONICS PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/2(ND)2021		Vakalatnama not Filed properly	26/07/2021
5278	0710102044222021/1	NILESH SHARMA Vs.		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021		True Copy sign missing in Page Nos 5 to 41 according to PDF	2/8/2021
5279	0710102008502020/9	BAJI NATH PRASAD Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/407(ND)2020		Same document filed twice	2/8/2021
5280	0710102022042020/2	BAHL PAPER MILLS LTD. Vs. MANILA RESORTS PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/173(PB)2020		Page No 172 to 182 according to PDF in Vol 1 Not CLear	13/07/2021
5281	0710102025352020/3	STEAM EQUIPMENTS PRIVATE LIMITED Vs. TECHNISYS ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/629(ND)2020		True Copy sign missing in Page Nos 15 to 20 according to PDF	2/8/2021
5282	0710102026142021/1	M. P. DESIGNS PRIVATE LIMITED Vs. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/261(ND)2021		Proof of service missing	28/07/2021
5283	0710102037782021/7			Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		True Copy sign missing in Page Nos 35 to 65 according to PDF	23/07/2021

5284	0710102037782021/8	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		Page Nos 35 to 42 and 59 to 60 according to PDF Not clear, Page No 61,85 and 105 according to PDF are Blank, True Copy sign missing in Page Nos 27 to 134 according to PDF	23/07/2021
5285	0710102042802021/1	SIX SIGMA SOFT WARE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/69(ND)2021		Wrongly filed Merger petition here	2/8/2021
5286	0710102045052021/1	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021		Proof of service filed twice	2/8/2021
5287	0710102045822021/2	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		Judgement document Vol 9 filed twice	15/07/2021
5288	0710102045822021/5	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		VOLUME 3 MISSING IN HARD COPY	2/8/2021
5289	0710102113182020/1	DEVVART RANA Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5436(ND)2020		NEED TO IA FILE	28/12/2020
5290	0710102005502019/11	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/204(ND)2019		NEED TO FILE SAPERATE FILLING	8/6/2021
5291	0710102034512021/2	HARPAL SINGH SAINI Vs. HIGHTECH CONSTRUCTION CO. PVT.LTD.		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/84(ND)2021		NEED TO IA FILE	2/8/2021
5292	0710102108222020/2	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/723(ND)2020		PAGE-12 NOT CLEAR STAMP PAPER MISSING	2/8/2021
5293	0710102172372019/4	IIFL HOME FINANCE LIMITED Vs. TRIAKSH CABLES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/274(ND)2020		stamp paper missing	2/8/2021
5294	0710000052012021	Sanjay Jain					Stamp paper missing, Proof of service missing, Rs 3 court fess missing on vakalatnama	26/07/2021
5295	0710000047472021	M/s. Craft Infrastructure Pvt. Ltd.					Order missing, Proof of service missing, Court fees and welfare fees missing on vakalatnama	13/07/2021

5296	071000046052021	Suraksha Asset Reconstruction Ltd.					Order copy missing, Form 3C missing, Supporting affidavit missing, Court fees and welfare fees missing on vakalatnama,	08/07/2021
5297	071000043172021	Mr. Narender Kumar Sharma					Vakalatnama missing	25/06/2021
5298	710102002512019	CLUB SUMAN HOLIDAYS PRIVATE LIMITED Vs. SH. KAMAL HARJANI(ROC DELHI)		Sec 252 (3)			Page no. to mention in Index, no pagination	
5299	710102003222020	CAMP SMA PVT. LTD. Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5300	710102003422020	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI		Sec 252 (3)			No index, no pagination	
5301	710102004732021	DAWAR BUILDERS PRIVATE LIMITED Vs.		Sec 252 (3)			No Index, No Pagination	
5302	710102007032020	BLACKIE & SON (CALCUTTA) PVT LTD Vs.		Sec. 230-232, Sec 234			Order copy missing	
5303	710102010112019	INDIA EDUCATION SERVICES PRIVATE LIMITED Vs. MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sub-section (I) of section 230			No Pagination	
5304	710102011862020	ADITI AUTOMATION Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Wrong pagination	
5305	710102013582019	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Documents not available, please refile	
5306	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Documents not available, please refile	
5307	710102013872018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, Please refile	
5308	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, please refile	
5309	710102014522018	M/S SOHAM DWELLING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			No Index, No pagination	
5310	710102016952021	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
5311	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
5312	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
5313	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
5314	710102017952020	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.		Sec. 230-232 - Second Motion			Index missing	
5315	710102020422021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT LIMITED		Sec. 230-232, Sec 234			Documents not available, please refile	
5316	710102020792018	MACQUIRIE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED		Application under any other provisions- IBC			True copy sign missing on every page, need index on every volume,	
5317	710102027872021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5318	710102030072020	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sub-section (I) of section 230			Documents not available, please refile	
5319	710102031492021	RITESH SPINNING MILLS LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5320	710102034022018	INCOME TAX OFFICER Vs. GREEN LINE AUTOMOTIVES PVT LTD		Sec 252 (1) - By Government Body			Stamp paper missing	
5321	710102037232021	GOVINDAM DRESSES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	

5322	710102039952021	ROBUST CAST & GEARS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Affidavit not varified	
5323	710102039952021	ROBUST CAST & GEARS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5324	710102061462020	DHARAM SINGH Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Documents not available, please refile	
5325	710102061892019	NAMAN BROKING SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
5326	710102062032020	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED		Sec. 230-232 - Second Motion			Documents not available, please refile	
5327	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, please refile	
5328	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, please refile	
5329	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5330	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5331	710102069932020	GREEN LINE CHEMICALS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5332	710102074452019	FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Documents not available, please refile	
5333	710102032892021	SUCCESSFUL RESOLUTION APPLICANT VS PUNJAB NATIONAL BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/985(ND)2018	ANAND	Pg-38 not clear pg- 62 cut Pg-38 not clear pg- 62 cut	27/04/2021
5334	710102052292021	MRS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/41(PB)2019	Adv	40-70 not clear page need to type cop for some pages b/w 40 to 70	27/07/2021
5335	710102054292021	PHOENIX ARC PRIVATE LIMITED VS VINOD UPADHYAY	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/842(ND)2020	KUSHAL	true copy sign missed on ANNEXURS	2/8/2021
5336	710102053562021	MR. MAHESH AGARWAL VS PRITISH GREENS AGRO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/72(ND)2021	KUSHAL	due payment other section	30/07/2021
5337	710102053852021	KPL INTERNATIONAL LIMITED VS NCLM INDUSTRIES LIMITED	Company Application(Companies Act)	Rule 32	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	Megha	sign and true copy missing and section wrong or stamp paper affidavit notary missing	31/07/2021
5338	710102054122021	AXIS BANK LTD. VS JMT AUTO LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1088(PB)2020	PBA LEGAL	technically wrong section select	2/8/2021
5339	710102039912021	FAIRAIR ENGINEERS PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rishi Sehgal	After 200 Pages Volume Will Be Divided	10/6/2021
5340	0710102037782021/9	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		Page Nos 45 to 52 according to PDF Not clear, Page No 59 and 65 according to PDF are Blank, True Copy sign missing in Page Nos 39 to 68 according to PDF	23/07/2021
5341	0710102065222020/3	S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2779(PB)2020		True Copy sign missing in Page Nos 8 to 31 according to PDF	2/8/2021
5342	0710102075392019/21	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		Index missing	3/8/2021

5343	0710102092592020/2	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/600(PB)2020	More than 200 pages in single volume	13/07/2021
5344	0710102118512020/1	GHAZIABAD DEVELOPMENT AUTHORITY Vs. KEDARRAM R LADHA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/67(PB)2021	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	2/8/2021
5345	0710102139962019/6	NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2740(ND)2019	True Copy sign missing in Both the Volumes	30/07/2021
5346	0710102166622019/5	UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED	Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/31(ND)2020	Notary missing in E-stamp	27/07/2021
5347	0710120007562018/2	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2018	Page No 57 and 75 according to PDF Not clear, Page No 76 Vakalatnama according to PDF Not filed properly	16/04/2019
5348	0710102031892020/4	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2020	Vakalatnama Not filed properly	3/8/2021
5349	0710102045432021/2	PARVEEN KUMAR KALRA Vs. C TO C SERVICES CONSULTANTS PVT. LTD.	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(ND)2021	Page No 98 according to PDF Not clear, Vakalatnama missing	3/8/2021
5350	0710102044472021/2	ADIISH JAIN Vs. MR. VIVEK RAHEJA RESOLUTION PROFESSIONAL J.P. ENGINEERS PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2757(ND)2021	True copy sign missing on every page	23/07/2021
5351	0710102045052021/2	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021	Stamp paper missing	3/8/2021
5352	0710102045272021/1	BKP ENTERPRISE Vs. AIR INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/332(ND)2021	Stamp paper missing	14/07/2021
5353	0710102080662019/5	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Application under any other provisions	COMPANY APPLICATION(IBC)/777(PB)2019	Wrong e-filing, need to file in IA	29/07/2021
5354	0710102091302019/3	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)2020	Page no. 56 - 57 hindi translation missing,	3/8/2021
5355	0710102097212019/20	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019	True copy sign missing on every page	3/8/2021
5356	0710102101842019/2	MODLAND WEARS PRIVATE LIMITED Vs. ANNIES APPAREL PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1689(ND)2019	No index, no pagination, rs 3 court fees missing and rs 25 welfare missing on vakalatnama	3/8/2021
5357	0710102118472019/2	HARJEET KAUR Vs. FRESHTECH HOSPITALITY PVT. LTD.	Rule 32	COMPANY APPLICATION(COMPANIES ACT)/1159(ND)2019	Wrong e-filing, file documents separately	2/8/2021
5358	0710102134582019/9	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019	No Index, no pagination	5/3/2021
5359	0710102400532013/4	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013	Documents not available, please refile	3/8/2021
5360	0710200401102016/1	MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2016	Wrong e-filing, file documents separately	3/8/2021
5361	0710102045432021/1	PARVEEN KUMAR KALRA Vs. C TO C SERVICES CONSULTANTS PVT. LTD.	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(ND)2021	Page No 98 according to PDF Not clear, Vakalatnama missing, Reply document filed twice	3/8/2021

5362	0710102089292020/2	RAJINDER MEHTA Vs. PROSPER CHANNEL LIFE SCIENCE INDIA	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1032(ND)2020	Page Nos 52 to 73, 84 to 110 and 113 to 136 according to PDF Not clear, True Copy sign missing in Page Nos 25 to 137 according to PDF, Vakalatnama Not filed properly	3/8/2021
5363	0710102091982019/14	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1504(PB)2019	NO index, no pagination, court fees and welfare missing on vakalatnama	3/8/2021
5364	0710102103172020/5	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020	Page no. 21 hindi translation missing	3/8/2021
5365	0710102007332019/27	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD MR.PAWAN KUMAR SINGHAL Vs. DEEPAK KUMAR AGARWAL AND ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019	Wrongly filed here	4/8/2021
5366	0710102008352021/2	DEVINDER ARORA Vs. REETESH KUMAR AGARWAL Vs. ALOK KUMAR JAIN	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/637(ND)2021	True Copy sign missing in each pages	3/8/2021
5367	0710102011702021/1	DEVINDER ARORA Vs. REETESH KUMAR AGARWAL Vs. ALOK KUMAR JAIN	Application under any oth	INTERLOCUTORY APPLICATION (I.B.C)/806(ND)2021	Affidavit filed twice, Proof of service missing	3/8/2021
5368	0710102023592021/2	DEVINDER ARORA Vs. REETESH KUMAR AGARWAL Vs. ALOK KUMAR JAIN	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1482(ND)2021	Vakalatnama Not filed properly	3/8/2021
5369	0710102023802021/4	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVAION)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021	True Copy sign missing in Page Nos 9 and 10 according to PDF, Welfare Fee stamp and COurt fee stamp missing in Vakalatnama document	3/8/2021
5370	0710102033542020/5	CORPORATION BANK Vs. DMC	IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)2020	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	4/8/2021

5371	0710102033542020/6	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)2020		True Copy sign missing in Page Nos 10 to 38 according to PDF, Proof of service missing	4/8/2021
5372	0710102010682021/2	PHENOM DEVELOPERS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/49(ND)2021		E-stamp missing and Short form of True Copy sign not applicable in Page Nos 6 to 13 according to PDF	28/07/2021
5373	0710102012372021/2	JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/85(ND)2021		Rejoinder filed twice	4/8/2021
5374	0710102012842021/1	PARAG GUPTA Vs. PAWAN ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/232(ND)2021		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	2/8/2021
5375	0710102025072021/1	PRIDHWI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA RESEARCH & SERVICE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/254(PB)2021		True Copy sign missing in Page Nos 4 to 10 according to PDF	4/8/2021
5376	0710102033542020/7	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)2020		True Copy sign missing in Page Nos 10 to 38 according to PDF, Proof of service missing, Vakalatnama Not filed properly	4/8/2021
5377	0710102142582019/4	GP GLOBAL ENERGY PRIVATE LIMITED Vs. SANDEEP MAHAJAN		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/2357(PB)2019		Affidavit not notarized	4/8/2021
5378	0710102028982018/20	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		Stamp paper missing	4/8/2021
5379	0710102029662020/4	SILICON PROPERTIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/231(ND)2020		Index missing, pages not clear	4/8/2021

5380	0710102089872020/3	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		True copy sign missing on every page, remove blank page, court fees and welfare missing on vakalatnama	4/8/2021
5381	0710102089872020/4	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		True copy sign missing on every page, remove blank page, court fees and welfare missing on vakalatnama	4/8/2021
5382	0710102098152019/4	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD. WORKSPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Wrong e-filing, need to file in IA	2/8/2021
5383	0710200432722018/28	WORSPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Written submission missing	9/6/2021
5384	710102039002021	DR ER RAJAINDEER JAINA VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)			E stamp and affidavit not notraize, kindly remove exemption application from DMS,	7/6/2021
5385	710102053542021	D G TRADERS PRIVATE LIMITED VS C TO C SERVICES CONSULTANTS PVT. LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230			Page 83,95 missed, after p no. 282 two pages without serial no. pages 381 repeated,	30/07/2021
5386	710102044622021	JACHANA ESTATE PRIVATE LIMITED VS AGILE INTERNATIONAL LOGISTICS & SUPPLY CHAIN PVT. LTD. THROUGH IRP ANURAG NIRBHAYA	Restoration Application (Companies Act)	Rule 154, NCLT 2016		AJIT	main case not linked	2/7/2021
5387	710102054332021	RAM NIWAS & SONS VS SUBHAS KUMAR KUNDRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/894(ND)2019	Krit Narayan Mishra	index missing page number missing	3/8/2021
5388	710102054322021	KAMAL AGARWAL VS M/S PJS OVERSEAS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/659(ND)2019	KAMAL AGARWAL	50-51,53-55 not clear page	3/8/2021
5389	710102054282021	ARIHANT TECHNO PACK PRIVATE LIMITED VS PRITISH GREENS AGRO PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec. 12A		ATUL KUMAR	case type wrong ,main case not link , true copy missed, please write section on the application	2/8/2021
5390	710102054632021	SHRI RAM GURJAR VS RAJIV CHAKRABORTY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/190(PB)2017	Mahima Khandelwal	pg- 31 to 32	4/8/2021
5391	710102049872021	SAAKAR PROJECTS VS LOGIX BUILDTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Kartavya Batra	no index/no pagination	19/07/2021



5392	710102053472021	SIX SIGMA SOFT WARE PRIVATE LIMITED VS LOGIX BUILDTech PVT. LTD.	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Alok Kumar Tripathi	Page no. 65,69,77,103,246,misssed,d ivide volume after 200 pages and make separate index of 2nd volume	30/07/2021
5393	710102054552021	NARANG INTERNATIONAL HOTELS PVT LTD VS SPICEJET LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Amol Sinha	proof of service missed, volume wise index missed, council sign missed on index, petition sign missed, estamp paper missed and not verified with every affidavit, 135-136, 286 not clear, advocate sign missed and client sign missed on vakalatnama, 25rs welfare and 3rs court fee missed. true copy sign missed.	3/8/2021
5394	710102020302021	KASHI VISWANATHAN SIVARAMAN VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 50(1)	COMPANY PETITION IB (IBC)/450(PB)2018	Prateek Kushwaha	need to service all respondent 12 respondent please service to all	11/3/2021
5395	710102048052021	M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(ND)2019	CHANDRA	Main case wrong link ,	14/07/2021
5396	710102053112021	MRS HARJEET KAUR & ORS VS M/S FRESHTECH PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/117(ND)2016	ABHISHEK	sepreat affidavit file check	29/07/2021
5397	710102054762021	ANURAG NIRBHAYA VS KRISHNA REALTECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1799(ND)2019	Aishwarya	Notary and Stamp Paper Missing	4/8/2021
5398	0710102037412021/1	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		True Copy sign missing in each pages	3/8/2021
5399	0710102038552021/1	M/S PROMPT ENTERPRISES PRIVATE LIMITED Vs. M/S AUTO VISION INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/289(ND)2021		Affidavit of service filed twice	4/8/2021
5400	0710102041032021/3	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		True Copy sign misisng in Page Nos 14 to 63 according to PDF	4/8/2021
5401	0710102042962021/3	PAWAN KUMAR AGRAWAL Vs. KUMUD MISHRA		Application under any other provisions- IBC,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2716(ND)2021		Page No 51 and 52 according to PDF Not Clear in Supplementary Affidavit document	4/8/2021

5402	0710102045822021/4	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		True COPY sign missing in Page Nos 210 to 304 according to PDF in Objections Vol 2	2/8/2021
5403	0710102045822021/6	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		True COPY sign missing in Page Nos 210 to 304 according to PDF in Objections Vol 2	2/8/2021
5404	0710102046822021/1	BMH CONCARE TECHNOLOGY INC Vs. CANARA BANK (ERSTWHILE SYNDICATE BANK)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/74(ND)2021		Proof of service missing	4/8/2021
5405	0710102071912020/1	PRINCIPAL INFOTECH LIMITED Vs. PRINCIPAL INSYS PRIVATE LIMITED		----Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/23(ND)2021		True Copy sign missing in Page Nos 6 to 16 according to PDF	2/8/2021
5406	0710102090112020/19	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		Vakalatnama Not filed properly	5/8/2021
5407	0710102090112020/21	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		Page No 45 Not clear according to PDF, True COPY sign missing in Page Nos 48 to 50 and 52 to 54 according to PDF	5/8/2021
5408	0710102107412020/4	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020		Wrongly filed here	5/8/2021
5409	0710102114292020/5	MR. MANU VERMA Vs. M/S. SPLENDOR BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (I.B.C)/47(ND)2021		True Copy sign missing in each Volumes	5/8/2021
5410	0710200702692018/39	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (I.B.C)/418(ND)2018		True Copy sign missing in Page Nos 6 to 19 according to PDF, Proof of service missing	5/8/2021
5411	0710102000852021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S BIGUR FINANCE LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2021		Index not match with pagination, court fees and welfare missing on vakalatnama	5/8/2021
5412	0710102002292021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021		Court fees and welfare missing on vakalatnama	5/8/2021

5413	0710102002732020/13	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Report document filed twice, True COpy sign missing in Page Nos 3 to 54 according to PDF	5/8/2021
5414	0710102009722021/3	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S COIL COMPANY PVT LTD & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/678(ND)2021		Stamp paper should be put after index, Court fees and welfare missing on vakalatnama	5/8/2021
5415	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		No Index, No pagination	29/12/2020
5416	0710102024622021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2628(ND)2021		Court fees and welfare missing on vakalatnama	5/8/2021
5417	0710102080192019/16	WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2019		Written Submission filed twice	5/8/2021
5418	710102047892021	ROHIT SEHGAL VS TODAY HOMES NOIDA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018		Please Written in the application Proper Main case no with IB in pdf	14/07/2021
5419	710102055042021	SHREE BANKEY BIHARI ENTERPRISES VS M/S DIVYAM DEVELOPERS PVT LTD	Restoration Application (Companies Act)	Rule 11 of NCLT			wrong file	5/8/2021
5420	710102048032021	PREM INDUSTRIES VS M/S VSUN MOBILES PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2020		section wrong	14/07/2021
5421	710102052352021	SANJAY SOOD VS MR. CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2018		case type wrong, and wrong section (need to file IA) (Please delete previous document )	27/07/2021
5422	710102055182021	M/S EXCLUSIVE MOTORS PRIVATE LIMITED VS YES BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1731(ND)2019		double numbering in application	6/8/2021
5423	710102055372021	REGISTRAR OF COMPANIES VS CAREWELL EXIM PVT LTD	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/139(PB)2018		wrong filing please need to additional	6/8/2021
5424	710102065262020	WORKGROUP BUSINESS SOLUTIONS PVT LTD VS NSS GLOBAL SOLUTIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		SHUBHRANSHU	Pagination not done in petition/incomplete documents/etc	19/06/2020
5425	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Company Petition IB (IBC)	Application under any other provisions- IBC		ROHIT GANDHI	case type in companies act and wrong section (need to I.A file)	18/03/2020
5426	0710102101032019/5	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1718(ND)2019		Page Nos are missing after the Progress report pages, True Copy sign missing in each pages after the report	9/8/2021

5427	0710102101102020/3	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/506(ND)2020		E-stamp missing and Short form of True Copy sign not applicable in Page Nos 6 to 13 according to PDF	27/07/2021
5428	0710102013972020/3	ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/23(PB)2020		Vakalatnama Not filed properly	3/8/2021
5429	0710102014692020/3	DURGESH KUMAR SHARMA Vs. RANGARAJ PROPERTIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/480(ND)2020		Index missing	6/8/2021
5430	0710102032192018/22	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Claim spelling wrong in Index, Page Nos 11 to 43 and 194 to 212 according to PDF Not filed properly and Not clear, True Copy sign missing in Page Nos 11 to 240 according to PDF, Welfare Fee stamp and COurt fee stamp missing in Vakalatnama	9/8/2021
5431	0710102042242021/1	CLUTCH AUTO LTD Vs. KOTAK MAHINDRA LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2838(PB)2021		True Copy sign missing in Pages 4 to 7 according to PDF	9/8/2021
5432	0710102075092020/9	THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. GULSHAN HOMZ PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/890(ND)2020		W.S Filed twice	9/8/2021
5433	0710102078692019/12	M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2019		True Copy sign missing in each pages	9/8/2021
5434	0710102078692019/13	M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2019		True Copy sign missing in each pages	9/8/2021
5435	0710120002042018/20	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
5436	0710200014252017/10	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
5437	0710200014252017/11	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
5438	0710200014252017/12	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
5439	0710200014252017/13	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
5440	0710200014252017/8	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
5441	0710200014252017/9	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
5442	0710200412522017/29	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		NEED TO IA FILE	9/8/2021
5443	0710102004622019/13	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)2019		stamp paper missing	9/8/2021
5444	0710102036392021/1	SWATI SYNTHETICS Vs. SUNSHINEIMPEX LACE AND FABRICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/338(ND)2021		stamp paper missing	9/8/2021
5445	0710102107072020/1	MR. RP SINGHAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/6(PB)2021		limit 200 pages	9/8/2021

5446	0710102044392021/2	SHALU KHANNA LIQUIDATOR OF M/S JMD OILS PVT LTD Vs. M/S BELIEVE SOLUTION SERVICES & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2756(PB)2021		True Copy sign missing in Pages 21 to 44 according to PDF	9/8/2021
5447	710102015092020	NAYAN N RAHEJA VS	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	main case not link	3/2/2020
5448	710102072332020	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	Blur Pages From Right Side Page No 10 To 23	20/07/2020
5449	710102014822021	TECHZONA BUILDCON PRIVATE LIMITED VS ELEGANT IT SOLUTIONS PRIVATE LIMITED 3 ACES WOOD PRIVATE LIMITED VS MOTHER LAM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2759(ND)2019	Vaibhav Verma	wrong filing	19/02/2021
5450	710102019532021	RAJ KUMAR GUPTA VS SHRI BANKE BIHARI COTFAB PVT.LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1071(ND)2020	AYUSH PURI	section wrong	9/3/2021
5451	710102029472021	HARVINDER KUMAR JATANA VS FACILITY PLUS MANAGEMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	Page no. , 28,29 Not Clear main case not link ,DOCS NOT UPLOAD ONLY PROOF OF SERVICE UPLOADED	13/04/2021
5452	710102048552021	THE REGISTRAR OF COMPANIES VS GEO LOAN PLANS INDIA PVT LTD.	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/294(ND)2018	Kamal	wrong file need to additional	7/8/2021
5453	710102055602021	THE REGISTRAR OF COMPANIES VS KDG PROPERTIES AND CONSTRUCTION PVT LTD	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/183(PB)2018	Kamal	wrong file need to additional	7/8/2021
5454	710102055572021	THE REGISTRAR OF COMPANIES VS INTELLECTUAL BUILDERS PVT. LTD.	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/228(ND)2018	Kamal	wrong file need to additional	7/8/2021
5455	710102055712021	POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS VS M/S KOPAL COMPUTERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/206(ND)2020	Om Pal	page numbering not mention in index and notary missing in stamp paper	8/8/2021
5456	710102055002021	NILESH VASANTRAO BHORKAR VS THE INDURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/342(PB)2021	Sanjay	Prar missed	5/8/2021
5457	710102055662021	B L KASHYAP AND SONS LIMITED VS HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/473(ND)2020	RAKESH KUMAR	sign missing in application and section wrong	7/8/2021
5458	710102008742020	ANIL KUMAR SHARMA VS DEBASHIS NANDA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/398(PB)2017	anil Kumar sharma	PG NO 31 AND 32 ARE NOT CLEAR Pagination doubling wrong file	18/01/2020
5459	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Application under any other provisions		Charu	Wrong section select,Memo of parties/brief synopsis missed/list of dates &&& events missed, pages not clear 22 to 26,28,30 to 32,33,36,Welfare missed in vakaltnama, RoC &&& Income tax advance service missed	3/3/2020
5460	710102025912021	ATCO FLEXDUCT PRIVATE LIMITED VS JAGDISH GANGA PRASAD PRAKASH	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		Anant	True Copy Signature Missing and Plz File sequence wise	1/4/2021
5461	710102055092021	LUMAX AUTOMOTIVE COMPONENTS SYSTEMS PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS NEW DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		MANISH	Wrong section select fees missed, no sign in every pages of petition,Page not clear 24 to 39,43, page no 106 wrong arrange, page no.117 cut, proof of service without pagination, true copy sign missed in annexure	5/8/2021
5462	0710102112882020/2	V R ASHOK RAO Vs. TDT COPPER LIMITED		----IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020		Vakalatnama missing	10/8/2021

5464	0710102145652019/2	SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED Vs. SINNAR THERMAL POWER LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/503.(ND)2019		Page No 54 and 72 to 85 according to PDF Not clear	21/01/2020
5465	0710102152382019/5	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		Affidavit filed twice	10/8/2021
5466	0710102152492019/6	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		Memo of parties document filed twice	10/8/2021
5467	0710102161112019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. M/S SARE FACILITIES OMR SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3353(ND)2019		Index missing in Progress report, Page Nos missing, True Copy sign missing in each pages	31/03/2021
5468	0710102011212021/3	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2021		True COpy sign missing in Page Nos 8 to 33 according to PDF, Proof of service missing	10/8/2021
5469	0710102132672019/20	S.P. BUILDERS Vs. ADORE REALTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2731(ND)2019		NEED TO IA FILE	9/8/2021
5470	0710120002042018/16	DREAM LAND REALTOR PRIVATE LIMITED Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
5471	0710120002042018/17	DREAM LAND REALTOR PRIVATE LIMITED Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
5472	0710120002042018/18	DREAM LAND REALTOR PRIVATE LIMITED Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
5473	0710120002042018/19	DREAM LAND REALTOR PRIVATE LIMITED Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
5474	0710102070882020/9	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD	IBC Under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		NEED TO IA FILE	10/8/2021
5475	0710102108852020/4	PATRAM MINES & MINERALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/517(ND)2020		51 53 55 57 NOT CLEAR	10/8/2021
5476	0710102085852020/5	PVM INNVENYS PRIVATE LIMITED Vs. SHYAM ARORA LOMASH SLURRYTECH PRIVATE LIMITED Vs. DSC ENGINEERING PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		No index, no pagination	10/8/2021
5477	0710102100702019/11	PRIVATE LIMITED Vs. DSC ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2019		No index	10/8/2021
5478	0710102102212020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021		Stamp paper missing	10/8/2021
5479	0710102103172020/6	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	---Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		True copy sign missing on every page	10/8/2021
5480	0710102114232020/10	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		No Index , no Pagination	10/8/2021
5481	0710102152772019/4	RAKESH KUMAR KIMAYA Vs. MYSTIC MONK DESIGNS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3107(ND)2019		No Index, no pagination	10/8/2021
5482	0710102167242019/3	ASSISTANT COMMISSIONER OF INCOME TAX CIRCILE 9(3)(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FAME DIGITAL PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/4(ND)2020		Page Nos 3 to 20 according to PDF Not filed properly, True Copy sign missing in Pages 3 to 20 according to PDF	23/07/2021
5483	0710102722542018/20	DENA BANK Vs. RATHI SUPER STEEL LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		Case No missing, Case title missing, Case name missing	10/8/2021
5484	0710102101762020/1	SANJAY KUMAR JHA Vs. INDIABULLS PROPERTIES PRIVATE LIMITED	Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/4735(PB)2020		NEED TO IA FILE	10/8/2021
5485	710102009582021	SH. ML GUPTA VS KAMAL AGGARWAL	Sec 42		Manashwy Jha	Main case not link/E stamp paper miss/Application file separately/etc	3/2/2021
5486	710102012332021	SURAJ MIGLANI VS SURAJ MIGLANI	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/421(ND)2017	RANJANA ROY GAWAI	Fees Not Paid	12/2/2021
5487	710102012652021	SURAJ MIGLANI VS VANDANA GARG	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/414(ND)2017	RANJANA ROY GAWAI	Fees Not Paid	13/02/2021

5488	710102013122021	SURAJ MIGLANI VS SURAJ MIGLANI		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/411(ND)2017	RANJANA ROY GAWAI	Fees Not Paid	15/02/2021
5489	710102034902021	SAARASTHAL AG VS M/S GOPALSONS STEELS PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1789(ND)2019	KANTI MOHAN	Wrong e-filing (reply on behalf of Rp File as additional Document)	12/5/2021
5490	710102055032021	STATE BANK OF INDIA VS M/S INDO ALUSYS		Rule 11 of NCLT		ARV CHAMBERS LAW	sign missing and main case not link, wrong section	5/8/2021
5491	710102055832021	VIJAY KUMAR VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1748(PB)2019	vikas jadon	section wrong	9/8/2021
5492	710102056142021	BAHL VS SANJEEV KAPOOR		Rule 11 of NCLT		S.JANANI	main case not link with application	10/8/2021
5493	710102056202021	VINAYAK WIRE PRODUCTS PVT. LTD. VS ABIR INFRASTRUCTURE PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/893(ND)2018	Tarun	wrong filing	10/8/2021
5494	710102056062021	CENTRAL BANK OF INDIA VS MARKETING TIMES AUTOMOBILES		Sec 60(5)	COMPANY PETITION IB (IBC)/1293(ND)2018	EKTA CHOUDHARY	due payment other section	10/8/2021
5495	710102023132021	MARAJ ALI RIZVI VS JS HOSPITALITY SERVICE PRIVATE LIMITED	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Sheepali Patial	No documents show	22/03/2021
5496	071020000062017/20	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMPI INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Index missing in Vol 2 and 3, True Copy sign missing in each pages in Vol 3, Vakalatnama missing	5/4/2021
5497	0710102015022020/3	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1013(ND)2020		True Copy sign missing in Page Nos 1 to 8 according to PDF	10/8/2021
5498	0710102028772021/1	MR. TARUN BATRA Vs. KAPIL BATRA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1816(ND)2021		index Page to Affidavit page Not clear	10/8/2021
5499	0710102029632021/1	SHAILESH DAYAL Vs. REGISTRAR OF COMPANY DELHI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1911(ND)2021		Short form of True Copy sign not applicable in Page Nos 4 to 6 according to PDF	10/8/2021

5500	0710102053432021/1	SYNOKEM PHARMACEUTICALS LIMITED Vs. HERO MOTOCORP LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/347(ND)2021		True Copy sign missing in Page Nos 5 to 85 according to PDF, Page Nos 15 to 19 according to PDF Not clear, Proof of service missing	11/8/2021
5501	0710102087492020/3	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021		Case Number missing, Index missing	11/8/2021
5502	0710102108582020/6	ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1113(ND)2020		Wrongly filed here	11/8/2021
5503	0710102004682019/11	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2019		Vakalatnama Not filed properly	11/8/2021
5504	0710102011862020/2	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020		True Copy sign missing in Page Nos 6 to 49 according to PDF, Page No 40 according to PDF Not clear, Proof of service missing	24/09/2020
5505	0710102014522021/1	DEEPAK KUMAR GAUTAM Vs. ESTATE OFFICER UP AVAS-VIKAS PARISHAD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/952(PB)2021		Reply filed twice, Vakalatnama Not filed properly	28/07/2021
5506	0710102015222021/3	RAJNISH JHA Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/981(ND)2021		True Copy sign missing in each pages	11/8/2021
5507	0710102015472021/1	VIJAYENDRA PRATAP SINGH Vs. JBK DEVELOPERS PVT. LTD.		Rule 11 of NCLT, 2016, Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1012(ND)2021		True Copy sign missing in each pages	11/8/2021
5508	0710102021552021/1	MANISH AGARWAL Vs. AWSUM PROTEINS LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1596(ND)2021		True Copy sign missing in Page Nos 3 to 6 according to PDF	11/8/2021
5509	0710102038312021/4	SCINDIA POTTERIES SERVICES PRIVATE LIMITED Vs. MANISH AGARWAL RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2437(PB)2021		Stamp paper wrongly filed;it should be of Rs 100	11/8/2021
5510	0710102041422021/3	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)2021		True Copy sign missing in Page Nos 4 to 7 according to PDF, Affidavit of service filed twice	2/8/2021



5511	0710102017622020/3	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	Page Nos 159 to 223 according to PDF in Vol 2 Not Clear, Page Nos 237 to 240,265 to 271 according to PDF in Vol 3 Not Clear, Page 385 according to PDF in Vol 2 wrongly filed in Hindi;should be translated to English, Page Nos 529 to 541 and 546 according to PDF in Vol 5 Not Clear, True Copy sign missing in Vol 2 to Vol 5, Vakalatnama missing	11/8/2021
5512	0710102017622020/4	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	True Copy sign missing in Page Nos 12 to 16 according to PDF, Vakalatnama missing	11/8/2021
5513	710102001362019	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD. Vs. JOT IMPEX PVT. LTD.	IBC Under Sec 9		Documents not available, please refile	09/04/2021
5514	710102002532019	SM WEB SOLUTIONS PRIVATE LIMITED Vs. SH. KAMAL HARJANI(ROC DELHI)	Sec 252 (3)		Matter Disposed	19/01/2020
5515	710102003222020	CAMP SMA PVT. LTD. Vs. INDIAN DUROBUILD PVT LTD	Sec. 230-232 - Second Motion		Page no. 2 not clear	03/07/2021
5516	710102007022019	INDIAN DUROBUILD PVT LTD Vs.	Sub-section (I) of section 230		Matter Disposed	18/09/2019
5517	710102008532019	ECONOMIC BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)		Matter Disposed	23/02/2021
5518	710102008532019	ECONOMIC BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)		Matter Disposed	06/01/2021
5519	710102010432019	POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		Matter Disposed	14/10/2019
5520	710102010432019	POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		Matter Disposed	27/05/2019
5521	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES	IBC Under Sec 9		Matter Disposed	25/11/2019
5522	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES	IBC Under Sec 9		Matter Disposed	07/07/2021
5523	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.	Sub-section (I) of section 230		Matter Disposed	10/10/2019
5524	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.	Sub-section (I) of section 230		Matter Disposed	10/11/2018
5525	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.	Sec. 230-232, Sec 234		Matter Disposed	05/11/2019
5526	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.	Sec. 230-232, Sec 234		Matter Disposed	23/10/2019
5527	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.	Sec. 230-232, Sec 234		Matter Disposed	07/11/2019
5528	710102020422021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT LIMITED	Sec. 230-232, Sec 234		Matter Disposed	23/07/2021
5529	710102020922021	TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)		Documents not available please refile	10/08/2021
5530	710102027872021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		Matter Disposed	23/07/2021
5531	710102033042020	TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED Vs.	Application under any other provisions- IBC		Documents not available, please refile	11/08/2021
5532	710102033612021	THISTLE EQUITY CONSULTANT LIMITED Vs. METRO TECHNOBUILD PRIVATE LIMITED	Sec. 230-232 - Second Motion		Documents not available, please refile	31/05/2021
5533	710102061892019	NAMAN BROKING SOLUTIONS PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234		Matter Disposed	02/12/2019
5534	710102062232019	UJJWAL REALTORS PVT LTD Vs.	Sub-section (I) of section 230		Matter Disposed	14/10/2019
5535	710102062232019	UJJWAL REALTORS PVT LTD Vs.	Sub-section (I) of section 230		Matter Disposed	24/09/2019
5536	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		Matter Disposed	15/02/2021
5537	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		Matter Disposed	15/02/2021

5538	710102074452019	FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	16/01/2020
5539	710102074452019	FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	16/01/2020
5540	710102076692019	TANMAY STEEL & ALLOYS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)			Matter Disposed	07/11/2019
5541	710102076692019	TANMAY STEEL & ALLOYS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)			Matter Disposed	08/11/2019
5542	710102079072019	AB PACKERS AND MOVERS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Matter Disposed	14/10/2019
5543	710102079072019	AB PACKERS AND MOVERS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Matter Disposed	05/11/2019
5544	710102080662019	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions			Wrong e-filing, application need to file in IA	13/08/2019
5545	710102080662019	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions			Wrong e-filing, application need to file in IA	14/08/2019
5546	710102081142019	APS PORTFOLIO SERVICES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Pagination	10/10/2019
5547	710102081142019	APS PORTFOLIO SERVICES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Pagination	07/08/2019
5548	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9			Wrong Document (Progress report filed), need to file in IA	10/01/2021
5549	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9			Wrong Document (Progress report filed), need to file in IA	25/04/2021
5550	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9			Wrong Document (Progress report filed), need to file in IA	15/07/2021
5551	710102088072019	ASHISH BANKAR Vs. NU TEK INDIA LIMITED		IBC under Sec 7			No Index, no pagination	04/04/2021
5552	710102088072019	ASHISH BANKAR Vs. NU TEK INDIA LIMITED		IBC under Sec 7			No Index, no pagination	15/07/2021
5553	710102088852020	HAPTIK INFOTECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	24/02/2021
5554	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	14/04/2021
5555	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	19/11/2020
5556	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	13/07/2021
5557	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	19/11/2020
5558	710102095282019	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7			Documents not available please refile	09/07/2021
5559	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Documents not available, please refile	15/07/2021
5560	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA, Index missing	14/07/2021
5561	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA, Index missing	14/07/2021
5562	0710102098152019/5	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Proof of service missing, E-stamp missing, True copy sign missing in pages 16 to 21 according to PDF	12/8/2021
5563	0710102060472020/2	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)2021		True Copy sign missing in Page Nos 4 to 7 according to PDF	12/8/2021
5564	0710102061232019/14	MRS. MADHU VERMA Vs. MAJESTIC HOLDINGS PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/41(PB)2019		Vakalatnama Not filed properly	12/8/2021

5565	0710102075392019/24	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD. REGISTRAR OF COMPANIES Vs. M/S. GKS INFRASTRUCTURE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		Appointment document filed twice, Index missing, Page Numbers missing	12/8/2021
5566	0710200408572018/7	REGISTRAR OF COMPANIES Vs. M/S. GKS INFRASTRUCTURE LTD.	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/224(ND)2018		APPLICATION NOT CONSIDER IN ADDITIONAL DOCUMENT	12/8/2021
5567	0710200416152018/5	REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/282(ND)2018		CONTACT TO COURT OFFICER	12/8/2021
5568	0710102150172019/3	GUARANTORS INFRASTRUCTURE PVT. LTD. Vs. IREO PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3303(ND)2019		True Copy sign missing in Page Nos 16 to 25 according to PDF	12/8/2021
5569	0710102410382017/53	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		Index filed wrongly in Last Page; it should be in 1st page, True Copy sign missing in Pages 20 to 104 according to PDF, Vakalatnama Not filed properly	12/8/2021
5570	0710102010432021/2	LAXMI STEEL CORPORATION Vs. SUPERTECH LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/98(ND)2021		Welfare Fee stamp and Court fee stamp missing in Vakalatnama	1/7/2021
5571	0710102017882021/2	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1470(ND)2021		Proof of service missing	12/8/2021
5572	710102002712021	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA	Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	Main case Wrong ,section wrong ,	13/01/2021
5573	710102040022021	DEEPAK GUPTA VS EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Pratap Shanker	stamp paper NOT NOTARY PLEASE MERGE PDF delete extra file	10/6/2021
5574	710102056052021	RAJ KUMAR GUPTA VS TARUN KEMANI & OTHERS	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	merge into one pdf	10/8/2021
5575	710102056602021	RAM NIWAS & SONS VS PALM DEVELOPERS PRIVATE LTD.	22(3)(b)	COMPANY PETITION IB (IBC)/894(ND)2019	Krit Narayan Mishra	index missing	11/8/2021

5576	710102032612021	ATISHAY JEWELLERS PRIVATE LIMITED VS BHUSHAN AVIATION LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion		SUMIT KUMAR	Wrong case type select, link 2nd motion with 1st motion,Master index missed,Kindly file condonation delay application, vakaltnama missed, kindly file only final petition and removed all extra documents	26/04/2021
5577	710102033032021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		Ichchha Kalash	Wrong case type select,no sign in every pages of petition,E stamps missed with supporting affidavit,pages not clear 160 to 163,kindly serve the petition to all respondent	29/04/2021
5578	0710102024002021/2	NITIN GUPTA Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1681(ND)2021		Subject Name filed wrong	6/8/2021
5579	0710102030792018/2	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES - ORBIT INTERIORS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1226(ND)2018		Pages 5,6,9,11,12 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 13 according to PDF, Affidavit Filed twice	16/12/2019

5580	0710102035932021/1	RIICO Vs. M/S. J.L. KNIT INDIA LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2569(ND)2021		True Copy sign missing in Page Nos 25 to 106 according to PDF, Page 99 Not clear	12/8/2021
5581	0710102044462021/1	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Case Number and Index missing in all the documents, True Copy sign missing in all the documents	13/08/2021
5582	0710102060562020/3	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		Page 3 and 5 according to PDF Not clear, True COPY sign missing in Pages 3 to 5 according to PDF	13/08/2021
5583	0710102078572019/17	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019		Vakalatnama Not filed properly	13/08/2021
5584	0710102083222019/4	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/75(ND)2019		Vakalatnama Not Filed properly	13/08/2021
5585	0710102103172020/7	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Page 21 according to PDF Not clear, Page 20 according to PDF wrongly filed in Hindi;should be translated to English	13/08/2021
5586	0710102111872020/1	INTERARCH BUILDING PRODUCTS PVT LTD Vs. SLMG BEVERAGES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/213(ND)2021		Stamp paper missing	16/08/2021
5587	0710102113782019/10	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2083(ND)2019		Affidavit not notarized	16/08/2021
5588	0710200400542007/2	SHRI T.R. ARYA Vs. M/S. DILAWRI MOTORS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/30(ND)2007		NO Index, No Pagination, rs 25 welfare missing on vakalatnama	12/7/2021
5589	0710102047132021/1	PENTA TRAVELS (INDIA) PVT. LTD. Vs. AJIT GYANCHAND JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021		STAMP PAPER MISSING	13/08/2021
5590	0710102111242019/4	GAC SHIPPING (INDIA) PRIVATE LIMITED Vs. CLASSIC BOTTLE CAPS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2144(ND)2019		STAMP PAPER MISSING	13/08/2021

5591	0710102147562019/4	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2019		NOTARY MISSING	1/2/2021
5592	0710102040862021/1	CAPITAL TRADE LINKS LIMITED Vs. RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/347(ND)2021		stamp paper missing	6/8/2021
5593	0710102045252021/2	MULTIPLY LIMITED Vs. CORPORATE INTERNATIONAL		IBC under Sec 7	COMPANY PETITION IB (IBC)/390(PB)2021		stamp paper missng	16/08/2021
5594	0710102142072019/3	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		Vakalatnama Not Filed properly	13/08/2021
5595	710102046242021	TRIBHUWAN NATH SINHA VS MR. RABINDRA KUMAR MINTRI	Company Petition IB (IBC)	Sec 60(5)		SAIKRISHNA ASSOCIATES	case type wrong need to file I.A	9/7/2021
5596	710102056422021	GEOCONSULT INDIA PRIVATE LIMITED VS DANS ENERGY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANU YADAV SHREY YADAV AND ASSOCIATES	page:28-41, 42-44, 61-69, 86-88, 90-91, not clear	11/8/2021
5597	710102056812021	RENZON TECH PRIVATE LIMITED VS AMUL GABRANI	Rehabilitation petition(IBC)	Rule 11 of NCLT, 2016			Wrong case type	12/8/2021
5598	710102056912021	BANK OF BARODA VS AJAY KUMAR BISHNOI	Company Petition IB (IBC)	Section 95(1)		ARUN AGGARWAL	100rs stamp for supporting affidavit, true copy not allowed, page 27 not clear,	12/8/2021
5599	710102027852021	SUNBEAM BUILDTECH PVT. LTD. VS MR. S N MODAK	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/597(ND)2018	RAKESH KUMAR	Roc service missed	8/4/2021
5600	710102031762021	TARUN BATRA VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	SP Singh	wrong file please file as a additional document	19/04/2021
5601	710102049472021	RAKESH KUMAR AGARWAL VS K.K. JAODIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/571(ND)2020	Supriyo Gole	Please delete extra document due payment for 25j	17/07/2021
5602	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.		IBC under Sec 7			NO Index	25/06/2021
5603	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.		IBC under Sec 7			NO Index	16/02/2021
5604	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.		IBC under Sec 7			Wrong e-filing, need to file in IA, Index missing	12/07/2021
5605	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.		IBC under Sec 7			Wrong e-filing, need to file in IA, Index missing	16/02/2021
5606	710102126352019	BHAVYAM FABTRADING LIMITED Vs.		Sec. 230-232, Sec 234			Matter Disposed	10/12/2019
5607	710102126892019	SPECTRA PRODUCTS PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	13/01/2020
5608	710102126892019	SPECTRA PRODUCTS PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	13/01/2020
5609	710102128562019	THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)			Matter Disposed	10/12/2019
5610	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
5611	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
5612	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
5613	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	28/01/2020
5614	710102132592019	ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA NEW DELHI		Sec 252 (1)			Matter Disposed	27/11/2019
5615	710102132592019	ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA NEW DELHI		Sec 252 (1)			Matter Disposed	27/11/2019
5616	710102134582019	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7			Court fees and welfare fees missing on vakalatnama	10/08/2021
5617	710102134582019	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7			Court fees and welfare fees missing on vakalatnama	10/08/2021
5618	710102140432019	THREE STAR TOUR AND TRAVELS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI		Sec 252 (3)			Documents not available, please refile	09/08/2021
5619	710102140462019	YASH INFRA TECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)			Matter Disposed	17/01/2020
5620	710102140462019	YASH INFRA TECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)			Matter Disposed	17/01/2020
5621	710102140632019	ELITE CERTIFICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)			Matter Disposed	27/01/2020

5622	710102140632019	ELITE CERTIFICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Matter Disposed	27/01/2020
5623	710102150672019	WINGS TO FLY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)		Matter Disposed	24/02/2020
5624	710102155432019	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)		Documents not available, please refile	30/06/2021
5625	710102159082019	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)		Matter Disposed	28/01/2020
5626	710102173252019	VIVEK PORTFOLIOS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec. 230-232 - Second Motion		Matter Disposed	21/08/2019
5627	710102407112018	M/S S.G.A. SECURITIES PRIVATE LIMITED Vs. M/S KAVERI FARMS PRIVATE LIMITED		IBC under Sec 7		Matter Disposed	22/08/2019
5628	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10		Wrong e-filing, need to file in IA	12/04/2021
5629	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10		Wrong e-filing, need to file in IA	15/02/2018
5630	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10		Wrong e-filing, need to file in IA	15/07/2021
5631	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10		Wrong e-filing, need to file in IA	15/07/2020
5632	710102426702018	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9		Matter Disposed	09/01/2020
5633	710102426702018	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9		Matter Disposed	11/02/2020
5634	710102427572018	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7		Documents not available, please refile	26/07/2021
5635	710120001492018	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9		Wrong e-filing, need to file in IA	12/01/2021
5636	710120004062018	IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED		IBC under Sec 7		Wrong e-filing, need to file in IA	12/07/2021
5637	710120004062018	IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED		IBC under Sec 7		Wrong e-filing, need to file in IA	27/09/2019
5638	710120004892018	NARAYAN COMMODITY BROKERS PVT LTD. Vs.		Sub-section (I) of section 230		Matter Disposed	10/10/2019
5639	710200000062017	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions		Documents not available, please refile	14/07/2021
5640	710200410172018	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9		Documents not available, please refile	10/02/2020
5641	710200410172018	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9		Documents not available, please refile	10/02/2020
5642	710200411102017	M/S. BIMLA MARU FASHIONS PVT. LTD. Vs. SANJAY MAHESHWARI		IBC Under Sec 10		Wrong e-filing , need to file in IA	24/02/2020
5643	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7		Wrong e-filing, Need to file in IA	15/01/2021
5644	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7		Wrong e-filing, Need to file in IA	15/04/2021
5645	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7		Wrong e-filing, Need to file in IA	15/07/2021
5646	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10		Wrong e-filing, need to file in IA	30/06/2020
5647	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10		Wrong e-filing, need to file in IA	30/09/2020
5648	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10		Wrong e-filing, need to file in IA	15/01/2021
5649	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10		Wrong e-filing, need to file in IA	10/10/2018
5650	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10		Documents not available, please refile	31/03/2021
5651	710200412652017	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9		Wrong e-filing, need to file in IA	15/01/2021
5652	710102078512020	CHANDRA PRAKASH VS GAURAV ISSAR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena pg-35 to 44,66 not clear	13/08/2020

5653	710102078572020	CHANDRA PRAKASH VS DR. LORI ISSAR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-36-45,67,68,198, not clear volume-1, double upload section wrong	13/08/2020
5654	710102078432020	CHANDRA PRAKASH VS SAURABH VINAYAK	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-35-44 not clear	9/8/2020
5655	710102078942020	CHANDRA PRAKASH VS SAVITA YADAV	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-35,41 not clearpg-35,41 not clear wrong section due payment for sec 43, 45	13/08/2020
5656	710102050222021	LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/77(PB)2021	vishal gohri	affidavit back dated and sign missing Pg- 2, 4, cut e-stamp not notarized	20/07/2021
5657	710102057572021	M/S BLUE BIRD IMAGING PRIVATE LIMITED VS M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2677(ND)2019	Anisha Mathur	stamp paper and affidavit missing page pdf merge into volume wise with index(200page per volume with index)	16/08/2021
5658	710102053502021	RAYS POWER INFRA PRIVATE LIMITED VS RGS SOLAR POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Susshil Daga	Proof of service missing	13/08/2021
5659	0710102065222020/4	S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2779(PB)2020		Index missing, E-stamp missing, Proof of service missing	17/08/2021
5660	0710102013302020/3	VANI ADVERTISING Vs. SANTASHA REAL ESTATE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/757(ND)2020		Case Number missing, Index missing, True COPY sign missing in each pages	17/08/2021
5661	0710102044462021/2	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Wrong e-filing, need to file in IA	17/08/2021
5662	0710102087472020/5	TRIVIR HOTELS & RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/11(ND)2021		Wrong e-filing, need to file in IA	17/08/2021
5663	0710102087492020/4	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021		No Index, No Pagination	17/08/2021
5664	0710102106642020/2	AGERSON TELECOMMUNICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/3(ND)2021		Court Fee Stamp and Welfare Fee Stamp missing in Vakalatnama	16/08/2021
5665	0710200411282017/26	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		merge into one pdf	23/07/2021
5666	710102051252021	DEEPAK GUPTA VS NISUS FINANCE AND INVESTMENT MANAGERS LLP AND ANR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Pratap Shanker		
5667	710102055742021	USHA DEVI VS ALOK KAUSHIK	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/486(PB)2018	Deepak	case type wrong and stamp paper notary missing	9/8/2021
5668	710102057262021	RUPAK GUPTA VS BANARAS HOUSE PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/112(ND)2012	Ritu Bhalla	Fees Not Paid	14/08/2021
5669	710102038422021	SCANBEE TECHNOLOGIES PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEROR COMPANY) VS MPOWER SOFTCOMM PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEREE COMPANY)	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		Srinivas Kotni	pages not clear 233,244,245,246,263, E stamp not notraize with consent affidavit, Welfare and court fees missed in vakaltnama	3/6/2021
5670	710102048972021	BHAVANA MAHIPAL VS PRADEEP MAHIPAL	Company Petition (Companies Act)	Sec. 241(1)		SATYA PRAKASH SHARAN	Fees Not Paid	15/07/2021



5671	710102057422021	MRS. BABITA SINGH VS ADAAB HOTELS LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Palzer Moktan	pages cut 404, page not clear 650, kindly removed rule 32 application from petition	14/08/2021
5672	0710102079022020/4	TRANSLITE SCAFFOLDING LIMITED Vs. DSC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2020		Index missing	17/08/2021
5673	0710102087612019/7	SYNDICATE BANK Vs. JSSI HYDRAULICS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1360(ND)2019		Wrongly filed here	17/08/2021
5674	0710102111892020/3	SACHIN UPADHAYA Vs. M/S PINE & PEAK DEVELOPERS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/52(ND)2021		Documents not available in DMS, please refile	18/08/2021
5675	0710102117242020/2	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Notary missing in E-stamp	18/08/2021
5676	0710102133212019/17	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019		Index Not properly filed; Page nos are missing in Index	18/08/2021
5677	0710102138362019/7	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		Wrongly filed here	18/08/2021
5678	0710102145502019/5	UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2906(ND)2019		Short form of True Copy sign not applicable in Pages 6 to 30 according to PDF	18/08/2021
5679	0710102152492019/7	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		Page Nos are missing in whole document, True Copy sign missing in each pages after Affidavit Page, Same document filed twice	18/08/2021
5680	0710102167162019/2	VIKRAM KUMAR Vs. SUMANAGLAM TRAXIM PVT LTD & OTHERS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2837(PB)2019		PLEASE FILE I.A.	18/08/2021
5681	0710120005482018/38	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRA TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		Stamp paper wrongly filed; it should be of Rs 100, Index missing, Page Nos are missing, Affidavit Not clear and Not filed properly	18/08/2021
5682	0710102087542020/10	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1), Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		Welfare Fee stamp and Court Fee Stamp missing in Vakalatnama	17/08/2021
5683	0710102152492019/8	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED SREI INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		PAGINATION NOT MENTIONED, STAMP PAPER MISSING	18/08/2021
5684	0710102018162020/11	FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No Index, merge documents in single pdf	17/08/2021

5685	0710102018162020/14	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Wrong e-filing, application need to file in IA separately	18/08/2021
5686	0710102018162020/15	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Wrong e-filing, application need to file in IA separately	18/08/2021
5687	0710200416152018/6	REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/282(ND)2018		Wrong e-filing, Petition should not be filed as additional	18/08/2021
5688	0710204000182016/13	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/3(ND)2016		Wrong e-filing, kindly upload order copy with documents	18/08/2021
5689	0710102004932021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/83(ND)2021		Page no. 1 - 32 sign missing, Welfare missing on vakalatnama,	18/08/2021
5690	0710102060472020/4	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)2021		No Index, No pagination	18/08/2021
5691	0710102090122020/4	NITESH BHARDWAJ Vs. ZURASSIC APARTMENTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/130(ND)2020		Welfare Fee stamp and COurt fee stamp missing in Vakalatnama	18/08/2021
5692	0710102093492019/8	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1443(ND)2019		No Pagination, court fees missing	18/08/2021
5693	0710102101042019/2	SHILPA MALIK Vs. UNISHOP TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/105(PB)2019		Wrong e-filing, application need to file separately in IA	18/08/2021
5694	0710102156062019/8	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2019		wrong file	18/08/2021
5695	710102066212020	INDIAN OVERSEAS BANK VS PIXION MEDIA PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	e-stamp paper not notarized Pg-288,289, need to break volume mention volume index volume not mentioned in pdf	25/06/2020
5696	710102083552020	SHREE GANESH CRUSHER UDYOG VS S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED		Application under any other provisions- IBC		MOHIT	main case not link main case not linked	29/08/2020
5697	710102009882021	SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)2020	August Attorneys LLP	section wrong in pdf please check in everywhere. section wrong mentioned in pdf please check in everywhere. SECTION MISMATCH	4/2/2021



5703	710102056892021	SYNDICATE BANK VS JSSI HYDRAULICS PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1360(ND)2019	V SUDEER	stamp paper missing and case type wrong stamp paper missing and true copy sign missed	12/8/2021
5704	710102057812021	NILESH SHARMA VS SRI SURAPANENI RAMESH		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2130(ND)2019	NILESH	Prayer missing	17/08/2021
5705	710102058532021	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2021	J SAGAR ASSOCIATES DELHI	section wrong please any other provision	18/08/2021
5706	710102058542021	LEIGHTON INDIA CONTRACTORS PVT. LTD VS VIPUL LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/984(ND)2020	Manish Kumar Srivastava	stamp paper missing	18/08/2021
5707	710102042992021	ANUPAM BUILDMART PRIVATE LIMITED VS REGISTRAR OF COMPANIES		Sec 252 (3)		VISHAL AGARWAL	MoA &&&&& AoA missed of Anupam Buildmart Pvt ltd kindly annex it &&&&& AoA missed of Anupam Buildmart Pvt ltd kindly annex it	25/06/2021
5708	0710102109622020/1	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021		Pages 81 to 86 and 146 to 214 according to PDF Not clear, Stamp paper filed wrongly;it should be of Rs 100,Pages 144 and 145 according to PDF wrongly filed in Hindi;should be translated to English	18/08/2021
5709	0710102144312019/2	AKITA EXIM PRIVATE LIMITED Vs. IREO PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/168(ND)2019		Notary missing in E-stamp	19/08/2021
5710	0710102173872019/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. SAMMI ELECTRONICS INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/173(ND)2020		True copy sign missing on every page	19/08/2021
5711	0710102012642019/15	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Wrong e-filing, need to file in IA	19/08/2021
5712	0710102015482020/5	SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/462(ND)2020		Stamp paper missing	19/08/2021
5713	0710102035502020/1	NARENDRA SINGH Vs. ONE 97 COMMUNICATIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/29(ND)2021		Same document filed twice	19/08/2021

5714	0710102102212020/2	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED		Application under any other provisions ,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021		Page Nos are missing in Two Pages after Affidavit page	19/08/2021
5715	0710102155382019/5	1.VKSS HOUSING CORPORATION PVT. LTD. Vs. M/S. AADINATH PROBUILD (INDIA) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3167(ND)2019		True Copy sign missing in Pages 29 to 39 according to PDF in Vol 1	19/08/2021
5716	0710120011422018/13	STATE BANK OF INDIA Vs. VEEKAY POLYCOATS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1291(PB)2018		Document filed twice	19/08/2021
5717	0710200411212018/53	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		W.S Filed twice, Notary msising in E-stamp	19/08/2021
5718	0710102101042019/4	SHILPA MALIK Vs. UNISHOP TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/105(PB)2019		Index missing, Welfare Fee stamp and Court stamp missing in Vakalatnama	19/08/2021
5719	0710102142072019/4	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		No Index, No Pagination	19/08/2021
5720	0710102004622019/12	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)2019		Back date affidavit	9/8/2021
5721	0710102053422021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. HERO MOTOCORP LIMITED		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3404(ND)2021		Wrong e-filing, need to file in IA	19/08/2021
5722	0710102001902020/4	M/S EASTERN INTERIORS AND FURNISHERS Vs. RIPPLES ENGINEERING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/289(ND)2020		Rejoinder document filed twice	19/08/2021
5723	0710102075662019/17	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		No Pagination	19/08/2021
5724	0710102149542019/5	JAILAXMI ENTERPRISES PVT LTD Vs. OFB TECH PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3026(ND)2019		Wrong e-filing, application need to file in IA	19/08/2021
5725	0710120007812018/13	M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1075(ND)2018		No index, No Pagination, Court fees and welfare missing on vakalatnama	19/08/2021
5726	0710102156062019/7	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2019		wrong filing	23/08/2021
5727	0710102002622019/20	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		Wrong e-filing, need to file in IA	23/08/2021
5728	0710102006782019/26	UNIMAX INTERATIONAL Vs. SOHO INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/415(PB)2019		Stamp paper missing,	23/08/2021
5729	710102052102021	OPBK CONSTRUCTIONS PRIVATE LIMITE VS THREE C SHELTERS PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions		Lex	main case not link and marge into one pdf main case not link and marge into one pdf please delete previous and extra file	26/07/2021
5730	710102056822021	M/S SHINRYO SUVIDHA ENGINEERS INDIA PVT. LTD. VS M/S THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2582(ND)2019	Tishwarya Tyagi	Fees Not Paid	12/8/2021

5731	710102057752021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS IDBI BANK (LEAD MEMBER)	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	page numbering double after page 305 455-456 605-619,1120,1114 not clear page and index missing vol1 vol-2 vol-3 vol-4 vol-5	16/08/2021
5732	710102058572021	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/176(ND)2021	J SAGAR ASSOCIATES DELHI	section wrong	18/08/2021
5733	710102058392021	M/S EDU SMART SERVICES PVT. LTD. VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/102(PB)2017	Shlokchandra	section wrong	18/08/2021
5734	710102059012021	GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)2021	Rishabh S. Khemuka	case type wrong contact to registry	20/08/2021
5735	710102059672021	CHITRA SARKAR VS SUKHDEV MADANI	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/461(PB)2017	SAMANT	Case Type Wrong	23/08/2021
5736	0710102114592020/5	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1117(ND)2020		Case Number msising	23/08/2021
5737	0710102025612021/11	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2021		Wrong e-filing, need to file in IA	23/08/2021
5738	0710102041312021/3	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		No Index, No Pagination, Court fees missing on vakalatnama	23/08/2021
5739	0710102041982021/4	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Merge documents in single pdf	17/08/2021
5740	0710102113012020/2	SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/27(PB)2021		No Index, No Pagination, Court fees and welfare missing	23/08/2021
5741	0710102027262018/11	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		STAMP PAPER MISSING	23/08/2021
5742	0710102073922019/5	RAVINDER AGGARWAL Vs. MSA DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/806(PB)2019		NEED TO IA FILE	23/08/2021
5743	0710102088942019/25	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED LAKSHYA FACILITY		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		NEED TO ALL PAGES SIGN	23/08/2021
5744	0710102119782020/4	MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/5(ND)2021		PETITION NOT CONSIDER IN ADDITIONAL	18/08/2021
5745	0710102022902021/2	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI JITENDER KUMAR YADAV		Section 95(1)	COMPANY PETITION IB (IBC)/278(PB)2021		Stamp paper missed with power of attorney	23/08/2021
5746	0710102022922021/2	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI SANJAY KUMAR YADAV		Section 95(1)	COMPANY PETITION IB (IBC)/329(PB)2021		pg-60,63-68 translate and page cut form bottom	23/08/2021
5747	0710102033852018/16	IND FINANCE AND SECURITTIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED		Sec. 59	COMPANY APPEAL (COMPANIES ACT)/112(ND)2019		Upload all the document	23/08/2021
5748	0710102114232020/11	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		Need to file as IA	23/08/2021
5749	0710102414592018/15	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)2018		ndex missed,welfare missed in vakalatnama	23/08/2021
5750	0710200410952018/36	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		stamp paper wrong arrange before index true copy sign and stamp missed,court fee and welfare missed in vakalatnama	23/08/2021
5751	0710102000332021/3	CHANDER KISHORE MADAN Vs. M/S ROINET SOLUTIONS PVT LTD		Sec. 58(3),Sec. 59	COMPANY PETITION (COMPANIES ACT)/21(ND)2021		sign missed in reply,court fee and welfare missed in vakalatnama	23/08/2021
5752	0710102001712021/2	AMIT PALIWAL AND ORS. Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/521(ND)2021		sign missed in reply,court fee and welfare missed in vakalatnama	23/08/2021

5753	0710102021792021/2	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)2021	INCOMPLETE DOC UPLOAD	23/08/2021
5754	0710102021792021/3	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)2021	DOCUMENT MERGE IN 1 PDF	23/08/2021
5755	0710102024932018/8	M/S RIVAL PACKERS Vs. BELON INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2018	E STAMP MISSED	23/08/2021
5756	0710102029872020/3	AO "METALLON" Vs. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2020	BACK DATE AFFIDAVIT	23/08/2021
5757	0710102042672021/1	MANNIL PROPERTY AND DEVELOPMENT CORPORATION LIMITED Vs. IREQ VICTORY VALLEY PRIVATE LIMITED	IBC Section 59	COMPANY PETITION IB (IBC)/298(ND)2021	INDEX MISSED	23/08/2021
5758	0710102067822020/1	CHANDRA PRAKASH Vs. PRABHAKAR BHARADWAJ UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2563(PB)2020	Document Not Upload	23/08/2021
5759	0710102093582020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)2021	stamp paper missing	23/08/2021
5760	0710102100072020/2	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/635(ND)2020	wrong file need to ia	23/08/2021
5761	0710102103172020/8	NCT OF DELHI & HARYANA	---Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020	12-19 not clear page	23/08/2021
5762	0710102109462020/2	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020	document missing	26/03/2021
5763	0710102041312021/2	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED	Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021	Index msising	24/08/2021
5764	0710102062012019/3	BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/710(PB)2019	Wrong e-filing, progress report need to file in IA	24/08/2021
5765	0710102070882020/10	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020	Stamp paper missing, Page no. 9 - 38 true copy sign missing	24/08/2021
5766	0710102092072020/4	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020	No index, no pagination, Documents not uploaded	26/03/2021
5767	0710102141322019/3	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019	No index, no pagination	24/08/2021
5768	0710102141322019/4	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019	no index, no pagination	24/08/2021
5769	0710102141322019/5	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019	No Index, No Pagination	24/08/2021
5770	0710102141322019/6	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019	No Index, No Pagination	24/08/2021
5771	0710200420362018/88	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018	Wrong e-filing, Appeal should be filed separately, true copy sign missing on every page	24/08/2021
5772	0710102001722021/2	K.C PANTH AND ORS. Vs. SUPERTECH LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/414(ND)2021	True copy sign missing on every pages, court fees and welfare missing on vakalatnama	24/08/2021
5773	0710102033852018/15	IND FINANCE AND SECURITIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED	Sec. 59	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019	Upload all the document separately	23/08/2021
5774	0710102115612020/3	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	stamp paper missed,sign missed on reply,true copy sign and stamp missed	24/08/2021
5775	0710102115612020/4	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	Only index uploaded	24/08/2021

5776	710102107662020	MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DHIREN R DAVE	counsel detail and sign missed on index	12/11/2020
5777	710102058752021	EUROBEARINGS S.R.L VS EUROBEARINGS INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		RISHI	No sign in every pages of petition,serve the petition to all respondent	19/08/2021
5778	0710120003722018/12	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		NEED TO IA IFILE	25/08/2021
5779	0710102050132021/1	STATE BANK OF INDIA Vs. DINESH BAHADUR SINGH UNILEVER INDUSTRIES PRIVATE LIMITED Vs. SHAILENDRA AJMERA LIQUIDATOR OF KWALITY LIMITED		Section 95(1)	COMPANY PETITION IB (IBC)/371(PB)2021		E-stamp missing, Vakalatnama msising, Affidavit msising	24/08/2021
5780	0710102051052021/1	BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3190(ND)2021		Vakalatnama missing	24/08/2021
5781	0710102062012019/4	GUTHY-RENKER MARKETING PRIVATE LIMITED Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/710(PB)2019		Stamp paper filed wrongly;it should be of Rs 100	24/08/2021
5782	0710102062912020/3	VP SHARMA Vs. NA BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/855(ND)2020		Case number, Index msising, Case name missing	24/08/2021
5783	0710102070012020/1	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020		Wrongly filed here	24/08/2021
5784	0710102090972019/11	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missing	24/08/2021
5785	0710102098152019/7	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Proof of service msising	24/08/2021
5786	0710102099502019/5	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(PB)2019		Sign Not in Documents	25/08/2021
5787	0710102099502019/7	ELITE WOODS Vs. APACE BUILDERS AND CONSTRUCTIONS PVT. LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(PB)2019		Document Not Upload	25/08/2021
5788	0710102111652019/7	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2134(ND)2019		Wrongly filed here	25/08/2021
5789	0710102149632019/7	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020		ONLY UPLOAD PROOF OF SERVICE	25/08/2021
5790	0710102150302019/8	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3258(ND)2019		NEED TO SIGN ALL PAGES	25/08/2021
5791	0710102153152019/5	BOTHRRA PLASTICS INDUSTRIES PVT. LTD. Vs. I-RETAILERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3106(ND)2019		NEED TO ALL PAGES SIGN	25/08/2021
5792	0710102154162019/2	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3191(ND)2019		No Index, No Pagination	24/08/2021
5793	0710102169962019/27	ASHLAY INFRASTRUCTURE PVT. LTD Vs. LDS ENGINEERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		128-134 161 171-174 179-195 NOT CLEAR	25/08/2021
5794	0710200000242017/3	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/77(ND)2017		File documents separately, court fees and welfare missing on vakalatnama	25/08/2021
5795	0710200411282017/27	P K SALES COMPANY PVT. LTD. Vs.		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		Page no. 65 - 70 pages not clear,	25/08/2021
5796	0710200412522017/30	JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		No Pagination	25/08/2021
5797	0710102013842020/6	MAHENDER KUMAR Vs. WELD METALS INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)2020		Wrong e-filing, application need to file in IA	24/08/2021
5798	0710102018742020/5	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/509(ND)2020		Wrong e-filing, need to file in IA	24/08/2021
5799	0710102019322020/4	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020		Wrong e-filing, application should be filed in IA	24/08/2021
5800	0710102140402019/4			IBC Under Sec 9	COMPANY PETITION IB (IBC)/2836(ND)2019		True copy sign missing on every page	24/08/2021



5801	0710102141322019/7	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019	Page no. 1 - 9 sign miss, True copy sign missing on every page of annexure, court fees and welfare missing on vakalatnama	24/08/2021
5802	0710102171932019/2	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L	IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020	No Index, No Pagination , Court fees missing on vakalatnama	25/08/2021
5803	0710102171932019/3	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L	IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020	No Index, No Pagination , Court fees missing on vakalatnama	25/08/2021
5804	0710120001492018/12	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/398(PB)2017	Page no. 46 - 88, 97 - 186, 193 - 199, 203 - 205 true copy sign missing, Page no. 197 not clear	25/08/2021
5805	0710120008182018/24	M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. Vs. M/S. ADEL LANDMARKS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1083(PB)2018	Wrong e-filing, application need to file in IA	25/08/2021
5806	0710120009092018/12	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Page no. 1 - 18 sign missing, wrong pagination after page no. 18 , Page no. 25 - 27, 31 Hindi translation copy missing,	25/08/2021
5807	0710102000392021/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/52(PB)2021	No Index, No Pagination	25/08/2021
5808	0710102005362021/2	MOHD NAZIM KHAN Vs. HDFC BANK LIMITED AND OTHERS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/343(ND)2021	wrong docs	25/08/2021
5809	0710102010712021/5	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021	No Pagination, true copy sign missing on every page	25/08/2021
5810	0710102131202019/8	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019	Index missing in First Report document	25/08/2021
5811	0710200420782018/4	M+R LOGISTICS (INDIA) PVT. LTD. Vs. M/S THE INDURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/898(ND)2018	Only receipt uploaded	24/08/2021
5812	0710102000062021/4	PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED	Application under any other provisions ,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/42(ND)2021	Index missed,welfare and court fee missed	24/08/2021
5813	0710102005562020/1	GOYAL INDUSTRIES Vs. OLIVER EIGNIEERING PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/319(ND)2021	Index missed,page numbering missed	24/08/2021
5814	0710102024792021/2	ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER) ANIL JAIN Vs. M/S ACROPOLYMERS PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)2021	Need to file as IA	23/08/2021
5815	0710102025032021/1		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/185(ND)2021	Wrongly filed here	25/08/2021

5816	0710102025432020/1	WS ELECTRO MECH PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/108(ND)2021		Case Number missing, Index missing, Case name missing, Subject title missing	25/08/2021
5817	0710102041982021/5	BALAJI DUROBUILD PRIVATE LIMITED Vs. SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (I.B.C)/292(ND)2021		No Index, No Pagination	25/08/2021
5818	0710102045052021/7	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021		No Index, no Pagination	25/08/2021
5819	0710102046572021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2021		Stamp paper missing	25/08/2021
5820	0710102049622021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2021		Stamp paper missing	25/08/2021
5821	0710102049622021/2	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2021		Stamp paper missing	25/08/2021
5822	0710102055112021/1	PANKAJ KHATAN Vs. UCO BANK		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3440(ND)2021		Notary date missing	25/08/2021
5823	0710102086462020/3	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/367(ND)2021		Page no. 1 - 9 sign missing, Court fees and welfare missing on vakalatnama	25/08/2021
5824	0710102002732020/14	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (I.B.C)/300(PB)2020		Wrong e-filing, need to file in IA	25/08/2021
5825	0710102003582021/2	TORQUS SYSTEMS PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2021		More than 200 pages in 2nd volume, true copy sign missing on annexure pages	25/08/2021
5826	0710102008152019/14	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (I.B.C)/307(ND)2019		pg-1 and 2 wrong arrange	25/08/2021
5827	0710102008152019/15	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (I.B.C)/307(ND)2019		pg-1 and 2 wrong arrange	25/08/2021
5828	710102036102020	SUNIL HANDA VS TODAY HOMES NOIDA PRIVATE LIMITED	Company Petition IB (IBC)	Sec 60(5)		Vaibhav Singh	Wrong section	24/04/2020
5829	710102112432020	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAKRISHNA ASSOCIATES	page 84B , 1901, 1919, 115 , 195 , 207, 282, 308,465, 472, 690, hindi, page 132-135 , 147, 164-164, 272-275, 284, 353, 383-386, 699-700, 731-743, 746-747, 750-761, 800-803, 914, 916, 931-943, 977-979, 1003-1011-1012, 1043, 1093, 1108, 1075, 1079, 1092, 1095, 1206, 1282, 1287-12890, 1310, 1323, 1357, 1373-1375, 1409, 1494, 1499, 1584, 1601, 1606-1613, 1652, 1690, 1691, 1711, 1735, 1736, 1739-1742, 1828-1839, 1841, 1843-1849, 1888, 1924, 1925-1935, 1941, 1948, 1950-1953, 1964-1974 not clear, jurisdiction not in delhi	3/12/2020
5830	710102043962021	STATE BANK OF INDIA VS SRI SURAPANENI RAMESH	Contempt Petition (IBC)	Rule 11 of NCLT, 2016 Application under any other provisions		Mithun Shashank	Wrong section choose in index	30/06/2021
5831	710102050112021	PROCAM LOGISTICS PVT LTD VS SRI SURAPANENI RAMESH	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Akshay Agrawal	Brief Synopsis and List Dated and Events	20/07/2021
5832	710102048802021	PADIA TIMER COMPANY PVT. LTD VS BANK OF BARODA	Intervention Petition (IBC)	Sec 60(5)		Pankaj Bhagat	Need to file IA	15/07/2021

5833	710102055072021	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS LTD.U VS VLCC PERSONAL CARE LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		Vimal Bhat	wrong section	5/8/2021
5834	710102057612021	UNION BANK OF INDIA VS APOORVA JOSHI	Company Petition IB (IBC)	Application under any other provisions- IBC		EKTA CHOUDHARY	wrong section	16/08/2021
5835	710102058472021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND NARANG	Company Petition IB (IBC)	IBC Under Sec 9		Assistant Commissioner	Need to file IA	18/08/2021
5836	710102058932021	CENTRAL BANK OF INDIA VS NITA PURI	Company Petition IB (IBC)	Section 95(1)		REEMA KHORANA	page:131-157, 174, 310, 713, 715, 720-782, not clear	19/08/2021
5837	710102058922021	CENTRAL BANK OF INDIA VS DEEPAK PURI	Company Petition IB (IBC)	Section 95(1)		REEMA KHORANA	page:131-144, 173- 174, 309- 310, 712, 715, 719- 780, not clear 25rs advocate welfare and 3rs court fee missed.	19/08/2021
5838	710102047352021	NISHANT GAURAV GUPTA VS	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/625(PB)2018	vikas jadon	section wrong and double wrong section wrong please check pdf and technically Pg- 29 to 36 not clear	13/07/2021
5839	710102056192021	BIKRAM SINGH GUSAIN VS ANIL KHOLI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1742(ND)2019	Bikram Singh Gusain	55-66,106,109-111 not clear page	10/8/2021
5840	710102058242021	DR.VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREALS PVT. LTD. VS ANIL KHOLI	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/138(ND)2020	Abhishek	34-35 not clear page 64-65 translate page	17/08/2021
5841	710102059552021	SHREE NAVRANG SUPPLIERS PVT LTD VS BAJAJ APPLIANCES LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/227(ND)2019	ASHISH	pagination not done in index	22/08/2021
5842	710102059392021	ANUPRIYA AGNIHOTRI VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	Ranjeet yadav	Stamp paper not notarized	21/08/2021
5843	710102060242021	VEBHAV YARNS PVT LTD VS VINIT KNITTINGS PVT LTD	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Sanyam	main case not link with application and section wrong	25/08/2021
5844	710102059262021	YES BANK LIMITED VS PRESIDIUM EDUCATIONAL INSTITUTION PVT. LTD	Company Petition IB (IBC)	IBC under Sec 7		Sanjay Bhatt	brief of synopsis missed, double page numbering on annexure every pages	20/08/2021

5845	710102060042021	SMT. PREETI SRIVASTAVA VS M/S SOHO FOUNDATION	Company Petition (Companies Act)	Sec. 241(1)		Girijesh Pandey	Fees missed for section 213,242,244,422,246, Brief synopsis/ List of dates, events missed, no sign in every pages of petition, supporting affidavit ; e stamp date mismatched, pages in hindi 33,35,37,47,51,53,55,70,71, pages not clear 77,78,respondent MoA ; AoA Missed	24/08/2021
5846	710102060202021	MR. GAUTAM MULLICK VS M/S. ROHTAS PROJECTS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Nishant	33,45-46,173- 176,202,205,244,276 not clear page and index missing in volume II	25/08/2021
5847	710102060562021	PARSVNATH DEVELOPERS LIMITED VS A S CHOUDHARY	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016 Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/660(ND)2019	Prashant Jain	case type wrong	25/08/2021
5848	710102060492021	MARKETING TIMES AUTOMOBILES VS RAJ VJ.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1293(ND)2018	Vikas Kumar	section wrong	25/08/2021
5849	710102060582021	MR. VINAY BHADAURIA VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/560(PB)2017	RAKESH KUMAR	stamp paper missing in application	25/08/2021
5850	710102023322020	HIND POCKET BOOKS PRIVATE LIMITED VS	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Ankit Parhar	Wrong case type selected, link second motion with first motion, file condonation delay application	20/02/2020
5851	710102043422021	EDIFICE FACILITY MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		Akshay Joshi	STK 07 to long kindly make it short,pages not clear 409,410,412,415,497 to 500,511,525 to 529,532,813 page cut 512,550,614,615,617,618,6 19,	26/06/2021
5852	710102059152021	ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS VPS ROCKLAND LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	pdf merge into one volume. 15 rs welfare missed, page:42-44, not clear and wrong master data	20/08/2021

5853	710102059382021	ATUL CRYOGENIC GASES VS GALAXY AUTOMOBILES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GAGAN CHHABRA	petition every pages not sign, pdf mere 200 page per volume with index, 46-47, 76, 77, 87, 102, 104, 107, 108, 121, 125-126, 139-140, 187-188, 217-218, 245-246, 249-250, 268-269, 286-287, not clear, demand notice missed, compliance affidavit 9(3)b missed.	21/08/2021
5854	710102060162021	SREI MULTIPLE ASSET INVESTMENT TRUST VS SRIGOPAL CHOUDHARY & ORS	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Bhavya Sethi	document incomplete vol 2 missing, memo of parties missed, brief of synopsis missed, list of dates and events missed, etc pages not clear	24/08/2021
5855	710102060022021	BABITA SINGH VS WAVE MEGACITY CENTRE PVT. LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		Sudeepta Kumar	Wrong section/Memo of party/Brief of synopsis/List dates &&& Events/Vakalatnama/etc	24/08/2021
5856	710102060102021	MADHU BALA VS MSA DEVELOPERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Akul Mehandru	Main case not link/Brief of synopsis/List dates &&& Events/Advocate welfare &&& court fees miss/etc	24/08/2021

5857	0710102023112021/1	BWI AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED Vs.		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/85(ND)2021		Case Number missing in th	20/08/2021
5858	0710102030502021/3	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1899(PB)2021		No Index, No Pagination	20/08/2021
5859	0710102007642021/3	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		Stamp paper missing, nota	21/08/2021
5860	0710102009972021/2	SUN CONTROL SYSTEMS (PARTNERSHIP FIRM) Vs. DEEPAK KUMAR AGGARWAL AHMEDABAD VADODARA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/659(ND)2021		No Index, no pagination	21/08/2021
5861	0710200427362018/6	EXPRESSWAY COMPANY LTD. Vs. ROC		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/3(ND)2018		Stamp paper and notary m	22/08/2021
5862	0710102015012021/1	M/S M+R LOGISTICS INDIA PRIVATE LIMITED Vs. M/S THE INDURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1170(ND)2021		INDEX MISSING	23/08/2021
5863	0710102028192020/3	MR. ISHAN SURENAR BHANDULA Vs. LEX INNOVA DIGITAL PAYMENTS PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/751(ND)2020		NEED TO IA FILE	23/08/2021
5864	0710102118132019/11	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2019		Index missing	23/08/2021
5865	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2516(ND)2019		Wrong e-filing , applicator	23/08/2021
5866	0710102143602019/8	A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2953(ND)2019		Wrong e-filing, application	23/08/2021
5867	0710102155912019/7	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3185(ND)2019		Wrong e-filing, need to file	23/08/2021
5868	0710102155982019/6	PUNJAB NATIONAL BANK Vs. GURMOHAN GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3232(ND)2019		Wrong e-filing, need to file	23/08/2021
5869	0710102156022019/5	PUNJAB NATIONAL BANK Vs. RAKHEJA FASHIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3197(ND)2019		Wrong e-filing, application	23/08/2021
5870	0710102156042019/9	PUNJAB NATIONAL BANK Vs. NAMO GANPATI GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3219(ND)2019		Wrong e-filing, application	23/08/2021
5871	0710102412152017/7	PACIFIC MAINTENANCE PRIVATE LIMITED Vs. JDS APPARELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(PB)2017		Court fees and welfare mis	23/08/2021
5872	0710102112472019/13	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missir	24/08/2021
5873	0710102112472019/14	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missir	24/08/2021
5874	0710102112472019/15	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missir	24/08/2021
5875	0710102116272019/6	HT MEDIA LIMITED Vs. IMPERIA STRUCTURES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2228(PB)2019		only service upload	25/08/2021
5876	0710102038532021/3	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Notary missing in E-stamp	26/08/2021
5877	0710102074492020/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/424(ND)2020		Page no. 1 - 39 sign missir	26/08/2021
5878	0710102097052019/3	RELIGARE ENTERPRISES LIMITED Vs. MALVINDER MOHAN SINGH & ORS		Sec. 59	COMPANY APPEAL(COMPANIES ACT)/656(PB)2019		Court fees and welfare mis	26/08/2021
5879	0710102008152019/16	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		true copy sign and stamp	26/08/2021
5880	0710102016582021/4	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/10(ND)2021		true copy sign and stamp	26/08/2021
5881	0710102024932018/9	M/S RIVAL PACKERS Vs. BELON INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2018		page numbering missed in	26/08/2021
5882	0710102407312018/16	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs.		IBC under Sec 7	COMPANY PETITION IB (IBC)/737(PB)2018		True copy sign missing on	26/08/2021
5883	710102037262021	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/260(ND)2021	KUNAL TANDON	case type wrong please check proper your file application or transfer application	31/08/2021
5884	710102052572021	PAVITRA SINGH VS KAMAL AGGARWAL (LIQUIDATOR)	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/659(ND)2019	GEETESH	Payment Not Done	1/9/2021
5885	710102053102021	MRS HARJEET KAUR & ORS VS M/S FRESHTECH HOSPITALITY PRIVATE LIMITED	Company Application(Companies Act)	Section 340	COMPANY PETITION (COMPANIES ACT)/117(ND)2016	ABHISHEK	Payment Not Done	1/9/2021
5886	710102041172021	GUJARAT URJA VIKAS NIGAM LIMITED VS M/S RGE SURAT PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHUBHAM ARYA	Payment Not Done	15/06/2021
5887	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS M/S RGE SURAT PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly file condonation delay application in second motion, file only final petition delete one	1/7/2021
5888	710102048252021	NEXGEN FLUOROPOLYMERS PRIVATE LIMITED VS NAVEEN GUPTA	Contempt Petition(Companies Act)	Sec 425		Taranjeet Singh Sawhney	Kindly mentioned memo of parties in index,Brief synopsis missed	14/07/2021

5889	710102059452021	YES BANK LIMITED VS MOTHERS PRIDE EDUCATION INSTITUTION PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		Sanjay Bhatt	brief of synopsis missed, 165-169, 193-210, 1586, 1589, not clear, page :1223-1230, 1233, 1234, 1716-1717 page missed, etc	21/08/2021
5890	710102059862021	STATE BANK OF INDIA VS ASHOK MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed,	24/08/2021
5891	710102059942021	STATE BANK OF INDIA VS ASHUTOSH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed,	24/08/2021
5892	710102060212021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ATUL MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed,	25/08/2021
5893	710102060552021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ASHISH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed,	25/08/2021
5894	710102061602021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS BEST BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	page not clear-30,31/Cut line page-32,35,37/Board Resolution/etc	28/08/2021
5895	710102061272021	NIVESHAK VIKAS SANGH VS ALCHEMIST INFRA REALTY LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashu Kansal	Advocate welfare court fees miss	27/08/2021
5896	0710102029212020/4	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/711(ND)2020		INDEX MISSING & not court fee and welfare on vakatnama	31/08/2021
5897	0710102029222021/3	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(PB)2021		need to sign all pages	31/08/2021
5898	0710102031952021/2	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		Document Filed twice	23/08/2021
5899	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)2021		200 PAGES LIMIT IN ONE PDF	31/08/2021

5900	0710102002622019/21	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		Wrong e-filing, application need to file in IA	1/9/2021
5901	0710102010542021/3	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		Volume wise index missing, Page no. 83 - 343 true copy sign missing, write truecopy instead of TC, Page no. 241 - 243 pages not clear.	21/06/2021
5902	0710102014562020/2	JATIN MADAN Vs. GAURAV MEHRA		19(2)	COMPANY APPLICATION(IBC)/985(PB)2020		Stamp paper missing, court fees and welfare missing on vakalatnama	1/9/2021
5903	0710102018342021/2	M/S. HYTHRO POWER CORPORATION LTD. Vs. M/S. GRID INFRA TECH PVT. LTD.		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/1216(PB)2021		Affidavit not notarized	14/07/2021
5904	0710102050652021/1	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)2021		No. Index, No Pagination	1/9/2021
5905	0710102050652021/2	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)2021		No Index , no Pagination	1/9/2021
5906	0710102051122021/1	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3280(ND)2021		No Index , no Pagination	1/9/2021
5907	0710102051122021/2	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3280(ND)2021		No Index , no Pagination	1/9/2021
5908	0710102052032021/1	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2021		NO Index, No Pagination	1/9/2021
5909	0710102052032021/2	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2021		No Index, No Pagination	1/9/2021
5910	0710102008102020/4	M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/358(ND)2020		Wrong e-filing, application need to file in IA	31/08/2021
5911	0710102009242021/2	MAYA GUPTA Vs. GIRISH BHATIA		Sec. 45 (1),Sec 50(1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/619(ND)2021		true copy and sign missed	1/9/2021
5912	0710102065952020/19	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/77(ND)2020		No Index, No Pagination	1/9/2021
5913	0710102078112020/1	YOGITA PRASAD Vs. TODAY HOMES NOIDA PVT LTD		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3272(PB)2020		File documents separately, no index, no pagination, court fees and welfare missing on vakalatnama	15/09/2020
5914	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3819(PB)2020		No Index, Pagination not clear, stamp paper missing, affidavit not notarisez	12/3/2021
5915	0710102097742020/3	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs.		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/189(ND)2020		Wrong e-filing, application need to file in IA	1/9/2021



5916	0710102109442020/6	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020	Page no. 39 - 48, page no. 77 - 100, 115 - 147, 206 - 208, 233 - 244, 273, 475 - 515, 550 - 552, 557, 897 - 912 pages not clear and dim,	16/08/2021
5917	0710102118132020/2	UNITED (INDIA) PROJECTS & BUILDERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/4(ND)2021	No Pagination	1/9/2021
5918	0710102133212019/18	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019	No Index, No Pagination	1/9/2021
5919	0710102169962019/31	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020	No Index, No Pagination	1/9/2021
5920	0710102407892018/5	IDBI BANK LIMITED Vs. ACIL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/170(PB)2018	Stamp paper missing	1/9/2021
5921	0710102422882018/18	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	Court fees and welfare missing on vakalatnama, Stamp paper missing, Merge documents in single PDF	1/9/2021
5922	0710200408352018/1	M/S. TCI EXPRESS LTD. Vs. M/S. KULDEEP IMPEX PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2018	No Index, No Pagination, Court fees and welfare missing	1/9/2021
5923	0710200412192017/20	POWER2SME PVT. LTD. Vs. J.V. STRIPS LTD.		IBC Under Sec 9	COMPANY PETITION (COMPANIES ACT)/452(ND)2017	No Index, No Pagination	1/9/2021
5924	0710200422432018/50	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018	Wrong e-filing, application need to file in IA	1/9/2021
5925	0710200422432018/52	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018	Wrong e-filing, status report should be file in IA	1/9/2021
5926	0710200422432018/57	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018	Wrong e-filing, status report should be file in IA	1/9/2021
5927	0710200422432018/58	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018	Wrong e-filing, Application should be file in IA	1/9/2021
5928	0710102026102021/2	BEZEL STOCLBROKERS PRIVATE LTD Vs. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA		IBC Under Sec 10	COMPANY PETITION IB (IBC)/251(ND)2021	Stamp paper missing	1/9/2021
5929	0710102028572020/1	PANKAJ CHAWLA PROP. OF CHAWLA PRINTERS Vs. SUDARSHAN DHOOP PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/705(ND)2020	Wrong e-filing, Application need to file in IA	1/9/2021
5930	0710102028792021/2	NALINI PIC AND PAC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/87(ND)2021	Index msising	1/9/2021
5931	0710102096802019/9	COL. C.D. SHARMA (RETD.) Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1529(ND)2019	No Index, No Pagination	1/9/2021
5932	0710102097002020/1	PANKAJ KUMAR SINGHAL Vs. MANOJ KUMAR CHAUDHARY & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4479(ND)2020	No Index, No Pagination	1/9/2021
5933	0710102407892018/6	IDBI BANK LIMITED Vs. ACIL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/170(PB)2018	Stamp Paper missing	1/9/2021
5934	0710102018142020/5	QUIPPO INFRASTRUCTURE LIMITED Vs. SKA INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/530(ND)2020	Index should be placed on top of the document and stamp paper should be put before affidavit	23/08/2021

5935	071010207772020/6	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		no welfare fee in vakalatnama	1/9/2021
5936	0710200430842018/4	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Somer Prints are not cleared and signs require on all pages.	1/9/2021
5937	0710102020242020/5	NIPPON INDIA MUTUAL FUND ( NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		Court fees and welfare missing on vakalatnama, merge documents in single pdf, more than 200 pages in single volume	1/9/2021
5938	0710200410952018/44	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		No e-stamp paper	1/9/2021
5939	0710102143602019/9	A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2953(ND)2019		Wrong e-filing, application need to file in IA	26/08/2021
5940	0710102169962019/30	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Wrong e-filing, need to file in IA	26/08/2021
5941	0710120003722018/11	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		Wrong e-filing, need to file in IA	26/08/2021
5942	0710120005622018/33	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		Sign missing, stamp paper missing	26/08/2021
5943	0710102007412020/4	GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/642(ND)2020		sign required on all pages	27/08/2021
5944	0710102010042021/2	YUKTI SECURITIES PRIVATE LIMITED Vs. MIMO TECHNOLOGIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/91(ND)2021		Sign require on all pages	27/08/2021
5945	0710102028682018/19	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		pagin and sign requirement on all pages	27/08/2021
5946	0710102047372021/2	ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/440(ND)2021		NO Index, no pagination	27/08/2021
5947	0710102057702021/1	RAJ KUMAR GUPTA Vs. VIVEK TYAGI		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3624(ND)2021		Wrong e-filing, need to file in IA	27/08/2021
5948	0710102084482020/2	L & T INFRASTRUCTURE FINANCE COMPANY LTD Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/938(ND)2020		Court fees and welfare missing on vakalatnama	27/08/2021
5949	0710102089652019/14	VEBHAV YARNS PRIVATE LIMITED Vs. VINIT KNITTINGS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1367(ND)2019		Wrong e-filing, application need to file in IA	27/08/2021
5950	0710102095082019/11	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019		Court fees and welfare missing on vakalatnama	27/08/2021
5951	0710102142722019/11	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		File both documents separately	27/08/2021
5952	0710102155612019/18	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)2019		NO Index, No pagination, true copy sign missing, file documents separately	27/08/2021
5953	0710102160952019/4	INDIAN COMPRESSORS LIMITED Vs. ASHKIT PROPERTIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/161(ND)2019		No Index, No Pagination	27/08/2021
5954	0710102410382017/52	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		File documents separately	27/08/2021
5955	0710200400862013/3	M/S MANAB CHAKRABORTY Vs. DR RAHUL KUMAR		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/5(ND)2013		Stamp paper missing on affidavit	27/08/2021
5956	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		E-stamp missing, Proof of service missing	27/08/2021
5957	0710102014702021/4	HINDUSTAN COCA-COLA HOLDINGS PRIVATE LIMITED Vs.		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/57(ND)2021		Both the Volumes are exceeding more than 200 pages	27/08/2021
5958	0710102107382019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1825(PB)2019		Merge all pdf into one and index and pagination are missing	27/08/2021
5959	710102062602021	HEM EMBROIDERIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	IBC Section 59		Mr. Amit Goel	page:17, not clear,	1/9/2021
5960	710102055512021	VINEET AGGARWAL VS EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL.	back date affidavit	7/8/2021

5961	710102056922021	MEGHNA MALIK VS UNIVERSAL BUILDWELL PRIVATE LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC		Adit Singh	main case not linked main case not linked section wrong	12/8/2021
5962	710102060682021	PANKAJ BANGLA AND SWATI BAGLA VS M/S TODAY HOMES AND INFRASTRUCTURE PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Application under any other provisions		Harshit Kedawat	stamp paper missing and section and case type wrong main case not link pagr5-7 not clear page	26/08/2021
5963	710102061102021	J C ENTERPRISES PRIVATE LIMITED VS M K S OIL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1587(ND)2019	Astha Nigam	52-54 cut page	27/08/2021
5964	0710102043842021/1	EBRO TILDA PRIVATE LIMITED Vs. ASHOKA BUILD CITY PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2021		Page no. 22 - 23, 232,442, 650, 866 , 1085, 1387, pages not clear, Remove blank pages from the documents, True copy sign missing on every page of volume 1	2/9/2021
5965	0710102043992021/1	XECUTE HR SOLUTIONS PRIVATE LIMITED Vs. OPTUM GLOBAL SOLUTIONS INDIA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2746(ND)2021		Back date Affidavit	17/08/2021
5966	0710102071812020/9	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. ESSLINE ENGINEERS AND CONSULTANTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/932(ND)2020		True copy sign missing on every page	1/9/2021
5967	0710102077772020/5	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		No Index, No Pagination	1/9/2021
5968	0710102084992020/4	CHETAN KAPOOR AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/366(ND)2021		Page no. 1 - 12 sign missing	1/9/2021
5969	0710102086462020/4	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/367(ND)2021		Page no. 1 - 12 sign missing	1/9/2021
5970	0710102013932021/14	SHIVAM AGRIOILS PRIVATE LIMITED Vs. SHREE KRISHNA VANASPATI INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/127(ND)2021		Index missing	2/9/2021
5971	0710102041122021/1	JAMBUDWIP EXPORTS AND IMPORTS LIMITED Vs. U P BONE MILLS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/447(ND)2021		Wrongly filed here	2/9/2021
5972	0710102118692020/2	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/69(ND)2021		Index missing	2/9/2021
5973	0710102000022016/2	PR. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S MUTUAL COMMUNICATION PVT. LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1074(ND)2018		Wrongly filed here	2/9/2021
5974	0710102006312020/3	GAURAV JAIN (SOLE PROPRIETOR OF SD PRECISE BIOSCIENCE) Vs. RESEARCH MEDICINE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/284(ND)2020		Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	2/9/2021
5975	0710102009182019/9	MOHAN PILLAI Vs. EICHER MOTORS LTD.		Sec. 59	COMPANY PETITION (COMPANIES ACT)/257(ND)2019		Court Fee stamp and Welfare Fee stamp missing in Vakalatnama in Eicher document	2/9/2021
5976	0710102028192020/4	MR. ISHAN SURENAER BHANDULA Vs. LEX INNOVA DIGITAL PAYMENTS PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/751(ND)2020		Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	2/9/2021
5977	0710102031292020/2	JATIN MADAN Vs. JAISHREE		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/1901(ND)2020		NEED TO IA FILE	2/9/2021
5978	0710102061222020/7	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES ACT)/74(ND)2020		Signs required on all pages.	2/9/2021

5979	0710102167872019/6	DEBABRATA RAY Vs. THE STATE TRADING CORPORATION OF INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(PB)2020		NEED TO IA FILE	2/9/2021
5980	0710200426982018/6	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)2018		NEED TO IA FILE	2/9/2021
5981	0710102114592020/6	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1117(ND)2020		No Index, No Pagination	2/9/2021
5982	0710102117972020/1	SUSPENDED BOARD OF DIRECTORS OF M/S. DEV DENSO POWER LTD. Vs. DEV DENSO POWER LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/384(PB)2021		Page no. 25 - 131 true copy sign missing	2/9/2021
5983	0710102131202019/10	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Wrong e-filing, need to file in IA	2/9/2021
5984	0710102131202019/7	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Wrong e-filing, need to file in IA	2/9/2021
5985	0710102131202019/9	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Wrong e-filing, need to file in IA	2/9/2021
5986	0710102169552019/4	HEMANT KUMAR Vs. EDUCOMP-RAFFLES HIGHER EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/35(PB)2020		Page no. 15 stamp paper missing	2/9/2021
5987	0710102426702018/17	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/475(ND)2018		Wrong e-filing, need to file in IA	2/9/2021
5988	0710102089762020/4	COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/969(ND)2020		NEED TO SIGN IN ALL PAGES	2/9/2021
5989	0710102107072020/3	MR. RP SINGHAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/6(PB)2021		NEED TO SIGN ALL PAGES	2/9/2021
5990	0710120005622018/34	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. ESQUIRE ELECTRONICS INC		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		Stamp paper missing	2/9/2021
5991	0710200400812016/9	Vs. NETHERLANDS INDIA COMMUNICATIONS ENTERPRISES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/108(PB)2016		Wrong e-filing, application need to file in IA	2/9/2021
5992	0710102037412021/3	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		Index missing,	2/9/2021
5993	0710102047802021/1	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		Index missing, stamp paper missing, No Pagination	2/9/2021
5994	0710102088692020/3	AMARPAL Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3976(ND)2020		Page no. 3 - 5 true copy sign missing	2/9/2021
5995	0710102101472020/1	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/770(ND)2020		Page no. 5 - 34 true copy sign missing, Page no. 31 - 34 translation copy missing	2/9/2021
5996	0710102134582019/11	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		Page no. 3 - 5 true copy sign missing	2/9/2021
5997	0710102052992021/1	SUMESH SOOD Vs. SYSCOM ORGAINC WORLD PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/340(ND)2021		Same document filed twice	2/9/2021
5998	0710102078232020/36	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD.		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/38(PB)2020		Wrongly filed here	2/9/2021
5999	0710102087662020/3	EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES DEPOSITORY LTD.		Sec. 59,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/143(PB)2020		E-stamp missing	2/9/2021
6000	0710102153162019/2	NOBLE BUILDCON PRIVATE LIMITED Vs. M/S SHANVI ESTATE MANAGEMENT SERVICES PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/176(ND)2019		Pages 118 to 128 according to PDF Not clear	2/9/2021
6001	0710102107382019/4	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1825(PB)2019		Master index missing	2/9/2021
6002	0710102006872020/1	RAJKUMAR VINOD VACHHER Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/655(ND)2020		NEED TO SAPERATE FILLING	2/9/2021
6003	0710102016582021/6	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/10(ND)2021		ONLY PROOF OF SERVICE UPLOAD	2/9/2021
6004	0710102030582020/3	SWASTIK PIPE LIMITED Vs. RDC STEELS AND ALLIED SERVICE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/779(ND)2020		NEED TO IA FILE	26/08/2021
6005	0710102047462021/4	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/354(PB)2021		AFFIDAVIT MISSING	2/9/2021
6006	0710102062422019/10	SARANEEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/847(ND)2019		LETTER NOT CONSIDER IN ADDITIONAL DOCUMENT	2/9/2021
6007	0710102139442019/4	M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED Vs. M/S FORTIS HOSPITALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2838(ND)2019		Stamp paper missing	2/9/2021

6008	0710102174012019/9	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)2020		NO index, No Pagination	2/9/2021
6009	0710120007302018/75	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTech PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Page no. 214 - 227 pages not clear	2/9/2021
6010	0710102004622019/15	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)2019		AFFIDAVIT MISSING	3/9/2021
6011	0710102014592019/16	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		TRANSLATION	3/9/2021
6012	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		PAGE-10-13 TRANSLATION	17/08/2021
6013	0710102146182019/9	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)2019		Page no. 10 - 15 true copy sign missing	3/9/2021
6014	0710200000962015/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/41(ND)2015		Stamp paper missing	3/9/2021
6015	0710200412572017/13	POWER 2 SIM PVT. LTD Vs. J.V. STRIP LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/452(ND)2017		Court fees and welfare missing on vakalatnama	3/9/2021
6016	0710102047802021/2	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		Wrong e-filing, application should be file separately	3/9/2021
6017	0710102169962019/28	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Document not clear	3/9/2021
6018	0710102169962019/28	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		Document not clear	3/9/2021
6019	0710102062772021/1	MANISH GUPTA RESOLUTION PROFESSIONAL Vs. VINEET AGGARWAL		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/3857(ND)2021		It has no e-stamp paper and welfare fee is not sufficient.	3/9/2021
6020	0710102132672019/21	S.P. BUILDERS Vs. ADORE REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2731(ND)2019		Page no. 20 page cut, page no. 73 - 77 pages not clear	3/9/2021
6021	0710102031632021/1	M/S VINTAGE FOOTWEAR PRIVATE LTD. Vs. 1 WORLD BUSINESS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)2021		Wrong Pagination in index	3/9/2021
6022	710102017522020	IFCI VS HI POINT INVESTMENT	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/478(ND)2017	APOORV AGARWAL	case type wrong please merge your pdf please file in proper format	7/2/2020
6023	710102031802020	HARI SINGH PALI VS ADEL LANDMARKS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	piyush pathak	affidavit back dated e-stamp paper not notarized Pg- 10,21,30,31 not clear pg- 22,24 not mention type copy true copy sign missed please upload proper file and merge pdf some pages not clear and mention on every pages true typed copy	12/3/2020
6024	710102045352021	SURINDER KERAM VS M/S GRANITE GATE PROPERTIES PVT LTD	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016 Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/1248(PB)2018	BRIJESH KUMAR SINGH	case type wrong notarized date not clear pg- 13,14,15,18,19	6/7/2021
6025	710102047352021	NISHANT GAURAV GUPTA VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/625(PB)2018	vikas jadon	section wrong	13/07/2021
6026	710102046512021	PUNJAB NATIONAL BANK VS NAVEEN KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/702(ND)2018	SARAN SURI	E-stamp paper not notarized	9/7/2021

6027	710102061902021	NISHA MALHOTRA VS TODAY HOMES NOIDA PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	Shubhangi Tiwari	STAMP PAPER MISSED , SIGN MISSED AND SECTION NOT MENTION IN INDEX	30/08/2021
6028	710102061922021	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Omar Hoda	SUPPORTING AFFIDAVIT MISSING WITH 10 RUPEE NON JUDICIAL STAMP PAPER	30/08/2021
6029	710102061292021	ROHIT SEHGAL VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1525(ND)2019	ROHIT SEHGAL	38-40 not clear page	27/08/2021
6030	710102003262021	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SAKRISHNA ASSOCIATES	Please mention main IB no. on every heading	14/01/2021
6031	710102031272021	STERLING MOTOR CO. VS SUNIL PRAKASH	Company Petition IB (IBC)	Sec 42		RANJANA ROY GAWAI	brief of synopsis missed, list of dated &&& events missed, and wrong case type	16/04/2021
6032	710102031232021	AUTOMOBILE STERLING VS SUNIL PRAKASH	Company Petition IB (IBC)	Sec 42		RANJANA ROY GAWAI	brief of synopsis missed, list of dated &&& events missed, and wrong case type, page 64 not clear	16/04/2021
6033	710102062972021	HITACHI VANTARA INDIA PRIVATE LIMITED VS NATH MOTORS PVT LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		VIKAS GERA	Wrong case type select, link 2nd motion with 1st motion,	2/9/2021

6034	710102063432021	PARSVNATH DEVELOPERS LTD. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Prashant Jain	Wrong Section select, fees missed,pages not clear 98,Petitioner company master data missed, Roc advances service missed, wrong income tax advance service,kindly serve to delhi high court dcit cell,MoA & ;amp; ;amp; ;amp; AoA missed of petitioner	3/9/2021
6035	710102055422021	ACTION CONSTRUCTION EQUIPMENT LIMITED VS K V DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	Gaurav	section not mention in soft copy need to sign on application E-stamp paper missed E-stamp paper and affidavit not notarized	6/8/2021
6036	710102058972021	KAPISH GUPTA VS DREAM PROCON PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2018	Himanshu Nailwal	Main Case Not Link Properly case year wrong	20/08/2021
6037	710102062292021	DR.VICHITRA NARAYAN PATHAK LIQUIDATOR OF LAXMIPATI BALAJI INFRA PVT. LTD. VS PARAS SUBASHCHAND JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	Abhishek	wrong Document	1/9/2021
6038	710102062302021	YUG INTERNATIONAL PRIVATE LIMITED VS INDO LAMINATES PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/2874(ND)2019	NILESH RANJAN	Wrong case type,wrong document	1/9/2021
6039	710102062622021	SUNIL GUPTA VS CHANDRA PRAKASH RP OF GRANITE GATE PROPERTIES PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2018	RISHI KUMAR SINGHAL	pg-43,44,46 not clear,true copy stamp missed	1/9/2021
6040	710102062252021	CHANDRA PRAKASH VS SANDEEP MENDIRATTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	wrong filing need to additional	31/08/2021
6041	710102062632021	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/144(PB)2017	Nikhil Jain	Main case number wrong link,council signature missed in index and in pg-B,stamp paper missed,pg-26-28,41,42,43, in hindi,pg-45,46,54 not clear,proof of service missed	1/9/2021

6042	710102062322021	POTENS TRANSMISSION & POWER PRIVATE LIMITED VS GYAN CHAND NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/706(PB)2018	Aditi Sharma	Wrong main case number in file.pg-106,126,129 in hindi,volume not more than 200 pages.pg-239 vakalatnama heading missed and court fee and welfare missed	1/9/2021
6043	0710102014702018/49	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		True copy sign missing on every page of the document	6/9/2021
6044	0710102014732021/2	IIFL FINANCE LTD. Vs. JAIPURIA BUILDCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/173(PB)2021		File both reply separately	3/9/2021
6045	0710102015952020/1	SEEMA GOEL Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/736(ND)2020		No Index, No Pagination, court fees missing on vakalatnama	6/9/2021
6046	0710102016102021/2	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1089(ND)2021		Page no. 1 - 9 sign missing, back date affidavit,	6/9/2021
6047	0710102026002021/1	EARTH COPIA OWNERS SOCIETY Vs. SURINDER JUNEJA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1713(ND)2021		Page no. 1 - 34 sign missing, Page no. 35 stamp paper should be put before affidavit, Page no. 184 court fee and welfare missing on vakalatnama	6/9/2021
6048	0710102027782020/1	GRID INFRA TECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/1738(PB)2020		Wrong e-filing, application need to file in IA	12/3/2021
6049	0710102033262021/5	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Court fees and welfare missing on vakalatnama	6/9/2021
6050	0710102054232021/1	JITENDR KALRA Vs. RAJESH PROJECT		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3360(PB)2021		Wrong e-filing, application need to file in IA	2/9/2021
6051	0710102104622020/13	NEERAJ AGGARWALA Vs. EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. MR. LAXMI ELECTRICALS & ENGINEERING Vs. M/S VARDHMAN ESTATES AND DEVELOPERS PVT.LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/180(PB)2020		Wrong e-filing, application need to file in IA	6/9/2021
6052	0710102105092019/3	ORIENT BELL LIMITED Vs. ANSAL HOUSING AND CONSTRUCTION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1735(ND)2019		Wrong e-filing, application need to file in IA	6/9/2021
6053	0710102113682019/5	RAVI NANDAN SAHAYA Vs. BHARAT NIDHI LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1992(PB)2019		Stamp paper missing	17/03/2021
6054	0710102118102019/9	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED		Sec. 58(3),Sec. 59,Sec. 213,Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/706(ND)2019		Wrong e-filing, application need to file in IA	25/08/2021
6055	0710102165052019/7	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(ND)2020		Court fee is deficient	6/9/2021
6056	0710102168642019/5			IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Index missing, no pagination, court fees and welfare missing	6/9/2021



6057	0710120003842018/29	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		Page no. 1 - 16 sign missing, stamp paper missing, Page no. 21 - 46 true copy sign missing, Page no. 36 - 39 pages not clear	6/9/2021
6058	0710120007562018/12	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2018		Signs required on every page	6/9/2021
6059	0710120007562018/13	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2018		Welfare is not sufficient	6/9/2021
6060	0710102000982019/7	ANITA GARG AND ORS. Vs. JAIPURIA BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/115(PB)2019		Court fees missing	6/9/2021
6061	0710102008582021/1	RAM DEV PVT LTD Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/536(PB)2021		Wrong e-filing, application need to file in IA	6/9/2021
6062	0710102013872018/21	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018		No Index, No Pagination	6/9/2021
6063	0710102052932021/1	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3307(ND)2021		Stamp paper missing	6/9/2021
6064	0710102059532021/1	VIKAS GARG Vs. CHANDERSH JAJOO		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3718(ND)2021		Court fees and welfare missing	6/9/2021
6065	0710102044462021/6	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		pagging required on every pages	6/9/2021
6066	0710102044462021/7	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Paging requirement	6/9/2021
6067	0710102068642020/2	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs. ULTRASCEND INFRATECH PVT LTD		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/34(ND)2021		No Index, No Pagination	6/9/2021
6068	0710102105602020/6	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.		Sec. 213	COMPANY PETITION (COMPANIES ACT)/30(ND)2021		Stamp paper missing, Page no. 32 - 33 pages not clear,	6/9/2021
6069	0710102113542020/2	ANJU JAIN Vs. VIKRAM BAJAJ RAJ KAPOOR GUPTA Vs. AMARTECH CONVERGENCE INDIA PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)2020		Supporting affidavit missing	6/9/2021
6070	0710102128762019/2			IBC Under Sec 9	COMPANY PETITION IB (IBC)/3279(ND)2019		No Pagination, welfare missing,	6/9/2021
6071	710102047382021	DBS BANK LTD. VS DBS BANK LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	Pagination Not Done Properly and Plz Correct BP TO PB Bench	13/07/2021
6072	710102052252021	DEEPAK DHIR VS HARISH MANCHANDA	Interlocutory Application (I.B.C)	Sec 60(5)		Bhawani G Mann	main case not link	27/07/2021
6073	710102052262021	KAMLESH BASSI VS HARISH MANCHANDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/16(PB)2017	Bhawani G Mann	pagination not complete in pdf	27/07/2021
6074	710102062852021	SPJ CARGO PVT LTD VS AI - OUA FOOD PROCESSING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/453(ND)2020	Shiv	Plz Mention Correct main case number IN page NO 3	2/9/2021
6075	710102063052021	RAM CHANDRA OMER VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3042(ND)2019	LCA Legal	section wrong	2/9/2021
6076	710102063212021	SHINING INFRABUILDCON LLP VS NOIDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/74(ND)2018	Neeraj	pg-71 not clear and in hindi,pg- 79,85,90,103,104,106,107,109,110 in hindi	3/9/2021
6077	710102063852021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES LIMITED	Miscellaneous Application(Companies Act)	Sec. 230-232 - Second Motion		Kamal	Wrong documents uploaded	6/9/2021

6078	710102046752021	GOVERNMENT OF ODISHA VS M/S. ACTION ISPAT AND POWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHASHANK	page not clear-50/page miss-214/page:51 not clear, true copy sign missed, E stamp paper missed/etc Master Data Missing	10/7/2021
6079	710102053982021	DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	Wrong documents upload	1/8/2021
6080	710102063842021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES (MAHARASHTRA) LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Kamal	wrong documents upload	6/9/2021
6081	710102063862021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Kamal	wrong document uploaded	6/9/2021
6082	710102064062021	SUNLITE CORPORATE ADVISORY SERVICES PCT. LTD. VS VERMA REALTORS AND TRADING PVT. LTD	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		HITESH SACHAR	wrong case type, memo of parties, brief of synopsis and list of dates && events missed,	7/9/2021
6083	0710102168642019/6	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Court fee is not sufficient	7/9/2021
6084	0710102169292019/6	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/48(PB)2020		There is no court fee	7/9/2021
6085	0710120012082018/60	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Court fee is not sufficient	3/9/2021
6086	0710102033512020/4	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		Index missing	7/9/2021
6087	0710102033512020/5	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		Index missing	7/9/2021
6088	0710102022702020/2	AMBER SHEETS & BOXES Vs. FIROZABAD CERAMICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/720(ND)2020		Pg. no.14 is missing, pages are not clear Pages 37 to 43 according to PDF Not Clear	7/9/2021
6089	0710102027582021/6	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		True copy sign missing on every page	7/9/2021
6090	0710102027582021/7	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		True copy sign missing on every page	7/9/2021
6091	0710102027902020/4	SHIKHA GARG Vs. MICROMAX INFORMATICS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/709(ND)2020		No Index, No Pagination	7/9/2021
6092	0710102028022020/6	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020		Stamp paper missing	7/9/2021
6093	0710102029742018/3	INCOME TAX OFFICER WAR 19 Vs. REGISTRAR OF COMPANIES M/S YOGYA INFOTECH PRIVATE LIMITED		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1203(ND)2018		Wrong pagination, true copy sign missing on every page	7/9/2021
6094	0710102037562021/2	M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/92(ND)2021		True copy sign missing on every page	7/9/2021
6095	0710102060662021/1	SUNIL KUMAR KABRA RESOLUTION PROFESSIONAL IN THE MATTER OF IIRP OF MRS. ASHA MITTAL Vs. ICICI BANK LIMITED [THROUGH ITS MANAGER]		----	INTERLOCUTORY APPLICATION (I.B.C)/3893(ND)2021		No Index, no Pagination	7/9/2021
6096	0710102071642020/1	ANNIES APPAREL PRIVATE LIMITED Vs. ANNIES APPAREL PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3023(PB)2020		Court fees and welfare missing on vakalatnama	7/9/2021
6097	0710102094282020/5	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		----Sec. 213	COMPANY PETITION (COMPANIES ACT)/173(ND)2020		Wrong e-filing, application need to file in IA	7/9/2021

6098	0710102105502020/5	TRANSLUMINA THERAPEUTICS LLP Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1072(ND)2020	Wrong pagination, Page no. 1 - 17 sign missing, Page no. 1 - 87 true copy sign missing, index missing	7/9/2021
6099	0710102106382019/10	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC PERSONAL CARE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019	Wrong e-filing (petition)	7/9/2021
6100	0710102106382019/12	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC PERSONAL CARE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019	Wrong e-filing (petition)	7/9/2021
6101	0710102119522020/2	LH ASIAN TRADE FINANCE FUND LIMITED Vs. M/S WORLDS WINDOW TRADING PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/78(ND)2021	Court fees and welfare missing on vakalatnama, stamp paper missing, wrong pagination in documents,	7/9/2021
6102	0710102119992020/1	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5767(ND)2020	Page no. 1 - 4 sign missing, Page no. 8 translation missing,	7/9/2021
6103	0710102120172019/8	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019	Wrong e-filing (petition)	7/9/2021
6104	0710102029022020/3	L & T FINANCE LIMITED Vs. NEERAJ SINGHAL	Section 95(1)	COMPANY PETITION IB (IBC)/1014(ND)2020	Page no. 1 - 3 sign missing	7/9/2021
6105	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020	Same Reply document filed twice, Notary missing in E-stamp, Proof of service msising	7/9/2021
6106	0710102119522020/3	LH ASIAN TRADE FINANCE FUND LIMITED Vs. M/S WORLDS WINDOW TRADING PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/78(ND)2021	No Index, No Pagination, court fees and welfare missing on vakalatnama	7/9/2021
6107	0710102120122019/8	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3), Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	Wrong e-filing, application should be filed in IA	7/9/2021
6108	0710102142522019/3	PAWAN KUMAR SHARMA Vs. SUNCITY HI-TECH INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/2839(ND)2019	Notary missing in E-stamp	7/9/2021
6109	0710102008852020/9	BV COTTON PVT. LTD. Vs. INNOVATIVE TEXTILES LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/371(ND)2020	Wrongly Filed here	8/9/2021
6110	0710102010242021/1	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/934(ND)2021	W.S Index Page Not filed properly and also its Content is missing	8/9/2021
6111	0710102010812021/2	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND)2021	W.S Index Page Not filed properly and also its Content is missing	8/9/2021
6112	0710102016592020/3	ANIL KOHLI Vs. G P GLOBAL ENERGY PVT LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/1090(PB)2020	Pages 59,63,75 to 79 Not Clear and Readable	8/9/2021
6113	0710102168392019/1	M+R LOGISTICS (INDIA) PRIVATE LIMITED Vs. THE INDURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1678(ND)2019	Signs required on all pages.	25/08/2021
6114	0710102151002019/7	ATUL KUMAR SINGHAL Vs. FIITJEE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3340(ND)2019	Court fee is not sufficient	8/9/2021
6115	0710102013762020/6	CAPT. SAMUAL TARIG OMER AHMED Vs. ZEXUS AIR SERVICES PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/421(ND)2020	Case Number missing, Case Name msising, Index msising	8/9/2021
6116	0710102015482020/3	SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/462(ND)2020	E-stamp Date and Affidavit Date are not matching	8/9/2021
6117	0710102021682020/1	DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/745(PB)2020	E-stamp Date and Affidavit Date are not matching	8/9/2021
6118	0710102153152019/6	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3106(ND)2019	Not showing e-stamp paper	8/9/2021
6119	0710102015402021/1	M/S FORTIS HOSPITAL LIMITED Vs. M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3093(ND)2021	Stamp paper missing	8/9/2021
6120	0710102407902018/6	INDIABULLS HOUSING FINANCE LTD. Vs. BHA ASSOCIATES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/854(PB)2018	Wrong e-filing, need to file in IA	18/08/2021
6121	0710102017822021/3 (No.of Docs - 1)	TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR OF COMPANIES	Sec 252 (3)		Documents not available please refile the documents	24/08/2021
6122	0710102027652021/1 (No.of Docs - 1)	MANOJ PROPERTIES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		Documents not available please refile the documents	20/08/2021

6123	0710102033582021/2 (No.of Docs - 1)	PURVI CREDIT AND HOLDINGS PRIVATE LIMITE Vs.		Sec. 230-232 - Second Motion		Documents not available please refile the documents	6/9/2021
6124	0710102039032021/5 (No.of Docs - 1)	COMPAREX INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		Documents not available please refile the documents	6/9/2021
6125	0710102060492021/1 (No.of Docs - 1)	MARKETING TIMES AUTOMOBILES Vs. RAJ VIJ. PRIORITY VENDOR		Regulation 44(2), Liquidation process Regulation, 2016		Documents not available please refile the documents	3/9/2021
6126	0710102077032020/14(N o.of Docs - 1)	TECHNOLOGIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		Documents not available , please refile	2/9/2021
6127	0710102089332019/11(N o.of Docs - 1)	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9		Wrong e-filing, need to file in IA	13/07/2021
6128	0710102100252020/4 (No.of Docs - 1)	MUKESH KUMAR GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)		Documents not available , please refile	24/08/2021
6129	0710102105522019/3 (No.of Docs - 1)	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		No Index, No Pagintaion	25/09/2019
6130	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Documents not available please refile the documents	23/08/2021
6131	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Documents not available please refile the documents	30/08/2021
6132	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Documents not available please refile the documents	31/08/2021
6133	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Documents not available please refile the documents	7/9/2021
6134	0710102119842020/2 (No.of Docs - 1)	GATEWAY IMPEX PVT. LTD. (SHAREHOLDER OF OLIVIA EQUIPMENTS PVT. LTD.) Vs. REGISTRAR OF COMPANIES		Sec 252 (1)		Documents not available please refile the documents	27/08/2021
6135	0710102141062019/10(N o.of Docs - 1)	ITRON METERING SOLUTIONS INDIA PVT LTD Vs.		Sec. 230-232 - Second Motion		Documents not uplodged, please refile	17/08/2021
6136	0710102412272017/5 (No.of Docs - 2)	DBS BANK LTD. Vs. M/S EDU SMART SERVICES PVT. LTD.		IBC under Sec 7		Documents not available please refile the documents	18/08/2021
6137	0710102412272017/5 (No.of Docs - 2)	DBS BANK LTD. Vs. M/S EDU SMART SERVICES PVT. LTD.		IBC under Sec 7		Documents not available please refile the documents	27/08/2021
6138	0710120001492018/14(N o.of Docs - 1)	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9		Wrong e-filing, need to file in IA	18/01/2020
6139	0710120001492018/14(N o.of Docs - 1)	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9		Wrong e-filing, need to file in IA	25/10/2019
6140	0710200423462018/1 (No.of Docs - 1)	M/S DYNOMAX SALES PVT LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions		Documents not available please refile the documents	7/9/2021
6141	710102062982021	Rajinder Prasad Arora				Court fees missing on vakalatnama	2/9/2021
6142	710000062992021	Rajinder Prasad Arora				Court fees missing on vakalatnama	2/9/2021
6143	710000060942021	Nimitaya Infotech Pvt Ltd				Form 3c missing , page no. 10 not clear	26/08/2021
6144	710000060932021	Nimitaya promotors private limited				Form 3c missing	26/08/2021
6145	710000060922021	Bluebird software pvt ltd.				Form 3c missing	26/08/2021

6146	71000060272021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021
6147	71000060342021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021
6148	71000060332021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021
6149	710102001002021	ABT ASSOCIATES INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		Divesh	supporting affidavit not nortrize, power of attorney not notraize, roc report missed	7/1/2021
6150	710102009922021	MEDSOURCE HEALTHCARE PVT. LTD. VS FORTIS HEALTHCRE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ik Giri	jurisdiction Punjab	4/2/2021
6151	710102063822021	IRONBELL INFRA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition (Companies Act)	Sec 252 (3)		ANUJ GUPTA	Wrong case type select, Master index missed, Memo of parties/synopsis/list of dates & & & events missed, Supporting affidavit and e stamp not notraize, MoA & & & AoA missed, Stk 07 missed, company master data missed, Income tax advance service missed, kindly make one pdf and upload only final petition	6/9/2021
6152	710102063812021	SH. OM PRAKASH GUPTA VS STATE BANK OF INDIA	Company Petition IB (IBC)	Section 94(1)		Om Pal	jurisdiction WB	6/9/2021
6153	710102030462021	M/S PADIA TIMBER COMPANY PVT. LTD. VS VGA DEVELOPERS PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	need to separate file both report and application index missed	15/04/2021
6154	710102030472021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/420(ND)2017	Pankaj Bhagat	main case year wrong in pdf section wrong	15/04/2021
6155	710102054732021	ANURAG GOEL VS ABW INFRASTRUCTURE LIMITED		Sec 12(2), Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2058(ND)2019	ANURAG	fees due other section 25	4/8/2021

6156	710102055012021	PAWAN KUMAR AND ANR VS RAHEJA MALL. MANAGEMENT LTD. & ORS.		Rule 11 of NCLT		Manisha	13-18 translate page and sign missing in application 13-18 translate page and sign missing in application main case not link stamp paper not notarized please mention true type copy	5/8/2021
6157	710102056412021	STATE BANK OF INDIA VS CENTURY COMMUNICATIONS LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/263(PB)2018	Astha	main case year wrong please check	11/8/2021
6158	710102057662021	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. VS ADEL LANDMARKS LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/300(PB)2020	Ajit Gyanchand Jain	Supporting Affidavit Missing	16/08/2021
6159	710102063932021	DHIRENDRA PRATAP SINGH VS DOOK CONSULTING SERVICES PVT. LTD.		Application under any other provisions- IBC		Rakesh Kumar	main case not link,wrong case type	7/9/2021
6160	710102064032021	RPS INFRASTRUCTURE LTD. VS KST INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	apoorva bhumesh	due payment of other section,back date affidavit,proof of service not clear	7/9/2021
6161	710102063882021	L & T FINANCE LIMITED VS NEERAJ SINGHAL		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1014(ND)2020	RANJANA ROY GAWAI	true copy missing in annexure page	6/9/2021
6162	710102149522019	DEEPESH VS ARM TECH (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEEPESH	bank statement edit , compliance affidavit merge, 6A in index, old document deleted	15/11/2019
6163	710102093542020	HEM SINGH BHARANA VS SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1140(ND)2018	APOORV AGARWAL	main case bench wrong stamp paper missed Pg-110,111,113,	29/09/2020

6164	710102043832021	HEM SINGH VS DARSHAN SINGH ANAND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/71(ND)2019	Vaibhav Manu Srivastava	Pg-20 to 26 in hindi Pg-86,92,93,98,100 to 108, not clear please mention true type copy to from where	29/06/2021
6165	710102058082021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/571(ND)2020	DEBAMITRA ADHIKARI	&quot;wrong section please check your section technically and in pdf &quot;	17/08/2021
6166	710102058202021	SURAJ MAL & ORS VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	section wrong mention pages 7,10section wrong mention pages 7,10index and sign missing or affidavit and stamp paper missing page numbering missing on application page	17/08/2021
6167	710102058062021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/571(ND)2020	DEBAMITRA ADHIKARI	wrong section please check your section technically and in pdf	17/08/2021
6168	710102064142021	SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS LIQUIDATOR SH. NAVEEN KUMAR JAIN (REGN. NO. IBB/IIIPA-001/IP-P00650/2017-18/11097) M/S XALTA FOOD AND BEVERAGES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ankit Jain	section wrong and case type wrong main case not link with application	7/9/2021
6169	710102064082021	THE ASSISTANT COMMISSIONER VS RAKESH SINGALA RP FOR AD VICTORIAM VENTURES (P) LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2380(ND)2019	SAMIKSHA	Pg-36 cut Pg-54,68,82,in hindi Pg-94 not clear please mention properly typed copy	7/9/2021
6170	710102064542021	CAPT. SAMUAL TARIG OMER AHMED VS ZEXUS AIR SERVICES PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/421(ND)2020	PHOENIX LAW FIRM	pg-7,8 missed	8/9/2021
6171	710102064352021	ARVIND GARG VS SHADAB KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/138(ND)2018	Arvind Garg	section wrong	7/9/2021
6172	710102064482021	PRATIMA KHANNA VS SHADAB KHAN	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	Kanika Jain	true copy sign and stamp missed,wrong case type,court fee and welfare missed in vakalatnama	7/9/2021

6173	710102064512021	CASA2 STAYS PRIVATE LIMITED VS ZEXUS AIR SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/41(ND)2020	MOHIT GONDI	Wrong section(index section not match with file section),wrong case type,stamp paper missed with affidavit	7/9/2021
6174	0710102030302020/2	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Notary missing in E-stamp, Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	8/9/2021
6175	0710102039882021/2	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		Welfare Fee stamp msising in Vakalatnama	8/9/2021
6176	0710102059292021/1	STATE BANK OF INDIA Vs. RAJ KUMAR RATHI		Section 95(1)	COMPANY PETITION IB (IBC)/469(ND)2021		Index missing	8/9/2021
6177	0710102059302021/1	STATE BANK OF INDIA Vs. SAURABH RATHI		Section 95(1)	COMPANY PETITION IB (IBC)/468(ND)2021		Index missing	8/9/2021
6178	0710102076042020/1	RAJESH SABHARWAL Vs. DESEIN PRIVATE LIMITED		----	COMPANY PETITION IB (IBC)/36(PB)2021		Court Fee stamp missing in Vakalatnama	8/9/2021
6179	0710102101032019/4	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRA TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1718(ND)2019		There is no e-stamp paper & Wrongly filed here	8/9/2021
6180	0710102102572020/5	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		Affidavit is not showing cleared and also cheque, need to be welfare fee on vakalatnama	8/9/2021
6181	0710102000722021/1	TRANSERVE TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2021		e-stamp paper should be with affidavit. Pages 10 to 39 & 109 to 119 according to PDF Not Clear at all	9/9/2021
6182	0710102010242021/2	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/934(ND)2021		No signs from pg.35 to pg.678	9/9/2021
6183	0710102021712021/2	SURINDER KAUR & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/243(ND)2021			9/9/2021
6184	0710102079532020/1	CHANDRA PRAKASH Vs. ANKIT AGGARWAL		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020		More than 200 pages in single volume, Page no. 1 - 64 sign missing, Stamp paper missing, notary missing, Page no. 67 - 372 True copy sign missing, Page no. 385 - 393, 616 pages not clear, Page no. 579, 707, 708 translation missing,	9/9/2021
6185	0710102115602020/8	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		No Index, No Pagination	9/9/2021
6186	0710102171932019/5	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No Index, No Pagination	9/9/2021



6187	0710102050362021/1	STATE BANK OF INDIA Vs. JAYA SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/411(ND)2021		No Index, no pagination, merge documents in single pdf	9/9/2021
6188	0710102062682021/1	STATE BANK OF INDIA Vs. JAYA SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/509(PB)2021		No Index, no pagination, merge documents in single pdf	9/9/2021
6189	0710102171932019/6	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No index, no pagination	9/9/2021
6190	0710102056182021/2	M/S TEESTA VELLE POWER TRANSMISSION LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)2021		Should be e-stamp paper	8/9/2021
6191	0710102056662021/32	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/116(ND)2021		Document Not Upload	8/9/2021
6192	0710102010812021/3	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND)2021		NO Index, No Welfare, No Pagination	9/9/2021
6193	0710102050132021/2	STATE BANK OF INDIA Vs. DINESH BHADUR SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/371(PB)2021		No Index, No Pagination	9/9/2021
6194	0710102112402019/8	M/S. SATKAR LOGISTICS PRIVATE LIMITED Vs. M/S. AMBASSADOR LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1924(ND)2019		no court fee on vakalatnama	9/9/2021
6195	0710102116652020/4	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/508(ND)2020		Back date affidavit	9/9/2021
6196	0710102116652020/5	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/508(ND)2020		No Index, No Pagination	9/9/2021
6197	071020000932015/5	MUKESH KUMAR SHARMA Vs. M/S INTERADS ADVERTISING PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/114(ND)2015		Wrong e-filing, application need to file in IA	9/9/2021
6198	0710102120172019/9	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVRNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		No Index, No Pagination, Court fees and welfare missing	10/9/2021
6199	0710102010812021/4	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND)2021		Welfare missing on vakalatnama, file both documents separately	10/9/2021
6200	0710102012762020/1	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION (IBC)/957(ND)2020		File both documents separately with correct index	10/9/2021
6201	0710102017482021/2	ALIND BHATIA Vs. DREAM PROCON PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1322(ND)2021		Stamp paper missing,	9/9/2021
6202	0710102020492021/2	AMAR PAL SINGH ANAND Vs. SUNIL JA JORIA		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/131(PB)2021		Court fees and notary date missing	10/9/2021
6203	0710102029212020/5	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/711(ND)2020		Court fees and welfare missing	10/9/2021
6204	0710102055452021/2	VIJAY KUMAR GUPTA Vs. SHRI M.K. DHIR		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3463(ND)2021		Page no. 1- 5 sign missing, Page no. 9 - 54 true copy sign missing	10/9/2021
6205	0710102059292021/2	STATE BANK OF INDIA Vs. RAJ KUMAR RATHI		Section 95(1)	COMPANY PETITION IB (IBC)/469(ND)2021		File both documents separately	10/9/2021
6206	0710102059822021/1	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED Vs. SARVOTTAM REALCON PRIVATE LIMITED THROUGH SANDEEP GEOL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3766(ND)2021		Court fees and welfare missing, Page no. 80 translation missing	10/9/2021
6207	0710102111302020/4	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020		No Index, No Pagination	10/9/2021
6208	0710102003122020/5	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. BOLTT SPORTS TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/213(ND)2020		Affidavit is missing	10/9/2021
6209	0710102153972019/13	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019		Back date affidavit	10/9/2021
6210	0710102153972019/14	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019		Page no. 20 - 21 translation missing	10/9/2021
6211	0710102155852019/5	PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3192(ND)2019		Wrong e-filing, application need to be file in IA	26/08/2021

6212	0710102172872019/7	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Wrong e-filing, application should be file in IA, All documents should be filed separately	10/9/2021
6213	0710102410382017/44	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		Notary date missing and stamp missing	20/10/2020
6214	710102081292020	CHLORITECH INDUSTRIES VS M/S HIL INDIA LIMITED		IBC Under Sec 9		AMIT GUPTA	25rs advocate welfare and 3rs court fee missed, pdf merge 200 per page with volume wise index, estamp paper missed with affidavit, 393, 395, 397, 399, 401, not clear page, 455-457 missed,etc	21/08/2020
6215	710102064622021	LUXMI ELECTRICAL AND ENGEERING WORKS VS VARDHAMAN ESTATE AND DEVELOPERS PVT. LTD.		Application under any other provisions		A.K ASSOCIATES law offices	main case not link, back date affidavit case type wrong	8/9/2021
6216	710102065062021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)2017	Anurag Bhatt	108-181,183,185,186 not clear page	9/9/2021
6217	710102057122021	PUNJAB STATE POWER CORPORATION LIMITED VS EMTA COAL MINES LIMITED		Rule16(d),NCLT Rules,2016	COMPANY PETITION (COMPANIES ACT)/101(ND)2019	Rajanish	case type wrong or section wrong case type wrong or section wrong	13/08/2021
6218	710102058272021	WUERTH INDIA PRIVATE LIMITED VS MARKETING TIMES AUTOMOBILES		Sec 60(5)	COMPANY PETITION IB (IBC)/1293(ND)2018	Rajanish	22-30,32-39 NOT CLEAR PAGE mains case wrong link please check it	18/08/2021
6219	710102058282021	SONIA RANI AND ORS. VS KST INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	Tannya Baranwal	Pg-86,99,104 not clear please properly true typed copy from to where	18/08/2021
6220	710102065272021	DAMANI ENTERPRISES VS SOLO METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)2019	KIRISH	stamp paper missing in application	10/9/2021
6221	710102065372021	ADI LIM BILIMORIA VS PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Company Application(Companie s Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/158(ND)2020	Varun	61-68,71-73 not clear page	10/9/2021
6222	710102065472021	KDP BUILDWELL PRIVATE LIMITED VS CAPITAL TRADE LINKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/120(ND)2021	Akhil	section wrong	10/9/2021
6223	710102065322021	SHIP YARD CO VS G.R.S.ISPAT COMPANY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)2019	Atul Sharma	10-12 not clear page	10/9/2021
6224	710102065352021	DBS BANK VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	double page number in application page and section wrong	10/9/2021
6225	710102065432021	ALTICO CAPITAL INDIA LTD. VS VATIKA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	Nidhi Saini	wrong filing	10/9/2021
6226	710102065592021	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	section wrong	11/9/2021
6227	710102037722021	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	please check your bench in Pdf BP-----PB	31/05/2021

6228	710102061882021	DEVENDRA UMRAO VS HARSH PAL SINGH	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2240(ND)2019	Devendra Umrao	MAIN CASE WRONG IN SOFT PLEASE CHECK YOUR CASE	30/08/2021
6229	710102064902021	AJAY RANA VS JAIN HYDRAULICS PVT LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ankur kumar	blur page-23-26/Please type rtue copy not TC/Incomplete documents/page miss-31 to 35/Advocate welfare &&& court fees 25Rs./etc	9/9/2021
6230	710102025192021	SAI SIDH PACKAGING VS LEXUS INDIA LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHIV KHORANA	Master data of corporate debtor/incomplete documents/etc	29/03/2021
6231	710102062482021	DIWAN SINGH NEGI VS DIWAN SINGH NEGI	Intervention Petition(Companies Act)	Rule 11 of NCLT		Bhav Arora	wrong section select,memo of parties &&& synopsis, list of dates &&& events missed,	1/9/2021
6232	0710102015852020/3	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/460(ND)2020		Same Report document filed twice	13/09/2021
6233	0710102025512021/3	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND)2021		E-stamp missing, Proof of service missing, Same Affidavit document filed twice	10/9/2021
6234	0710102053802021/1	SADBHAVNA REALTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/110(ND)2021		Same Reply document filed twice	13/09/2021
6235	0710102056972021/2	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED Vs. SMR ENTERTAINMENT PRIVATE LIMITED		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/3605(ND)2021		Wrong e-filing, need to file in IA	13/09/2021
6236	0710102113602020/3	CLEMENTIA MINING PRIVATE LIMITED THROUGH SOUGAT SINHA LIQUIDATOR Vs. ROC		IBC Section 59	COMPANY PETITION IB (IBC)/1133(ND)2020		Back date affidavit	24/08/2021
6237	0710102077182019/2	PELLET ENERGY SYSTEMS PVT LTD Vs. BHARAT SHARMA SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1017(PB)2020		No Index, No Pagination	13/09/2021
6238	0710102012762020/2	DHARAMPAL SATYPAL SONS PRIVATE LIMITED Vs. DHARAMPAL SATYPAL SONS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)2020		File documents separately	13/09/2021
6239	0710102017422021/4	DHARAMPAL SATYPAL SONS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2021		No Index, No Pagination	13/09/2021

6240	0710102017422021/5	DHARAMPAL SATYPAL SONS PRIVATE LIMITED Vs. DHARAMPAL SATYPAL SONS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2021		No Index, No Pagination, True copy sign missing on every page	13/09/2021
6241	0710102020992020/6	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		No Index, No Pagination	13/09/2021
6242	0710102060152021/1	DR. HARI NARAYAN GANGWAL Vs. NCR HEALTHWAYS PRIVATE LIMITED; PRESENTLY KNOWN AS DAL CHAND SOLANKI SUPER SPECIALITY HOSPITAL PRIVATE LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/20(PB)2021		Wrong e-filing (Petition) file both documents separately with index	13/09/2021
6243	0710102091032020/1	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD SHYAM KRIPA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4044(ND)2020			13/09/2021
6244	0710102169242019/5	INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)2020		Wrong pagination in Index, page no. 27 - 32 translation copy missing.	4/8/2021
6245	0710102172872019/8	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Wrong e-filing, application need to file in IA	13/09/2021
6246	0710102012732021/3	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)2021		No verified date on affidavit	13/09/2021
6247	0710102020282021/2	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED Vs. SHILENDRA PRATAP SHARMA SINGH & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2021		Wrong e-filing, application need to file in IA	13/09/2021
6248	0710102130992019/10	NANAK CONSULTANTS PRIVATE LIMITED Vs. JPM INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/131(ND)2019		Wrong e-filing, application need to file in IA	13/09/2021
6249	0710102171342019/6	AHLUWALIA MARBLES PRIVATE LIMITED Vs. M S DECORATORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2020		Wrong e-filing , Application need to file in IA	13/09/2021
6250	0710120003682018/2	JPC INFO SYSTEM PVT. LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/750(ND)2018		No index, No pagination, Court fee and welfare missing, page font not clear	13/09/2021
6251	0710120006562018/12	M/S RACHNA SAREES Vs. CHARMING APPARELS PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/348(ND)2017		Stamp paper missing	13/09/2021
6252	0710102106382019/13	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019		order copy is missing	14/09/2021
6253	0710102114822020/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/5462(PB)2020		No Index, No Pagination	14/09/2021
6254	0710102021892021/3	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		True Copy sign missing in Vol 2, Vol 3, Vol 4, Pages 781 to 828 according to PDF in Vol 5	13/09/2021
6255	0710102041262021/1	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD Vs. TAXUS INFRASTRUCTURE AND POWER PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/360(ND)2021		Stamp paper missing	14/09/2021
6256	0710102044592021/1	STERLING MOTOR CO. Vs. PANKAJ KUMAR SINGHAL		Application under any other provisions- IBC,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3533(ND)2021		Court fees missing on vakalatnama	14/09/2021
6257	0710102047342021/1	MOHAN LAL JAIN Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2950(ND)2021		Wrong e-filing, need to file in IA	14/09/2021
6258	0710102073342020/2	ADBRIDGE COMMUNICATIONS INDIA PVT. LTD. Vs. AUTO MOBILES STERLING (INDIA) PRIVATE LIMITED		Sec 52 (5)	INTERLOCUTORY APPLICATION (I.B.C)/2975(PB)2020		True copy sign missing on every page	14/09/2021
6259	0710102090152019/6	SANTOSH KUMARI W/O RAM LAL KHURANA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)	COMPANY PETITION IB (IBC)/1329(ND)2019		Court fees missing on vakalatnama	14/09/2021
6260	710102074882020	SANTOSH KUMARI W/O RAM LAL KHURANA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep	Brief synopsis/list of dates & amp; amp; events missed, form 11 missed	29/07/2020

6261	710102066182021	P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		VISHAL SHARMA	wrong filing	14/09/2021
6262	710102074852020	JYOTI W/O PRADEEP KHURANA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep	Brief synopsis/list of dates &&&events misse, form 11 missed,	29/07/2020
6263	710102066172021	BAHL PAPER MILLS LTD. VS MANILA RESORTS PVT. LTD.	Contempt Petition(Companies Act)	Sec 425		RAKESH KUMAR	synopsis/ list of date &&&events missed,vakalnama missed	14/09/2021
6264	710102064922021	QUICKCALLS PVT. LTD. VS S T G SOFTEK PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Vikrant	Pages not clear 175,file condonation delay application in 2nd motion	9/9/2021
6265	710102066162021	INCOME TAX OFFICER 19(3) VS PAL INFRASTRUCTURE PVT. LTD.	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		Zoheb	no sign in every pages of petition	13/09/2021
6266	710102055322021	DEXTSOFT SOLUTIONS PRIVATE LIMITED VS NEELAM SHARMA	CA(A) Merger and Amalgamation(Companies Act)	Rule16(d),NCLT Rules,2016		Praveen Mahajan	Wrong case type select, main case no. missed on cover page,	6/8/2021
6267	710102065702021	MR. UDAYARAJ PATWARDHAN RP FOR RATIONAL BUILDCON PVT. LTD. VS HDFC BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1040(PB)2018	Sanjay Bhatt	31 to 40 not clear page in application file	12/9/2021
6268	710102065792021	RAKESH KUMAR SINGALA VS HDFC BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	page numbering missing in application page and page number not mention in index	13/09/2021
6269	710102065762021	DHEERAJ NAKRA VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	PARMOD	19-23,25-29 not clear page	13/09/2021
6270	710102066372021	PARVINDER KAUR AHLUWALIA VS M/S. SUNTIME ENERGY LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	Kuldeep Kumar	DD incorrect	14/09/2021
6271	710102059812021	ALOK KAUSHIK VS M/S UNNATI FORTUNE HOLDING LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/486(PB)2018	ALOK KAUSHIK	section wrong you can choose Application under any other provisions- IBC	24/08/2021
6272	710102061072021	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS M/S UNNATI FORTUNE HOLDING LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP	wrong file need to additional file	27/08/2021
6273	710102064472021	SWARAN TALWAR VS VIPUL LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	Kanika Jain	case type wrong	7/9/2021

6274	710102066322021	MRS MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	No link with main case no., synopsis/list of date & events missed,serve the petition last two respondent, vakaltnama missed	14/09/2021
6275	710102066252021	RAJ KUMAR GUPTA VS DAKSHIN HARYANA BIJLI VITRAN NIGAM	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	wrong page number in index stamp paper missing and marge into one pdf	14/09/2021
6276	710102066502021	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Vidur Kamra	Notary Missing &E Stamp Paper Missing	14/09/2021
6277	710102044352021	L & T FINANCE LIMITED VS NEERAJ SINGAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1014(ND)2020	RANJANA ROY GAWAI	Fees Not Paid	1/7/2021
6278	710102059582021	G.C. YADAV & ORS. VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/529(PB)2020	RANJANA ROY GAWAI	Fees Not Paid	22/08/2021
6279	0710102087692020/2	JAGDISH SINGH NAIN Vs. BANK OF INDIA THROUGH ITS CHIEF MANAGER		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3854(ND)2020		Court fee is not sufficient and welfare fee also require, e-stamp paper require with affidavit.	14/09/2021
6280	0710102090872019/6	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019		E-stamp and Affidavit date are not matching, P.O.S missing	14/09/2021
6281	0710102106162020/6	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/526(ND)2020		Petition document wrongly filed here, E-stamp msising in A.O.S document &Court fee is not sufficient.	14/09/2021
6282	0710102005302019/7	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/234(PB)2019		Same document filed twice, True Copy sign missing in Pages 2 to 11 according to PDF	15/09/2021
6283	0710102007852021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		The date of the affidavit should be after the date of e-stamp paper.	15/09/2021

6284	0710102015082021/1	VASU BUILDCON Vs. KASHI VISWANATHAN SIVARAMAN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1030(PB)2021		Court Fee stamp and Welfare Fee stamp missing in Vakalatnama	15/09/2021
6285	0710102016862020/6	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/529(PB)2020		Same document Filed twice	15/09/2021
6286	0710102020952021/1	AJIT SHRIVASTAVA & ORS. Vs. GAYATRI HOSPITALITY AND REALCON LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1393(PB)2021		Wrongly filed here	15/09/2021
6287	0710102025952021/3	NAVEEN SAXENA & OTHS. Vs. PEERS ALLIED COTPORATION LTD		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/124(ND)2021		Court Fee stamp and Welfare Fee stamp missing in Vakalatnama	15/09/2021
6288	07101020405212018/4	M/S NUPUR FINVEST PVT. LTD. Vs. M/S IVR PRIME IT. SEZ PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/450(PB)2018		Court fees and welfare missing	15/09/2021
6289	0710200431992018/2	FUTURE SYSTEM PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/712(ND)2018		Wrong e-filing, (Appeal)	15/09/2021
6290	0710200431992018/3	FUTURE SYSTEM PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/712(ND)2018		No index, No pagination	15/09/2021
6291	0710102051652021/2	VISHNU DAYAL AGARWAL AND KAPIL AGARWAL Vs. VIVEK PARTI (RESOLUTION PROFESSIONAL)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3169(ND)2021		Court fee is not sufficient	8/9/2021
6292	0710102052642021/1	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		The date of the affidavit should not be earlier than the date of e-stamp paper.	15/09/2021
6293	0710102145872019/9	TARUN KHANNA Vs. DELTRONIX INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2963(ND)2019		Page no. 1 - 14 sign missing,	15/09/2021
6294	0710102034272021/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. MAK MOBILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/366(ND)2021		Page no. 422, 423, 453, 464, 475, 487, 489 not clear,	15/09/2021
6295	0710102038882021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2482(ND)2021		Page no. 104, 174, 176 translation copy sign missing,	15/09/2021
6296	0710102038892021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021		Page no. 45, 49 translation copy missing,	15/09/2021
6297	0710102038932021/1	OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2021		Page no. 13 - 33 true copy sign missing	15/09/2021
6298	0710102047462021/3	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/354(PB)2021		No index, No pagination	15/09/2021
6299	710102066262021	YASIR IQBAL VS SAKSHAM SIGNS PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Dinesh Kumar Sabharwal	pdf merge 1 volume. with master index, annexures and etc pages not clear,	14/09/2021
6300	710102066412021	CRAFT INFRASTRUCTURE PRIVATE LIMITED VS SKY SCRAPER INFRAPROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(ND)2021	HARSHAL KUMAR	31,36,38,76,77,131,147-148,150,156,158,161,163 translate page 104-122 not clear page	14/09/2021
6301	710102066792021	ANIL KUMAR MITTAL VS COMMISSIONER STATE TAX (DGST) NEW DELHI & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2417(ND)2019	ASHOK	32,33 NOT CLEAR PAGE	15/09/2021
6302	0710102093582020/3	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)2021		Welfare fee is Insufficient in vakalatnama and e-stamp paper is not available in documents.	15/09/2021

6303	0710102000722021/2	TRANSERVE TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2021		Case Number and Index missing	16/09/2021
6304	0710102001492021/1	KAMLESH SHARMA Vs. DRG WELLNESS PVT LTD ?S		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/67(ND)2021		Pages 113 & ; 116 according to PDF in Vol 1 Not Clear, Pages 231 to 234,236 to 238,247,316 to 319 according to PDF in Vol 2 Not Clear	16/09/2021
6305	0710102003852020/3	HIND TRADEX LTD Vs. AGL TELEVENTURES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/218(ND)2020		Case Number, Case Name & ; Index All are missing	16/09/2021
6306	0710102120122019/9	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED		Sec. 58(3),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/132(ND)2019		No Index, No PAgination, court fees missing	16/09/2021
6307	0710102164982019/3	TEKSTAR DISTRIBUTION PRIVATE LIMITED Vs. BEOWORLD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/200(ND)2020		Wrong pagination in index, Sign missing on every page, supporting affidavit missing	16/09/2021
6308	0710102021682020/3	DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/745(PB)2020		Rejoinder Not filed properly;Pages not aligned properly	8/9/2021
6309	710102065552021	B.G. STEELS PVT. LTD. VS ASSOCIATED APPLIANCES LIMITED	Company Petition IB (IBC)	Sec 42		MOHD FARIS	Main case not link/Memo of party/Brief of synopsis/Advocate welfare & ; ; ; court fees miss/Pagination not done/etc	11/9/2021
6310	710102066592021	THE CLIMATE MAKERS SALES VS NBCC INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Amit Gupta	page:41, 45-46, 50, 55-61, 68-69, 71, 74-76, not clear and true copy sign missed on every pages of annexures.	15/09/2021
6311	710102066712021	WEN PARKER LOGISTICS INDIA PRIVATE LIMITED VS ORIENT CRAFT LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sanjana Saddy	jurisdiction gurugram	15/09/2021



6312	710102066822021	HARSH MEHTA VS VEKAS KUMAR GARG	Contempt Petition (IBC)	Sec 60(5)		Anjaneya	wrong section (contempt petition under rule 11 of nclt), brief of synopsis missed, list of dates; events missed, contempt petition rule 11 mention in pdf and index also,	15/09/2021
6313	710102062222021	SWARUP AUTO PRIVATE LIMITED VS MICA INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Section 59		PURTI KATYAL	page:50, 53, 57,not clear(hand written not allowed) 2nd volume separate index	31/08/2021
6314	710102062172021	STATE BANK OF INDIA VS MAHESH KUMAR GOYAL	Company Petition IB (IBC)	Section 95(1)		DEBAMITRA ADHIKARI	Document incomplete	31/08/2021
6315	710102062182021	STATE BANK OF INDIA VS NAVEEN AGGARWAL	Company Petition IB (IBC)	Section 95(1)		DEBAMITRA ADHIKARI	document in complete	31/08/2021
6316	710102062192021	STATE BANK OF INDIA VS PIYOOSH GOYAL	Company Petition IB (IBC)	Section 95(1)		DEBAMITRA ADHIKARI	document in complete	31/08/2021
6317	710102067012021	POWER2SME PVT LTD VS M/S ALLIED STRIPS LTD. DEVENDRA SINGH VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/46(PB)2018	Pankaj Bhagat	111-131 not clear page and index missing in vol-1 and vol-2	16/09/2021
6318	710102067032021	MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA	break volume after 200page	16/09/2021
6319	710102058512021	UMESH PALI VS ADEL LANDMARKS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	SAMEER	main case not linked Pg-53 in hindi Pg-59 to 69 , 71 not clear need to typed copy main case not linked Pg-53 in hindi Pg-59 to 69 , 71 not clear need to typed copy	18/08/2021
6320	0710102070162020/2	ATUL KUMAR KANSAL Vs. MIS AMOLIK RESIDENCY LLP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2020		Page no. 12 - 32 translation copy missing, page no. 31 missing , Page no. 25 page cut,	16/09/2021

6321	0710102080012020/5	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021
6322	0710102080012020/6	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021
6323	0710102080012020/7	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021
6324	0710102096282020/5	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2020		No Index, No Pagination	16/09/2021
6325	0710200412022017/16	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		All the Documents wrongly filed here	17/09/2021
6326	0710102068942020/7	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213, Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong e-filing, need to file in IA	17/09/2021
6327	0710102074542020/4	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/71(ND)2021		True copy sign missing on every page	2/9/2021
6328	0710102094732020/2	SWAYAM SALES AGENCIES PRIVATE LIMITED Vs. INDIABULLS CONSUMER FINANCE LIMITED Vs. WHITE FEATHER HOSPITALITY PRIVATE LIMITED		----	COMPANY PETITION IB (IBC)/1039(ND)2020		Wrong e-filing, application need to be file in IA	17/09/2021
6329	0710102098852019/2	INDIABULLS CONSUMER FINANCE LIMITED Vs. WHITE FEATHER HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1571(ND)2019		Wrong e-filing, application need to file in IA	16/09/2021
6330	0710102105712019/5	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		No Index, No Pagination, Index missing, true copy sign missing on every page	17/09/2021
6331	0710102105712019/6	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019			17/09/2021
6332	0710102117832020/1	PRIME HIRING INDIA PRIVATE LIMITED Vs. PRIME HIRING INDIA PRIVATE LIMITED		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/23(ND)2021		No Index, No Pagination	17/09/2021
6333	0710102142502019/2	ISPARK DATACONNECT PRIVATE LIMITED Vs. NEXTRA TELESERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3040(ND)2019		Stamp paper missing	15/09/2021
6334	0710102143292019/4	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2448(PB)2019		Wrong e-filing, application need to file in IA	8/9/2020
6335	0710102406312018/16	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		volume 1 missing	17/09/2021
6336	0710200412022017/14	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Page no. 1 - 19 sign missing, stamp paper missing, Affidavit not notarized, Court fees and welfare missing on vakalatnama	17/09/2021
6337	0710102010522020/2	TCI INTERNATIONAL LOGISTICS GMBH Vs. LOGISTICS LINKAGE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/353(ND)2020		Document Filed twice	17/09/2021
6338	0710102032892021/2	SUCCESSFUL RESOLUTION APPLICANT Vs. PUNJAB NATIONAL BANK		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3390(ND)2021		Notary date missing on affidavit	17/09/2021
6339	0710102044942021/1	M/S GLOBAL SERVICE Vs. ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/499(ND)2021		No Index, No Pagination	15/09/2021
6340	0710102046902021/5	SANDEEP GUPTA Vs. ASIAN HOTELS WEST LIMITED		Sec. 242(4), Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/108(PB)2021		No Index, No Pagination	17/09/2021
6341	0710102050932021/3	PNB HOUSING FINANCE LTD. Vs. NITIN KUMAR GUPTA		Section 95(1)	COMPANY PETITION IB (IBC)/383(ND)2021		Page no. 4 - 13 true copy sign missing	17/09/2021
6342	0710102116792019/3	ARUN KUMAR GOEL Vs. ANKUR ROLLER FLOUR MILLS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2161(ND)2019		Pg. 1 to 9 sign missing,	25/03/2021
6343	0710102116822019/11	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2158(ND)2019		Pg. no. 1 to 8 sign missing, E-stamp paper missing, pg.11 to 131 true copy is not sign.	9/12/2020

6344	0710102116822019/12	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2158(ND)2019		Volume wise index missing, Pg. no.1 to 49 sign missing, e-stamp paper missing, pg.62 to 364 truecopy sign missing, pg.160 to 189 translation copy missing, pg.222 to 230, 255 to 262 pages is not clear,	
6345	710102062452020	HYGIE PROFILE (INDIA) PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		MANISH KUMAR SINGH	Volume 1 part 2 index missed,	2/6/2020
6346	710102074872020	PREETI W/O SUNIL ARORA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep	Brief synopsis/list of dates & ; ; ; events missed, form 11 missed,	29/07/2020
6347	710102067302021	SANJAY KUMAR PANDEY & ANR VS VINEET AGGARWAL RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	Sec 60(2)		Shagun Thakur	wrong section and case type wrong	17/09/2021
6348	710102067682021	SM MILKOSE LIMITED VS BANK OF INDIA	Company Petition (Companies Act)	Application under any other provisions		SAMIR SAGAR	main case not link and case type section wrong	18/09/2021
6349	710102057022021	LIV INN HOTELS PRIVATE LIMITED VS RUDRA BUILDWELL CITY PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Gulshan Kr.	Section 242,243,244, 246,213 fess missed, Page not clear 391,397 to 401,478,480,481,486,503 to 508,673,674,no sign in every pages of petition	13/08/2021
6350	710102067672021	SHALU KHANNA VS INDIAN OVERSEAS BANK	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/373(PB)2018	Khurana	Volume break after 200 pages	18/09/2021
6351	710102067682021	TRACK COMPONENTS VS RAMSAROOP & SONS	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/403(ND)2021	AMIT	Wrong case type.pg-12-20 not clear	18/09/2021
6352	710102049162021	ASHOK KUMAR JUNEJA VS SUMIT KUMAR KHANNA	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/128(PB)2017	Ashok Kumar Juneja	case type wrong in main case no in pdf case year wrong in pdf	16/07/2021

6353	0710102406842018/43	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	IBC under Sec 7		COMPANY PETITION IB (IBC)/694(PB)2018		Pages 23 & 24, 62 to 64 according to PDF Not clear, Page 67 according to PDF wrongly filed in Hindi; it should be translated in English, Pages 79,81,83,85,88,93,95,97,99, 102,104,106,108,110,113,115,117 according to PDF are wrongly filed, True Copy sign missing in Pages 79 to 200 according to PDF	20/09/2021
6354	0710102010522020/3	TCI INTERNATIONAL LOGISTICS GMBH Vs. LOGISTICS LINKAGE INDIA PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/353(ND)2020		Documents not upload	20/09/2021
6355	0710102020992020/7	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/596(ND)2020		Index missing	20/09/2021
6356	0710102028372021/2	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Rule 11 of NCLT		COMPANY APPLICATION(COMPANIES ACT)/187(ND)2021		Pages 84 to 86, 179 to 208,210,212 & 215 according to PDF Not clear	17/09/2021
6357	0710102003452021/1	PEEYUSH BOHRA Vs. AKASH SINGHAL	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/193(ND)2021		No welfare fee	13/04/2021
6358	0710200412992017/8	M/S INDUS CONTAINER LINES FINANCE PVT LTD Vs. M/S GEO EXPRESS PVT LTD	IBC under Sec 7		COMPANY PETITION IB (IBC)/625(ND)2017		No stamp paper	20/09/2021
6359	0710102018862018/6	SH MUNEESH BAJAJ Vs. M/S DIVINE INFRACON PTV LTD		Sec 460 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/6(ND)2019		Wrongly filed here	20/09/2021
6360	0710102045882021/2	STATE BANK OF INDIA Vs. VIKAS AGGARWAL		Section 95(1)	COMPANY PETITION IB (IBC)/433(PB)2021		Wrongly filed here	20/09/2021
6361	0710102051032021/2	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)2021		Index missing	20/09/2021
6362	0710102051032021/3	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)2021		Index missing	20/09/2021
6363	0710102095712020/1	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/61(ND)2021		E-stamp and Affidavit date are not matching	20/09/2021
6364	0710102140242019/7	YUG INTERNATIONAL PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2874(ND)2019		E-stamp missing	21/09/2021
6365	0710102002732020/16	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		E-stamp missing	21/09/2021
6366	0710102026052021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MR. NARESH MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/352(ND)2021		Pages 179 to 208, 210 to 212 according to PDF Not clear	21/09/2021
6367	0710102060522021/1	CHHOTA Vs. KASHI VISHWANATH SHIVARAMAN SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3797(PB)2021		no court fee and welfare fee on vakalatnama	20/09/2021
6368	0710102060922020/7	ARGENTUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)2020		no court fee and welfare fee on vakalatnama	20/09/2021
6369	0710102002622019/24	VMS BATHWARE PRIVATE LIMITED Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		Pg.51 document illegible, no court fee and welfare charge	21/09/2021
6370	0710102009722020/1			IBC Under Sec 9	COMPANY PETITION IB (IBC)/344(ND)2020		No true copy in Annexure 10,11	21/09/2021

6371	0710102009942021/2	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021	Please mention hindi translation Annexure 24 to 29 number on english translation also true copy should be every pages, pg. 60 to 62 not readable, not english translation copy of pg. no.74, pg. no. 122 Annexure R/9 not mention on translation copy, english translation copy with hindi copy on pg.173, pg.196 not readable, pg. 204 affidavit has no notary date and no stamp paper	21/09/2021
6372	0710102037082021/1	RAJIV CHAKRABORTY Vs. COMMISSIONER OF CUSTOMS (IMPORTS)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3469(PB)2021	Page no. 10 , 11 missing, page no. 12 double pages, no pagination after page no. 47	21/09/2021
6373	0710102063312020/3	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/835(ND)2020	Page 73 in Vol 1 Not Clear, No attachments in P.O.S	21/09/2021
6374	0710102093552019/2	RAGHAV MALIK Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1433(ND)2019	No stamp paper, no true copy in annexure 17 also print not clear, no true copy in Annexure 18 to 24	21/09/2021
6375	0710200424232018/10	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018	order copy not mention in all volume	21/09/2021
6376	0710102000722018/15	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018	Documents wrong uploaded	21/09/2021
6377	0710102061832021/1	GAMMON ENGINEERS & CONTRACTORS PVT. LTD. Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3954(PB)2021	Page 239 Stamp paper according to PDF Not Clear At all in Vol 2	21/09/2021
6378	0710102055252021/1	BRAHM DATT VERMA Vs. NEHA JAIN	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3452(ND)2021	Index missing, Welfare Fee stamp and Court Fee stamp missing	23/09/2021
6379	0710102082812020/6	AMIT GEONKA Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020	Vakalatnama Not clear	23/09/2021

6380	0710102092782020/5	CANARA BANK Vs. N S P ASSOCIATES (INDIA) PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1082(ND)2020	Page 4 & amp; 5 according to PDF wrongly filed in Hindi;it should be translated to English	23/09/2021
6381	0710102101242020/1	BHARAT JATROPHA GARDEN ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/649(ND)2020	True Copy sign missing in Pages 3 to 8 according to PDF	23/09/2021
6382	0710102106552020/3	BVG INDIA LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1114(ND)2020	E-stamp missing	23/09/2021
6383	0710102110482020/7	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020	Proof of service missing	23/09/2021
6384	0710102113742019/1	KESRI ALLOYS PRIVATE LIMITED Vs. HINDON FORGE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1997(ND)2019	Wrongly filed here	23/09/2021
6385	0710102004532021/4	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/392(ND)2021	The date of the affidavit should not be earlier than the date of stamp paper.	23/09/2021
6386	0710102112472019/16	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019	Court fees and welfare missing on vakalatnama	23/09/2021
6387	0710102112472019/17	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019	Notary date missing on affidavit, court fees and welfare missing on vakalatnama, proof of service missing	23/09/2021
6388	0710102112472019/18	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019	Court fees and welfare is missing on vakalatnama	23/09/2021
6389	0710102112472019/19	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019	Page no. 47 - 48 pages not clear need true type copy,	23/09/2021
6390	0710102119302020/1	NFA LIFE SECURE PRIVATE LIMITED Vs. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/357(ND)2021	Wrong e-filing, application needs to file in IA	23/09/2021
6391	0710102152502019/8	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3108(ND)2019	No Index, No Pagination Merge documents in the single pdf, align document according to the index	23/09/2021
6392	0710102041982021/6	BALAJI DIROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		23/09/2021
6393	0710102040922021/4	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021	E-stamp missing	23/09/2021
6394	0710102011212021/5	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2021	Court Fee stamp missing in Vakalatnama	23/09/2021
6395	0710102011772021/4	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2021	Court fee nd welfare fee is not available	23/09/2021
6396	0710102017572020/3	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/491(ND)2020	Wrongly filed here	23/09/2021
6397	0710102019322020/6	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020	Index missing, Document filed twice	23/09/2021
6398	0710102019632020/2	VAIBHAV TIMBERS Vs. SOHO FOUNDATION	IBC Under Sec 9	COMPANY PETITION IB (IBC)/592(ND)2020	Sub-title missing in Page 1 according to PDF	23/09/2021
6399	0710102023312021/2	SATSHREE AUTO PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	IBC Section 59	COMPANY PETITION IB (IBC)/188(ND)2021	E-stamp msising	23/09/2021
6400	0710102157222019/6	NEHIT BANTHIA Vs. FIITJEE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3266(ND)2019	No Index, No Pagination	23/09/2021
6401	0710102160562019/3	ADITYA AHALAWAT Vs. FIITJEE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/75(ND)2020	No Index, No Pagination	23/09/2021
6402	0710102004322019/8	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/285(ND)2019	Page no. 1 - 7 sign missing,	23/09/2021

6403	0710102009932019/1	CA ANIL MATTA Vs. PURI CONSTRUCTION PVT. LTD.		19(2)	COMPANY APPLICATION(IBC)/237(ND)2019		Wrong e-filing, application and report need to file in IA, file documents separately.	23/09/2021
6404	0710102021042021/5	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Page no. 18 - 201 true copy sign missing, Page no. 124 - 195 remove dim pages, pages cut from side and pages not clear	23/09/2021
6405	0710102040922021/5	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		E-stamp and Affidavit date are not matching	23/09/2021
6406	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		E-stamp and Affidavit date are not matching	23/09/2021
6407	0710102032952021/1	STATE TAX OFFICER - 3 Vs. ALOK KUMAR AGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3779(PB)2021		Pages 39 to 47 according to PDF Not filed properly	21/09/2021
6408	0710102036682021/2	GRS PROPERTIES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/98(ND)2021		Case Number, Case Name and Index All are msising	22/09/2021
6409	0710102055192021/1	MECAMIDI S.A. Vs. MECAMIDI HPP INDIA PRIVATE LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	COMPANY PETITION (COMPANIES ACT)/154(PB)2021		Index msising	22/09/2021
6410	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		No true copy on Annexure	22/09/2021
6411	0710102012932021/2	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		No true copy in Annexure	22/09/2021
6412	0710102022652018/24	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018		Court fee is insufficient	22/09/2021
6413	0710102029922020/6	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		same extra document delete	22/09/2021
6414	0710102031692021/1	RAJESH KUMAR GUPTA Vs. RABINDRA KUMAR MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3084(PB)2021		FILE IN ONE PDF	22/09/2021
6415	0710102031962020/5	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. M/S. EARTHCON INFRACON PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1957(ND)2020		Pg. no.290 not Court fee and welfare fee on vakalatnama, Not Welfare fee sufficient pg.305	22/09/2021
6416	0710102048122021/2	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2021		Case Number and Index mising	22/09/2021
6417	0710102048122021/3	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2021		Index missing	22/09/2021
6418	0710102056332021/1	RAJESH SHARMA Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3538(PB)2021		PLEASE FILE IN ONE PDF	22/09/2021
6419	0710102422882018/25	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		FILE IN ONE PDF	22/09/2021
6420	0710102000722018/16	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		E-stamp msising & P.O.S Not clear	21/09/2021
6421	0710102000722018/17	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		E-stamp msising & P.O.S Not clear	21/09/2021
6422	0710102027262018/11	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		E-stamp missing	21/09/2021
6423	0710102036202020/7	ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/863(PB)2020		Page 38 to 40 according to PDF Not Clear at all	21/09/2021

6424	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		Sub-title is missing in Page 2 according to PDF, E-stamp missing, Welfare Fee stamp missing in Vakalatnama	22/09/2021
6425	710102065482021	RANJIT KAPOOR VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	LexCounsel	Fees Not Paid	10/9/2021
6426	710102067042021	ULTRA MEGA POWER PVT. LTD. VS SWASTIK PIPE LIMITED RATYAL CONSTRUCTIONS PRIVATE LIMITED VS T R SAWHNEY AUTOMOBILES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/774(ND)2020	Jitesh	payment not done	16/09/2021
6427	710102067322021	STATE TAX OFFICER AMAINDAKARAI ASSESSMENT CIRCLE VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL SINGHAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/138(ND)2021	Samarendra Kumar	Fees Not Paid	17/09/2021
6428	710102068142021	MANSIJ ARYA VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL SINGHAL	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/915(ND)2020	MANSIJ ARYA	pg-42 and 43 missed	20/09/2021
6429	710102068242021	SANJEEV NAKRA VS M/S PEARL VISION PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Swanit Chaudhry	case type wrong	21/09/2021
6430	710102068352021	PROMILA AGGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Vaibhav Verma	index missing and section wrong and case type wrong and welfare court fees missing and file properly upload	21/09/2021
6431	710102068362021	MR MOHAN AGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	Pg-62,68 to 73 ,76,78,82,90 to 94,	19/07/2021
6432	710102049742021	RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body		Pranav	stamp paper notary missing and case type wrong	30/07/2021
6433	710102053552021	FIITJEE LIMITED VS NEHIT BANTHIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3266(ND)2019	Manisha	46,53,62,77,105,111,118,127,142,149,164,190,195,197,223,227,232,233,235,243,253,291,299-300,314,318-321,334-335 not clear page 89-90 cut page and volume2 contains master index that need to change into only of volume 2 index	22/09/2021
6434	710102068572021	MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD.	Restoration Application (Companies Act)	Sec 424 (3)		Sujit	main case not link and wrong case type	22/09/2021
6435	710102068722021	BETA INFRTech P LTD VS PNB	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA	affidavit back date Pg-29,30,31 not clear	6/8/2021





6444	710102051522021	GYAN PRAKASH AGRAWAL VS SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 140 (4)		GYAN PRAKASH AGRAWAL	Mentiond synopsis &&& memo of parties &&& list of dates events on top of index	24/07/2021
6445	710102059712021	HEM SINGH BHARANA VS HI-POINT INVESTMENT AND FINANCE PVT. LTD. THROUGH ITS RESOLUTION PROFESSIONAL	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vaibhav Manu Srivastava	&&&quot;page not clear-347-355,333,339,340,344,345,347,348-355/Wrong section/Main case not link/ Brief of synopsis/List dates Events/page not clear-87-89,102,134.Intervention not mention in soft copy/etc &&&quot;	23/08/2021
6446	710102004532021	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI		Application under any other provisions- IBC			Documents not available, please refile	9/9/2021
6447	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
6448	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	10/7/2021
6449	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
6450	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
6451	710102042662021	MKG INDUSTRIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile the documents	17/09/2021
6452	710102056662021	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)			Documents not available, please refile	15/09/2021
6453	710102077242019	BHARAT CHUGH Vs.		IBC under Sec 7			Documents not available, please refile the documents	15/04/2021
6454	710102096552020	ASHOK LAMBA Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)			Documents not available, please refile the documents	15/09/2021

6455	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents no available, please refile the documents	17/09/2021
6456	710200411452018	M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT. LTD.		IBC Under Sec 9			Wrong e-filing, need to file in IA	16/09/2021
6457	71000067512021	Mitsui Chemicals India Private Limited					Form 3c missing	17/09/2021
6458	710000066992021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					Form 3c missing	16/09/2021
6459	710000065532021	Majestic Auto Limited					Form 3c missing, court fees and welfare missing	11/9/2021
6460	710102068212021	ASR Market Ventures Pvt Ltd.					Form 3c missing	20/09/2021
6461	710102068202021	ASR Market Ventures Pvt Ltd.					Form 3c missing	20/09/2021
6462	710102068192021	ASR Market Ventures Pvt Ltd.					Form 3c missing	20/09/2021
6463	710102069552021	ROMA KAPUR VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/63(ND)2020	Aayush	stamp paper missed and page -4 not clear Rul-11 not mention anywhere in pdf	24/09/2021
6464	710102118742020	GOPAL LAL BARER VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Gopal Lal Basar	Page not clear-17 (&amp;quot;&amp;a mp;&amp;quot;&amp;quot;&amp;quot;document t not present here please upload again &amp;quot;&amp;a mp;&amp;quot;&amp;a mp;&amp;quot;&amp;quot;)	24/12/2020
6465	710102014092021	MAJOR GAURAV SHARMA & ORS. VS VGA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2690(ND)2019	ANASUYA CHOUDHURY	E-stamp paper missed for one affidavit	17/02/2021
6466	710102056252021	CENTRAL BANK OF INDIA VS MARKETING TIMES AUTOMOBILES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1293(ND)2018	EKTA CHOUDHARY	Please delete extra document	10/8/2021
6467	710102068952021	JM MANPOWER AND SECURITY LTD. VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/718(ND)2019	ANANNYA	as per your request from telephonic communication your file is in defect.	23/09/2021
6468	710102068962021	ANIL SYAL VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/589(PB)2020	ANVEESH	need to additional document	23/09/2021
6469	710102068882021	AYYAGARI VISWANADHA SARMA VS DEEP ACCOUSTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/875(PB)2020	Swarnendu	due payment for section 49 and 66 True copy sign missed please upload clear pdf	23/09/2021
6470	710102068942021	MR.NITINVERMA VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	Dhrubajit Saikia	stamp paper missing	23/09/2021
6471	710102069242021	AKASH SHINGHAL VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2122(ND)2019	AKASH	81-82,196-207 not clear page	23/09/2021

6472	710102069302021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/731(PB)2018	Tishampati Sen	e-stamp paper notarized missed sign missed on application	24/09/2021
6473	710102069132021	RISHABH CHAND LODHA VS ANAND SONBHADRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/651(ND)2020	Rishabh Chand Lodha	section wrong	23/09/2021
6474	710102069652021	HNS PROJECTS PRIVATE LIMITED VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (3)		Sheetal	Jurisdiction is Harayana according to master index	24/09/2021
6475	710102070342021	MESTECH SERVICES PRIVATE LIMITED VS ANDHRA BANK	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		ANOOP DAWAR	Pages not clear 134,137,138,162,163,164,343,344,pages cut 212,213,215,216,217,219 to 223,241,242,248,250, welfare and court fees missed in vakaltnama, memo of parties missed	28/09/2021
6476	710102078102020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepthi grover khanna	Wrong case type select, true copy sign in MoA &&& AoA	11/8/2020
6477	710102067902021	SYNERGY VENTURES VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Gautam	volume wise index missed, 25rs advocate welfare missed on vakalatnama, memo of parties, brief of synopsis missed, list of dates and events missed, supporting affidavit missed with 10rs non judicial estamp paper,page:66 hindi, etc	19/09/2021
6478	710102053532021	ARYAN INFRAHEIGHT PVT. LTD. VS WONDROUS BUILDMART PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Dr. Kumar Jwala	page:52-76 not clear, compliance affidavit 9(3)b missed, jurisdiction not in delhi,etc	30/07/2021
6479	710102068872021	VIMAL PRAKH VS THE REGISTRAR OF COMPANIES AND INCOME TAX	Company Petition IB (IBC)	IBC Section 59		Ahsan Ahmad	28-30, 92-95, 155-157, 166-167, not clear	23/09/2021
6480	0710102023572021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1629(ND)2021		P.O.S msising, Document Filed twice	23/09/2021

6481	0710102024322021/8	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2021	Short form of True Copy sign not applicable in Pages 28 to 66 according to PDF	23/09/2021
6482	0710102028662020/2	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)2021	Document Filed thrice	21/09/2021
6483	0710102032062020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3154(PB)2021	Wrong Title in Index	8/9/2021
6484	0710102035172020/1	MR. MANOJ GARG (RP FOR SUNAR JEWELS PRIVATE LIMITED) Vs. SONI INFRATECH PVT. LTD THROUGH IRP ENVITECH CONSULTANTS	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2433(PB)2020	Index msising	23/09/2021
6485	0710102035742020/7	INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/822(ND)2020	Welfare Fee stamp missing in Vakalatnama	23/09/2021
6486	0710102036462021/2	ASHISH CHHAWCHHARIA Vs. U.P JAL VIDYUT NIGAM LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2308(PB)2021	Page 18 according to PDF in Vol 1 is in Hindi;it should be in English, Page 38 & 50 according to PDF in Vol 1 Not Clear, Notary msising in E-stamp in Vol 2, Page 218 according to PDF in Vol 2 is in Hindi;it should be in English, P.O.S Filed twice	24/09/2021
6487	0710102045122021/1	BIKRAM SINGH GUSAIN Vs. TODAY HOMES NOIDA PVT LTD	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)2021	Short Form of True Copy sign not applicable in Pages 12 to 18 according to PDF in Reply Respondent 1 document, Short Form of True Copy sign not applicable in Pages 19 to 84 according to PDF in Reply Respondent 4&5 document, Vakalatnama Filed twice in R4&5 document	24/09/2021
6488	0710102050042021/3	JATIN BACHANI Vs. THREE C PROJECTS PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(PB)2021	E-stamp missing, P.O.S misising	24/09/2021

6489	0710102022312021/1	AKHIL AHUJA Vs. SANDIP GHOSH	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1417(ND)2021	start pagination after index and mention in Index properly	23/09/2021
6490	0710102030982018/15	PVM INNENSYS PRIVATE LIMITED Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/295(ND)2019	Stamp paper missing, True copy sign missing on every page	23/09/2021
6491	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018	Page no. 1 - 19 sign miss, Page no. 24, 34, 38 - 40, 42 - 46, 49 - 51, 65 - 66, 74 , 75 page cut, Page no. 47, 48, 71, 72 page not clear	24/09/2021
6492	0710102063262021/1	M/S/ THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. CONSTANT EFINE INFOSOFTECH PRIVATE LIMITED	Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/157(ND)2021	Case Number and Index misising	24/09/2021
6493	0710102070882020/11	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7, Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020	Not Filed properly	24/09/2021
6494	0710102095502019/5	MEKASTER FINLASE PRIVATE LIMITED Vs. SAHA BUILDESTATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1482(ND)2019	E-stamp missing	24/09/2021
6495	0710102038002021/1	AKHIL AHUJA Vs. DAIKI AXIS INDIA PRIVATE LIMITED	Application under any other provisions- IBC, Sec 43(1) r/w Sec 44 (1),19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2021	E-stamp missing	24/09/2021
6496	0710102059362021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S FOX PETROLEUM LIMITED & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2021	Notary missing in E-stamp, Page 9&10 according to PDF Not clear	24/09/2021
6497	0710102080012020/8	ASHOK KUMAR Vs. VIKRAM SINGH	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020	Wrongly filed	24/09/2021
6498	0710102080012020/9	ASHOK KUMAR Vs. VIKRAM SINGH	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020	Wrongly filed	24/09/2021
6499	0710102091982019/16	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1504(PB)2019	Page 23 & 25 according to PDF are Blank, Pages 37 to 41 according to PDF Not filed properly	24/09/2021
6500	0710102096282020/6	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2020	Wrongly filed	24/09/2021
6501	0710102027102021/2	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3372(ND)2021	Wrong pagination in documents after pager no. 5	24/09/2021
6502	0710102029922020/6	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020	File documents separately	24/09/2021
6503	0710102034662021/3	MANIMUDRA VINCOM PRIVATE LIMITED Vs. CLARITY ROADLINK PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/275(ND)2021	No Index, No Pagination	24/09/2021
6504	0710102039882021/3	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021	Page no. 27 - 221 true copy sign missing,	24/09/2021

6505	0710102043512021/1	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFTE SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2021		No Pagination	24/09/2021
6506	0710102043512021/2	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFTE SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2021		No Pagination	24/09/2021
6507	0710102047802021/3	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		Wrong e-filing, application needs to be file in IA	24/09/2021
6508	0710102047802021/4	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		Notary missing on affidavit	24/09/2021
6509	0710102053822021/1	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)2021		No Index, No Pagination	24/09/2021
6510	0710102064532021/1	EMPLOYEES PROVIDENT FUND ORGANISATION Vs. KHULLAR HOSPITALITY PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4018(ND)2021		Page no. 4 - 66 true copy sign missing on every page	24/09/2021
6511	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Pages 24,29,30,34,39,40,42 to 46, 49 to 51, 55,56,65,66,74,75 according to PDF Not Filed properly	24/09/2021
6512	0710102414592018/17	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)2018		No Index, No Pagination	27/09/2021
6513	0710200401102016/2	MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2016		Page no. 18 - 157 true copy sign missing	27/09/2021
6514	0710102003632020/4	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		No Index, No Pagination	27/09/2021
6515	0710102007572019/12	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2019		No Pagination in index	27/09/2021
6516	071020000622018/5	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2018		Put stamp paper after index, page no. 9 - 13 not clear	27/09/2021
6517	0710102003632020/2	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		No stamp paper, No true copy on Annexure, Welfare fee is not sufficient.	27/09/2021
6518	0710102016262021/1	SHAILA SINGH Vs. ALPHA CORP DEVELOPMENT PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1059(ND)2021		No true copy on Pg.15 to Pg.19 in Annexure-1, Welfare fee is insufficient	27/09/2021
6519	710102070072021	STEEL & METAL TUBES (INDIA) PRIVATE LIMITED VS WAVE MEGACITY CENTRE PRIVATE LTD.	Intervention Petition (IBC)	Sec 60(5)		Dhruv	page:38 not clear, 3 rs court fee missed in every vakalatnama, case type wrong	26/09/2021
6520	710102068542021	NON VOILENCE PROJECT FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		VIDEH VAISH	petition uncompleted	22/09/2021

6521	710102069032021	MS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	Synopsis/list of dates &&& events missed, Pages not clear, 51,52,56,57,58,vakaltnama missed, serve the petition to all respondent	23/09/2021
6522	710102070022021	MAT CONSULTANTS/ TS NALWA VS M/S ABW INFRASTRUCTURE LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	NAGARAJ SUBRAMANIAN	Pg-1 section mention is 60(5) and in index it is mention rule 11,affidavit is of UP please attest the stamp paper of UP	26/09/2021
6523	710102070222021	SHANKER LAL SINGHANIA VS NARENDER KUMAR SHARMA		Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Aditya Nayyar	pg-197-199,215,216 not clear	27/09/2021
6524	710102061522021	LALIT MOHAN VS TODAY HOMES NOIDA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3105(ND)2019	CA. Reshma Mittal	due payment of other section(two section mention in index),Main case number in file not correct(it start with CP not with CA),pg number 1 not mention	28/08/2021
6525	0710102056762021/1	KONCEPT SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/120(ND)2021		No Pagination in index and document	27/09/2021
6526	0710102065372021/1	ADI LIM BILIMORIA Vs. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/421(ND)2021		Court fees missing	27/09/2021
6527	0710102065472021/1	KDP BUILDWELL PRIVATE LIMITED Vs. CAPITAL TRADE LINKS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4218(ND)2021		Index missing	27/09/2021



6528	0710102025642020/11	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020	need to be paging, No true copy on Annexure and title of the documents that have been uploaded should be mentioned.	27/09/2021
6529	0710102032122021/3	ANAND SONBHADRA Vs. GREATER NOIDA AUTHORITY	Sec 60(5),19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2523(ND)2021	Pg.8 no available, no stamp paper, no verified date on affidavit and no some document requirement uploaded again	28/09/2021
6530	0710102021672020/3	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECHNOLOGIES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1349(ND)2020	Wrong e-filing, Application need to file in IA	27/09/2021
6531	0710102024672020/3	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020	No Index , No Pagination	27/09/2021
6532	0710102024672020/4	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020	No index, No Pagination	27/09/2021
6533	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020	Short Form of True COpy sign not applicable in Pages 13 to 18 according to PDF	24/09/2020
6534	0710102066782020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	E-stamp missing	28/09/2021
6535	0710102082552020/4	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020	Index msising	28/09/2021
6536	0710102087232020/13	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Index & amp; E-stamp msising	29/09/2021
6537	0710102142072019/5	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019	Index missing	29/09/2021
6538	0710102052642021/3	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021	No Index, No Pagination	16/09/2021

6539	0710102054742021/1	SITA RAM THAPAR Vs. ANAND SONBHADRA (RESOLUTION PROFESSIONAL)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3772(ND)2021	Page no. 1 missing, stamp paper missing, affidavit not notarized, proof of service missing	28/09/2021
6540	0710102059662021/1	RANJEET KUMAR VERMA Vs. SUKHDEV MADANI	Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3822(ND)2021	True copy sign missing on every page	28/09/2021
6541	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020	Wrong e-filing, application need to file in IA	17/09/2021
6542	0710102073822020/3	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020	Wrong e-filing, application needs to file in IA	28/09/2021
6543	0710102077542020/7	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021	Supporting affidavit missing, True copy sign missing on every page, page no. 61 missing,	28/09/2021
6544	0710102077542020/8	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021	No Index, Wrong pagination	28/09/2021
6545	0710102082032020/2	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/612(ND)2020	True copy sign missing on every page	28/09/2021
6546	0710102082032020/3	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/612(ND)2020	True copy sign missing on every page	28/09/2021
6547	0710102082212019/6	M/S S.S. ENTERPRISES Vs. HOMES CONNECT DEVELOPERS PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1094(ND)2019	True copy sign missing on every page	28/09/2021
6548	0710102083932019/20	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019	Wrong e-filing, application need to file in IA	28/09/2021
6549	0710102087232020/14	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	No Index, No Pagination, Court fees and welfare missing on vakalatnama	28/09/2021
6550	0710102096652019/6	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UMITED	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019	Wrong e-filing, application need to file in IA	28/09/2021
6551	0710102097002020/2	PANKAJ KUMAR SINGHAL Vs. MANOJ KUMAR CHAUDHARY & ORS	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4479(ND)2020	File all documents separately	28/09/2021
6552	0710102031292018/10	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)2018	No Index, No Pagination index missing, pagination missing, court fees missing	28/09/2021
6553	0710102081822019/6	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019	Stamp paper missing, Page no. 1 - 21 sign missing	14/09/2021
6554	0710102081822019/7	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019	Stamp paper missing, Page no. 1 - 21 sign missing	14/09/2021

6555	0710102081822019/9	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		Index missing, no pagination , true copy sign missing on every page	14/09/2021
6556	0710102031292018/11	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)2018		No index, true copy sign missing on every page, supporting affidavit missing, proof of service missing	29/09/2021
6557	0710102167852019/3	DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED Vs. OVRVIEW TECHNOLOGIES PRIVATE LIMITED (FORMERLY KNOWN AS M/S 8 MINUTES FUTURE ENERGY PVT LTD )		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3463(ND)2019		P.O.S missing	29/09/2021
6558	0710120006832018/19	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2018		Pages 93 to 123 & 171 to 184 according to PDF Not Clear at all, P.O.S missing	29/09/2021
6559	0710200001902016/2	MUKESH THAREJA Vs. THAREJA METALS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/6(ND)2016		Wrongly filed here	29/09/2021
6560	0710200400792013/1	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/142(ND)2013		Wrong e-filing , (Petition)	29/09/2021
6561	0710102017622020/9	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		More than 200 pages in single volume, True copy sign missing on every page, Page no. 204 - 208, 251 - 267, 313-327, 342 - 344, 582 - 586, 686 - 701, 704, 723, 739, 740, 742, 749-762, 767-770, 777-779, 786-790 , 792-795 , 819 , 1222-1225, 1233, 1240-1249, 1299-1314, 1918-1922, 2008-2224, 2045-2046, 2094, 2110, 2124-2146 , 2226 not clear, 1055 - 1103 type copy missing, Page no. 2025 two pages with same page no., 2167 - 2174 translation copy missing, Page no. 2537 - 2553 page cut	29/09/2021
6562	0710102151312019/41	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021
6563	0710102151312019/44	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021
6564	0710102151312019/45	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021
6565	0710102151312019/49	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021
6566	0710102151312019/50	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021
6567	0710102024292021/18	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Page no. 13 - 485 true copy sign missing on every page	29/09/2021

6568	71000069052021	99 ALGORITHMS PVT LTD.					Stamp paper missing, court fees and welfare missing	29/09/2021
6569	71000068322021	Asian Hotels (East) Limited					Page no. 11 missing	29/09/2021
6570	71000043242021	99 ALGORITHMS PVT LTD.					Stamp paper Missing, court fees and welfare missing on vakalatnama,	29/09/2021
6571	0710200400542011/3	M/S MMTCL LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/123(ND)2011		Wrongly filed here	29/09/2021
6572	0710200410572018/13	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		Petition & Application wrongly filed here, Index missing in Judgement document; Invoices document; In both W.S documents, True Copy sign missing in Pages 29 to 200 according to PDF, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	29/09/2021
6573	0710200424232018/11	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		True Copy sign missing in Pages 20 to 150 according to PDF in Reply document, Our Office name missing in Index page in Affidavit by Respondent document, E-stamp missing in Additional Affidavit document, Application and Petition wrongly filed here	30/09/2021
6574	0710200424232018/12	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Index missing	29/09/2021
6575	0710102033362018/12	PUNJAB NATIONAL BANK Vs. TRISTAL GLOBAL INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/429(ND)2019		Case Number and Index missing	30/09/2021
6576	0710102037972021/1	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)2021		E-stamp missing, Document Filed twice	30/09/2021
6577	0710102037972021/2	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)2021		Document Filed twice, P.O.S missing	30/09/2021
6578	0710102407072018/33	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/297(PB)2018		Pg. no.175, 253, 255, 322, 323 is illegible.	30/09/2021

6579	0710102415722018/41	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		No court fee and welfare fee is not available	30/09/2021
6580	0710200400792013/2	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/142(ND)2013		two pages with Page no. 93, No pagination after page no. 102 , True copy sign missing on every page	29/09/2021
6581	0710200400792013/3	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/142(ND)2013		No index, No Pagination	29/09/2021
6582	0710102001552021/2	SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/37(ND)2021		No Pagination in index and documents, Supporting affidavit missing	29/09/2021
6583	0710102025372020/2	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020		Wrong e-filing, application need to file in IA	30/09/2021
6584	0710102025512020/1	CLEAR MEDIA INDIA PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9,Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/640(PB)2020		No index, no pagination	30/09/2021
6585	0710102031592018/4	SADHNA BUILDCON PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/410(PB)2019		No Index, No Pagination,	30/09/2021
6586	0710102031952021/4	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		index missing , back date affidavit	14/09/2021
6587	0710102151312019/47	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Page 6 & 10 according to PDF are in Hindi;it should be translated to English	29/09/2021
6588	0710102151312019/51	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021
6589	0710102151312019/52	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021
6590	0710102025372020/3	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020		Sign missing on every page, stamp paper missing	30/09/2021
6591	0710102105182020/2	CANARA BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4986(ND)2020		documents incomplete	29/09/2021
6592	0710102008782020/2	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		No index, no sign on every page, No true copy on annexures	1/10/2021
6593	0710102008782020/3	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		No index, pages not clear, No true copy on annexures, no translation copy of hindi copy	1/10/2021
6594	0710102008782020/4	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		No index, no true copy on annexures, no english translate copy of hindi documents and also page not clear	1/10/2021
6595	0710102013872018/23	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018		No index no pagination	1/10/2021
6596	0710102013872018/24	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018		No index and no pagination	1/10/2021

6597	0710102022852020/1	ZEBRONICS INDIA PRIVATE LIMITED Vs. TIMES INTERNET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/658(ND)2020		No true copy in annexures, Proof of service is not available, No index in affidavit	24/09/2021
6598	0710102031712021/1	LOTUS HERBALS PVT. LTD. Vs. M/S SPECTACULAR MEDIA MARKETING PVT LTD		Sec 42	COMPANY APPEAL (IBC)/23(ND)2021		No true copy in annexures	1/10/2021
6599	0710102043582021/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3603(ND)2021		No documents available	13/09/2021
6600	0710102052642021/2	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		Index is not available	15/09/2021
6601	0710102052642021/5	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		Index is not available	15/09/2021
6602	0710102004232020/1	PATRICK B. D'SOUZA. Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/1(ND)2020		No Index, No Pagination	1/10/2021
6603	0710102144282019/1	SHREEDHAR NARAYANAN IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/199(ND)2019		No Index, No Pagination	1/10/2021
6604	0710102144302019/1	RAM NATH TANDON Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/198(ND)2019		No Index, No Pagination	1/10/2021
6605	0710102144692019/1	RUGMANI NARAYANAN IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/197(ND)2019		No Index, No Pagination	1/10/2021
6606	0710102146562019/1	JAWAHAR GHADIOK HUF Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/204(ND)2019		No Index, No Pagination	1/10/2021
6607	0710102146572019/1	NIRMALA TALWAR Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/202(ND)2019		No Index, No Pagination	1/10/2021
6608	0710102146582019/1	VAIBHAV GHADIOK Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/203(ND)2019		No Index, No Pagination	1/10/2021
6609	0710102151442019/1	PARAMJIT GANDHI Vs. AMIT KUMAR MALIK		Sec 60(5)	INTERLOCUTORY APPLICATION (IBC)/1561(ND)2019		Wrong e-filing, application needs to file in IA	1/10/2021
6610	0710102027762021/3	D R INTERNATIONAL PRIVATE LIMITED Vs. UM AUTOCOMP PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/282(ND)2021		No Index, No Pagination	1/10/2021
6611	0710102169962019/32	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		No Index, No Pagination	1/10/2021
6612	0710102171262019/4	SUDERSHAN GOEL Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/63(ND)2020		Stamp paper missing, true copy sign missing on every page	19/04/2021
6613	710102070162021	COMMISSIONER COMMERCIAL TAXES WEST BENGAL VS NISHANT GAURAV GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)		Madhumita Bhattacharjee	main case not link and 28-29 not clear page and stamp paper affidavit missing	27/09/2021
6614	710102070562021	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Omar Hoda	main case not link	29/09/2021
6615	710102068432021	RELIGARE FINVEST LIMITED VS SHEKHAR RESORTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		JASVIN DHAMA	main case not link	21/09/2021
6616	710102065772021	HARPAL SINGH VS BBI FITNESS SERVICES PVT LTD		Sec. 242(4),Sec. 241(1)		ABHINAV BHATIA AND ASSOCIATES	Apostille missed with supporting affidavit.	30/09/2021
6617	710102070272021	RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA		Sec 425		August Attorneys LLP	Link the petition with main case no.	30/09/2021
6618	710102070912021	FARIDABAD STAMPINGS PVT. LTD VS CENTRAL BANK OF INDIA		Application under any other provisions- IBC		ROHAN KHANNA	Wrong section	30/09/2021
6619	710102069942021	CFM ASSET RECONSTRUCTION PVT LTD VS M.G.FINVEST PRIVATE LIMITED		IBC under Sec 7		SHAMBO NANDY	document uncompleted	1/10/2021
6620	710102070002021	CFM ASSET RECONSTRUCTION PVT LTD VS NIKHIL FOOTWEARS PRIVATE LIMITED		IBC under Sec 7		SHAMBO NANDY	document uncompleted	1/10/2021
6621	710102067552021	IDBI BANK LTD VS KAPIL KUMAR JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index page numbering wrong, volume wise index missed,	1/10/2021

6622	710102067572021	IDBI BANK LTD VS RAHUL JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index page numbering wrong, volume wise index missed,	1/10/2021
6623	710102067592021	IDBI BANK LTD VS VIKRAM JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index page numbering wrong, volume wise index missed,	1/10/2021
6624	0710200421162018/1	M/S DILAWRI MOTORS PVT. LTD. Vs. ROC		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/432(ND)2018		Welfare fund is insufficient, one page is upside down	1/10/2021
6625	0710102008082020/1	FANTASTIC BUILDCON PVT LTD Vs. DINESH CHAND JAIN		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/569(PB)2020		No stamp paper, welfare fee not available and court fee not clear	1/10/2021
6626	0710200400732015/1	COL. AJAY AHLAWAT Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2015		Wrong e-filing, (Petition)	4/10/2021
6627	0710200400732015/2	COL. AJAY AHLAWAT Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2015		File both documents separately, page no. 2, 72 missing, Stamp paper missing, Page no. 21, 28 - 49, 55 not clear,	4/10/2021
6628	0710102002932020/1	NARENDRA NATH CHATURVEDI Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/2(ND)2020		No Index, No Pagination	1/10/2021
6629	0710102006012021/1	M/S SWIFT SECURITAS PVT LTD Vs. M/S ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/62(PB)2021		No Index, NO Pagination	4/10/2021
6630	0710102013492020/4	NAVAIR INTERNATIONAL PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/490(PB)2020		No Index, No Pagination	4/10/2021
6631	0710102016652020/1	APOORV SHRIVASTAVA Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/4(ND)2020		No Index, No Pagination	4/10/2021
6632	0710102016662020/1	USHA VINOD KUMAR Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/3(ND)2020		No Index, No Pagination	4/10/2021
6633	0710102022382020/4	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. ZENEITH AUTOMATIVE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/577(ND)2020		No Index, No Pagination	4/10/2021
6634	0710102073922019/6	RAVINDER AGGARWAL Vs. MSA DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/806(PB)2019		No Index, No Pagination , Rs 25 welfare fees missing, Rs 3 court fees missing	4/10/2021
6635	0710102076552020/4	DALHOUSIE HOLDINGS LIMITED Vs. SNOWTEMP ENGINEERING COMPANY LIMITED		Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/43(ND)2021		Page no. 95, 97, 99, 101, 103, 105, 107, 109, 111, 113, 115, 117, 120, 124 not clear,	4/10/2021
6636	0710102082872020/6	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)2020		No index, no pagination	4/10/2021

6637	0710102158122019/3	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES & OTHERS(M/S. BRAHMAFORCES COM PVT. LTD)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/947(ND)2019		No true copy on annexures	4/10/2021
6638	0710102159562019/2	AKHILESH KUMAR GUPTA Vs. GOPAL KALRA		Sec 66(1)	COMPANY APPLICATION(IBC)/1625(ND)2019		No stamp paper	4/10/2021
6639	0710200418612018/4	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		No true copy pg.11 to 21, pg.24 to 29 in annexures	4/10/2021
6640	0710200418612018/5	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		No true copy pg.14 to 22 in Annexures, welfare fee is insufficient, No need to file identical documents again	4/10/2021
6641	0710102007082021/7	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/77(ND)2021		Wrong index, true copy sign missing on every page	1/10/2021
6642	0710102008852020/10	BV COTTON PVT. LTD. Vs. INNOVATIVE TEXTILES LTD. S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRA FACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/371(ND)2020		Wrong e-filing, application need to file in IA	1/10/2021
6643	0710102011422021/4	ADITYA KUMAR Vs. LKB ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		True copy sign missing on every page, merge documents in single pdf	1/10/2021
6644	0710102012822021/2	ADITYA KUMAR Vs. LKB ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/130(ND)2021		Page no. 1 - 7 sign missing, stamp paper missing, Page no. 11 - 13 pages not clear, welfare missing on vakalatnama, true copy sign missing on every page	1/10/2021
6645	0710102003282021/2	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		Page no. 1 - 6 sign missing, stamp paper missing, Court fees and welfare missing on vakalatnama	4/10/2021
6646	0710102142072019/6	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		Case Number, Case Name and Index All these are missing	4/10/2021
6647	0710102153632019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/1604(ND)2019		Wrongly filed here	4/10/2021



6648	0710102084482020/3	L & T INFRASTRUCTURE FINANCE COMPANY LTD Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/938(ND)2020		stamp paper not mention in index, no pagination on stamp paper, court fees and welfare missing on vakalatnama	4/10/2021
6649	0710102086782019/4	PAAM EATABLES LTD. Vs. RUDRA BUILDWELL CONSTRUCTIONS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1200(ND)2019		No index, no pagination	4/10/2021
6650	0710102089872020/5	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		stamp paper missing,	4/10/2021
6651	0710102090512020/1	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD		Sec 60(5),Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2020		Wrong e-filing, application need to file in IA	4/10/2021
6652	0710102092632019/3	SARVESH SHARMA SOLE PROPRIETOR OF M/S SREE BALAJI INTERIORS Vs. ENTERTAINMENT CITY LIMITED RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1423(PB)2019		No Index, No Pagination	4/10/2021
6653	0710102093232020/1	MRS AARTI MALHOTRA Vs. M/S ENTERTAINMENT CITY LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2020		Wrong e-filing, (petition )	4/10/2021
6654	0710102094652019/2	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1848(PB)2019		No Index, No Pagination	4/10/2021
6655	0710102095712020/2	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/61(ND)2021		Backdate affidavit,	4/10/2021
6656	0710102096972019/7	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		Wrong e-filing , application need to file in IA	4/10/2021
6657	0710102096972019/8	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		No Index, no pagination	4/10/2021
6658	0710102099232020/3	MAHESH BANSAL Vs. SUBHASH CHAND		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5401(ND)2020		Stamp paper missing, Page no. 19 - 21 translation copy missing, Page no. 25 not clear,	4/10/2021
6659	0710102031292018/13	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)2018		No court fee	4/10/2021
6660	0710102118132019/12	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2019		No court fee and no welfare fee	1/9/2021
6661	0710200424232018/13	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Wrong e-filing, (petition)	4/10/2021
6662	0710200424232018/14	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Wrong e-filing, (petition)	4/10/2021
6663	0710200424232018/15	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Stamp paper missing	4/10/2021
6664	0710200424232018/16	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		no Pagination on stamp paper, stamp paper not mention in index	4/10/2021
6665	0710200424232018/17	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		NO Pagination	4/10/2021
6666	0710200424232018/18	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Wrong e-filing, application need to file in IA	4/10/2021
6667	0710200424232018/19	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Wrong e-filing, application need to file in IA	4/10/2021
6668	0710200424232018/21	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		True copy sign missing on every page	4/10/2021
6669	0710200424232018/22	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		True copy sign missing on every page	4/10/2021
6670	0710200424232018/24	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Index missing, page no. 1 - 3 sign missing	4/10/2021
6671	710102070812021	RAJESH SHARMA VS ANIL GOEL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1794(ND)2019	Aishvary Vikram	ib not mention in main case soft copy	30/09/2021

6672	710102070832021	CONSORTIUM OF DGRC AND STPL VS ROHIT SEHGAL.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	section wrong Page- 11 cut index missing and page number missing after 36 page	30/09/2021
6673	710102071122021	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF KANIK ELECTRONICS PRIVATE LIMITED VS KAPIL GUPTA AND ORS.	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1510(ND)2019	aditya gauri	70-111,209-235 not clear page 125-206 cut page and section wrong and volume break after 200 page	30/09/2021
6674	710102001872021	MY KIND VACATIONS PVT. LTD. VS IYOGI TECHNICAL SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/351(PB)2017	nakul grover	Wrong Doc.(IBC petition filed) section wrong Pg- pages not clear ,page number cut, page missed between 286 to 292 Pg- 296 to 375 not clear	11/1/2021
6675	710102071682021	MAHESH TANEJA VS DEVENDRA UMRAO	Interlocutory Application (I.B.C)	Sec 60(5)		NIBRUTI SAMAL	need to additional file	1/10/2021
6676	710102007282021	B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/202(PB)2017	Yash	Back dated affidavit	27/01/2021
6677	710102038462021	SAJEVE BHUSHAN DEORA VS S N MODAK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	\\due payment for 2nd section Pg-80,135, Pg-98 cut	4/6/2021
6678	710102061312021	MR. ARUN MITTAL VS VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREAL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)2020	SANGEETA BOHRA	Plz Contact Help Desk Technical Issue 011- 24363846 e-filing@nclt.gov.in	27/08/2021
6679	710102035212020	SUYOG ELEMENTS INDIA PRIVATE LIMITED VS STABILIG ROAD SOLUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		NIKSHUBHA SETHI	Document uncompleted(supporting affidavit and compliance affidavit)Page not clear 108/etc	21/03/2020
6680	710102070622021	M/S SHAMBHU AGENCIES PRIVATE LIMITED. VS M/S WORLD CONNECT IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sandeep	page:78-81 form 2 cut, page:86, 90, 134, 161-163 not clear,etc	29/09/2021
6681	710102071842021	STATE BANK OF INDIA THROUGH CHANCHAL DUA VS SHRI VIJAY PAL GARG	Company Petition IB (IBC)	Section 95(1)		ABHISHEK	2nd volume counsel sign missed on index, page:231-250, 268-290, not clear., etc	2/10/2021

6682	710102071852021	JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED VS ARJUN INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		aaryan sharma	index numbering missed, volume wise index missed, true copy sign missed on every pages of annexures, page:78 not clear, or translate, 146, not clear, page 151-169, double page numbering after 210, vakalatnama missed, etc document missed and not clear,	2/10/2021
6683	710102071872021	STATE BANK OF INDIA THROUGH CHANCHAL DUA VS SHRI ANKIT KUMAR GUPTA	Company Petition IB (IBC)	Section 95(1)		ABHISHEK	page:231-250, 268-290, not clear., etc	2/10/2021
6684	710102071862021	STATE BANK OF INDIA THROUGH SH. CHANCHAL DUA VS KRISHAN KUMAR BASAI	Company Petition IB (IBC)	Section 95(1)		ABHISHEK	page:216-250, 268-290, not clear., etc	2/10/2021
6685	710102071882021	STATE BANK OF INDIA THROUGH CHANCHAL DUA VS SHRI DINESH KUMAR BASAI	Company Petition IB (IBC)	Section 95(1)		ABHISHEK	page:216-250, 268-290, not clear., etc	2/10/2021
6686	710102071922021	SATISH KUMAR KAURA VS SHRI DINESH KUMAR BASAI	Company Petition IB (IBC)	Section 94(1)		Aditi Sharma	proof of service missed, volume 1 repeated , list of dates and events missed, page:92, 95, 183-184, 211 not clear, 2nd volume counsel sign missed in index.	2/10/2021
6687	710102070332021	CFM ASSET RECONSTRUCTION PVT LTD VS MICRO STOCK HOLDING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SHAMBO NANDY	document uncompleted	27/09/2021
6688	710102070172021	MAIDEN HEIGHTS APARTMENTS OWNERS WELFARE ASSOCIATION VS RAJAPURA HOMES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shivam	estam paper missed with affidavit, page:33, 45, 53, 60, 115, 121, 123, 147, 255, page cut, page 318,319 eng translation, 25rs advocate welfare and 3 rs court fee missed, true copy sign on every page of annexures. Demand notice reply or compliance affidavit 9(3)b missed, master data of corporate debtor missed. etc	27/09/2021

6689	710102072152021	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP VS M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vriti	wrong section ( need to filed IA)	4/10/2021
6690	710102064262021	M/S MALHOTRA CABLES PVT. LTD. VS M/S SRINISONS WIRING SYSTEMS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		MAREESH	Demand notice(not in as per Performa )/Please delete one volume	7/9/2021
6691	710102070682021	GAUTAM MULLICK VS M/S. AMR INFRASTRUCTURES LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/02(PB)2017	Karan Suneja	30-35,70 not clear page and section wrong	30/09/2021
6692	710102071472021	SUMITRA SINGHANIA VS NARENDER KUMAR SHARMA		Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Aditya Nayyar	37,40,42,44,46,48,50,52-56,58-60,62,64,67,70-97,100-106,108-112,116,118,120,122,124,127,130-156,213-223,226-231,236-251 not clear page	1/10/2021
6693	0710102153642019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/1612(ND)2019		Wrongly filed here	4/10/2021
6694	0710102410732018/5	UNION BANK OF INDIA Vs. M/S. IP CONSTRUCTION PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/593(PB)2018		Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	4/10/2021
6695	0710102722332018/17	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Index msising	4/10/2021
6696	0710120012212018/2	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		The word Master Index is missing in the Index page after the Letter page	20/09/2021
6697	0710200411852018/8	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018		Index and P.O.S msising	4/10/2021
6698	0710102052642021/7	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		E-stamp msising	4/10/2021
6699	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)2021		Page 48 & amp; 52 according to PDF in Vol 1 are wrongly filed in Hindi;it should be in English, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	5/10/2021
6700	0710102111362019/9	M/S. AGGARWAL & RAMPAL Vs. REGIONAL DIRECTOR NORTHERN REGION		Sec. 140 (4)	COMPANY PETITION (COMPANIES ACT)/124(ND)2019		E-stamp and P.O.S msising	5/10/2021
6701	0710102112322020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5375(ND)2020		Wrongly filed here	25/08/2021
6702	0710102134652019/2	LALITA KAUL Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/185(ND)2019		Index msising	5/10/2021
6703	0710102141102019/1	VIMLA TANDON Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/201(ND)2019		No Index, No Pagination	5/10/2021
6704	071010214222019/1	NARAYANAN A IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/200(ND)2019		No Index, No pagination	5/10/2021
6705	0710102143912019/1	SHANTI DEVI Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/205(ND)2019		No Index, No Pagination	5/10/2021
6706	0710102144272019/1	BASAV LAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/194(ND)2019		No Index, no Pagination	5/10/2021

6707	0710102154632019/10	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2019	court fees missing,	5/10/2021
6708	0710102158502019/3	NIDHI SINGH Vs. UNITECH LIMITED	Application under any other provisions	EXECUTION PETITION/144(ND)2019	No Index, No Pagination	5/10/2021
6709	0710102159902019/2	SATISH KUMAR MISHRA Vs. UNITECH. LTD	Sec 424 (3)	EXECUTION PETITION/5(ND)2020	No Index, No Pagination	5/10/2021
6710	0710102162572019/1	UMESH RAJ KHOSLA Vs. UNITECH LTD.	Sec 424 (3)	EXECUTION PETITION/192(ND)2019	No Index, No Pagination	5/10/2021
6711	0710102167572019/1	B.CHITRA Vs. UNITECH. LTD	Sec 424 (3)	EXECUTION PETITION/207(ND)2019	No Index, No Pagination	5/10/2021
6712	0710102167582019/1	R.BHUVANA Vs. UNITECH. LTD	Sec 424 (3)	EXECUTION PETITION/206(ND)2019	No Index, No pagination	5/10/2021
6713	0710102167612019/1	S.BALASUBRAMANIAM Vs. UNITECH. LTD	Sec 424 (3)	EXECUTION PETITION/208(ND)2019	No Index, No Pagination	5/10/2021
6714	0710200117292019/11	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019	page no. 1 - 14 sign missing, True copy sign missing on every page	5/10/2021
6715	0710200400782015/3	FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND ORS.	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/126(ND)2015	Wrong e-filing, (petition)	5/10/2021
6716	0710200400782015/4	FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND ORS.	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/126(ND)2015	Page no. 1 - 73 sign missing, stamp paper missing, Page no. 76 - 373 true copy sign missing, volume wise index missing	5/10/2021
6717	0710200412022017/17	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017	Documents not available, please refile the documents	5/10/2021
6718	0710102013722021/1	DECATHLON SPORTS INDIA PVT LTD Vs. MUKESH GUPTA & ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2315(ND)2021	Page no. 253 - 254 translation copy missing,	5/10/2021
6719	0710102053282021/1	STATE BANK OF INDIA Vs. KAPIL GUPTA	Section 95(1)	COMPANY PETITION IB (IBC)/503(PB)2021	No stamp paper	5/10/2021
6720	0710102059002021/4	MANISH AGARWAL Vs. NOIDA SPECIAL ECONOMIC ZONE	Application under any other provisions- IBC,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3730(ND)2021	No Stamp paper, No true copy on annexures	5/10/2021
6721	0710102073632019/40	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019	No Sign on Pg.6 to 14, No stamp paper, No court fee and welfare fee	5/10/2021
6722	0710102406842018/44	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)2018	Page no. 12 - 207 true copy sign missing, Page no. 20, 23 - 24, 44, 62 - 65 not clear, Page no. 67 translation copy missing, Page no. 78 - 120 need type copy	5/10/2021
6723	0710102030272020/5	TARUN KUMAR Vs. FIITJEE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/735(ND)2020	No stamp paper	4/10/2021

6724	0710102035732021/3	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 16 sign missing, Page no. 19 - 83 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021
6725	0710102035732021/4	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 16 sign missing, Page no. 18 - 82 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021
6726	0710102035732021/5	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 4 sign missing, Page no. 7 - 15 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021
6727	0710102035732021/6	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 4 sign missing, Page no. 7 - 15 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021
6728	0710102035732021/7	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 5 sign missing, Page no. 8 - 46 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021
6729	0710102117242020/8	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Wrong e-filing, application need to file in IA	5/10/2021

6730	0710102000722018/18	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		P.O.S Not clear	5/10/2021
6731	0710102035732021/2	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 16 sign missing, back date affidavit, Page no. 19 - 83 true copy sign missing on every page, Rs 25 welfare missing on vakalatnama	4/10/2021
6732	0710102035962021/2	SHASHI KANT NEMANI Vs. AMIT ARORA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2368(ND)2021		Page no. 1 - 8 sign missing, Page no. 20 - 21 true copy sign missing, Page no. 22 - 27 Rs 25 welfare missing on vakalatnama	4/10/2021
6733	0710102037792021/1	SHASHI KANT NEMANI Vs. AMIT ARORA		Sec. 45 (1),Sec 50(1)	INTERLOCUTORY APPLICATION (I.B.C)/2717(ND)2021		Page no. 1 - 12 sign missing, Page no. 24 - 53 true copy sign missing, Page no. 54 - 59 Rs 25 welfare missing on vakalatnama	5/10/2021
6734	710102071642021	ALFA FAÇADE SYSTEMS PVT. LTD. VS ALUPAN COMPOSITE PANELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3196(ND)2019	Pritha Srikumar Iyer	71-72,88,95,109,179- 180,196-197,210-211,226- 227,233,242,248,250,264,2 70-271 not clear page 78,125 translate 90 .92,98,101-102cut page	1/10/2021

6735	710102072042021	DAIMLER FINANCIAL SERVICES INDIA PVT LTD. VS NISHANT GUARAV GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/625(PB)2018	Ritesh Khare	24-31 not clear page	2/10/2021
6736	0710102135252019/1	SARDAR SINGH RATHORE Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/193(ND)2019		Index missing	5/10/2021
6737	0710102135272019/2	NIRMALA TRIVEDI Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/183(ND)2019		Index missing	5/10/2021
6738	0710102135282019/2	TILOTTAMA CHAKRAVARTY Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/184(ND)2019		Index missing	5/10/2021
6739	0710102135292019/2	KRISHAN SANGHI Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/182(ND)2019		Index missing	5/10/2021
6740	0710102135302019/2	MANISH BATRA Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/186(ND)2019		Index missing	5/10/2021
6741	0710102137322019/1	SHAKARAPPA BELLILHAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/196(ND)2019		Index missing	5/10/2021
6742	0710102137362019/1	SANTOSH BANSAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/195(ND)2019		Index missing	5/10/2021
6743	0710102016182019/2	OM LOGISTICS LIMITED Vs. PERIWINKLE HERBALS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/561(ND)2019		A.O.S Filed twice	5/10/2021
6744	0710102018162020/13	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Index missing, Alignment Not done properly in Case No page	18/08/2021
6745	0710102030182021/2	INTEC CAPITAL LIMITED Vs. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2096(ND)2021		E-stamp missing	18/08/2021
6746	0710102041982021/7	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		E-stamp missing, Affidavit missing	23/09/2021
6747	0710102109372019/11	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		E-stamp missing, P.O.S missing	6/10/2021
6748	0710102406312018/18	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		Wrongly filed here	6/10/2021
6749	0710102416142018/12	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)2018		Reply to IA 4650 Wrongly filed here	6/10/2021
6750	0710200418612018/3	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		Wrongly filed here	6/10/2021
6751	0710102013312019/13	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. GLOBALITE INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/564(ND)2019		E-stamp and Affidavit missing	6/10/2021
6752	0710102001992020/5	ADINATH INTERNATIONALPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020		No True copy on pg.13 to 24, pg.77 to 82, pg.84 to 98, Pg.76 is missing, Please all documents upload in one volume	15/03/2021
6753	0710102005012020/13	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		Excess court fee, Welfare fee is insufficient	6/10/2021
6754	0710102005012020/14	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		Excess Court fee and welfare fee is insufficient	6/10/2021
6755	0710102005012020/15	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		Excess court fee, Welfare fee is insufficient	6/10/2021
6756	0710102009162020/4	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		No stamp paper, No true copy on pg.14 to Pg.37	6/10/2021
6757	0710102062842021/2	AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECHNOLOGIES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021		Pg.89 to 119, No Welfare fee	30/09/2021
6758	0710102021672020/4	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1349(ND)2020		Wrongly filed here	5/10/2021
6759	0710102072282020/5	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020		Welfare fee is insufficient	5/10/2021
6760	0710102000722018/19	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		P.O.S Not clear	5/10/2021
6761	0710102031512021/3			Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2235(PB)2021		Technical error, Kindly refile documents not opened	5/10/2021



6762	0710102084532020/2	STATE BANK OF INDIA Vs. ATUL PUNJ	Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)2020	Technical error, Kindly refile documents not opened	6/10/2021
6763	0710102084532020/3	STATE BANK OF INDIA Vs. ATUL PUNJ	Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)2020	Technical error, Kindly refile documents not opened	6/10/2021
6764	0710102017622020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	P.O.S missing for all the three Reply documents	6/10/2021
6765	0710102018352020/5	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020	Welfare Fee stamp missing in Vakalatnama	6/10/2021
6766	0710102063482021/1	RAJEEV KUMAR RAIZADA Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	Wrong e-filing, Application need to file in IA	6/10/2021
6767	0710102094372020/11	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4244(ND)2020	E-stamp missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	6/10/2021
6768	0710102093552019/3	RAGHAV MALIK Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1433(ND)2019	No stamp paper	6/10/2021
6769	0710200401302016/2	PEACOCK GROUP INC Vs. DIRECT RESOURCE I PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/136(ND)2016	Wrongly filed here	7/10/2021
6770	0710102050882021/3	PNB HOUSING FINANCE LTD. Vs. PUNIT RAI	Section 95(1)	COMPANY PETITION IB (IBC)/376(ND)2021	Court fees and welfare missing	7/10/2021
6771	0710102050902021/2	PNB HOUSING FINANCE LTD. Vs. RAGHUNATH RAI	Section 95(1)	COMPANY PETITION IB (IBC)/374(PB)2021	Court fees and welfare missing	7/10/2021
6772	0710102058662021/1	KAASHVI PARASHER Vs. SHANIVI CONSTRUCTION PVT LTD	Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/163(ND)2021	No Index, No pagination	7/10/2021
6773	0710102063142021/1	J. P. ENGINEERS PRIVATE LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4327(ND)2021	Page no. 5 - 11 true copy sign missing	7/10/2021
6774	0710102074472019/8	M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA MARKETING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/868(ND)2019	Court fees missing	7/10/2021
6775	0710102075092020/10	THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. GULSHAN HOMZ PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/890(ND)2020	Page no. 197 - 212 true copy sign missing	7/10/2021
6776	0710102081392019/5	RAJAN PURI Vs. VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1044(PB)2019	Wrongly filed here	7/10/2021
6777	0710102117612019/29	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	True copy sign missing on every page	8/7/2021
6778	0710102137252019/9	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019	Wrong e-filing, need to file in IA	7/10/2021
6779	0710102157362019/6	SAMIR PRASAD CHETTRI Vs. ISCHOLAR EDUCATION SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3285(ND)2019	No index, no pagination	7/10/2021
6780	0710120001442018/27	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)2017	Wrong e-filing, application need to file in IA	7/10/2021
6781	0710120011432018/2	RISHAV RANJAN Vs. VARDHMAN ESTATES AND DEVELOPERS P I LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1214(PB)2018	No index, no pagination	7/10/2021
6782	0710200411352018/38	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	Page no. 16 not clear, court fees and welfare missing	14/07/2021
6783	0710102002622019/25	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019	No Index, No Pagination	7/10/2021
6784	0710102104712019/12	OPTUS LAMINATES PVT LTD Vs. SANTOSHA DECOR PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)2019	Wrongly filing	9/9/2021
6785	0710102112472019/20	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019	Welfare fee is deficient	7/10/2021

6786	0710102112472019/21	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Welfare fee is deficient	7/10/2021
6787	0710102112472019/22	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Welfare fee is deficient	7/10/2021
6788	0710102112472019/23	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Welfare fee is deficient	7/10/2021
6789	0710102117872019/15	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2115(ND)2019		No index and pagination	7/10/2021
6790	0710102130352019/4	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE		Sec 60(5)	COMPANY APPLICATION(IBC)/1289(ND)2019		No true copy from pg.10 to pg.19	7/10/2021
6791	0710102149002019/6	ASIAN GRANITO INDIA LIMITED Vs. CITY PRIDE BUILDCON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3001(ND)2019		No true copy on annexures	7/10/2021
6792	0710102061392019/10	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019		Wrongly filed here	7/10/2021
6793	0710102061392019/9	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019		Alignment Not done properly, Notary missing in E-stamp	7/10/2021
6794	0710102066122020/20	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		File Documents separately	7/10/2021
6795	0710102066122020/21	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		File documents separately	7/10/2021
6796	0710200412592017/60	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Memo of parties Filed twice	6/10/2021
6797	0710102018282021/1	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1195(ND)2021		Page no. 163, 164, 170 - 177, 183 - 185, 189 - 191 pages not clear	7/10/2021
6798	0710102036862020/3	FDS MANAGEMENT SERVICES PRIVATE LIMITED Vs. OMAR INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1085(PB)2020		Wrongly filed here	6/10/2021
6799	0710102038812021/2	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021		Page 8 Advertisement Clip according to PDF wrongly filed in Hindi;it should be in English	6/10/2021
6800	0710102049842021/2	PNB HOUSING FINANCE LTD. Vs. PINNACLE HOUSING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/407(ND)2021		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	6/10/2021
6801	0710102056372021/1	BURLINGTON FINANCE LIMITED Vs. ASIAN HOTELS (NORTH) LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/553(ND)2021		Wrong e-filing, application need to file in IA	7/10/2021
6802	0710102056532021/1	FLORA DISTRIBUTORS PRIVATE LIMITED Vs. PRECIOUS TRADEWAYS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2021		True copy sign missing on every page	7/10/2021
6803	0710102057722021/1	ASHOK KUMAR MALIK Vs. JBK DEVELOPERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3646(ND)2021		Wrong e-filing, application need to file in IA	7/10/2021
6804	0710102062682021/5	STATE BANK OF INDIA Vs. JAYA SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/509(PB)2021		Page no. 1 - 8 sign missing, True copy sign missing on every page	29/09/2021
6805	0710102065052021/2	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2021		Page no. 32, 52, 55 not clear, Page no. 33, 60 , 61, 62 page cut, Page no. 33 - 34 need type copy,	29/09/2021
6806	0710102065052021/4	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2021		Wrong e-filing, need to file in IA	7/10/2021
6807	0710102068472021/1	RAKESH KUMAR Vs. OLIVER ENGINEERING PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2021		Wrong pagination in document	7/10/2021

6808	0710102117572019/4	M/S. SGR TOWNSHIP PVT. LTD. Vs. FIREFLY BUILDTech PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/131(PB)2019		Pages 537 to 552 according to PDF Not Clear in Vol 3, Pages 562, 567, 571 to 574 according to PDF Not clear in Vol 4, True Copy sign missing in Pages 658 to 684 according to PDF in Vol 4, Pages 663, 669, 674, 679, 685 according to PDF are Blank in Vol 4, True Copy sign missing in Pages 894 to 906 according to PDF in Vol 5, True Copy sign missing in Pages 962 to 1019 according to PDF in Vol 6, Page 1093 and 1127 according to PDF Not clear in Vol 7, Stamp paper Not clear in Vol 7, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	3/9/2021
6809	0710102018362021/1	K N TRADERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/71(ND)2021		E-stamp missing	7/10/2021
6810	0710102019442021/1	CAPITAL FINANCE AND INVESTMENTS LLP Vs. SHRI KRISHNA PRASADAM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/227(ND)2021		E-stamp missing	7/10/2021
6811	0710102023692021/2	PRADEEP KUMAR LAKHANI Vs. CHUNILAL T. MEHTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1536(ND)2021		Court Fee stamp missing in Vakalatnama	7/10/2021
6812	0710102037412021/4	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		No index and paging	7/10/2021
6813	0710102037432021/3	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. ESSEL GREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/373(ND)2021		No index and paging	7/10/2021
6814	0710102056182021/5	M/S TEESTA VELLEY POWER TRANSMISSION LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)2021		No index and no paging	7/10/2021
6815	0710102060832021/1	DEWAN HOUSING FINANCE CORPORATION LIMITED Vs. NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/472(ND)2021		Wrongly file	7/10/2021
6816	0710102080062020/23	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		True copy and sign should be on every page and one volume should not exceed 230 pages.	7/10/2021
6817	0710102090512020/2	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD.		Sec 60(5),Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2020		Wrongly file	7/10/2021
6818	0710102034432021/2	GENTECH DIAGNOSTIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/94(ND)2021		No index , No pagination, proof of service missing	7/10/2021
6819	0710102117642020/3	SUNILA CHHABRA Vs. AGL TELEVENTURES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1136(ND)2020		Welfare Fee stamp missing in Vakalatnama	2/9/2021
6820	0710102073992020/2	MAYA GUPTA Vs. PRAVESH TALWAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)2020		Wrong e-filing, application need to file in IA, File documents separately	29/09/2021
6821	0710102075182019/14	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/667(PB)2019		Page no. 31 not clear, Court fees and welfare missing	7/10/2021

6822	071010207772020/4	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		Affidavit not notarized, Page no. 6,7 page dim, Rs 25 welfare and Rs 3 court fees missing on vakalatnama	7/10/2021
6823	0710102087562019/12	AMERICAN EXPRESS BANKING CORP Vs. FOURTH DIMENSION SOLUTIONS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1232(ND)2019		Kindly Refile Due to Some Technical Issue Documents are Not showing	7/10/2021
6824	0710102107412020/1	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020		Wrong e-filing, application need to file in IA	7/10/2021
6825	0710102107412020/2	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020		Wrong e-filing, application need to file in IA	7/10/2021
6826	0710102109622020/3	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021		More than 200 pages in single volume, Affidavit not notarized, Page 29 , 30, 32, 59, 60, 143 - 150, 164 Pages not clear, Page no. 126 translation copy missing	7/10/2021
6827	0710102113952019/9	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		Page no. 32 - 50 , 60 - 72 , 75 - 101 not clear, Proof of service missing	7/10/2021
6828	0710102013512019/6	ORIENTAL BANK OF COMMERCE Vs. SIDHARTHA BUILDHOME PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/717(ND)2019		E-stamp msising, Court Fee stamp missing in Vakalatnama	7/10/2021
6829	0710102025372020/8	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020		Notary missing in E-stamp, E-stamp and Affidavit date are not matching	7/10/2021
6830	0710102025642020/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		E-stamp and Affidavit date are not matching, Page 24 according to PDF Not clear	7/10/2021
6831	0710102027432021/4	AMIT KUMAR SINHA AND ORS Vs. IREQ PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021		True copy should be on every page	7/10/2021
6832	0710102033512020/6	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		No index	7/10/2021
6833	0710102020142020/3	SUPERTECH ESTATE PVT. LTD. Vs. ARC OUTDOOR MEDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/539(ND)2020		No documents available, please refile the documents	7/10/2021
6834	0710200418512018/6	INCOME TAX OFFICER, WARD Vs. M/S CRATIVE FINCON PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/683(ND)2018		Page 6 Newspaper clip according to PDF is in Hindi; it should be in English	7/10/2021
6835	710102070842021	MIRARI INTERNATIONAL PRIVATE LIMITED VS SADHNA MAHINDRU	CA(A) Merger and Amalgamation (Companies Act)	Sub-section (I) of section 230		ASHOK	Master index missed,	30/09/2021

6836	710102070672021	PAWAN SETHI & ORS VS SATISH KUMAR SRTHI & ORS.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Chandhiok&mahajan	Main case no. missed on cover page, proof of servic not matched according to memo of parties	30/09/2021
6837	710102066332021	RKSK STEEL INDIA PVT LIMITED VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SAMANT	supporting affidavit missed with 10rs non judicial estamp paper	14/09/2021
6838	710102071342021	RP INDIA FOODS PVT LTD VS FOOD PROCESSING EQUIPMENT PVT LTD	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		SAMANT	Memo of parties/brief synopsis/list of dates &&& events missed,pages not clear 34,36,49,257,269,E stamp &&& affidavit not notrize from page no.82,83, welfare and court fees missed in vakalnma, divide volume after 200 pages and make separate index	30/09/2021
6839	710102022542021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS TECHMAN BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	Notary back date/Power of Attorney &&& E stamp not verified etc	19/03/2021
6840	710102041432021	ALLIANCE TECHNOLOGIES VS SKN HEALTHCARE PRIVATE LIMITED (FORMERLY KNOWN AS PLEXUS HOSPITALS PVT. LTD.)	Company Petition IB (IBC)	IBC Under Sec 9		PARICHAY SAXENA	Incomplete documents/etc please contract to Registry/Please call this no.011-24363846	16/06/2021
6841	710102060992021	BANK OF BARODA VS MAGNUM VENTURES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Asiya Khan	volume -3, double page numbering not allowed	26/08/2021
6842	710102071482021	PRIVY REALTY VENTURES LLP VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Dhruv Gupta	38,44,47-49,52-53,58-59,65,68,73,77,98,103,125,128,144,146,161-164,167-168 not clear page and main case not mention and page number 1-2 not mention in index	1/10/2021
6843	710102071992021	BRAHM DATT VERMA VS METENERE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	wrong section (need to file IA)	2/10/2021
6844	710102072162021	JKR TECHNO ENGINEERING PVT.LTD. VS JKR TECHNO ENGINEERING PVT.LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2722(ND)2019	ANUJ KUMAR SINHA	18,20,21,23,25 cut page and case type wrong	4/10/2021
6845	710102072222021	MOHD. IRFAN SIDDIQUI VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)		Dhruvajit Saikia	main case not link	4/10/2021
6846	710102072252021	VIKAS GARG VS SURESH KALRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/900(ND)2020	Vishal	due payment for section 43	4/10/2021

6847	710102072312021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/899(ND)2020	Shashank Agarwal	stamp paper missing	4/10/2021
6848	710102072412021	NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED VS DEWAN HOUSING FINANCE CORPORATION LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/472(ND)2021	Simarpal Singh Sawhney	stamp paper missing and date notary missing in affidavit	5/10/2021
6849	710102072562021	ATCO FLEXDUCT PRIVATE LIMITED VS FERROUS INFRASTRUCTURE PVT.LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	document not show technical error kindly refile	5/10/2021
6850	710102072512021	ROOP SINGH VS R.R. SHEETGRAH PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/1116(ND)2019	RAKESH KUMAR	wrong file	5/10/2021
6851	710102072522021	PRIVY CAPITAL VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Dhruv Gupta	pg-161,163,165,167,168-171,173,175,176,185,189,191,219-223,243,249,253,,255,257,259,261,263,279-283 not clear,pg-348 missed,pg-349 and 350 wrong arrange	5/10/2021
6852	710102072532021	GODREJ & BOYCE MANUFACTURING CO. LTD. VS NAYATI HEALTH CARE RESEARCH NCR PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/226(ND)2019	SUMIT KUMAR BATRA	case type wrong	5/10/2021
6853	710102072582021	SUNIL KUMAR VS ANIL TAYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/654(PB)2019	Akul Mehandru	9-11 ,15-21 not clear page	5/10/2021
6854	710102072742021	SOMESH ARORA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/609(ND)2017	Atul Kumar	only proof service upload application missing	6/10/2021
6855	710102072752021	RAJIV KAPUR VS SOMESH ARORA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	ANGAD MEHTA	Wrong section(index section not mtach with the file section)	6/10/2021
6856	710102040252021	CA KEDARRAM R LADDHA VS OMEGA BRIGHT STEELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Digvi	section wrong main case not linked	12/6/2021
6857	710102073102021	LEX INNOVA DIGITAL PAYMENTS PVT.LTD VS MR. FAHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/656(ND)2020	Divyakant Lahoti	wrong main case number	7/10/2021
6858	710102073212021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	wrong section and case type wrong	7/10/2021
6859	710102073202021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	wrong section and case type wrong	7/10/2021
6860	710102073252021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS MR. FAHZAN KHAN	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	Sameer Parekh	As per your request your is in under defect.	7/10/2021
6861	710102056122021	GULSHAN GABA VS SUBHAS KUMAR KUNDRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	due payment 17 or you can write as read with E-stamp paper missed Pg- 5 ,6	10/8/2021
6862	710102068892021	SMT. SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Application under any other provisions ,Section 246		Vivek Sharma	Brief synopsis missed	23/09/2021

6863	0710102059732021/1	CJ INFRASTRUCTURE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2021		case type wrong	7/10/2021
6864	0710102064892021/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Rule 11 of NCLT	INTERLOCATORY APPLICATION(COMPANIES ACT)/14(ND)2021		Wrongly filed here	7/10/2021
6865	0710102078242020/2	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020		Wrong e-filing, need to file in IA	8/10/2021
6866	0710102101532020/2	JINDAL STEEL IMPEX Vs. OLIVER ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1036(ND)2020		Stamp paper missing, Page no. 13 - 27 true copy sign missing, court fees and welfare missing on vakalatnama	8/10/2021
6867	0710102101692020/3	JINDAL STEEL CORPORATION HUF Vs. OLIVER ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1037(ND)2020		Stamp paper missing, Page no. 17 - 33 true copy sign missing, court fees and welfare missing on vakalatnama	8/10/2021
6868	0710102101712020/4	JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1073(ND)2020		Court fees missing on vakalatnama	8/10/2021
6869	0710102113952019/10	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		Page no. 32 - 50, 60 - 72, 75 - 101 pages not clear, Proof of service missing	8/10/2021
6870	0710102113952019/11	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		Affidavit not notarized, Page no. 4 - 23 true copy sign missing	8/10/2021
6871	0710102117242020/7	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Wrong e-filing, application need to file in IA	8/10/2021
6872	0710102028682021/4	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/202(ND)2021		Technical error, Kindly refile documents not opened	7/10/2021
6873	0710102028982018/27	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		No sign from pg.2 to 25, 29 to 38, 40 to 50, No stamp, Pg.52 is not available	7/10/2021
6874	0710102007192021/4	ENERWON INVESTMENT AND SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES ACT)/44(ND)2021		Page no. 16 translation copy missing, Page no. 3 - 20 true copy sign missing on every page	8/10/2021

6875	0710102071062021/1	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE LIMITED		Section 340	COMPANY APPLICATION (COMPANIES ACT)/461(ND)2021		Wrong e-filing, application need to file in IA, file the documents separately	8/10/2021
6876	0710200400532011/3	MR. B.N MEHTA Vs. M/S P.G.T COMPONENTS LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/99(ND)2011		Wrong e-filing, file the documents with order copy issued by the court for uploading the document. put the order before the index in every volume.	8/10/2021
6877	0710102722542018/21	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		Wrongly file	8/10/2021
6878	0710200411282017/28	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		Wrongly Filed here	8/10/2021
6879	0710200431502018/13	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)2018		Pages 43, 55, 56, 60, 90, 144 to 150 according to PDF Not Clear, Pages 126, 128, 130, 132, 134 according to PDF are in Hindi; it should be in English	8/10/2021
6880	0710102002732020/17	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Sub-Title in Page 1 according to PDF Not in Bold, E-stamp missing, P.O.S missing	8/10/2021
6881	0710102009162020/5	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		Pages 26 & 27 and 29 to 32 according to PDF Not clear at all, Court Fee stamp missing in Vakalatnama	8/10/2021



6882	0710102009162020/6	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		Pages 16, 24, 26 & 27, 29 to 32 & 38 according to PDF Not clear at all, Court Fee stamp missing in Vakalatnama, Pagnation 24 & 38 Nos Not Visible at all	8/10/2021
6883	0710102010712021/8	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		Welfare fee stamp and COurt Fee stamp missing in Vakalatnama	8/10/2021
6884	0710102118642019/8	ABHINAV MUKERJI Vs. PALM DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2197(ND)2019		Wrong e-filing, application need to file in IA	8/10/2021
6885	0710102166692019/5	UMESH GARG Vs. BANK OF BARODA		Sec 60(5)	COMPANY APPLICATION(IBC)/2861(PB)2019		No pagination on stamp paper, stamp paper not mention in index	8/10/2021
6886	0710200412022017/19	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA	8/10/2021
6887	0710200412022017/20	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order copy before index of the application	8/10/2021
6888	0710200412022017/21	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order copy before index of the application	8/10/2021

6889	0710200412022017/22	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not available, please put the order copy before index of the application	8/10/2021
6890	0710200702692018/41	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		P.O.S missing	8/10/2021
6891	0710200702692018/42	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		P.O.S missing	8/10/2021
6892	0710102021942021/2	AKHIL AHUJA Vs. INDIA RAILWAY CATERING AND TOURISM CORPORATION LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1488(ND)2021		Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	8/10/2021
6893	0710102063802021/2	RAJESH RAMNANI Vs. BIT BLITS DIGITAL WORKSTATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4003(ND)2021		DONE BYMISTAKE BHUPENDRA	8/10/2021
6894	0710200412022017/18	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		E-stamp missing, Application wrongly filed here	8/10/2021
6895	0710102022312021/2	AKHIL AHUJA Vs. SANDIP GHOSH		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1417(ND)2021		Index missing, Court Fee stamp Not clear, Welfare Fee stamp missing	8/10/2021
6896	0710102022442021/1	AAR AAR TECHNOPLAST PVT LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1510(ND)2021		Wrongly filed	8/10/2021
6897	0710102016232020/5	MR. DALIP NARINDER Vs. M/S M.K. PRINTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/550(ND)2020		Page Nos not Mentioned in the Index, E-stamp missing, Page Nos are not there, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	8/10/2021
6898	710102065692021	RAVI SHARMA VS M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Section 59		ISWAR	brief of synopsis MISSED,	12/9/2021

6899	710102071912021	SRC REALTORS PVT .LTD VS GANGA KABERI	Company Petition (Companies Act)	Sec. 241(1)		RANJANA ROY GAWAI	Section 242 fess missed,page no. not mentioned in index,page no. 61 repeated,pages not clear 73 to 85,139 to 142,true copy sign missed in annexuress, vakaltnama missed, proof of service missed	2/10/2021
6900	710102014472021	M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (1)		S N PANDEY	Pages not clear 53,54, wrong case type select	18/02/2021
6901	710102073342021	PENGG USHA MARTIN WIRES PRIVATE LIMITED VS EMKAY AUTOMOBILE INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAJARSHI BANERJEE	Volume wise index/Volume will be divided after 200 page/page not c lear-100,102,104,109,113,115,118,124,130,139,141,183,193,195,197,206-226/etc	7/10/2021
6902	710102073722021	POWER2SME PVT LTD VS MOHINDER AGARWAL	Company Petition IB (IBC)	Section 95(1)		Pankaj Bhagat	proof of service missed	8/10/2021
6903	710102073962021	YES BANK LIMITED VS TULIP STAR HOTELS	Transfer Petition (IBC)	Application under any other provisions- IBC		SUKANYA BHAUMIK	Wrong section	9/10/2021
6904	710102074042021	CASH MANAGEMENT CONTROL SYSTEMS PVT. LTD. VS TULIP STAR HOTELS	Company Appeal(Companies Act)	Application under any other provisions		PRAVEEN SEHRAWAT	case type wrong and income tax service missing	9/10/2021
6905	710102065652021	BGM TELECOMMUNICATIONS PRIVATE LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/998(ND)2020	ABHISHEK VIKRAM	Pg-161-165 ,213-226, 271-274,276-278 not clear page please call us and visit nclt for your file objection	12/9/2021
6906	710102021982021	MUKESH GUPTA VS MECAMIDI HPP INDIA PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/1022(ND)2018	ABHISHEK	Wrong section chosen/ Proof of service missing vakalatnama missed Page-44,45,46	17/03/2021

6907	710102072552021	OMKAR NATH MITTAL VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Aditya Nayyar	38,43,45,47,106,495-497,500-505 not clear page	5/10/2021
6908	710102073232021	STATE BANK OF INDIA VS JABALPUR MSW PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/417(ND)2021	S K	case type wrong and wrong file	7/10/2021
6909	710102073472021	SUNIL GOYAL VS HIMALAYA FOOD INTERNATIONAL LTD.	Miscellaneous Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/31(ND)2016	RAGHAVENDRA MOHAN BAJAJ	case type wrong please choose case type company application	7/10/2021
6910	710102073582021	FIITJEE LIMITED VS DEEPAK SOLANKI	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/554(ND)2020	Manisha	22,25-27 ,32,40,50,52-54,66-68 not clear page	8/10/2021
6911	710102073642021	MOHD NAZIM KHAN (5TH REPORT REG. 13_INDIGLOBAL) VS MR. SANTOSH SHARMA RESOLUTION PROFESSIONAL FOR DELTRONIX INDIA LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/34(ND)2020	MOHD NAZIM KHAN	pg-1 and 2 not mention in index,true copy stamp missed some pages	8/10/2021
6912	710102073712021	POWER2SME PVT LTD VS SH. GAURAV AGGARWAL	Miscellaneous Application (IBC)	Section 95(1)	COMPANY PETITION IB (IBC)/46(PB)2018	Pankaj Bhagat	Wrong case type,sign missed in application,stamp paper missed	8/10/2021
6913	710102073762021	KAMALL AHUJA VS RAJA SERMAN	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2722(ND)2019	Kamal	due payment of other section(2 section mention in index),sign missed in application,	8/10/2021
6914	710102073772021	SOMESH ARORA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/609(ND)2017	Atul Kumar	sign missed on application,pg-14-16,36-38,44,46,,48,50,52,55, not clear	8/10/2021
6915	710102073822021	NISHANT GAURAV GUPTA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1803(ND)2018	Ashish	pg-9 missed,after pg-11 page wrong arrange,court fee and welfare missed in vakalatnama	8/10/2021
6916	710102073782021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	pg-31 stamp paper and affidavit not notrized,true copy sign and stamp missed	8/10/2021
6917	710102073842021	HEMANT SHARMA VS MR. BASANT LAHARIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	true copy sign and stamp missed	8/10/2021
6918	710102073812021	VIJAY KUMAR VS MR. BASANT LAHARIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1748(PB)2019	vikas jadon	32 translate	8/10/2021
6919	0710102153982019/3	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/133(ND)2020		Document not available, please refile	27/09/2021

	0710102022302021/2	AKHIL AHUJA Vs. SUNIL GHORAWAT		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1421(ND)2021		No Index, No Pagination, court fees and Rs 25 welfare fees missing	
6920								2/10/2021
6921	0710102066122020/19	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		File both documents separately	2/10/2021
6922	0710102007452021/1	A.P. TRADING COMPANY Vs. KANODIA TECHNOPLAST LIMITED		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/1(ND)2021		Page no. 105 - 108 pages not clear from right side	5/10/2021
6923	0710102008842021/2	SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/627(PB)2021		Stamp paper missing,	5/10/2021
6924	0710102010102021/7	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Page no. 1 - 53 sign missing, stamp paper missing, Page no. 56 - 160 true copy sign missing , Page no. 61, 62, 100, 132, 144, 145, 147- 153, 159, 160 pages not clear,	5/10/2021
6925	0710102010102021/8	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Wrong e-filing, application need to file in IA	5/10/2021
6926	0710102010102021/9	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Wrong e-filing, application need to file in IA	5/10/2021
6927	0710102011422021/5	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRA FACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		Wrong pagination in document,	5/10/2021
6928	0710102026432020/2						Wrong pagination in Index	7/10/2021
6929	0710120003842018/30	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		Page no. 1 - 16 sign missing, stamp paper missing, Page no. 18 - 46 true copy sign missing , Page no. 36 - 39 pages not clear,	9/10/2021

6930	0710102098152019/10	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Page 18 & 19 Newspaper Clip according to PDF wrongly filed in other language;it should be in English	17/08/2021
6931	0710102025302020/3	UTTAM STRIPS Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Section 74	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020		Wrongly Filed here	4/10/2021
6932	0710200410572018/14	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		Index msising in W.S by Corporate debtor & W.S by applicant, Application and Petition wrongly filed here, E-stamp missing in Reply document	4/10/2021
6933	0710102004762019/1	POORAN CHAND GUPTA Vs. UNITECH LIMITED		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/55A(ND)2018		Index and P.O.S missing	5/10/2021
6934	0710102016102021/3	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1089(ND)2021		P.O.S misingng	5/10/2021
6935	0710102017882021/3	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1470(ND)2021		P.O.S misingng	5/10/2021
6936	0710102018692021/3	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/171(ND)2021		Reply filed twice, E-stamp misingng	5/10/2021
6937	0710102018692021/4	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/171(ND)2021		Vakalatnama Filed twice	5/10/2021
6938	0710102035312020/1	M/S MULTITECH Vs. M/S DCM LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/33(PB)2021		Page 4 according to PDF Not clear	5/10/2021
6939	0710102061632021/1	RP SUNIL KUMAR AGRAWAL Vs. S.C. GARG & ASSOCIATES		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3898(ND)2021		Vakalatnama Heading is not mentioned in the Page 12 according to PDF in Reply document & also in the seperate document	6/10/2021
6940	0710102045872021/3	STATE BANK OF INDIA Vs. ARCHANA AGGARWAL		Section 95(1)	COMPANY PETITION IB (IBC)/412(ND)2021		Now it is Clear after Refilling	8/10/2021

6941	710102022592021	CANARA BANK VS M/S. SPML INFRA LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ichchha Kalash	Page not clear-351-356,360-370-372,377,379,380-385,389,391,393,398,399,402,406,410,411-423,455,457,459,472,474,476,485,494,496-500,503,520,522-534,537,540-567,580-585,605-608,619-632,638-656,732-735,763,788,790,830-831,834,835,854-856,894,941-942,1248-1250/Master data of corporate debtor etc	19/03/2021
6942	710102035752021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TIRUPATI BUILDINGS AND OFFICES PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Atul Sharma	IRP registration certificate/True copy sign on every Annexure etc	19/05/2021
6943	710102073482021	SHRI ASTHAVINAYAK NIRMAAN ENGINEERS CONTRACTORS & INTERIOR VS NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	Page not clear-63-65,70,91,121,122,174-179,215,241-244/cut line page-129,145,168,169,251/Advocate welfare &&& court fees miss/counsel detail miss in vakalatnama/Volume will be divided after 200 page/etc	8/10/2021
6944	710102073492021	SANJIB KUMAR & ORS. VS VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	petition every page not sign, claim amount missed, irp certificate missed, 45-74, 124-130, 162-163, 172-185 not clear, 146-148, 163, hindi, vakalatnama missed, irp certificate missed,	7/10/2021
6945	710102064492021	WAVE MEGACITY CENTRE PRIVATE LTD. VS MANJULA SINHA & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	FEES MISSING IN APPLICATION	7/9/2021
6946	710102073932021	RAVINDRA KUMAR GOYAL RP OF AVENTURA COMPONENTS PRIVATE LIMITED VS OFFICE OF THE ASSISTANT COMMISSIONER OF INCOME TAX DEPARTMENT	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2484(ND)/2019	ANIRUTH	section wrong and due payment other section	9/10/2021

6947	710102074822021	STATE BANK OF INDIA VS M/S CENTURY COMMUNICATION LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Astha Nigam	27-28,30 not clear page	12/10/2021
6948	710102074522021	HEMANT SHARMA VS MAAN ALUMINIUM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	pg-83,85,95,114,117, not clear	11/10/2021
6949	710102066212021	ASSET CARE AND RECONSTRUCTION ENTERPRISE LIMITED VS SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL OF FORGING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/455(PB)2017	Sumesh	12,17-62,95,232-248 not clear page	14/09/2021
6950	710102074172021	PANKAJ KHAITAN VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC Rule 11 of NCLT	COMPANY PETITION IB (IBC)/1281(ND)2018	Pankaj Khaitan	50-52,64-65 not clear page	9/10/2021
6951	710102059052021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)		COMPANY APPEAL(COMPANIES ACT)/639(ND)2019	Manoj Kumar Malik	income service missed	20/08/2021
6952	0710102055022021/3	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. BALDEO METALS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3446(ND)2021		No Index, No pagination	18/10/2021
6953	0710102057752021/1	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL Vs. IDBI BANK (LEAD MEMBER)		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/3878(PB)2021		Court fees and rs 25 welfare missing on vakalatnama	18/10/2021
6954	0710102060012021/2	DEEPAK CHAGANLAL CHOUDHARI Vs. ASSESSING OFFICER JOINT COMMISSIONER OF INCOME TAX (OSD) CIRCLE-1(1)(1) MUMBAI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3844(PB)2021		Page no. 7 - 12 true copy sign missing, court fees and welfare missing on vakalatnama	18/10/2021
6955	0710102069162021/1	VADEHRA BUILDERS PRIVATE LIMITED AND VADEHRA ART GALLERY PRIVATE LIMITED Vs. ANIL TAYAL		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/102(PB)2021		Merge documents in single pdf	18/10/2021
6956	0710102104552020/1	NILESH SHARMA Vs. PRAMOD GOEL		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021		Court fees and welfare missing on vakalatnama	18/10/2021
6957	0710102106292019/5	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		Wrong e-filing, application need to file in IA, More than 200 pages in single volume	18/10/2021
6958	0710102169112019/1	UNITECH LIMITED Vs. SARLA RANI SETHI		Rule 11 of NCLT	EXECUTION PETITION/152(ND)2019		Remove extra file	18/10/2021
6959	0710120002342018/2	M/S AMIT SPINNING INDUSTRIES LIMITED Vs. JM FINANCIAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/131(PB)2017		Page no. 7 - 12 true copy sign missing, court fees and welfare missing on vakalatnama	9/4/2019
6960	0710102008782020/5	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		Wrong e-filing, need to file in IA	18/10/2021
6961	0710102014172019/13	DENA BANK Vs. ROYAL WOOD PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/510(PB)2019		Wrong e-filing, need to file in IA	18/10/2021
6962	0710102016122021/4	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2021		Page no. 1- 2 sign missing, Page no. not mention on stamp paper, Page no. 4 - 23 true copy sign missing	18/10/2021
6963	0710102030972020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION (GARWA) Vs. IREO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/964(ND)2020		No Index, No Pagination, Stamp paper missing, affidavit not notarized, proof of service missing	18/10/2021
6964	0710102030992020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/989(ND)2020		No Index, No Pagination, Stamp paper missing, affidavit not notarized, proof of service missing	18/10/2021
6965	0710102023102020/2	UTTAM STRIPS LTD. Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1438(ND)2020		Wrong e-filing, application need to file in IA	18/10/2021



6966	0710200401222016/3	ANIL GOYAL & ORS Vs. KALYAN POLYPACKS LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/31(ND)2016		Wrong e-filing, file all documents separately	20/10/2021
6967	0710102008782020/6	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		Wrong e-filing, need to file in IA	18/10/2021
6968	0710102033262021/6	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	20/10/2021
6969	0710102038192021/2	IFCI LTD Vs. RAM KISHOR ARORA		Section 95(1)	COMPANY PETITION IB (IBC)/429(ND)2021		One Page Blank after Affidavit page	20/10/2021
6970	0710102047372021/10	ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/440(ND)2021		Page no. 1 - 5 sign missing, Page no. 8 - 21 true copy sign missing	20/10/2021
6971	0710200411352018/45	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		No Index, No pagination	20/10/2021
6972	0710102074092019/8	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/826(ND)2019		P.O.S missing	20/10/2021
6973	0710102077422020/10	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		Index missing	20/10/2021
6974	0710102025582021/1	STATE BANK OF INDIA Vs. JABALPUR MSW PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/417(ND)2021		E-stamp missing	20/10/2021
6975	0710102034972020/5	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/960(ND)2020		Wrong e-filing, need to file in IA	20/10/2021
6976	0710102036202020/22	ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/863(PB)2020		Sub-Title missing in Page 1 according to PDF	20/10/2021
6977	0710102113012020/3	SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/27(PB)2021		Notary missing in E-stamp	20/10/2021
6978	0710102053822021/2	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)2021		No pagination, proof of service missing,	18/10/2021
6979	0710102037562021/3	M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/92(ND)2021		Challan & Affidavit Date are not matching in Vol 2, Vol 4&5 wrongly filed	20/10/2021
6980	0710102060502021/1	P P ROLLING MILLS MFGING CO. PVT LTD Vs. JARVIS INFRA TECH PVT.LTD.		Sub-Section (1) Of Section 66.,Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021		Wrong e-filing, application need to file in IA	20/10/2021
6981	0710102044002021/6	SHAARC PROJECTS LIMITED Vs. RESOLUTION PROFESSIONAL OF ESSAR POWER M.P LIMITED (UNDER CIRP)		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2897(PB)2021		True Copy sign missing in the Brief Note document, Alignment not done properly from Pages 5 to 7 according to PDF	20/10/2021
6982	0710200418612018/6	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		Page no. 1 - 14 sign missing, Affidavit not notarized, Page no. 23,24, 35, 45,47, 49,55, 57 - 70 not clear, Page no. 33 missing, Page no. 41,46 page cut,	18/10/2021
6983	0710102097562020/3	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/453(ND)2020		Pages 7,9,11,47,49,51,53,55&57 are in Hindi; it should be in English	20/10/2021

6984	0710102702132018/2	TATA TELESERVICES MAHARASHTRA LIMITED Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/126(PB)2018		Master Index word is missing in the First page, Pages 23&24 according to PDF in Vol 1 Not Filed properly, Pages 257,258&265 according to PDF in Vol 2 Not Filed properly	20/10/2021
6985	0710102023802021/6	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (INNOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		E-stamp missing	20/10/2021
6986	0710200001942016/11	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/131(ND)2016		More than 200 pages in single volume, wrong e- filing	20/10/2021
6987	0710102052922021/4	ARES INVESTMENTS LLC Vs. INTERNATIONAL PRINT O-PAC LTD		Sec. 241(1),Sec. 242(4),Section 246,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2021		Page no. 11 - 200 , 2550 - 2729 true copy sign missing, Page no. 633 - 643, 670 - 691, 706 - 708, 713, 730 - 733, 829, 830, 838, 844, 849, 850, 1804- 1813 pages not clear,	14/10/2021
6988	0710102090112020/34	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		True Copy sign missing in Judgment document, Written submission of R- 19 Filed twice	14/10/2021
6989	0710102090112020/35	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		True Copy sign missing in Judgment document, Written submission of R- 19 Filed twice	14/10/2021
6990	0710102150112019/5	NITIN BHAYANA Vs. CHINTELS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3068(ND)2019		Page no. 2 missing	14/10/2021

6991	0710102172402019/10	MMAN INFRA PROJECTS AND ENGINEERING Vs. SPML INFRA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/347(ND)2020		Wrong e-filing, application need to file in IA, file documents separately	14/10/2021
6992	0710102400532013/5	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Affidavit not notarized, court fee and welfare missing on vakalatnama	14/09/2021
6993	0710120005072018/19	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		Wrong e-filing, need to file in IA	14/10/2021
6994	0710120012212018/9	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		Documents not available, please refile the documents	14/10/2021
6995	0710200400612014/8	LAGHUNA HOLDING PVT. LTD. Vs. EDENPARK HOTEL LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/108(ND)2014		Wrong e-filing, application need to file in IA	14/10/2021
6996	0710200400612014/9	LAGHUNA HOLDING PVT. LTD. Vs. EDENPARK HOTEL LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/108(ND)2014		Wrong e-filing, application need to file in IA	14/10/2021
6997	0710102007852021/5	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		File Documents separately	14/10/2021
6998	0710102023402020/1	SHRI BHAGWAN PROJECTS PVT. LTD. Vs. IREO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/320(ND)2021		E-stamp missing	14/10/2021
6999	0710102024702021/1	GAC SHIPPING INDIA PVT LTD Vs. CLASSIC BOTTLE CAPS PVT. LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/1570(ND)2021		Pages 57 to 69 according to PDF Not clear, Additional Affidavit Filed twice	14/10/2021
7000	0710102025642020/10	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Vakalatnama Filed twice in Vol 2	30/09/2021
7001	0710102090112020/36	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		File Documents separately	14/10/2021
7002	0710102090112020/37	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		File Documents separately	14/10/2021
7003	0710102061122021/1	JB TRANSPORT Vs. ESSAR POWER M.P LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3869(PB)2021		Pages 22,23,25,26 Newspaper Clip according to PDF filed in Hindi;it should be in English	13/10/2021
7004	0710102061132021/1	SK CONSTRUCTION Vs. ESSAR POWER M.P LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3862(PB)2021		Pages 22,23,25,26 Newspaper Clip according to PDF filed in Hindi;it should be in English	13/10/2021
7005	0710102150112019/4	NITIN BHAYANA Vs. CHINTELS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3068(ND)2019		Index missing, merge document in single pdf	14/10/2021
7006	0710102090112020/38	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		File Document separately	14/10/2021
7007	0710102076232020/13	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		E-stamp and Affidavit date are not matching	13/10/2021
7008	0710102108912020/3	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/5(PB)2021		No Index, No Pagination	13/10/2021

7009	0710102115682020/4	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020		E-stamp and Affidavit date are not matching, Pages 20,21,37 according to PDF Not Clear at all, True Copy sign missing in Pages 22 to 29 according to PDF	13/10/2021
7010	0710120007452018/11	M/S. GRID INFRA TECH PVT. LTD. Vs. M/S. HYTHRO POWER CORPORATION LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1064(PB)2018		Pages 23,30,33 according to PDF Not clear, Vakalatnama Heading missing in Page 38 according to PDF	13/10/2021
7011	710102074552021	HARISH CHANDER MANCHANDA VS EARTH ICONIC INFRASTRUCTURES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/16(PB)2017	RAKESH KUMAR	26-28,30-32 not clear page section wrong	12/10/2021
7012	710102074832021	ROHIT SEHGAL VS SHIV KUMAR JATIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1525(ND)2019	ROHIT SEHGAL	Incomplete Affidavit Contact No 24361890	12/10/2021
7013	710102074932021	ROHIT SEHGAL VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	ib not mention in main case soft copy	12/10/2021
7014	710102074522021	HEMANT SHARMA VS MAAN ALUMINIUM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	pg-83,85,95,114,117, not clear	11/10/2021
7015	710102074412021	HDFC BANK LTD VS M/S GAUTAM BUILDERS IN CONSORTIUM WITH RAPID CONTRACTS PVT. LTD.	Interlocutory Application (I.B.C)	Section 74	COMPANY PETITION IB (IBC)/272(PB)2019	Amita	132,143-147,157 not clear page and due payment other section	11/10/2021
7016	710102075162021	SANDEEP GOEL VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEEP	wrong file maybe file as a additional	13/10/2021
7017	710102027242020	UNION BANK OF INDIA VS GOVIND MUTHA	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/116(ND)2019	Brijesh Kumar Tamber	Main case type wrong or main case wrong link	1/3/2020
7018	710102075512021	PARVEEN KUMAR KALRA VS C TO C SERVICES CONSULTANTS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/104(ND)2021	Divya Hasija	stamp paper not notarized Pg- 18,19, not clear and not mention in index stamp paper missed of two affidavit	13/10/2021

7019	710102074732021	CITY UNION BANK VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2029(ND)2019	T.N.Durga Prasad	page numbering missed in index,true copy sign and stamp missed in some pages	12/10/2021
7020	710102067882021	DHARMENDER SINGH VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	PARMOD	Pg- 26,27,28,29 in hindi please mention proper type copy	19/09/2021
7021	710102029062021	AMARJIT SINGH VS ATUL KANSAL (RESOLUTION PROFESSIONAL)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	need to separate file both application Reminder 4/5	12/4/2021
7022	710102072462021	NFA LIFE SECURE PRIVATE LIMITED VS CONTAINER CORPORATION OF INDIA LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/357(ND)2021	Siddarth Agarwal	section wrong stamp paper not notarized affidavit back date Pg- 58,63not clear page Reminder 3/5	5/10/2021
7023	710102050332021	M/S BLUE SKY REALTORS PVT LTD VS ERA INFRA ENGINEERING LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Siddharth Bhatli	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	20/07/2021
7024	710102068822021	RAJESH VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Akul Mehandru	main case not link pag- 29 not clear please delete extra document	23/09/2021
7025	710102069092021	RISHI KAPOOR VS KASHI VISHWANATHAN SIVARAMAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/470(ND)2017	RISHI	Advocate welfare &&& court fees miss	23/09/2021
7026	710102074302021	MANOHAR LAL VIJ VS SHIV KUMAR GOEL	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1045(ND)2020	Manohar Lal Vij	280-295,298-312 not clear page	11/10/2021
7027	710102063222021	NAVNEET KUMAR GUPTA VS SILVERGLADES INFRASTRUCTURE PVT. LTD. VS	Interlocutory Application (I.B.C)	Sec 60(5),Sec 25(j),Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY PETITION IB (IBC)/1466(ND)2019	Chandhiok&mahajan	proof of service not clear	3/9/2021
7028	710102064012021	ANURAG NIRBHAYA VS COMMITTEE OF CREDITORS OF AGILE INTERNATIONAL LOGISTICS AND SUPPLY CHAIN PVT I TD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Aishwarya	main case not link	7/9/2021
7029	710102074332021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	ib not mention in main case soft copy and section wrong	11/10/2021
7030	710102074372021	KAY EM COPPER PVT LTD THROUGH HARVINDER SINGH RESOLUTION PROFESSIONAL VS AKASH GOYAL & OTHERS	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2027(ND)2019	SWATI SALUJA	back date affidavit	11/10/2021
7031	710102074392021	BIKRAM SINGH GUSAIN VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3507(ND)2019	Bikram Singh Gusain	after pg-29 page numbering missed	11/10/2021



7038	710102068492021	INFOPOWER TECHNOLOGIES PVT LIMITED VS KESSLEC SMART LIGHTING TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9		Gursat	page not clear-121,128,131,133,135,136,137-139,169,171,179-187,308,309 True copy sign miss on some pages/etc	20/10/2021
7039	710102064282021	UNION OF INDIA VS SH. SUMAN CHADHA		Sec 241 (2)		sfionct	True copy missed in every pages of annexures, proof of service missed	14/10/2021
7040	710102074562021	VINAYAKASUBRAMANIAN VS SMC GLOBAL SECURITIES	Company Petition (Companies Act)	Application under any other provisions		Vinayakasubramanian	Wrong documents uploaded	12/10/2021
7041	710102074752021	MAXIS CONSULTANTS PRIVATE LIMITED VS DHINGRA PROJECTS PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (1)		SANJAY KHANDELWAL	Page 188,189 missed, kindly contact to registry with hard copy	12/10/2021
7042	710102075312021	BALWANT SINGH VS AJANTA OFFSET AND PACKAGING LIMITED	Intervention Petition (IBC)	Sec 60(5)		MANOJ MITTAL	200 pages per volume (pdf merge with index) wrong document uploaded	13/10/2021
7043	710102066152021	STATE BANK OF INDIA (THROUGH RESOLUTION PROFESSIONAL) VS SADHNA MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Irfan Ahmed	pages not clear-153,154/cut line page-193/Typed copy mention page no.all pages of annexure not clear and dim. Clear scan copy required etc ( contact to registry)	13/09/2021
7044	710102076032021	RISHABH CHAND LODHA VS CMYK PRINTECH LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RISHABH CHAND LODHA	wrong section and case type wrong( need to File IA)	14/10/2021
7045	710102076932021	PNB HOUSING FINANCE LIMITED VS LANDCRAFT PROJECTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		NIRAJ PREET	Pagination &&& sing not done in index/only 30 page in petition	18/10/2021

7046	710102119182020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:31-33, 113 missed page 77, 81, 83, 89, 90, 94, not clear true copy sign missed, proof of service not clear, all pdf merge in 1 pdf /incomplete documents/etc	28/12/2020
7047	710102119052020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRASTRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	Volume wise index/pages not clear-31,35,41,42,44-49,55-59,61-64,68-70,78-81,94,97,103-107,140-146,150,156-163,172,173,185,188,189,192,195/page miss-32,33,34/master data of corporate debtor/E stamp paper Affidavit with notary/True copy sign miss/Advocate welfare court fees miss/As per volume uploaded 200 page/etc	26/12/2020
7048	710102015822021	MEHER MADON VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Welfare missed in vakaltnama and upload only final petition	23/02/2021
7049	710102077712021	UNION BANK OF INDIA LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	Page not clear-125-127,131,140/IRP Certificate miss &&& form 2/Every Power of attorney file with 50 E stamp paper/Advocate welfare &&& court fees miss on vakalatnama/Advocate &&& client detail miss/etc	21/10/2021



7050	710102077732021	SHIPRA INFRA TECH PRIVATE LIMITED VS VEDANTA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Preetika	Jurisdiction not in delhi/Index in format/ Translated page-139,143/Advocate welfare &&& court fees miss /etc	21/10/2021
7051	710102075422021	KARNATAKA BANK LIMITED AND UCO BANK VS SURANGI SERVICES LIMITED	Intervention Petition (IBC)	Sec 60(5)		NIPUN GAUTAM	25rs advocate welfare and 5rs court fee missed,	13/10/2021
7052	710102075412021	HURRYKRISHNA VENTURE PRIVATE LIMITED VS ANAND INFOEDGE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		NIRBHAY KUMAR & ASSOCIATES	page:195-196 not clear, counsel sign missed in index. etc	13/10/2021
7053	710102076332021	AROUSE MARKETING PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec 252 (3) - By Government Body		VISHAL GUPTA	Wrong case &&& section select, fees missed,counsel sign missed in index, AoA missed,pages not clear 41,63,68,69,98,99,102,146, 150, page no 208 hindi,advance service not mentioned in index, no sign in every pages of petition	14/10/2021
7054	710102050462021	KARTIK CHADHA & OTHERS VS KARTIK CHADHA & OTHERS	Intervention Petition (IBC)	Sec 60(5),Application under any other provisions- IBC		Divyanshu Sarswat	page no-12 Wrong section/Page not clear-27-30/cut line page-89/Page miss-149	21/07/2021
7055	710102060232021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET CHAUDHARY & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	wrong case type please separate file 4/5 please call us or visit nclt	25/08/2021
7056	710102075012021	EDIQUE SOLUTIONS PRIVATE LIMITED VS INGRAM MICRO INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/422(ND)2021	Rishi Ashok	1-131 page missing	13/10/2021
7057	710102075032021	ORIENTAL BANK OF COMMERCE VS SHEKHAR RESORTS LTD. & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/22(ND)2018	Shivali Singh	section wrong	13/10/2021
7058	710102075052021	MAYUR GOYAL VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	Legalics Law Offices	merge into one pdf	13/10/2021

7059	710102075102021	NARESH SABHARWAL VS ANIL TAYAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/266(ND)2019	Rajanish	10-12,14,16-18 not clear page and page number double after 23 page and stamp paper missing	13/10/2021
7060	710102075112021	SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	KUMUD SHEKHAR	48-50 not clear page and welfare missing	13/10/2021
7061	710102075172021	ATCO FLEXDUCT PRIVATE LIMITED VS M/S SHAH PUBLICATION PVT. LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	index missing and stamp affidavit missing and cp not mention in main case soft copy	13/10/2021
7062	710102075272021	M/S ARCEE TRADING CORPORATION VS M/S DEV LANDCON PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1238(ND)2019	KARMA LAW	8e,8f,18-19,20-29,31-38,41-45,52-55,74,78-79,93,104 not clear page 58,60,67,91-92translate welfare court fees missing page number missing after 7 page	13/10/2021
7063	710102075392021	NUVOCO VISTAS CORPORATION LIMITED VS M/S DEV LANDCON PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/614(ND)2017	Ashish Verma	32-34,40,48 not clear page and welfare and court fees missing	13/10/2021
7064	710102075342021	FLEXITUFF VENTURES INTERNATIONAL LIMITED VS M/S DEV LANDCON PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1694(ND)2018	Ashish Verma	welfare court fees missing	13/10/2021
7065	710102075572021	EDELWEISS ASSET RECONSTRUCTION CO LTD VS M/S DEV LANDCON PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/866(PB)2018	Ashish Verma	21-22 not clear page welfare and court fees missing	13/10/2021
7066	710102075582021	ICICI BANK LIMITED VS M/S DEV LANDCON PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/144(PB)2017	Ashish Verma	47-48,55-56 not clear page and welfare and court fees missing	13/10/2021
7067	710102075552021	RAJIV BAJAJ VS ELHPL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/508(PB)2017	RAJIV BAJAJ	double page number after 20 page	13/10/2021
7068	710102075402021	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)		HIMANSHU UPADHYAYA	section wrong and main case not link and stamp paper missing	13/10/2021
7069	710102075332021	BIBHUTI BHUSHAN BISWAS & ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/330(ND)2021	Aman	(27-29,192-201 not clear page) and (volume break after 200 page ) (52,134,136,138,146,150translate page)	13/10/2021

7070	710102075682021	AKASH SINGHAL VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/846(ND)2018	AKASH	24-25,27-28,72 not clear page	14/10/2021
7071	710102070102021	BSL CASTINGS PRIVATE LIMITED VS LOTUS GREEN DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/541(ND)2020	Abhishek	section wrong wrong section ( rule 8)	27/09/2021
7072	710102075862021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT.LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	E stamp and affidavit not notraize	14/10/2021
7073	710102075942021	MR. MOHIT CHAWLA VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/404(ND)2018	Mohit Chawla	page no 40,52 in hindi	14/10/2021
7074	710102075802021	SUNIL PRAKASH SHARMA VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	20-23 not clear page	14/10/2021
7075	710102075852021	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/343(ND)2017	JANENDER	Wrong section select	14/10/2021
7076	710102075992021	ROHIT RANA VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	Legalics Law Offices	Merge in to one pdf	14/10/2021
7077	710102070112021	MM METACRAFT PVT. LTD. VS R.M. CONTROLS PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/86(ND)2021	Raj Karan Sharma	wrong case type, affidavit back date please delete previous document	27/09/2021
7078	710102076022021	M/S KESHAV ENTERPRISES VS R.M. CONTROLS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3196(ND)2019	Ashish Verma	Pg no 68 not clear, welfare and court fees missed	14/10/2021
7079	710102076092021	RAJIV BAJAJ VS ELHPL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/508(PB)2017	RAJIV BAJAJ	notary missing in stamp paper and 41-42,52,69-70,86,87,102-105,114-115,144-145,166-167 not clear page	14/10/2021
7080	710102076072021	SMT. PAVAN KAPOOR VS IIFL HOME FINANCE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/25(ND)2021	RANJANA ROY GAWAI	80-84,86-87,297,299,300,303 not clear page	14/10/2021
7081	710102076842021	STERLING MOTOR COMPANY VS PANKAJ KUMAR SINGAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1329(ND)2019	RANJANA ROY GAWAI	&quot;Advocate welfare &quot;&quot;&quot; court fees miss &quot;&quot;&quot;	16/10/2021
7082	710102076942021	GULSHAN KUMAR GUPTA VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/300(PB)2017	GULSHAN KUMAR GUPTA	proof of service missed	18/10/2021
7083	710102076972021	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT.LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Kanti	main case not link,	18/10/2021
7084	710102077042021	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2380(ND)2019	ANAND	document not upload properly	18/10/2021
7085	710102064992021	ATUL KUMAR SINGHAL VS FIITJEE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3340(ND)2019	Mukesh Mohan Goyal	PAGE NO 16 REPEAT	9/9/2021
7086	710102076182021	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/378(PB)2017	Ashish Verma	Welfare and court fees missed	14/10/2021
7087	710102075532021	HARI BABU THOTA VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/69(ND)2018	HARI BABU THOTA	1,3,4 cut page	13/10/2021
7088	710102075442021	BHOOPESH GUPTA VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/179(ND)2019	BHOOPESH GUPTA	16-17 blur page	13/10/2021
7089	710102077022021	KOTAK MAHINDRA PRIME LTD. VS MR. PAWAN KAPOOR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/551(ND)2021	JANENDER	document not upload properly	18/10/2021
7090	710102076822021	ASSISTANT PROVIDENT FUND COMMISSIONER VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3196(ND)2019	Manish Dhir	Fill up the blank at page number 3.	16/10/2021

7091	710102077032021	ANJOO AMAR & ORS VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Nithin	document not upload properly	18/10/2021
7092	710102076172021	HARVINDER SINGH VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2027(ND)2019	SWATI SALUJA	welfare court fees missing and double page numbering after 50 page	14/10/2021
7093	710102076702021	SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ankit Jain	main case not link, pdf merge in 1 volume, etc	16/10/2021
7094	710102073412021	AJNARA INDIA LIMITED VS MANISH KUMAR GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/194(ND)2021	ADVOCATE GAUTAM SINGHAL	(4357-4364,4405-4409,4433,4441,4444-4462,4482,4503,4508,4512-4514,4574-4577,4636-4639,4654-4655,4661,4664-4683-4689,4703-4704,4739-4742,4744-4774,4780,4868,4902,4904-4907,4919-4922,4976,5030,5033,5134-5137,5139-5141,5144,5146,5149,5157,5222-5228,5368-5369,5378-5397,5406-5407,5409,5415-5428,5454-5456,5465-5494,5503,5511-5518,5524-5535,5608,5612,5617-5640,5645,5649-5654,5696,5720-5733,5738-5739,5757-5756,5760-5761,5763,5764,5766-5800,5811-5814,5816-5818,5822-5836,5838-5845,5852,5885-5891,5893-5910,5930-5938,5946-5964,5985-5986,5992,5994-5995,6020,6022,6023-6028,6037-6038,6045,6075-6081,6098,6103-6104,6137-6141,6168,6177,6179,6203,	7/10/2021
7095	710102054022021	DEPARTMENT OF SALES TAX THROUGH THE DEPUTY COMMISSIONER OF SALES TAX VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Amar S. Mishra	case type wrong Reminder 3/5	2/8/2021
7096	710102053742021	DEPARTMENT OF SALES TAX THROUGH THE DEPUTY COMMISSIONER OF SALES TAX VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Amar S. Mishra	main case not link with application section wrong case type wrong main case not link with application section wrong case type wrong reminder 4/5	31/07/2021
7097	710102008222020	WORLD CONSULTING & RESEARCH CORPORATION PRIVATE LIMITED VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1081(PB)2016	Kanti	Pg-31,32 not clear REMINDER 3/5	17/01/2020
7098	710102058072021	GAURAV KATIYAR VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	case type you filed execution petition please choose case type in execution petition Reminder 3/5	17/08/2021

7099	710102069282021	NAYAN N RAHEJA VS RIYASAT TOWERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1392(ND)2019	R N Karanjawala	Pg-,438,448,466,612,899 not clear page volume 2 index missed case type wrong master index missed	24/09/2021
7100	710102063042021	ASHOK GARG & ANR VS MAHESH TANEJA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2019	Shivam	Pg-187 not clear page and stamp paper missing Reminder 3/5	2/9/2021
7101	710102062672021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND NARANG	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link and Pg-27,28,	1/9/2021
7102	0710102024782020/7	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/616(ND)2020		Index missing	22/10/2021
7103	0710102054162021/2	NCLT (COURT-2 NEW DELHI) THROUGH REGISTRAR Vs. MR. MANOJ KUMAR SINGH IRP		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/11(ND)2021		Page no. 47 - 120 true copy sign missing, pages cut from below	22/10/2021
7104	0710102079172019/16	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1006(ND)2019		Page 1 - 15 sign missing, Court fees and welfare missing on vakalatnama, Page no. 20 - 59 true copy sign missing	22/10/2021
7105	0710102081822019/11	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		Page no. 1 - 12 sign missing,	22/10/2021
7106	0710102086102020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 59	COMPANY PETITION (COMPANIES ACT)/120(PB)2020		No Index, No Pagination	22/10/2021
7107	0710102101112019/3	MAYA GUPTA Vs. RAKESH CHOPRA		Sec 60(5)	COMPANY APPLICATION(IBC)/914(ND)2019		Wrong e-filing, need to file in IA	8/10/2021
7108	0710102128962019/4	MAYA GUPTA Vs. NEELKANTH CROCKERY EMPORIUM		Sec 60(5)	COMPANY APPLICATION(IBC)/1290(ND)2019		Wrong e-filing, application need to file in IA	8/10/2021
7109	0710120009092018/13	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Wrong pagination in Index, Page no. 1 - 29 sign missing,	30/09/2021

7110	0710102010102021/10	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Page no. 1 - 53 sign missing, stamp paper missing, Affidavit not notarized, Page no. 61 - 62, 98, 100, 132,144, 145, 147-153, 159-160 not clear,	22/10/2021
7111	0710102025952021/1	NAVEEN SAXENA & OTHS. Vs. PEERS ALLIED COTPORATION LTD		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/124(ND)2021		Notary date missing on affidavit, Vakalatnama not mention in index, vakaltnama page cut from bottom	7/10/2021
7112	0710102039202021/1	MAJOR BRANDS (INDIA) PRIVATE LIMITED Vs. GAURIK FASHIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/287(ND)2021		True copy sign missing on every page	22/10/2021
7113	0710102076942019/6	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)2019		Rs 25 welfare missing on vakalatnama	22/10/2021
7114	0710102100092019/9	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		Page no. 1 - 14 sign missing, Page no. 17 - 35 true copy sign missing	22/10/2021
7115	0710102002702021/6	VIJENDER SHARMA Vs. CONARES METAL SUPPLY LTD		----Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/210(ND)2021		Wrong pagination after page no. 6	22/10/2021
7116	0710102073712020/1	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/98(ND)2020		File all documents separately	8/10/2021
7117	0710102139052019/2	TRUE SALES Vs. JINDAL GREEN CROP INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/658(ND)2020		Wrong e-filing, need to file in IA	22/10/2021
7118	0710102016922019/1	RAJESH VASUDEVA Vs. SPML INFRA LIMITED		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/375(ND)2019		Wrongly Filed here	22/10/2021
7119	0710102016122021/3	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2021		P.O.S missing	20/10/2021
7120	0710102036392021/5	SWATI SYNTHETICS Vs. SUNSHINEIMPEX LACE AND FABRICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/338(ND)2021		Court Fee stamp missing in Vakalatnama	22/10/2021
7121	0710102053142021/3	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. UDAY ESTATES PRIVATE LIM		IBC under Sec 7	COMPANY PETITION IB (IBC)/393(ND)2021		True Copy sign missing in the Judgement document	21/10/2021
7122	0710102110322019/15	SAHAJ BHARTI TRAVELS Vs. HCL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2087(ND)2019		No index, No Pagination	22/10/2021
7123	0710102138062019/14	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		Page no. 62, 66 translation copy missing, Page no. 371 not clear	22/10/2021
7124	0710102149292019/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		Page no. 1 - 15 sign missing,	6/9/2021
7125	0710102149292019/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		Page no. 1 - 15 sign missing,	20/10/2021
7126	0710102158352019/3	PNB HOUSING FINANCE LIMITED Vs. M/S ALPINE REALTECH PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/14(ND)2020		Wrong e-filing, application need to file in IA	22/10/2021

7127	0710120010512018/6	HARI PAVAN VELLANKI Vs. ISCHOLAR EDUCATION SERVICES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/354(ND)2018		Order copy not available, please put the order copy before the index of the documents	22/10/2021
7128	0710120012082018/61	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Page no. 56, 62, 70 not clear, merge documents in single pdf, page no. not mention on vakalatnama	21/10/2021
7129	0710120012082018/62	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Documents not available, please refile the documents	21/10/2021
7130	0710102079912019/14	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2019		Written Submission Filed twice	22/10/2021
7131	710102076902021	VS METALLIC PRIVATE LIMITED VS ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	document not uploaded properly, pdf merge into 1 volume.	18/10/2021
7132	710102077442021	NEO MILK PRODUCTS PRIVATE LIMITED VS MOON LIGHT PROPBUILD PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		ABHISHEK	page:37, 119, not clear etc	20/10/2021
7133	710102077622021	STATE BANK OF INDIA VS ANURADHA SACHDEV	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	volume wise index missed in both volume, 25rs advocate welfare and 3rs court fee missed,	20/10/2021
7134	710102078272021	JMD CRANES VS THE INDURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAKESH KUMAR	PAGE:79-80 cut, 235-236 not clear, 239, 242, 245, 247-248, 251, 254, 257, 258, 261, 264, 267, 269-274, 279-285,294-298, 300, not clear etc	22/10/2021

7135	710102077082021	STATE BANK OF INDIA VS VIVEK SACHDEV	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	volume wise index missed in both volume,page:221-222 not clear, etc	19/10/2021
7136	710102078202021	VOLKSWAGEN FINANCE PRIVATE LIMITED VS TEN TRAVELS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	200 PAGES PER VOLUME WITH VOULME WISE INDEX , PAGES 146, NOT CLEAR 150-157 , 161-168 , 174-177 NOT CLEAR ETC	22/10/2021
7137	710102075612021	NIDHI SOOD VS VAYAM TECHNOLOGIES LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2230(ND)2019	sahil sood	stamp paper missing	14/10/2021
7138	710102075782021	ANSHUL GUPTA VS VAYAM TECHNOLOGIES LTD	Interlocutory Application (I.B.C)	Regulation 33	COMPANY PETITION IB (IBC)/431(ND)2019	RISHI	main case not link properly,wrong section select, page no 103 repeated	14/10/2021
7139	710102076012021	ICICI BANK LIMITED VS VAYAM TECHNOLOGIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/706(PB)2018	Ashish Verma	89-90,92-100,118-120,146-149 not clear page	14/10/2021
7140	710102075952021	CENTRAL BANK OF INDIA VS VAYAM TECHNOLOGIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/254(PB)2017	Ashish Verma	56-59,61-63,70-71,74-75 not clear page	14/10/2021
7141	710102076502021	TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED VS VAYAM TECHNOLOGIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Navjit Singh	main case not link, document not upload properly	15/10/2021
7142	710102076142021	PUNEET KAUR THROUGH HER ATTORNEY AMRIT PAL SINGH VS PANKAJ NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	Legalics Law Offices	20-21 not clear page and merge into one pdf	14/10/2021
7143	710102076192021	RAJ KUMAR RALHAN LIQUIDATOR OF SU-KAM POWER SYSTEMS LIMITED VS PANKAJ NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/540(PB)2017	MISHA	E stamp missed and affidavit not notraize	14/10/2021
7144	710102076392021	ANIL KOHLI VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/218(PB)2021	ABHISHEK	welfare courtfees missing and notary missing in affidavit and stamp paper AND SECTION WRIONG	15/10/2021
7145	710102076512021	SHARMA KALYPSO PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1887(ND)2019	Navjit	document not upload properly	15/10/2021
7146	710102076522021	SHARMA KALYPSO PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1887(ND)2019	Navjit	document not upload properly and wrong section ( for modification rule 11)	15/10/2021



7147	710102076562021	J V RESTAURANT PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Omprakash Sharma	main case not link and welfare and court fee missing in vakaltanama	15/10/2021
7148	710102076612021	ARGENTIUM INTERNATIONAL PVT LTD VS UTM ENGINEERING PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/248(ND)2019	Kanti	page:149-151 not clear,	15/10/2021
7149	710102077212021	YUG INTERNATIONAL PRIVATE LIMITED VS PAHWA PLASTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2879(ND)2019	NILESH RANJAN	Wrong section select	19/10/2021
7150	710102077092021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF M/S SPM AUTOMOTIVE COMPONENTS PRIVATE LIMITED VS PAHWA PLASTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/892(ND)2020	JEET MALA	proof of service missed,	19/10/2021
7151	710102077262021	DEEPA GUPTA LIQUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED VS MR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT.LTD.	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/2612(ND)2019	ankur gupta	page:48 translation, etc	19/10/2021
7152	710102077152021	FORGINGS PRIVATE LIMITED VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	Pg 65H hindi to 68	19/10/2021
7153	710102077482021	MOHIT LAL VS AKASH SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)2017	SHASHANK	welfare missing in vakaltanama	20/10/2021
7154	710102078332021	CENTRAL BANK OF INDIA VS RANJIT KUMAR VERMA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2020	Anish Jaipuria	STAMP PAPER MISSING	22/10/2021
7155	710102075882021	PRAMOD KUMAR GOIL VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	Legalics Law Offices	Merge in to one pdf	14/10/2021
7156	710102076272021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	main case wrong soft copy and notary missing in affidavit and stamp paper	14/10/2021
7157	710102076222021	BCC FUBA INDIA LTD VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ashish Verma	Main case no link,case type wrong	14/10/2021
7158	710102076492021	M/S SANDEEP AXLES PVT LTD VS KALIBER ASSOCIATES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/420(ND)2017	SRISHTI	Main case wrongly linked	15/10/2021
7159	710102077342021	ANIL KUMAR SHARMA LIQUIDATOR MACRO COMMERCE PRIVATE LIMITED VS KALIBER ASSOCIATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/398(PB)2017	aditya gauri	Wrong section select,no welfare and court fees in vakaltanama	19/10/2021
7160	710102077322021	NOSLAR INTERNATIONAL LIMITED VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	Application should be associated with main case or the main case associated should be allotted to a court	19/10/2021

7161	710102045022021	NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	TRIVENDRA	123-127,145-147,261-265,272-277,282-288 translate page 128-138 not clear page and index missing in vol 2 123-127,145-147,261-265,272-277,282-288 translate page 128-138 not clear page and index missing in vol 2	5/7/2021
7162	710102074072021	MR. SRIGOPAL CHOUDHARY VS STAR INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/761(ND)2018	SKR & ASSOCIATES	26-28 not clear page welfare and court fee missed	9/10/2021
7163	0710200400572008/2	M/S MADHU BHASKAR Vs. M/S ISHWAR INDUSTRIES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/43(ND)2008		Index First page Not Clear at all, E-stamp missing, Page 204 according to PDF Not clear	7/10/2021
7164	0710102004242020/3	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2020		Index missing in both the documents, Court Fee missing in Vakalatnama	8/10/2021
7165	0710102092372020/6	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)2020		Page no. 1 - 16 sign missing, Page no. 139, 140 pages not clear,	8/10/2021
7166	0710102170882019/1	GP GLOBAL ASPHALT Vs. SONI COMMERCIAL ENTERPRISES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/46(ND)2020		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	8/10/2021
7167	0710200400732013/4	SANTOSH KUMAR Vs. M/S ANGHAILA HOUSING PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/136(ND)2013		Wrongly Filed here	8/10/2021
7168	0710102030092020/2	MR RAJKUMAR VINOD VACHHER LIQUIDATOR OF DEE ESS BUHIN PVT LTD Vs. MR RAKESH JUNEJA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1888(ND)2020		E-stamp missing, Welfare Fee missing and Court Fee missing in Vakalatnama, Reply document filed twice, P.O.S missing	9/10/2021

7169	0710102035432021/2	ANIL TAYAL Vs. 1.HI-TECH RESOURCE MANAGEMENT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2397(ND)2021		Double Pagination, Pages 51,106,108,109 to 118,122to 125 according to PDF Not Clear	9/10/2021
7170	0710102004242020/4	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2020		Stamp paper missing, Page no. 3 - 12 true copy sign missing	11/10/2021
7171	0710102007852021/6	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		Page no. 24 - 102, page 117 page cut	11/10/2021
7172	0710102015442019/1	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PVT LTD		Sec 60(5)	COMPANY PETITION IB (IBC)/439(ND)2019		Affidavit not notarized, Page no. 49,50, 126, 127 need type copy , Page no. 136, 169, 170, 171, 172, 173,175, 176, 192, 196, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 231 pages missing, court fees and welfare missing	11/10/2021
7173	0710102031072021/2	MR. SANJU KUMAR Vs. XECUTE HR SOLUTIONS PVT.LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2120(ND)2021		Wrongly Filed	25/10/2021
7174	0710102033502020/2	BURLINGTON FINANCE Vs. VIPUL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/796(ND)2020		E-stamp missing	24/03/2021
7175	0710102035162021/1	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/172(ND)2021		Index missing	25/10/2021
7176	0710102060632021/14	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(PB)2021		No Index, No Pagination,	25/10/2021
7177	0710102060632021/15	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(PB)2021		No Index, No Pagination, Rs 25 welfare missing	25/10/2021
7178	0710102063802021/7	RAJESH RAMNANI Vs. BIT BLITS DIGITAL WORKSTATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4003(ND)2021		Wrong e-filing, application need to file in IA	25/10/2021
7179	0710102065052021/5	ARGENTUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2021		Wrong e-filing, need to file in IA	25/10/2021
7180	0710102071032021/1	BANK OF BARODA THROUGH RESHMA MITTAL Vs. UDHAM SINGH SHARMA		Section 95(1)	COMPANY PETITION IB (IBC)/593(ND)2021		Wrong e-filing, application need to file in IA	25/10/2021
7181	0710102155852019/6	PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3192(ND)2019		No Index, No Pagination	25/10/2021
7182	0710102155912019/8	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3185(ND)2019		No Index, No Pagination	25/10/2021
7183	0710102155982019/7	PUNJAB NATIONAL BANK Vs. GURMOHAN GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3232(ND)2019		No Index, No Pagination	25/10/2021
7184	0710102156022019/6	PUNJAB NATIONAL BANK Vs. RAKHEJA FASHIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3197(ND)2019		No Index, No Pagination	25/10/2021
7185	0710102156042019/10	PUNJAB NATIONAL BANK Vs. NAMO GANPATI GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3219(ND)2019		No Index, No Pagination	25/10/2021
7186	0710102156062019/9	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2019		No Index, No Pagination	25/10/2021
7187	0710102168432019/5	GRID INFRA Vs. HYTHRO		19(2)	COMPANY APPLICATION(IBC)/2881(PB)2019		Stamp paper missing, Page no. 24 , 25, 27, 35, 37, 39 not clear,	25/10/2021

7188	0710102416142018/14	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)2018		Page no. 1 - 10 sign missing,	25/10/2021
7189	0710120009092018/11	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 3 - 18 sign missing, Court fees and welfare missing on vakalatnama, page no. 1 and 2 missing	12/3/2021
7190	0710102006232021/4	RAVI BANSAL Vs. SH. RAKESH SINGALA		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/611(ND)2021		Wrong e-filing, application need to file in JA	25/10/2021
7191	0710102006382021/2	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59, Sec. 213, Sec. 241(1), Sec. 242(4), Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/47(ND)2021		No Index, No Pagination	25/10/2021
7192	0710102007852021/7	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		Page no. 6 - 7 not clear,	25/10/2021
7193	0710102010492020/2	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/473(ND)2020		Stamp paper missing, affidavit not notarized	25/10/2021
7194	0710102021042021/4	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Page no. missing after page no. 2 and page no. 3 not mention in index	23/09/2021
7195	0710102116722020/2	ABDULHADI ALMALEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1140(ND)2020		Page 60 according to PDF is Blank	23/09/2021
7196	0710102148352019/2	RANVIR SINGHS/O UDAY RAM Vs. M/S VARDHMAN BUILDTECH PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2706(PB)2019		True Copy sign missing in Pages 4 to 19 according to PDF	25/10/2021
7197	0710102036092021/3	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL COMMUNICATIONS LIMITED (IN CIRP)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)2021		One document Affidavit wrongly filed	24/09/2021
7198	0710102067762021/2	MR. NAVNEET KUMAR GUPTA Vs. IL & FS FINANCIAL SERVICES LIMITED		---Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/4262(ND)2021		Wrongly Filed here	25/10/2021
7199	710102067142021	MAHENDRA KUMAR SHAH VS EITCHER MOTORS LIMITED	Company Appeal(Companies Act)	Sec. 58(3)		ankur gupta	wrong case type select, company master data missed, correct respondent name, serve the petition to all respondent	17/09/2021

7200	710102077672021	AKITA ELECTRONICS PRIVATE LIMITED VS VARALI PROPERTIES LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		M K	List of dates &&& events missed,Pg not clear 139,153,191,twenty five welfare &&& court fees missed in vakaitnama,company master data missed, merge petition in one pdf,divide volume after 200 pages and make separate index	20/10/2021
7201	710102078432021	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS KAY JAY FINCAP LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Prashant Kumar	25rs advocate welfare and 3rs court fee missed, affidavit notarized missed.	23/10/2021
7202	710102078622021	DIWAN SINGH VS KAY JAY FINCAP LIMITED	Company Petition IB (IBC)	Section 94(1)		Prashant Kumar	brief of synopsis and list of dates and events missed, page:130-157 not clear,173-175, 276-282, 300, 319-320, 25rs advocate welfare and 3rs court fee missed, volume wise index missed, etc	24/10/2021
7203	710102077722021	ASSOCIATED CONTAINER TERMINALS LIMITED VS KAY JAY FINCAP LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Ananya	Dates &&& events missed, condonation delay application fees missed	21/10/2021
7204	710102078632021	SAROJ BALA VS KAY JAY FINCAP LIMITED	Company Petition IB (IBC)	Section 94(1)		Ananya	brief of synopsis and list of dates and events missed, 22, 24-26, 29-32, 34-37, 39-46, 48, 65,etc page not clear and double page numbering	24/10/2021
7205	710102071182021	MANOJ KUMAR GARG ADVOCATE VS	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/64(PB)2018	MANOJ	34,36,38,40,42,44,51 not clear page	30/09/2021
7206	710102077682021	BIJENDER SINGH LATHER VS ABHISHEK ANAND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/477(PB)2017	Neeraj	13-16,27,35,36 not clear page	20/10/2021
7207	710102078232021	PICCADILY HOTELS PRIVATE LIMITED VS M/S IMPRESSIONS SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/527(ND)2017	Navin	Wrong case select,	22/10/2021

7208	710102078592021	RAVINDRA KUMAR GOYAL RP OF EARTH WATER LIMITED VS OFFICE OF THE ASSISTANT COLLECTOR/DEPUTY COMMISSIONER COMMERCIAL TAXES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5)	COMPANY PETITION IB (IBC)/2311(ND)2019	ANIRUTH	page:40-42 not clear,48-50, not clear,	24/10/2021
7209	710102077912021	ASHISH KUMAR VS THREE C SHELTERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Gaurav Srivastava	Fill the blanks on page 8.	21/10/2021
7210	710102078012021	MOH.HANEEF VS SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/386(PB)2018	Adya Singh	45-54,61,69-75 not clear page	21/10/2021
7211	710102077982021	ABHISHEK SAMUEL VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)2019	ABHISHEK SAMUEL	case type wrong and stamp paper missing	21/10/2021
7212	710102077952021	WOOLWAYS INDIA LIMITED IN LIQUIDATION VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)2018	Sajeve Bhushan Deora	page blank 39, page:130-131 not clear,after 323 wrong page numbering, etc	21/10/2021
7213	710102077872021	SANJIB KUMAR DEY VS CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/266(PB)2021	Parul Dhurvey	section not mention in index and true copy sign missed on annexures,etc	21/10/2021
7214	710102078082021	ATCO FLEXDUCT PRIVATE LIMITED VS SAMTEL COLOR LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	fees missed of section 66, service missed	22/10/2021
7215	710102078152021	AYUSH GULATI VS AJNARA REAL TECH LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/524(ND)2021	Nishant Das	E stamp missed with supporting affidavit	22/10/2021
7216	0710102061612021/1	DEEPIKA MADAN Vs. TODAY HOMES NOIDA PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4510(PB)2021		blank page, please file the correct document	12/10/2021
7217	0710102061982020/3	M/S STAR WIRE PRODUCT Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/811(ND)2020		File Both documents separately.	12/10/2021
7218	0710102006592019/10	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019		Page no. 1 - 31 sign missing, stamp paper missing, affidavit not notarized, Page no. 34 - 100 true copy sign missing	13/10/2021
7219	0710102010002021/3	CELESTIAL FINHOLD PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(PB)2021		Wrong pagination in index and documents	13/10/2021
7220	0710102011102021/1	VINOD KHATTAR Vs. NARENDER KUMAR SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/740(PB)2021		Page no. 22 - 23 true copy sign missing	13/10/2021
7221	0710102012762020/5	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)2020		No Index, No Pagination	13/10/2021
7222	0710102022452020/7	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs. GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/44(ND)2020		Page no. 5 , 7, 16 page lines cut,	13/10/2021
7223	0710102025512021/4	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND)2021		No Index, No Pagination	13/10/2021
7224	0710102034632021/3	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)2021		Page no. 2 not clear	13/10/2021
7225	0710102035162021/2	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/172(ND)2021		No Index, No Pagination	13/10/2021
7226	0710102035882021/2	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/230(ND)2021		Stamp paper missing, affidavit not notarized, Page no. 96 - 105, 147, 152-169 pages dim, Double pagination in Document	13/10/2021

7227	0710102037572021/2	SHAILESH DAYAL Vs. BHARTI MITTAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2678(ND)2021		Page no. 6 - 7 translation copy missing, , Page no. 72, 73, 83-97, pages not clear,	13/10/2021
7228	0710102052802021/3	PANKAJ KHAITAN Vs. MR. AJAY GOYAL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3610(ND)2021		Page no. 167 - 177, 190 , 211 - 219, pages not clear.	26/10/2021
7229	710102076232021	LIC HOUSING FINANCE PRIVATE LIMITED VS MR. ABHISHEK DUTTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	Harshit Agarwal	12-69 page number missing in index	14/10/2021
7230	710102078552021	RAVINDRA KUMAR GOYAL RP OF EARTH WATER LIMITED VS OFFICE OF THE ASSISTANT COMMISSIONER COMMERCIAL TAXES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5)	COMPANY PETITION IB (IBC)/2311(ND)2019	ANIRUTH	page:56-58, not clear,	23/10/2021
7231	710102071982021	RAGHVENDRA PRATAP SINGH VS CLARION TOWNSHIPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/638(ND)2020	TRIVENDRA	18-20,36-38 not clear page 23 cut page 40,42 translate page	2/10/2021
7232	710102075462021	ARVIND GARG VS GIRISH BHATIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/272(PB)2017	Arvind Garg	Pg-83,not clear page	13/10/2021
7233	710102078792021	ARVIND DHAM VS L&T FINANCE LIMITED	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/499(ND)2020	Mukund Rawat	case type wrong and vakaltname missing	25/10/2021
7234	710102078212021	PUNJAB NATIONAL BANK VS L&T FINANCE LIMITED	Miscellaneous Application (IBC)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/960(ND)2020	Vivek	1-3 not clear page and section and case type wrong and page number wrong arrange	22/10/2021
7235	710102068632021	UJALA AQUATECH INDIA PVT LTD VS UJALA PUMPS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/43(ND)2018	Kewal Krishan Saini	12 page not clear and due payment other section	22/09/2021
7236	710102079612021	1. VKSS HOUSING CORPORATION PVT. LTD. VS M/S. AADINATH PROBUILD (INDIA) PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		RAKESH KUMAR	true copy missed and main case not link	27/10/2021
7237	710102063002021	RAMESH KUMAR PAL VS MAHESH TANEJA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2019	Shivam	38,79,96,140,156-167,199-201,210,225-227,254 not clear page and break file after 200 page main case wrong link	2/9/2021

7238	710102039672021	LALL MINERALS PRIVATE LIMITED VS ARYAN ISPAT AND POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GOPINATH NAYAK	Blur page-49,50,60,62,64,72,214/cut page-70/Volume wise index/etc( pdf merge 200 pages per volume with index)	9/6/2021
7239	710102045772021	UNION BANK OF INDIA VS RAJESH KUMAR MEHTA	Company Petition IB (IBC)	Section 95(1)		Brijesh Kumar Tamber	Counsel detail miss in index/Vakalatnama/etc( contact to registry )	7/7/2021
7240	710102068502021	SUNGROW AGENCIES PRIVATE LIMITED VS RAJESH KUMAR MEHTA	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Gursat	Pages not clear 82,121,122 to 124,126,128,130,132,157,158 to 175,192 to 211,282, pages cut 125,133,137,139.welfare and court fees missed in vakaltnama	21/09/2021
7241	710102057202021	SHANTANU SHANDILYA VS JAI MATA DI WOODEN & STEEL WORKS PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 244(1)		Mr. Abhishek	Serve the petition to all respondent	13/08/2021
7242	710102080602021	STUDIOF&B FOOD SERVICES PRIVATE LIMITED VS REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3368(ND)2019	rit arora	Stamp paper missed affidavit not notarized	1/11/2021
7243	710102075132021	PUNJAB NATIONAL BANK VS M/S SHAH PUBLICATION PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/196(ND)2018	RAJESH KUMAR GAUTAM	PAGE NO 3 Missing	1/11/2021
7244	710102071232021	SANJAY KUMAR JHA VS PARAGON HOSPITALITY PVT LTD	Restoration Application (IBC)	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3661(ND)2021	KISLAYA	main case wrong link section wrong	1/11/2021



7245	710102005812021	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/189(PB)2018	AJAY	Please separte file both application and stamp paper missed please Reminder 4/5 Please separte file both application and stamp paper missed please Reminder 4/5 , annexure true copy sign missed, memo of parties, brief of synopsis and list of dates and events missed, case type wrong. Please separte file both application and stamp paper missed please Reminder 5/5	1/11/2021
7246	710102078682021	AKHILESH KUMAR GUPTA VS GOPAL KALRA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/794(ND)2018	eMinds	308-315,323-330,333-340 not clear page and section wrong	29/10/2021
7247	710102078732021	SALEEM VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	ATEENDRA	Pg 41 cut	29/10/2021
7248	710102078772021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS ARGIL LIMITED	Company Application(Companies Act)	Sec 224 (5)	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	DR. RAJ SINGH	due payment for other section 8-9 not clear page	1/11/2021
7249	710102078872021	HIRA ADVERTISING AGENCY PRIVATE LIMITED VS NAV GRIH DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2374(ND)2019	Sanchit Garga	stamp paper missing and notary missing in affavit	29/10/2021
7250	710102079042021	HARPAL SINGH SAINI VS HIGHTECH CONSTRUCTION CO. PVT LTD.	Review Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/84(ND)2021	Sonam Sharma	wrong case type select,	1/11/2021
7251	710102080112021	MADHU GARG VS REGISTRAR OF COMPANIES NCT DELHI	Intervention Petition (IBC)	Sec 54(1)		Siddharth Bhatli	document uncompleted, wrong section, page numbering missed, petition every pages not sign, advocate sign missed, supporting affidavit missed,etc	1/11/2021
7252	710102075832021	HOLEON TRADERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI	CP(AA) Merger and Amalgamation(Companies Act)	Application under any other provisions		Kangan Jain	condonation delay fees missed	1/11/2021

7253	710102076302021	NARENDRA KUMAR VS CMYK PRINTECH LTD	Intervention Petition (IBC)	Sec 60(5)		VIKAS	main case not link, memo of parties, list dates of events and brief of synopsis, petition every pages, true copy sign missed on every pages of annexure, petition 2 time upload, 25rs advocate welfare and 3rs court fee,etc	29/10/2021
7254	710102023362021	PLAZA GRANITE LIMITED VS EICHER MOTORS LIMITED	Company Petition (Companies Act)	Sec. 55(3)		VIVEK SHARMA	DD NOT RECEIVED	29/10/2021
7255	710102077692021	STRESSED ASSETS STABILIZATION FUND (SASF) VS MANOJ KUMAR SINGLA	Company Petition IB (IBC)	Section 95(1)		MOHIT NANDWANI	counsel sign missed on index, brief of synopsis and list of dates and events missed, 11-45, 52-53, 57, 86-93, 123-127, 171-172, not clear,etc new( document not upload)	29/10/2021
7256	710102077702021	STRESSED ASSETS STABILIZATION FUND (SASF) VS PRAVEEN KUMAR SINGLA	Company Petition IB (IBC)	Section 95(1)		MOHIT NANDWANI	counsel sign missed on index, brief of synopsis and list of dates and events missed, 11-32, 37, 38, 40-43, 49, 52-53, 55, 57-58, 86, 88, 124, 162-164, not clear and true typed copy pages not mention etc	29/10/2021
7257	710102079262021	BOP REALTY PRIVATE LIMITED VS PANCHSHEEL BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Indresh	document not upload	1/11/2021
7258	710102063902021	K B H AUTO PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (3)		AMIT	Page 64,65 cut, 75 hindi	1/11/2021

7259	710102080012021	HOTEL HORIZON PRIVATE LIMITED VS PALKIT IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHIKHIL	page:74, 152, not clear, 80-81, 158, 160, translation, 192 missed, etc remove blank pages	29/10/2021
7260	710102080022021	ECOSENSE ENERGY PRIVATE LIMITED VS PALKIT IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		Sachin Arora	page:28-29, 142, not clear,	29/10/2021
7261	710102080132021	TIMES CITY LIMITED VS PALKIT IMPEX PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		abhishek seth	No valuation report	29/10/2021
7262	710102080462021	DEEPA MAHESHWARI VS ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Company Petition (Companies Act)	Sec. 73(4)		Hari Om	Memo of parties /synopsis/list of dates &&& events missed.50 rs e stamp missed with Power of attorney, NCLT form 12 missed	30/10/2021
7263	710102080852021	STATE BANK OF INDIA VS MRS BABITA NAYAR	Company Petition IB (IBC)	Section 95(1)		JUPITER LEGAL, ADVOCATES &	memo of parties missed, volume wise index missed, page 180-273 english translation required, 302,308, 312, 313, 315, 320 not clear, supporting affidavit is back date and wrong arrange( after petition), annexure not break when volume split, etc	2/11/2021
7264	710102078052021	MRS. MUNENDER SINGH & ORS VS SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Yash Prakash	volume wise index missed and master index missed, vol 1 not upload , etc	22/10/2021

7265	710102078852021	KRISHAN KUMAR BASIA VS SUPERTECH LIMITED	Company Petition IB (IBC)	Section 94(1)		SATISH	page:40-41, 43-44, double page numbering on annexures, etc page not clear,	25/10/2021
7266	710102079072021	GAC SHIPPING INDIA PVT LTD VS TECHNOFAB ENGINEERING LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Deepkaran	multiple document upload and demand notice as per format	26/10/2021
7267	710102073502021	DR. MOHAMMAD TARIQUEZZAMAN VS OCEAN CLUB PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)		SUHAIL	SECTION 213 FEES MISSING	8/10/2021
7268	710102079432021	NICOTRA INDIA PRIVATE LIMITED VS ZAMIL AIR CONDITIONERS INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Raj Karan Sharma	page:35-38, 44, 46, not clear, demand notice reply or compliance affidavit missed ,etc	27/10/2021
7269	710102079512021	DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED	Company Petition (Companies Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	wrong documents uploaded	27/10/2021
7270	710102079622021	BHUWALKA MAKERS PVT LTD VS AYBI ENERGY PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		Vishal	page no 145 repeated, pages not clear 263,265, &&& events missed from petition	27/10/2021
7271	710102079872021	SAI GR IMPEX PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD PROPERTYMANAGEMENT SERVICES INDIA PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK KUMAR	page:111 not clear, 25rs advocate welfare and 3rs court fee missed, etc	29/10/2021
7272	710102079902021	EMTA COAL LIMITED VS PUNJAB STATE POWER CORPORATION LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Rajanish	Main case no. missed on cover page,	29/10/2021
7273	710102079982021	DHARAM VIR & BROTHERS VS TECHNICO STRIPS AND TUBES PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9			25rs advocate welfare missed only	29/10/2021
7274	710102080192021	PARAMOUNT POLYMERS PVT. LTD. VS PARAMOUNT POLYMERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1884(ND)2019	aaryan sharma	stamp paper missing	29/10/2021
7275	710102080292021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/740(PB)2018	SANJEEV KUMAR	need to additional	30/10/2021
7276	710102080332021	DEEPAI INFRATECH PVT LTD VS UMANG REALTECH PRIVATE LIMITED THROUGH RP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1564(PB)2018	Amandeep Singh	22,24,115,117,120,129,132, 133,134,136,139,141,147,1 49-150,164-182,194-208,210-226,237,250,252,260,262-264,266,268-269,272,275,277,279,281,2 83,285,288,290,322-335,348-350 not clear page	30/10/2021
7277	710102080392021	RAKESH KUMAR GUPTA VS GIRISH CHANDER JOSHI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2582(ND)2019	ABHISHEK	29-34,57 not clear page	30/10/2021
7278	710102080372021	VINODKUMAR S SHAH VS PUNJAB NATIONAL BANK	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/455(ND)2019	ASHISH BATRA	notary missing in stamp paper	30/10/2021

7279	710102070452021	UNION OF INDIA THROUGH SFIO VS CYNOSURE REAL ESTATE PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	sfionclt	46-54,62-73,442,455 not clear page 284,294,295,301,352 translate page need to sepreat both file section wrong Reminder 4/5	28/09/2021
7280	710102069722021	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF M/S COMPACT LAMPS PRIVATE LIMITED VS CYNOSURE REAL ESTATE PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		aditya gauri	main case not link, pg-72 not clear	24/09/2021
7281	710102069562021	AVR OVERSEAS PRIVATE LIMITED VS ADINATH INTERNATIONALNPRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/348(ND)2020	Pradeep Rana	sign missed on application,true copy sign and stamp missed,upload the file in one pdf	24/09/2021
7282	710102080162021	MUKESH KUMAR GOYAL VS M J ENGINEERING WORKS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/609(ND)2020	SANDEEP BISHT	7-10,20 not clear page	29/10/2021
7283	710102080142021	COMMERCIAL TAXES DEPARTMENT VS NAVEEN KUMAR JAIN LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/702(ND)2018	Tannya Baranwal	page 12 translate and welfare and court fee missing and stamp paper missing	29/10/2021
7284	710102080102021	AMIT GOEL VS M/S PIYUSH COLONISERS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/449(PB)2019	Sanchit Garga	31-44 not clear page	29/10/2021
7285	710102070782021	SHREE YASH STAINLESS PRIVATE LIMITED VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Sec 60(5)		Harshavardhan Bhende	72-79 not clear page main case not link section wrong please delete previous	30/09/2021
7286	710102080412021	D.D. INTERNATIONAL PVT. LTD. VS KRRISH REALTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/2(ND)2021	Sandeep	29 not clear page section wrong	30/10/2021
7287	710102080212021	VISHAL KUMAR VS V.S. MATRIX PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/976(ND)2019	Sonia Malhotra Kumar	section wrong and page number missing in application page and page number not mention in index and stamp paper missing	30/10/2021
7288	710102080402021	MUKESH KUMAR JAIN VS MR. JAWAHAR LAL MAHENDER KUMAR LALWANL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/411(ND)2020	SOURABH LEEKHA	section wrong	30/10/2021
7289	710102071242021	STATE TAX OFFICER VS MR. AKASH SINGHAL LIQUIDATOR OF EXCLUSIVE FIBERS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1650(ND)2018	Maulik Nanavati	please upload single pdf and poof of service	30/09/2021

7290	710102071252021	H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions		Dushyant	main case not link	30/09/2021
7291	710102066202021	MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(Companies Act)	Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	Ramni Taneja	stamp paper not notarized and affidavit back date Reminder 4/5	14/09/2021
7292	710102066642021	MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	Ramni Taneja	affidavit not notarized due payment for Rule 32 please correct your section some rule-11 mention read with Reminder 3/5	15/09/2021
7293	710102072102021	BIPUL VIVEK & 33 ORS VS AKASH SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)2017	SHASHANK	sepreat file application of condonation delay Reminder 3/5	3/10/2021
7294	710102078292021	SURYA PHARMACEUTICAL LIMITED THROUGH LIQUIDATOR MR. HARVINDER KUMAR JATANA VS THE ESTATE OFFICER ESTATE OFFICE I.T. CHANDIGARH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/904(PB)2018	Susshil Daga	section wrong	22/10/2021
7295	710102078302021	NSP ASSOCIATES (INDIA) PVT. LTD VS CANARA BANK (ERSTWHILE SYNDICATE BANK)	Miscellaneous Application (IBC)	Application under any other provisions- IBC		PRAVEEN	main case not link and section wrong and Pg-154 not clear	22/10/2021
7296	710102072492021	RAGAHV MALIK VS FERROUS INFRASTRUCTURE PVT.LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1433(ND)2019	Namitha Mathews	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	5/10/2021
7297	710102072602021	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/965(PB)2020	Siddharth Batra	section wrong stamp paper not notarized true copy sign missed	5/10/2021
7298	710102077972021	RP SUNIL KUMAR AGRAWAL VS ABHISHEK GUPTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1443(ND)2019	SUNIL KUMAR AGRAWAL	Main Case details not correct.	21/10/2021
7299	710102077962021	BIKRAM SINGH GUSAIN VS ARIHANT TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3507(ND)2019	Bikram Singh Gusain	wrong e-file ( file as a additional document )	21/10/2021
7300	710102077932021	RAJESH GEMS AND JEWELS PVT LTD VS ARIHANT TRADING COMPANY	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/546(ND)2017	Yogender Pal Singhal	39,81-36,95,97,114,116,128 not clear page 98,117 translate page Please merge pdf and upload clear file	21/10/2021
7301	710102078062021	COMMERCIAL TAX DEPARTMENT GOVERNMENT OF RAJASTHAN VS GLOW IRRIGATION PVT LTD	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/441(PB)2018	Vidhan	case type wrong	22/10/2021

7302	710102077182021	ARVIND GARG VS GLOW IRRIGATION PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/59(PB)2018	Arvind Garg	Page -134-135,137-139 cut page no cut on some pages reminder 3/5	19/10/2021
7303	710102078092021	SAHIL HOLDINGS PRIVATE LIMITED VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Pranshu Goel	main case not link	22/10/2021
7304	710102077252021	GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/712(PB)2019	Yogender Pal Singhal	page:35-38, 57-60 not clear, etc Reminder 3/5	19/10/2021
7305	710102078932021	PRAVEEN BANSAL VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/712(PB)2019	Shashwat Anand	wrong filing	26/10/2021
7306	710102078922021	PINGLE BUILDERS PVT.LTD. VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/712(PB)2019	RANJANA ROY GAWAI	wrong file	26/10/2021
7307	710102078952021	M/S OMNI MEDIA COMMUNICATION PVT LTD VS M/S JAY POLYCHEM INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/419(ND)2017	KARMA LAW	54 not clear page	26/10/2021
7308	710102073352021	PCI LTD. VS PRIME MEIDEN LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Upinder	main case not link and notary missing in stamp paper Reminder 3/5	7/10/2021
7309	710102079322021	SATYAJEET PANDA VS ANS APARTMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		RAJESH AGRAWAL	main case not link	27/10/2021
7310	710102079312021	STATE BANK OF INDIA VS SUNIL SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/872(ND)2020	Manish Gupta	page number wrong in index	27/10/2021
7311	710102053182021	COMMERCIAL TAXES DEPARTMENT VS YOGENDER PAL SINGH	Interlocutory Application (I.B.C)	Sec 42,Sec 42	COMPANY PETITION IB (IBC)/712(PB)2019	Vidhan	case type wrong(company appeal in IBC , and wrong section	29/07/2021
7312	710102079402021	SATYA PRAKASH GUPTA VS SUBRAMANIAN NATARAJAN AR OF FINANCIAL CREDITOR IN A CLASS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	Satya Prakash Gupta	64 not clear page	27/10/2021
7313	710102079502021	KASHI VISWANATHAN SIVARAMAN LIQUIDATOR OF GLOBALITE INDUSTRIES PVT. LTD. VS AKL IMPEX PVT. LTD. AND ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/564(ND)2019	Prateek Kushwaha	payment not done	27/10/2021
7314	710102079592021	RICHA FASHION PRIVATE LIMITED VS ATUL KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Prashant Katara	151-165,167-170 not clear page	27/10/2021
7315	710102055432021	COMMERCIAL TAXES DEPARTMENT VS RAJ KUMAR RALHAN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/540(PB)2017	Vidhan	9-11,14 not clear page affidavit not notarized stamp paper missed	7/8/2021
7316	710102079572021	CHANNEL INFOMATIC VS NITIN CHHABRA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/359(ND)2020	Jasmeet Singh	page 4 cut and case type and section wrong and date not verified in affidavit	27/10/2021
7317	710102079632021	RABINDER KUMAR MINTRI VS NITIN CHHABRA	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	blank document	27/10/2021
7318	710102079742021	BLUEBIRD SOFTWARE PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/491(ND)2021	Kumar Anurag	AFFIDAVIT MISSING	28/10/2021
7319	710102079792021	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS A. VISHWANADHA SARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Sourav Roy	25,27,29,51,125,132 translate page 53,124,126 not clear page	28/10/2021
7320	710102079802021	ANIL KUMAR SINGHAL VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	RADHIKA GOEL	77 104,cut page 89,103 not clear page	28/10/2021
7321	710102079822021	HI RISE INFRA TECH PRIVATE LIMITED VS M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1718(ND)2019	Atanu Saikia	stamp paper missing and section wrong	28/10/2021
7322	710102079832021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/740(PB)2018	SANJEEV KUMAR	need to additional	28/10/2021

7323	710102079962021	RAVI KANT VS M/S INTELLECTIVITY BUSINESS PARK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/17(ND)2019	Gautam	stamp paper missing and welfare and court fees missing	29/10/2021
7324	0710102021042021/14	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 70,71 & 98 according to PDF is Blank	2/11/2021
7325	0710102021042021/6	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 76,77 & 104 according to PDF is Blank	11/10/2021
7326	0710102021042021/7	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 76,77 & 104 according to PDF is Blank	11/10/2021
7327	0710102021042021/8	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 76,77 & 104 according to PDF is Blank	11/10/2021
7328	0710102021042021/9	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 72,73 & 100 according to PDF is Blank	11/10/2021
7329	0710102023092021/1	MOHINDER PAL KAMBOJ Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/453(ND)2021		Index missing	3/11/2021
7330	0710102030982021/2	SHIRDI INDUSTRIES LIMITED Vs. M/S UNITED CONCEPTS AND SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2021		E-stamp missing	3/11/2021
7331	0710102039182021/1	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS & SUPPLY CHAIN PVT. LTD. THROUGH IRP ANURAG NIRBHAYA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4014(ND)2021		Pages 23, 54 to 58 according to PDF Not Clear in Annexures document of Reply document	3/11/2021
7332	0710102054452021/2	TENNANT CLEANING SYSTEM INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		IBC Section 59	COMPANY PETITION IB (IBC)/420(PB)2021		Page 24&27 according to PDF Not Visible at all	3/11/2021
7333	0710102055862021/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		Application under any other provisions	INTERLOCUTORY APPLICATION(COMPANIES ACT)/26(ND)2021		Pages 25 to 41 according to PDF is in Hindi;it should be in English	3/11/2021
7334	0710102062242021/1	NAVEEN GAUTAM Vs. KISHAN DUTT GAUTAM		Sec. 244(1),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/147(ND)2021		E-stamp missing, Pages 48 to 52,76 to 79,81 to 83,92,129,163,164 according to PDF are in Hindi;it should be in English, Page 84 according to PDF Not Clear	3/11/2021
7335	0710102067332021/2	MANJIT KAUR & ANR Vs. M/S HIGH TENSILE PRODUCTS PVT LTD		Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES ACT)/160(ND)2021		Court Fee stamp missing in Vakalatnama	3/11/2021
7336	0710102067332021/3	MANJIT KAUR & ANR Vs. M/S HIGH TENSILE PRODUCTS PVT LTD		Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES ACT)/160(ND)2021		Wrongly Filed	3/11/2021
7337	0710102073392021/1	SANDEEP KUMAR BHATT Vs. INDRAPRASTHA GAS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)2021		Index missing, Court Fee stamp and Welfare Fee stamp missing in Vakalatnama	3/11/2021
7338	0710102042482021/1	NITESH BANSAL Vs. M/S TIRUPATI COATINGS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/459(ND)2021		Stamp paper missing,	3/11/2021
7339	0710102045652021/2	YOGESH BHANDARI Vs. DR. KHANNAS PATHCARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/334(ND)2021		All pages cut from bottom, Rs 3 court fees missing on vakalatnama,	2/9/2021
7340	0710102049632021/3	BALAJEE DEVELOPEWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/106(ND)2021		Page no. missing in document	3/11/2021
7341	0710102057192021/1	GOEL SPONGE PVT LTD Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(ND)2021		No Index, No Pagination	3/11/2021
7342	0710102065952021/1	SM PILFER PROOF CAPS PRIVATE LIMITED Vs. M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4445(ND)2021		Documents not available, please refill the documents	3/11/2021



7343	0710102068622021/2	MR. SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4359(ND)2021		Documents not available , please refile the documents	3/11/2021
7344	0710102072432021/1	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CATE LIMITED THROUGH MR. VIVEK BHARTI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4560(ND)2021		Documents not available, please refile the documents	3/11/2021
7345	0710102072872020/5	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD		----	COMPANY PETITION IB (IBC)/906(ND)2020		Documents not available, please refile the documents	3/11/2021
7346	0710102096462019/13	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1510(ND)2019		Wrong e-filing, need to file in IA	3/11/2021
7347	0710102105712019/7	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		Wrong e-filing , need to file in IA	3/11/2021
7348	0710102117262020/2	DEBADUTTA MISHRA Vs. M/S ANSAL HOUSING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/45(PB)2021		No Pagination in index and document, sign missing on every page, supporting affidavit and stamp paper missing , proof of service missing	3/11/2021
7349	0710102117942020/4	SATYA PRAKASH Vs. Y M FOODWAYS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5610(ND)2020		File both rejoinder and minutes of meeting separately	3/11/2021
7350	0710102136252019/4	SANJAY KUMAR CHETWANI Vs. MEDINNBELLE HERBALCARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2681(ND)2019		No Index, No pagination	3/11/2021
7351	0710102412082017/9	ORIENTAL BANK OF COMMERCE Vs. SONEAR INDUSTRIES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/597(PB)2017		Wrong e-filing, need to file in IA	3/11/2021
7352	0710102413072017/11	PUNJAB NATIONAL BANK Vs. SAMTEL COLOR LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/132(PB)2017		Wrong e-filing, need to file in IA	3/11/2021
7353	0710102003112020/4	SHUBHAM CHEMICAL & SOLVENT LTD Vs. INDO LAMINATES PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/341(ND)2020		Page no. 25 - 31 pages not clear	11/10/2021
7354	0710102004282019/7	SPA AGENCIES [INDIA] PRIVATE LIMITED Vs. SPA LIFESTYLE PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/25(ND)2019		Wrong e-filing (petition)	3/11/2021
7355	0710102068622021/3	MR. SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4359(ND)2021		BACK DATE AFFIDAVIT	3/11/2021
7356	0710102070882021/2	BANK OF BARODA THROUGH RESHMA MITTAL Vs. DEEPIKA SHARMA		Section 95(1)	COMPANY PETITION IB (IBC)/590(ND)2021		STAMP PAPER & AFFIDAVIT MISSED	3/11/2021
7357	0710102075022021/1	SANJEEV KRISHAN SHARMA Vs. UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4692(PB)2021		PROOF OF SERVICE MISSED	3/11/2021
7358	0710102078972019/6	SKILLAR ENTERPRISE INDIA PVT. LTD. Vs. KNOWLEDGE PODIUM SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1030(PB)2019		PROOF OF SERVICE MISSED	3/11/2021
7359	0710102088942019/28	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INERATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		STAMP PAPER MISSED	3/11/2021
7360	0710102113632020/4	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/15(ND)2021		PROOF OF SERVICE MISSED	3/11/2021
7361	0710102150122019/2	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/2592(PB)2019		FILE AS A FRESH APPLICATION	3/11/2021
7362	0710102002772020/9	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/25(ND)2020		STAMP PAPER AND AFFIDAVIT , PROOF OF SERVICE MISSED	3/11/2021
7363	0710102010982021/1	M/S SUPER MEDICAL AID Vs. MEDEOR HOSPITAL LIMITED (FORMELY KNOWN AS ROCKLAND HOSPITAL LIMITED)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/102(ND)2021		STAMP PAPER MISSED	3/11/2021

7364	0710102012642019/16	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Please File in IA as application Progress report is the part of application so please file as a application.	3/11/2021
7365	0710102014592019/19	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		Page 18 Not clear	3/11/2021
7366	0710102024542021/3	P L THOMAS Vs. AMAKAN OVERSEAS (P) LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2021		Kerla stamp paper need minimum 50 rupees need , Page no-36,37, not clear	3/11/2021
7367	0710102045702021/1	RAJIV KR. CHAUDHRY Vs. KULDEEP VERMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2945(PB)2021		Notary stamp not on stamp paper please Notary seal on stamp. paper	3/11/2021
7368	0710102050312021/2	RAPID METRO RAIL GURGAON LIMITED Vs. ICONS PROJECTS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2021		Notary back date , True copy sign missed	3/11/2021
7369	0710102038002021/2	AKHIL AHUJA Vs. DAIKI AXIS INDIA PRIVATE LIMITED		Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2021		index missing	11/10/2021
7370	0710102038202021/3	IFCI LTD Vs. SANGITA ARORA		Section 95(1)	COMPANY PETITION IB (IBC)/427(ND)2021		AFFIDAVIT MISSING	3/11/2021
7371	0710102042412021/1	EARTH WATER LIMITED Vs. M/S BHATIA & BHATIA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2021		INDEX MISSING	11/10/2021
7372	0710102045562021/1	AKHIL AHUJA Vs. GEOK LAN TAY		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2987(ND)2021		INDEX MISSING	11/10/2021
7373	0710102046192021/1	AKHIL AHUJA Vs. YES BANK LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2021		INDEX MISSING	11/10/2021
7374	0710102047592021/2	AKHIL AHUJA Vs. SUNIL GHORAWAT		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3048(ND)2021		INDEX MISSING	11/10/2021
7375	0710102049722021/1	MERIDIAN VENEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/123(ND)2021		WRONG INDEX	25/10/2021
7376	0710102050652021/4	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3234(ND)2021		SIGN MISSING IN ALL PAGES	3/11/2021
7377	0710102050712021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. EDIQUÉ SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/422(ND)2021		WRONG COUNTING	10/9/2021
7378	0710102003962020/6	MEC METAL EXCHANGE INTERNATIONAL GMBH Vs. DWARKESH ALLOYS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/228(ND)2020		Council sign missed in index	3/11/2021
7379	0710102005172021/3	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/489(ND)2021		E stamp missed with affidavit	3/11/2021
7380	0710200014252017/14	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		need to file as a application	5/11/2021
7381	0710200412522017/38	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		need to file as a application	5/11/2021
7382	0710102005032019/2	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/613(ND)2019		upload properly	22/04/2019
7383	0710102013312019/9	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. GLOBALITE INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/564(ND)2019		file as a fresh application	5/11/2021
7384	0710102005032021/5	M/S OMAX AUTOS LIMITED Vs. M/S HEMA AUTOMOTIVE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/123(ND)2021		Page no. 35 - 131 need type copy of hand written documents	3/11/2021
7385	0710102006312020/6	GAURAV JAIN (SOLE PROPRIETOR OF SD PRECISE BIOSCIENCE) Vs. RESEARCH MEDICINE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/284(ND)2020		No Index, No Pagination	3/11/2021
7386	0710102008022021/3	EVERGREEN VENEERS PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2021		Page no. 9, 10, 13 pages not clear	3/11/2021
7387	0710102018292020/2	SPRINT CONSYS PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1065(ND)2020		No index, no pagination, Rs 25 welfare missing on vakalatnama	3/11/2021

7388	0710102018462021/4	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021		Wrong e-filing, application need to file in IA	3/11/2021
7389	0710102031812020/2	SUNIL KUMAR GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2040(PB)2020		Blank document, please refile the document	3/11/2021
7390	0710102032432021/5	DAIMLER FINANCIAL SERVICES INDIA PVT. LTD. Vs. CORONATION INFRASTRUCTURE PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/241(ND)2021		Stamp paper, Page no. 8 - 20 true copy sign missing, page no. cut in every page	3/11/2021
7391	0710102033532021/1	BHS-SONTHOFEN INDIA PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2021		No Index, No Pagination, Rs 25 welfare missing on vakalatnama	3/11/2021
7392	0710102041312021/4	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		Merge documents in single pdf	3/11/2021
7393	0710102053822021/3	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)2021		No pagination, page no. 3, 4 missing	3/11/2021
7394	0710102055862021/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		Application under any other provisions	INTERLOCUTORY APPLICATION(COMPANIES ACT)/26(ND)2021		Page no. 1 - 7 sign missing, Page no. 11 - 63 true copy sign missing, Page no. 21 - 54 translation copy missing,	3/11/2021
7395	0710102057532021/1	INTEC CAPITAL LIMITED Vs. CHITRESH LATHER		Section 95(1)	COMPANY PETITION IB (IBC)/488(ND)2021		Page no. 1 - 12 sign missing,	3/11/2021
7396	0710102060292020/2	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/120(ND)2021		Page no. 40, 41 , 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court fees and welfare missing on vakalatnama	3/11/2021
7397	0710102059442021/3	SHANKAR POLYPACKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/121(ND)2021		No Index,	5/11/2021
7398	0710102063112021/1	NAVNEET KUMAR GUPTA Vs. BCRE INDIA PVT. LTD.& ORS.		Sec 60(5),Sec 25(j),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3975(ND)2021		Page no. 5 - 25 true copy sign missing, Page no. 26 stamp paper missing	5/11/2021
7399	0710102005312021/5	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 425,Sec 425	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2021		No index, no pagination, Rs 3 court fees and Rs 25 welfare missing	5/11/2021
7400	0710102016192021/3	KUNJ BIHARI POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/63(ND)2021		file properly with all documents	3/11/2021
7401	0710102026032021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MRS. ASHA MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/353(ND)2021		Page no. 63 - 67 , 72 - 92, 107 - 194 pages not clear,	5/11/2021
7402	0710102028412021/1	BIDYUT CHATTOPADHYAY Vs. PRAVEEN KUMAR GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/133(ND)2021		No pagination in index, stamp paper missing,	5/11/2021
7403	0710102028662020/3	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)2021		Page no. 3 missing	5/11/2021

7404	0710102033732021/4	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2116(PB)2021		Page no. 1-19 sign missing,	5/11/2021
7405	0710102034972020/7	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/960(ND)2020		Page no. 8 - 24 true copy sign missing	5/11/2021
7406	0710102052572021/1	PAVITRA SINGH Vs. KAMAL AGGARWAL (LIQUIDATOR)		Sec 42	COMPANY APPEAL (IBC)/34(ND)2021		Page no. 17 missing, Page no. 128 - 132 pages not clear	5/11/2021
7407	0710102060292020/3	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/120(ND)2021		Wrong pagination in document	5/11/2021
7408	0710102060432021/1	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2021		Documents not available, please refile the document	5/11/2021
7409	0710102113702019/4	CA ANIL MATTA Vs. PRIMROSE INFRA TECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1083(ND)2019		wrong efile	5/11/2021
7410	0710102115612020/6	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		court order missed and sign missed with true copy	5/11/2021
7411	0710102118552020/4	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		sign missed with true copy	5/11/2021
7412	0710200117292019/13	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		stamp missed	5/11/2021
7413	0710200400512009/2	NEELAMBER AGARWAL Vs. M/S NEEL PADAM BUILDERS PVT LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/120(ND)2009		25 rs welfare missed	5/11/2021
7414	0710102082552020/5	EAST INDIA UDYOG LIMITED Vs. SPMI INFRA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020		NEED TO TRANSLATE HINDI PAGES	4/10/2021
7415	710102069742021	R VS ALAKNANDA BUILDTECH PVT. LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Aishwarya	main case wrong link please check your main case	24/09/2021
7416	710102080522021	MR. PREM KUMAR GOEL VS MR. ANAND GUPTA	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Meghna	Pages not clear 39 to 63,65 pages no 64,66,68 to 71 hindi, MoA &&& AoA missed of respondent	31/10/2021
7417	710102080232021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS NKG INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		HAMMURABI & SOLOMON PARTNERS	page:175, 180, 191, 212-213, 215, 233, 253, 284-290, 370, 404, 409, 464, not clear etc	30/10/2021
7418	710102080582021	SHOTFORMAT DIGITAL PRODUCTIONS PRIVATELIMITED VS ONE 97 COMMUNICATIONS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rhythm Buaria	25rs advocate 3rs court fee missed,	31/10/2021
7419	710102080592021	M/S AKLD INFOTECH LLP THROUGH MR. SUNI DHINGERA VS ONE 97 COMMUNICATIONS LIMITED	Intervention Petition (IBC)	Sec 54(1)		Siddharth Bhatti	document uncompleted and wrong section	31/10/2021
7420	710102069982021	EMPLOYEES ASSOCIATION OF "CAMBATA AVIATION PVT LTD" VS CAMBATA AVIATION PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Priti Shinde	List dates &&& events/Advocate welfare &&& court fees miss/etc	25/09/2021
7421	710102080732021	QUANTA POWER SOLUTIONS INDIA PRIVATELIMITED VS CAMBATA AVIATION PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		AKSHAY	brief of synopsis missed,	1/11/2021
7422	710102080772021	PULLING AND LIFTING MACHINES PRIVATELIMITED VS SHRIRAM PISTONS AND RINGS LIMITED	Company Petition (Companies Act)	Application under any other provisions ,Sec 221		Shruti Arora	MoA &&& AoA missed of respondent	1/11/2021

7423	710102080872021	YES BANK LIMITED VS TULIP STAR HOTELS LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SUKANYA BHAUMIK	Hand written not accepted, kindly typed it	2/11/2021
7424	710102080932021	SHAKTI EQUIPMENTS PRIVATE LIMITED VS SAPPHIRE ERECTION SERVICES INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nithish Bangera	Counsel detail miss in index/Vakalatnama miss/Memo of party/etc	2/11/2021
7425	710102081012021	INTEC CAPITAL LIMITED VS SHEO KUMAR SINGH	Company Petition IB (IBC)	Section 95(1)		INTEC CAPITAL LIMITED	page:334 not clear,	2/11/2021
7426	710102070742021	N S READYMIX PRIVATE LIMITED VS AADIDEVA INFRA TECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ankur gupta	Page not clear-74,135-137,170,188/Advocate &&&& client detail miss on vakalatnama	30/09/2021
7427	710102081122021	PRESIDENCY DEALERS PRIVATE LIMITED VS VIPUL LIMITED	Company Petition IB (IBC)	IBC under Sec 7		saurav jain	pdf split after 200 pages and volume wise index missed, 125, 129, 162-167, 177, page not clear, etc	3/11/2021
7428	710102076802021	AFM FOODS LIMITED VS KUMAR FOOD INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CHANDRA	Index in format/True copy sign miss on every Annexure/Advocate &&&&&& client detail miss on vakalatnama/etc	16/10/2021

7429	710102081292021	SURYANSH BUILDWELL PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (3)		Jugal	No sign in every pages of petition,pag no 21.47 missed, and e stamp missed with supporting affidavit & notary missed,pages not clear 68, no pagination after page no. 75, welfare missed in vakatnama	6/11/2021
7430	710102109852020	SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Atul Sharma	Wrong case type select,main case no. missed, application not link with main case no.	23/11/2020
7431	710102080262021	SANJEEV SRIVASTVA VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		Jatin Gupta	Synopsis missed,NCLT form 12 missed, MoA & company master data missed of petitioner	30/10/2021
7432	710102081352021	NEERAJ BAGAI VS KARVY DIGIKONNECT LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		PREMCHANDRA SINGH	form 1 uncompleted, petition every pages sign by client, form 3 demand notice as per format, 28-30 not clear, annexure true copy sign on every pages of annexures.etc, index in table	8/11/2021

7433	710102080502021	M/S. KARAN DISTRIBUTORS (A PARTNERSHIP FIRM REPRESENTED THROUGH ITS PARTNER MR. ANSHUL GUPTA) VS AISH ADVENTURES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MILAN	brief of synopsis and list of dates and events missed,	31/10/2021
7434	710102080472021	M/S. ANKSHUL DISTRIBUTORS (A PARTNERSHIP FIRM REPRESENTED THROUGH ITS PARTNER MR. ANSHUL GUPTA) VS AISH ADVENTURES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MILAN	brief of synopsis and list of dates and events missed,	31/10/2021
7435	710102077362021	VIKAS KUMAR VS VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANJIT	Page miss in index-1,2/Vakalatnama miss/9(3)b certificate miss/etc	20/10/2021
7436	710102070892021	INNOVATORS FACADE SYSTEMS LIMITED VS ERA INFRA ENGINEERING LIMITED	Intervention Petition (IBC)	Sec 60(5)		Naresh Jain	volume index cutting double pagination Pg- 109 to 147,160,189,190,535,362,381,363 to 368,533,534,540,546,560,575, Pg- 274,277,279,282,290,291,294,337,353, cut pdf not clear please upload clear pdf Reminder 3/5 case type wrong	30/09/2021
7437	710102080322021	SANJEEV KAPOOR VS MECAMIDI HPP INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT Section 246		Saket	Section 246 fees missed,	30/10/2021
7438	710102080122021	MR. MUKUL BHARGAVA VS MECAMIDI HPP INDIA PRIVATE LIMITED	Intervention Petition (IBC)	Sec 54(1)		Siddharth Bhatli	document uncompleted and wrong section	29/10/2021
7439	710102080252021	M/S SPLENDOR LANDBASE LIMITED VS MECAMIDI HPP INDIA PRIVATE LIMITED	Intervention Petition (IBC)	Sec 54(1)		Siddharth Bhatli	document uncompleted and wrong section	30/10/2021
7440	710102080272021	LINK LEGAL VS MECAMIDI HPP INDIA PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Harshit Khare	wrong section ( need to file IA)	30/10/2021
7441	710102080572021	P.R. BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Anupam Tripathi	Page no 38 &&& 39 wrong arrange,Roc advance service missed	31/10/2021
7442	710102081232021	TRANSRAIL LIGHTING LIMITED VS ZAPDOR ENGINEERING PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Mirza Aslam Beg	memo of parites missed, list of dates and events missed, brief of synopsis missed, pdf wrong section , vakalatnama missed, etc	6/11/2021
7443	710102004312021	M/S. AURA FACILITIES MANAGEMENT PRIVATE LIMITED VS M/S. CANNES PROPERTY MANAGEMENT SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhaval Deshpande	Blur page-19,21,22	16/01/2021
7444	710102071742021	PARUL MEHTA VS EICHER MOTORS LIMITED	Company Petition (Companies Act)	Application under any other provisions Application under any other provisions Application under any other provisions		CA Nitin maheshkumar Pathak	no council sign in index,pagination not in countinuation according to index.list of dates &&& events missed	2/10/2021

7445	710102071912021	SRC REALTORS PVT .LTD VS GANGA KABERI	Company Petition (Companies Act)	Sec. 241(1)		RANJANA ROY GAWAI	Section 242 fess missed,page no. not mentioned in index,page no. 61 repeated,pages not clear 73 to 85,139 to 142,true copy sign missed in annexures, vakalnma missed, proof of sevice missed	2/10/2021
7446	710102017182021	MR PRASHANT KUMAR VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		viveka nand jha	Page not clear18,,30,41,76 to 80,84,88-89/9 (3)b certificate missed/Master data of corporate debtor/True copy type on every Annexure not TC/ affidavit back date/ Please contract to registry/etc	28/02/2021
7447	710102017152021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		viveka nand jha	page :61, page:72, true copy sing on every annexure and Affidavit back date Master data of corporate debtor/please contract to Registry/etc	28/02/2021
7448	710102081712021	ERA INFRA ENGINEERING LIMITED VS UNION BANK OF INDIA	Contempt Petition (IBC)	Sec 60(5)		AJAY BHARGAV	Wrong section	9/11/2021



7449	710102024892021	ANGAD DEEP SINGH VS REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		JEETAM	Pls upload only final petition and remove extra documents from dms (Kindly contact to registry 011 24363846) or come to registry)	27/03/2021
7450	710102071942021	EICHER POLARIS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Company Petition IB (IBC)	IBC Section 59		Iti Agarwal	advocate sign missed on vakaltnama and 25rs advocate welfare and 3rs court fee missed, volume 1 page numbering missed, after 101, 910-911, not clear, 1027, 1051, double page numbering page:1459-1523 not clear,1543, 1544, 1745, 1746, 1781, 4009-4016, 4023-4036, not clear, 2204, 2339, 2303, 2309, 2313, 2318, 2320, 2327, 2328, 2331, 2339, 2340, 2342, 2354, 2357, 2360, 2365, 2370, 2376, 2381, 2384, 2388, 2391, 2394, 2399, 2404, 2405, 2413, 2418, 2431, 2443, 2452, 2453, 2459, 2464, 2466, 2477, 2483, 2498, 2500, 2511, 2520, 2521, 2529, 2553, 2558, 2560 2586, 2589, 2617, 2639, 2662, 2665, 2674, 2698, 2707, 2721, 2763, 2769, 2773, 2781, 2888, 2793, 2228, 2425, 3243, not clear and double page numbering on annexures etc	2/10/2021
7451	710102078342021	YOGESH GUPTA SOLE PROPRIETOR RAPID CONSTRUCTIONS VS AADI BEST CONSORTIUM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ADHISH SRIVASTAVA	DOCUMENTN UNCOMPLETED/ Please delete extra volume/Page not clear-211-282,326,328-371/etc	22/10/2021
7452	710102074662021	NITIN BATRA & ORS VS ANAND INFOEDGE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA ASSOCIATES	page:959 cut, page:1347-1348, 1350, 1351, 1524, not clear, etc	12/10/2021
7453	710102078102021	GUPTA DYEFAB PRIVATE LIMITED VS ANAND INFOEDGE PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Rule 32,Rule 11 of NCLT		DEEPAK	Rule 11 fees missed,wrong case type select, link application with main case no.	22/10/2021
7454	710102078112021	WINTRIX PORTFOLIOS LLP VS MODEX INTERNATIONAL SECURITIES LIMITED	Intervention Petition (IBC)	Sec 60(5)		SUDEEP KUMAR SHROTRIYA	petition every pages sign, brief of synopsis and list of dates and events missed, etc	22/10/2021
7455	710102078962021	KAPIL BATRA VS MANILA RESORTS PVT. LTD.	Contempt Petition(Companies Act)	Sec 425		Rajat	main case not link and case type wrong section wrong Reminder 3/5	26/10/2021





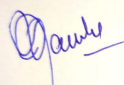


7490	710102078492021	MOHAN LAL DHAKAD & ORS. VS B N G GLOBAL INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2978(ND)2019	KARAN MALHOTRA	service need to all party	23/10/2021
7491	710102078282021	MANOHAR LAL VIJ VS SHIV KUMAR GOEL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1045(ND)2020	Manohar Lal Vij	Pg not clear 290 to 303 299,300,310,314,316, need to type copy for objective pages Reminder 3/5	22/10/2021
7492	710102072382021	KAMAL AGARWAL VS UTKARSH JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Application under any other provisions- IBC,Application under any other provisions- IBC,Application under any other provisions- IBC,Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/659(ND)2019	KAMAL AGARWAL	due payment other section Reminder 3/5	4/10/2021
7493	710102077942021	VISHWANATH SHARMA VS PNB HOUSING FINANCE LIMITED AND OTHERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Utkarsh Joshi	case type wrong in pdf Reminder 4/5	21/10/2021
7494	710102077922021	VISHWANATH SHARMA VS DHANKALASH DISTRIBUTORS PVT LTD AND OTHERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Utkarsh Joshi	case type wrong in soft Reminder 3/5	21/10/2021
7495	710102043042021	COMMERCIAL TAXES DEPARTMENT VS SANJAY GUPTA	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/132(PB)2017	Vidhan	case type wrong e-stamp paper missed hindi pages- 29,30,31,32,33,35,36,37 to 45 not clear- please need to type every hindi pages Reminder 3/5	25/06/2021
7496	710102044652021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	Pg-387,389,391,393 missed please check your pdf some pages not clear some pages missed	2/7/2021
7497	710102068332021	EDELWEISS ASSET RECONSTRUCTION COM VS CLC INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/933(PB)2019	HONEY SATPAL	Wrong section Pg- 1 and 2 wrong arrangement reminder 3/5	21/09/2021
7498	710102047572021	IIHT SYSTEMS LIMITED VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2019	Ashutosh	e-stamp paper not notarized	13/07/2021
7499	710102079172021	MANISH JAIN VS RAKESH BHATIA (LIQUIDATOR OF PK SALES COMPANY PVT. LTD.)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/415(ND)2017	Manan	affidavit back date	26/10/2021
7500	710102079152021	MANISH JAIN VS RAKESH BHATIA (LIQUIDATOR OF PK SALES COMPANY PVT. LTD.)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/417(ND)2017	Manan	Page No. 11 blank main case not link	26/10/2021

7501	710102073602021	INDIAN BANK VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)2018	SHIVAM SHARMA17	brief of synopsis missed, estamp paper missed with affidavit and notarized on same date, delay application file by separately, POA not clear, annexures true copy sign missed on every pages, etc	8/10/2021
7502	710102079292021	TRACK COMPONENTS VS RAMSAROOP & SONS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/403(ND)2021	AMIT	volume break after 200 page Volume -1 missed	27/10/2021
7503	710102079462021	SUPERTECH LIMITED VS RAJEEV RANJAN	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/240(ND)2021	RISHI	CASE TYPE WRONG PLEASE FILE IN TRANSFER PETITION IN IBC , PLEASE SERVICE TO ALL RESPONDENT , NOTARY BACK DATE	27/10/2021
7504	710102079762021	ASSISTANT PROVIDENT FUND COMMISSIONER VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)2018	Manish Dhir	appeal every pages sign,	28/10/2021
7505	710102079912021	PUNJAB STATE POWER CORPORATION LIMITED VS PANEM COAL MINES LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/101(ND)2019	Rajanish	56-69 not clear page Maximum page limit 200	29/10/2021
7506	0710102074152021/1	IIFL FINANCE LIMITED Vs. AVJ DEVELOPERS INDIA PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4696(PB)2021		INDEX MISSING	8/11/2021
7507	0710102093492020/3	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		STAMP PAPER MISSING	8/11/2021
7508	0710200412092018/2	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/170(ND)2018		file as a fresh application	9/11/2021
7509	0710200412132018/3	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/181(ND)2018		file as a fresh application	9/11/2021
7510	0710200412132018/4	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/181(ND)2018		file as a fresh application	9/11/2021
7511	0710200412212018/1	THE REGISTRAR OF COMPANIES Vs. M/S MEGA TOP PROMOTERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/173(ND)2018		file as a fresh application	9/11/2021
7512	0710200412242018/3	REGISTRAR OF COMPANIES Vs. VICTORY SOFTWARE PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/171(ND)2018		file as a fresh application	9/11/2021
7513	0710200412542018/4	REGISTRAR OF COMPANY Vs. M/S SOLOMON HOLDING PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/178(ND)2018		file as a fresh application	9/11/2021
7514	0710200416952018/3	THE REGISTRAR OF THE COMPANIES Vs. M/S TWINKLE MERCANTILE AND CREDITS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/289(ND)2018		file as a fresh application	9/11/2021
7515	0710200416972018/4	THE REGISTRAR OF THE COMPANIES Vs. M/S LOVELY SECURITIES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/292(ND)2018		file as a fresh application	9/11/2021

7516	0710200426512018/4	REGISTRAR OF COMPANIES Vs. M/S ZENITH AUTOMOTIVE PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/285(ND)2018		14,15,16,76-82,113-114,78-80page not clear -90 page cut =affidavit of service seprate filing	9/11/2021
7517	0710200439482018/2	REGISTRAR OF COMPANIES Vs. M/S DHANGURU FINANCIAL SOLUTIONS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/299(ND)2018		Wrong filing please file as a IA	9/11/2021
7518	0710102001622020/5	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		Stamp Paper missing	9/11/2021
7519	0710102090872019/7	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019		wrong Docs	9/11/2021
7520	0710102086372020/1	UDAYAN GARG (HUF) Vs. ALM INFOTECH CITY PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3922(ND)2020		10 11 12 13 NOT CLEAR	8/11/2021
7521	0710102076232020/7	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		both documents file seprately	14/10/2021
7522	0710102118802019/10	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2218(ND)2019		SUPPORTING AFFIDAVIT MISSING	8/11/2021
7523	0710102035202020/4	MR. RAMESH AGGARWAL Vs. M/S. RG RESIDENCY PRIVATE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/999(PB)2020		Case Number and Index missing, True Copy sign msising in the document	16/10/2021
7524	0710102063362021/2	NAVNEET KUMAR GUPTA Vs. MANAVEA TECHNOLOGIES PVT. LTD. & ORS		Sec 60(5),Sec 25(j),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3990(ND)2021		Court Fee stamp missing in Vakalatnama	16/10/2021
7525	0710102075182019/15	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/867(PB)2019		Wrongly Filed	16/10/2021
7526	0710102101362019/2	RITU RASTOGI Vs. SUNIL SHARMA & ORS		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/888(ND)2019		Pages 6 to 10 according to PDF are Blank	16/10/2021
7527	0710102410482017/7	PUNJAB NATIONAL BANK Vs. HARIDWAR IRON & ISPAT ROLLING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/532(PB)2017		Wrongly Filed	16/10/2021
7528	0710102105692020/4	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020		PAGE NUMBER NOT MENTION	21/10/2021
7529	0710102105692020/5	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020		PAGE NUMBER NOT MENTION	21/10/2021
7530	0710102015092018/12	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2018		AFFIDAVIT MISSING	22/10/2021
7531	0710102031952021/1	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		NEED TO FILLING SAPERATELY	22/10/2021
7532	0710102062012021/2	SACHIN DHIMAN Vs. AJNARA REALTECH LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/524(ND)2021		NEED TO IA FILE	22/10/2021
7533	0710102064302020/8	CONCEPT GROUP Vs. CNS FASHIONS RETAIL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1024(ND)2020		PG 9- 69 NOT CLEAR	22/10/2021
7534	0710120012082018/64	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		PAGE NUMBER NOT MENTION	23/10/2021
7535	0710102005312021/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 425,Sec 425	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2021		index missed and file properly	25/10/2021
7536	0710102007022021/6	RAKESH KUMAR JAIN LIQUIDATOR Vs. PRIYANAV WELLNESS PRIVATE LIMITED		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/41(ND)2021		properly write ture copy sing	25/10/2021
7537	0710102007222021/3	PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/87(ND)2021		stamp paper missed	25/10/2021
7538	0710102012732021/4	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)2021		merge in one pdf	25/10/2021
7539	0710102016792021/1	KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD.		Rule 154, NCLT 2016	COMPANY APPLICATION(COMPANIES ACT)/436(PB)2021		stamp paper & proof of service missed	25/10/2021
7540	0710102017642021/5	MEDANTA DUKE RESEARCH INSTITUTE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		IBC Section 59	COMPANY PETITION IB (IBC)/150(ND)2021		file again properly	25/10/2021
7541	0710102025332020/4	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/630(ND)2020		incomplete document	25/10/2021
7542	0710102058662021/2	KAASHVI PARASHER Vs. SHANIVI CONSTRUCTION PVT LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/163(ND)2021		true copy sing missed on annexure	25/10/2021
7543	0710102061292019/6	M/ S. S.P. PACKAGINGS Vs. JAGPIN BREWERIES LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/930(ND)2019		stamp paper missed	25/10/2021
7544	0710102066792021/5	ANIL KUMAR MITTAL Vs. COMMISSIONER STATE TAX (DGST) NEW DELHI & ANR.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2021		NEED TO IA FILE	25/10/2021
7545	0710102073832019/7	BRIGADIER RAJEEV VARMA Vs. TGB REALITY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1116(ND)2019		NEED TO IA FILE	25/10/2021

7546	0710102104952020/1	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4915(ND)2020		index missing	28/10/2021
	0710120003842018/33	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		SUPPORTING AFIDAVIT MISSING AND PAGE-22 23 25 27 28 29 NOT CLEAR PAGE 40 41 42 43 NEED TO TRANSLATE	29/10/2021
7547	0710102025002021/1	BALAJI IMPORTS PRIVATE LIMITED Vs. CYBER MEDIA (INDIA) LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/103(ND)2021		INDEX MISSING	1/11/2021
7548	0710102068052020/3	WORLDVIEW TOURS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/865(ND)2020		PROOF OF SERVICE MISSING	8/11/2021
7549	0710102140272019/11	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)2019		INDEX MISSING AND TRUE COPY MISSING	8/11/2021

  
**DALIP LAMBA**  
 ASSISTANT REGISTRAR  
 NATIONAL COMPANY LAW TRIBUNAL  
 PRINCIPAL BENCH, NEW DELHI.  
 ROOM NO:-103  
 011-24361890